BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONAL BENCH AT CHENNAI

ORIGINAL APPLICATION NO. 52 OF 2024

IN THE MATTER OF:

NATIONAL ENVIRONMENT CARE FOUNDATION …APPLICANT

VERSUS

MANGALURU SMART CITY LIMITED & OTHERS …RESPONDENTS

Typed set of documents on behalf of the Applicant

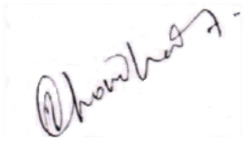
INDEX

S. No.	Dated	Particulars	Annexure	Page No.
1	31.12.2021 to 10.03.2025	Photographs of Mangrove destruction during the Execution of Waterfront Promenade Project.	A-1	4-8
2	05.05.2022	Copy of Project and payment details to contractor concerning Waterfront projects for Mangalore Smart City Limited.	A-2	9-304
3	-	Copy of Mazahar Report	A-3	305-311
4	12.01.2024	Copy of RTI regarding Mahajar of Inspection report for complaint of National Environment Care Federation.	A-4	312-320
5	21.04.2023	Copy of Letter issued by the regional director of the Environment. Mangalore to the Project Proponent.	A-5	321-322
6	22.02.2024	Application submitted by the project proponent for Modification works of waterfront promenade project.	A-6	323-327
7	Aug 2022	Copy of EIA Report for Waterfront Promenade Development.	A-7	328-465

8	29.09.2024	Copy of RTI reply regarding the Details of Port lands.	A-8	466
9	-	Copy of Zone-1 Port Land Survey Map	A-9	467
10	22.05.2024 to 23.11.2025	Copy of Photographs of dumping of debris in CRZ IB area	A-10	468-485
11	05.02.2024	Copy of Notice issued by the regional director of the Environment, Mangalore Regarding "Violation of CRZ Norms during execution of the Waterfront Promenade Development Project of the banks of river Nethravathi in Mangalore"	A-11	486-487
12	13.01.2025	Copy of Letter issued by the regional director of the Environment, Mangalore to the Principal Secretary, Department of Forest, Ecology, Environment, Bangalore	A-12	488-498
13	14.03.2023 to 13.11.2025	Copy of Photographs regarding Encroachment into the CRZ 1B zone near Railway Bridge not restored till date	A-13	499-
14	-	Copy of Authorised Map of Port land from TVS Factory upto Rego Tiles	A-14	500
15	12.09.2025	Copy of RTI regarding RTI 281 info distance from HTL	A-15	501-524
16	02.12.2025	Copy of Swarajya News Publishment regarding "Mangaluru's Nethravati Riverfront Set For Inauguration As First 450 Metre Promenade Nears Completion"	A-16	525-527
17	10.03.2025	Photographs issued by the 1st respondent regarding their	A-17	528-540

		Waterfront Promenade Development Project		
18	02.01.2024	Photographs of Mangroves Destruction in CRZ-IB Areas.	A-18	541-542

Through



Ritwick Dutta **Rahul Choudhary** **G. Stanly Hebzon Singh**

Advocates

Counsel for the Applicant

N-73, Lower Ground Floor, Greater Kailash-1

New Delhi-110048

Dated:- 06.12.2025

Email Id: Litigation@dclawchambers.com

Annexure A-1

Mangrove destruction during the Execution Waterfront Promenade Project near **Commonwealth Tile Factory**

PIC 1a: BEFORE PROJECT Google Earth image dated **31-12-2021** near Commonwealth Tiles (Please Note : 0 indicates presence of Mangroves)

PIC 1b: DURING EXECUTION OF PROJECT : Google Earth image dated **10-03-2025** near Commonwealth Tiles (Please Note -Mangroves are destroyed by MSCL)

Mangrove destruction during the Execution Waterfront Promenade Project

PIC 2a:BEFORE PROJECT Google Earth image dated 31-12-2021 near Ice Factory (Please Note : 0 indicates presence of Mangroves)

PIC 2b:DURING EXECUTION OF PROJECT : Google Earth image dated 17-02-2024 near Ice Factory (Please Note -Mangroves are destroyed by MSCL)

Mangrove destruction during the Execution Waterfront Promenade Project *near* **Sudarshan Tile Factory**

PIC 3a: BEFORE PROJECT Google Earth image dated **31-12-2021** near Sudarshan Tiles (Please Note : 0 indicates presence of Mangroves)

PIC 3b:DURING EXECUTION OF PROJECT : Google Earth image dated **17-02-2024** near Sudarshan Tiles (Please Note -Mangroves are destroyed by MSCL)

Mangrove destruction during the Execution Waterfront Promenade Project near **JH Morgan Tile Factory**

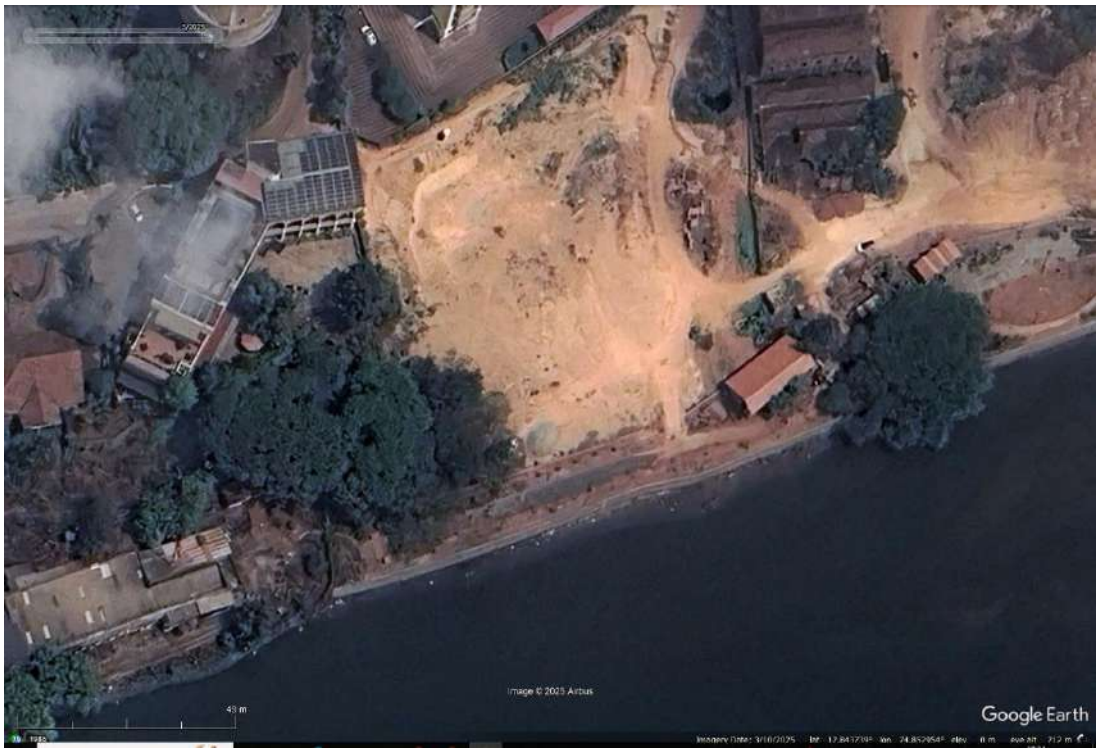
PIC 4a: BEFORE PROJECT Google Earth image dated **31-12-2021** near JH Morgan Tile Factory (Please Note : 0 indicates presence of Mangroves)

PIC 4b: DURING EXECUTION OF PROJECT : Google Earth image dated **17-02-2024** near JH Morgan Tile Factory (Please Note -Mangroves are destroyed by MSCL)

Mangrove destruction during the Execution Waterfront Promenade Project near

TVS Factory

PIC 5a: BEFORE PROJECT -Google Earth image dated **31-12-2021** near TVS Factory (Please Note : 0 indicates presence of Mangroves)



PIC5b: DURING EXECUTION OF PROJECT - Google Earth image dated **10-03-2025** near TVS Factory (Please Note -Mangroves are destroyed by MSCL & Retaining wall construction)

Annexure A-2

MANGALURU
SMART CITY

Mangaluru Smart City Limited

Electronic Measurement Book

Project	Smart City Mission
Name of Work	Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing)
Name of Contractor	MR. Tumkur Lakshman Rajendran
Estimated Cost	Rs. 16.99 Crores
Tendered Amount	Rs. 13,59,54,593/-
Agreement Amount	Rs. 12,91,43,264.00/-
Agreement No	83/2022-23 DATED 05-05-2022
EMB No	58
RA Bill No	1st & Part Bill

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

MANGALURU SMART CITY LIMITED

FORM P.W.D. 33 (C)

Running Account Bill [See Paragraph (217)]

[For Contractor and Supplies this Form Provides only for payments for Works or Supplies Actually Measured]

Cash Book Voucher _____ Date :- _____

Name of the Contractor or Supplier. MR. Tumkur Lakshman Rajendran

Name & code No of the work(As in the estimate): Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing)

Purchase of Supplies :-

Serial No of this Bill :- EMB NO 58

This bill no :- 1st & part bill

Amount of this bill :- Rs. 79,65,765.82 without GST

No & Date of his last Bill for this work :-

Reference to Agreement :- 83/2022-23 DATED 05-05-2022

Tendered Amount :- Rs.12,91,43,764

Agreement Amount :- ~~Rs.12,91,43,764/-~~

Date of Written Order to Commence Work :- REF. NO. : MSCL/TECH/EE-1/AEE-2/AE-8/CR-87/2022-23/ 05.05.2022

Date of Completion According to Agreement :- 04.02.2023

Date of Actual Competion of Work :- Work is under Progress

Note of required in the Case of Work done or Supplies made under a piece Work Agreement

FOR USE OF TECHNICAL SECTION

1. Checked Arithmetically with Measurement Book
2. Checked with Previous Book
3. Checked with Agreement /Schedule of rates

Chandrakanth
Executive Engineer
Mangaluru Smart City
Mangaluru

Arun Prabha
General Manager (Tech)
Mangaluru Smart City
Mangaluru

Seshappa Shetty
Accounts Manager
Mangaluru Smart City
Mangaluru

Chief Accounts Officer
Mangaluru Smart City
Mangaluru

FOR USE OF TECHNICAL SECTION

1 Checked Arithmetically with Measurement Book.
2 Checked with Previous Book.
3 Checked with Agreement / Schedule of Rates.

Harish Kumar
Assistant Engineer
Mangaluru Smart City
Mangaluru

Mohammed Sabith
Assistant Executive Engineer
Mangaluru Smart City
Mangaluru

FOR USE IN THE MSCL OFFICE
(For passing Endorsement)

Managing Director
Mangaluru Smart City
Mangaluru

Here put Cheque issued Stamps

Waterfront Area Development Sub Project of promenade Development plan 2A civil, Landscaping, Irrigation & plumbing.

Rs 93,99,384-00

Rupees Ninety Three Lakhs Ninety Nine thousand three hundred eighty four only

Rs 79,65,765-00

Rs 13,33,619-00

ISSUED UNDER RTI

11/01/24

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
Government of Karnataka

Detailed Contingent (D.C.) Bill of

MANGALURU SMART CITY LIMITED for the month of January 2024

CTS-5 /ಸಿಟಿಎಸ್ - 5

Bill No. /ಬಿಲ್ಲು ಸಂಖ್ಯೆ : **AD2310157226**

Treasury /ಖಜಾನೆ: **MANGALURU**

Claim Type /ಕ್ಲೇಂ: **DC Bill**

Sector/ವಲಯ :	PFMS/ಪಿಎಫ್ಎಂಎಸ್
Date/ದಿನಾಂಕ:	11/01/2024
	ORIGINAL
Token No/ ಟೋಕನ್ ಸಂಖ್ಯೆ:	2306447882
Voucher No/ ವೌಚರ್ ಸಂಖ್ಯೆ:	

HOA/ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	DDO Details/ಡಿಡಿಒ ವಿವರಗಳು	CTS- 5/ ಸಿಟಿಎಸ್ -5	P
2217~05~191~1~25	DDO Code/ ಡಿಡಿಒ : 902930 TAN No./ ಟ್ಯಾನ್ ಸಂಖ್ಯೆ: BLRM27137F		
Voted			
059		Other Expenses	₹9399384.00
		Gross Amount / ಒಟ್ಟು ಮೊತ್ತ :	₹9399384

Sr No/ಕ್ರ ಸಂ	Sub Voucher No/ ಉಪ ವೌಚರ್ ಸಂಖ್ಯೆ	Date/ ದಿನಾಂಕ	Description of Charge & No, Date of authority for all charges requiring Spl. sanction/ವೆಚ್ಚದ ವಿವರ ಮತ್ತು ವಿಶೇಷ ಮಂಜೂರಾತಿ ಅವಶ್ಯಕತೆಯಿರುವ ಎಲ್ಲಾ ವೆಚ್ಚಗಳ ಪ್ರಾಧಿಕಾರ ಸಂಖ್ಯೆ ಮತ್ತು ದಿನಾಂಕ	Amount/ಮೊತ್ತ (₹)
1	224	11/01/2024	Waterfront Area Development Sub Proj-Promenade Phase 2 A	₹9397665.00
2	224	11/01/2024	IT Deduction	₹1719.00
			Gross Amount / ಒಟ್ಟು ಮೊತ್ತ :	₹9399384

Sr No./ ಕ್ರ ಸಂ	Deduction Description / ಕಡಿತದ ವಿವರಗಳು	HOA / ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Amount / ಮೊತ್ತ (₹)
1	Deposit TTR	8342~00~120~0~18~506	₹7966
2	Deposit TTR	8449~00~120~0~18~660	₹79656
3	Deposit TTR	8449~00~120~0~21~662~NA	₹159312
4	INCOME TAX	8658~00~112~0~01~000	₹79656
5	ROYALTY	0853~00~102~1~05~000	₹210210
		Total Deductions / ಒಟ್ಟು ಕಡಿತಗಳು :	₹536800

Net Amount / ನಿವ್ವಳ ಮೊತ್ತ : ₹ 8862584

Rupees Eighty Eight Lakh Sixty Two Thousand Five Hundred Eighty Four Only

Manager(Fin) Director
Mangaluru Smart City Ltd

Signature of DDO / ಡಿಡಿಒರವರ ಸಹಿ

MANGALURU SMART CITY LIMITED

ISSUED UNDER RTI

Under Rs. 8862585 (Rupees Eighty Eight Lakh Sixty Two Thousand Five Hundred Eighty Five Only)

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Amount Required for Payment / ಪಾವತಿಗೆ ಅವಶ್ಯಕವಿರುವ ಮೊತ್ತ

Payable Amount/ಪಾವತಿಸಬೇಕಾದ ಮೊತ್ತ : ₹ 8862584 (Rupees Eighty Eight Lakh Sixty Two Thousand Five Hundred Eighty Four Only)

By e-Payment /ಇ-ಪಾವತಿ ಮೂಲಕ : ₹ 8862584 (Rupees Eighty Eight Lakh Sixty Two Thousand Five Hundred Eighty Four Only)

By Transfer/ವರ್ಗಾವಣೆ ಮೂಲಕ : ₹ 536800 (Rupees Five Lakh Thirty Six Thousand Eight Hundred Only)

Place/ ಸ್ಥಳ :

Date/ ದಿನಾಂಕ :

Signature of DDO/ಡಿಡಿಓರವರ ಸಹಿ

MANAGING DIRECTOR ,MANGALURU SMART CITY LIMITED

Digitally Signed By RAJU K~.~ on 11/01/2024 @ 12:12:36

For Use of Counter Signing / ಮೇಲುಸಹಿಗಾಗಿ

Counter Signed for 9399384 (Rupees Ninety Three Lakh Ninety Nine Thousand Three Hundred Eighty Four Only)

(Disallowed) _____from Sub-voucher No _____

I certify that in support of every charges of more than ₹50 made in this bill, a receipt or other voucher has been given to me. The receipt and vouchers for items in excess of ₹1,000 are attached to this bill with the exception of those above ₹1,000 mentioned above which will be sent after payment and I am responsible that the receipts and vouchers for all other items of more than ₹50 are in proper form and order and are in my possession and that they have been so cancelled that they cannot be again used to support claims against Government.

ಈ ಬಿಲ್‌ನಲ್ಲಿ ಮಾಡಲಾದ ರೂ 50 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಪ್ರತಿ ಶುಲ್ಕಗಳಿಗೆ ಬೆಂಬಲವಾಗಿ ರಶೀದಿ ಅಥವಾ ಇತರ ವೋಚರಗಳನ್ನುನೀಡಲಾಗಿದೆ. ರೂ1,000ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಐಟಂಗಳಿಗೆ ರಶೀದಿ ಮತ್ತು ವೋಚರ್‌ಗಳು ಈ ಬಿಲ್‌ಗೆ ಲಗತ್ತಿಸಲಾಗಿದೆ ಮತ್ತು ಮೇಲೆ ತಿಳಿಸಲಾದ 1,000 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನವುಗಳನ್ನು ಪಾವತಿಯ ನಂತರ ಕಳುಹಿಸಲಾಗುವುದು. ರೂ50 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಎಲ್ಲಾ ಇತರ ಐಟಂಗಳಿಗೆ ರಸೀದಿಗಳು ಮತ್ತು ವೋಚರ್‌ಗಳಿಗೆ ನಾನು ಜವಾಬ್ದಾರನಾಗಿರುತ್ತೇನೆ ಮತ್ತು ಅವುಗಳು ಸರಿಯಾದ ರೂಪ ಮತ್ತು ಕ್ರಮದಲ್ಲಿವೆ ಹಾಗೂ ನನ್ನ ಸ್ವಾಧೀನದಲ್ಲಿವೆ. ಅವುಗಳನ್ನು ರದ್ದುಪಡಿಸಲಾಗಿದೆ ಹಾಗೂಮತ್ತೆ ಸರ್ಕಾರದಿಂದ ಕ್ಲೇಂ ಮಾಡಲು ಬಳಸುವುದಿಲ್ಲ ಎಂದು ದೃಢೀಕರಿಸುತ್ತೇನೆ.

INSTRUCTIONS: In cases where the Drawing Officer happens to be the Countersigning also the Drawing Officer will sign the bill at both the places

ಸೂಚನೆಗಳು: ಹಣ ಸೆಳೆಯುವ ಅಧಿಕಾರಿ ಹಾಗೂ ಮೇಲುಸಹಿ ಮಾಡುವ ಅಧಿಕಾರಿ ಒಬ್ಬರೇ ಆಗಿದ್ದಲ್ಲಿ ಹಣ ಸೆಳೆಯುವ ಅಧಿಕಾರಿ ಎರಡೂ ಸ್ಥಳಗಳಲ್ಲಿ ಬಿಲ್ಲಿನಲ್ಲಿ ಸಹಿ ಮಾಡುತ್ತಾರೆ.

Place/ ಸ್ಥಳ :

Date/ ದಿನಾಂಕ :

Signature of MANAGING DIRECTOR ,MANGALURU SMART CITY LIMITED

Space for Audit Office/ ಲೆಕ್ಕ ಪರಿಶೋಧನಾ ಕಚೇರಿಗಾಗಿ ಸ್ಥಳ	Space for use of Treasury/ ಖಜಾನೆ ಉಪಯೋಗಕ್ಕಾಗಿ ಸ್ಥಳ
Admitted / ಒಪ್ಪಿಗೆಯಾದ : Objected / ಆಕ್ಷೇಪಿಸಿದ : Reasons / ಕಾರಣಗಳು :	Gross Amount /ಒಟ್ಟು ಮೊತ್ತ : ₹ 9399384(Rupees Ninety Three Lakh Ninety Nine Thousand Three Hundred Eighty Four Only) Net Amount /ನಿವ್ವಳ ಮೊತ್ತ : ₹ 8862584 (Rupees Eighty Eight Lakh Sixty Two Thousand Five Hundred Eighty Four Only) (By e-Payment)/ ಇ-ಪಾವತಿ ಮೂಲಕ

Auditor Section Officer/ ಪರಿಶೋಧಕ ವಿಭಾಗ ಅಧಿಕಾರಿ	Senior Officer/ ಹಿರಿಯ ಅಧಿಕಾರಿ	Gazetted Officer/ ಪತ್ರಾಂಕಿತ ಅಧಿಕಾರಿ	BoA / ಬಿಒಎ	Head Accountant/ಮುಖ್ಯ ಲೆಕ್ಕಿಗರು	Treasury Officer / ಖಜಾನಾಧಿಕಾರಿ

Generated in Khajane II on 11/01/2024 12:18 PM by NISCHITH C HEGDE . -, ASSISTANT CONTROLLER-01

All amo
All the dates are in DD/MM/Y

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
Government of Karnataka

Annexure-A / ಅನುಬಂಧ-ಅ

DDO Code / ಡಿಡಿಓ ಕೋಡ್ : 90293Q

Token Number / ಟೋಕನ್ ಸಂಖ್ಯೆ	2306447882	Mode of Payment / ಪಾವತಿ ವಿಧ	e-Payment
Gross Amount / ಒಟ್ಟು ಮೊತ್ತ	₹9399384.00	Payable Amount / ಪಾವತಿಸಬೇಕಾದ ಮೊತ್ತ	₹8862584.00

Sr No / ಕ್ರ.ಸಂ	Recipient Name / ಸ್ವೀಕರ್ತನ ಹೆಸರು	Recipient Name as in Bank / ಬ್ಯಾಂಕಿನಲ್ಲಿರುವಂತೆ ಹೆಸರು	Recipient Code / ಸ್ವೀಕರ್ತನ ಕೋಡ್		Amount / ಮೊತ್ತ
	Account No. / ಖಾತೆ ಸಂಖ್ಯೆ	Bank Name / ಬ್ಯಾಂಕ್ ಹೆಸರು	Branch / ಶಾಖೆ	IFSC Code / ಐಎಫ್ಎಸ್ಸಿ ಕೋಡ್	MICR Code / ಎಂಐಸಿಆರ್ ಕೋಡ್
1	MANGALURU SMART CITY LIMITED	MANGALURU SMART CITY LIMITED	1005402257		1719.00
	018022250000002	UNION BANK OF INDIA	MANGALORE MG ROAD	UBIN0901806	575026035
2	T L RAJENDRAN	T L RAJENDRAN	3000505480		8860865.00
	5141261000060	CANARA BANK	MID CORPORATE BRANCH	CNRB0005141	572015006

ISSUED UNDER RTI

Signature of DDO/ಡಿಡಿಓರವರ ಸಹಿ
MANGALURU SMART CITY LIMITED
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Bank's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ
Challan expires on 17/01/2024	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED
Category **ವರ್ಗ**	**Date** **ದಿನಾಂಕ**	**Challan Reference Number** **ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ**	**DDO Code** **ಡಿಡಿಓ ಕೋಡ್**
Deposits	11/01/2024	2306447882C01	90293O

Remitter Name **ಸಂದಾಯದಾರನ ಹೆಸರು**	RAJU K . -	**Mobile Number** **ಮೊಬೈಲ್ ಸಂಖ್ಯೆ**	9481687316
Address **ವಿಳಾಸ**		**E-Mail** **ಇ-ಮೇಲ್**	armyraju.k@gmail.com

Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
BANGALORE URBAN	8342~00~120~0~18~506	2217~05~191~1~25	90293O	7966.00

Deposit Account No. **ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.**	27572A179	**Grand Total** **ಒಟ್ಟು ಮೊತ್ತ**	7966.00
Remittance Bank **ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್**		**Total Amount in Words** **ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ**	Seven Thousand Nine Hundred Sixty Six
Payment Status **ಪಾವತಿ ಹಂತ**	TTR in Progress		

Payment Details
ಪಾವತಿ ವಿವರಗಳು

Payment Mode **ಪಾವತಿ ವಿಧ**	NEFT/RTGS

ISSUED UNDER RTI

Challan expire on 17/01/2024

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Managing Director
Mangaluru Smart City Ltd.
Mangaluru

Bank's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ
Challan expires on 17/01/2024	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್
Deposits	11/01/2024	2306447882C02	90293O

Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -	Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ		E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com

Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
BANGALORE URBAN	8449~00~120~0~18~660	2217~05~191~1~25	90293O	79656.00

Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.	26572E181	Grand Total ಒಟ್ಟು ಮೊತ್ತ	79656.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Seventy Nine Thousand Six Hundred Fifty Six
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress		

Payment Details ಪಾವತಿ ವಿವರಗಳು	
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS

ISSUED UNDER RTI

Challan expire on 17/01/2024

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಕಾರಿಗಳು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Managing Director
Mangaluru Smart City Ltd.
Mangaluru

Bank's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 17/01/2024	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Deposits	11/01/2024	2306447882C03	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com

Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
DAKSHINA KANNADA	8449~00~120~0~21~662~NA	2217~05~191~1~25	90293O	159312.00

Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.	10575A267	Grand Total ಒಟ್ಟು ಮೊತ್ತ	159312.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	One Lakh Fifty Nine Thousand Three Hundred Twelve
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress		

Payment Details ಪಾವತಿ ವಿವರಗಳು	
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS

Challan expire on 17/01/2024

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Manager
Mangaluru Smart City Ltd
Mangaluru

ISSUED UNDER RTI

Bank's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 17/01/2024	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Government	11/01/2024	2306447882C04	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com
Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Sub Purpose Name ಉಪ ಉದ್ದೇಶ ಹೆಸರು	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
	8658~00~112~0~01~000	NA	2306447882	79656.00
Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.		Grand Total ಒಟ್ಟು ಮೊತ್ತ	79656.00	
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Seventy Nine Thousand Six Hundred Fifty Six	
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress			
Payment Details ಪಾವತಿ ವಿವರಗಳು				
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS			

ISSUED UNDER RTI

Challan expire on 17/01/2024

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Managing Director
Mangaluru Smart City Ltd.
Mangaluru

Bank's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ
Challan expires on 17/01/2024	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED
Category **ವರ್ಗ**	**Date** **ದಿನಾಂಕ**	**Challan Reference Number** **ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ**	**DDO Code** **ಡಿಡಿಓ ಕೋಡ್**
Government	11/01/2024	2306447882C05	90293O

Remitter Name **ಸಂದಾಯದಾರನ ಹೆಸರು**	RAJU K . -	**Mobile Number** **ಮೊಬೈಲ್ ಸಂಖ್ಯೆ**	9481687316
Address **ವಿಳಾಸ**		**E-Mail** **ಇ-ಮೇಲ್**	armyraju.k@gmail.com

Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Sub Purpose Name ಉಪ ಉದ್ದೇಶ ಹೆಸರು	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
ROYALTY MINOR MINERAL OTHER THAN SAND	0853~00~102~1~05~000	NA	2306447882	210210.00

Deposit Account No. **ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.**		**Grand Total** **ಒಟ್ಟು ಮೊತ್ತ**	210210.00
Remittance Bank **ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್**		**Total Amount in Words** **ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ**	Two Lakh Ten Thousand Two Hundred Ten
Payment Status **ಪಾವತಿ ಹಂತ**	TTR in Progress		

Payment Details ಪಾವತಿ ವಿವರಗಳು	
Payment Mode **ಪಾವತಿ ವಿಧ**	NEFT/RTGS

ISSUED UNDER RTI

Challan expire on 17/01/2024

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು
Managing Director
City Ltd.
Mangaluru

Smart City

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ
MANGALURU SMART CITY

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಮಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಕಟ್ಟಡ, 2ನೇ ಮಹಡಿ, ಎಸ್.ಜಿ. ರಸ್ತೆ, ಲಾಲ್‌ಬಾಗ್, ಮಂಗಳೂರು - 575 003, ದ.ಕ.

ಸಂಖ್ಯೆ: ಮ.ಸ್ಮಾ.ಸಿ.ಲಿ/ಲೆಕ್ಕ ಪತ್ರ ಶಾಖೆ/224/2023-24 ದಿನಾಂಕ: 11.01.2024

ವಿಷಯ: ಕಾಮಗಾರಿ ಬಿಲ್ಲಿನ ಪಾವತಿಯ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: 1) ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ39ಟಿಎಆರ್2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ: 09.05.2022

2) Govt order no: UDD:119:CSS:2022 Bengaluru Dated:16.07.2022(KHAJANE ORDER NO: 09/05/2023)

3) Govt order no: UDD:06:CSS:2023 Bengaluru Dated:05.09.2023(KHAJANE ORDER NO: 09/10/2023)

ಪ್ರಸ್ತಾವನೆ:

ಉಲ್ಲೇಖಿತ 1 ರ ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ39ಟಿಎಆರ್2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ: 09.05.2022 ಬೆಂಗಳೂರು ರವರ ಅಧಿಕೃತ ಜ್ಞಾಪನಾ ಪತ್ರದಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಕೇಂದ್ರ ಪುರಸ್ಕೃತ ಯೋಜನೆಗಳಿಗೆ ಖಜಾನೆ-2 ಪಿಎಫ್.ಎಂ.ಎಸ್ ಮಾಡ್ಯೂಲ್ ನಲ್ಲಿ ಪಾವತಿಯನ್ನು ಮಾಡಲು ಆದೇಶಿಸಿರುತ್ತಾರೆ. ಉಲ್ಲೇಖಿತ 2 ರ ಸರ್ಕಾರದ ಆದೇಶದನ್ವಯ ದಕ್ಷಿಣ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ವತಿಯಿಂದ ಕೈಗೊಂಡಿರುವ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-25-059** ಯೋಜನೆಯ ಕಾಮಗಾರಿಗಳ ಬಿಲ್ಲಿನ ಪಾವತಿಗಾಗಿ **(Project Fund Rs.48,88,98,479.00 Crores + A&OE Fund Rs.4,86,30,354.00 Crore)** ಒಟ್ಟು ರೂ.**53,75,28,833.00** ಅನುದಾನವನ್ನು ಬಿಡುಗಡೆಗೊಳಿಸಿರುತ್ತಾರೆ. ಈಗಾಗಲೇ ಮೊತ್ತ ರೂ. 43,72,05,196.00 ಗಳ ಬಿಲ್ಲನ್ನು ಖಜಾನೆಗೆ ಸಲ್ಲಿಸಿದ್ದು, ಅನುದಾನ ಮೊತ್ತ ರೂ. 10,03,23,637.00 ಉಳಿದಿರುತ್ತದೆ. ಅದರಂತೆ ತಾಂತ್ರಿಕ ಶಾಖೆಯಿಂದ ಈ ಕೆಳಗೆ ನಮೂದಿಸಿರುವ ಡಿ.ಬಿ.ಆರ್ ಸಂಖ್ಯೆಯುಳ್ಳ ಬಿಲ್ಲನ್ನು ಪಾವತಿಗಾಗಿ ಲೆಕ್ಕ ಶಾಖೆಗೆ ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.

ಸದ್ರಿ ಕಾಮಗಾರಿಯನ್ನು 2022-23 ನೇ ಸಾಲಿನ ಈ ಇಲಾಖೆಯ ಕ್ರಿಯಾ ಯೋಜನೆಯಲ್ಲಿ ಅನುಮೋದನೆಯನ್ನು ಪಡೆಯಲಾಗಿರುತ್ತದೆ. ಸದ್ರಿ ಬಿಲ್ಲನ್ನು ಪರಿಶೀಲಿಸಲಾಗಿ ರೂ. **93,97,665/-** ಮೊತ್ತವನ್ನು ಪಾವತಿಸಬಹುದಾಗಿರುತ್ತದೆ.

ಮಂಜೂರಾತಿ ಆದೇಶ:

ಮೇಲಿನ ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವಂತೆ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-25-059** ಯೋಜನೆಯ ಕಾಮಗಾರಿಯ ಈ ಕೆಳಕಂಡ ಬಿಲ್ಲಿನ ಮೊತ್ತ ರೂ. **93,97,665/-** ನ್ನು ಗುತ್ತಿಗೆದಾರರಿಗೆ ಪಾವತಿಸಲು (ಶಾಸನ ಬದ್ಧ ಕಟಾವಣೆಗಳೂ ಸೇರಿ) ಮಂಜೂರಾತಿಯನ್ನು ನೀಡಿದೆ. ಸದ್ರಿ ವೆಚ್ಚವನ್ನು ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-25-059** ರಡಿಯಲ್ಲಿ ಭರಿಸಲು ಆದೇಶಿಸಿದೆ.

ಕ್ರ ಸಂಖ್ಯೆ	ಕಾಮಗಾರಿಯ ಹೆಸರು	ಡಿ.ಬಿ.ಆರ್. ಸಂಖ್ಯೆ.& ದಿನಾಂಕ	ಗುತ್ತಿಗೆದಾರರ ಹೆಸರು	ಬಿಲ್ಲಿನ ಮೊತ್ತ
1	WATERFRONT AREA DEVELOPMENT SUB PROJECT-OROMENADE PHASE 2A	249/10.01.2024	T L RAJENDRA	93,97,665/-
			ಒಟ್ಟು ರೂ.	93,97,665/-

ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿ.
ಮಂಗಳೂರು

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ಪ್ರತಿಯನ್ನು: ಬಿಲ್ಲಿಗೆ ಕಛೇರಿ ಕಡತಕ

ISSUED UNDER RTI

FORM P. W. G. (C) Contd.

I. Account of work or Supplies Made

Name of work Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping Irrigation, Plumbing)

Name of Agency: Mr. Tumkur Lakshman Rajendran

Item No.	Items of Work or	Tender Quantity	Unit as per	Rate	UP to Date		Previously Paid		Now to be Paid		Remark
					Qty.	Amount	Qty.	Amount	Qty.	Amount	
1	2	3	4	5	6	7	8	9	10	11	12
				..... Separate Sheet Enclosed							
TOTAL											

II Certificate

1 Certified that measurement were made by As recorded at And that the Work / Supply has been executed satisfactorily as per specification. No Advance Payment has made Previous without Detailed Measurement."

2 The Asst. Ex. Engineer 100% Check Measured on dated :

Assistant Engineer
Mangaluru Smart City Ltd.

Asst. Ex. Engineer
Mangaluru Smart City

Executive Engineer
Mangaluru Smart City Ltd.

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

MANGALURU SMART CITY LIMITED

Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing)

Check list for the payment of the RA Bill No. 1st and part

Sl. No.	Particulars	Details furnished - Yes / No
1	Name of the Contractor	Sri. Tumkur Lakshman Rajendran
2	Name of the Client	Mangaluru Smart City Limited, Mangaluru
3	Name of the Work	**Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing)**
4	Tender number	UDD/2021-22/0W/WORK_INDENT1524
5	Date of Signing Agreement	05.05.2022
6	Date of letter of acceptance	30.03.2022
7	Date of commencement of the work	05.02.2022
8	Original Target date of completion of the work	04.02.2023
9	Contract period	9Months+24months DLP
10	Original Contract Amount (Amount should be separately mentioned if there is O&M Cost)	Rs. 12,91,43,264/- (Excluding GST)
11	E.O.T (Each extension date with Letter Reference) whether approved or not by EC	E .O.T -approved till 31.03.2024
12	Variations, if any with approved Authority as per KUIDFC Guidelines: 1. Each Variation date with Letter Reference with Amount to be mentioned 2. Mention the variation amount claimed in this RA Bill &qty claimed in this Bill (Whether Full payment made or Part & variation issued or not) 3. Details of Variations yet to be approved 4. Pending With 5. Value of pending Variation	Proceedings attached separately.
13	Contents Sheet of RA Bill	RA BILL No. 1st and Part
14	Measurement Book (Reference of Measurement Books and page Nos)	EMB BOOK NO: 58 , PAGE NO: to
15	RA Bill No & Date i) Present RA Bill Covered Period ii) Previous RA Bill covered Period	RA BILL 1 and Part, Date:04.11.2023
16	Date of issue of Quality Certificate i) Issued or Not ii) If Issued date of Issue	i) Issued by M/s URBAN FRAM ii) 04.12.2023
17	Total payment made so far-	
	(Upto previous RA Bill - Gross Amount)	Nill

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

	a. Present RA Bill Payment: RA 1st and Part I) Gross Amount II) 60% Recommendation III) Balance to be released	Rs. 93,99,384.00/- I. Rs. 93,99,384.00/- II. III. ------NIL--------- IV. ------NIL---------
18	a. Mobilization Advance paid b. Mobilization amount recovered (including this Bill) c. Outstanding mobilization amount(to be recovered)	------NIL---------
19	**Details of Insurance:** i) Contractors All-risk Policy(CAR) valid upto ii) Workmen Compensation Policy upto iii) Third Party Insurance upto iv) Group personal accident insurance policy	------NA---------
20	**Bank Guarantee Details:** **Mobilization Advance BG Details** a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date	-----NA---------
	Performance Security BG Details a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date	**Sl. No** / **BG No** / **BG Value** / **Validity** **Performance BG** A — **Canara Bank MID corporate Branch Tumkur** 1 — BG.No.HC9GPG221125002 Date 25-04-2022 / 64,57,164/- / 21-04-2024
	Additional Performance Security BG Details a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date (Note: Further any variation in contract price Additional performance B.G is to taken from Contractor)	------NA---------
	Retention Money BG Details a) Name of the Bank	

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

	i. What is the amount of ULB Contribution Collected so far ii. if so amount transferred to Head office OR not (Date of Transfer to H.O) iii. Balance amount to be received	
32	Current % age of Physical and Financial Progress of the work	Physical Progress: 12.00% Financial Progress :8.00%
33	Third Party Inspection Report if exist (Give Page No Reference of the RA Bill)	Attached Separately.
34	Delivery Challan on Supply Items if exist (Give Page No Reference of the RA Bill)	---------NA---------
35	Any Warnings/ Directions to be issued to the Contractor on i) Quality of work ii) Safeguards iii) Mobilization of Men, Materials and Machinery	---------NIL---------
36	Documents to be attached along with the RA bills (Photocopy)	AS ENCLOSED
	1. Contents along with Page Nos to be given in all the RA Bill & Measurement Book. (Each pages of RA bill to be Serially Numbered).	Enclosed
	2. Bank Guarantee for (i) Performance Security, (ii) Additional Performance Security, (iii) For Variation amount if any (iv) Mobilization Advance BG, (v) For Retention Money BG if any (vi) Extension of Bank Guarantee if any along with confirmation from RO/DO of issuing Branch	Available with Accounts Manager.
	3. Quality Certificate with change in name of Consultants with Date & remarks if any along with covering letter of PC.	------NA------
	4. Is any letter from Project Consultant for withholding the amt towards non compliance of works.	------NA------
	5. Each Extension of Time (EOT) Letters.	------NA------
	6. Exemption letter issued from Income Tax & other authorities for this package if any & mentioning the date of validation.	No Exemption
	7. Each Variation Letters along with amount	------NA------
	8. Insurance Certificates (Contractor All Risk Policy, Workman Compensation, Third Party)	Not Available.
	9. Letter from Contractor if any Changes	------NO------

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

	made in Bank Name & Account for payment. This is to be duly accepted by Project Manager.	
	10. Money receipt from Contractor for Previous RA Bill	Not Received
	11. Royalty Calculation.	Enclosed
	12. Sale of Hard Rock Workings.	------NA------
	13. LD Calculation Sheets	------NA------
	14. Sale of Hard Rock against itemstobe mentioned.	------NA------
	15. Compressive Test Report & Other Test Reports	Enclosed Separately
	16. Letter from Contractor for deferment of LD for each RA Bill ULB Contribution 100% received or Not	--------NA---------
37	If it is Final Bill	--------NO---------
38	Remarks if any	--------NA---------

Certified that the contents of the Checklist furnished in accordance with documents, Measurement Book and Account Bill duly verified and found correct.

Accounts Manager/Chief Financial Officer
Mangaluru Smart City Limited
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Executive Engineer
Mangaluru Smart City Limited
Mangaluru

General Manager (Tech)
Mangaluru Smart City Limited
Mangaluru

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

FRAME

Agreement No: 83/2022-23 DATED 05-05-2022

Date: 4th December 2023

The Managing Director
Mangaluru Smart City Limited (MSCL)
Lalbaug, M G Road
Mangaluru – 575003

Name of the work: Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 2A *(Civil, Landscaping, Irrigation, and plumbing)*

Subject: Submission of 1st and part RA bill

Dear sir,
We refer to the contractor's letter of RA Bill-01 dated 04.11.2023 and forwarded by you on & received in our office on 17.11.2023 which refers to the checking & approval of bill.

As per 1st RA bill submitted by contractor the amount of Rs. 79,65,580 for execution of promenade development works. As per the joint measurement & scrutinized the bill amount of **Rs. 79,65,580** excluding GST is recommended.

Thanking you,
For **URBAN FRAME PVT LTD**

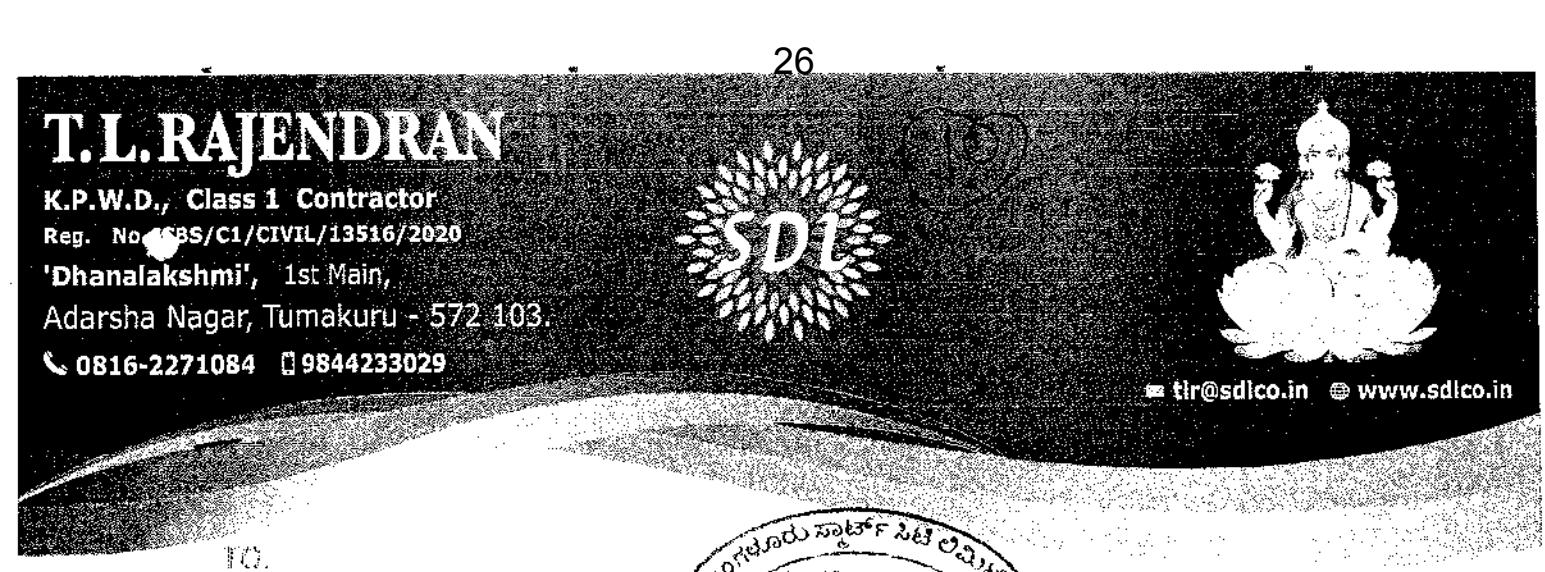
Anup Naik

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

T.L.RAJENDRAN

K.P.W.D., Class 1 Contractor
Reg. No. KBS/C1/CIVIL/13516/2020
'Dhanalakshmi', 1st Main,
Adarsha Nagar, Tumakuru - 572 103.
0816-2271084 9844233029
tlr@sdlco.in www.sdlco.in



To,

Ref. No.

Date :

The Managing Director
Mangalore Smart City Limited
Mangalore,

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಸ್ವೀಕರಿಸಲಾಗಿದೆ
ದಿನಾಂಕ 04/11/23
ಸಂಜೆ :
ಸಹಿ
ಮಂಗಳೂರು

Name of the work : Waterfront Area Development Sub Project-Promenade Development Phase 2A(Civil, Landscaping,Irrigation,Plumbing)
Name of Contractor : M/s. Tumkur Lakshman Rajendran
Agreement no.MSCL/22-23 Dated 03-05-2023

Dear Sir,

Subject : Waterfront Area Development Sub Project-Promenade Development Phase 2A(Civil, Landscaping,Irrigation,Plumbing)-RA Bill-Reg

With Reference to above subject work, we are submitting RA bill Amounting to Rs 79,65,587/-(seventy nine lakh sixty five thousand five hundred eighty seven rupees) for scrutiny approval and release of payment at the earliest.

We hope you shall do the needful at the earliest.

With Regards

For T.L.RAJENDRAN

T.L.Rajendran

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Tax Invoice

T L RAJENDRAN, Contractor - 22.23 Adarshanagar, Tumkur GSTIN/UIN: 29AALPL2214L1ZI State Name : Karnataka, Code : 29	Invoice No. **35**	Dated **9-Jan-24**
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
Consignee (Ship to) **The Managing Director** Mangaluru Smart City Limited Magaluru GSTIN/UIN : 29BLRM27137F1DJ State Name : Karnataka, Code : 29	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
Buyer (Bill to) **The Managing Director** Mangaluru Smart City Limited Magaluru GSTIN/UIN : 29BLRM27137F1DJ State Name : Karnataka, Code : 29	Terms of Delivery	

Sl No.	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	**Waterfront Area Development Sub Project -Promenade** *Development Phase 2A (Civil , Landscaping Irrigation, Plumbing)* *GST Sales @18%*		**1 NOS**	79,65,580.00	NOS	**79,65,580.00**
	S G S T - 9%			*9*	%	**7,16,902.20**
	C G S T - 9%			*9*	%	**7,16,902.20**
	Total		**1 NOS**			**₹ 93,99,384.40**

Amount Chargeable (in words) *E. & O.E*

INR Ninety Three Lakh Ninety Nine Thousand Three Hundred Eighty Four and Forty paise Only

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
	79,65,580.00	9%	7,16,902.20	9%	7,16,902.20	14,33,804.40
Total	**79,65,580.00**		**7,16,902.20**		**7,16,902.20**	**14,33,804.40**

Tax Amount (in words) : **INR Fourteen Lakh Thirty Three Thousand Eight Hundred Four and Forty paise Only**

10/01/2024

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for T L RAJENDRAN, Contractor - 22.23

Authorised Signatory

This is a Computer Generated Invoice

For Approval
T. L. RAJENDRAN
K.P.W.D., Class I Contracto
"DHANALAKSHMI", 1st Mai
Adarsha Nagar, Tumakuru - 572

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

MANGALURU SMART CITY LTD

NAME OF THE WORK:- Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing)

Name of the Contractor:- Sri T. L. Rajendran

R.A Bill No. : I st and Part Bill

ABSTRACT

SL .No	Item Description	Item Code	Unit	As per WO			UPTO DATE PAID		PREVIOUS PAID		NOW TO BE PAID	
				Qty	Rate	Amt.	Qty	Amt.	Qty	Amt.	Qty	Amt.
1	Dismantling of existing structures like culverts, bridges, retaining walls and other structure comprising of masonry, cement concrete, wood work, steel work, including T&P and scaffolding wherever necessary, sorting the dismantled material, disposal of unserviceable material and stacking the serviceable material with all lifts complete as per specifications. do- II. By Mechanical Means. A. Cement Concrete Grade M-15 & M-20. (page-139 item No;18.20) KSR 2018-19	1	Cmt	270.17	407.50	110093.46	270.17	110094.28		0.00	270.17	110094.28
2	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removalof stumps of trees cut earlier and disposal of unserviceable materials and stacking of serviceable material to be used or auctioned, including removal and disposal of top organic soil not exceeding 150 mm in thickness complete as per specifications. do- by mechanical means: in area of thorny jungle. (page-139 item No;18.16) KSR 2018-19	2	Ha	2.50	23935.30	59838.25	1.20	28722.36		0.00	1.20	28722.36
3	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No. KBS 2.1(a) / 2.3.1 (P-6 item;-2.1) KSR 2018-19	4	Cmt	2942.99	260.17	765677.71	1352.98	352004.81		0.00	1352.98	352004.81
4	Earthwork excavation by manual means for foundation of buildings, water supply and sanitary lines and electrical conduits etc, either in pits or in trenches 1.5m and above in width, in soil not exceeding 1.5 m. in depth including dressing the bottom and sides of pits and trenches, stacking the excavated soil clear from edges of excavation with lead upto 50 m. including breaking of clods complete as per specifications.(PWD -P- 6, item-2.3) KSR 2018-19	5	Cmt	2162.61	312.42	675642.18	1649.53	515346.16		0.00	1649.53	515346.16

T L RAJENDRAN
Class-1, KPWD,
Contractor.
Contractor

Suport Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL Mangalore

Assistant Executive Engineer
MSCL Mangalore

Executive Engineer
MSCL Mangalore

General Manager (Technical)
MSCL Mangalore

ISSUED UNDER RTI

SL .No	Item Description	Item Code	Unit	As per WO			UPTO DATE PAID		PREVIOUS PAID		NOW TO BE PAID	
				Qty	Rate	Amt.	Qty	Amt.	Qty	Amt.	Qty	Amt.
5	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement Table 300-2 complete as per specifications, including cost of gravel / murrum, watering charges & compaction by vibratory roller to 95% of modified proctors density. MORTH Specification No. 305 (P-147, item;-19.60) KSR 2018-19	7	Cmt	1200.00	510.95	613140.00	1200.00	613140.00		0.00	1200.00	613140.00
6	Providing and laying in position plain cement concrete of Mix 1:4:8 with OPC @ 180kgs, with 40mm and down size graded granite metal coarse aggregates @0.85cum and fine aggregates @ 0.57cum machine mixed, machine mixed, concrete laid in layers not exceeding 15 cms. thick, well compacted, in foundation, including cost of all materials, labour, HOM curing complete as per specifications. Specification No. (P- 13- item no;-, 4.3) KSR 2018-19	9	Cmt	337.15	5400.00	1820610.00	128.99	696546.00		0.00	128.99	696546.00
7	Providing and constructing granite / trap / basalt size stone masonry in foundation with cement mortar 1:6 & stone hammerd dressed in courses not less than 20 cms high, bond stones at 2m. apart in each course including cost of materials, labour, HOM, curing complete as per specifications. (P-25 item no;-5.3) KSR 2018-19	11	Cmt	216.00	4102.00	886032.00	216.00	886032.00		0.00	216.00	886032.00
8	Providing and laying boulders apron on river bed for protection against scour with stone boulders weighing not less than 40 kg each complete as per drawing and Technical specification including cost of materials, labour, HOM complete as per specifications. (P-241 item-30.10) KSR 2018-19	16	Cmt	482.40	2107.60	1016706.24	179.55	378419.58		0.00	179.55	378419.58
9	Providing and laying in position reinforced cement concrete of design Mix M25 with OPC @ 340kgs, with 20mm and down size graded granite metal coarse aggregates @0.70cum and fine aggregtes @ 0.47cum, with super plasticisers @3lts confirming to IS9103-1999 Reaffirmed-2008, machine mixed, concrete laid in layers not exceeding 15 cms thick, vibrated for all works in ground floor level for roof slabs, staircase, lintels and beams retaining walls, return walls, walls (any thickness) including attached pilasters, columns, lintles, pillars, posts, struts, buttresses, string or lacing courses, parapets, coping, bed blocks, anchor blocks, plain window cills, fillets etc., including cost of all materials, labour, HOM curing, complete but excluding cost of reinforcement as per specifications. Specification No. KBS 4.1, 4.6 (P-1 item no;-4.12) KSR 2018-19	20	Cmt	293.33	6462.90	1895762.46	276.92	1789706.27		0.00	276.92	1789706.27
10	Providing T.M.T steel reinforcement for R.C.C work including straightening, cutting, bending, hooking, placing in position, lapping and / or welding wherever required, tying with binding wire and anchoring to the adjoining members wherever necessary complete as per design (laps, hooks and wastage shall not be measured and paid) cost of materials, labour, HOM complete as per specifications. Specification No. KBS 4.6.3 TMT bars Fe 550 (P-18 item no;-4.46.3) KSR 2018-19	21	Mt	186.79	76,563.10	14301152.54	26.53	2031219.04		0.00	26.53	2031219.04

ISSUED UNDER RTI

T L RAJENDRAN
Contractor's signature
Class-1, KPWD,
Contractor.

Suport Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL Mangalore

Assistant Executive Engineer
MSCL Mangalore

Executive Engineer
MSCL Mangalore

General Manager (Technical)
MSCL Mangalore

S. No	Item Description	Item Code	Unit	As per WO			UPTO DATE PAID		PREVIOUS PAID		NOW TO BE PAID	
				Qty	Rate	Amt.	Qty	Amt.	Qty	Amt.	Qty	Amt.
11	Providing and removing centering, shuttering, strutting, propping etc., and removal of form work for vertical surface such as walls at any thickness, including attached pilasters, buttresses, plinth cills and string courses cost of all materials, labour complete as per specifications. Specification No. KBS 4.6.2 (PWD -P- 16 item no;-4.31) KSR 2018-19	22	Smt	5455.98	370.00	2018712.60	1140.15	421855.50	- - -	0.00	1140.15	421855.50
12	Providing and laying reinforced cement concrete pipe NP2 of 600mm dia for culverts including pointing ends, and fixing collars with cement mortar 1:2 including cost of materials, labour, HOM complete as per specifications, curing complete as per specifications. Specifications. No. KSRB 1000, 2300 MOST Specification No.1000 / 2300 (P-255 item no;-34.7.5) KSR 2018-19	28	Rmt	225.00	2374.90	534352.50	60.00	142494.00	- - -	0.00	60.00	142494.00
	Total Amount Rs.							79,65,580.00				79,65,580.00

T L RAJENDRAN
Class-1 KPWD,
Contractor.
Contractor's signature

Suport Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL Mangalore

Assistant Executive Engineer
MSCL Mangalore

Executive Engineer
MSCL Mangalore

General Manager (Technical)
MSCL Mangalore

ISSUED UNDER RTI

30

(1) upto-date Bill Amount Rs.
(2) Bill paid previously Rs.
(3) present Bill Amount Rs.

Original / Duplicate/Triplicate

CONTRACT CERTIFICATE

Bill No. : R.A Bill (For Other Works) Date: 2020

Division: Sub Division:

Bill Received No.....Dated.....Cash/Book Voucher No..... dated..... Scheduled Docket No.

Head of Account:

Name of Work (as per sanctioned estimate) : NAME OF THE WORK:- Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing)

Name of the Contractor and Full Address : : MR. Tumkur Lahman Rajendran, Dhanalakshmi Nilaya, Ist Main, Adarsha Nagar, Tumkur-572103

Reference to Agreement No

Certified that the measurements were taken by me on 23/1/23 to 23/1/24 and recorded of Pages ..... of measurement Book No. and that the work is satisfactorily executed.

T L RAJENDRAN
Class-1, KPWD,
Contractor.

Contractor

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Officer-in-charge of work

Certified that the measurements were checked by me on 23/1/23 to 2/1/24 correct. The work is satisfactorily executed.

Certified that the quantities of materials shown in column 3 of Account II have been actually brought to site of the work and the contractor has not previously received any advance on this security. These materials are of an Imperishable nature and are all required for immediate use on the work in connection with items for finished work have been agreed upon. A normal agreement signed and executed by the contractor is recorded in the office.

Assistant Engineer
Mangaluru Smart City Limited
Mangaluru

Sub-Division Officer

If Memorandum of Payment

1. Total value of work done or supplies made as per account within	
2. Deduct amount to be held in reserve being .....present Rs.....	
3. " Balance	
4. Deduct Payments : a) Amount of previous payment as in the Office Cash Book Voucher No. ..... Dated.....S.D. No. Amount adjusted towards cash advance recovery of b) Payments cost store or other materials supplied. Now made recovery made recovery of amount creditable to this/other work Amount paid on this bill Cheque / Cash	
5. Balance being unpaid value of work done held in reserve	
6. Deduct cash advance made on the Office Cash Book Voucher No..... Dated.....less adjustments.	
7. Net amount due to or from contractor Unadjusted items	
8. Advance to contractor for materials brought to site (as detailed) within value of Government materials supplied	

T L RAJENDRAN
Class-1, KPWD
Contractor.

Contractor Signature

Received Rs.....In words)

Witnesses:

1

2

T L RAJENDRAN
Class-1, KPWD,
Contractor.

Dated .....Signature of Contractor

Paid by me by Cheque No.....Dated .....

Cash Rs.....Dated.....

Initials of Officer making payment

Managing Director

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

MANGALURU SMART CITY LTD

ABSTRACT R.A Bill I st and Part Bill

NAME OF THE WORK:- Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing)

Agreement/ work order No:- 83/2022-23 DATED 05-05-2022

Name of Contractor:- Sri. T L Rajendran

EMB ABSTRACT

SL.NO.	ITEM CODE	UNIT	AGREEMENT QTY	UPTO DATE PAID QTY	PREVIOUS PAID QTY	NOW TO BE PAID QTY
1	1	Cmt	270.17	270.17	0.00	270.17
2	2	Ha	2.50	1.20	0.00	1.20
3	4	Cmt	2942.99	1352.98	0.00	1352.98
4	5	Cmt	2162.61	1649.53	0.00	1649.53
5	7	Cmt	1200.00	1200.00	0.00	1200.00
6	9	Cmt	337.15	128.99	0.00	128.99
7	11	Cmt	216.00	216.00	0.00	216.00
8	16	Cmt	482.40	179.55	0.00	179.55
9	20	Cmt	293.33	276.92	0.00	276.92
10	21	Mt	186.79	26.53	0.00	26.53
11	22	Smt	5455.98	1140.15	0.00	1140.15
12	28	Rmt	225.00	60.00	0.00	60.00

T L RAJENDRAN
Class-1, KPWD,
Contractor.

Contractor's Signature

Suport Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL Mangaluru

Assistant Executive Engineer
MSCL Mangaluru

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ಇ.ಎಮ್.ಬಿ.ಯ ಪರಿಶೀಲನಾ ಪಟ್ಟಿ

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್, ಮಂಗಳೂರು

1	ಕಾಮಗಾರಿಯ ಹೆಸರು	:	**Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing)**
2	ಪ್ರಧಾನ ಲೆಕ್ಕಶೀರ್ಷಿಕೆ:	:	Project
3	ಕಾಮಗಾರಿ ನಿರ್ವಹಿಸಿದ ಉಪವಿಭಾಗ	:	Mangaluru Smart City Limited
4	ಅಂದಾಜು ಮೊತ್ತ	:	Rs. 16,99,43,242.00/-
5	ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ಸಂಖ್ಯೆ	:	Rs 1291 Lakhs
6	ಗುತ್ತಿಗೆದಾರರ ಕರಾರು ಸಂಖ್ಯೆ	:	09/2018-19 Dated 24.01.2019
7	ಗುತ್ತಿಗೆದಾರರ ಹೆಸರು: ದರ್ಜೆ	:	**MR. Tumkur Lahman Rajendran, Dhanalakshmi Nilaya, Ist Main, Adarsha Nagar, Tumkur-572103**
8	ಕಾಮಗಾರಿ ಪ್ರಾರಂಭಿಸಿದ ದಿನಾಂಕ	:	05.05.2022
9	ಕಾಮಗಾರಿ ಮುಗಿದ ದಿನಾಂಕ	:	Work in Progress
10	ಕಾಮಗಾರಿ ಅಳೆದ ದಿನಾಂಕ	:	
11	ಎಸ್.ಬಿ.ಆರ್ ಸಂಖ್ಯೆ ದಿನಾಂಕ	:	
12	ಇ-ಅಳತೆ ಪುಸ್ತಕದ ಪುಟ ಸಂಖ್ಯೆ	:	
13	ಅಳತೆ ಪುಸ್ತಕದ ಸಂಖ್ಯೆ/ಪುಟ ಸಂಖ್ಯೆ	:	58
14	ಬಿಲ್ಲಿನ ಒಟ್ಟು ಮೊತ್ತ	:	79,65,765.00/- (Excluding GST)

ISSUED UNDER RTI

CERTIFICATE

E-MB No. 58 ರ ಪುಟ ಸಂಖ್ಯೆ ರಿಂದ ರವರೆಗೆ ಅಳತೆಗಳನ್ನು ಪರಿಶೀಲಿಸಿ ದೃಢೀಕರಿಸಲಾಗಿದೆ.

ಸಹಾಯಕ ಇಂಜಿನಿಯರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಸಹಾಯಕ ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರ್
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

NAME OF WORK : Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing

NAME OF AGENCY : MR. Tumkur Lahman Rajendran

BILL No : Ist & Part bill

MEASUREMENT

SL. NO.	Item Description	NO.	L	B	D	Qty
1	Dismantling of existing structures like culverts, bridges, retaining walls and other structure comprising of masonry, cement concrete, wood work, steel work, including T&P and scaffolding wherever necessary, sorting the dismantled material, disposal of unserviceable material and stacking the serviceable material with all lifts complete as per specifications. do- II. By Mechanical Means. A. Cement Concrete Grade M-15 & M-20. (page-139 item No;18.20) KSR 2018-19					
	Old RCC/masonry structure back side of Fisheries fedration					
	RCC Coloumns	12	0.45	(0.45 + 0.45)/2	(3 + 3)/2	7.29
	RCC beam	8	10.50	(0.30 + 0.30)/2	(0.60 + 0.60)/2	15.12
	Stone Masonry Wall	4	10.50	(0.23 + 0.23)/2	(1.50 + 1.50)/2	14.49
		4	9.60	(0.23 + 0.23)/2	(1.50 + 1.50)/2	13.25
	Damaged Size stone Masonry on rever side					
	From Ch: 1100.00 to Ch: 1130.00	1	30.00	(1.30 + 1.50)/2	(0.60 + 0.90)/2	31.50
	From Ch: 1130.00 to Ch: 1160.00	1	30.00	(1.50 + 1.50)/2	(0.90 + 0.90)/2	40.50
	From Ch:1160.00 to Ch. 1190.00	1	30.00	(1.50 + 1.50)/2	(0.90 + 0.75)/2	37.13
	From Ch: 1190.00 to Ch. 1220.00	1	30.00	(1.50 + 1.50)/2	(0.75 + 1.20)/2	43.88
	From Ch:1220.00 to Ch. 1250.00	1	30.00	(1.50 + 1.50)/2	(1.20 + 1.20)/2	54.00
	Masonry structure @ Ch: 1500.00					
		4	15.00	(0.23 + 0.45)/2	(3.30 + 2.70)/2	61.20
		5	6.00	(0.23 + 0.45)/2	(3.30 + 2.70)/2	30.60
		4	2.50	(0.23 + 0.45)/2	(2.50 + 2.50)/2	8.50
	River side wall @ Ch: 1520.00					
		1	15.00	(0.60 + 0.90)/2	(1.00 + 1.20)/2	12.38

ISSUED UNDER RTI

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executive Engineer
MSCL

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

SL. NO.	Item Description	NO.	L	B	D	Qty
	Land side wall @ Ch: 1490.00 to Ch: 1520.00	1	20.00	(0.23 + 0.23)/2	(2.00 + 1.80)/2	8.74
	Compound wall I @ Ch: 1650.00	1	30.00	(0.60 + 1.20)/2	(1.20 + 0.90)/2	28.35
		1	30.00	(0.23 + 0.23)/2	(2.00 + 1.80)/2	13.11
		1	30.00	(0.60 + 0.90)/2	(1.20 + 0.90)/2	23.63
					Total =	443.65
					BOQ Qty =	270.17
					Reserved Qty =	173.48
					This bill Qty =	270.17
2	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removalof stumps of trees cut earlier and disposal of unserviceable materials and stacking of serviceable material to be used or auctioned, including removal and disposal of top organic soil not exceeding 150 mm in thickness complete as per specifications. do- by mechanical means: in area of thorny jungle. (page-139 item No;18.16) KSR 2018-19				Total QTY in Ha =	1.20
3	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No. KBS 2.1(a) / 2.3.1 (P-6 item;-2.1) KSR 2018-19					
	AS per attached Earth work calculation				Total QTY in Cmt =	1352.98
4	Earthwork excavation by manual means for foundation of buildings, water supply and sanitary lines and electrical conduits etc, either in pits or in trenches 1.5m and above in width, in soil not exceeding 1.5 m. in depth including dressing the bottom and sides of pits and trenches, stacking the excavated soil clear from edges of excavation with lead upto 50 m. including breaking of clods complete as per specifications.(PWD -P- 6, item-2.3) KSR 2018-19					
	Box Culvert at Ch:1100.00	1	25.00	(5.60 + 5.60)/2	(1.00 + 2.50)/2	245.00
	Wing wall	1	4.00	(3.60 + 3.60)/2	(2.50 + 2.50)/2	36.00
	Box Culvert at Ch:1550.00	1	35.00	(5.00 + 5.60)/2	(1.50 + 2.50)/2	371.00
	Wing wall	4	4.00	(3.60 + 3.60)/2	(2.50 + 2.50)/2	144.00
	Rever side Size stone masonry wall From Ch: 1145.00 to Ch. 1175.00	1	30.00	(2.00 + 2.00)/2	(1.50 + 1.50)/2	90.00

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executi
MSCL

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

SL. NO.	Item Description	NO.	L	B	D	Qty
	From Ch: 1145.00 to Ch. 1175.00	1 x	30.00	x (2.00 + 2.00)/2	x (1.50 + 1.50)/2 =	90.00
	From Ch: 1450.00 to Ch. 1480.00	1 x	30.00	x (2.00 + 2.00)/2	x (1.50 + 1.50)/2 =	90.00
	From Ch: 1480.00 to Ch. 1490.00	1 x	4.65	x (2.00 + 2.00)/2	x (1.50 + 1.50)/2 =	13.95
	Land side Size stone masonry wall					
	From Ch: 1100.00 to Ch. 1130.00	1 x	30.00	x (1.80 + 1.80)/2	x (1.50 + 1.50)/2 =	81.00
	From Ch: 1130.00 to Ch. 1137.00	1 x	7.00	x (1.80 + 1.80)/2	x (1.50 + 1.50)/2 =	18.90
	From Ch: 1450.00 to Ch. 1480.00	1 x	30.00	x (1.50 + 1.50)/2	x (1.50 + 1.50)/2 =	67.50
	From Ch: 1480.00 to Ch. 1520.00	1 x	30.00	x (1.20 + 1.20)/2	x (1.20 + 1.20)/2 =	43.20
	From Ch: 1520.00 to Ch. 1550.00	1 x	16.50	x (1.20 + 1.20)/2	x (1.20 + 1.20)/2 =	23.76
	Toilet Block @ Ch: 1530.00					
	Footing	21 x	1.90	x (1.90 + 1.90)/2	x (2.50 + 2.60)/2 =	193.32
	900 mm dia hume pipe laying					
	At Ch:1475.00	1 x	12.50	x (1.65 + 1.65)/2	x (1.65 + 1.85)/2 =	36.09
	600 mm dia hume pipe laying					
	At Ch:1125.00	1 x	22.50	x (1.35 + 1.35)/2	x (1.20 + 1.35)/2 =	38.73
	At Ch:1525.00	1 x	37.50	x (1.35 + 1.35)/2	x (1.30 + 1.35)/2 =	67.08
					Total =	1649.53
5	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement Table 300-2 complete as per specifications, including cost of gravel / murrum, watering charges & compaction by vibratory roller to 95% of modified proctors density. MORTH Specification No. 305 (P-147, item;-19.60) KSR 2018-19					
	AS per attached Earth work calculation				**Total QTY in Cmt** =	4628.29
					BOQ Qty =	1200.00
					Reserved Qty =	3428.29
					This Bill Qty =	1200.00

ISSUED UNDER RTI

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executive Engineer
MSCL

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

SL. NO.	Item Description	NO.	L	B	D	Qty
6	Providing and laying in position plain cement concrete of Mix 1:4:8 with OPC @ 180kgs. with 40mm and down size graded granite metal coarse aggregates @0.85cum and fine aggregates @ 0.57cum machine mixed, machine mixed, concrete laid in layers not exceeding 15 cms. thick. well compacted, in foundation. including cost of all materials, labour, HOM curing complete as per specifications. Specification No. (P- 13- item no;-. 4.3) KSR 2018-19					
	Box Culvert at Ch:1100.00	1	25.00	5.00 + 5.00 / 2	0.15 + 0.15 / 2	18.75
	Wing wall	1	4.00	3.00 + 3.00 / 2	0.15 + 0.15 / 2	1.80
	Box Culvert at Ch:1550.00	1	35.20	5.00 + 5.00 / 2	0.15 + 0.15 / 2	26.40
	Wing wall	4	4.00	3.00 + 3.00 / 2	0.15 + 0.15 / 2	7.20
	Rever side Size stone masonry wall					
	From Ch: 1110.00 to 1140.00	1	30.00	1.60 + 1.60 / 2	0.10 + 0.10 / 2	4.80
	From Ch: 1140.00 to 1170.00	1	30.00	2.00 + 2.00 / 2	0.10 + 0.10 / 2	6.00
	From Ch: 1170.00 to 1200.00	1	30.00	2.00 + 2.00 / 2	0.10 + 0.10 / 2	6.00
	From Ch: 1200.00 to 1230.00	1	30.00	1.60 + 1.50 / 2	0.10 + 0.10 / 2	4.65
	From Ch: 1230.00 to 1260.00	1	30.00	1.60 + 1.50 / 2	0.10 + 0.10 / 2	4.65
	From Ch: 1260.00 to 1290.00	1	30.00	1.60 + 1.50 / 2	0.10 + 0.10 / 2	4.65
	From Ch: 1450.00 to Ch. 1480.00	1	30.00	2.00 + 2.00 / 2	0.15 + 0.15 / 2	9.00
	From Ch: 1480.00 to Ch. 1490.00	1	4.65	2.00 + 2.00 / 2	0.15 + 0.15 / 2	1.40
	At Ch: 1490.00 near tree	1	19.30	1.50 + 1.50 / 2	0.10 + 0.10 / 2	2.90
	From Ch: 1490.00 to Ch. 1520.00	1	30.00	1.50 + 1.50 / 2	0.10 + 0.10 / 2	4.50
	From Ch: 1520.00 to Ch. 1530.00	1	10.00	1.50 + 1.50 / 2	0.10 + 0.10 / 2	1.50
	Land side Size stone masonry wall					
	From Ch: 1100.00 to Ch. 1130.00	1	30.00	1.80 + 1.80 / 2	0.10 + 0.10 / 2	5.40
	From Ch: 1130.00 to Ch. 1137.00	1	7.00	1.80 + 1.80 / 2	0.10 + 0.10 / 2	1.26

ISSUED UNDER RTI

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executive Engineer
MSCL

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

SL. NO.	Item Description	NO.	L	B	D	Qty
	From Ch: 1450.00 to Ch. 1480.00	1 x	30.00	x (1.50 + 1.50)/2	x (0.10 + 0.10)/2 =	4.50
	From Ch: 1480.00 to Ch. 1520.00	1 x	30.00	x (1.20 + 1.20)/2	x (0.10 + 0.10)/2 =	3.60
	From Ch: 1520.00 to Ch. 1550.00	1 x	16.50	x (1.20 + 1.20)/2	x (0.10 + 0.10)/2 =	1.98
	Toilet Block @ Ch: 1530.00	21 x	1.60	x (1.60 + 1.60)/2	x (0.15 + 0.15)/2 =	8.06
					Total =	128.99
7	Providing and constructing granite / trap / basalt size stone masonry in foundation with cement mortar 1:6 & stone hammerd dressed in courses not less than 20 cms high, bond stones at 2m. apart in each course including cost of materials, labour, HOM, curing complete as per specifications. (P-25 item no;-5.3) KSR 2018-19					
	Size stone Masonry on River side					
	From Ch: 1110.00 to 1140.00					
	I Layer	1 x	30.00	x (1.20 + 1.20)/2	x (0.90 + 0.90)/2 =	32.40
	II Layer	1 x	30.00	x (0.90 + 0.90)/2	x (0.90 + 0.90)/2 =	24.30
	III Layer	1 x	30.00	x (0.90 + 0.60)/2	x (0.60 + 0.60)/2 =	13.50
	From Ch: 1140.00 to 1170.00					
	I Layer	1 x	30.00	x (1.50 + 1.50)/2	x (0.90 + 0.90)/2 =	40.50
	II Layer	1 x	30.00	x (1.20 + 1.20)/2	x (0.90 + 0.90)/2 =	32.40
	III Layer	1 x	30.00	x (0.90 + 0.90)/2	x (0.75 + 0.75)/2 =	20.25
	IV Layer	1 x	30.00	x (0.60 + 0.60)/2	x (0.60 + 0.60)/2 =	10.80
	From Ch: 1170.00 to 1200.00					
	I Layer	1 x	30.00	x (1.50 + 1.50)/2	x (0.90 + 0.90)/2 =	40.50
	II Layer	1 x	30.00	x (1.20 + 1.20)/2	x (0.90 + 0.90)/2 =	32.40
	III Layer	1 x	30.00	x (0.90 + 0.90)/2	x (0.75 + 0.75)/2 =	20.25
	IV Layer	1 x	30.00	x (0.60 + 0.60)/2	x (0.75 + 0.75)/2 =	13.50
	From Ch: 1200.00 to 1230.00					
	I Layer	1 x	30.00	x (1.20 + 1.20)/2	x (0.90 + 0.90)/2 =	32.40

ISSUED UNDER RTI

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executi
MSCL

Checked & verified.

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

SL. NO.	Item Description	NO.	L	B	D	Qty
	II Layer	1 x	30.00	x (0.90 + 0.90)/2	x (0.90 + 0.90)/2	= 24.30
	III Layer	1 x	30.00	x (0.60 + 0.60)/2	x (0.75 + 0.75)/2	= 13.50
	From Ch: 1230.00 to 1260.00					
	I Layer	1 x	30.00	x (1.20 + 1.20)/2	x (0.90 + 0.90)/2	= 32.40
	II Layer	1 x	30.00	x (0.90 + 0.90)/2	x (0.90 + 0.90)/2	= 24.30
	III Layer	1 x	30.00	x (0.60 + 0.60)/2	x (0.75 + 0.75)/2	= 13.50
	From Ch: 1260.00 to 1290.00					
	I Layer	1 x	30.00	x (1.20 + 1.20)/2	x (0.90 + 0.90)/2	= 32.40
	II Layer	1 x	30.00	x (0.90 + 0.90)/2	x (0.90 + 0.90)/2	= 24.30
	III Layer	1 x	30.00	x (0.60 + 0.60)/2	x (0.75 + 0.75)/2	= 13.50
	From Ch: 1450.00 to Ch. 1480.00					
	I Layer	1 x	30.00	x (1.80 + 1.80)/2	x (0.90 + 0.90)/2	= 48.60
	II Layer	1 x	30.00	x (1.50 + 1.50)/2	x (0.60 + 0.60)/2	= 27.00
	III Layer	1 x	30.00	x (1.20 + 1.20)/2	x (0.75 + 0.75)/2	= 27.00
	IV Layer	1 x	30.00	x (0.90 + 0.90)/2	x (1.00 + 1.00)/2	= 27.00
	V Layer	1 x	30.00	x (0.60 + 0.60)/2	x (0.90 + 0.90)/2	= 16.20
	From Ch: 1480.00 to Ch. 1490.00					
	I Layer	1 x	4.65	x (1.80 + 1.80)/2	x (0.90 + 0.90)/2	= 7.53
	II Layer	1 x	4.65	x (1.50 + 1.50)/2	x (0.60 + 0.60)/2	= 4.19
	III Layer	1 x	4.65	x (1.20 + 1.20)/2	x (0.75 + 0.75)/2	= 4.19
	IV Layer	1 x	4.65	x (0.90 + 0.90)/2	x (1.00 + 1.00)/2	= 4.19
	V Layer	1 x	4.65	x (0.60 + 0.60)/2	x (0.90 + 0.90)/2	= 2.51

ISSUED UNDER RTI

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executive Engineer
MSCL

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

SL. NO.	Item Description	NO.	L	B	D	Qty
	At Ch: 1490.00 near tree					
	I Layer	1	4.50	(1.50 + 1.50)/2	(0.50 + 0.50)/2	3.38
		1	5.00	(1.20 + 1.20)/2	(0.80 + 0.80)/2	4.80
		1	9.80	(1.50 + 1.50)/2	(1.00 + 1.00)/2	14.70
	IILayer	1	4.50	(1.20 + 1.20)/2	(1.40 + 1.30)/2	7.29
		1	5.00	(0.60 + 0.60)/2	(1.00 + 1.00)/2	3.00
		1	9.80	(0.60 + 0.60)/2	(1.60 + 1.55)/2	9.26
	III Layer	1	4.50	(0.60 + 0.60)/2	(0.90 + 0.80)/2	2.30
	From Ch: 1490.00 to Ch. 1520.00					
	I Layer	1	30.00	(1.20 + 1.20)/2	(0.75 + 0.85)/2	28.80
	II Layer	1	30.00	(0.90 + 0.90)/2	(0.60 + 0.60)/2	16.20
	III Layer	1	30.00	(0.60 + 0.60)/2	(0.45 + 0.48)/2	8.37
	From Ch: 1520.00 to Ch. 1530.00					
	I Layer	1	10.00	(1.20 + 1.20)/2	(0.75 + 0.85)/2	9.60
	II Layer	1	10.00	(0.90 + 0.90)/2	(0.60 + 0.60)/2	5.40
	III Layer	1	10.00	(0.60 + 0.60)/2	(0.45 + 0.48)/2	2.79
	Land side Size stone masonry wall					
	From Ch: 1100.00 to Ch. 1130.00					
	I Layer	1	30.00	(1.50 + 1.50)/2	(0.90 + 0.90)/2	40.50
	II Layer	1	30.00	(1.20 + 1.20)/2	(0.90 + 0.90)/2	32.40
	III Layer	1	30.00	(0.90 + 0.90)/2	(0.60 + 0.60)/2	16.20
	IV Layer	1	30.00	(0.60 + 0.60)/2	(0.90 + 0.60)/2	13.50

ISSUED UNDER RTI

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executive Engineer
MSCL

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

SL. NO.	Item Description	NO.	L	B	D	Qty
	From Ch: 1130.00 to Ch. 1137.00					
	I Layer	1	7.00	(1.20 + 1.20)/2	(0.90 + 0.90)/2	7.56
	II Layer	1	7.00	(0.90 + 0.90)/2	(0.60 + 0.60)/2	3.78
	III Layer	1	7.00	(0.60 + 0.60)/2	(0.60 + 0.60)/2	2.52
	From Ch: 1450.00 to Ch. 1480.00					
	I Layer	1	30.00	(1.50 + 1.50)/2	(0.90 + 0.90)/2	40.50
	II Layer	1	30.00	(1.20 + 1.20)/2	(0.60 + 0.60)/2	21.60
	III Layer	1	30.00	(0.90 + 0.90)/2	(0.60 + 0.60)/2	16.20
	IV Layer	1	30.00	(0.60 + 0.60)/2	(0.90 + 0.60)/2	13.50
	From Ch: 1480.00 to Ch. 1520.00					
	I Layer	1	30.00	(1.20 + 1.20)/2	(0.90 + 0.90)/2	32.40
	II Layer	1	30.00	(0.90 + 0.90)/2	(0.60 + 0.60)/2	16.20
	III Layer	1	30.00	(0.60 + 0.60)/2	(0.60 + 0.60)/2	10.80
	From Ch: 1520.00 to Ch. 1550.00					
	I Layer	1	16.50	(1.20 + 1.20)/2	(0.90 + 0.90)/2	17.82
	II Layer	1	16.50	(0.90 + 0.90)/2	(0.60 + 0.60)/2	8.91
	III Layer	1	16.50	(0.60 + 0.60)/2	(0.60 + 0.60)/2	5.94
					Total =	**1076.01**
					BOQ Qty =	**216.00**
					Reserved Qty =	**860.01**
					This bill Qty =	**216.00**
8	Providing and laying boulders apron on river bed for protection against scour with stone boulders weighing not less than 40 kg each complete as per drawing and Technical specification including cost of materials, labour, HOM complete as per specifications. (P-241 item-30.10) KSR 2018-19					
	Box Culvert at Ch:1100.00	1	25.00	(5.30 + 5.30)/2	(0.45 + 0.50)/2	62.94
	Wing wall	1	4.00	(3.00 + 3.00)/2	(0.45 + 0.50)/2	5.70

ISSUED UNDER RTI

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executive Engineer
MSCL

Checked & verified.

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

SL. NO.	Item Description	NO.	L	B	D	Qty
	Box Culvert at Ch:1550.00	1 x	35.00 x	(5.30 + 5.30)/2	x (0.45 + 0.50)/2 =	88.11
	Wing wall	4 x	4.00 x	(3.00 + 3.00)/2	x (0.45 + 0.50)/2 =	22.80
					Total =	179.55
9	Providing and laying in position reinforced cement concrete of design Mix M25 with OPC @ 340kgs, with 20mm and down size graded granite metal coarse aggregates @0.70cum and fine aggregates @ 0.47cum, with super plasticisers @3lts confirming to IS9103-1999 Reaffirmed-2008, machine mixed, concrete laid in layers not exceeding 15 cms thick, vibrated for all works in ground floor level for roof slabs, staircase, lintels and beams retaining walls, return walls, walls (any thickness) including attached pilasters, columns, lintles, pillars, posts, struts, buttresses, string or lacing courses, parapets, coping, bed blocks, anchor blocks, plain window cills, fillets etc., including cost of all materials, labour, HOM curing, complete but excluding cost of reinforcement as per specifications. Specification No. KBS 4.1, 4.6 (P-1 item no;-4.12) KSR 2018-19					
	Box Culvert at Ch:1100.00					
	Base slab concrete	1 x	24.60 x	(4.80 + 4.80)/2	x (0.30 + 0.30)/2 =	35.42
	Wing wall base slab concrete	2 x	3.00 x	(1.50 + 1.50)/2	x (0.30 + 0.30)/2 =	2.70
	Base slab Haunch concretee	1 x	24.60 x	(0.15 + 0.15)/2	x (0.15 + 0.15)/2 =	0.55
	Wall concretee	2 x	24.60 x	(0.30 + 0.30)/2	x (2.20 + 2.20)/2 =	32.47
	Deck slab Haunch concretee	1 x	24.60 x	(0.15 + 0.15)/2	x (0.15 + 0.15)/2 =	0.55
	Deck slab concrete	1 x	24.60 x	(4.20 + 4.20)/2	x (0.30 + 0.30)/2 =	31.00
	Wing wall concrete	2 x	3.00 x	(0.30 + 0.30)/2	x (2.40 + 2.50)/2 =	4.41
	Box Culvert at Ch:1550.00					
	Base slab concrete	1 x	35.00 x	(4.20 + 4.20)/2	x (0.30 + 0.30)/2 =	44.10
	Wing wall base slab concrete	4 x	3.00 x	(1.50 + 1.50)/2	x (0.30 + 0.30)/2 =	5.40
	Base slab Haunch concretee	1.0 x	35.00 x	(0.15 + 0.15)/2	x (0.15 + 0.15)/2 =	0.79
	Wall concretee	2 x	35.00 x	(0.30 + 0.30)/2	x (2.20 + 2.20)/2 =	46.20
	Deck slab Haunch concretee	1 x	35.00 x	(0.15 + 0.15)/2	x (0.15 + 0.15)/2 =	0.79
	Deck slab concrete	1 x	35.00 x	(3.60 + 3.60)/2	x (0.30 + 0.30)/2 =	37.80
	Wing wall concrete	4 x	3.00 x	(0.30 + 0.30)/2	x (2.40 + 2.50)/2 =	8.82

ISSUED UNDER RTI

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Execut
MSCL

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

SL. NO.	Item Description	NO.	L	B	D	Qty
	Toilet Block					
	Footing	21 x	1.40 x	(1.40 + 1.40)/2 x	(0.45 + 0.45)/2 =	18.52
	RCC Stub Coloumn	21 x	0.40 x	(0.40 + 0.40)/2 x	(2.20 + 2.20)/2 =	7.39
				Total Qty in Cum		276.92
10	Providing T.M.T steel reinforcement for R.C.C work including straightening, cutting, bending, hooking, placing in position, lapping and / or welding wherever required, tying with binding wire and anchoring to the adjoining members wherever necessary complete as per design (laps, hooks and wastage shall not be measured and paid) cost of materials, labour, HOM complete as per specifications. Specification No. KBS 4.6.3 TMT bars.Fe 550 (P-18 item no;-4.46.3) KSR 2018-19					
	As per attached BBS				**Total Qty in MT** =	26.53
11	Providing and removing centering, shuttering, strutting, propping etc., and removal of form work for vertical surface such as walls at any thickness, including attached pilasters, buttresses, plinth cills and string courses cost of all materials, labour complete as per specifications. Specification No. KBS 4.6.2 (PWD -P- 16 item no;- 4.31) KSR 2018-19					
	Box Culvert at Ch:1100.00					
	For Base slab PCC	2 x	25.20 x		(0.15 + 0.15)/2 =	7.56
		2 x	5.00 x		(0.15 + 0.15)/2 =	1.50
	For Wing wall slab PCC	4 x	4.00 x		(0.10 + 0.10)/2 =	1.60
	For Base slab	2 x	24.60 x		(0.30 + 0.30)/2 =	14.76
		2 x	4.80 x		(0.30 + 0.30)/2 =	2.88
	Wing wall base slab concrete	4 x	3.00 x		(0.30 + 0.30)/2 =	3.60
		2 x	1.50 x		(0.30 + 0.30)/2 =	0.90
	Base slab Haunch concretee	2 x	24.60 x		(0.21 + 0.21)/2 =	10.33
	Wall concretee	4 x	24.60 x		(2.20 + 2.20)/2 =	216.48
		4 x	0.30 x		(2.20 + 2.20)/2 =	2.64
	Deck slab Haunch concretee	2 x	24.60 x		(0.21 + 0.21)/2 =	10.33
	Deck slab bottom	1 x	24.60 x	(4.20 + 4.20)/2	=	103.32
	Deck slab side	1 x	24.60 x		(0.30 + 0.30)/2 =	7.38
	Deck slab side	1 x	4.20 x		(0.30 + 0.30)/2 =	1.26

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executi
MSCL

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

SL. NO.	Item Description	NO.	L	B	D	Qty
	Box Culvert at Ch:1550.00					
	For Base slab PCC	2	35.20		(0.15 + 0.15)/2 =	10.56
		8	4.00		(0.15 + 0.15)/2 =	4.80
	For Wing wall slab PCC	8	35.20		(0.15 + 0.15)/2 =	42.24
	For Base slab	2	35.00		(0.30 + 0.30)/2 =	21.00
		2	4.20		(0.30 + 0.30)/2 =	2.52
	Base slab Haunch concretee	2	35.00		(0.21 + 0.21)/2 =	14.70
	Wall concretee	4	35.00		(2.20 + 2.20)/2 =	308.00
		4	0.30		(2.20 + 2.20)/2 =	2.64
	Deck slab Haunch concretee	2	35.00		(0.21 + 0.20)/2 =	14.35
	Deck slab bottom	1	35.00	(3.60 + 3.60)/2	=	126.00
	Deck slab side	2	35.00		(0.30 + 0.30)/2 =	21.00
	Deck slab side	2	3.60		(0.30 + 0.30)/2 =	2.16
	Wing wall	8	3.00		(2.40 + 2.50)/2 =	58.80
	Toilet Block					
	Footing	84	1.40		(0.45 + 0.45)/2 =	52.92
	RCC Stub Coloumn	84	0.40		(2.20 + 2.20)/2 =	73.92
					Total Qty in SMT =	1140.15
12	Providing and laying reinforced cement concrete pipe NP2 of 600mm dia for culverts including pointing ends, and fixing collars with cement mortar 1:2 including cost of materials, labour, HOM complete as per specifications, curing complete as per specifications. Specifications. No. KSRB 1000, 2300 MOST Specification No.1000 / 2300 (P- 255 item no;-34.7.5) KSR 2018-19					
	Cross duct @ Ch: 1125.00	1	22.50	x	=	22.50
	Cross duct @ Ch: 1525.00	1	37.50	x	=	37.50
					Total QTY in Rmt =	60.00

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Execut
MSCL

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

SL. NO.	Item Description	NO.	L	B	D	Qty
EIRL 1	**Soling**					
	Rever side Size stone masonry wall					
	From Ch: 1450.00 to Ch. 1480.00	1 x	30.00	x (2.00 + 2.00)/2	x (0.30 + 0.30)/2 =	18.00
	From Ch: 1480.00 to Ch. 1490.00	1 x	4.65	x (2.00 + 2.00)/2	x (0.30 + 0.30)/2 =	2.79
	Toilet Block @ Ch: 1530.00	21 x	1.90	x (1.90 + 1.90)/2	x (0.30 + 0.30)/2 =	22.74
					Total QTY in Cmt =	**43.53**
EIRL 2	**900 mm Hume pipe laying @ Ch:1475.00**	1 x	12.50	x	x =	12.50

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executive Engineer
MSCL

Measurement Accepted Rs. Ms.

T L RAJENDRAN
Class-1, KPWD,
Contractor.
Contractors Signature

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

NAME OF WORK : Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing

NAME OF AGENCY : MR. Tumkur Lahman Rajendran
AGREEMENT NO. : 83/2022-23 DATED 05-05-2022
BILL No: Ist & Part bill

BAR BENDING SCHEDULE

SL. NO.	Item Description	Nos.	Dia in MM	Length in Mtr	Spacing in mtr	Nos	Cut length in mtr	Weight of bar in kg	Total weight in kg	Remarks
1	Box Culvert at Ch:1100.00									
	Base slab concrete		L=	24.60	B=	4.80	D=	0.30		
MB	Bottom Bar	1	10	24.60	0.10	247	5.24	0.62	802.45	
DB	Distribution bar	1	10	4.80	0.20	25	24.52	0.62	380.06	
MB	Top Bar	1	10	24.60	0.10	247	5.24	0.62	802.45	
DB	Distribution bar	1	10	4.80	0.20	25	4.72	0.62	73.16	
	Bottom Haunch bar	2	10	24.60	0.20	248	2.02	0.39	195.37	
	Wall concretee		L=	24.60	B=	0.30	D=	2.80		
MB	Outer bar	2	12	24.60	0.15	330	5.20	0.89	1524	
DB	Distribution bar	2	8	2.20	0.20	24	24.52	0.39	230	
MB	Outer bar	2	12	24.60	0.15	330	4.60	0.89	1348	
DB	Distribution bar	2	8	2.20	0.20	24	24.52	0.39	230	
	Deck slab Haunch bar	2	10	24.60	0.20	248.00	2.02	0.39	195.37	

Support Engineer
PMC

Construction Manager
PMC

ISSUED UNDER RTI

Assistant Engineer
MSCL

T. L. RAJENDRAN
K.P.W.D., Civil Contractor
"DHANALAKSHMI", 1st Main
Adarsha Nagar, Tumakuru - 572 103

Assistant Executive Engineer
MSCL

SL. NO.	Item Description	Nos.	Dia in MM	Length in Mtr	Spacing in mtr	Nos	Cut length in mtr	Weight of bar in kg	Total weight in kg	Remarks
	Deck slab concrete		L=	24.60	B=	4.20	D=	0.30		
MB	Bottom Bar	1	10	24.60	0.10	247	5.36	0.62	820.63	
DB	Distribution bar	1	10	4.20	0.20	22	24.52	0.62	334.45	
MB	Top Bar	1	10	24.60	0.10	247	5.92	0.62	906.59	
DB	Distribution bar	1	10	4.20	0.20	22	4.12	0.62	56.20	
	Wing wall Raft		L=	3.00	B=	1.50	D=	0.30		
MB	Bottom Bar	4	12	3.00	0.10	124.00	1.94	0.88	211.69	
DB	Distribution bar	4	10	1.50	0.20	34.00	2.92	0.62	61.55	
MB	Top Bar	4	12	3.00	0.10	124.00	3.22	0.88	351.37	
DB	Distribution bar	4	10	1.50	0.20	34.00	2.92	0.62	61.55	
	Wing wall		L=	3.00	B=	0.30	D=	2.70		
MB	Outer and inner Bar	4	12	3.00	0.15	84.00	3.40	0.88	251.33	
DB	Distribution bar	4	10	2.70	0.20	58.00	2.92	0.62	105.00	
2	Box Culvert at Ch:1550.00									
	Base slab concrete		L=	35.00	B=	4.20	D=	0.30		
MB	Bottom Bar	1	10	35.00	0.10	351	4.64	0.62	1009.76	
DB	Distribution bar	1	10	4.20	0.20	22	34.92	0.62	476.31	
MB	Top Bar	1	10	35.00	0.10	351	4.64	0.62	1009.76	
DB	Distribution bar	1	10	4.20	0.20	22	4.12	0.62	56.20	
	Bottom Haunch bar	2	10	35.00	0.20	352	2.02	0.39	277.31	
	Wall concretee		L=	35.00	B=	0.30	D=	2.20		
MB	Outer bar	2	12	35.00	0.15	469	4.00	0.89	1914	
DB	Distribution bar	2	8	2.20	0.20	24	34.92	0.39	327	
MB	Outer bar	2	12	35.00	0.15	469	4.00	0.89	1665	
DB	Distribution bar	2	8	2.20	0.20	24	34.92	0.39	327	

ISSUED UNDER RTI

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executive Engineer
MSCL

SL. NO.	Item Description	Nos.	Dia in MM	Length in Mtr	Spacing in mtr	Nos	Cut length in mtr	Weight of bar in kg	Total weight in kg	Remarks
	Deck slab Haunch bar	2	10	35.00	0.20	352.00	2.02	0.39	277.31	
	Deck slab concrete		L=	35.00	B=	3.60	D=	0.30		
MB	Bottom Bar	1	10	35.00	0.10	351	4.76	0.62	1035.87	
DB	Distribution bar	4	10	3.60	0.20	73	34.92	0.62	1580.48	
MB	Top Bar	4	10	35.00	0.10	1401	5.32	0.62	4621.06	
DB	Distribution bar	1	10	3.60	0.20	19	34.96	0.62	411.83	
	Wing wall Raft		L=	3.00	B=	1.50	D=	0.30		
MB	Bottom Bar	4	12	3.00	0.10	124.00	1.94	0.88	211.69	
DB	Distribution bar	4	10	1.50	0.20	34.00	2.92	0.62	61.55	
MB	Top Bar	4	12	3.00	0.10	124.00	3.22	0.88	351.37	
DB	Distribution bar	4	10	1.50	0.20	34.00	2.92	0.62	61.55	
	Wing wall		L=	3.00	B=	0.30	D=	2.40		
MB	Outer and inner Bar	4	12	3.00	0.15	84.00	3.10	0.88	229.15	
DB	Distribution bar	4	10	2.40	0.20	52.00	2.92	0.62	94.14	
	Toilet Block									
	Footing		L=	1.40	B=	1.40	D=	0.45		
MB	Long bar	21	10	1.40	0.20	168.00	2.10	0.62	218.74	
DB	Short bar	21	10	1.40	0.20	168.00	2.10	0.62	218.74	
	Stub column		L=	0.40	B=	0.40	D=	3.10		
MB	Stub column vertical bar	21	10	0.40		294.00	3.30	0.62	601.52	
DB	Stirupps	21	8	2.20	0.10	525.00	1.35	0.395	279.96	
DB	Stirupps	21	8	2.20	0.20	273.00	0.90	0.395	97.05	
DB	Stirupps	21	8	2.20	0.20	273.00	1.15	0.395	124.01	
DB	Stirupps	21	8	2.20	0.20	273.00	0.50	0.395	53.92	
								Total in Kg =	26532.32	
								Total in Tonne =	26.53	

ISSUED UNDER RTI

Support Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL

Assistant Executive Engineer
MSCL

MANGALURU SMART CITY

NAME OF WORK:- Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Lan. .aping, Irrigation, Plumbing)

Contractor:-MR. Tumkur Lahman Rajendran

Agreement/Work order No:-83/2022-23 dated05-05-2022

RA BILL 1st and Part bill

MEASUREMENT - VOLUME SHEET

SL.NO.	CHAINAGE	LENGTH in Mtrs	AREA OF CUTTING in sq. m	AREA OF FILLING in Sq. m.	MEAN VOLUME OF CUTTING in Cu. M	MEAN VOLUME OF FILLING in Cu. M.	REMARKS
1	1100.00	5.00	3.965	6.829			
2	1105.00	5.00	25.370	0.823	73.338	19.130	
3	1110.00	5.00	30.614	14.031	139.960	37.135	
4	1115.00	5.00	30.604	21.943	153.045	89.935	
5	1120.00	5.00	29.879	16.427	151.208	95.925	
6	1125.00	5.00	27.756	21.237	144.088	94.160	
7	1130.00	5.00	23.127	16.583	127.208	94.550	
8	1135.00	5.00	16.484	16.636	99.028	83.048	
9	1140.00	5.00	13.603	2.192	75.218	47.070	
10	1145.00	5.00	10.394	0.501	59.993	6.733	
11	1150.00	5.00	5.341	0.925	39.338	3.565	
12	1155.00	5.00	7.123	0.000	31.160	2.313	
13	1160.00	5.00	4.003	0.000	27.815	0.000	
14	1165.00	5.00	0.658	30.452	11.653	76.130	
15	1170.00	5.00	0.000	49.373	1.646	199.563	
16	1175.00	5.00	0.495	41.835	1.238	228.020	
17	1180.00	5.00	1.151	32.478	4.115	185.783	
18	1185.00	5.00	2.283	36.685	8.585	172.908	
19	1190.00	5.00	2.577	22.768	12.150	148.633	
20	1195.00	5.00	2.539	27.982	12.790	126.875	
21	1200.00	5.00	2.122	28.280	11.653	140.655	
22	1205.00	5.00	0.629	34.913	6.878	157.983	
23	1210.00	5.00	0.117	30.608	1.865	163.790	
24	1215.00	5.00	0.039	24.893	0.390	138.740	
25	1220.00	5.00	0.000	22.472	0.098	118.413	
26	1225.00	5.00	0.000	38.708	0.000	152.950	
27	1230.00	5.00	0.000	32.660	0.000	178.420	
28	1235.00	5.00	0.092	43.113	0.230	189.433	
29	1240.00	5.00	0.071	45.284	0.408	220.993	
30	1245.00	5.00	0.000	40.825	0.178	215.273	
31	1250.00	5.00	0.000	49.241	0.000	225.165	
32	1255.00	5.00	0.000	48.734	0.000	244.938	
33	1260.00	5.00	0.000	53.157	0.000	254.728	
34	1265.00	5.00	18.509	41.142	46.273	235.748	
35	1270.00	5.00	6.158	33.226	61.668	185.920	
36	1275.00	5.00	13.751	4.241	49.773	93.668	
				Total =	1352.980	4628.285	
		Total cutting volume		=	**1352.98**	Cum.	
		Total filling volume		=	**4628.285**	Cum.	

ISSUED UNDER RTI

Contractor
MR. Tumkur Lahman Rajendran
T. L. RAJENDRAN
K.P.W.D. Class I Contractor
"DHANVANTHRI", 1st Main
Adarsha Nagar, Tumakuru - 572 103

Suport Engineer
PMC

Construction Manager
PMC

Assistant Engineer
MSCL Mangaluru

Assistant Executive Engineer
MSCL Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

MANGALURU SMART CITY

Name of work-Waterfront Area Development Sub Project

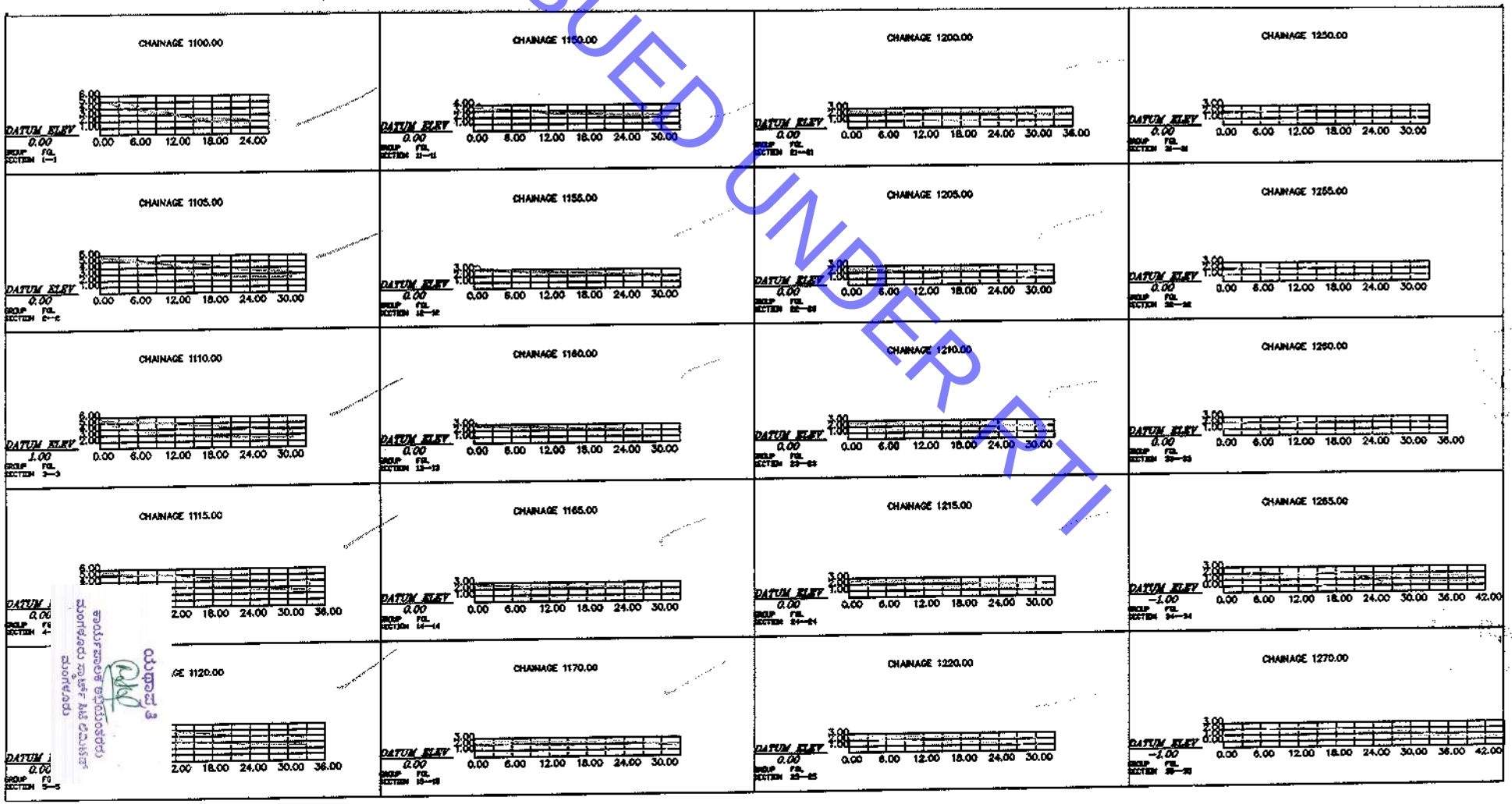
Promenade Development Phase 2 A(Civil, Landscaping,Irrigation,Plumbing

Contractor:-MR. Tumkur Lahman Rajendran

Agreement/Work order No:-83/2022-23 dated05-05-2022

RA BILL 1st and Part bill

ISSUED UNDER RTI



MANGALURU SMART CITY

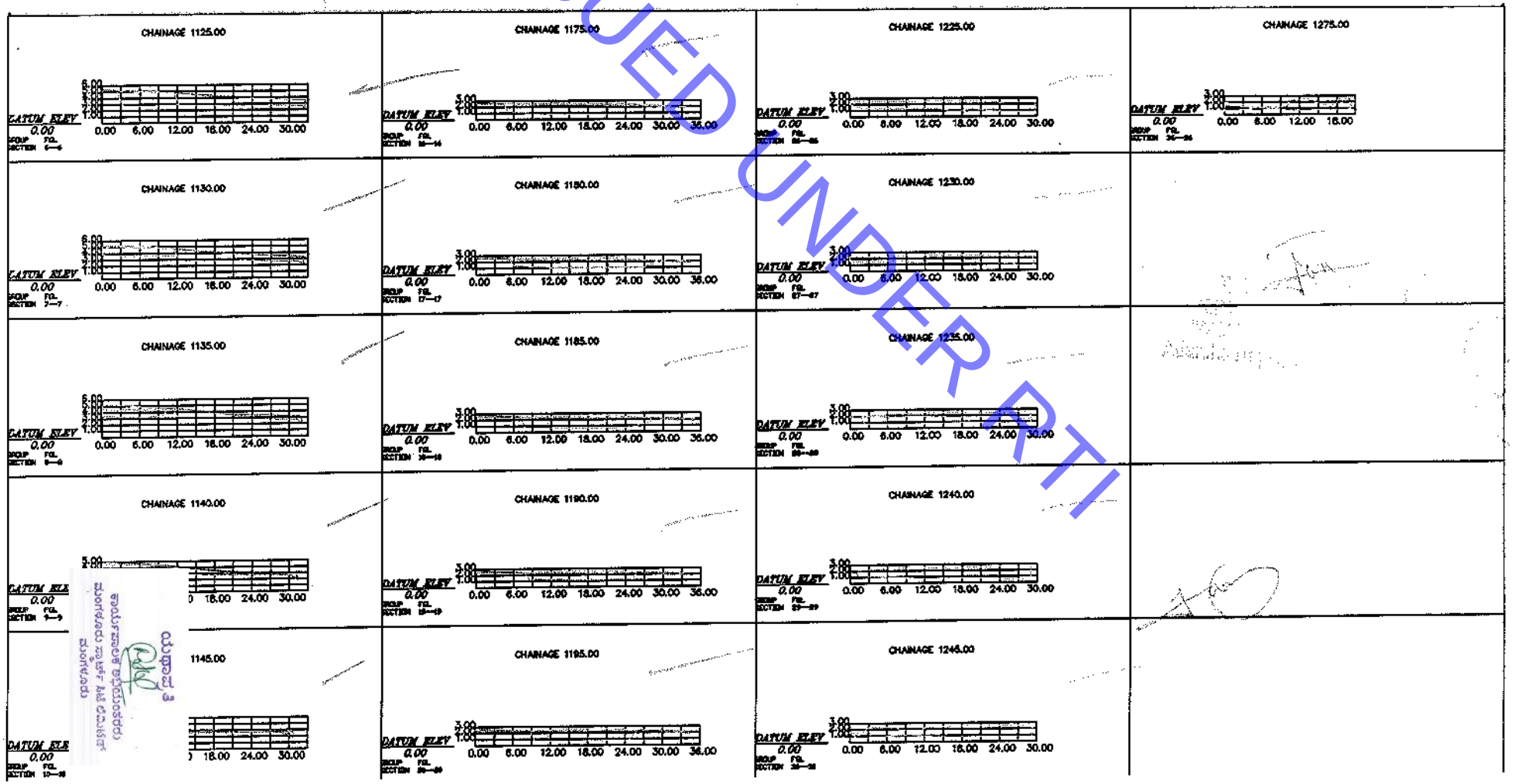
Name of work-Waterfront Area Development Sub Project

Promenade Development Phase 2 A(Civil, Landscaping,Irrigation,Plumbing

Contractor:-MR. Tumkur Lahman Rajendran

Agreement/Work order No:-83/2022-23 dated05-05-2022

RA BILL 1st and Part bill



ISSUED UNDER RTI

MANGALURU SMART CITY LTD.

Royalty Statement

NAME OF THE WORK:- Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing)

Name of the Contractor:- Sri T. L. Rajendran

R.A Bill No. : 1st and Part Bill

SL No.	Description	Unit	Qty	Co- Eff for Course Aggregate	Course Aggregate	Co- Eff for Fine Aggregate	Fine Aggregate	Co- Eff for Gravel/Murum	Gravel/Murum	Co- Eff for Size stone	Size stone
1	Gravel/Murum	Cum	1200.00	-	-	-	-	1.00	1200.00		
2	P.C.C 1:2:4 (M10)	Cum	128.99	0.690	89.01	0.46	59.34				
3	SSM	Cum	395.55	-	-	-	-	-	-	1.05	415.33
4	M25	Cum	276.92	0.70	193.84	0.47	130.15				
	Total	**Cum**	-		**282.85**		**189.49**		**1200.00**		**415.33**

Materials	Quantity	Unit	Cost per Unit			Amount
Sand	189.49	Cum	@Rs	138.00	/cum	**26149.62**
Metal	282.85	Cum	@Rs	126.00	/cum	**35639.10**
Gravel/Murum	1200.00	Cum	@Rs	60.00	/cum	**72000.00**
Size stone	415.33	Cum	@Rs	184.00	/cum	**76420.72**
			Total Amount in Rs.			**2,10,209.44**

Royalty Amount Rs 2,10,209.00

ENGINEER
NGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL ,MANGALURU

Executive Engineer
Manager, Smart City Ltd.
Mangaluru

ISSUED UNDER RTI

Proceedings of the Smart City Mission – 33rd State Level EoT committee meeting held on 21.11.2023 through video conference to review Mangaluru Smart City project

Members present: List enclosed.

Preamble:

As per delegation of powers to Special Purpose Vehicle (SPV's) established under Smart Cities Mission G.O. dated: 15-09-2017 and modified G.O. dated:16-09-2016, section 2.1, (Financial power and other powers) Sl.no-6, a State Level EoT approval committee under the chairmanship of MD-KUIDFC is constituted to examine the proposal of Extension of Time. The committee shall accord approval for EOT for contracts with LD or without LD as per the contract agreement executed between the SPV and the contractor.

Further, in the Addendum issued for G.O. dated:16-09-2019 & dated: 15-09-2017, the power was delegated to Board of SPV to approve EoT upto 6 months (cumulatively) from the date of original project completion period as per the contract agreement and for more than 6 months (cumulatively) from the date of original project completion period as per the contract agreement as per the corrigendum dt: 11-08-2021.

Further, Corrigendum issued on G.O. dated:17-12-2022 regarding delegation of full power to Board of SPV to approve the Extension of time for projects.

After that MOHUA has given revised timelines to complete all Smart City projects by June-2024. Further, corrigendum & addendum were withdrawn and issued a government order dated: 14-07-2023 to revoking the delegation of powers to Board of SPV's. The same was approved in the cabinet vide sub no: C:361/2023 dated: 28-06-2023.

Now, MSCL 18 extension of time proposals submitted by the Managing Director, Mangaluru Smart City Limited to the State level EoT approval committee for approval as per the GO dt: 14-07-2023. The same proposals were placed in 32nd State level EoT approval committee meeting held on 13-10-2023 for 18 projects. Out of 18 Projects 2 projects i.e Sub-1) Upgradation of Wenlock Hospital – Construction of Surgical block at Wenlock Hospital premises in Mangaluru and 2) Construction of community level facilities along with the International Swimming Pool at Yemmekere, Mangaluru were placed in 29th BoD meeting held on dated:15-06-2023. In the 29th BOD, it was suggested to take opinion from TC KUIDFC and balance 16 projects were placed in 30th BoD meeting held on 27th September 2023. The 30th MSCL Board of Directors meeting has recommended for the approval of EoT proposals.

Further, the Chairperson, State level EoT approval committee suggested revising the proposal as approved in the 30th MSCL Board of Directors meeting. Hence, as suggested by the committee now proposing 18 proposals revised agenda/details for approval

The following 18 projects proposal details are as below;

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

		➢ Pathway all around ➢ Pathway to proposed Area	
Milestone - 3	05.11.2023 to 31.03.2024	➢ Jeppu Ferry Point: Filling for Piling for finger Jetty ➢ Piling works ➢ Excavation of Pile Caps - 62.21Cmt ➢ Diaphragm Walls/Gabion Walls ➢ Slab on Stilts ➢ Fenders ➢ MS Structural & Roofing Work 57.30Smt ➢ SS Railings -660Smt ➢ Earth Profiling (Manual) -151cmt ➢ Developing Visual Boundary ➢ Pathway all around ➢ Pavilion ➢ Deck ➢ Kiosks ➢ Play Area ➢ Outdoor Gym ➢ Ticket Kiosk ➢ Toilets ➢ Cycle Stand ➢ Buggy Point ➢ Parking	7.88
		Total	**19.38**

Recommendation of the committee:

After detailed discussion and deliberations, the committee resolved to approve the EoT-1 from 05-05-2023 to 31-03-2024 (332 days) without LD.

Subject-14: Approval of extension of time (EoT - 1) from 05-02-2023 to 31.03.2024 (421 days) for the work of Promenade Development of Waterfront Projects for Mangaluru Smart City Limited – Phase 2A (Civil, Landscaping, Irrigation & Plumbing).

Promenade Development of Waterfront Projects for Mangaluru Smart City Limited – Phase 2A is one of the projects under Smart Cities Mission. The estimated cost of the work is Rs. 16.99 Cr. The work was awarded to. Mr. Tumkur Lakshman Rajendran at cost of Rs.12.91 Cr on 05.05.2022.

The salient features of the contract are as follows;

DPR Amount	Rs. 16.99 Cr
Contract Amount	Rs. 12.91 Cr
Work order date	05.05.2022
Scheduled date of completion	04.02.2023
Period of completion	9 months
Probable Date of Completion	31.03.2024
EoT approved till date	Nil

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Up to date Progress:

Physical progress	5% ✓ Formation of Ground from Chainage 1080m to 1260m (Promenade Phase 02 from South Point to Bolar Sea Face). ✓ Size Stone Masonry for protection of river edge Filling available excavated earth. ✓ Culvert.
Financial progress	Nil

The Managing Director, Mangaluru Smart City Limited vide letter dated 09.11.2023 has submitted the EoT-1 proposal from 05.02.2023 to 31.03.2024 (421 days) without LD as per contract clause 26.

EoT Clause: The conditions of contract; clause 26 of the Agreement states;

26.1: The Employer shall extend the intended completion date if a compensation event occurs or a variation is issued which makes it impossible for completion to be achieved by the intended completion date.

26.2: The Employer shall decide whether and by how much to extend the intended completion dates within 21 days of the contractor asking the Employer for a decision upon the effect of a Compensation event or variation and submitting full supporting information.

I. Reasons for delay:

A. Attributable to Contractor: Nil

B. Attributable to the Department:

a) MSCL was able to obtain CRZ clearance only on 07.10.2022 based on survey details provided during the Joint Site Inspection by UPOR, Mangaluru City Corporation & Port Department. Thus the project got delayed by 155 days.

b) Though the CRZ permission was obtained on 07.10.2022, joint effort by the contractor and MSCL to clear of doubts of adjoining property owners took time till January to take possession of available land which resulted in loss of 94 days.

c) MSCL has directed PMC to follow strictly the directions given by the KSCZMA and also use green materials in the construction of Promenade due to these changes & site requirements the issue of GFC drawings got delayed.

d) Mangaluru Smart City Limited held a stakeholder's consultation meeting on 31.05.2023 with land owners of adjoining properties related to Promenade construction and has discussed preliminary provision of the pro development. In addition, the activities in promenade include lan

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

works which require longer time for proper development & also would be affected by heavy rainfall & summer.

e) Due to presence of model code of conduct between 29.03.2023 to 15.05.2023 (lost 47days) there has been a delay

II. EOT – Delay Assessment:

In view of the above assessment, since the major delay is caused due to CRZ clearance for the Promenade project is not received and due to the necessity of transporting heavy materials, Managing Director, Mangalore it opines that the 421 days delay is not attributable to the contractor.

In line with the above, MSCL and Project Management Consultant have verified EoT request of the contractor, M/s. Tumakuru Lakshman Rajendran and have recommended for approval of EoT–1 from 05.02.2023 to 31.03.2024 (421days) without LD.

The envisaged revised milestones for completion of balance work as agreed by MSCL are as below:

Milestone	Period	Components	Targeted Financial progress (Rs. Cr)
Milestone 1	15.08.2023 to 15.12.2023	➢ **South Point :-** ✓ Edge Protection – 251.10Cmt ✓ Area Preparation and Profiling for pathways-700Smt ✓ Base and sub base for pathways 2.70 Cum ✓ Finishes of pathway ✓ Cycle track base and sub base work ✓ Cycle track finishing work ✓ Plaza area - sub base work ✓ Plaza area - finishing work -55.50Sqm ✓ Pavilion with tile roof structure – 40.50Sqm ✓ Deck work -84.70Sqm ✓ MEP Works	4.50
Milestone 2	16.12.2023 to 15.02.2024	➢ **Bolar Sea Face :-** ✓ Edge Protection-230.10Cmt ✓ Area Preparation and Profiling for pathways-700Smt ✓ Base and sub base for pathways ✓ Finishes of pathway ✓ Plaza area - base and sub base work ✓ Plaza area - finishing work ✓ Pavilion with tile roof structure ✓ Foundation works for Toilets -150Cum Decking for toilets -125Sqm ✓ Roof Tiling for toilets ✓ Wall Tiling and Flooring for toilets Doors , Windows and finishing work for toilets ✓ Tensile structure ✓ Pre-fabricated seaters -56No's	6.50

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

		✓ Fixing of play equipment's -53 No's ✓ MEP and support services ✓ Hardscaping work-280Rmt ✓ Landscaping work -280Rmt	
Milestone -3	16.02.2024 to 31.03.2024	✓ Roof Tiling for toilets -225Smt ✓ Wall Tiling and Flooring for toilets -50Rmt ✓ Doors , Windows and finishing work for toilets -136No's ✓ Tensile structure 416Smt ✓ Pre-fabricated seaters -55 No's ✓ Fixing of play equipment's -54 No's ✓ MEP and support services ✓ Hardscaping work -280Rmt ✓ Landscaping work-280Rmt	2.41
		Total	**13.41**

Recommendation of the committee:

After detailed discussion and deliberations, the committee resolved to approve the EoT-1 from 05-02-2023 to 31-03-2024 (421 days) without LD.

Subject-15: Approval of extension of time (EoT - 1) from 05-02-2023 to 31.03.2024 (421days) for the work of Promenade Development of Waterfront Projects for Mangaluru Smart City Limited – Phase 1B (Landscaping & MEP)

Promenade Development of Waterfront Projects for Mangaluru Smart City Limited – Phase 1B is one of the projects under Smart Cities Mission. The estimated cost of the work is Rs. 13.81 Cr. The work was awarded to. M/s Udra Construction Private Ltd. at cost of Rs. 11.32 Cr on 05.05.2022.

The salient features of the contract are as follows.

DPR Amount	Rs. 13.81 Cr
Contract Amount	Rs. 11.32 Cr
Work order date	05.05.2022
Scheduled date of completion	04.02.2023
Period of completion	09 months
Probable Date of Completion	31.03.2024
EoT approved till date	Nill

Up to date Progress:

Physical progress	Nil
Financial progress	Nil

The Managing Director, Mangaluru Smart City Limited vide letter dated 09.11.2(submitted the EoT-1 proposal from 05.02.2023 to 31.03.2024 without LD as per clause 26.

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

सत्यमेव जयते

Government of India

Form GST REG-06

[See Rule 10(1)]

Registration Certificate

Registration Number :29AALPL2214L1ZI

1.	**Legal Name**	TIRUPUR LAKSHMAN RAJENDRAN			
2.	**Trade Name, if any**	T L RAJENDRAN			
3.	**Constitution of Business**	Proprietorship			
4.	**Address of Principal Place of Business**	DHANALAKSHMI NILAYA, 1ST AMIN ROAD, ADARSHANGARA, TUMAKURU, Karnataka, 572103			
5.	**Date of Liability**	01/07/2017			
6.	**Period of Validity**	From	01/07/2017	To	NA
7.	**Type of Registration**	Regular			
8.	**Particulars of Approving Authority**				
Signature					
Name					
Designation					
Jurisdictional Office					
9. Date of issue of Certificate		20/09/2017			
Note: The registration certificate is required to be prominently displayed at all places of business in the State.					

ISSUED UNDER RTI

This is a system generated digitally signed Registration Certificate issued based on the deemed approval of the application for registration

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Annexure A

GSTIN	29AALPL2214L1ZI
Legal Name	TIRUPUR LAKSHMAN RAJENDRAN
Trade Name, if any	T L RAJENDRAN

Details of Additional Places of Business

Total Number of Additional Places of Business in the State 0

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Annexure B

GSTIN	29AALPL2214L1ZJ
Legal Name	TIRUPUR LAKSHMAN RAJENDRAN
Trade Name, if any	T L RAJENDRAN

Details of Proprietor

1

Name	TIRUPUR LAKSHMAN RAJENDRAN
Designation/Status	proprietor
Resident of State	Karnataka

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

BANK MANDATE FORM for e-PAYMENT
(Investor/Customer's option to receive payments through e-Payments)

Recipient ID 3000505480

1. Investor/Customer's Name	T L RAJENDRAN
2. Particulars of Bank Account	
a. Name of the Bank	CANARA BANK
b. Name of the Branch	MID CORPORATE BRANCH
c. MICR No	572015006
d. IFSC Code	CNRB0005141
e. Account Type (S.B/Current/Cash Credit)	Current Account
f. Bank Account Number	5141261000060

(In lieu of bank certificate to be obtained as under, please attach a blank cancelled cheque or photocopy of cheque or front page of your Savings bank passbook issued by your bank for verification of the above particulars)

3. Address of the Investor/Customer	KASABA, TUMAKURU, TUMAKURU, KARNATAKA
4. PinCode	572103
5. E-mail Id	
6. Telephone Number of Investor/ Customer	9844233029
7. Date from which mandate should be effective	07/07/2020

I hereby declare that the particulars given above are correct and complete. If the transaction is delayed or not effected at all for reasons of incomplete or incorrect information, I would not hold EXECUTIVE ENGINEER, MADHUGIRI DIVISION, MADHUGIRI responsible.

Date 07/07/2020

Signature of the Investor/Customer

Certified that the particulars furnished above are correct as per our records

Date 07/07/2020

Signature of DDO

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Scanned with OKEN Scanner

ಭಾರತ ಸರ್ಕಾರ

ಆಧಾರ

ಭಾರತ ಸರ್ಕಾರ
Unique Identification Authority of India
Government of India

ನೋಂದಣಿ ಸಂಖ್ಯೆ/ Enrolment No.: 0636/01094/80409

To
ಟಿ ಎಲ್ ರಾಜೇಂದ್ರನ್
T L Rajendran
C/O Tumakur Lakshman Rajendran
dhanalakshmi nilaya
1st main, Adarshanagar
tumakur
Tumkur
Kuvempunagara
Tumakuru Karnataka - 572103
9844233029

Download Date: 07/07/2018

Generation Date: 20/12/2018

Signature valid

QR Code with Photograph

ನಿಮ್ಮ ಆಧಾರ್ ಸಂಖ್ಯೆ / Your Aadhaar No. :

5822 0520 3543

VID : 9145 6531 2632 9563

ನನ್ನ ಆಧಾರ್, ನನ್ನ ಗುರುತು

ಭಾರತ ಸರ್ಕಾರ
Government of India

ಟಿ ಎಲ್ ರಾಜೇಂದ್ರನ್
T L Rajendran
ಜನ್ಮ ದಿನಾಂಕ/DOB: 18/11/1959
ಪುರುಷ/ MALE

5822 0520 3543

VID : 9145 6531 2632 9563

ನನ್ನ ಆಧಾರ್, ನನ್ನ ಗುರುತು

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

AADHAAR

- ಆಧಾರ್ ಗುರುತಿನ ಪುರಾವೆಯೇ ಹೊರತು ಪೌರತ್ವದ್ದಲ್ಲ
- ನಿಮ್ಮ ಗುರುತನ್ನು ಸಾಬೀತುಪಡಿಸಲು ಆನ್ ಲೈನ್ ಮೂಲಕ ದೃಢೀಕರಿಸಿ
- ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಪ್ರಕ್ರಿಯೆ ಮೂಲಕ ಮುದ್ರಿತವಾದ ವಿದ್ಯುನ್ಮಾನ ದಾಖಲೆ ಇದಾಗಿದೆ

INFORMATION

- Aadhaar is a proof of identity, not of citizenship.
- To establish identity, authenticate online.
- This is electronically generated letter.

- ಆಧಾರ್ ದೇಶದಾದ್ಯಂತ ಮಾನ್ಯತೆಯನ್ನು ಪಡೆದಿದೆ.
- ಭವಿಷ್ಯದಲ್ಲಿ, ಸರ್ಕಾರಿ ಹಾಗೂ ಸರ್ಕಾರೇತರ ಸೇವೆಗಳನ್ನು ಪಡೆಯಲು ಆಧಾರ್ ನಿಮಗೆ ಸಹಾಯಕವಾಗಲಿದೆ.
- Aadhaar is valid throughout the country.
- Aadhaar will be helpful in availing Government and Non-Government services in future.

ISSUED UNDER RTI

ಭಾರತೀಯ ವಿಶಿಷ್ಟ ಗುರುತಿನ ಪ್ರಾಧಿಕಾರ
Unique Identification Authority of India

ವಿಳಾಸ:
C/O ತುಮಕೂರು ಲಕ್ಷ್ಮಣ್ ರಾಜೇಂದ್ರನ್, ಧನಲಕ್ಷ್ಮಿ ನಿಲಯ, 1ನೇ ಮೇನ್, ಆದರ್ಶನಗರ, ತುಮಕೂರು, ತುಮಕೂರು, ತುಮಕೂರು, ಕರ್ನಾಟಕ - 572103

Address:
C/O Tumakur Lakshman Rajendran, dhanalakshmi nilaya, 1st main, Adarshanagar, tumakur, Tumkur, Tumakuru, Karnataka - 572103

QR Code with Photograph

5822 0520 3543

VID : 9145 6531 2632 9563

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Canara Bank

TUMAKURU ASHOK NAGAR
KARNATAKA - 572102
IFSC : CNRB0001960

MULTI-CITY OD

VALID FOR THREE MONTHS O

D D M

ಕ್ಷೇತ್ರಾಂಕ

51412610000 60

all branches in India

⑈000863⑈ 560015⑈42049⑈ 30

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

आयकर विभाग
INCOME TAX DEPARTMENT

भारत सरकार
GOVT. OF INDIA

Permanent Account Number Card

AAIPL2214L

नाम / Name
T L RAJENDIRAN

पिता का नाम / Father's Name
VIRUPUR RANGASWAMY LAKSHMAN

जन्म की तारीख
Date of Birth
18/11/1959

हस्ताक्षर / Signature

07092020

इस कार्ड के खोने/पाने पर सूचित करें/लौटाएं:
आयकर पैन सेवा एजेंसी, एन एस डी एल
प्रथम मंजिल, मंत्री स्टर्लिंग,
प्लॉट नं. 341, सर्वे नं. 997/8,
मॉडल कॉलोनी, दीप बंगला चौक के पास,
पुणे - 411 016.

If this card is lost / someone's lost card is found, please inform / return to :

Income Tax PAN Services Unit, NSDL
5th Floor, Mantri Sterling,
Plot No. 341, Survey No. 997/8,
Model Colony, Near Deep Bungalow Chowk,
Pune - 411 016.

Tel. 91-20-2721 8080, Fax: 91-20-2721 8081
e-mail: tinpan@proteantech.in

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

REG NO : CBS/C1/CIVIL/13516/2020

REG DATE : 24/07/2020

FIRM NAME :

NAME : T L RAJENDRAN

ADDRESS : DHANALAKSHMI NILAYA,1ST MAIN,ADARSHA NAGAR,TUMKUR-572103

CLASS : ONE (1) - Ren

CATEGORY : Civil

INC TYPE : Individual

23800

THIS LICENSE IS VALID FROM

24/07/2020 TO 23/07/2025

Sign. of Contractor

Sign. of Registering Authority

CE C&B (South) Bangalore

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

ISSUED UNDER RTI

Client: Mangaluru Smart City Limited, Mangaluru

Name of the Work: Waterfront Area Development Sub- Project- Promenade Development Phase-2A (Civil, Landscaping, Irrigation & Plumbing)

Contractor: Sri. Tumkur Lakshman Rajendran, Tumkur..

Grade of Concrete: M-35

Dimensions of specimen (cm):15cmX15cmX15cm. Cross sectional area = 225 cm^2

*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, if unusual
1	S-1	31.10.2023	28.11.2023	28	8.325	1010	44.88	44.88	Normal
2	S-2	31.10.2023	28.11.2023	28	8.350	1025	45.55		
3	S-3	31.10.2023	28.11.2023	28	8.346	995	44.22		

MR.PARAMESHWARA M
T ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

ISSUED UNDER RTI

Client: Mangaluru Smart City Limited, Mangaluru
Name of the Work: Waterfront Area Development Sub- Project- Promenade Development Phase-2A (Civil, Landscaping, Irrigation & Plumbing)
Contractor: Sri. Tumkur Lakshman Rajendran, Tumkur..
Grade of Concrete: M-35
Dimensions of specimen (cm):15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, if unusual
1	S-1	19.11.2023	17.12.2023	28	8.327	1025	45.55	46.14	Normal
2	S-2	19.11.2023	17.12.2023	28	8.319	1030	45.77		
3	S-3	19.11.2023	17.12.2023	28	8.322	1060	47.11		

MR.PARAMESHWARA M
ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A. College of Engineering

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

ISSUED UNDER RTI

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

Client: Mangaluru Smart City Limited, Mangaluru
Name of the Work: Waterfront Area Development Sub- Project- Promenade Development Phase-2A (Civil, Landscaping, Irrigation & Plumbing)
Contractor: Sri. Tumkur Lakshman Rajendran, Tumkur.
Grade of Concrete: M-35
Dimensions of specimen (cm): 15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, if unusual
1	S-1	18.02.2023	18.03.2023	28	8.360	1075	47.77	47.11	Normal
2	S-2	18.02.2023	18.03.2023	28	8.358	1035	46.00		
3	S-3	18.02.2023	18.03.2023	28	8.354	1070	47.55		

MR. PARAMESHWARA M
T[illegible]ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

ISSUED UNDER RTI

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

Client: Mangaluru Smart City Limited, Mangaluru
Name of the Work: Waterfront Area Development Sub- Project- Promenade Development Phase-2A (Civil, Landscaping, Irrigation & Plumbing)
Contractor: Sri. Tumkur Lakshman Rajendran, Tumkur.
Grade of Concrete: M-35
Dimensions of specimen (cm):15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, if unusual
1	S-1	22.11.2023	29.11.2023	7	8.337	690	30.66	31.03	Normal
2	S-2	22.11.2023	29.11.2023	7	8.318	710	31.55		
3	S-3	22.11.2023	29.11.2023	7	8.315	695	30.88		

M[illegible]SHWARA M
ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

ISSUED UNDER RTI

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

Client: Mangaluru Smart City Limited, Mangaluru
Name of the Work: Waterfront Area Development Sub- Project- Promenade Development Phase-2A (Civil, Landscaping, Irrigation & Plumbing)
Contractor: Sri. Tumkur Lakshman Rajendran, Tumkur.
Grade of Concrete: M-35
Dimensions of specimen (cm): 15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, if unusual
1	S-1	31.10.2023	07.11.2023	7	8.333	735	32.66	31.40	Normal
2	S-2	31.10.2023	07.11.2023	7	8.327	690	30.66		
3	S-3	31.10.2023	07.11.2023	7	8.295	695	30.88		

M [illegible]SHWARA M
[illegible] ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

ISSUED UNDER RTI

Client: Mangaluru Smart City Limited, Mangaluru
Name of the Work: Waterfront Area Development Sub- Project- Promenade Development Phase-2A (Civil, Landscaping, Irrigation & Plumbing)
Contractor: Sri. Tumkur Lakshman Rajendran, Tumkur..
Grade of Concrete: M-35
Dimensions of specimen (cm): 15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, if unusual
1	S-1	19.11.2023	26.11.2023	7	8.298	710	31.55	31.40	Normal
2	S-2	19.11.2023	26.11.2023	7	8.294	695	30.88		
3	S-3	19.11.2023	26.11.2023	7	8.286	715	31.77		

MR.PARAMESHWARA M
ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

ISSUED UNDER RTI

Client: Mangaluru Smart City Limited, Mangaluru
Name of the Work: Waterfront Area Development Sub- Project- Promenade Development Phase-2A (Civil, Landscaping, Irrigation & Plumbing)
Contractor: Sri. Tumkur Lakshman Rajendran, Tumkur..
Grade of Concrete: M-35
Dimensions of specimen (cm):15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, if unusual
1	S-1	18.02.2023	25.02.2023	7	8.317	715	31.77	31.47	Normal
2	S-2	18.02.2023	25.02.2023	7	8.298	700	31.11		
3	S-3	18.02.2023	25.02.2023	7	8.316	710	31.55		

MR.PARAMESHWARA M
TECHNICAL ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

ISSUED UNDER RTI

Client: Mangaluru Smart City Limited, Mangaluru
Name of the Work: Waterfront Area Development Sub- Project- Promenade Development Phase-2A (Civil, Landscaping, Irrigation & Plumbing)
Contractor: Sri. Tumkur Lakshman Rajendran, Tumkur..
Grade of Concrete: M-35
Dimensions of specimen (cm): 15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, if unusual
1	S-1	22.11.2023	20.12.2023	28	8.345	1005	44.66	45.10	Normal
2	S-2	22.11.2023	20.12.2023	28	8.336	1010	44.88		
3	S-3	22.11.2023	20.12.2023	28	8.341	1030	45.77		

MR.PARAMESHWARA M
ASSISTANT

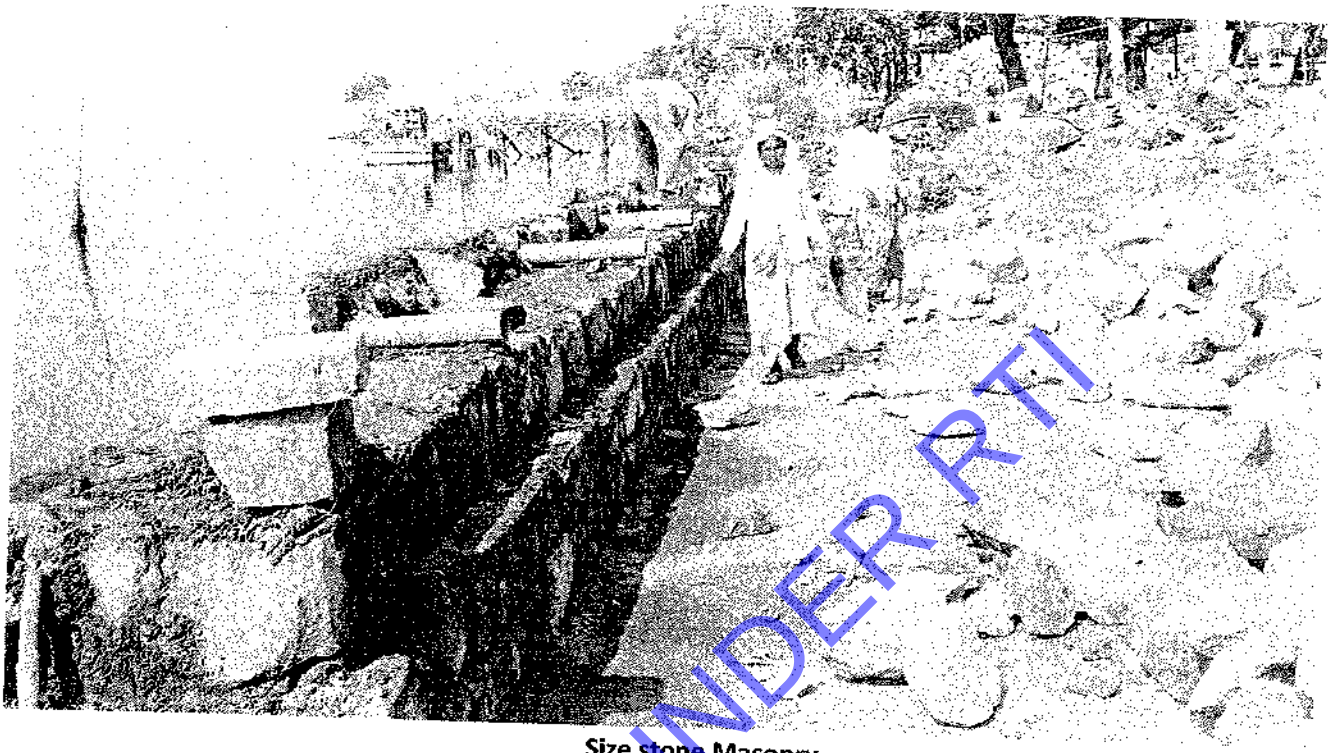
DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

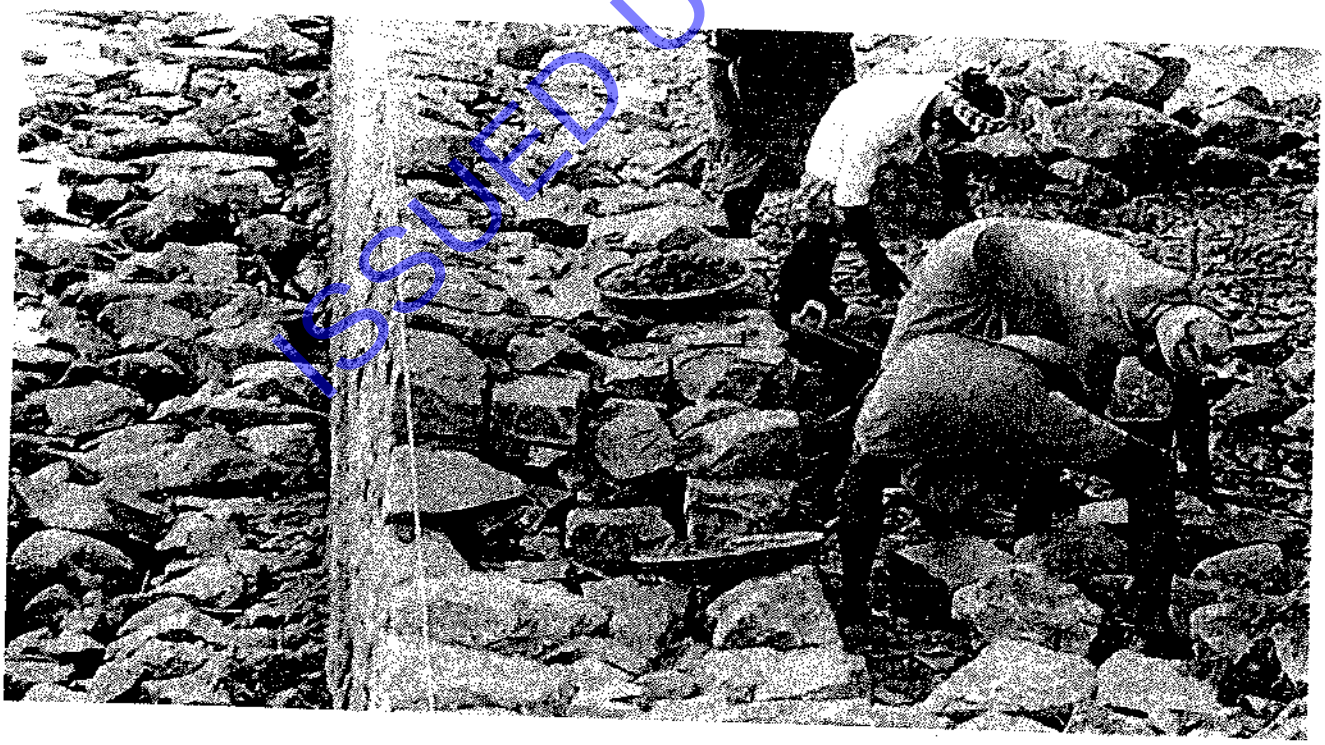
MANGALURU SMART CITY

NAME OF WORK:- Waterfront Area Development Sub Project - Promenade Development Phase 2A (Civil, Landscaping, Irrigation, Plumbing)

Contractor:- MR. Tumkur Lahman Rajendran



Size stone Masonry



Size stone Masonry at Chainage from Ch: 1100.00 to Ch: 1300.00

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

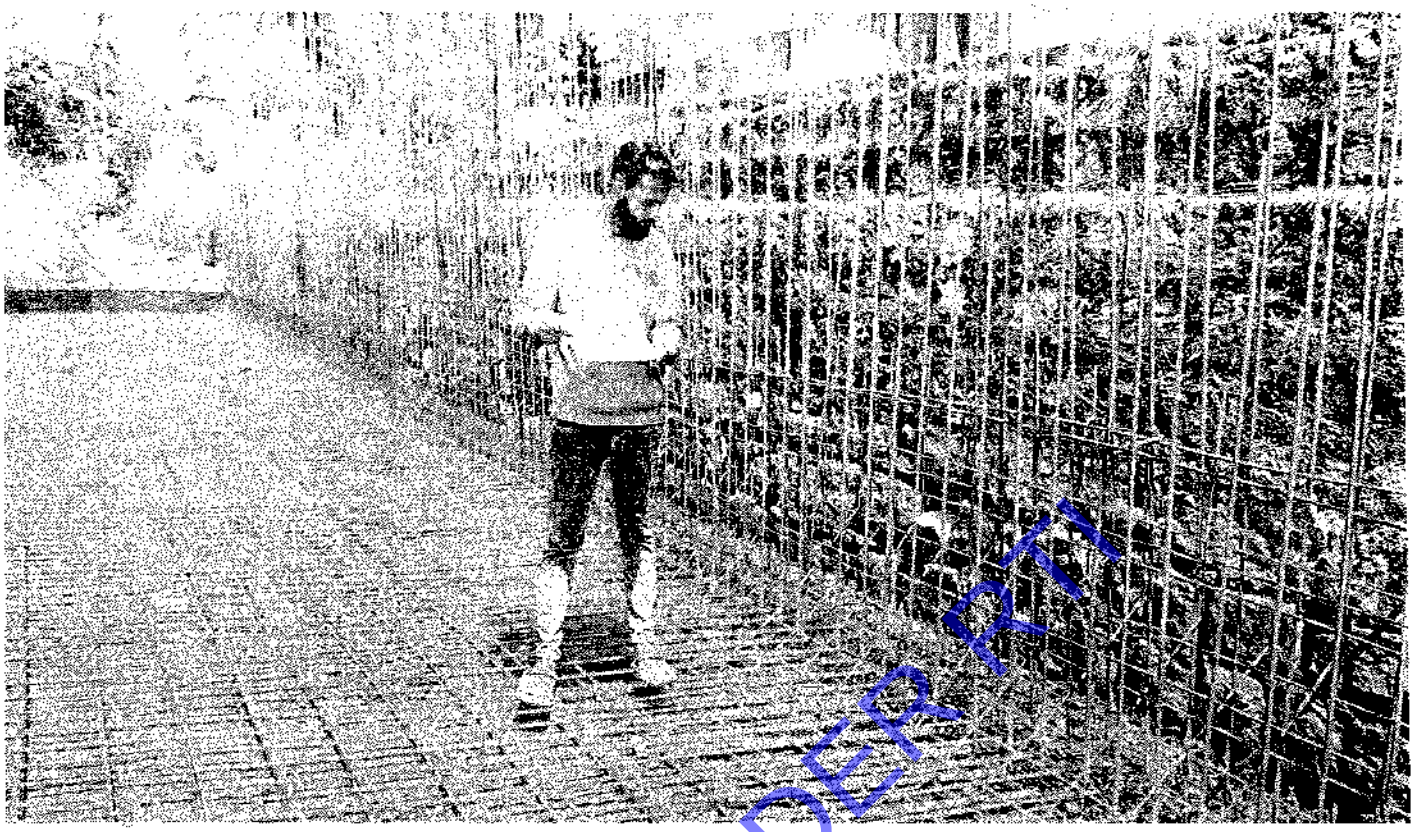
Mangaluru

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Engineer
Mangaluru Smart City Ltd,
Mangaluru

Assistant Engineer
Mangaluru Smart City Limited
Mangaluru



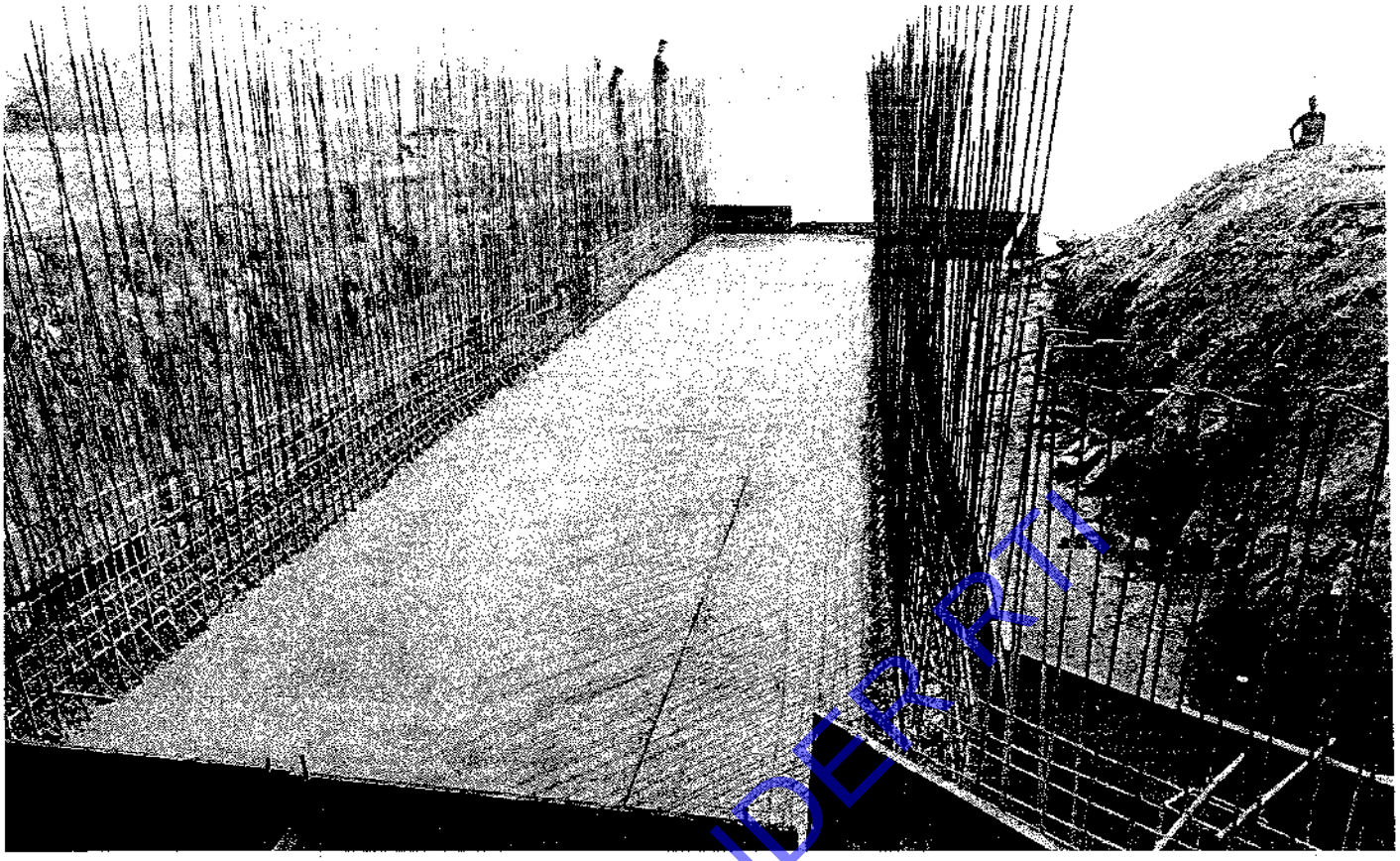
ISSUED UNDER RTI

Box Culvert @ Ch: 1100.00

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

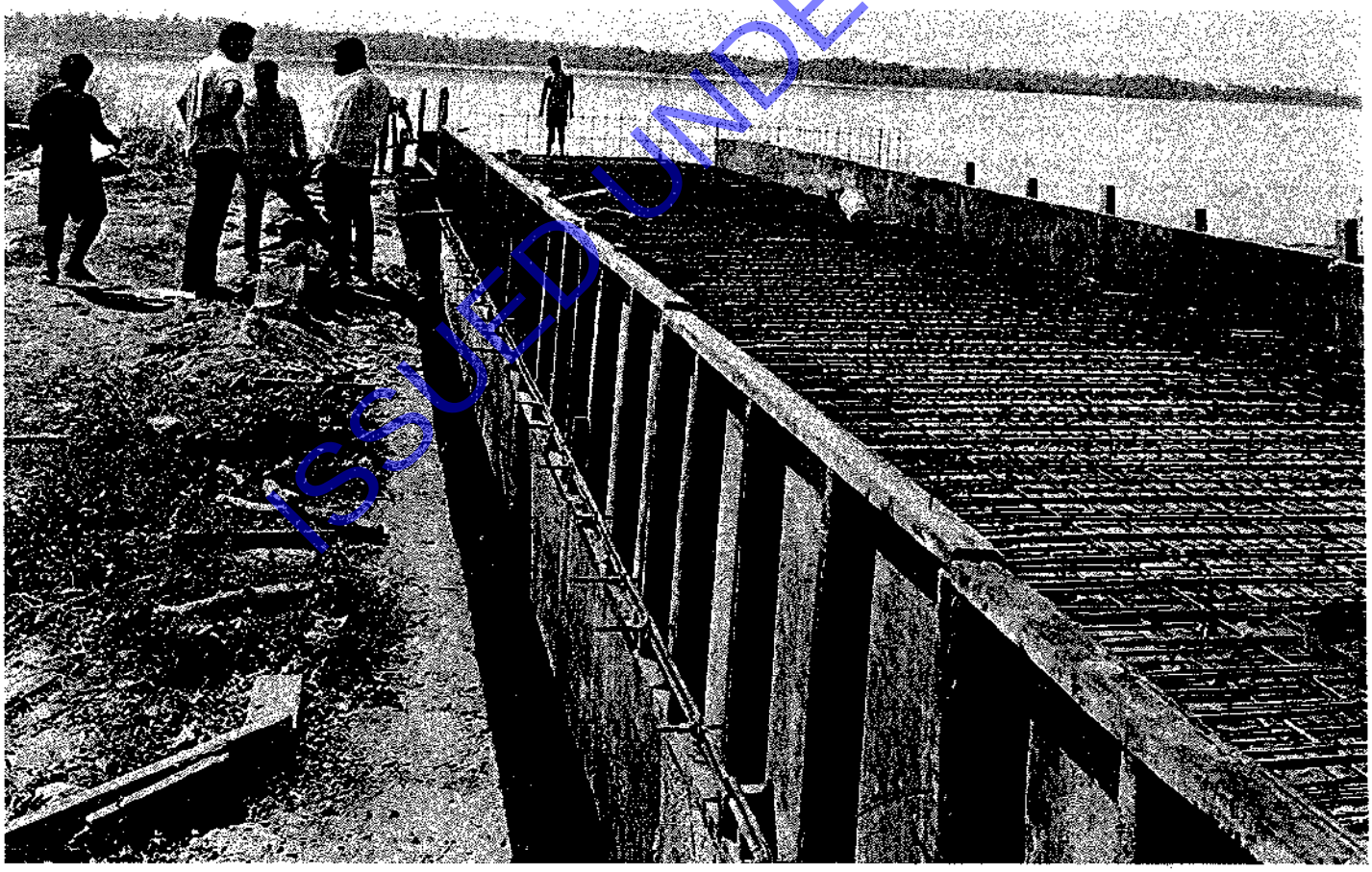


ISSUED UNDER RTI

Box Culvert @ Ch: 1100.00

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Engine
Mangaluru Smart City ...
Mangaluru

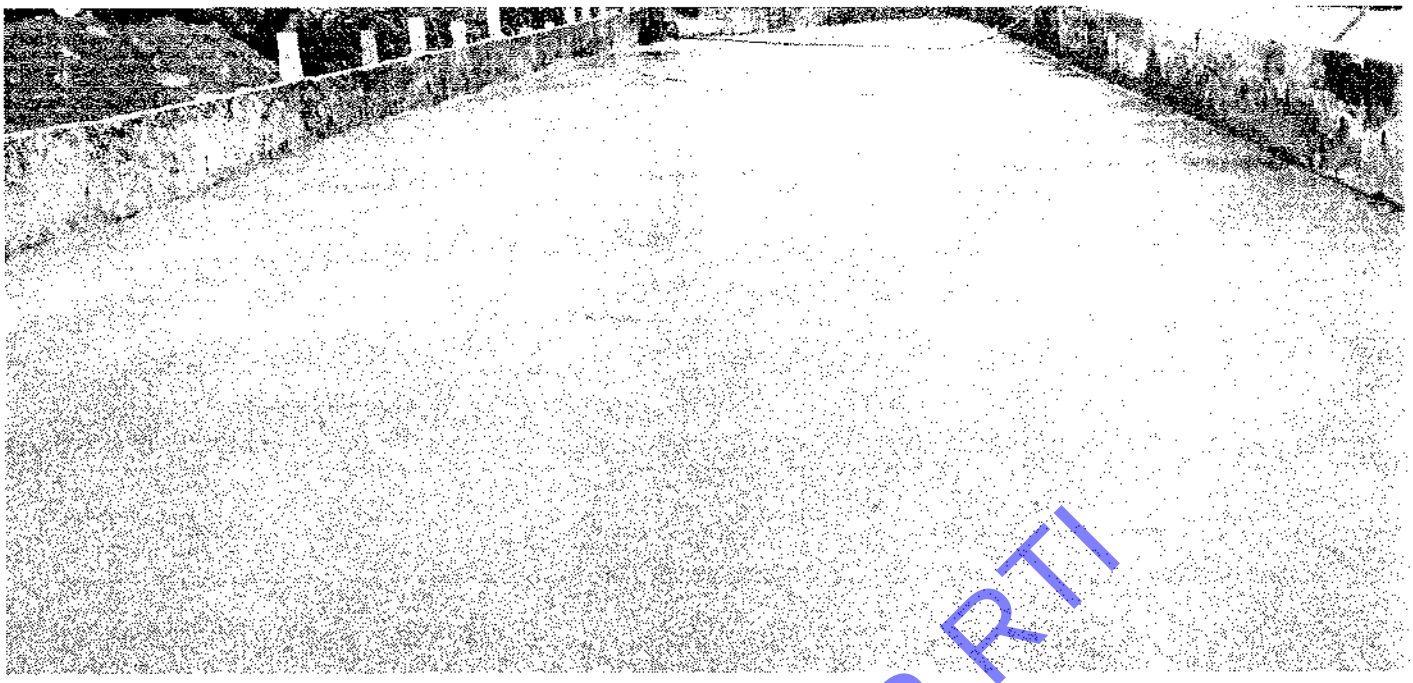


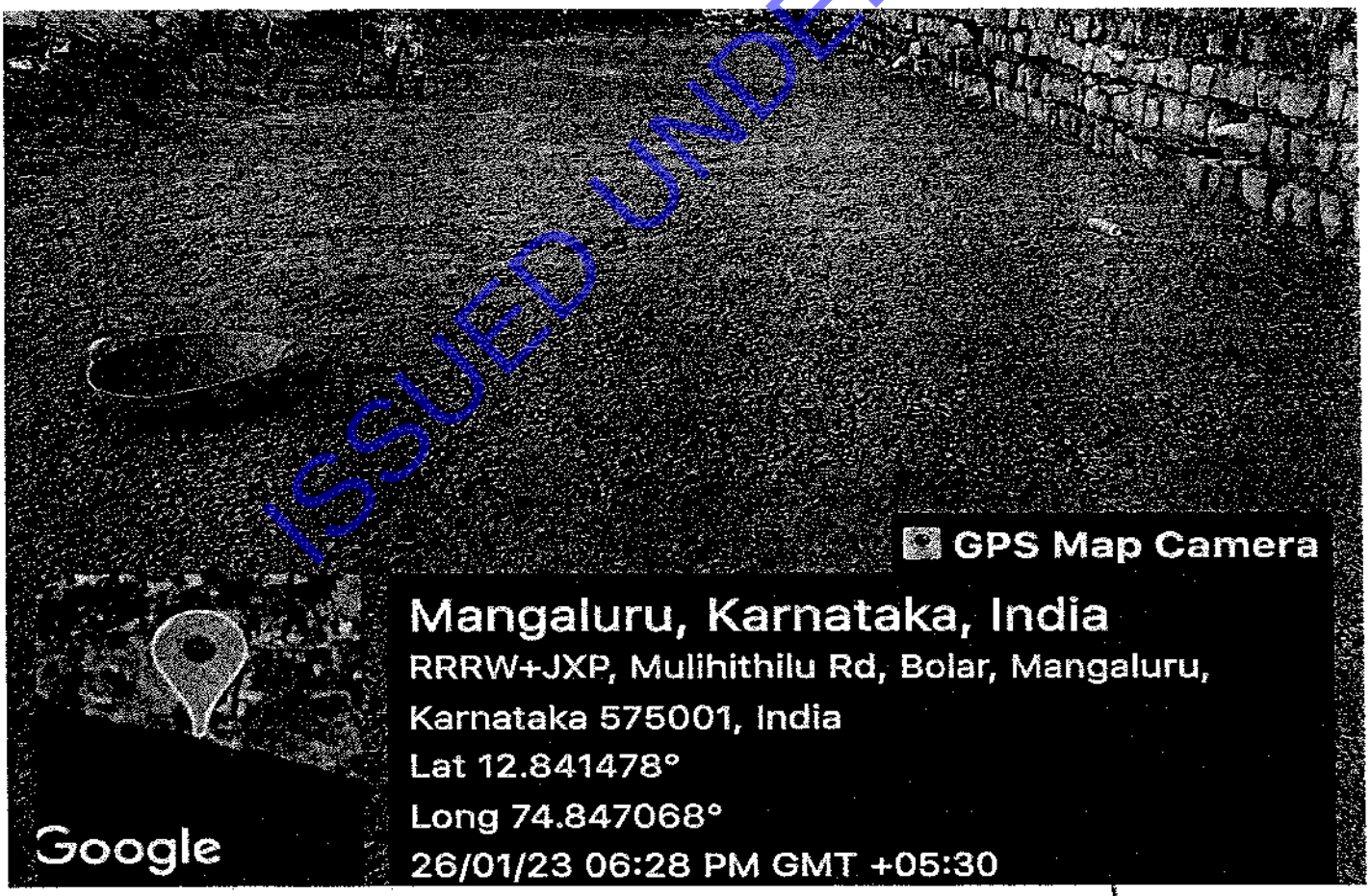
ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Engineer
Mangaluru Smart City Limited
Mangaluru





ISSUED UNDER RTI

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Engineer
Mangaluru Smart City Limited
Mangaluru

Soling for Box Culvert

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Engineer
Mangaluru Smart City Ltd.

Assistant Executive Engineer
Mangaluru Smart City Limited

ISSUED UNDER RTI

Clearing & Grubbing

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Mangaluru Smart City Ltd.
Mangaluru

Mangaluru Smart City Limited
Mangaluru

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

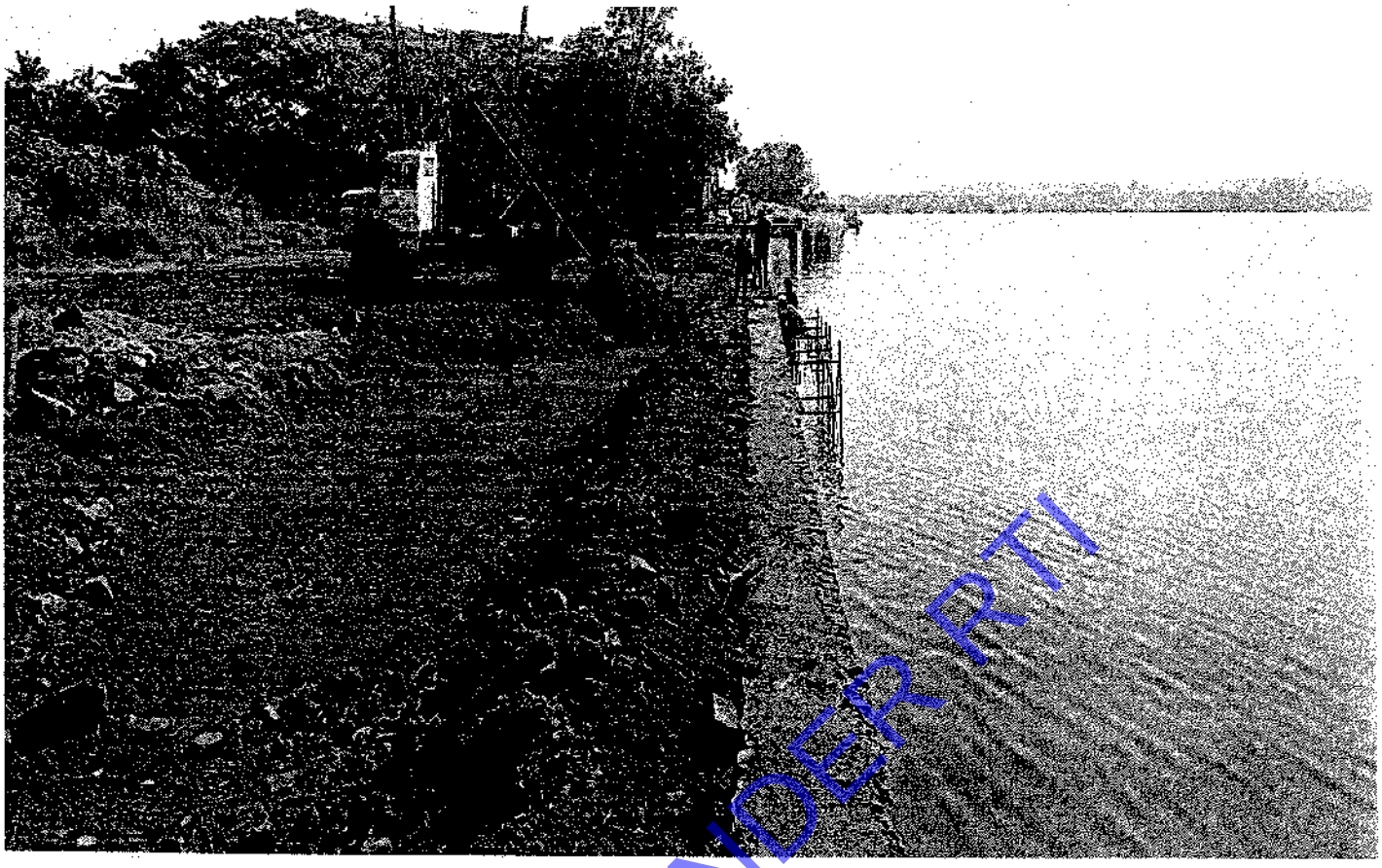
Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

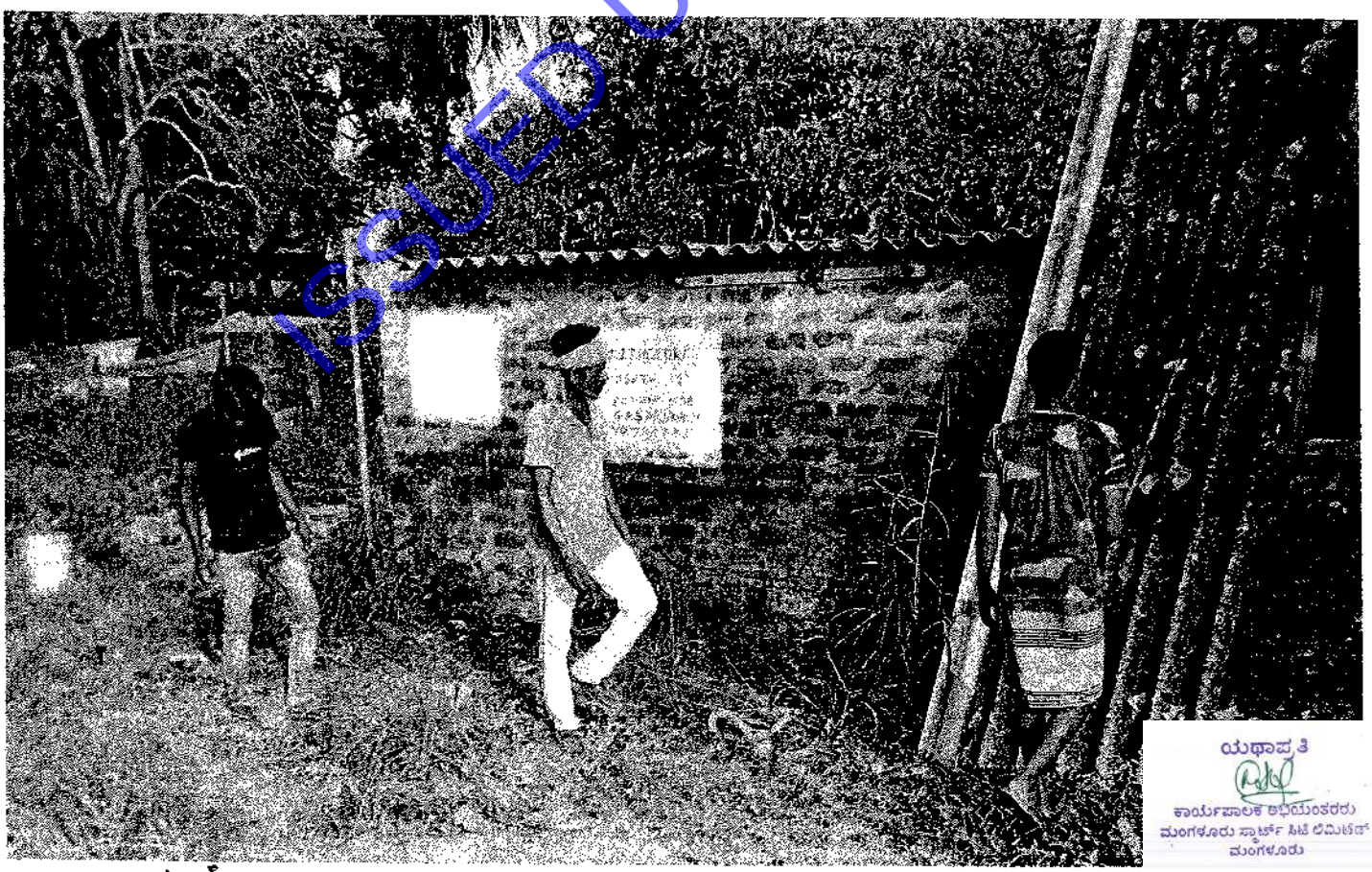
ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Engineer
Mangaluru Smart City Ltd,
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru





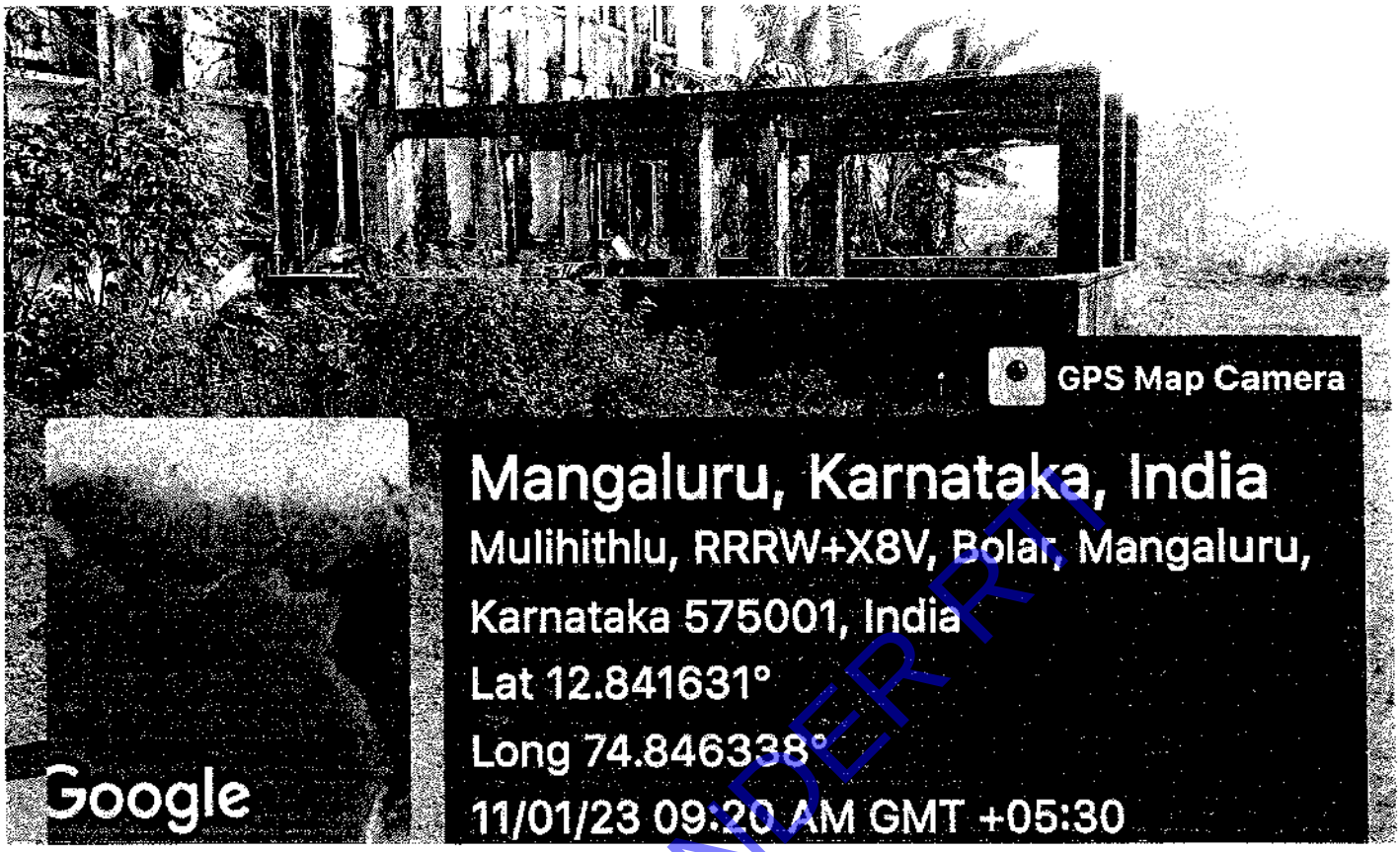
ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Dismantling



ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Executive Engineer
Mangaluru Smart City Limited

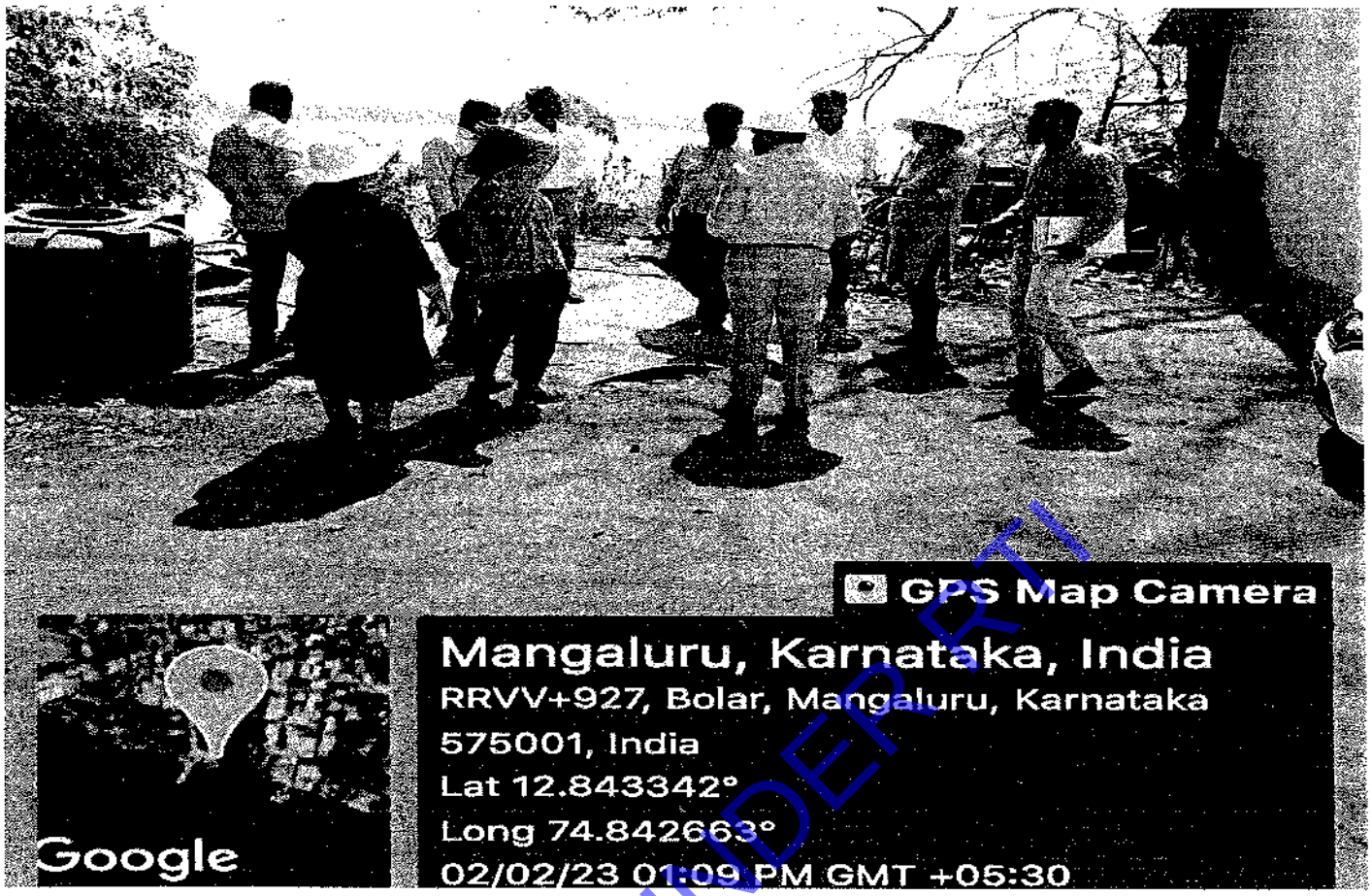
Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Assistant Engineer
Mangaluru Smart City Ltd
Mangaluru



ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Bill Amount → Rs 7965580-00

Rs 7965580-00 × 18% / 100

GST Rs 1433804-00

3) Balance (Item b2) Rs -NIL- Amount

a) Total Amount of Payment already made as per column No 9 of last running Account Bill/Pass Voucher No. Date

b) Payment now to be made As Detailed Below → Bill. Rs 7965580-00

1) a) By Recovery of Amounts Creditable to these Work

b) By Recovery of Amounts Creditable to these works or Heads of Account → Total Deductions. Rs 538519-00

2) C.G.S.T / S.G.S.T @ 9 % Rs 159312-00 → N.P. Bill Amount. Rs 7427061-00

3) L.C.S. - Labour Cess @ 1 % Rs 79655-00 (Royalty / C.B.F. / WCS)

4) Royalty Rs 210000-00 (P.S.D. / Fines) → A.D.D. G.S.T Amount Rs 1433804-00

5) E.M.D @ 10 % Rs 796-00 (Hire Charges / Others) → Cheque Amount

6) Income Tax as per Sch. (TDS) → Deduct Remittance Rs 8860865-00

b) By Cheque / Cash Rs / Dated

Received Rs. (in words) as per above memorandum on account of this work

Relating to pavithra Engineering

Wenlock Office Rs 1719-00

Total Deductions Rs 538519-00

Witness Stamped Signature of Contractor

Rs Eighty Eight Lakh sixty thousand eight Hundred Sixty Five only

Water Proofing Rs 88,60,865-00

Rs Eighty Eight Lakh Sixty Thousand Eight Hundred Sixty Five only

Rs 88,60,865-00

Rs 538519-00

2 The Payees acknowledgement should be for gross amount paid as 5 i.e., (a+b+c)

3 Payment should be attested by some known person when payees acknowledgement given by a mark seal or thumb impression

FORM P. W. G. 33 (C) Contd. IV REMARKS

(This space is reserved for any remarks which the Disbursing Office of the Divisional Office may wish to record in respect of the execution of the work, check measurement of the state of contractors account.)

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Vr No - 139/04-2023

93

(1)

MANGALURU
SMART CITY

Mangaluru Smart City Limited

Electronic Measurement Book

Project	Smart City Mission
Name of Work :	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
Name of Contractor :	Mr. Sujay Kumar Shetty M/s SKS Karkala Infra Projects Pvt Ltd
Estimated Cost	Rs. 19,69,09,882.36/- (Excl. GST)
Tendered Amount	Rs. 19,69,09,882.36/- (Excl. GST)
Agreement Amount	Rs. 19,38,53,684/- (Excl. GST)
Agreement No	79/2022-23 dated 05.05.2022
EMB No	49
RA Bill No	2nd and Part

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(2)

D.G.R. No. (2.4) dated. 16-08-2023

o/c

MANGALURU SMART CITY

MANGALURU SMART CITY LIMITED

FORM P.W.D. 33 (C)

Running Account Bill [See Paragraph (217)]

[For Contractor and Supplies this Form Provides only for payments for Works or Supplies Actually Measured]

Cash Book Voucher R.A. Bill No. 11 Dated 25/05/2023 PART

Name of the Contractor: Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd

Name & code No of the work (As in estimate):	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
Purchase of Supply :-	
Serial No. of this Bill :-	RA Bill - 2nd and Part
No. & Date of his last Bill for this work :-	
Reference to Agreement :-	79/2022-23 dated 05.05.2022
Date of Written Order to Commence Work :-	05.05.2022
Date of Completion According to Agreement :-	05.05.2023
Date of Actual Competion of Work :-	

Promenade Development of Waterfront projects. for M.S.C.L. Phase - IA.

Note of required in the Case of Work done or Supplies made under a piece Work Agreement.

FOR USE OF TECHNICAL SECTION
1. Checked Arithmetically with Measyrement Book
2. Checked with Previous Book.
3. Checked with Agreement /Schedule of rates

FOR USE OF TECHNICAL SECTION
1 Checked Arithmetically with Measurement Book.
2 Checked with Previous Book.
3 Checked with Agreement / Schedule of Rates.

o/c

Karkala
Signature of AE

Signature of AEE

Signature of EE

Signature of GM(Tech)

Promenade Development of Waterfront projects for M.S.C.L. Phase - IA.

Signature of Accounts Manager

FOR USE IN THE MSCL OFFICE
(For passing Endorsement)

Rs 3612,650-00

ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Rs Thirty six Lakh Twelve, thousan
ಒಪ್ಪಿತವಾದ ಮೊತ್ತ ರೂ.	Six Hundred -
ರೂ.	Rs 1413,389-00 - Fifty only.
ಬಿಳಿ ಮಿನಹಾಯಿಂತರ ನೀಡಬೇಕಾದುದು ರೂ.	
ಮತ್ತು ಕೊಂದಾಣಿಕೆಯಾಗಿ ಪಾವತಿಸಿದ್ದು ರೂ.	Rs 2199,261-00

ಎ.ಇ. ಲೆಕ್ಕಾಧಿಕಾರಿ ಮಂಗಳೂರು ಪ.ಸ.

Paid by Cheque No. 230514547[illegible]
Dated 14/09/2023 Rs. 1413389

A.S. A.O. C.I

o/c

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
Government of Karnataka

Detailed Contingent (D.C.) Bill of

MANGALURU SMART CITY LIMITED for the month of September 2023

CTS-5 /ಸಿಟಿಎಸ್ - 5

Bill No. /ಬಿಲ್ಲು ಸಂಖ್ಯೆ : AD2306118069

Treasury /ಖಜಾನೆ: MANGALURU

Claim Type /ಕ್ಲೈಂ: DC Bill

Sector/ವಲಯ :	PFMS/ಪಿಎಫ್ಎಂಎಸ್
Date/ದಿನಾಂಕ:	12/09/2023
	ORIGINAL
Token No/ ಟೋಕನ್ ಸಂಖ್ಯೆ:	2305145474
Voucher No/ ವೋಚರ್ ಸಂಖ್ಯೆ:	

HOA/ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	DDO Details/ಡಿಡಿಒ ವಿವರಗಳು	CTS- 5/ ಸಿಟಿಎಸ್ -5	P
2217-191-25	DDO Code/ ಡಿಡಿಒ : 902930		
	IAN No./ ಟ್ರಾನ್ ಸಂಖ್ಯೆ: BLRM27137F		
Voted			
059		Other Expenses	₹1612650.00
		Gross Amount / ಒಟ್ಟು ಮೊತ್ತ	₹1612650

Sr No/ಕ್ರ ಸಂ	Sub Voucher No/ ಉಪ ವೋಚರ್ ಸಂಖ್ಯೆ	Date/ ದಿನಾಂಕ	Description of Charge & No, Date of authority for all charges requiring Spl. sanction/ವೆಚ್ಚದ ವಿವರ ಮತ್ತು ವಿಶೇಷ ಮಂಜೂರಾತಿ ಅವಶ್ಯಕತೆಯಿರುವ ಎಲ್ಲಾ ವೆಚ್ಚಗಳ ಪ್ರಾಧಿಕಾರ ಸಂಖ್ಯೆ ಮತ್ತು ದಿನಾಂಕ	Amount/ಮೊತ್ತ (₹)
1	12	12/09/2023	PROMENADE DEVELOPMENT OF WATERFRONT PROJECTS FOR MSCL PH 1A	₹1612650.00
			Gross Amount / ಒಟ್ಟು ಮೊತ್ತ	₹1612650

Sr No./ ಕ್ರ ಸಂ	Deduction Description / ಕಡಿತದ ವಿವರಗಳು	HOA / ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Amount / ಮೊತ್ತ (₹)
1	Deposit ITR	8342-00-120-0-18-506	₹3062
2	Deposit ITR	8449-00-120-0-18-660	₹30616
3	Deposit ITR	8449-00-120-0-21-662-NA	₹61231
4	INCOME TAX	8658-00-112-0-01-000	₹61231
5	ROYALTY	0853-00-102-1-05-000	₹43121
		Total Deductions / ಒಟ್ಟು ಕಡಿತಗಳು	₹199261

Net Amount / ನಿವ್ವಳ ಮೊತ್ತ : ₹ 1413389

Rupees Fourteen Lakh Thirteen Thousand Three Hundred Eighty Nine Only

Signature of DDO/ ಡಿಡಿಒರವರ ಸಹಿ

Managing Director
Mangaluru Smart City Limited
MANGALURU SMART CITY LIMITED
Mangaluru

Under Rs. 1413390 (Rupees Fourteen Lakh Thirteen Thousand Three Hundred Ninety Only)

Amount Required for Payment / ಪಾವತಿಗೆ ಅವಶ್ಯಕವಿರುವ ಮೊತ್ತ

Payable Amount/ಪಾವತಿಸಬೇಕಾದ ಮೊತ್ತ : ₹ 1413389 (Rupees Fourteen Lakh Thirteen Thousand Three Hundred Eighty Nine Only)

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

By e-Payment /ಇ-ಪಾವತಿ ಮೂಲಕ : ₹ 1413389 (Rupees Fourteen Lakh Thirteen Thousand Three Hundred Eighty Nine Only)
By Transfer/ವರ್ಗಾವಣೆ ಮೂಲಕ : ₹ 199261 (Rupees One Lakh Ninety Nine Thousand Two Hundred Sixty One Only)
Place/ ಸ್ಥಳ :
Date: ದಿನಾಂಕ :

Signature of DDO/ಡಿಡಿಒ ರವರ ಸಹಿ
MANAGING DIRECTOR ,MANGALURU SMART CITY LIMITED
Digitally Signed By ANANDH K~.~ANANDH K on 13/09/2023 @ 16:32:30

For Use of Counter Signing / ಮೇಲುಸಹಿಗಾಗಿ

Counter Signed for **1612650 (Rupees Sixteen Lakh Twelve Thousand Six Hundred Fifty Only)**

(Disallowed) _____ from Sub-voucher No _____

I certify that in support of every charges of more than ₹50 made in this bill, a receipt or other voucher has been given to me. The receipts and vouchers for items in excess of ₹1,000 are attached to this bill with the exception of those above ₹1,000 mentioned above which will be sent after payment and I am responsible that the receipts and vouchers for all other items of more than ₹50 are in proper form and order and are in my possession and that they have been so cancelled that they cannot be again used to support claims against Government.

ಈ ಬಿಲ್‌ನಲ್ಲಿ ಮಾಡಲಾದ ರೂ 50 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಪ್ರತಿ ಶುಲ್ಕಗಳಿಗೆ ಬೆಂಬಲವಾಗಿ ರಶೀದಿ ಅಥವಾ ಇತರ ವೋಚರಗಳನ್ನುನೀಡಲಾಗಿದೆ. ರೂ1,000ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಐಟಂಗಳಿಗೆ ರಶೀದಿ ಮತ್ತು ವೋಚರ್‌ಗಳು ಈ ಬಿಲ್‌ಗೆ ಲಗತ್ತಿಸಲಾಗಿದೆ ಮತ್ತು ಮೇಲೆ ತಿಳಿಸಲಾದ 1,000 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನವುಗಳನ್ನು ಪಾವತಿಯ ನಂತರ ಕಳುಹಿಸಲಾಗುವುದು. ರೂ50 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಎಲ್ಲಾ ಇತರ ಐಟಂಗಳಿಗೆ ರಸೀದಿಗಳು ಮತ್ತು ವೋಚರ್‌ಗಳಿಗೆ ನಾನು ಜವಾಬ್ದಾರನಾಗಿರುತ್ತೇನೆ ಮತ್ತು ಅವುಗಳು ಸರಿಯಾದ ರೂಪ ಮತ್ತು ಕ್ರಮದಲ್ಲಿವೆ ಹಾಗೂ ನನ್ನ ಸ್ವಾಧೀನದಲ್ಲಿವೆ ಅವುಗಳನ್ನು ರದ್ದುಪಡಿಸಲಾಗಿದೆ ಹಾಗೆಯೂ ಸರ್ಕಾರದಿಂದ ಕ್ಲೇಂ ಮಾಡಲು ಬಳಸುವುದಿಲ್ಲ ಎಂದು ದೃಢೀಕರಿಸುತ್ತೇನೆ

INSTRUCTIONS: In cases where the Drawing Officer happens to be the Countersigning also the Drawing Officer will sign the bill at both the places

ಸೂಚನೆಗಳು: ಹಣ ಸೆಳೆಯುವ ಅಧಿಕಾರಿ ಹಾಗೂ ಮೇಲುಸಹಿ ಮಾಡುವ ಅಧಿಕಾರಿ ಒಬ್ಬರೇ ಆಗಿದ್ದಲ್ಲಿ ಹಣ ಸೆಳೆಯುವ ಅಧಿಕಾರಿ ಎರಡೂ ಸ್ಥಳಗಳಲ್ಲಿ ಬಿಲ್ಲಿನಲ್ಲಿ ಸಹಿ ಮಾಡುತ್ತಾರೆ.

Place/ ಸ್ಥಳ :
Date: ದಿನಾಂಕ :

Signature of MANAGING DIRECTOR ,MANGALURU SMART CITY LIMITED

Space for Audit Office/ ಲೆಕ್ಕ ಪರಿಶೋಧನಾ ಕಚೇರಿಗಾಗಿ ಸ್ಥಳ	**Space for use of Treasury/** ಖಜಾನೆ ಉಪಯೋಗಕ್ಕಾಗಿ ಸ್ಥಳ
Admitted / ಒಪ್ಪಿಗೆಯಾದ : Objected / ಆಕ್ಷೇಪಿಸಿದ : Reasons / ಕಾರಣಗಳು :	Gross Amount /ಒಟ್ಟು ಮೊತ್ತ : ₹ 1612650(Rupees Sixteen Lakh Twelve Thousand Six Hundred Fifty Only) Net Amount /ನಿವ್ವಳ ಮೊತ್ತ : ₹ 1413389 (Rupees Fourteen Lakh Thirteen Thousand Three Hundred Eighty Nine Only) (By e-Payment)/ ಇ-ಪಾವತಿ ಮೂಲಕ
Auditor Section Officer/ ಪರಿಶೋಧಕ ವಿಭಾಗ ಅಧಿಕಾರಿ **Senior Officer/** ಹಿರಿಯ ಅಧಿಕಾರಿ **Gazetted Officer/** ಪತ್ರಾಂಕಿತ ಅಧಿಕಾರಿ	**BoA /** ಬಿಒಎ **Head Accountant/**ಮುಖ್ಯ ಲೆಕ್ಕಿಗರು **Treasury Officer /** ಖಜಾನಾಧಿಕಾರಿ

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
Government of Karnataka

Annexure-A / ಅನುಬಂಧ-ಅ

DDO Code / ಡಿಡಿಓ ಕೋಡ್ : 902930

Token Number / ಟೋಕನ್ ಸಂಖ್ಯೆ	2305145474	Mode of Payment / ಪಾವತಿ ವಿಧ	e-Payment
Gross Amount / ಒಟ್ಟು ಮೊತ್ತ	₹1612650.00	Payable Amount / ಪಾವತಿಸಬೇಕಾದ ಮೊತ್ತ	₹1413389.00

Sr No / ಕ್ರ.ಸಂ	Recipient Name / ಸ್ವೀಕರ್ತನ ಹೆಸರು	Recipient Name as in Bank / ಬ್ಯಾಂಕಿನಲ್ಲಿರುವಂತೆ ಹೆಸರು	Recipient Code / ಸ್ವೀಕರ್ತನ ಕೋಡ್		Amount / ಮೊತ್ತ
	Account No. / ಖಾತೆಸಂಖ್ಯೆ	Bank Name / ಬ್ಯಾಂಕ್ ಹೆಸರು	Branch / ಶಾಖೆ	IFSC Code / ಐಎಫ್ಎಸ್ಸಿ ಕೋಡ್	MICR Code / ಎಂಐಸಿಆರ್ ಕೋಡ್
1	Ms SKS Karkala Infra Projects PVT LTD	Ms SKS Karkala Infra Projects PVT LTD	3002163780		1413389.00
	82010500000017	BANK OF BARODA	KARKALA,KARNATAKA	BARB0VJKARK	576012014

Signature of DDO/ ಡಿಡಿಓ ರವರಸಹಿ
MANGALURU SMART CITY LIMITED

Managing Director
Mangaluru Smart City Limited
Mangaluru

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Remitter's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ
Challan expires on 19/09/2023	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್
Deposits	13/09/2023	2305145474C01	90293O

Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	ANANDH K . ANANDH K	Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	8447907729
Address ವಿಳಾಸ		E-Mail ಇ-ಮೇಲ್	kvanandh@gmail.com

Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
BANGALORE URBAN	8342~00~120~0~18~506	2217~05~191~1~25	90293O	3062.00

Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.	27572A179	Grand Total ಒಟ್ಟು ಮೊತ್ತ	3062.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Three Thousand Sixty Two
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress		

Payment Details ಪಾವತಿ ವಿವರಗಳು	
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS

ISSUED UNDER RTI

Challan expire on 19/09/2023

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expi

Managing Director
Mangaluru Smart City Lir
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Remitter's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 19/09/2023	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Deposits	13/09/2023	2305145474C02	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	ANANDH K . ANANDH K		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	8447907729
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	kvanandh@gmail.com

Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
BANGALORE URBAN	8449~00~120~0~18~660	2217~05~191~1~25	90293O	30616.00

Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.	26572E181	Grand Total ಒಟ್ಟು ಮೊತ್ತ	30616.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Thirty Thousand Six Hundred Sixteen
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress		

Payment Details ಪಾವತಿ ವಿವರಗಳು	
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS

ISSUED UNDER RTI

Managing Director
Mangaluru Smart City Limited

Challan expire on 19/09/2023

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expi

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Remitter's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ
Challan expires on 19/09/2023	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್
Deposits	13/09/2023	2305145474C03	90293O

Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	ANANDH K . ANANDH K	Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	8447907729
Address ವಿಳಾಸ		E-Mail ಇ-ಮೇಲ್	kvanandh@gmail.com

Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
DAKSHINA KANNADA	8449~00~120~0~21~662~NA	2217~05~191~1~25	90293O	61231.00

Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.	10575A267	Grand Total ಒಟ್ಟು ಮೊತ್ತ	61231.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Sixty One Thousand Two Hundred Thirty One
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress		

Payment Details ಪಾವತಿ ವಿವರಗಳು	
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS

Challan expire on 19/09/2023

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date

Managing Director
Mangaluru Smart City Limited
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

Bank's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 19/09/2023	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Government	13/09/2023	2305145474C04	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	ANANDH K . ANANDH K		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	8447907729
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	kvanandh@gmail.com
Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Sub Purpose Name ಉಪ ಉದ್ದೇಶ ಹೆಸರು	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
	8658~00~112~0~01~000	NA	2305145474	61231.00
Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.		Grand Total ಒಟ್ಟು ಮೊತ್ತ		61231.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Sixty One Thousand Two Hundred Thirty One	
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress			
Payment Details ಪಾವತಿ ವಿವರಗಳು				
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS			

ISSUED UNDER RTI

Managing Director
Mangaluru Smart City Lin
Mangaluru

Challan expire on 19/09/2023

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry d

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Remitter's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 19/09/2023	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Government	13/09/2023	2305145474C05	902930	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	ANANDH K . ANANDH K		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	8447907729
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	kvanandh@gmail.com
Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Sub Purpose Name ಉಪ ಉದ್ದೇಶ ಹೆಸರು	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
ROYALTY MINOR MINERAL OTHER THAN SAND	0853~00~102~1~05~000	NA	2305145474	43121.00
Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.		Grand Total ಒಟ್ಟು ಮೊತ್ತ		43121.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Forty Three Thousand One Hundred Twenty One	
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress			
Payment Details ಪಾವತಿ ವಿವರಗಳು				
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS			

ISSUED UNDER RTI

Managing Director
Mangaluru Smart City Limited

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯನಿರ್ವಾಹಕ ಅಧಿಕಾರಿಯವರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Challan expire on 19/09/2023

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expi

Smart City

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ
MANGALURU SMART CITY

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಮಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಕಟ್ಟಡ, 2ನೇ ಮಹಡಿ, ಎಮ್.ಜಿ. ರಸ್ತೆ, ಲಾಲ್‌ಬಾಗ್, ಮಂಗಳೂರು - 575 003. ದ.ಕ.

ಸಂಖ್ಯೆ: ಮ.ಸ್ಮಾ.ಸಿ.ಲಿ/ಲೆಕ್ಕ ಪತ್ರ ಶಾಖೆ/129/2023-24 ದಿನಾಂಕ: 15.09.2023

ವಿಷಯ: ಕಾಮಗಾರಿ ಬಿಲ್ಲಿನ ಪಾವತಿಯ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: 1) ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ39ಟಿಎಆರ್2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ: 09.05.2022
2) Govt order no: UDD:119:CSS:2022 Bengaluru Dated:16.07.2022

ಪ್ರಸ್ತಾವನೆ:

ಉಲ್ಲೇಖಿತ 1 ರ ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ39ಟಿಎಆರ್2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ: 09.05.2022 ಬೆಂಗಳೂರು ರವರ ಅಧಿಕೃತ ಜ್ಞಾಪನಾ ಪತ್ರದಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಕೇಂದ್ರ ಪುರಸ್ಕೃತ ಯೋಜನೆಗಳಿಗೆ ವಿಜಾನೆ-2 ಪಿಎಫ್.ಎಂ.ಎಸ್ ಮಾಡ್ಯೂಲ್ ನಲ್ಲಿ ಪಾವತಿಯನ್ನು ಮಾಡಲು ಆದೇಶಿಸಿರುತ್ತಾರೆ. ಉಲ್ಲೇಖಿತ 2 ರ ಸರ್ಕಾರದ ಆದೇಶದನ್ವಯ ದಕ್ಷಿಣ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ವತಿಯಿಂದ ಕೈಗೊಂಡಿರುವ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-25-059** ಯೋಜನೆಯ ಕಾಮಗಾರಿಗಳ ಬಿಲ್ಲಿನ ಪಾವತಿಗಾಗಿ (Project Fund Rs.25,63,98,479.00 Crores + A&OE Fund Rs. 3,61,30,354.00 Crore) ಒಟ್ಟು ರೂ.29,25,28,833.00 ಅನುದಾನವನ್ನು ಬಿಡುಗಡೆಗೊಳಿಸಿರುತ್ತಾರೆ. ಈಗಾಗಲೇ ಮೊತ್ತ ರೂ. 27,15,42,976.00 ಗಳ ಬಿಲ್ಲನ್ನು ಖಜಾನೆಗೆ ಸಲ್ಲಿಸಿದ್ದು, ಅನುದಾನ ಮೊತ್ತ ರೂ. 2,09,85,857.00 ಉಳಿದಿರುತ್ತದೆ. ಅದರಂತೆ ತಾಂತ್ರಿಕ ಶಾಖೆಯಿಂದ ಈ ಕೆಳಗೆ ನಮೂದಿಸಿರುವ ಡಿ.ಬಿ.ಆರ್ ಸಂಖ್ಯೆಯುಳ್ಳ ಬಿಲ್ಲನ್ನು ಪಾವತಿಗಾಗಿ ಲೆಕ್ಕ ಶಾಖೆಗೆ ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.

ಸದ್ರಿ ಕಾಮಗಾರಿಯನ್ನು 2021-22ನೇ ಸಾಲಿನ ಈ ಇಲಾಖೆಯ ಕ್ರಿಯಾ ಯೋಜನೆಯಲ್ಲಿ ಅನುಮೋದನೆಯನ್ನು ಪಡೆಯಲಾಗಿರುತ್ತದೆ. ಸದ್ರಿ ಬಿಲ್ಲನ್ನು ಪರಿಶೀಲಿಸಲಾಗಿ **ರೂ. 16,12,650.00** ಮೊತ್ತವನ್ನು ಪಾವತಿಸಬಹುದಾಗಿರುತ್ತದೆ.

ಮಂಜೂರಾತಿ ಆದೇಶ:

ಮೇಲಿನ ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವಂತೆ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-25-059** ಯೋಜನೆಯ ಕಾಮಗಾರಿಯ ಈ ಕೆಳಕಂಡ ಬಿಲ್ಲಿನ ಮೊತ್ತ **ರೂ. 16,12,650.00** ನ್ನು ಗುತ್ತಿಗೆದಾರರಿಗೆ ಪಾವತಿಸಲು (ಶಾಸನ ಬದ್ಧ ಕಟಾವಣೆಗಳೂ ಸೇರಿ) ಮಂಜೂರಾತಿಯನ್ನು ನೀಡಿದೆ. ಸದ್ರಿ ವೆಚ್ಚವನ್ನು ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-25-059** ರಡಿಯಲ್ಲಿ ಭರಿಸಲು ಆದೇಶಿಸಿದೆ.

ಕ್ರ ಸಂಖ್ಯೆ	ಕಾಮಗಾರಿಯ ಹೆಸರು	ಡಿ.ಬಿ.ಆರ್. ಸಂಖ್ಯೆ& ದಿನಾಂಕ	ಗುತ್ತಿಗೆದಾರರ ಹೆಸರು	ಬಿಲ್ಲಿನ ಮೊತ್ತ
I	PROMENADE DEVELOPMENT OF WATERFRONT PROJECTS FOR MSCL PH 1A	204/16.08.2023	M/S SKS KARKALA INFRA PROJ PVT LTD	16,12,650.00
			ಒಟ್ಟು ರೂ.	16,12,650.00

ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ಪ್ರತಿಯನ್ನು: ಬಿಲ್ಲಿಗೆ ಕಛೇರಿ ಕಡತಕ

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

REGD.: MANGALURU SMART CITY LIMITED, MCC Building, 2nd Floor, M.G. Road, Lalbaug, Mangaluru - 575 003. D.K.
Ph: 0824-2986321. Email: smartcitymangaluru@gmail.com. Website: www.mangalurusmartcity.net
CIN: U7499KA2017PLC102010 GSTIN: 29AALCM0527G1ZF

3

FORM P. W. G. (C) Contd.

I. Account of work or Supplies Made

Name of work: Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

Name of Agency: Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd

Item No.	Items of Work or Supplies (	Tender Quantity	Unit as per Tender	Rate	UP to Date		Previously Paid		Now to be Paid		Remark
					Qty.	Amount	Qty.	Amount	Qty.	Amount	
1	2	3	4	5	6	7	8	9	10	11	12
			..... Separate Sheet Enclosed								
TOTAL											

II Certificate

1 Certified that measurement were made by As recorded at and that the Work / Supply has been executed satisfactorily as per specification. No Advance Payment has made Previous without Detailed Measurement."

2 The Asst. Ex. Engineer 100% Check Measured on dated : 19.12.2022 to 27.02.2023

Asst. Engineer
Mangaluru Smart City Ltd.

Asst. Ex. Engineer
Mangaluru Smart City Ltd.

Executive Engineer
Mangaluru Smart City Ltd.

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(4)

MANGALURU SMART CITY LIMITED

Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

Checklist for the payment of the RA Bill No. 02 and Part

Sl. No.	Particulars	Details furnished - Yes / No
1	Name of the Contractor	Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd
2	Name of the ULB	Mangaluru Smart city Limited
3	Name of the Work	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
4	Tender number	UDD/2021-22/OW/WORK_INDENT1374
5	Date of Signing Agreement	05.05.2022
6	Date of letter of acceptance	30.03.2022
7	Date of commencement of the work	05.05.2022
8	Original Target date of completion of the work	05.05.2023
9	Contract period	12 Months Execution Period + 12 Months DLP
10	Original Contract Amount (Amount should be separately mentioned if there is O&M Cost)	Rs. 19,38,53,684/- (Excluding GST)
11	E.O.T (Each extension date with Letter Reference) whether approved or not by EC	------NIL---------
12	Variations, if any with approved Authority as per KIUWMIP Guidelines: 1. Each Variation date with Letter Reference with Amount to be mentioned 2. Mention the variation amount claimed in this RA Bill & qty claimed in this Bill (Whether Full payment made or Part & variation issued or not) 3. Details of Variations yet to be approved 4. Pending With 5. Value of pending Variation	------NIL---------
13	Contents Sheet of RA Bill	RA BILL No. 02 and Part
14	Measurement Book (Reference of Measurement Books and page Nos)	EMB BOOK NO: 49 PAGE NO:
15	RA Bill No & Date i) Present RA Bill Covered Period ii) Previous RA Bill covered Period	RA BILL No. 02 and Part, Date: 11.05.2023 18.12.2022 to 27.02.2023 --
16	Date of issue of Quality Certificate i) Issued or Not ii) If Issued date of Issue	Issued 11.07.2023

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

(5)

17	Total payment made so far-	
	a. Towards RA Bill Iˢᵗ Part (Up to previous RA Bill - Gross Amount)	Rs. 96,92,684/-
	b. Present RA Bill IInd Part Payment: I) Gross Amount II) 60% Recommendation III) Balance to be released	Rs. 36,12,650/- Rs. 1,33,05,334/-
18	a. Mobilization Advance paid b. Mobilization amount recovered (including this Bill) c. Outstanding mobilization amount (to be recovered)	Rs. 96,92,684/- Rs. 20,00,000/- Rs. 76,92,684/-
19	**Details of Insurance:** i) Contractor's All-risk Policy(CAR) valid up to ii) Workmen Compensation Policy up to iii) Third-Party Insurance up to iv) Group personal accident insurance policy	Details attached
20	**Bank Guarantee Details:** **Mobilization Advance BG Details** a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date	

Sl. No	BG No	BG Value	Validity
	Performance BG		
Bank of Baroda, Karkala Branch, Udupi-574104			
1	82011GPER004422 dated 08.07.2022	20,00,000/-	08.10.2023
2	82011GPER004322 dated 08.07.2022	20,00,000/-	08.01.2024
3	82011GPER004122 dated 08.07.2022	20,00,000/-	08.10.2023
4	82011GPER004022 dated 08.07.2022	20,00,000/-	08.12.2023
5	82011GPER004222 dated 08.07.2022	16,92,685/-	08.01.2024
	Total:	**96,92,685/-**	

Performance Security BG Details
a) Name of the Bank
b) Bank Guarantee No.
c) Bank Guarantee Amount
d) Validity Date

Sl. No	BG No	BG Value	Validity
	Performance BG		
Bank of Baroda, Karkala Branch			
1	82011GPER003522 dated 04.04.2022	96,92,685/-	04.04.2024
	Total:	**96,9**	

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

6

	Additional Performance Security BG Details a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date (Note: Further any variation in contract price Additional performance B.G is to taken from Contractor) **Retention Money BG Details** a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date	------NA------- ------NA-------
21	Bank Guarantee Confirmation is received from Zonal Office or Regional office or controlling branch of issuing Branch for all BG's (On all occasion i.e., on entering Agreement & while renewing the BG also)	BGs confirmation received.
22	Whether the Bank Guarantee Returned to Contractors/ Or Terminated the Bank Guarantee / Or Renewed If renewed give individual Bank Guarantee details	BG Valid up to 04.04.2024
23	**Retention Money Details** Recovery of R.M up to previous Bill Present RA Bill Recovery R.M released to Contractor from recovery (If Any)	---------NIL--------- ---------NIL--------- ---------NIL---------
24	Compressive test done (Give page reference Nos in the RA Bill)	
	Bank Account details for RTGS a) Name of the Bank b) Account No of Contractor c) IFS Code d) Address of Bank	 BANK OF BARODA 82010500000017 BARB0(Zero)VJKARK Karkala Branch
25	Total Liquidated damages levied Amount	----------
	i. Liquidated damages recovered up to this Bill ii. Balance Liquidated damages to be recovered	---------NA---------
26	If any letter from the Project Consultant for withholding the amount towards non-compliance of works. (Yes or No) If Yes produce documents	No
27	GST -(*) Lower Rate (*) Produce documents and Validity on each RA bill GST registration no.	GST Valid 29AAZCS9500R1Z1

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

28	Income Tax (TDS) -(*) Lower Rate / (*) Regular Rate If Lower Rate/ Exemption availed details of Income Tax authorities exemption letter (*) Produce documents and Validity	Yes
29	PAN No Details of the Contractor (10 Digits)	AAZCS9500R
30	Labour license details i. License no. ii. Date of license issued iii. Date of license Renewal iv. Period of license	 i. ii. iii. iv.
31	ULB Contribution: i. What is the amount of ULB Contribution Collected so far ii. if so amount transferred to Head office OR not (Date of Transfer to H.O) iii. Balance amount to be received	---------NA---------
32	Current % age of Physical and Financial Progress of the work	Physical Progress: 2% Financial Progress: -
33	Third-Party Inspection Report if exist (Give Page No Reference of the RA Bill)	Page No: to
34	Delivery Challan on Supply Items if exist (Give Page No Reference of the RA Bill)	Page No: to
35	Any Warnings/ Directions to be issued to the Contractor on i) Quality of work ii) Safeguards iii) Mobilization of Men, Materials and Machinery	---------NIL---------
36	Documents to be attached along with the RA bills (Photocopy) 1. Contents along with Page Nos to be given in all the RA Bill & Measurement Book. (Each pages of RA bill to be Serially Numbered) 2. Bank Guarantee for (i) Performance Security, (ii) Additional Performance Security, (iii) For Variation amount if any (iv) Mobilization Advance BG, (v) For Retention Money BG if any (vi) Extension of Bank Guarantee if any along with confirmation from RO/DO of issuing Branch	As enclosed Enclosed Available with Accounts Manager ------NA------

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

3. Quality Certificate with change in name of Consultants with Date & remarks if any along with covering letter of PC.	------NA------
4. Is any letter from the Project Consultant for withholding the amt towards non-compliance of works.	------NA------
5. Each Extension of Time (EOT) Letters.	------NA------
6. Exemption letter issued from Income Tax & other authorities for this package if any & mentioning the date of validation.	------NA------
7. Each Variation Letters along with the amount	------NO------
8. Insurance Certificates (Contractor All Risk Policy, Workman Compensation, Third Party)	------NA------
9. Letter from Contractor if any Changes made in Bank Name & Account for payment. This is to be duly accepted by the Project Manager.	------NA------
10. Money receipt from Contractor for Previous RA Bill	------NO------
11. Royalty Calculation.	------NA------
12. Sale of Hard Rock Workings.	------NA------
13. L.D Calculation Sheets	------NA------
14. Sale of Hard Rock against items to be mentioned.	------NA------
15. Compressive Test Report & Other Test Reports	------NA----
16. Letter from Contractor for deferment of L.D for each RA Bill ULB Contribution 100% received or No	------NA----

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(9)

37	If it is Final Bill	--------NO----------
38	Remarks if any	--------NA----------

ified contents of the Checklist furnished in accordance with documents, Measurement Book, and Account Bill duly verif found correct.

Accounts Superintendent
Mangaluru Smart City Limited
Mangaluru

Assistant Engineer
Mangaluru Smart City Limited
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Executive Engineer
Mangaluru Smart City Limited
Mangaluru

General Manager (Technical)
Mangaluru Smart City Limited
Mangaluru

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

URBAN FRAME

(10)

Ref. No: 79/2022-23 dated 05.05.2022

Date: 11th July 2023

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಸ್ವೀಕರಿಸಲಾಗಿದೆ
ದಿನಾಂಕ 14/7/23
ಸಂಖ್ಯೆ 505
ಸಹಿ L.M.Naik
ಮಂಗಳೂರು

Archana
14/7

The Managing Director
Mangaluru Smart City Limited (MSCL)
Lalbaug, M G Road
Mangaluru – 575003

Name of the work: Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

Subject: Submission of 2nd and part RA bill

Dear sir,
We refer to the contractor's letter of RA Bill-02 dated 11.05.2023 and forwarded by you on & received in our office on 05.07.2023 which refers to the checking & approval of bill.

Rs 30,61,568-00.

As per RA bill submitted by contractor the amount of Rs. 30,61,651.15 for execution of promenade development works. As per the joint measurement & scrutinized the bill amount of **Rs. 30,61,651.21** excluding GST is recommended.

Rs 30,61,568-00

Thanking you,
For **URBAN FRAME PVT LTD**

Anup Naik

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(11)

Sujay Kumar Shetty
Managing Director

Office : 08258 - 233376
Mob. : 9845282785
Fax : 08258-232325

SKS KARKALA INFRA PROJECTS PVT. LTD.

ENGINEERS & GOVT. CLASS I CONTRACTORS

Ref. No.....

Date 11/5/2023

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಸ್ವೀಕೃತವಾಗಿದೆ
ದಿನಾಂಕ : 11/05/23
ಸಮಯ : 3.55
L.M. Murad

To,

Managing Director
Mangaluru Smart City limited,
MCC office, Lalbagh, Mangaluru -575003

Respected Sir,

Sub :- " Promenade development of Waterfront Projrct for Mangaluru Smart City Phase - 1A" – Submission of 2nd & Part Bill.

With reference to above said subject we here with submitting **RA Bill no. 2nd & Part Bill** amounting **Rs. 30,61,651.15/- (Excluding GST)** for Promenade development of Waterfront Project for Mangaluru Smart City Phase–1A - Please Scrutinize the bill for payment.

Rs 3061,651.15/-

Please do the needful

Thanking You

SKS KARKALA INFRA PROJECTS PVT LTD.
Managing Director

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Regd. Office :
D.No. 111-494/17
Suvarna Complex, Mangalore Road,
Karkala Udupi District, Karnataka State

Email :
sksinfraprojectspvtltd@gmail.com
sujayshetlykarkala@yahoo.com

Sujay Kumar Shetty
Managing Director

(12)

Office : 08258 - 233376
Mob. : 9845282785
Fax : 08258-232325

SKS KARKALA INFRA PROJECTS PVT. LTD.

ENGINEERS & GOVT. CLASS I CONTRACTORS

Ref. No.....

Date 15/7/2023

INVOICE

Name & Full Address of the service Reciever	Invoice no : MSCL/001/2023-24
The Managing Director	DATE : 15.07.2023
Mangalore Smart City Ltd	Work Order No : 79/2022-23
MCC Building,3rd Floor	DATE : 05.05.2022
MG Road, Mangalore-575003	GST : 29AAZCS9500R1Z1
	PAN NO : AAZCS9500R
GST Number : 29AALCM0527G1ZF	
	Classification of service :
Project Site Address : Mangalore Smart City Ltd	Work Contract Service
Promenade Development of waterfront projects for Mangalore Smart City Limited-Phase-1A	**Scope of work :** Promenade Development of waterfront projects for Mangalore Smart City Limited-Phase-1A

Sl . No	Description	HSN/SASCODE	Amounts
1	Civil Construction Work RA Bill -2 & PART	995414	**30,61,568.00**
	Add : CGST @ 9%	9%	2,75,541.12
	Add : SGST @ 9%	9%	2,75,541.12
	Total Payable Amount		**36,12,650.24**
	Net Payable Amount(R/O)		**36,12,650**

Rupees : INR Thirty Six Lakh Twelve Thousand Six Hundred Fifty Only

16/08/2023.

SKS KARKALA INFRA PROJECTS PVT LTD

Managing Director

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Regd. Office :
D.No. 111-494/17
Suvarna Complex, Mangalore Road,
Karkala Udupi District, Karnataka State

Email :
sksinfraprojectspvtltd@gmail.com
sujayshettykarkala@yahoo.com

FORM P.W.G.(C) Contd.

Account of work or Supplies Made

Name of Work: Promenade development of Waterfront Project for Mangaluru Smart City Phase-1A

Name of Agency: Sujay Kumar Shetty, SKS Karkala Infra Projects Pvt. Ltd.

RA BILL-01 & Part

Sl. No	Item Name	Unit	As per WO			UPTO DATE PAID		PREVIOUS PAID		NOW TO BE PAID		REMARKS
			QUANTITY	RATE	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
1	Dismantling of existing structures like culverts, bridges, retaining walls and other structure comprising of masonry, cement concrete, wood work, steel work, including T&P and scaffolding wherever necessary, sorting the dismantled material, disposal of unserviceable material and stacking the serviceable material with all lifts complete as per specifications. do- II. By Mechanical Means. A. Cement Concrete Grade M-15 & M-20. (page-139 item No;18.20) KSR 2018-19	Cmt	435.63	421.00	1,83,400.23	132.98	55,984.58	-	-	132.98	55,984.58	
2	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removalof stumps of trees cut earlier and disposal of unserviceable materials and stacking of serviceable material to be used or auctioned, including removal and disposal of top organic soil not exceeding 150 mm in thickness complete as per specifications. do- by mechanical means: in area of thorny jungle. (page-139 item No;18.16) KSR 2018-19	Ha	6.00	25,197.00	1,51,182.00	0.98	24,693.06	-	-	0.98	24,693.06	
4	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No. KBS 2.1(a) / 2.3.1 (P-6 item;-2.1) KSR 2018-19	Cmt	5,543.14	273.00	15,13,277.22	1,668.28	4,55,440.44	-	-	1,668.28	4,55,440.44	

ISSUED UNDER RTI

KARKALA INFRA PROJECTS PRIVATE LIMITED KARKALA 574104

CONTRACTOR
SKS Karkala Infra Projects Pvt. Ltd.

SUPPORTING ENGINEER
PMC

CONSTRUCTION MANAGER
PMC

ENGINEER
ALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

EXECUTIVE ENGINEER
MSCL MANGALURU

Sl. No	Item Name	Unit	As per WO			UPTO DATE PAID		PREVIOUS PAID		NOW TO BE PAID		REMARKS
			QUANTITY	RATE	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
6	Filling available excavated earth (excluding rock) in sides of foundations upto plinth in layers not exceeding 20 cms. in depth, compacting each deposited layer by ramming after watering with lead upto 50 m. and lift upto 1.5 m. including cost of all labour complete as per specifications. specification. No. KBS 2.9 Specification. No. PWD Mangalore Circle SR 2018-2019, item code 2.10 KSR 2018-19	Cmt	4,035.00	237.00	9,56,295.00	1,512.82	3,58,538.34	-	-	1,512.82	3,58,538.34	
7	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement Table 300-2 complete as per specifications, including cost of gravel / murrum, watering charges & compaction by vibratory roller to 95% of modified proctors density. MORTH Specification No. 305 (P-147, item:-19.60) KSR 2018-19	Cmt	3,510.00	501.00	17,58,510.00	2,968.18	14,87,058.18	-	-	2,968.18	14,87,058.18	
14	Providing and constucting pitching / Revetment of 30 cm thick on slopes using granite/basalt/trap/stones of surface area not less than 0.04 sqm and wedged with spalls including cost of all materials, labour, HOM etc.,complete as per specification. (P-256 item-34.14) KSR 2018-19	Smt	4,112.00	575.00	23,64,400.00	640.68	3,68,391.00	-	-	640.68	3,68,391.00	
15	Providing and laying boulders apron on river bed for protection against scour with stone boulders weighing not less than 40 kg each complete as per drawing and Technical specification including cost of materials, labour, HOM complete as per specifications. (P-241 item-30.10) KSR 2018-19	Cmt	360.00	2,076.00	7,47,360.00	150.03	3,11,462.28		-	150.03	3,11,462.28	
			Total Summary Amount		**19,38,53,684.18**		**30,61,567.88**		-		**30,61,567.88**	

Previous Measured - Bill Amount Rs -NIL- Rs 30,61,568-00 Rs 30,61,568-00

115

KARKALA

CONTRACTOR
SKS Karkala Infra Projects Pvt. Ltd.

SUPPORTING ENGINEER
PMC

CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

EXECUTIVE ENGINEER
MSCL MANGALURU

GM TECHNICAL
MSCL MANGALURU

ISSUED UNDER RTI

(1) Name of the WORK :- promenade Development of Waterfront projects for Mangaluru Smart city Limited - phase - IA.

(2) Name of the Contractor :- Surya Kumar Shetty. M/S S.K.S. Konkala Infra projects (P) LTD.

(3) Details of R.A. Bill II nd PART

SL NO:	particulars	upto-date Bill Amount	Bill paid previously.	present Bill Amount
(1)	R.A. Bill. II nd PART- Measurement Bill Amount.	Rs 3061568-00	—	Rs 3061568-00
(2)	Add Mobilisation Advance	Rs 9692684-00	Rs 9692684-00	—
(3)	Bill Amount :-	Rs 12754252-00	Rs 9692684-00	Rs 3061568-00

Accounts Manager
Mangaluru Smart City Ltd.
Mangaluru

ISSUED UNDER RTI

(15)

(16)

EMB ABSTRACT

Name of Work: Promenade development of Waterfront Project for Mangaluru Smart City Phase-1A

Name of Agency: Sujay Kumar Shetty, SKS Karkala Infra Projects Pvt. Ltd.

RA BILL 2ND & PART

Sl. No	Unit	As per WO	UPTO DATE PAID	PREVIOUS PAID	NOW TO BE PAID	REMARKS
		QUANTITY	QUANTITY	QUANTITY	QUANTITY	
1	Cmt	435.63	132.98	-	132.98	
2	Ha	6.00	0.98	-	0.98	
4	Cmt	5,543.14	1,668.28	-	1,668.28	
6	Cmt	4,035.00	1,512.82	-	1,512.82	
7	Cmt	3,510.00	2,968.18	-	2,968.18	
14	Smt	4,112.00	640.68	-	640.68	
15	Cmt	360.00	150.03	-	150.03	

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(17)

ಇ.ಎಮ್.ಬಿ.ಯ ಪರಿಶೀಲನಾ ಪಟ್ಟಿ

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್, ಮಂಗಳೂರು

1	ಕಾಮಗಾರಿಯ ಹೆಸರು	:	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
2	ಪ್ರಧಾನ ಲೆಕ್ಕಶೀರ್ಷಿಕೆ:	:	Project
3	ಕಾಮಗಾರಿ ನಿರ್ವಹಿಸಿದ ಉಪವಿಭಾಗ	:	Mangaluru Smart City Limited
4	ಅಂದಾಜು ಮೊತ್ತ	:	Rs. 19,69,09,882.36/- (Excl. GST)
5	ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ಸಂಖ್ಯೆ	:	49 dated 14.11.2021
6	ಗುತ್ತಿಗೆದಾರರ ಕರಾರು ಸಂಖ್ಯೆ	:	79/2022-23 dated 05.05.2022
7	ಗುತ್ತಿಗೆದಾರರ ಹೆಸರು: ದರ್ಜೆ	:	Mr. Sujay Kumar Shetty M/s SKS Karkala Infra Projects Pvt Ltd
8	ಕಾಮಗಾರಿ ಪ್ರಾರಂಭಿಸಿದ ದಿನಾಂಕ	:	05.05.2022
9	ಕಾಮಗಾರಿ ಮುಗಿದ ದಿನಾಂಕ	:	Work in Progress
10	ಕಾಮಗಾರಿ ಅಳೆದ ದಿನಾಂಕ	:	18.12.2022 to 27.2.2023
11	ಎಸ್.ಬಿ.ಆರ್ ಸಂಖ್ಯೆ ದಿನಾಂಕ	:	CR-86
12	ಇ-ಅಳತೆ ಪುಸ್ತಕದ ಪುಟ ಸಂಖ್ಯೆ	:	49
13	ಅಳತೆ ಪುಸ್ತಕದ ಸಂಖ್ಯೆ/ಪುಟ ಸಂಖ್ಯೆ	:	
14	ಬಿಲ್ಲಿನ ಒಟ್ಟು ಮೊತ್ತ	:	Rs 30,61,561.88 (Excl. GST)

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

18

CERTIFICATE

E-MB No.49 ರ ಪುಟ ಸಂಖ್ಯೆ 1 ರಿಂದ ರವರೆಗೆ ಅಳತೆಗಳನ್ನು ಪರಿಶೀಲಿಸಿ ದೃಢೀಕರಿಸಲಾಗಿದೆ.

ಸಹಾಯಕ ಇಂಜಿನಿಯರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಸಹಾಯಕ ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(19)

Original / Duplicate/Triplicate

CONTRACT CERTIFICATE

Bill No. RA Bill - (For Other Works) Date: 25/5/2023

Division: Sub Division:

Bill Received No.....Dated.....Cash/Book Voucher No..... dated..... Scheduled Docket No.
Head of Account:

Name of Work (as per sanctioned estimate) : **Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A**

Name of the Contractor and Full Address : : **Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd**

Reference to Agreement No

Certified that the measurements were taken by me on 18.12.2022 to 27.02.2023 .....and recorded of Pages ..... of measurement Book No. and that the work is satisfactorily executed.

Contractor

Assistant Executive Engineer
Mangaluru Smart City Ltd.
Mangaluru

Officer-in-charge of work

Certified that the measurements were checked by me on 18-12-2022 to 27-02-2023 ..... correct. The work is satisfactorily executed.

Assistant Executive Engineer
Mangaluru Smart City Limited
MANGALURU

PMC

Certified that the quantities of materials shown in column 3 of Account II have been actually brought to site of the work and the contractor has not previously received any advance on this security. These materials are of an Imperishable nature and are all required for immediate use on the work in connection with items for finished work have been agreed upon. A normal agreement signed and executed by the contractor is recorded in the office.

If Memorandum of Payment	Sub-Division Officer	
1. Total value of work done or supplies made as per account within		
2. Deduct amount to be held in reserve being .....present Rs.....		
3. " Balance		
4. Deduct Payments : a) Amount of previous payment as in the Office Cash Book Voucher No. ..... Dated.....S.D. No. Amount adjusted towards cash advance recovery of b) Payments cost store or other materials supplied. Now made recovery made recovery of amount creditable to this/other work Amount paid on this bill Cheque / Cash		
5. Balance being unpaid value of work done held in reserve		
6. Deduct cash advance made on the Office Cash Book Voucher No..... Dated.....less adjustments.		
7. Net amount due to or from contractor Unadjusted items		
8. Advance to contractor for materials brought to site (as detailed) within value of . Government materials supplied		

PMC

Contractor Signature

Received Rs..... (In words)

Witnesses:

1

2

Dated .....Signature of Contractor

Paid by me by Cheque No.....Dated .....

Cash Rs.....Dated.....

Initials of Officer making payment

Managing

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ISSUED UNDER RTI

20

Name of the Work :- Mangalore Smart City
Measurement Sheet of Promenade development of Waterfront Project for Mangaluru Smart City

Sr. No.	Description	Unit	No's	L	B	H	Qty.
1	Dismantling of existing structures like culverts, bridges, retaining walls and other structure comprising of masonry, cement concrete, wood work, steel work, including T&P and scaffolding wherever necessary, sorting the dismantled material, disposal of unserviceable material and stacking the serviceable material with all lifts complete as per specifications. do- II. By Mechanical Means. A. Cement Concrete Grade M-15 & M-20. (page-						
	From 0.00 to 300.00 Chainage						
	Clay storage tank wall	Cmt	1	30.00	0.45	1.10	14.85
		Cmt	1	15.00	0.45	1.50	10.13
		Cmt	4	30.00	0.45	1.50	81.00
	NearJeppu Ferry Point						
	Compound wall	Cmt	1	25.00	0.30	3.00	22.50
		Cmt	1	5.00	0.30	3.00	4.50
	Total	**Cmt**					**132.98**
2	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removalof stumps of trees cut earlier and disposal of unserviceable materials and stacking of serviceable material to be used or auctioned, including removal and disposal of top organic soil not exceeding 150 mm in thickness complete as per specifications. do- by mechanical means: in area of thorny						
	From Railway bridge to TVS Factory	Sqm	1	30.00	30.00		900.00
		Sqm	1	30.00	30.00		900.00
		Sqm	1	3.00	18.80		56.40
		Sqm	1	25.50	13.00		331.50
		Sqm	1	26.00	15.00		390.00
		Sqm	1	16.90	22.00		371.80
		Sqm	1	30.00	28.60		858.00
		Sqm	1	12.70	30.00		381.00
		Sqm	1	20.30	26.60		539.98
		Sqm	1	23.50	18.20		427.70
		Sqm	1	30.00	13.00		390.00
		Sqm	1	30.00	12.90		387.00
		Sqm	1	30.00	14.50		435.00
		Sqm	1	1.50	16.00		24.00
	From Jeppu Ferry Point to Lobo Tile Factory	Sqm	1	5.80	28.00		162.40
		Sqm	1	30.00	20.00		600.00
		Sqm	1	13.90	20.00		278.00
		Sqm	1	26.10	30.00		783.00
		Sqm	1	26.10	7.00		182.70
		Sqm	1	30.00	30.00		900.00
		Sqm	1	8.80	30.00		264.00
		Sqm	1	20.80	13.00		270.40

ISSUED UNDER RTI

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KARKALA INFRA PROJECTS PVT LTD.
Managing Director

CONSTRUCTION MANAGER
PMC

ASSISTANT EXECU
MSCL MAN

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Checked & verified

21

Sl No.	Description	Unit	No's	L	B	H	Qty.
	Total	**Sqm**					**9832.88**
	Total	**Ha**					**0.98**
6	Filling available excavated earth (excluding rock) in sides of foundations upto plinth in layers not exceeding 20 cms. in depth, compacting each deposited layer by ramming after watering with lead upto 50 m. and lift upto 1.5 m. including cost of all labour complete as per specifications. specification. No. KBS 2.9 Specification. No. PWD Mangalore Circle SR 2018-2019, item code 2.10 KSR 2018-19						
	From 0.00 to 300.00 Chainage						
	Detail Filling Measurments enclosed with this bill	Cmt					1512.82
	Total	**Cmt**					**1512.82**
7	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement Table 300-2 complete as per specifications, including cost of gravel / murrum, watering charges & compaction by vibratory roller to 95% of modified proctors density. MORTH Specification No. 305 (P-147, item;-19.60) KSR 2018-19						
	From 0.00 to 300.00 Chainage						
	Detail Filling Measurments enclosed with this bill	Cmt					2968.18
	Total	**Cmt**					**2968.18**
4	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No.						
	From 0.00 to 300.00 Chainage						
	For levelling						
	Detail Excavation Measurments enclosed with this bill	Cmt					1512.82
	For Pitching foundation	Cmt	1	15.40	2.00	0.45	30.80
		Cmt	1	15.00	2.00	0.45	30.00
		Cmt	1	21.50	2.00	0.45	43.00
		Cmt	1	9.00	2.00	0.45	4.05
		Cmt	1	9.40	2.00	0.45	4.23
		Cmt	1	18.00	2.00	0.45	8.10
		Cmt	1	3.40	2.00	0.45	1.53
		Cmt	1	15.00	2.00	0.45	6.75
		Cmt	1	15.00	2.00	0.45	6.75
		Cmt	1	15.00	2.00	0.45	6.75
		Cmt	1	15.00	2.00	0.45	6.75
		Cmt	1	15.00	2.00	0.45	6.75
	Total	**Cmt**					**4668.28**

ISSUED UNDER RTI

SUPPORT ENGINEER
PMC

SRS KARNALA INFRA PROJECTS PRIVATE LIMITED KARNATAKA 574104

CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MA

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Checked & verified.

22

Sr. No.	Description	Unit	No's	L	B	H	Qty.
14	Providing and constucting pitching / Revetment of 30 cm thick on slopes using granite/basalt/trap/stones of surface area not less than 0.04 sqm and wedged with spalls including cost of all materials, labour, HOM etc.,complete as per specification. (P-256 item-34.14) KSR 2018-19						
	From 0.00 to 300.00 Chainage	Smt	1	15.40		3.40	52.36
		Smt	1	15.00		3.50	52.50
		Smt	1	21.50		3.60	77.40
		Smt	1	9.00		3.80	34.20
		Smt	1	9.40		3.80	35.72
		Smt	1	18.00		3.60	64.80
		Smt	1	2.00		3.00	6.00
		Smt	1	3.40		3.00	10.20
		Smt	1	15.00		4.00	60.00
		Smt	1	15.00		4.10	61.50
		Smt	1	15.00		4.10	61.50
		Smt	1	15.00		4.20	63.00
		Smt	1	15.00		4.10	61.50
	Total	**Smt**					**640.68**
15	Providing and laying boulders apron on river bed for protection against scour with stone boulders weighing not less than 40 kg each complete as per drawing and Technical specification including cost of materials, labour, HOM complete as per specifications. (P-241 item-30.10) KSR 2018-19						
	From 0.00 to 300.00 Chainage	Cmt	1	15.40	2.00	0.45	13.86
		Cmt	1	15.00	2.00	0.45	13.50
		Cmt	1	21.50	2.00	0.45	19.35
		Cmt	1	9.00	2.00	0.45	8.10
		Cmt	1	9.40	2.00	0.45	8.46
		Cmt	1	18.00	2.00	0.45	16.20
		Cmt	1	3.40	2.00	0.45	3.06
		Cmt	1	15.00	2.00	0.45	13.50
		Cmt	1	15.00	2.00	0.45	13.50
		Cmt	1	15.00	2.00	0.45	13.50
		Cmt	1	15.00	2.00	0.45	13.50
		Cmt	1	15.00	2.00	0.45	13.50
	Total	**Cmt**					**150.03**

ISSUED UNDER RTI

SUPPORT ENGINEER
PMC

SKS KARKALA INFRA PROJECTS PVT. LTD.
Managing Director

CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Checked & verified.

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

125

Royalty Statement

Promenade development of Waterfront Project for Mangaluru Smart City

1st & Part RA Bill

SL No.	Description	Unit	Qty	Co- Eff for Course Aggregate	Course Aggregate	Co- Eff for Fine Aggregate	Fine Aggregate
1	Boulders	Cmt	342.23	1.000	342.23	0.00	0.00
---	**Total**	**Cmt**	---	---	**342.23**	---	**0.00**

Materials	Quantity	Unit	Cost per Unit			Amount
Sand	0.00	Cum	@Rs.	138.00	/cum	---
Metal	342.23	Cum	@Rs	126.00	/cum	43,121
			Total Amount in Rs.			**43,121**

Royalty Amount Rs 43121/-

SUPPORT ENGINEER
PMC

MALLIKARJUNA INFRA PROJECTS PVT LTD
Managing Director

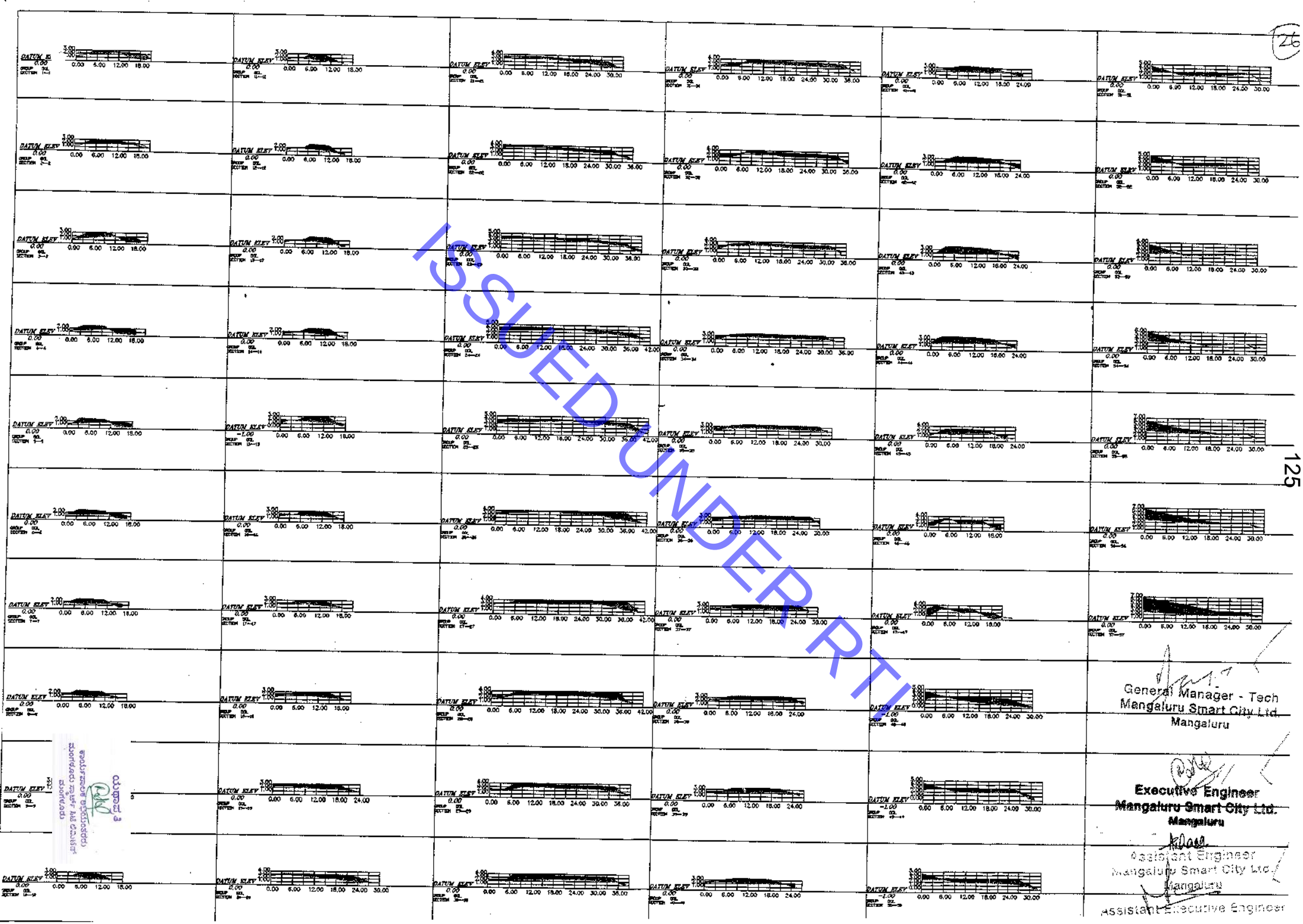
CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL, MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL ,MANGALURU

ISSUED UNDER RTI

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು



ISSUED UNDER RTI

General Manager - Tech
Mangaluru Smart City Ltd.
Mangaluru

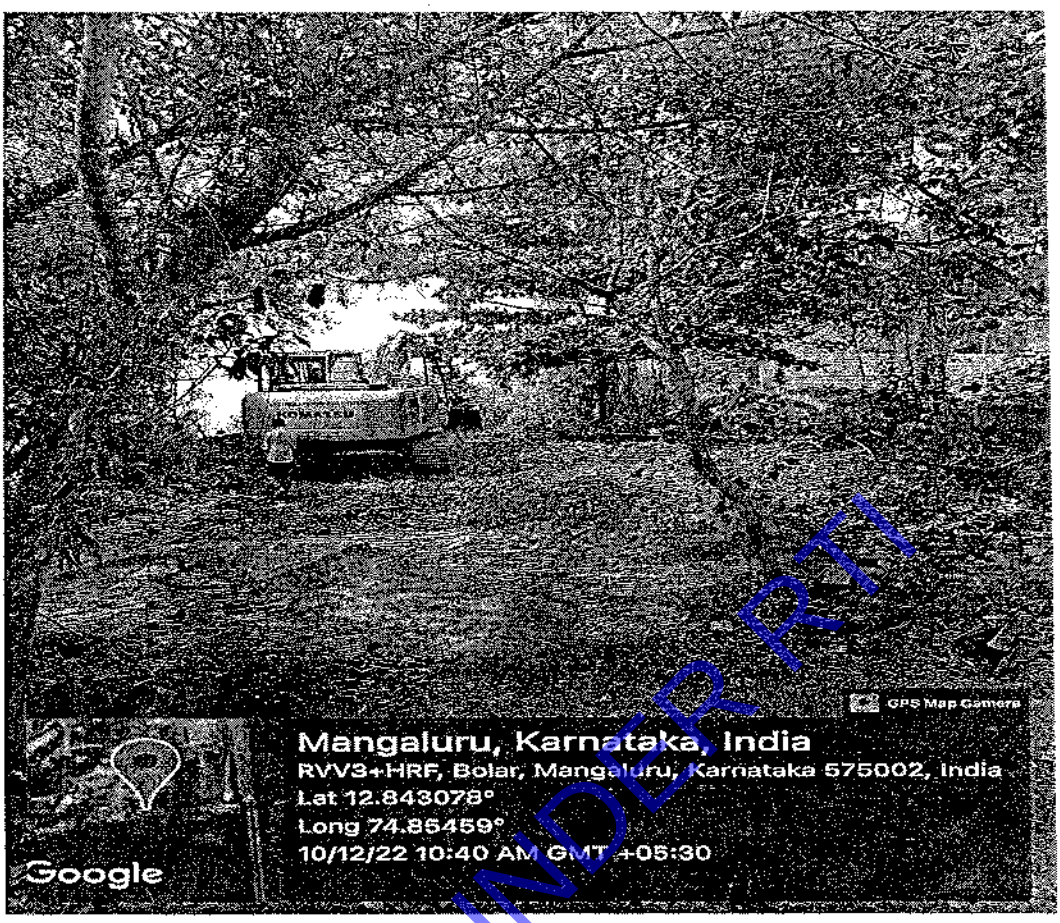
Executive Engineer
Mangaluru Smart City Ltd.
Mangaluru

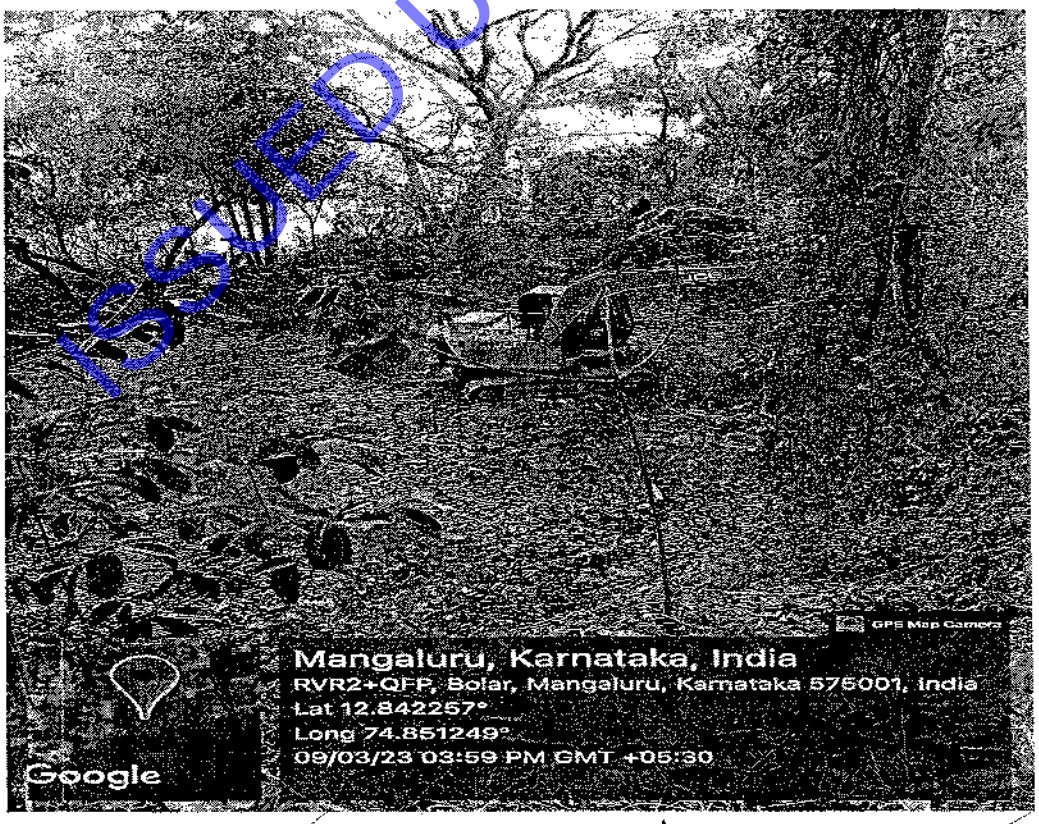
Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer

27

Promenade development of Waterfront Project for Mangaluru Smart City
Phase – 1A





ISSUED UNDER RTI

Jungle clearance work

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

28

Promenade development of Waterfront Project for Mangaluru Smart City Phase – 1A

ISSUED UNDER RTI

Jungle clearance work

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive E
Mangaluru Smart City Limited
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

29

Promenade development of Waterfront Project for Mangaluru Smart City
Phase – 1A

ISSUED UNDER RTI

Excavation and Filling work

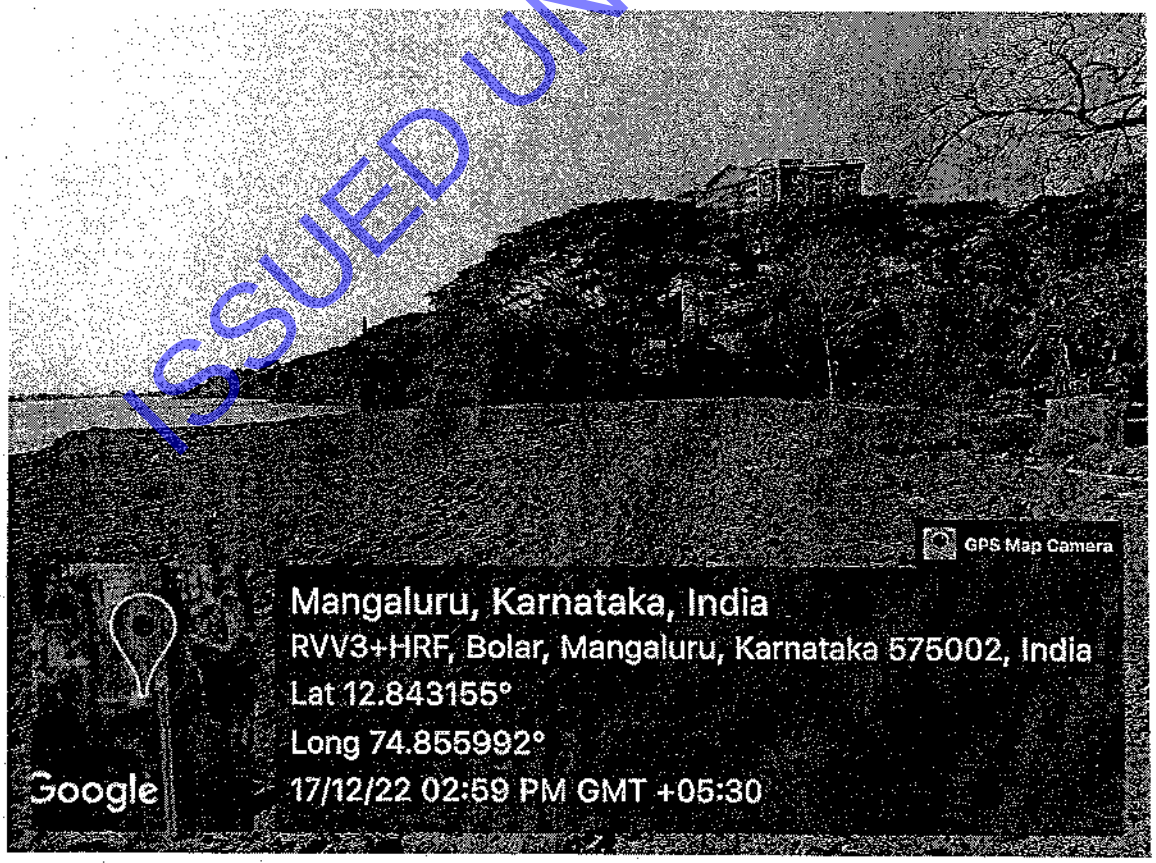
Assistant Engineer
Mangaluru Smart City Ltd,
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

30

Promenade development of Waterfront Project for Mangaluru Smart City
Phase – 1A



ISSUED UNDER RTI

Excavation and Filling work

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive En
Mangaluru Smart City Limited
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(31)

Promenade development of Waterfront Project for Mangaluru Smart City
Phase – 1A

ISSUED UNDER RTI

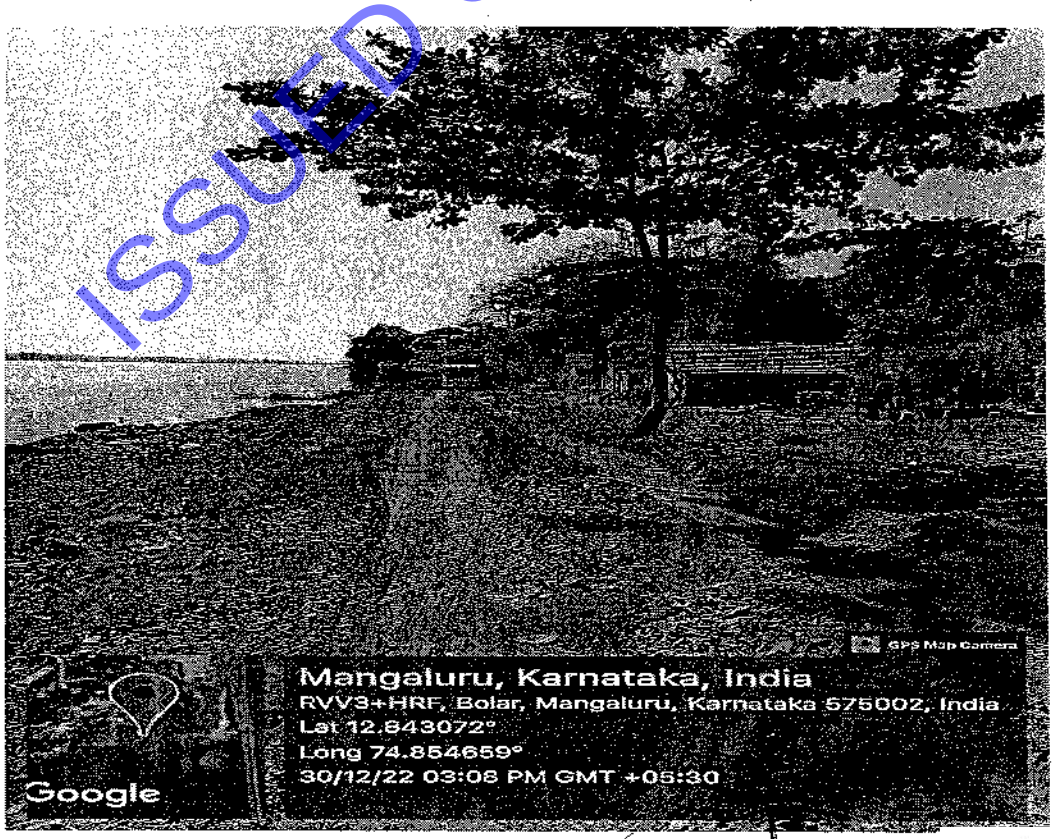
Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive E
Mangaluru Smart City
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

32

Promenade development of Waterfront Project for Mangaluru Smart City Phase – 1A



ISSUED UNDER RTI

Excavation and Filling work

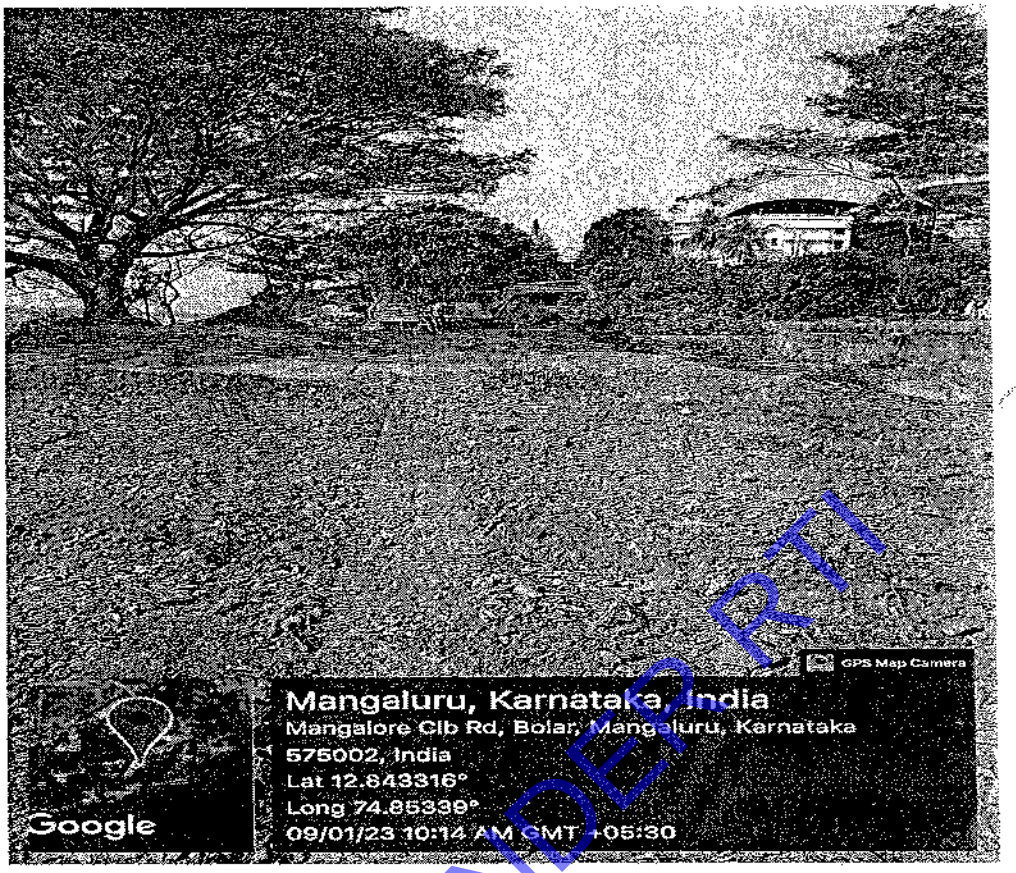
Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

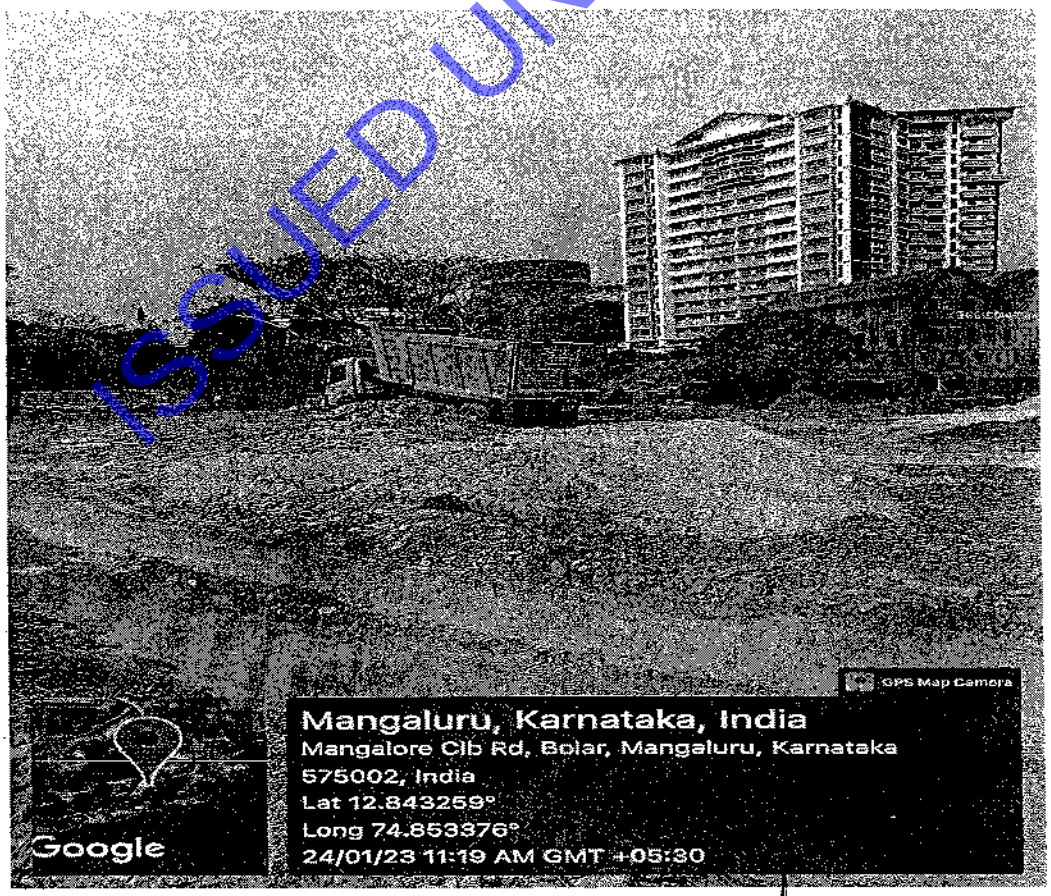
ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

33

Promenade development of Waterfront Project for Mangaluru Smart City
Phase – 1A





ISSUED UNDER RTI

Excavation and Filling work

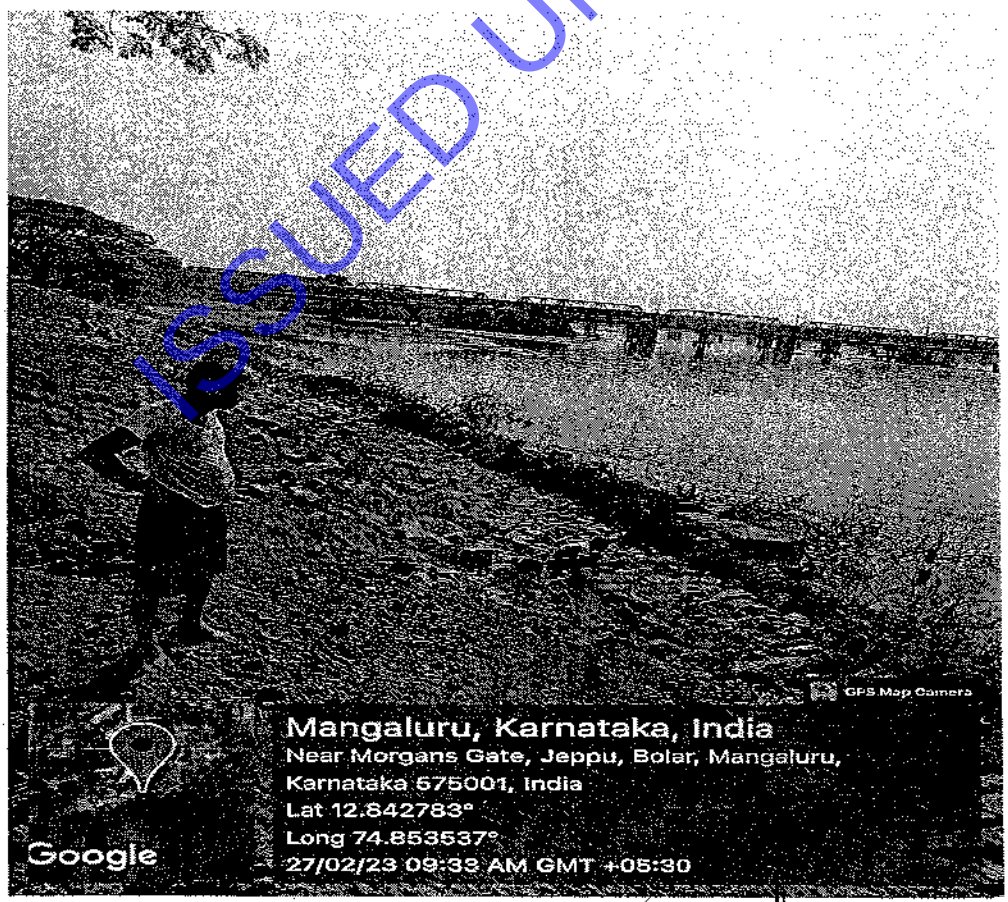
Assistant Engineer
Mangaluru Smart City Ltd
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

34

Promenade development of Waterfront Project for Mangaluru Smart City
Phase – 1A



ISSUED UNDER RTI

Pitching work

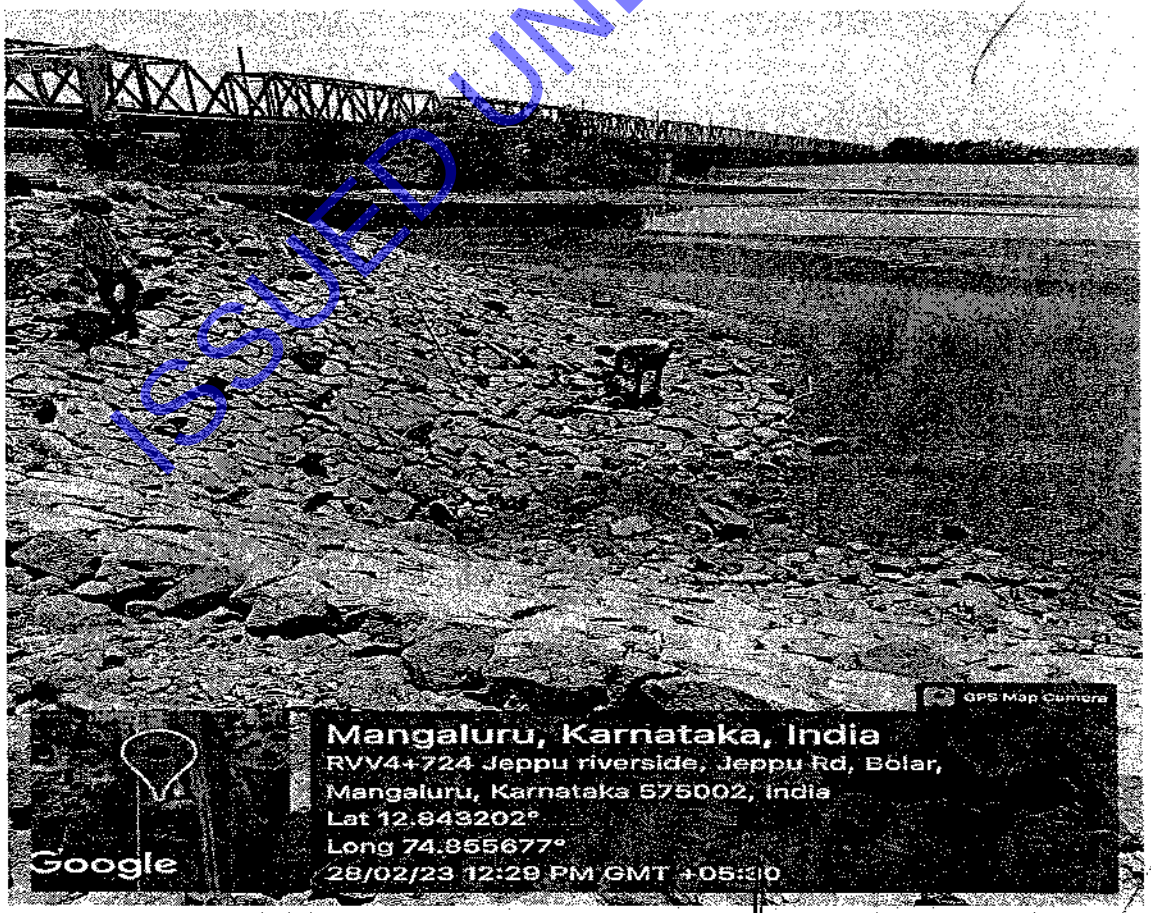
Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

35

Promenade development of Waterfront Project for Mangaluru Smart City Phase – 1A



ISSUED UNDER RTI

Pitching work

Assistant Engineer
Mangaluru Smart City Ltd
Mangaluru

Assistant Executive Engin
Mangaluru Smart City Lim
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ABSTRACT					
Tender Name: Promenade development of Waterfront Project for Mangaluru Smart City					
1ST&PART BILL					
				Amount in Rs.	
Sl No	ID No	Name of work	Previous	Present	Uptodate
1	UDD/2021-22/OW/WORKINDENT/1374	Tender Name: Promenade development of Waterfront Project for Mangaluru Smart City		30,61,568.00	30,61,568.00
2	GST @18%			5,51,082.00	5,51,082.00
	TOTAL			36,12,650.00	36,12,650.00

ISSUED UNDER RTI

Audit Officer
Mangaluru Smart City Ltd.
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(36) L.P. o/c (36)

Bill Amount upto - Rs 1,27,54,252-00

R.A. Bill 11th PART

ADD. G.S.T. @ of 18/-

Rs 30,61,568 × 18/- Rs 5,92,684-00
100

G.S.T. Rs 55,1082-00 Rs 30,61,568-00

Deductions Note on the Bill. Total Deductions

(1) Income Tax @ 2% Rs 61231-00 Rs 21,99,261-00

(2) C.G.S.T / S.G.S.T @ 2% Rs 61231-00 Net Bill Amount

(3) BCWL Labour Cess @ 1% Rs 3066-00 Rs 8,62,307-00

(4) Royalty Rs 43121-00 ADD. G.S.T. Amount

(5) ESP @ 0.1% Rs 3062-00 Rs 55,1082-00

Cheque Amount

Rs 14,13,389-00

Mobilisation Advance Rs 20,00,000-00

Total Deduction Rs 21,99,261-00

o/c

Cheque Amount 14,13,389-00 (Fourteen Lakh

Witness Stamped Signature of Contractor

Thirteen thousand three hundred eighty

Nine only) Received from the Executive Engineer

From Project Officer, Mangalore Zilla Panchayath Minor Irrigation Sub-Division, Mangalore

Rs 36,12,650-00 (Thirty six Lakh Twelve thousand six hundred

Rs Thirty six Lakh Twelve thousand six hundred Fifty only)

Rs 14,13,389-00

Rs 21,99,261-00

o/c

o/c

ISSUED UNDER RTI

Witness Stamped Signature of Contractor

1. The Payee's acknowledgement should be for gross amount paid as i.e., (Above)
2. Payment should be attested by some known person when payees acknowledgement given by a mark seal or thumb impression.

FORM 51/WS 33 (C) (Contd. IV. REMARKS

(This space is reserved for any remarks which the Disbursing Office or the Divisional Office may wish to record in respect of the execution of the work, check measurement or the state of contractors account.)

Paid by Cheque No. 232611 Dated 14/2/12

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಧಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(1)

MANGALURU
SMART CITY

Mangaluru Smart City Limited

Electronic Measurement Book

Project	Smart City Mission
Name of Work :	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
Name of Contractor :	Mr. Sujay Kumar Shetty M/s SKS Karkala Infra Projects Pvt Ltd
Estimated Cost	Rs. 19,69,09,882.36/- (Excl. GST)
Tendered Amount	Rs. 19,69,09,882.36/- (Excl. GST)
Agreement Amount	Rs. 19,38,53,684/- (Excl. GST)
Agreement No	79/2022-23 dated 05.05.2022
EMB No	49
RA Bill No	3rd and Part

Issued Under
RTI Act 2005

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

D.L.R. NO (257) Dated. 14-02-2024

R.A. Bill - III rd PART -

MANGALURU SMART CITY

MANGALURU SMART CITY LIMITED

FORM P.W.D. 33 (C)

Running Account Bill [See Paragraph (217 i)]

[For Contractor and Supplies this Form Provides only for payments for Works or Supplies Actually Measured]

Cash Book Voucher _____ Date :-

Name of the Contractor: Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd

Name & code No of the work (As in estimate): Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

Purchase of Supply :-	
Serial No. of this Bill :- RA Bill - 3rd and Part	
No. & Date of his last Bill for this work :-	
Reference to Agreement :-	79/2022-23 dated 05.05.2022
Date of Written Order to Commence Work :-	05.05.2022
Date of Completion According to Agreement :-	05.05.2023
Date of Actual Competion of Work :-	

promenade Development of waterfront projects for M.S.C.L. phase - I A.

Note of required in the Case of Work done or Supplies made under a piece Work Agreement.

FOR USE OF TECHNICAL SECTION
1. Checked Arithmetically with Measyrement Book
2. Checked with Previous Book.
3. Checked with Agreement /Schedule of rates

Issued Under RTI Act 2005

FOR USE OF TECHNICAL SECTION
1 Checked Arithmetically with Measurement Book.
2 Checked with Previous Book.
3 Checked with Agreement / Schedule of Rates.

Signature of AE | Signature of AEE | Signature of EE | Signature of GM(Tech)

promenade Development of waterfront project for M.S.C.L. phase - I A.

Signature of Accounts Manager

Rs 11206,616-00

FOR USE IN THE MSCL OFFICE
(For passing Endorsement)

ಲೆಕ್ಕಶೀರ್ಷಿಕೆ .....
ಬಿಲ್ಲಿನಾದ್ಯಂತ ರೂ. Rs one crore Tulua, Lakh, Sex
ರೂ. Rs 1205,454-00 Thousand, six
ಚೆಕ್ ಮುಖಾಂತರ ನೀಡಬೇಕಾದ್ದು ರೂ. Rs 300/16 Hundred and eighty
ಮತ್ತು ಹೊಂದಾಣಿಕೆಯಿಲ್ಲದ್ದು ರೂ. .....

ಲೆ.ಸ. ಲೆ.ಪ. ಲೆಕ್ಕಾಧಿಕಾರಿ ಮು.ಕಾ.ಅ. ಪ್ರ.ಅ.

Paid by Cheque No. 230914427
Dated 16/02/2024 Rs 82,05,454

A.S. A.O. C.A.O. MD MSCL

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

3

FORM P. W. G. (C) Contd.

I Account of work or Supplies Made

Name of work. Promenade development of Waterfront Project for Mangaluru Smart City

Name of Agency Sujay Kumar Shetty,SKS Karkala Infra Projects Pvt. Ltd.

Item No	Items of Work or	Tender Quantity	Unit as per	Rate	UP to Date		Previously Paid		Now to be Paid		Remark
					Qty.	Amount	Qty.	Amount	Qty.	Amount	
1	2	3	4	5	6	7	8	9	10	11	12
			..... Separate Sheet Enclosed								
TOTAL											

II Certificate Issued Under ... Act 2005

1 Certified that measurement were made by me is recorded and the Work / Supply has been executed satisfactorily as per specification. No Advance Payment has made Previous without Detailed Measurement."

2 The Asst. Ex. Engineer 100% Check Measured on dated :

Dated Signature of Contractor

Asst. Ex. Engineer
Mangaluru Smart City Ltd.

Executive Engineer
Mangaluru Smart City Ltd.

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(4)

MANGALURU SMART CITY LIMITED

Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

Checklist for the payment of the RA Bill No. 03 and Part

Sl. No.	Particulars	Details furnished - Yes / No
1	Name of the Contractor	Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd
2	Name of the ULB	Mangaluru Smart city Limited
3	Name of the Work	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
4	Tender number	UDD/2021-22/OW/WORK_INDENT1374
5	Date of Signing Agreement	05.05.2022
6	Date of letter of acceptance	30.03.2022
7	Date of commencement of the work	05.05.2022
8	Original Target date of completion of the work	05.05.2023
9	Contract period	12 Months Execution Period + 12 Months DLP
10	Original Contract Amount (Amount should be separately mentioned if there is O&M Cost)	Rs. 19,38,53,684/- (Excluding GST)
11	E.O.T (Each extension date with Letter Reference) whether approved or not by EC	------NIL---------
12	Variations, if any with approved Authority as per KIUWMIP Guidelines: 1. Each Variation date with Letter Reference with Amount to be mentioned 2. Mention the variation amount claimed in this RA Bill & qty claimed in this Bill (Whether Full payment made or Part & variation issued or not) 3. Details of Variations yet to be approved 4. Pending With 5. Value of pending Variation	------NIL---------
13	Contents Sheet of RA Bill	RA BILL No. 03 and Part
14	Measurement Book (Reference of Measurement Books and page Nos)	EMB BOOK NO: 49 PAGE NO:
15	RA Bill No & Date i) Present RA Bill Covered Period ii) Previous RA Bill covered Period	RA BILL No. 03 and Part, Date: 11.05.2023 27.02.2023 to 30.10.2023 --
16	Date of issue of Quality Certificate i) Issued or Not ii) If Issued date of Issue	Issued 11.07.2023

Issued Under RTI Act 2005

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(5)

17	Total payment made so far- a. Towards RA Bill 2nd Part (Up to previous RA Bill - Gross Amount)	Rs. 1,33,05,334/-
	b. Present RA Bill 3rd Part Payment: I) Gross Amount II) 60% Recommendation III) Balance to be released	Rs. 1,12,06,616/- Rs. 2,45,11,950/-
18	a. Mobilization Advance paid b. Mobilization amount recovered (including this Bill) c. Outstanding mobilization amount (to be recovered)	Rs. 96,92,684/- Rs. 40,00,000/- Rs. 56,92,684/-
19	**Details of Insurance:** i) Contractor's All-risk Policy(CAR) valid up to ii) Workmen Compensation Policy up to iii) Third-Party Insurance up to iv) Group personal accident insurance policy	Details attached Issued Under RTI Act 2005
20	**Bank Guarantee Details:** **Mobilization Advance BG Details** a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date	

Sl. No	BG No	BG Value	Validity
	Performance BG		
Bank of Baroda, Karkala Branch, Udupi-574104			
1	82011GPER004422 dated 08.07.2022	20,00,000/-	08.04.2024
2	82011GPER004322 dated 08.07.2022	20,00,000/-	08.01.2024
3	82011GPER004022 dated 08.07.2022	20,00,000/-	08.03.2024
4	82011GPER004222 dated 08.07.2022	16,92,685/-	08.01.2024
	Total:	**96,92,685/-**	

Performance Security BG Details
a) Name of the Bank
b) Bank Guarantee No.
c) Bank Guarantee Amount
d) Validity Date

Sl. No	BG No	BG Value	Validity
	Performance BG		
Bank of Baroda, Karkala Branch			
1	82011GPER003522 dated 04.04.2022	96,92,685/-	04.04.2024
	Total:	**96,92,685/-**	

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(6)

	Additional Performance Security BG Details a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date (Note: Further any variation in contract price Additional performance B.G is to taken from Contractor) **Retention Money BG Details** a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date	------NA------- ------NA-------
21	Bank Guarantee Confirmation is received from Zonal Office or Regional office or controlling branch of issuing Branch for all BG's (On all occasion i.e., on entering Agreement & while renewing the BG also)	BGs confirmation received.
22	Whether the Bank Guarantee Returned to Contractors/ Or Terminated the Bank Guarantee / Or Renewed If renewed give individual Bank Guarantee details	BG Valid up to 04.04.2024
23	**Retention Money Details** Recovery of R.M up to previous Bill Present RA Bill Recovery R.M released to Contractor from recovery (If Any)	---------NIL--------- ---------NIL--------- ---------NIL---------
24	Compressive test done (Give page reference Nos in the RA Bill)	
	Bank Account details for RTGS a) Name of the Bank b) Account No of Contractor c) IFS Code d) Address of Bank	 BANK OF BARODA 82010500000017 BARB0(Zero)VJKARK Karkala Branch
25	Total Liquidated damages levied Amount	----------
	i. Liquidated damages recovered up to this Bill ii. Balance Liquidated damages to be recovered	---------NA---------
26	If any letter from the Project Consultant for withholding the amount towards non-compliance of works. (Yes or No) If Yes produce documents	No
27	GST -(*) Lower Rate (*) Produce documents and Validity on each RA bill GST registration no.	GST Valid 29AAZCS9500R1Z1

Issued Under RTI Act 2005

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

(7)

28	Income Tax (TDS) -(*) Lower Rate / (*) Regular Rate If Lower Rate/ Exemption availed details of Income Tax authorities exemption letter (*) Produce documents and Validity	Yes
29	PAN No Details of the Contractor (10 Digits)	AAZCS9500R
30	Labour license details i. License no. ii. Date of license issued iii. Date of license Renewal iv. Period of license	i. ii. iii. iv.
31	ULB Contribution: i. What is the amount of ULB Contribution Collected so far ii. if so amount transferred to Head office OR not (Date of Transfer to H.O) iii. Balance amount to be received	---------NA---------
32	Current % age of Physical and Financial Progress of the work	Physical Progress: 8.00% Financial Progress: 6.47%
33	Third-Party Inspection Report if exist (Give Page No Reference of the RA Bill)	Page No: to
34	Delivery Challan on Supply Items if exist (Give Page No Reference of the RA Bill)	Page No: to
35	Any Warnings/ Directions to be issued to the Contractor on i) Quality of work ii) Safeguards iii) Mobilization of Men, Materials and Machinery	---------NIL---------
36	Documents to be attached along with the RA bills (Photocopy) 1. Contents along with Page Nos to be given in all the RA Bill & Measurement Book. (Each pages of RA bill to be Serially Numbered) 2. Bank Guarantee for (i) Performance Security, (ii) Additional Performance Security, (iii) For Variation amount if any (iv) Mobilization Advance BG, (v) For Retention Money BG if any (vi) Extension of Bank Guarantee if any along with confirmation from RO/DO of issuing Branch	As enclosed Enclosed Available with Accounts Manager ------NA------

Issued Under RTI Act 2005

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

8

3. Quality Certificate with change in name of Consultants with Date & remarks if any along with covering letter of PC.	------NA------
4. Is any letter from the Project Consultant for withholding the amt towards non-compliance of works.	------NA------
5. Each Extension of Time (EOT) Letters.	------NA------
6. Exemption letter issued from Income Tax & other authorities for this package if any & mentioning the date of validation.	------NA------
7. Each Variation Letters along with the amount	------NO------
8. Insurance Certificates (Contractor All Risk Policy, Workman Compensation, Third Party)	------NA------
9. Letter from Contractor if any Changes made in Bank Name & Account for payment. This is to be duly accepted by the Project Manager.	------NA------
10. Money receipt from Contractor for Previous RA Bill	------NO------
11. Royalty Calculation.	------NA------
12. Sale of Hard Rock Workings.	------NA------
13. L.D Calculation Sheets	------NA------
14. Sale of Hard Rock against items to be mentioned.	------NA------
15. Compressive Test Report & Other Test Reports	------NA----
16. Letter from Contractor for deferment of L.D for each RA Bill ULB Contribution 100% received or No	------NA----

Issued Under RTI Act 2005

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

37	If it is Final Bill	--------NO---------
38	Remarks if any	--------NA---------

that the contents of the Checklist furnished in accordance with documents, Measurement Book, and Account E verified and found correct.

Accounts Superintendent
Mangaluru Smart City Limited
Mangaluru

Assistant Engineer
Mangaluru Smart City Limited
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Issued Under
RTI Act 2005

Executive Engineer
Mangaluru Smart City Limited
Mangaluru

General Manager (Technical)
Mangaluru Smart City Limited
Mangaluru

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

URBAN FRAME

(10)

Agreement No: 83/2022-23 DATED 05-05-2022

Date: 07th February 2024

The Managing Director
Mangaluru Smart City Limited (MSCL)
Lalbaug, M G Road
Mangaluru – 575003

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಸ್ವೀಕರಿಸಲಾಗಿದೆ
ದಿನಾಂಕ: 09/02/24
ಸಂಖ್ಯೆ: .....
ಸಹಿ: M.M.M
ಮಂಗಳೂರು

Name of the work: Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 2A *(Civil, Landscaping, Irrigation, and plumbing)*

Subject: Submission of 3rd and part RA bill

Issued Under RTI Act 2005

Dear sir,
We refer to the contractor's letter of RA Bill-03 and forwarded by you on & received in our office on 02.02.2024 which refers to the checking & approval of bill.

As per the 3rd RA bill submitted by the contractor the amount of Rs. 94,97,132 for execution of promenade development works. As per the joint measurement & scrutinized the bill amount of **Rs. 94,97,132** excluding GST is recommended.

Thanking you,
For **URBAN FRAME PVT LTD**

Anup Naik

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(11)

Sujay Kumar Shetty
Managing Director

Office : 08258 - 233376
Mob : 9845282785
Fax : 08258-232325

SKS KARKALA INFRA PROJECTS PVT. LTD.

ENGINEERS & GOVT. CLASS I CONTRACTORS

Ref. No .....

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್ ಸ್ವೀಕರಿಸಲಾಗಿದೆ ದಿನಾಂಕ: 09/02/24 ಸಂಖ್ಯೆ: ..... ಸಹಿ ಮಂಗಳೂರು

Date 07/02/2024.

To,

Managing Director
Mangaluru Smart City limited,
MCC office, Lalbagh, Mangaluru -575003

Issued Under RTI Act 2005

Respected Sir,

Sub:- " Promenade development of Waterfront Projrct for Mangaluru Smart City Phase – 1A" – Submission of 3rd & Part Bill.

With reference to abovc said subject we here with submitting **RA Bill no. 3rd & Part Bill** amounting **Rs. 94,97,132.00/- (Excluding GST)** for Promenade development of Waterfront Project for Mangaluru Smart City Phase–1A - Please Scrutinize the bill for payment.

Please do the needful

Thanking You

SKS KARKALA INFRA PROJECTS PVT. LTD.

Managing Director

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Regd. Office :
D.No. 111-494/17
Suvarna Complex, Mangalore Road,
Karkala Udupi District, Karnataka State

Email :
sksinfraprojectspvtltd@gmail.com
sujayshettykarkala@yahoo.com

Sujay Kumar Shetty
Managing Director

(12)

Office : 08258 - 233376
Mob. : 9845282785
Fax : 08253-232325

SKS KARKALA INFRA PROJECTS PVT. LTD.

ENGINEERS & GOVT. CLASS I CONTRACTORS

Ref. No..... *Date.....*

INVOICE

Name & Full Address of the service Reciever	Invoice no : MSCL/002/2023-24
The Managing Director	DATE : 07.02.2024
Mangalore Smart City Ltd	Work Order No : 79/2022-23
MCC Building,3rd Floor	DATE : 05.05.2022
MG Road, Mangalore-575003	GST : 29AAZCS9500R1Z1
	PAN NO : AAZCS9500R
GST Number : 29AALCM0527G1ZF	
	Classification of service :
Project Site Address : Mangalore Smart City Ltd	Work Contract Service
Promenade Development of waterfront projects for Mangalore Smart City Limited-Phase-1A	**Scope of work :** Promenade Development of waterfront projects for Mangalore Smart City Limited-Phase-1A

Issued Under RTI Act 2005

Sl . No	Description	HSN/SASCODE	Amounts
1	Civil Construction Work RA Bill -3 & PART	995414	**94,97,132.00**
	Add : CGST @ 9%	9%	8,54,741.88
	Add : SGST @ 9%	9%	8,54,741.88
	Total Payable Amount		**1,12,06,615.76**
	Net Payable Amount(R/O)		**1,12,06,616**

12/02/2024

SKS KARKALA INFRA PROJECTS PVT. LTD.
Managing Director

ಯಥಾಪ್ರತಿ

Regd. Office :
D.No. 111-494/17
Suvarna Complex, Mangalore Road,
Karkala Udupi District, Karnataka State

Email : sksinfraprojectspvtltd@gmail.com
sujayshettykarkala@yahoo.com

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

FORM P.W.G.(C) Contd.

Account of work or Supplies Made

Name of Work: Promenade development of Waterfront Project for Mangaluru Smart City Phase-1A

Name of Agency: Sujay Kumar Shetty, SKS Karkala Infra Projects Pvt. Ltd.

Sl. No	Item Name	Unit	As per WO			UPTO DATE		PREVIOUS PAID		RA BILL - 03 & Part NOW TO BE PAID		REMARKS
			QUANTITY	RATE	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
1	Dismantling of existing structures like culverts, bridges, retaining walls and other structure comprising of masonry, cement concrete, wood work, steel work, including T&P and scaffolding wherever necessary, sorting the dismantled material, disposal of unserviceable material and stacking the serviceable material with all lifts complete as per specifications do-II By Mechanical Means A Cement Concrete Grade M-15 & M-20 (page-139 item No.18.20) KSR 2018-19	Cmt	435.63	421.00	1,83,400.23	322.30	1,35,688.30	132.98	55,984.58	189.32	79,703.72	
2	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removalof stumps of trees cut earlier and disposal of unserviceable mater als and stacking of serviceable material to be used or auctioned, including removal and disposal of top organic soil not exceeding 150 mm in thickness complete as per specifications do- by mechanical means in area of thorny jungle (page-139 item No.18.16) KSR 2018-19	Ha	6.00	25,197.00	1,51,182.00	1.36	34,267.92	0.98	24,693.06	0.38	9,574.86	
4	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications specification No KBS 2.1(a) / 2.3.1 (P-6 item,-2.1) KSR 2018-19	Cmt	5,543.14	273.00	15,13,277.22	3,576.53	9,76,392.69	1,668.28	4,55,440.44	1,908.25	5,20,952.25	
6	Filling available excavated earth (excluding rock) in sides of foundations upto plinth in layers not exceeding 20 cms. in depth, compacting each deposited layer by ramming after watering with lead upto 50 m. and lift upto 1.5 m. including cost of all labour complete as per specifications specification No KBS 2.9 Specification No PWD Mangalore Circle SR 2018-2019, item code 2.10 KSR 2018-19	Cmt	4,035.00	237.00	9,56,295.00	1,770.35	4,19,572.95	1,512.82	3,58,538.34	257.53	61,034.61	

Issued Under RTI Act 2005

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Sl. No	Item Name	Unit	As per WO			UPTO DATE		PREVIOUS PAID		NOW TO BE PAID		REMARKS
			QUANTITY	RATE	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
7	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site spreading grading to required slope and compacting to meet requirement Table 300-2 complete as per specifications including cost of gravel / murrum watering charges & compaction by vibratory roller to 95% of modified proctors density MORTH Specification No 305 (P-147 item -19 60) KSR 2018-19	Cmt	3,510.00	501.00	17,58,510.00	3,510.00	17,58,510.00	2,968.18	14,87,058.18	541.82	2,71,451.82	
11	Providing and laying in position plain cement concrete of Mix 1 2 4 with OPC @ 240kgs with 40mm and down size graded granite metal coarse aggregates @0 878cum and fine aggregates @ 0 459cum machine mixed concrete laid in layers not exceeding 15 cms thick well compacted in foundation including cost of all materials labour HOM curing complete as per specifications Specification No (PWD-P-13- item no -, 4 1) KSR 2018-19	Cmt	1,124.00	6,186.00	69,53,064.00	104.64	6,47,303.04	-	-	104.64	6,47,303.04	
12	Providing and constructing granite / trap / basalt size stone masonry in foundation with cement mortar 1 6 & stone hammerd dressed in courses not less than 20 cms high bond stones at 2m apart in each course including cost of materials labour HOM, curing complete as per specifications (P-25 item no -5 3) KSR 2018-19	Cmt	754.50	4,404.00	33,22,818.00	754.50	33,22,818.00	-	-	754.50	33,22,818.00	
13	Providing and constructing granite / trap / basalt size stone masonry in basement with cement mortar 1 6, edges of stones chistle dressed in courses not less than 15 cms high bond stones at 2m apart in each course including cost of materials, labour, curing complete as per specifications KBS 5 1 13 (P-25 item no -5 9) KSR 2018-19	Cmt	544.20	7,068.00	38,46,405.60	544.20	38,46,405.60	-	-	544.20	38,46,405.60	
14	Providing and constucting pitching / Revetment of 30 cm thick on slopes using granite/basalt/trap/stones of surface area not less than 0 04 sqm and wedged with spalls including cost of all materials, labour, HOM etc ,complete as per specification (P-256 item-34 14) KSR 2018-19	Smt	4,112.00	575.00	23,64,400.00	640.68	3,68,391.00	640.68	3,68,391.00	-	-	

Issued Under RTI Act 2005

150

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Sl. No	Item Name	Unit	As per WO			UPTO DATE		PREVIOUS PAID		NOW TO BE PAID		REMARKS
			QUANTITY	RATE	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
15	Providing and laying boulders apron on river bed for protection against scour with stone boulders weighing not less than 40 kg each comp ete as per drawing and Technical specification including cost of materials, labour, HOM complete as per specifications. (P-241 item-30.10) KSR 2018-19	Cmt	360.00	2,076.00	7,47,360.00	360.00	7,47,360.00	150.03	3,11,462.28	209.97	4,35,897.72	
33	Providing and laying reinfo ced cement concrete pipe NP2 of 600mm dia for culverts includ ng pointing ends, and fixing collars with cement morta 1:2 including cost of materials, labour, HOM complete as per specifications, curing comp ete as pe specifications. Specifications. No. KSRB 1000, 2300 MOST Specification No.1000 / 2300 (P- 255 item no,-34.7.5) KSR 2018-19	Rmt	552.00	2,323.00	12,82,296.00	130.00	3,01,990.00	-	-	130.00	3.01,990.00	
			Total Summary Amount				1,25,58,699.50		30,61,567.88		94,97,131.62	

Rs 1,25,58,700-00 Rs 30,61,568-00 Rs 94,97,132-00

SKS KARKALA INFRA PROJECTS PVT. LTD.

CONTRACTOR
SKS Karkala Infra Projects Pvt. Ltd.

SUPPORTING ENGINEER
PMC

Issued Under
RTI Act 2005

CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

EXECUTIVE ENGINEER
MSCL MANGALURU

GENRAL MANAGER TECHNICAL
MSCL MANGALURU

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

151

(1)	Name of the WORK	:- promenade Development of Water Front projects for MSCL phase 1A.		
(2)	Name of the contractor	:- Sri Sujoy Kumar Shetty M/S S.K.S. Kanteka Infra projects (P) LTD.		
(3)	Details of R-A-Bill- III rd PART			
SL No.	Particulars.	Upto date Bill Amount.	Bill paid previously.	present Bill Amount.
(1)	R-A-Bill III rd PART Measurement Bill Amount.	Rs 12,55,58,700-00	Rs 3061568-00	Rs 9497132-00
(2)	ADD-Mobilisation Advance.	Rs 9692684-00	Rs 9692684-00	Rs-NIL-Amount
(3)	Total Bill Amount	Rs 22,51,384-00	Rs 12754252-00	Rs 9497132-00

Issued Under RTI Act 2005

152

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Accounts Manager
Mangaluru Smart City Ltd.
Mangaluru

16

(17)

Name of Work: Promenade development of Waterfront Project for Mangaluru Smart City Phase-1A

Sl. No	Unit	As per WO	UPTO DATE	PREVIOUS PAID	RA BILL - 03 & Part NOW TO BE PAID	REMARKS
		QUANTITY	QUANTITY	QUANTITY	QUANTITY	
1	Cmt	435.63	322.30	132.98	189.32	
2	Ha	6.00	1.36	0.98	0.38	
4	Cmt	5,543.14	3,576.53	1,668.28	1,908.25	
6	Cmt	4,035.00	1,770.35	1,512.82	257.53	
7	Cmt	3,510.00	3,510.00	2,968.18	541.82	
11	Cmt	1,124.00	104.64	—	104.64	
12	Cmt	754.50	754.50	—	754.50	
13	Cmt	544.20	544.20	—	544.20	
14	Smt	4,112.00	640.68	640.68	—	
15	Cmt	360.00	360.00	150.03	209.97	
33	Rmt	552.00	130.00	—	130.00	

Issued Under
RTI Act 2005

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

18

ಇ.ಎಮ್.ಬಿ.ಯ ಪರಿಶೀಲನಾ ಪಟ್ಟಿ

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್, ಮಂಗಳೂರು

1	ಕಾಮಗಾರಿಯ ಹೆಸರು	:	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
2	ಪ್ರಧಾನ ಲೆಕ್ಕಶೀರ್ಷಿಕೆ:	:	Project
3	ಕಾಮಗಾರಿ ನಿರ್ವಹಿಸಿದ ಉಪವಿಭಾಗ	:	Mangaluru Smart City Limited
4	ಅಂದಾಜು ಮೊತ್ತ	:	Rs. 19,69,09,882.36/- (Excl. GST)
5	ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ಸಂಖ್ಯೆ	:	49 dated 14.11.2021
6	ಗುತ್ತಿಗೆದಾರರ ಕರಾರು ಸಂಖ್ಯೆ	:	79/2022-23 dated 05.05.2022
7	ಗುತ್ತಿಗೆದಾರರ ಹೆಸರು: ದರ್ಜೆ	:	Mr. Sujay Kumar Shetty M/s SKS Karkala Infra Projects Pvt Ltd
8	ಕಾಮಗಾರಿ ಪ್ರಾರಂಭಿಸಿದ ದಿನಾಂಕ	:	05.05.2022
9	ಕಾಮಗಾರಿ ಮುಗಿದ ದಿನಾಂಕ	:	Work in Progress
10	ಕಾಮಗಾರಿ ಅಳೆದ ದಿನಾಂಕ	:	
11	ಎಸ್.ಬಿ.ಆರ್ ಸಂಖ್ಯೆ ದಿನಾಂಕ	:	CR-86
12	ಇ-ಅಳತೆ ಪುಸ್ತಕದ ಪುಟ ಸಂಖ್ಯೆ	:	49
13	ಅಳತೆ ಪುಸ್ತಕದ ಸಂಖ್ಯೆ/ಪುಟ ಸಂಖ್ಯೆ	:	
14	ಬಿಲ್ಲಿನ ಒಟ್ಟು ಮೊತ್ತ	:	

Issued Under RTI Act 2005

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

19

CERTIFICATE

E-MB No.49 ರ ಪುಟ ಸಂಖ್ಯೆ 1 ರಿಂದ ರವರೆಗೆ ಅಳತೆಗಳನ್ನು ಪರಿಶೀಲಿಸಿ ದೃಢೀಕರಿಸಲಾಗಿದೆ.

ಸಹಾಯಕ ಇಂಜಿನಿಯರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಸಹಾಯಕ ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

Issued Under
RTI Act 2005

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(20)

Original / Duplicate/Triplicate

CONTRACT CERTIFICATE

Bill No. RA Bill -3rd and part (For Other Works) Date:.....2024

Division: Sub Division:

Bill Received No.....Dated.....Cash/Book Voucher No..... dated..... Scheduled Docket No.

Head of Account:

Name of Work (as per sanctioned estimate) : Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

Name of the Contractor and Full Address : : Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd

Reference to Agreement No :

Certified that the measurements were taken by me on 01/09-30/10/23, 03/10-30/10/23 .....and recorded of Pages ..... of measurement Book No. and that the work is satisfactorily executed.

SKS KARKALA INFRA PVT LTD

Contractor

Assistant Engineer
Officer in charge of work
Mangaluru Smart City Ltd.
Mangaluru

Certified that the measurements were checked by me on..... 01/09-30/10/23 03/10-30/10/23 correct. The work is satisfactorily executed.

Certified that the quantities of materials shown in column 3 of Account II have been actually brought to site of the work and the contractor has not previously received any advance on this security. These materials are of an Imperishable nature and are all required for immediate use on the work in connection with items for finished work have been agreed upon. A normal agreement signed and executed by the contractor is recorded in the office.

Sub-Division Officer

If Memorandum of Payment		
1. Total value of work done or supplies made as per account within		
2. Deduct amount to be held in reserve being .....present Rs.....		
3. " Balance		
4. Deduct Payments : a) Amount of previous payment as in the Office Cash Book Voucher No. ..... Dated.....S.D. No. Amount adjusted towards cash advance recovery of b) Payments cost store or other materials supplied. Now made recovery made recovery of amount creditable to this/other work Amount paid on this bill Cheque / Cash		
5. Balance being unpaid value of work done held in reserve		
6. Deduct cash advance made on the Office Cash Book Voucher No..... Dated.....less adjustments.		
7. Net amount due to or from contractor Unadjusted items		
8. Advance to contractor for materials brought to site (as detailed) within value of Government materials supplied		

RTI Act 2005

SKS KARKALA INFRA PVT LTD

Contractor Signature

Received Rs.....In words)

Witnesses:

1

2

Dated .....Signature of Contractor

Paid by me by Cheque No.....Dated .....

Cash Rs.....Dated.....

Initials of Officer making payment

ಯಥಾಪ್ರತಿ

Managing Director

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(21)

Name of the Work :- Mangalore Smart City

Measurement Sheet of Promenade development of Waterfront Project for Mangaluru Smart City

Sr. No.	Description	Unit	No's	L	B	H	Qty.
1	Dismantling of existing structures like culverts, bridges, retaining walls and other structure comprising of masonry, cement concrete, wood work, steel work, including T&P and scaffolding wherever necessary, sorting the dismantled material, disposal of unserviceable material and stacking the serviceable material with all lifts complete as per specifications. do- II. By Mechanical Means. A. Cement Concrete Grade M-15 & M-20. (page-139 item No;18.20) KSR 2018-19						
	Near J.H.Morgan Properties						
	@ Ch:450.00						
	Compound Wall		1	19	1.60	0.90	27.36
			1	30	1.60	0.90	43.20
			1	30	1.60	0.90	43.20
			1	4.5	1.60	0.90	6.48
			1	21	2.50	0.90	47.25
			1	7.5	2.50	0.90	16.88
	Cross Culvert		2	5.5	0.30	1.50	4.95
		Cmt			**Total Qunatity**		**189.32**
2	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removalof stumps of trees cut earlier and disposal of unserviceable materials and stacking of serviceable material to be used or auctioned, including removal and disposal of top organic soil not exceeding 150 mm in thickness complete as per specifications. do- by mechanical means: in area of thorny jungle. (page-139 item No;18.16) KSR 2018-19						
	Near J.H.Morgan Properties						
	@ Ch:450.00						
	Ch:450.00 to Ch:463.60		1	13.6	30.00		408.00
	Ch:471.00 to Ch:486.10		1	15.1	40.00		604.00
	Ch:490.00 to Ch:504.30		1	14.3	43.00		614.90
	Ch:504.30 to Ch:534.30		1	30	24.00		720.00
	Ch:534.30 to Ch:558.30		1	24	24.00		576.00
	Ch:558.30 to Ch:576.30		1	18	20.00		360.00
	Ch:576.30 to Ch:598.10		1	21.8	25.00		545.00
		Sqm			**Total Qunatity**		**3827.90**
		Ha			**Total Qunatity**		**0.38**
4	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No. KBS 2.1(a) / 2.3.1 (P-6 item;-2.1) KSR 2018-19						
	Near J.H.Morgan Properties						
	Ch:450.00 to Ch:463.60		1	13.60	1.50	1.10	22.44
	Ch:471.00 to Ch:486.60		1	15.60	1.20	1.10	20.59
	Ch:490.00 to Ch:504.5		1	14.50	1.20	1.10	19.14

Issued Under RTI Act 2005

SUPPORT ENGINEER
PMC

CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

(22)

Sr. No	Description	Unit	No's	L	B	H	Qty.
	@ Ch 504 00		1	17.80	1.20	1.90	40.58
	Ch 504 30 to Ch 537 40		1	33.10	1.20	1.90	75.47
	Ch 537 40 to Ch 558 40		1	21.00	1.90	1.80	71.82
	Ch 558 40 to Ch 565 70		1	7.30	1.90	1.80	24.97
	Ch 565 70 to Ch 580 95		1	15.25	2.20	2.50	83.88
	Ch 580 95 to Ch 599 65		1	18.70	2.20	2.50	102.85
	CH 30 00 to CH240						0.00
	Near Common Wealth Tile Factory						
	Boundary Line		1	71.78	1.50	1.50	161.50
			1	40.84	1.50	1.80	110.27
			1	59.74	1.50	1.80	161.29
			1	33.98	1.50	2.50	127.44
			1	25.60	1.50	2.50	96.01
			1	5.49	1.50	1.80	14.81
	River Line		1	44.19	1.50	3.00	198.87
			1	40.23	1.50	4.00	241.39
			1	29.26	1.50	3.60	158.00
			1	96.92	1.50	0.90	130.84
			1	42.67	1.20	0.90	46.08
		Cmt	**Total Qunatity**				**1908.25**

Issued Under RTI Act 2005

6	Filling available excavated earth (excluding rock) in sides of foundations upto plinth in layers not exceeding 20 cms in depth, compacting each deposited layer by ramming after watering with lead upto 50 m. and lift upto 1 5 m including cost of all labour complete as per specifications specification No KBS 2.9 Specification No PWD Mangalore Circle SR 2018-2019, item code 2.10 KSR 2018-19						
	Near J H Morgan Properties						
	@ Ch 450 00						
	Total Excavation Quantity Same as Item No 04		1			1908.25	1908.25
	Deduct SSM Quantity Same as Item No. 12		-1			1294.64	-1294.64
	Deduct Apron Boulders Quantity Same as Item No. 15		-1			356.07	-356.07
	Total	**Cmt**					**257.53**

SUPPORT ENGINEER
PMC

CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

93

Sr. Nr	Description	Unit	No's	L	B	H	Qty.
7	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement Table 300-2 complete as per specifications, including cost of gravel / murrum, watering charges & compaction by vibratory roller to 95% of modified proctors density. MORTH Specification No. 305 (P-147, item;-19.60) KSR 2018-19						
	@ Ch:450.00						
	Detail Filling Measurments enclosed with this bill						2563.79
		Cmt				Total Qunatity	2563.79
		Cmt				Previous Quantity	2968.18
		Cmt				Upto Date Quantity	5531.97
		Cmt				BOQ Quantity	3510.00
		Cmt				This Bill Quantity	541.82
		Cmt				Variation Quantity	2021.97
11	Providing and laying in position plain cement concrete of Mix 1:2:4 with OPC @ 240kgs, with 40mm and down size graded granite metal coarse aggregates @0.878cum and fine aggregates @ 0.459cum machine mixed, concrete laid in layers not exceeding 15 cms.thick, well compacted, in foundation, including cost of all materials,labour, HOM curing complete as per specifications. Specification No.(PWD-P-13- item no;-, 4.1) KSR 2018-19						
	Near J.H.Morgan Properties						
	Ch:450.00 to Ch:463.60		1	13.60	1.50	0.10	2.04
	Ch:471.00 to Ch:486.10		1	15.60	1.20	0.10	1.87
	Ch:490.00 to Ch:504.30		1	14.50	1.20	0.10	1.74
	@ Ch:504.00		1	17.80	1.20	0.10	2.14
	Ch:504.30 to Ch:537.40		1	33.10	1.20	0.10	3.97
	Ch:537.40 to Ch:558.40		1	21.00	1.90	0.10	3.99
	Ch:558.40 to Ch:565.70		1	7.30	1.90	0.10	1.39
	Ch:565.70 to Ch:580.95		1	15.25	2.20	0.10	3.36
	Ch:580.95 to Ch:599.65		1	18.70	2.20	0.10	4.11
	CH 30.00 to CH240						0.00
	Near Common Wealth Tile Factory						
	Boundary Line		1	71.78	2.00	0.10	14.36
			1	40.84	2.00	0.10	8.17
			1	59.74	1.70	0.10	10.16
			1	33.98	1.70	0.10	5.78
			1	25.60	1.90	0.10	4.86
			1	5.49	1.70	0.10	0.93
	River Line		1	44.19	1.70	0.10	7.51
			1	40.23	1.70	0.10	6.84
			1	29.26	1.60	0.10	4.68
			1	96.92	1.20	0.10	11.63
			1	42.67	1.20	0.10	5.12
		Cmt				Total Qunatity	104.64

Issued Under RTI Act 2005

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

CONSTRUCTION MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

(24)

Sr. No	Description	Unit	No's	L	B	H	Qty.
12	Providing and constructing granite / trap / basalt size stone masonry in foundation with cement mortar 1:6 & stone hammerd dressed in courses not less than 20 cms high, bond stones at 2m. apart in each course including cost of materials, labour, HOM, curing complete as per specifications. (P-25 item no;-5.3) KSR 2018-19						
	Near J.H.Morgan Properties						
	Ch:450.00 to Ch:463.60		1	13.60	1.20	0.70	11.42
	Ch:471.00 to Ch:486.60		1	15.60	0.90	0.70	9.83
	Ch:490.00 to Ch:504.5		1	14.50	0.90	0.75	9.79
	@ Ch:504.00		1	17.80	0.90	1.50	24.03
	Ch:504.30 to Ch:537.40		1	33.10	0.90	1.50	44.69
	Ch:537.40 to Ch:558.40		1	21.00	1.60	1.40	47.04
	Ch:558.40 to Ch:565.70		1	7.30	1.60	1.40	16.35
	Ch:565.70 to Ch:580.95		1	15.25	1.90	1.50	43.46
	Ch:580.95 to Ch:599.65		1	18.70	1.90	1.50	53.30
	CH 30.00 to CH240						0.00
	Near Common Wealth Tile Factory						
	Boundary Line		1	71.78	1.20	1.20	103.36
			1	40.84	1.20	1.50	73.51
			1	59.74	1.20	1.50	107.53
			1	33.98	1.20	2.20	89.72
			1	25.60	1.20	2.20	67.59
			1	5.49	1.20	1.50	9.88
	River Line		1	44.19	1.20	2.70	143.19
			1	40.23	1.20	3.70	178.63
			1	29.26	1.20	3.30	115.87
			1	96.92	1.20	0.60	69.78
			1	42.67	0.90	0.60	23.04
	For RCC Humc Pipc		1	130.00	0.90	0.45	52.65
		Cmt			Total Qunatity		1294.64
		Cmt			Previous Quantity		0.00
		Cmt			Upto Date Quantity		1294.64
		Cmt			BOQ Quantity		754.50
		Cmt			This Bill Quantity		754.50
		Cmt			Variation Quantity		540.14
13	Providing and constructing granite / trap / basalt size stone masonry in basement with cement mortar 1:6, edges of stones chistle dressed in courses not less than 15 cms high, bond stones at 2m. apart in each course including cost of materials, labour, curing complete as per specifications. KBS 5.1.13 (P-25 item no;-5.9) KSR 2018-19						
	Near J.H.Morgan Properties						
	@ Ch:450.00						
	Ch:450.00 to Ch:463.60	Cmt	1	13.60	0.90	1.20	14.69
	Ch:471.00 to Ch:486.10	Cmt	1	15.60	0.90	1.30	18.25
	Ch:490.00 to Ch:504.30	Cmt	1	14.50	0.80	0.30	3.48

Issued Under RTI Act 2005

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

CONSTRUCTION MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

25

Sr. No	Description	Unit	No's	L	B	H	Qty.
		Cmt	1	14.50	0.60	0.30	2.61
		Cmt	1	14.50	0.45	0.65	4.24
	@ Ch 504.00	Cmt	1	17.80	0.75	0.30	4.01
		Cmt	1	17.80	0.60	0.50	5.34
		Cmt	1	17.80	0.45	0.65	5.21
	Ch 504.30 to Ch:537.40	Cmt	1	33.10	0.75	0.30	7.45
		Cmt	1	33.10	0.60	0.45	8.94
		Cmt	1	33.10	0.45	0.70	10.43
	Ch:537.40 to Ch:558.40	Cmt	1	21.00	0.90	0.70	13.23
		Cmt	1	21.00	0.75	0.30	4.73
		Cmt	1	21.00	0.60	0.25	3.15
	Ch:558.40 to Ch:565.70	Cmt	1	7.30	0.90	0.80	5.26
		Cmt	1	7.30	0.75	0.30	1.64
		Cmt	1	7.30	0.60	0.30	1.31
	Ch:565.70 to Ch:580.95	Cmt	1	15.25	1.45	0.50	11.06
		Cmt	1	15.25	1.25	0.30	5.72
		Cmt	1	15.25	1.05	0.30	4.80
	Ch:580.95 to Ch:599.65	Cmt	1	18.70	1.30	0.90	21.88
		Cmt	1	18.70	1.00	0.20	3.74
		Cmt	1	18.70	0.90	0.50	8.42
	CH 30.00 to CH240						0.00
	Near Common Wealth Tile Factory						
	Boundary Line		1	71.78	0.90	0.50	32.30
			1	71.78	0.75	0.50	26.92
			1	71.78	0.60	0.50	21.53
			1	71.78	0.45	0.50	16.15
			1	40.84	0.90	0.50	18.38
			1	40.84	0.75	0.50	15.32
			1	40.84	0.60	0.50	12.25
			1	59.74	0.90	1.90	102.15
			1	59.74	0.75	0.50	22.40
			1	59.74	0.60	0.50	17.92
			1	33.98	0.90	1.90	58.11
			1	33.98	0.75	0.50	12.74
			1	33.98	0.60	0.50	10.20
			1	25.60	0.90	0.60	13.83
			1	25.60	0.75	0.50	9.60
			1	25.60	0.60	0.50	7.68
			1	5.49	0.90	1.90	9.38
			1	5.49	0.75	0.50	2.06
			1	5.49	0.60	0.50	1.65
	River Line		1	44.19	0.90	0.70	27.84
			1	44.19	0.75	0.50	16.57
			1	44.19	0.60	0.50	13.26
			1	40.23	0.90	0.70	25.35

Issued Under RTI Act 2005

SUPPORT ENGINEER
PMC

CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ಯಥಾಪ್ರತಿ
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

(26)

Sr. No	Description	Unit	No's	L	B	H	Qty.
			1	40.23	0.75	0.50	15.09
			1	40.23	0.60	0.50	12.07
			1	29.26	0.90	1.00	26.33
			1	29.26	0.75	0.50	10.97
			1	29.26	0.60	0.50	8.78
			1	96.92	0.90	0.70	61.06
			1	96.92	0.75	0.50	36.35
			1	96.92	0.60	0.50	29.08
			1	42.67	0.90	0.70	26.88
			1	42.67	0.75	0.70	22.40
			1	42.67	0.60	1.20	30.72
		Cmt				Total Qunatity	942.87
		Cmt				Previous Quantity	0.00
		Cmt				Upto Date Quantity	942.87
		Cmt				BOQ Quantity	544.20
		Cmt				This Bill Quantity	544.20
		Cmt				Variation Quantity	398.67
15	Providing and laying boulders apron on river bed for protection against scour with stone boulders weighing not less than 40 kg each complete as per drawing and Technical specification including cost of materials, labour, HOM complete as per specifications. (P-241 item-30.10) KSR 2018-19						
	Near J.H.Morgan Properties						
	Ch:450.00 to Ch:463.60		1	13.60	1.50	0.30	6.12
	Ch:471.00 to Ch:486.10		1	15.60	1.20	0.30	5.62
	Ch:490.00 to Ch:504.30		1	14.50	1.20	0.30	5.22
	@ Ch:504.00		1	17.80	1.20	0.30	6.41
	Ch:504.30 to Ch:537.40		1	33.10	1.20	0.30	11.92
	Ch:537.40 to Ch:558.40		1	21.00	1.90	0.30	11.97
	Ch:558.40 to Ch:565.70		1	7.30	1.90	0.30	4.16
	Ch:565.70 to Ch:580.95		1	15.25	2.20	0.60	20.13
	Ch:580.95 to Ch:599.65		1	18.70	2.20	0.60	24.68
	CH 30.00 to CH240						0.00
	Near Common Wealth Tile Factory						
	Boundary Line		1	71.78	2.00	0.30	43.07
			1	40.84	2.00	0.30	24.50
			1	59.74	1.70	0.30	30.47
			1	33.98	1.70	0.60	34.66
			1	25.60	1.90	0.30	14.59
			1	5.49	1.70	0.30	2.80
	River Line		1	44.19	1.70	0.30	22.54
			1	40.23	1.70	0.30	20.52
			1	29.26	1.60	0.30	14.04

Issued Under RTI Act 2005

SUPPORT ENGINEER
PMC

CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ಯಥಾಪ್ರತಿ

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

ಕಾರ್ಯನಿರ್ವಾಹಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(27)

Sr. No	Description	Unit	No's	L	B	H	Qty.
	For RCC Hume Pipe		1	130.00	0.90	0.45	52.65
		Cmt				Total Qunatity	356.07
		Cmt				Previous Quantity	150.03
		Cmt				Upto Date Quantity	506.10
		Cmt				BOQ Quantity	360.00
		Cmt				This Bill Quantity	209.97
		Cmt				Variation Quantity	146.10
33	Providing and laying reinforced cement concrete pipe NP2 of 600mm dia for culverts including pointing ends, and fixing collars with cement mortar 1:2 including cost of materials, labour, HOM complete as per specifications, curing complete as per specifications. Specifications No. KSRB 1000, 2300 MOST Specification No 1000 / 2300 (P- 255 item no;-34.7.5) KSR 2018-19						
	Near J.H.Morgan Properties						
	@ Ch 450 00		1	5.00			5.00
	Near Common Wealth Tile Factory						
	CH 30.00 to CH240		50	2.50			125.00
		Cmt				Total Qunatity	130.00

Measurements Accepted By Me

SUPPORT ENGINEER
PMC

CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Issued Under
RTI Act 2005

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ನಗರ ಸಿಬಿ ಲಿಮಿಟೆಡ್

28

VOLUME REPORT OF WATER FRONT AREA								
Sl No	Chainage	Length in M	Area of Cutting in Sq M	Avg Cutting Area	Volume of Cutting in Cu M	Area of Filling in Sq M	Avg. Filling Area	Volume of Filling in Cu M
1	1419663.929	0.000	0.000			0.000		
2	1419664.000	0.071	0.000	0.000	0.000	0.000	0.000	0.000
3	1419666.000	2.000	0.000	0.000	0.000	5.880	2.940	5.880
4	1419668.000	2.000	0.000	0.000	0.000	11.882	8.881	17.762
5	1419670.000	2.000	0.000	0.000	0.000	19.428	15.655	31.310
6	1419672.000	2.000	0.000	0.000	0.000	26.400	22.914	45.828
7	1419674.000	2.000	0.000	0.000	0.000	33.732	30.066	60.132
8	1419676.000	2.000	0.000	0.000	0.000	39.547	36.640	73.279
9	1419678.000	2.000	0.000	0.000	0.000	52.362	45.955	91.909
10	1419680.000	2.000	0.000	0.000	0.000	86.155	69.259	138.517
11	1419682.000	2.000	0.000	0.000	0.000	123.549	104.852	209.704
12	1419684.000	2.000	0.000	0.000	0.000	139.306	131.428	262.855
13	1419686.000	2.000	0.000	0.000	0.000	143.818	141.562	283.124
14	1419688.000	2.000	0.000	0.000	0.000	143.965	143.892	287.783
15	1419690.000	2.000	0.000	0.000	0.000	109.403	126.684	253.368
16	1419692.000	2.000	0.000	0.000	0.000	44.862	77.133	154.265
17	1419694.000	2.000	0.000	0.000	0.000	28.360	36.611	73.222
18	1419696.000	2.000	0.000	0.000	0.000	13.085	20.723	41.445
19	1419698.000	2.000	0.000	0.000	0.000	14.812	13.949	27.897
20	1419700.000	2.000	0.000	0.000	0.000	20.531	17.672	35.343
21	1419702.000	2.000	0.000	0.000	0.000	23.592	22.062	44.123
22	1419704.000	2.000	0.000	0.000	0.000	21.553	22.573	45.145
23	1419706.000	2.000	0.000	0.000	0.000	19.725	20.639	41.278
24	1419708.000	2.000	0.000	0.000	0.000	23.646	21.686	43.371
25	1419710.000	2.000	0.000	0.000	0.000	29.178	26.412	52.824
26	1419712.000	2.000	0.000	0.000	0.000	29.188	29.183	58.366
27	1419714.000	2.000	0.000	0.000	0.000	22.600	25.894	51.788
28	1419716.000	2.000	0.000	0.000	0.000	20.245	21.423	42.845
29	1419718.000	2.000	0.000	0.000	0.000	15.002	17.624	35.247
30	1419720.000	2.000	0.000	0.000	0.000	9.796	12.399	24.798
31	1419722.000	2.000	0.000	0.000	0.000	6.472	8.134	16.268
32	1419724.000	2.000	0.000	0.000	0.000	3.824	5.148	10.296
33	1419726.000	2.000	0.000	0.000	0.000	0.000	1.912	3.824
	TOTAL				0.00			2563.796

Issued Under
RTI Act 2005

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

29

Royalty Statement

Promenade development of Waterfront Project for Mangaluru Smart City

3rd & Part RA Bill

Sl. No.	Description	Unit	Qty	Co- Eff for Course Aggregate	Course Aggregate	Co- Eff for Fine Aggregate	Fine Aggregate	Co- Eff for S.S.M	S.S.M	Co- Eff for Gravel/Murum	Gravel/Murum
1	PCC 1:2:4	Cmt	104.64	0.878	91.87	0.46	48.03	0.00	0.00	0.00	0.00
2	S.S.M	Cmt	1508.67	0.000	0.00	0.05	75.43	1.00	1508.67	0.00	0.00
3	Gravel/Murum	Cmt	3510.00	0.000	0.00	0.00	0.00	0.00	0.00	1.00	3510.00
—	**Total**	**Cmt**	—	—	**91.87**	—	**123.46**	—	**1508.67**	—	**3510.00**

Materials	Quantity	Unit	Cost per Unit			Amount
Sand	123.46	Cum	@Rs	138.00	/cum	17,037
Metal	91.87	Cum	@Rs	126.00	/cum	11,576
S.S.M	1508.67	Cum	@Rs	184.00	/cum	2,77,595
Gravel/ Murum	3510.00	Cum	@Rs	60.00	/cum	2,10,600
			Total Amount in Rs.			5,16,808

Royalty Amount Rs 5,16,808-00

SUPPORT ENGINEER
PMC

CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL, MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL ,MANGALURU

Accounts Manager
Mangaluru Smart City Ltd.
Mangaluru

Issued Under
RTI Act 2005

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

(30)

Subject-13: Approval of extension of time (EoT - 1) from 05-05-2023 to 31.03.2024 (332 days) for the work of Promenade Development of Waterfront Projects for Mangaluru Smart City Limited – Phase 1A

Promenade Development of Waterfront Projects for Mangaluru Smart City Limited – Phase 1A is one of the projects under Smart Cities Mission. The estimated cost of the work is Rs. 24.61 Cr. The work was awarded to. M/s SKS Karkala Infra Projects Pvt Ltd at cost of Rs. 19.38 Cr on 05.05.2022.

The salient features of the contract are as follows;

DPR Amount	Rs. 24.61 Cr
Contract Amount	Rs. 19.38 Cr
Work order date	05.05.2022
Scheduled date of completion	04.05.2023
Period of completion	12 months
Probable Date of Completion	31.03.2024
EoT approved till date	Nil

Up to date Progress:

Physical progress	5% ✓ Dismantling structure & Jungle cleaning ✓ Earthwork excavation ✓ Filling available excavated earth ✓ Pitching work
Financial progress	2% (Rs.0.40 Cr.)

The Managing Director, Mangaluru Smart City Limited vide letter dated 09-11-2023 has submitted the EoT 1 proposal from 05.05.2023 to 31.03.2021 without LD as per contract clause 26.

Issued Under RTI Act 2005

EoT Clause: The conditions of contract; clause 26 of the Agreement states;

26.1: The Employer shall extend the intended completion date if a compensation event occurs or a variation is issued which makes it impossible for completion to be achieved by the intended completion date.

26.2: The Employer shall decide whether and by how much to extend the intended completion dates within 21 days of the contractor asking the Employer for a decision upon the effect of a Compensation event or variation and submitting full supporting information.

I. Reasons for delay:

A. Attributable to Contractor: Nil

ಯೆಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್,
ಮಂಗಳೂರು

31

Proceedings of the Smart City Mission –33rd State Level EoT Committee meeting held on 21.11.2023 through Video Conference for Mangaluru Smart City Project

		➢ Pathway all around ➢ Pathway to proposed Area	
Milestone - 3	05.11.2023 to 31.03.2024	➢ Jeppu Ferry Point: Filling for Piling for finger Jetty ➢ Piling works ➢ Excavation of Pile Caps - 62.21Cmt ➢ Diaphragm Walls/Gabion Walls ➢ Slab on Stilts ➢ Fenders ➢ MS Structural & Roofing Work 57.30Smt ➢ SS Railings -660Smt ➢ Earth Profiling (Manual) -151cmt ➢ Developing Visual Boundary ➢ Pathway all around ➢ Pavilion ➢ Deck ➢ Kiosks ➢ Play Area ➢ Outdoor Gym ➢ Ticket Kiosk ➢ Toilets ➢ Cycle Stand ➢ Buggy Point ➢ Parking	7.88
		Total	**19.38**

Issued Under RTI Act 2005

Recommendation of the committee:

After detailed discussion and deliberations, the committee resolved to approve the EoT-1 from 05-05-2023 to 31-03-2024 (332 days) without LD.

Subject-14: Approval of extension of time (EoT - 1) from 05-02-2023 to 31.03.2024 (421 days) for the work of Promenade Development of Waterfront Projects for Mangaluru Smart City Limited – Phase 2A (Civil, Landscaping, Irrigation & Plumbing).

Promenade Development of Waterfront Projects for Mangaluru Smart City Limited – Phase 2A is one of the projects under Smart Cities Mission. The estimated cost of the work is Rs. 16.99 Cr. The work was awarded to. Mr. Tumkur Lakshman Rajendran at cost of Rs.12.91 Cr on 05.05.2022.

The salient features of the contract are as follows;

DPR Amount	Rs. 16.99 Cr
Contract Amount	Rs. 12.91 Cr
Work order date	05.05.2022
Scheduled date of completion	04.02.2023
Period of completion	9 months
Probable Date of Completion	31.03.2024
EoT approved till date	Nil

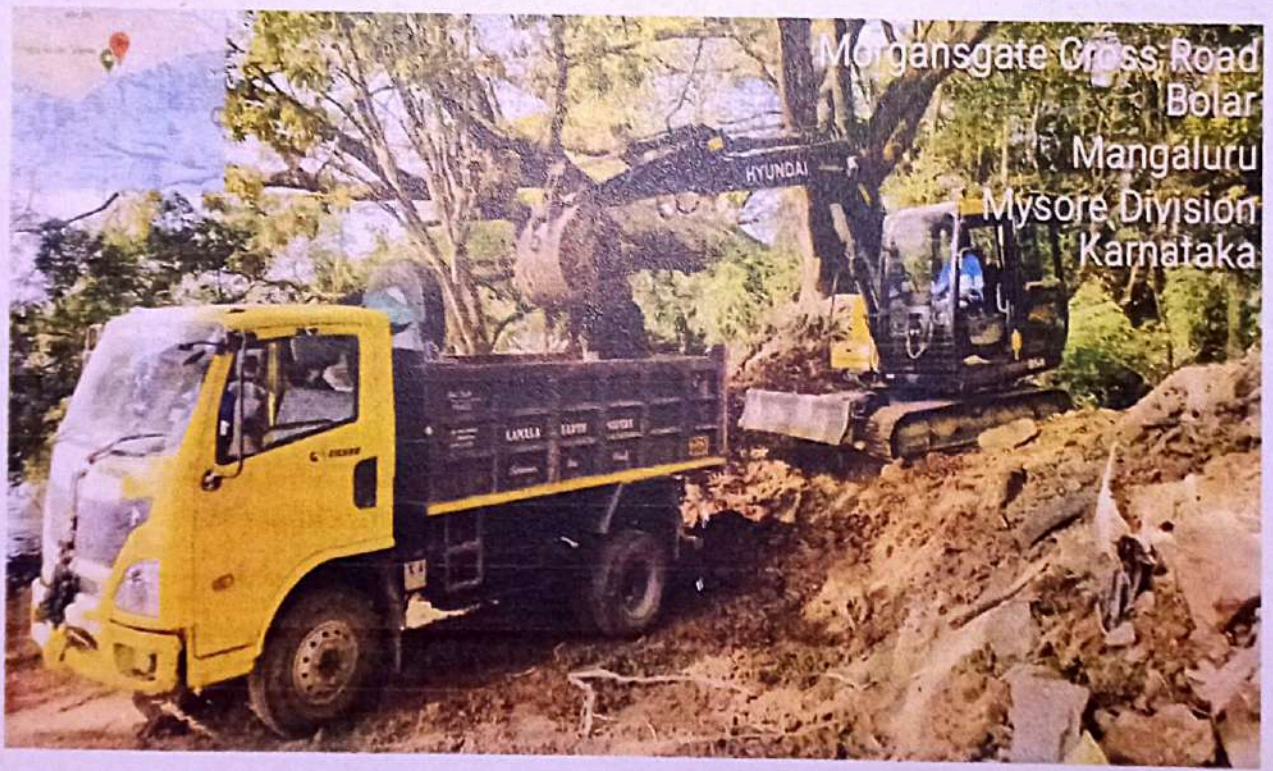
ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

50

32

Issued Under
RTI Act 2005



Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

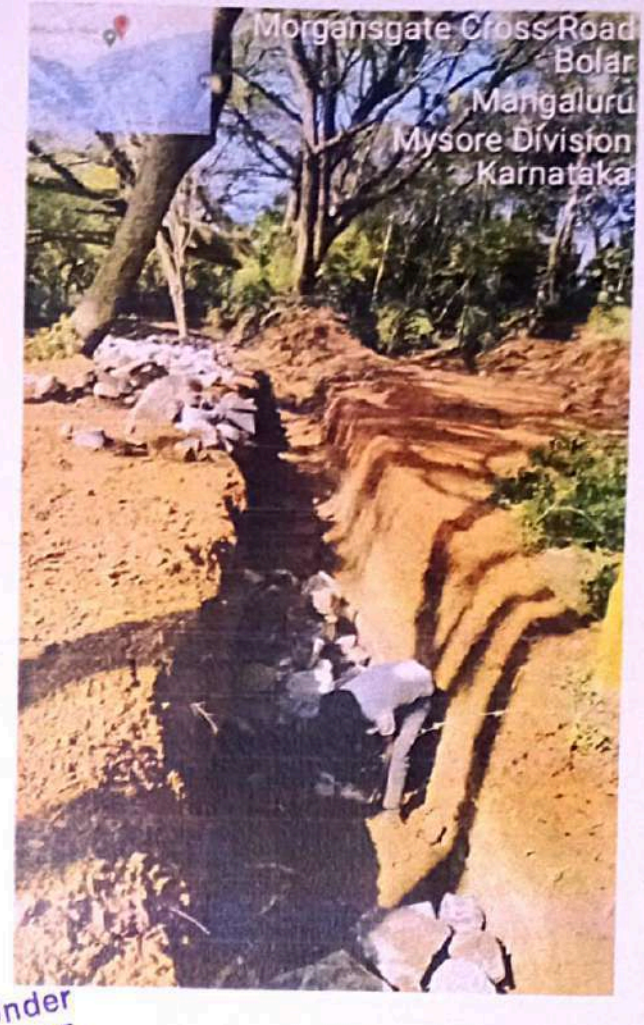
SKS KARKALA INFRA PROJECTS PVT LTD.

ಯಥಾಪ್ರತಿ

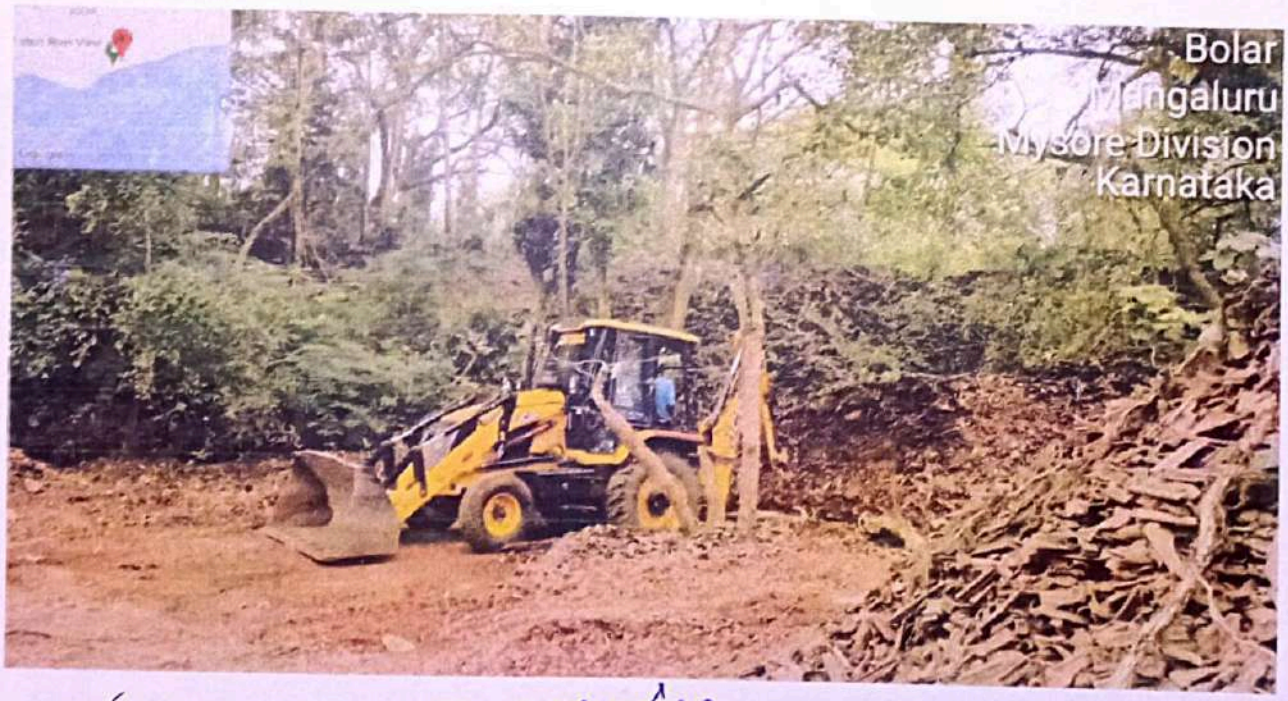
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

33



Issued Under
RTI Act 2005



Assistant Engineer
Mangaluru Smart City Ltd,
Mangaluru

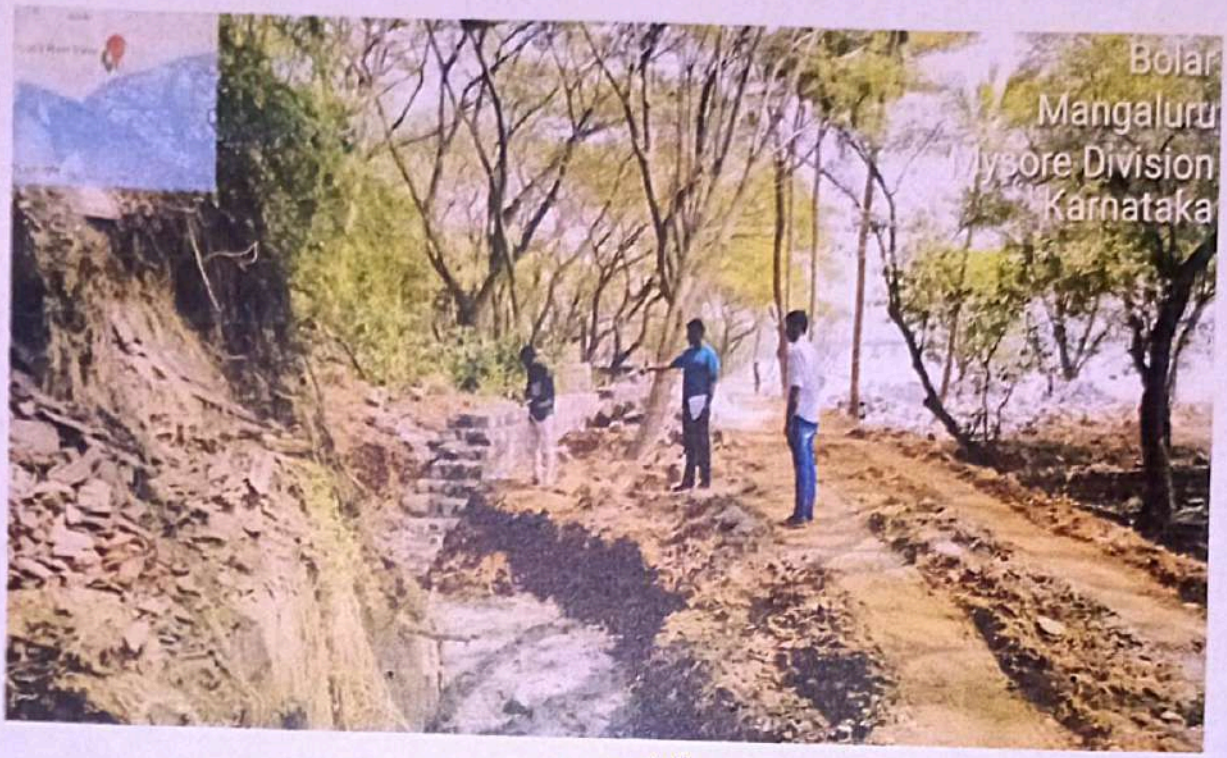
SKS KARKALA INFRA PROJECTS PVT. LTD.

ಪ್ರತಿ

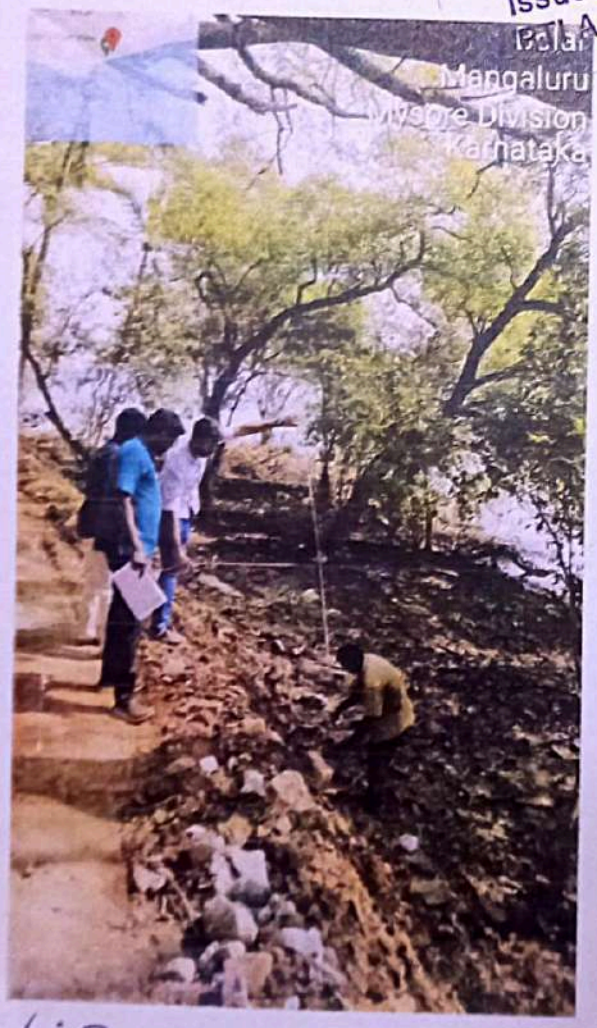
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

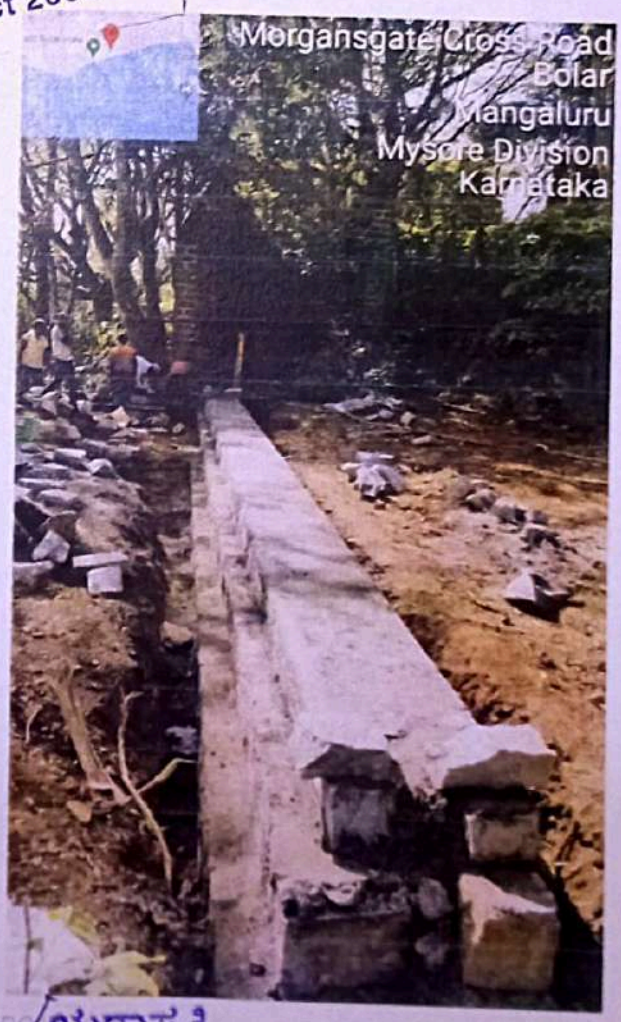
Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

35



Issued Under
Act 2005





SKS KARKALA INFRA PRO
PVT LTD

ಯಥಾಪ್ರತಿ

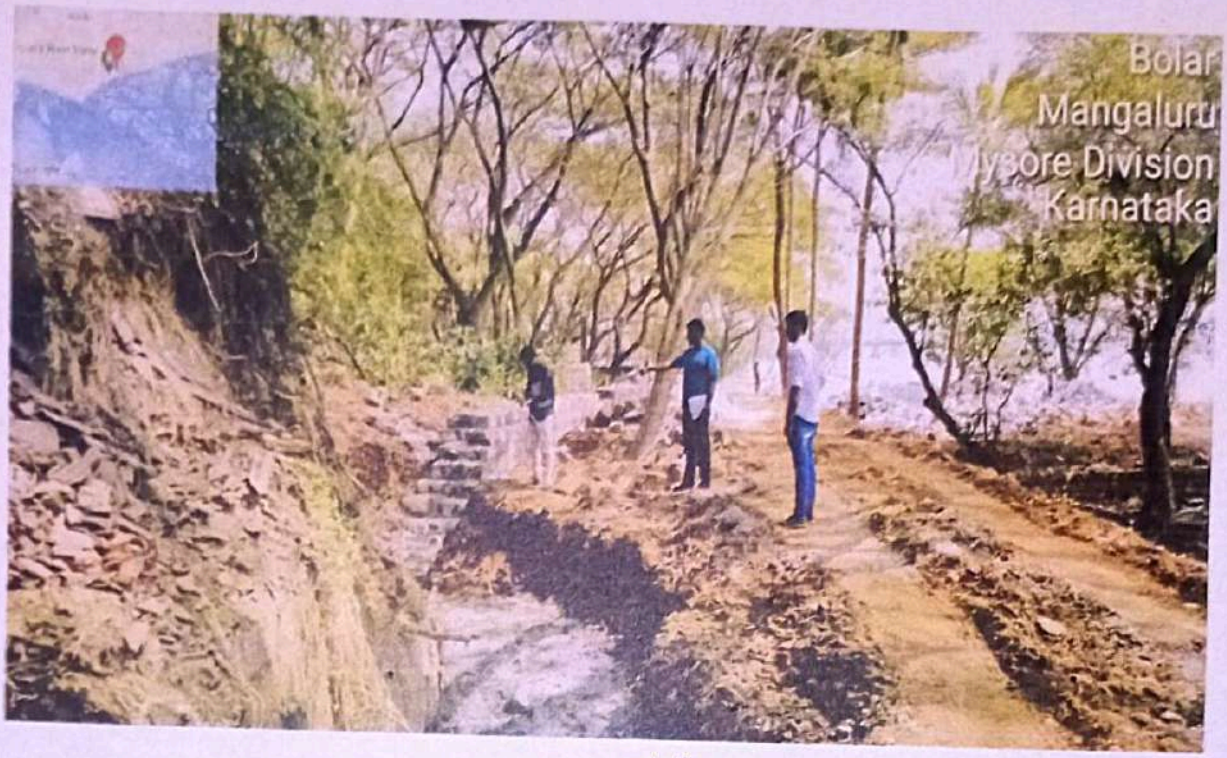
Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Managing Director

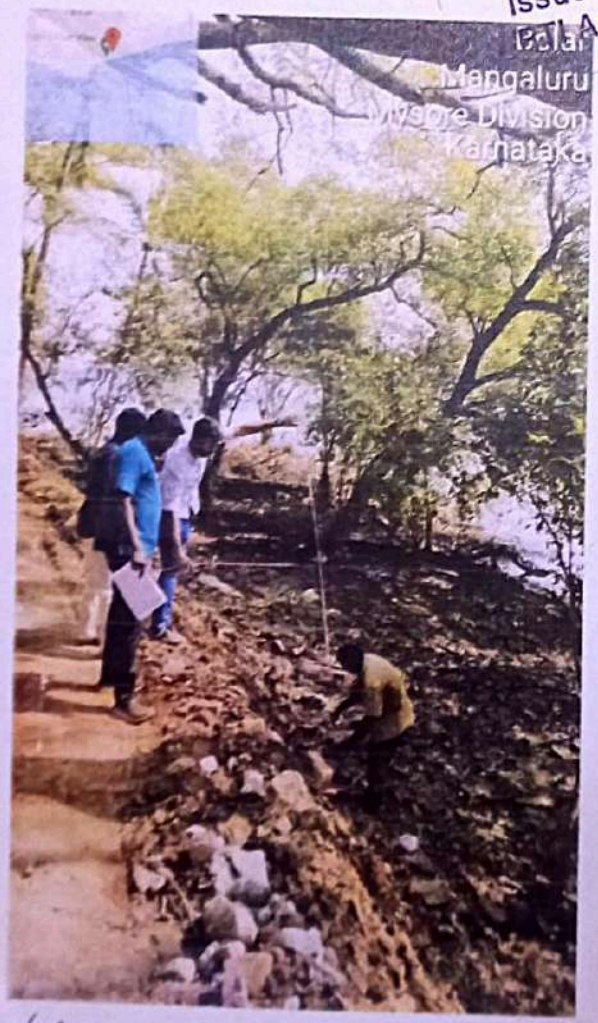
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

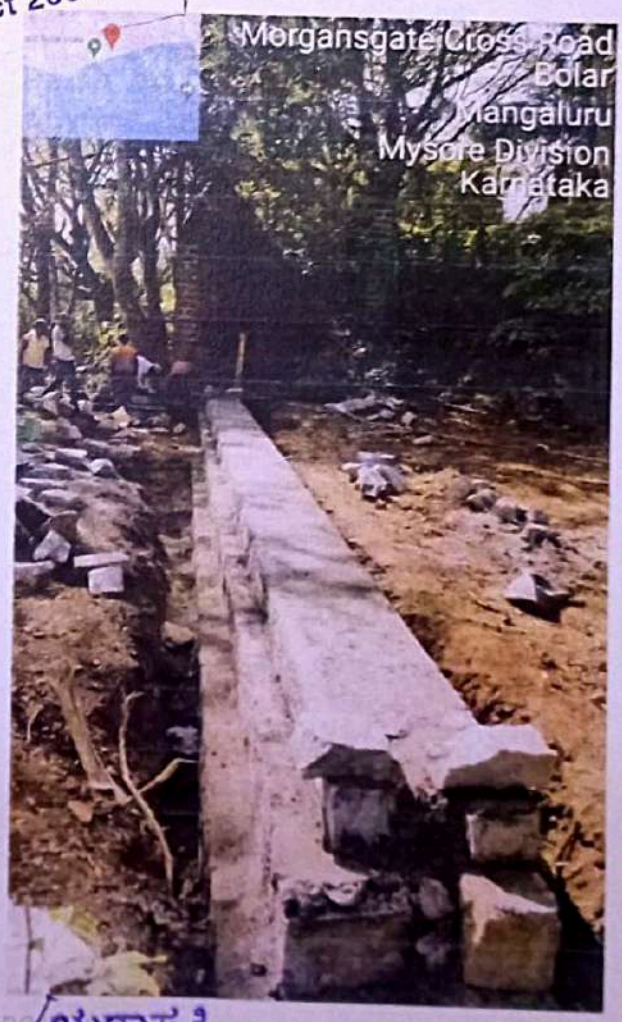
Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

35



Issued Under
Act 2005





SKS KARKALA INFRA PRO
ENTER

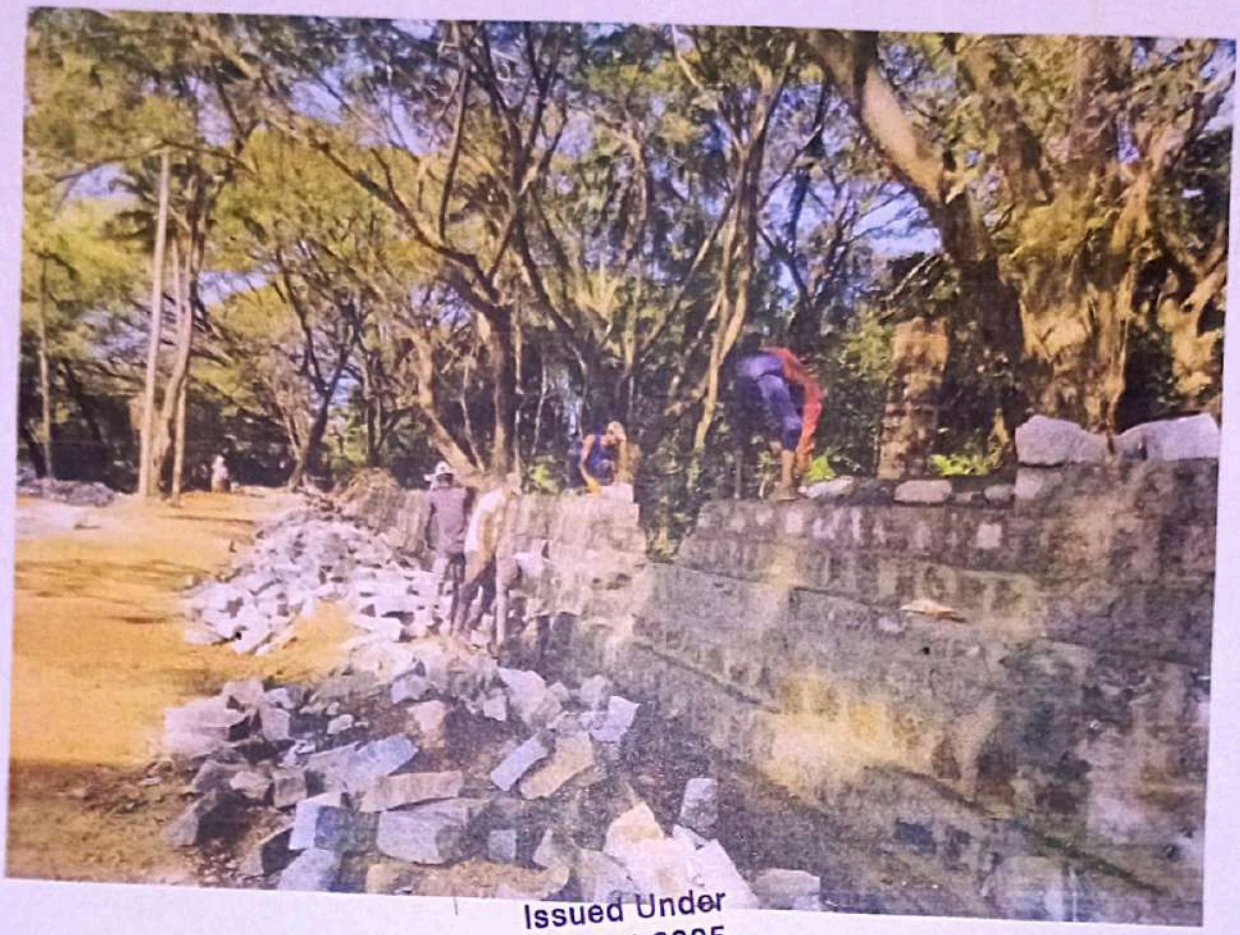
ಯಥಾಪ್ರತಿ

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

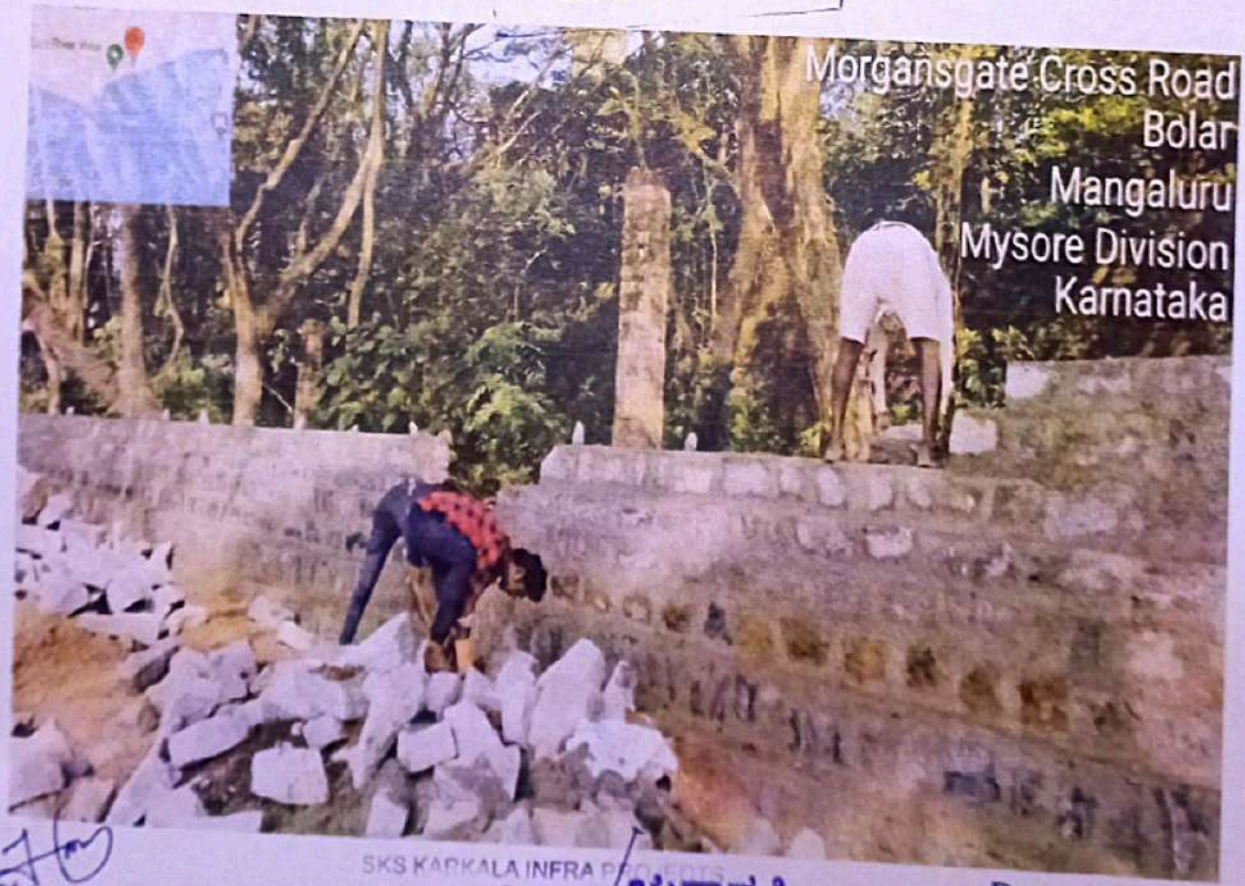
Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

36



Issued Under
RTI Act 2005



Assistant Engine
Mangaluru Smart City
Mangaluru

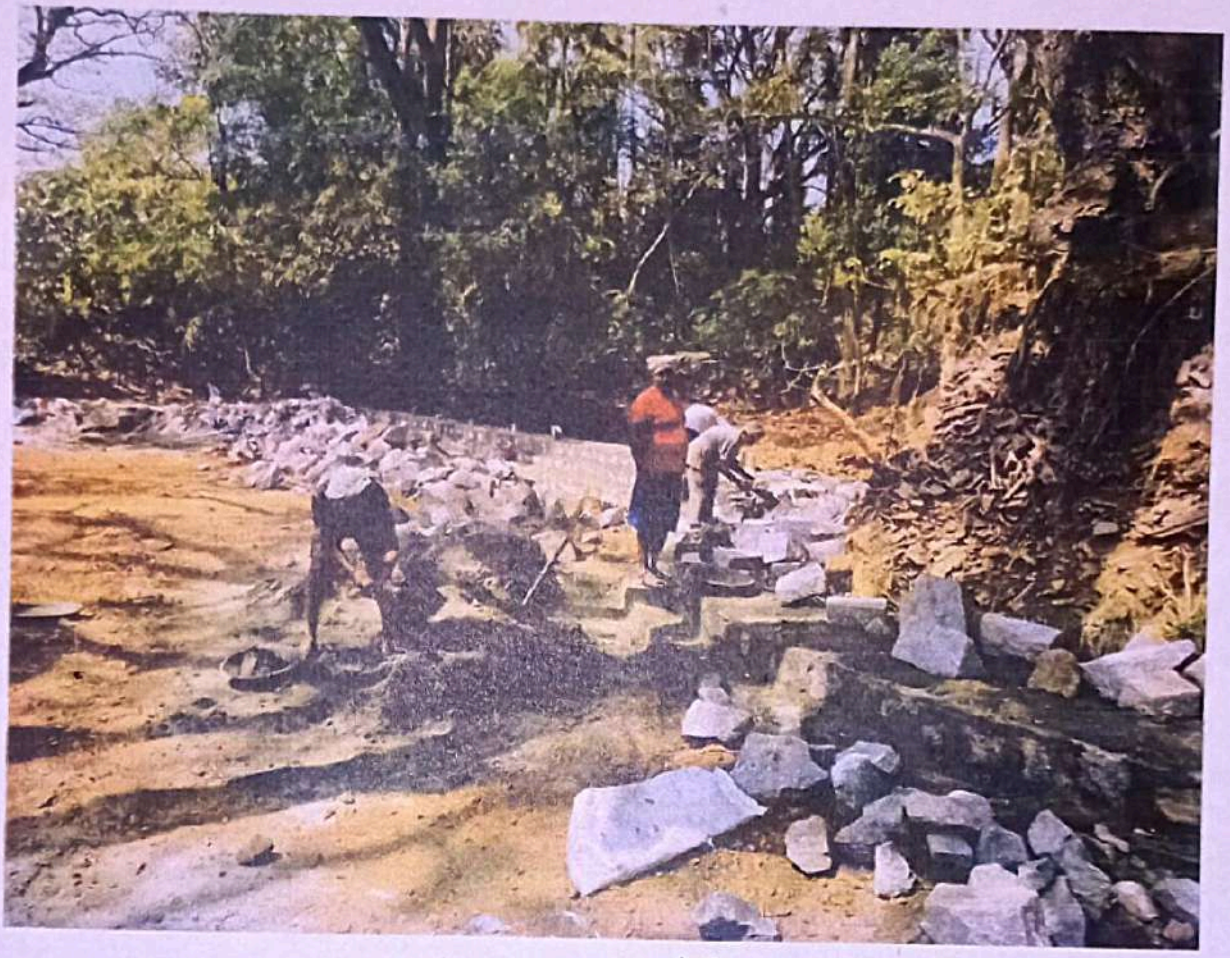
SKS KARKALA INFRA PROJECTS

ಯಥಾಪ್ರತಿ

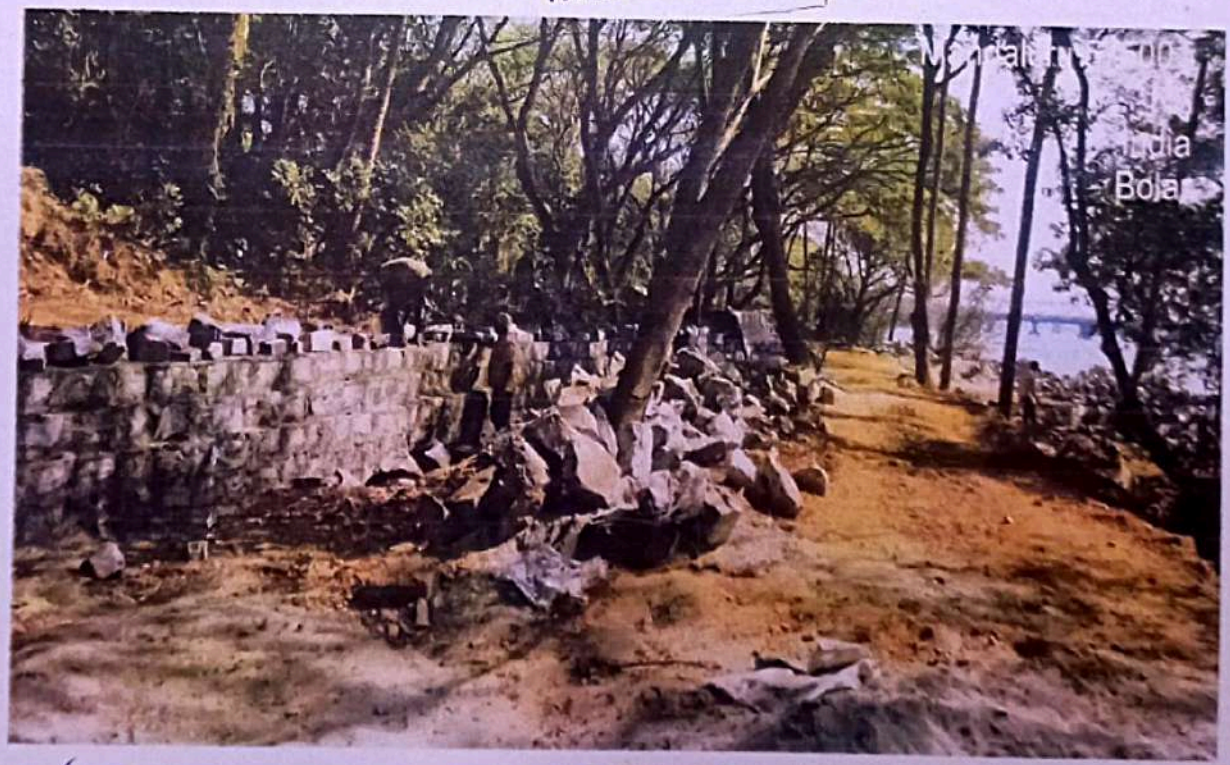
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

37



Issued Under
RTI Act 2005



Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

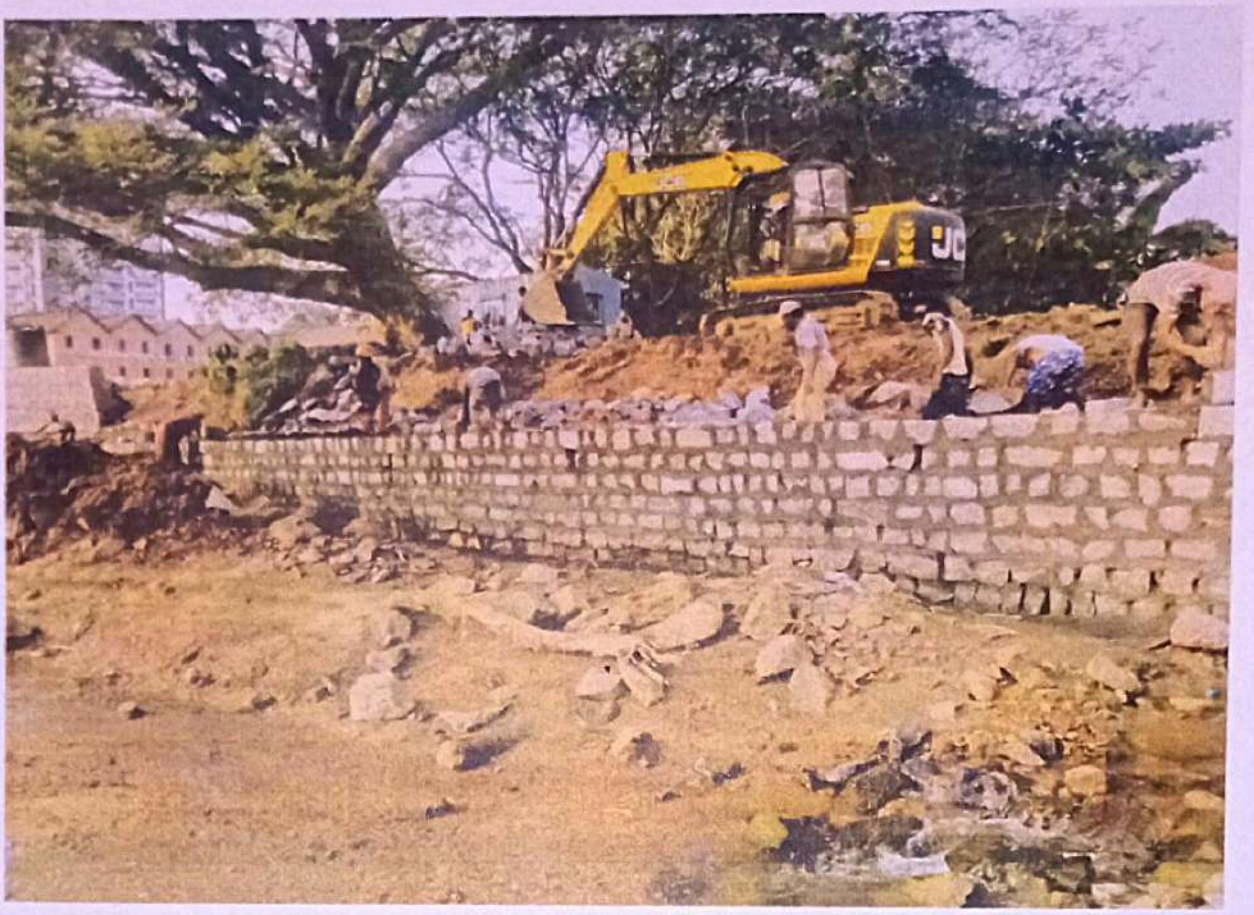
SKS KARKALA INFRA PROJECTS
PVT. LTD.

ಯಥಾಪ್ರತಿ

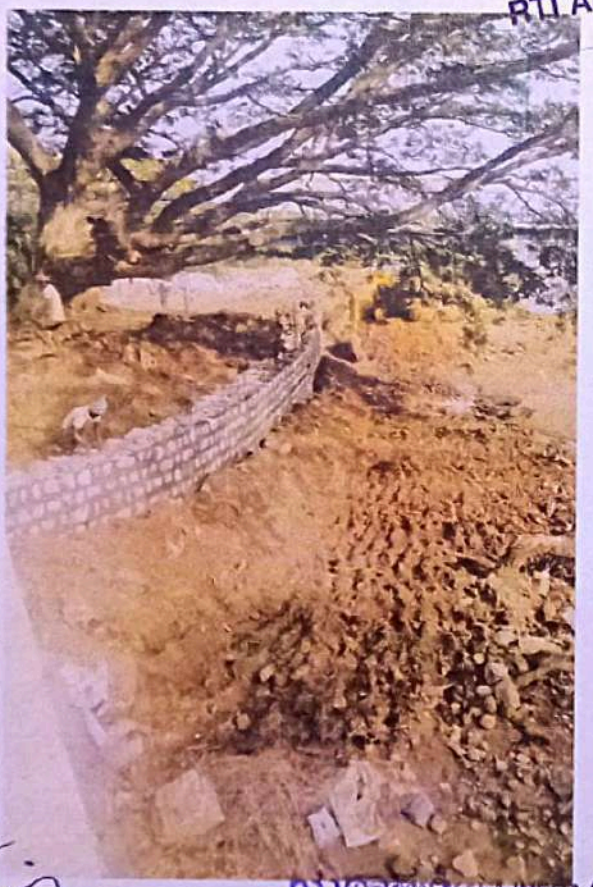
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

38 A



Issued Under
RTI Act 2005



Assistant Engi
Mangaluru Smart City Ltd.
Mangaluru

ಯಥಾಪ್ರತಿ KALA INFRA PROJECTS

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

58 B

ABSTRACT					
Tender Name: Promenade development of Waterfront Project for Mangaluru Smart City					
3RD&PART BILL					
				Amount in Rs.	
Sl No	ID No	Name of work	Previous	Present	Uptodate
1	UDD/2021-22/OW/WORKIDENT/1374	Tender Name: Promenade development of Waterfront Project for Mangaluru Smart City	30,61,568.00	94,97,132.00	1,25,58,700.00
2	GST @18%		5,51,082.00	17,09,484.00	22,60,566.00
	TOTAL		36,12,650.00	1,12,06,616.00	1,48,19,266.00

Audit Officer
Mangaluru Smart City Ltd.
Mangaluru

Issued Under
RTI Act 2005

ಯಥಾಪ್ರ.3

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

O/C (39) L.P. O/C

Bill Amount upto R.A. Bill IIIrd PART Rs 2225138400

ADD GST @ 18% 18% Rs 9497132 X 100 Rs 12754252-00

Total Amount of Payment already made as per Columns 5 of Last Running Account Bill Paid Vouchers No Date

GST Rs 1709484-00 Rs 9497132-00

Payment now to be made As Detailed Below

a) By Recovery of Amounts Creditable to these Work

b) By Recovery of Amounts Creditable to these works Bill Total Deductions

Deductions Made

Heads of Account

1) Income Tax @ 2% Rs 189943-00 Rs 300116200

2) Royalty S.T. / S.G.S.T. @ 2% Rs 189943-00 Net Bill Amount

CC & BF @ 2% Rs 189943-00 Rs 5495970-00

NSC

3) BESCOM Labour Cess @ 1% Rs 94971-00 ADD GST Amount

Fines @ 1% Rs 94971-00 Rs 1709484-00

Hire Charges

Duties

4) Royalty Rs 516808-00 Cheque Amount

TOTAL

5) Misc @ 2% 1% Rs 94971-00 Rs 8205454-00

Cl By Cheque / Cash

Received Rs (In words)

as per above memorandum on account of this work

6) Mobilisation Advance Rs 20000000-00 Cheque Amount

TOTAL Deductions Rs 3001162-00

Rs 8205454-00 (Rs Eight Crore Two Lakh Five Thousand Four Hundred Fifty Four Only)

Witness

Stamped
Signature of Contractor

2 The Payees acknowledgement should be for gross amount paid as 5 i.e., (a+b+c)

3 Payment should be attested by some known person when payees acknowledgement given by a mark seat or thumb impression

FORM P. W. G. 33 (C) Contd. IV REMARKS

(This space is reserved for any remarks which the Disbursing Office of the Divisional Office may wish to record with respect to the execution of the work, check measurement or the state of contractors account)

ಯಥಾಪ್ರತಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು

Paid by Cheque No 230694428

Dated 18/12/2024 Rs 8205454/-

A.O. C.A.O. MD/MSCL

O/C

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

Issued Under RTI Act 2005

MANGALURU
SMART CITY

Mangaluru Smart City Limited

Electronic Measurement Book

Project	Smart City Mission
Name of Work :	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
Name of Contractor :	Mr. Sujay Kumar Shetty M/s SKS Karkala Infra Projects Pvt Ltd
Estimated Cost	Rs. 19,69,09,882.36/- (Excl. GST)
Tendered Amount	Rs. 19,69,09,882.36/- (Excl. GST)
Agreement Amount	Rs. 19,38,53,684/- (Excl. GST)
Agreement No	79/2022-23 dated 05.05.2022
EMB No	49
RA Bill No	4th and Part

MANGALURU SMART CITY

MANGALURU SMART CITY LIMITED

FORM P.W.D. 33 (C)

Running Account Bill [See Paragraph (217)]

[For Contractor and Supplies this Form Provides only for payments for Works or Supplies Actually Measured]

Cash Book Voucher _____ Date :-

Name of the Contractor: Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd

Name & code No of the work (As in estimate): Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

Purchase of Supply :-	
Serial No. of this Bill :-	RA Bill - 4th and Part
No. & Date of his last Bill for this work :-	
Reference to Agreement :-	79/2022-23 dated 05.05.2022
Date of Written Order to Commence Work :-	05.05.2022
Date of Completion According to Agreement :-	05.05.2023
Date of Actual Competion of Work :-	

Note of required in the Case of Work done or Supplies made under a piece Work Agreement.

FOR USE OF TECHNICAL SECTION

1. Checked Arithmetically with Measurement Book.
2. Checked with Previous Book.
3. Checked with Agreement /Schedule of rates

FOR USE OF TECHNICAL SECTION

1 Checked Arithmetically with Measurement Book.
2 Checked with Previous Book.
3 Checked with Agreement / Schedule of Rates.

Signature of AE | Signature of AEE | Signature of EE | Signature of GM(Tech)

Signature of Accounts Manager

FOR USE IN THE MSCL OFFICE

(For passing Endorsement)

24095361 23

29/10/24 192.28614

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
Government of Karnataka

Detailed Contingent (D.C.) Bill of

MANGALURU SMART CITY LIMITED for the month of October 2024

CTS-5 /ಸಿಟಿಎಸ್ - 5

Bill No /ಬಿಲ್ಲು ಸಂಖ್ಯೆ : **AD2407269916**

Treasury /ಖಜಾನೆ: **MANGALURU**

Claim Type /ಕ್ಲೇಮು: **DC Bill**

Sector/ವಲಯ :	PFMS/ಪಿಎಫ್ಎಂಎಸ್
Date/ದಿನಾಂಕ:	29/10/2024
	ORIGINAL
Token No/ ಟೋಕನ್ ಸಂಖ್ಯೆ:	2409536123
Voucher No/ ವೌಚರ್ ಸಂಖ್ಯೆ:	

HOA/ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	DDO Details/ಡಿಡಿಓ ವಿವರಗಳು	CTS- 5/ ಸಿಟಿಎಸ್ -5	P
2217~05~191~1~26	DDO Code/ ಡಿಡಿಓ : 902930 TAN No./ ಟ್ಯಾನ್ ಸಂಖ್ಯೆ: BLRM27137F		
Voted			
059		Other Expenses	₹21455626.00
		Gross Amount / ಒಟ್ಟು ಮೊತ್ತ :	₹21455626

Sr No/ಕ್ರ ಸಂ	Sub Voucher No/ ಉಪ ವೌಚರ್ ಸಂಖ್ಯೆ	Date/ ದಿನಾಂಕ	Description of Charge & No, Date of authority for all charges requiring Spl. sanction/ಬೇಕ್ಕಾದ ವಿವರ ಮತ್ತು ವಿಶೇಷ ಮಂಜೂರಾತಿ ಅವಶ್ಯಕತೆಯಿರುವ ಎಲ್ಲಾ ವೆಚ್ಚಗಳ ಪ್ರಾಧಿಕಾರ ಸಂಖ್ಯೆ ಮತ್ತು ದಿನಾಂಕ	Amount/ಮೊತ್ತ (₹)
1	149	29/10/2024	PROMENADE DEVELOPMENT OF WATERFRNT PROJ FOR PH 1A	₹21455626.00
			Gross Amount / ಒಟ್ಟು ಮೊತ್ತ :	₹21455626

Sr No./ ಕ್ರ ಸಂ	Deduction Description / ಕಡಿತದ ವಿವರಗಳು	HOA / ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Amount / ಮೊತ್ತ (₹)
1	Deposit TTR	8342~00~120~0~16~506	₹21573
2	Deposit TTR	8449~00~120~0~18~660	₹215726
3	Deposit TTR	8449~00~120~0~21~662~NA	₹431451
4	INCOME TAX	8658~00~112~0~01~000	₹431451
5	ROYALTY	0853~00~102~1~05~000	₹1126811
		Total Deductions / ಒಟ್ಟು ಕಡಿತಗಳು :	₹2227012

Net Amount / ನಿವ್ವಳ ಮೊತ್ತ : ₹ 19228614

Rupees One Crore Ninety Two Lakh Twenty Eight Thousand Six Hundred Fourteen Only

Managing Director
Signature of DDO /ಡಿಡಿಓರವರ ಸಹಿ
Mangaluru Smart City Limited
MANGALURU SMART CITY LIMITED
Mangaluru

Under Rs. 19228615 (Rupees One Crore Ninety Two Lakh Twenty Eight Thousand Six Hundred Fifteen Only)

Amount Required for Payment / ಪಾವತಿಗೆ ಅವಶ್ಯಕವಿರುವ ಮೊತ್ತ

Payable Amount/ಪಾವತಿಸಬೇಕಾದ ಮೊತ್ತ : ₹ 19228614 (Rupees One Crore Ninety Two Lakh Twenty Eight Thousand Six

Hundred Fourteen Only)
By e-Payment /ಇ-ಪಾವತಿ ಮೂಲಕ : ₹ 19228614 (Rupees One Crore Ninety Two Lakh Twenty Eight Thousand Six Hundred Fourteen Only)
By Transfer/ವರ್ಗಾವಣೆ ಮೂಲಕ : ₹ 2227012 (Rupees Twenty Two Lakh Twenty Seven Thousand Twelve Only)
Place/ ಸ್ಥಳ :
Date/ ದಿನಾಂಕ :

Signature of DDO/ಡಿಡಿಓರವರ ಸಹಿ

MANAGING DIRECTOR ,MANGALURU SMART CITY LIMITED

Managing Director
Mangaluru Smart City Limited
Mangaluru

Digitally Signed By RAJU R ~ -- on 29/10/2024 @ 14:39:09

For Use of Counter Signing / ಮೇಲುಸಹಿಗಾಗಿ

Counter Signed for 21455626 (Rupees Two Crore Fourteen Lakh Fifty Five Thousand Six Hundred Twenty Six Only)

(Disallowed) _____from Sub-voucher No _____

I certify that in support of every charges of more than ₹50 made in this bill, a receipt or other voucher has been given to me. The receipt and vouchers for items in excess of ₹1,000 are attached to this bill with the exception of those above ₹1,000 mentioned above which will be sent after payment and I am responsible that the receipts and vouchers for all other items of more than ₹50 are in proper form and order and are in my possession and that they have been so cancelled that they cannot be again used to support claims against Government.

ಈ ಬಿಲ್‌ನಲ್ಲಿ ಮಾಡಲಾದ ರೂ 50 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಪ್ರತಿ ಶುಲ್ಕಗಳಿಗೆ ಬೆಂಬಲವಾಗಿ ರಶೀದಿ ಅಥವಾ ಇತರ ವೋಚರ್‌ಗಳನ್ನು ನೀಡಲಾಗಿದೆ. ರೂ1,000ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಐಟಂಗಳಿಗೆ ರಶೀದಿ ಮತ್ತು ವೋಚರ್‌ಗಳು ರೂ ಬಿಲ್‌ಗೆ ಲಗತ್ತಿಸಲಾಗಿದೆ ಮತ್ತು ಮೇಲೆ ತಿಳಿಸಲಾದ 1,000 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನವುಗಳನ್ನು ಪಾವತಿಯ ನಂತರ ಕಳುಹಿಸಲಾಗುವುದು. ರೂ50 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಎಲ್ಲಾ ಇತರ ಐಟಂಗಳಿಗೆ ರಸೀದಿಗಳು ಮತ್ತು ವೋಚರ್‌ಗಳಿಗೆ ನಾನು ಜವಾಬ್ದಾರನಾಗಿರುತ್ತೇನೆ ಮತ್ತು ಅವುಗಳು ಸರಿಯಾದ ರೂಪ ಮತ್ತು ಕ್ರಮದಲ್ಲಿವೆ ಹಾಗೂ ನನ್ನ ಸ್ವಾಧೀನದಲ್ಲಿವೆ. ಅವುಗಳನ್ನು ರದ್ದುಪಡಿಸಲಾಗಿದೆ ಹಾಗೂಮತ್ತೆ ಸರ್ಕಾರದಿಂದ ಕ್ಲೇಂ ಮಾಡಲು ಬಳಸುವುದಿಲ್ಲ ಎಂದು ದೃಢೀಕರಿಸುತ್ತೇನೆ.

INSTRUCTIONS: In cases where the Drawing Officer happens to be the Countersigning also the Drawing Officer will sign the bill at both the places

ಸೂಚನೆಗಳು: ಯಾ ಸೆಳೆಯುವ ಅಧಿಕಾರಿ ಹಾಗೂ ಮೇಲುಸಹಿ ಮಾಡುವ ಅಧಿಕಾರಿ ಒಬ್ಬರೇ ಆಗಿದ್ದಲ್ಲಿ, ಹಣ ಸೆಳೆಯುವ ಅಧಿಕಾರಿ ಎರಡೂ ಸ್ಥಳಗಳಲ್ಲಿ ಬಿಲ್ಲಿನಲ್ಲಿ ಸಹಿ ಮಾಡುತ್ತಾರೆ

Place/ ಸ್ಥಳ :
Date/ ದಿನಾಂಕ :

Signature of MANAGING DIRECTOR ,MANGALURU SMART CITY LIMITED

Managing Director
Mangaluru Smart City Limited
Mangaluru

Space for Audit Office/ ಲೆಕ್ಕ ಪರಿಶೋಧನಾ ಕಚೇರಿಗಾಗಿ ಸ್ಥಳ Admitted / ಒಪ್ಪಿಗೆಯಾದ : Objected / ಆಕ್ಷೇಪಿಸಿದ : Reasons / ಕಾರಣಗಳು :	Space for use of Treasury/ ಖಜಾನೆ ಉಪಯೋಗಕ್ಕಾಗಿ ಸ್ಥಳ Gross Amount /ಒಟ್ಟು ಮೊತ್ತ : ₹ 21455626(Rupees Two Crore Fourteen Lakh Fifty Five Thousand Six Hundred Twenty Six Only) Net Amount /ನಿವ್ವಳ ಮೊತ್ತ : ₹ 19228614 (Rupees One Crore Ninety Two Lakh Twenty Eight Thousand Six Hundred Fourteen Only) (By e-Payment)/ ಇ-ಪಾವತಿ ಮೂಲಕ
Auditor Section Officer/ ಪರಿಶೋಧಕ ವಿಭಾಗ ಅಧಿಕಾರಿ Senior Officer/ ಹಿರಿಯ ಅಧಿಕಾರಿ Gazetted Officer/ ಪತ್ರಾಂಕಿತ ಅಧಿಕಾರಿ	BoA / ಬಿಒಎ Head Accountant/ಮುಖ್ಯ ಲೆಕ್ಕಿಗರು Treasury Officer / ಖಜಾನಾಧಿಕಾರಿ

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
Government of Karnataka

Annexure-A / ಅನುಬಂಧ-ಅ

DDO Code / ಡಿಡಿಓ ಕೋಡ್ : 902930

Token Number / ಟೋಕನ್ ಸಂಖ್ಯೆ	2409536123	Mode of Payment / ಪಾವತಿ ವಿಧ	e-Payment
Gross Amount / ಒಟ್ಟು ಮೊತ್ತ	₹21455626.00	Payable Amount / ಪಾವತಿಸಬೇಕಾದ ಮೊತ್ತ	₹19228614.00

Sr No / ಕ್ರ.ಸಂ	Recipient Name / ಸ್ವೀಕರ್ತನ ಹೆಸರು	Recipient Name as in Bank / ಬ್ಯಾಂಕಿನಲ್ಲಿರುವಂತೆ ಹೆಸರು	Recipient Code / ಸ್ವೀಕರ್ತನ ಕೋಡ್	Amount / ಮೊತ್ತ
	Account No. / ಖಾತೆ ಸಂಖ್ಯೆ	Bank Name / ಬ್ಯಾಂಕ್ ಹೆಸರು	Branch / ಶಾಖೆ	IFSC Code / ಐಎಫ್ಎಸ್ಸಿ ಕೋಡ್	MICR Code / ಎಂಐಸಿಆರ್ ಕೋಡ್
1	Ms SKS Karkala Infra Projects PVT LTD	Ms SKS Karkala Infra Projects PVT LTD	3002163780	19228614.00
	82010500000017	BANK OF BARODA	KARKALA,KARNATAKA	BARB0VJKARK	576012014

Signature of DDO/ ಡಿಡಿಓರವರ ಸಹಿ
MANGALURU SMART CITY LIMITED
Managing Director
Mangaluru Smart City Limited
Mangaluru

Smart City

ಮಂಗಳೂರು
MANGALURU
SMART CITY

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಮಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಕಟ್ಟಡ, 2ನೇ ಮಹಡಿ, ಎಮ್.ಜಿ. ರಸ್ತೆ, ಲಾಲ್‌ಬಾಗ್, ಮಂಗಳೂರು - 575 003, ದ.ಕ.

ಸಂಖ್ಯೆ: ಮ.ಸ್ಮಾ.ಸಿ.ಲಿ/ಲೆಕ್ಕ ಪತ್ರ ಶಾಖೆ/149/2024-25 ದಿನಾಂಕ: 29.10.2024

ವಿಷಯ: ಕಾಮಗಾರಿ ಬಿಲ್ಲಿನ ಪಾವತಿಯ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: 1) ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ39ಟಿಎಆರ್2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ: 09.05.2022

2) Govt order no: UDD:119:CSS:2022 Bengaluru Dated:16.07.2022

3) Govt order no: FD 544 EXP-9/2023/UDD107/CSS2023/22.08.2023

ಪ್ರಸ್ತಾವನೆ:

ಉಲ್ಲೇಖಿತ 1 ರ ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ39ಟಿಎಆರ್2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ: 09.05.2022 ಬೆಂಗಳೂರು ರವರ ಅಧಿಕೃತ ಜ್ಞಾಪನಾ ಪತ್ರದಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಕೇಂದ್ರ ಪುರಸ್ಕೃತ ಯೋಜನೆಗಳಿಗೆ ಖಜಾನೆ-2 ಪಿಎಫ್.ಎಂ.ಎಸ್ ಮಾಡ್ಯೂಲ್ ನಲ್ಲಿ ಪಾವತಿಯನ್ನು ಮಾಡಲು ಆದೇಶಿಸಿರುತ್ತಾರೆ. ಉಲ್ಲೇಖಿತ 3 ರ ಸರ್ಕಾರದ ಆದೇಶದನ್ವಯ ದಕ್ಷಿಣ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ವತಿಯಿಂದ ಕೈಗೊಂಡಿರುವ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-26-059** ಯೋಜನೆಯ ಕಾಮಗಾರಿಗಳ ಬಿಲ್ಲಿನ ಪಾವತಿಗಾಗಿ ಒಟ್ಟು ರೂ.**163,31,17,905.00** ಲಕ್ಷ ಅನುದಾನವನ್ನು ಬಿಡುಗಡೆಗೊಳಿಸಿರುತ್ತಾರೆ. ಈಗಾಗಲೇ ಮೊತ್ತ ರೂ.**155,74,20,239.00**ಗಳ ಬಿಲ್ಲನ್ನು ಖಜಾನೆಗೆ ಸಲ್ಲಿಸಿದ್ದು, ಅನುದಾನ ಮೊತ್ತ ರೂ.7,56,97,666 .00 ಉಳಿದಿರುತ್ತದೆ. ಅದರಂತೆ ತಂತ್ರಿಕ ಶಾಖೆಯಿಂದ ಈ ಕೆಳಿಗೆ ನಮೂದಿಸಿರುವ ಡಿ.ಬಿ.ಆರ್ ಸಂಖ್ಯೆಯುಳ್ಳ ಬಿಲ್ಲನ್ನು ಪಾವತಿಗಾಗಿ ಲೆಕ್ಕ ಶಾಖೆಗೆ ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.

ಸದ್ರಿ ಕಾಮಗಾರಿಯನ್ನು 2022-23ನೇ ಸಾಲಿನ ಈ ಇಲಾಖೆಯ ಕ್ರಿಯಾ ಯೋಜನೆಯಲ್ಲಿ ಅನುಮೋದನೆಯನ್ನು ಪಡೆಯಲಾಗಿರುತ್ತದೆ. ಸದ್ರಿ ಬಿಲ್ಲನ್ನು ಪರಿಶೀಲಿಸಲಾಗಿ ರೂ. **2,54,55,626/-** ಮೊತ್ತವನ್ನು ಪಾವತಿಸಬಹುದಾಗಿರುತ್ತದೆ.

ಮಂಜೂರಾತಿ ಆದೇಶ:

ಮೇಲಿನ ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವಂತೆ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-26-059** ಯೋಜನೆಯ ಕಾಮಗಾರಿಯ ಈ ಕೆಳಕಂಡ ಬಿಲ್ಲಿನ ಮೊತ್ತ ರೂ. **2,54,55,626/-** ನ್ನು ಗುತ್ತಿಗೆದಾರರಿಗೆ ಪಾವತಿಸಲು (ಶಾಸನ ಬದ್ಧ ಕಟಾವಣೆಗಳೂ ಸೇರಿ) ಮಂಜೂರಾತಿಯನ್ನು ನೀಡಿದೆ. ಸದ್ರಿ ವೆಚ್ಚವನ್ನು ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-26-059** ರಡಿಯಲ್ಲಿ ಭರಿಸಲು ಆದೇಶಿಸಿದೆ.

ಕ್ರ ಸಂಖ್ಯೆ	ಕಾಮಗಾರಿಯ ಹೆಸರು	ಡಿ.ಬಿ.ಆರ್. ಸಂಖ್ಯೆ& ದಿನಾಂಕ	ಗುತ್ತಿಗೆದಾರರ ಹೆಸರು	ಬಿಲ್ಲಿನ ಮೊತ್ತ ರೂ.
1.	PROMENADE DEVELOPMENT OF WATERFRONT PROJECT PH 1A(CIVIL)	02/24.10.2024	M/S SKS KARKALA INFRA PROJ PVT LTD	2,54,55,626/-
			ಒಟ್ಟು	2,54,55,626/-

ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು.

Managing Director
Mangaluru Smart City Limited
Mangaluru

Bank's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 04/11/2024	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Deposits	29/10/2024	2409536123C01	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com
Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
BANGALORE URBAN	8342~00~120~0~18~506	2217~05~191~1~26	90293O	21573.00
Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.	27572A179	Grand Total ಒಟ್ಟು ಮೊತ್ತ		21573.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Twenty One Thousand Five Hundred Seventy Three	
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress			
Payment Details ಪಾವತಿ ವಿವರಗಳು				
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS			

Challan expire on 04/11/2024

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

Remitter's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 04/11/2024	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Deposits	29/10/2024	2409536123C02	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com
Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
BANGALORE URBAN	8449~00~120~0~18~660	2217~05~191~1~26	90293O	215726.00
Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.	26572E181	Grand Total ಒಟ್ಟು ಮೊತ್ತ		215726.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Two Lakh Fifteen Thousand Seven Hundred Twenty Six	
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress			
Payment Details ಪಾವತಿ ವಿವರಗಳು				
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS			

Challan expire on 04/11/2024

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

Bank's copy

Challan Validity ಚಲನ್ ಚಾಲಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 04/11/2024	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Deposits	29/10/2024	2409536123C03	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com
Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
DAKSHINA KANNADA	8449~00~120~0~21~662~NA	2217~05~191~1~26	90293O	431451.00
Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.	10575A267	Grand Total ಒಟ್ಟು ಮೊತ್ತ		431451.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Four Lakh Thirty One Thousand Four Hundred Fifty One	
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress			
Payment Details ಪಾವತಿ ವಿವರಗಳು				
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS			

Challan expire on 04/11/2024

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

Remitter's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 04/11/2024	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Government	29/10/2024	2409536123C04	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com
Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Sub Purpose Name ಉಪ ಉದ್ದೇಶ ಹೆಸರು	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
	8658~00~112~0~01~000	NA	2409536123	431451.00
Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.		Grand Total ಒಟ್ಟು ಮೊತ್ತ		431451.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Four Lakh Thirty One Thousand Four Hundred Fifty One	
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress			
Payment Details ಪಾವತಿ ವಿವರಗಳು				
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS			

Challan expire on 04/11/2024

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

Remitter's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 04/11/2024	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Government	29/10/2024	2409536123C05	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com
Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Sub Purpose Name ಉಪ ಉದ್ದೇಶ ಹೆಸರು	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
ROYALTY MINOR MINERAL OTHER THAN SAND	0853~00~102~1~05~000	NA	2409536123	1126811.00
Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.		Grand Total ಒಟ್ಟು ಮೊತ್ತ		1126811.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Eleven Lakh Twenty Six Thousand Eight Hundred Eleven	
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress			
Payment Details ಪಾವತಿ ವಿವರಗಳು				
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS			

Challan expire on 04/11/2024

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

FORM P. W. G. (C) Contd.

I. Account of work or Supplies Made

Name of work: Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

Name of Agency: Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd (3)

Item No.	Items of Work or Supplies (	Tender Quantity	Unit as per Tender	Rate	UP to Date		Previously Paid		Now to be Paid		Remark
					Qty.	Amount	Qty.	Amount	Qty.	Amount	
1	2	3	4	5	6	7	8	9	10	11	12
			..... Separate Sheet Enclosed								
TOTAL											

II Certificate

1 Certified that measurement were made by As recorded at and that the Work / Supply has been executed satisfactorily as per specification. No Advance Payment has made Previous without Detailed Measurement."

2 The Asst. Ex. Engineer 100% Check Measured on dated :

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED Managing Director

Asst. Engineer
Mangaluru Smart City Ltd.

Asst. Ex. Engineer
Mangaluru Smart City Ltd.

Executive Engineer
Mangaluru Smart City Ltd.

MANGALURU SMART CITY LIMITED

Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

Checklist for the payment of the RA Bill No. 04 and Part

(4)

Sl. No.	Particulars	Details furnished - Yes / No
1	Name of the Contractor	Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd
2	Name of the ULB	Mangaluru Smart city Limited
3	Name of the Work	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
4	Tender number	UDD/2021-22/OW/WORK_INDENT1374
5	Date of Signing Agreement	05.05.2022
6	Date of letter of acceptance	30.03.2022
7	Date of commencement of the work	05.05.2022
8	Original Target date of completion of the work	05.05.2023
9	Contract period	12 Months Execution Period + 12 Months DLP
10	Original Contract Amount (Amount should be separately mentioned if there is O&M Cost)	Rs. 19,38,53,684/- (Excluding GST)
11	E.O.T (Each extension date with Letter Reference) whether approved or not by EC	1) EOT-1 is approved from 05/05/2023 to 30/03/2024 held on 2) EOT-2 is approved from 01/04/24 to 30/03/2025 held on
12	Variations, if any with approved Authority as per KIUWMIP Guidelines: 1. Each Variation date with Letter Reference with Amount to be mentioned 2. Mention the variation amount claimed in this RA Bill & qty claimed in this Bill (Whether Full payment made or Part & variation issued or not) 3. Details of Variations yet to be approved 4. Pending With 5. Value of pending Variation	1) Variatio-1 Proposal meeting held on 01.10.2024
13	Contents Sheet of RA Bill	RA BILL No. 04 and Part
14	Measurement Book (Reference of Measurement Books and page Nos)	EMB BOOK NO: 49 PAGE NO:
15	RA Bill No & Date i) Present RA Bill Covered Period ii) Previous RA Bill covered Period	RA BILL No. 04 and Part, Date: 08.10.2024 11.05.2023 to 30.05.2024
16	Date of issue of Quality Certificate i) Issued or Not	Issued

<table>
<tr><td></td><td>ii) If Issued date of Issue</td><td>(5)</td></tr>
<tr><td>17</td><td>Total payment made so far-</td><td></td></tr>
<tr><td></td><td>a. Towards RA Bill 3rd Part
(Up to previous RA Bill - Gross Amount)</td><td>Rs. 1,48,19,266.00</td></tr>
<tr><td></td><td>b. Present RA Bill 4th Part Payment:
I) Gross Amount
II) 60% Recommendation
III) Balance to be released</td><td>Rs. 2,54,55,626.00

Rs. 4,02,74,892.00</td></tr>
<tr><td>18</td><td>a. Mobilization Advance paid

b. Mobilization amount recovered (including this Bill)

c. Outstanding mobilization amount (to be recovered)</td><td>Rs. 96,92,684.00

Rs. 80,00,000.00

Rs. 16,92,684.00</td></tr>
<tr><td>19</td><td>Details of Insurance:
i) Contractor's All-risk Policy(CAR) valid up to
ii) Workmen Compensation Policy up to
iii) Third-Party Insurance up to
iv) Group personal accident insurance policy</td><td>Details attached</td></tr>
<tr><td>20</td><td>Bank Guarantee Details:

Mobilization Advance BG Details
a) Name of the Bank
b) Bank Guarantee No.
c) Bank Guarantee Amount
d) Validity Date

Performance Security BG Details
a) Name of the Bank
b) Bank Guarantee No.
c) Bank Guarantee Amount
d) Validity Date</td><td>
<table>
<tr><th>Sl. No</th><th>BG No</th><th>BG Value</th><th>Validity</th></tr>
<tr><td colspan="4">Performance BG</td></tr>
<tr><td colspan="4">Bank of Baroda, Karkala Branch, Udupi-574104</td></tr>
<tr><td>1</td><td>82011GPER004422 dated 08.07.2022</td><td>20,00,000/-</td><td>08.01.2025</td></tr>
<tr><td>2</td><td>82011GPER004322 dated 08.07.2022</td><td>20,00,000/-</td><td>08.01.2025</td></tr>
<tr><td>3</td><td>82011GPER004222 dated 08.07.2022</td><td>16,92,685/-</td><td>08.01.2024</td></tr>
<tr><td colspan="2"></td><td>Total:</td><td>56,92,685/-</td></tr>
</table>

<table>
<tr><th>Sl. No</th><th>BG No</th><th>BG Value</th><th>Validity</th></tr>
<tr><td colspan="4">Performance BG</td></tr>
<tr><td colspan="4">Bank of Baroda, Karkala Branch</td></tr>
<tr><td>1</td><td>82011GPER003522 dated 04.04.2022</td><td>96,92,685/-</td><td>04.04.2025</td></tr>
<tr><td colspan="2"></td><td>Total:</td><td>96,92,685/-</td></tr>
</table>
</td></tr>
</table>

	Additional Performance Security BG Details a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date (Note: Further any variation in contract price Additional performance B.G is to taken from Contractor) **Retention Money BG Details** a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date	(6) ------NA------- ------NA-------
21	Bank Guarantee Confirmation is received from Zonal Office or Regional office or controlling branch of issuing Branch for all BG's (On all occasion i.e., on entering Agreement & while renewing the BG also)	BGs confirmation received.
22	Whether the Bank Guarantee Returned to Contractors/ Or Terminated the Bank Guarantee / Or Renewed If renewed give individual Bank Guarantee details	BG Valid up to 04.04.2024
23	**Retention Money Details** Recovery of R.M up to previous Bill Present RA Bill Recovery R.M released to Contractor from recovery (If Any)	---------NIL--------- ---------NIL--------- ---------NIL---------
24	Compressive test done (Give page reference Nos in the RA Bill)	
	Bank Account details for RTGS a) Name of the Bank b) Account No of Contractor c) IFS Code d) Address of Bank	 BANK OF BARODA 82010500000017 BARB0(Zero)VJKARK Karkala Branch
25	Total Liquidated damages levied Amount	----------
	i. Liquidated damages recovered up to this Bill ii. Balance Liquidated damages to be recovered	---------NA---------
26	If any letter from the Project Consultant for withholding the amount towards non-compliance of works. (Yes or No) If Yes produce documents	No

27	GST -(*) Lower Rate (*) Produce documents and Validity on each RA bill GST registration no.	GST Valid 29AAZCS9500R1Z1 (7)
28	Income Tax (TDS) -(*) Lower Rate / (*) Regular Rate If Lower Rate/ Exemption availed details of Income Tax authorities exemption letter (*) Produce documents and Validity	Yes
29	PAN No Details of the Contractor (10 Digits)	AAZCS9500R
30	Labour license details i. License no. ii. Date of license issued iii. Date of license Renewal iv. Period of license	 i. ii. iii. iv.
31	ULB Contribution: i. What is the amount of ULB Contribution Collected so far ii. if so amount transferred to Head office OR not (Date of Transfer to H.O) iii. Balance amount to be received	---------NA---------
32	Current % age of Physical and Financial Progress of the work	Physical Progress: 20.00% Financial Progress: 17.80%
33	Third-Party Inspection Report if exist (Give Page No Reference of the RA Bill)	Page No: to
34	Delivery Challan on Supply Items if exist (Give Page No Reference of the RA Bill)	Page No: to
35	Any Warnings/ Directions to be issued to the Contractor on i) Quality of work ii) Safeguards iii) Mobilization of Men, Materials and Machinery	---------NIL---------

36	Documents to be attached along with the RA bills (Photocopy)	As enclosed (8)
	1. Contents along with Page Nos to be given in all the RA Bill & Measurement Book. (Each pages of RA bill to be Serially Numbered)	Enclosed
	2. Bank Guarantee for (i) Performance Security, (ii) Additional Performance Security, (iii) For Variation amount if any (iv) Mobilization Advance BG, (v) For Retention Money BG if any (vi) Extension of Bank Guarantee if any along with confirmation from RO/DO of issuing Branch	Available with Accounts Manager ------NA------
	3. Quality Certificate with change in name of Consultants with Date & remarks if any along with covering letter of PC.	------NA------
	4. Is any letter from the Project Consultant for withholding the amt towards non-compliance of works.	------NA------
	5. Each Extension of Time (EOT) Letters.	------NA------
	6. Exemption letter issued from Income Tax & other authorities for this package if any & mentioning the date of validation.	------NA------
	7. Each Variation Letters along with the amount	------NO------
	8. Insurance Certificates (Contractor All Risk Policy, Workman Compensation, Third Party)	------NA------
	9. Letter from Contractor if any Changes made in Bank Name & Account for payment. This is to be duly accepted by the Project Manager.	------NA------
	10. Money receipt from Contractor for Previous RA Bill	------NO------

	11. Royalty Calculation.	------NA------
	12. Sale of Hard Rock Workings.	------NA------
	13. L.D Calculation Sheets	------NA------
	14. Sale of Hard Rock against items to be mentioned.	------NA------
	15. Compressive Test Report & Other Test Reports	------NA----
	16. Letter from Contractor for deferment of L.D for each RA Bill ULB Contribution 100% received or No	------NA----
37	If it is Final Bill	--------NO----------
38	Remarks if any	--------NA----------

contents of the Checklist furnished in accordance with documents, Measurement Book, and Account Bill duly verified and found correct.

Accounts Superintendent
Mangaluru Smart City Limited
Mangaluru

Assistant Engineer
Mangaluru Smart City Limited
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

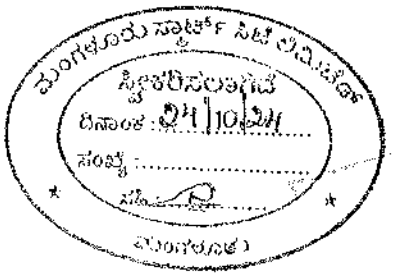
Executive Engineer
Mangaluru Smart City Limited
Mangaluru

General Manager (Technical)
Mangaluru Smart City Limited
Mangaluru

URBAN FRAME
INSPIRE

(10)

Agreement No: 79/2022-23 DATED 05-05-222 Date: 23rd October 2024



To,
The Managing Director
Mangaluru Smart City Limited (MSCL)
Lalbagh, M G Road
Bangalore - 575003

Name of the work: Promenade Development of Waterfront Projects for Mangaluru Smart City Limited Phase 1A.
Subject: Submission of 4th and Part RA bill.

Dear Sir,
We refer to the contractor's letter of RA Bill – 04 dated 08.10.2024 forwarded by you & received in our office on 22.10.2024 which refers to the checking and approval of bill.
As per the 4th RA bill submitted by the contractor the amount of Rs. 2,19,52,588.18 for execution of promenade development works. As per the joint measurement & scrutinized the bill amount of Rs. 2,15,72,564.00 (Rs Two crore fifteen lakhs seventy-two thousand five hundred and sixty-four only) excluding GST is recommended.

Thanking you,

For **URBAN FRAME PRIVATE LTD**

Signature & Name of Architect:
Urban Frame Pvt Ltd.
Address: No. 27/9, "Sankalpa", Cunningham Road,
Vasanth Nagar, Bengaluru - 560052, India
Contact No:
Website link: urbanframe.com

Sujay Kumar Shetty
Managing Director

Office : 08258 - 233376
Mob. : 9845282785
Fax : 08258-232325

SKS KARKALA INFRA PROJECTS PVT. LTD.

ENGINEERS & GOVT. CLASS I CONTRACTORS

Ref. No.....

Date 08/10/2024

To,

Managing Director
Mangaluru Smart City limited,
MCC office, Lalbagh, Mangaluru -575003

Respected Sir,

Sub: - "Promenade development of Waterfront Projrct for Mangaluru Smart City Phase – 1A" – Submission of 4th & Part Bill.

With reference to above said subject we here with submitting **RA Bill no. 4th & Part Bill** amounting **Rs. 2,15,72,564/- (Excluding GST)** for Promenade development of Waterfront Project for Mangaluru Smart City Phase–1A - Please Scrutinize the bill for payment.

Please do the needful

Thanking You

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Managing Director

Regd. Office :
D.No. 111-494/17
Suvarna Complex, Mangalore Road,
Karkala Udupi District, Karnataka State

Email :
sksinfraprojectspvtltd@gmail.com
sujayshettykarkala@yahoo.com

Sujay Kumar Shetty
Managing Director

(12)

Office : 08258 - 233376
Mob. : 9845282785
Fax : 08258-232325

SKS KARKALA INFRA PROJECTS PVT. LTD.

ENGINEERS & GOVT. CLASS I CONTRACTORS

Ref. No..... *Date.....*

INVOICE

Name & Full Address of the service Reciever	Invoice no : MSCL/010/24-25
The Managing Director Mangalore Smart City Ltd MCC Building,3rd Floor MG Road, Mangalore-575003	DATE : Work Order No : 79/2022-23 DATE : 05.05.2022 GST : 29AAZCS9500R1Z1 PAN NO : AAZCS9500R
GST Number : 29AALCM0527G1ZF	
	Classification of service :
Project Site Address : Mangalore Smart City Ltd	Work Contract Service
Promenade Development of waterfront projects for Mangalore Smart City Limited-Phase-1A	**Scope of work :** Promenade Development of waterfront projects for Mangalore Smart City Limited-Phase-1A

Sl . No	Description	HSN/SASCODE	Amounts
1	Civil Construction Work RA Bill -4 & PART	995414	**2,15,72,564.00**
	Add : CGST @ 9%	9%	19,41,530.76
	Add : SGST @ 9%	9%	19,41,530.76
	Total Payable Amount		**2,54,55,625.52**
	Net Payable Amount(R/O)		**2,54,55,626**

SKS KARKALA INFRA PROJECTS
PRIVATE LIMITED
Managing Director

Regd. Office :
D.No. 111-494/17
Suvarna Complex, Mangalore Road,
Karkala Udupi District, Karnataka State

Email :
sksinfraprojectspvtltd@gmail.com
sujayshettykarkala@yahoo.com

(13)

Department : Urban Development Department CITY LIMITED	Office Name : MANGALURU SMART

LETTER OF INTENT

Loi Issued Date : 2024-10-23 11:50:09.0	Loi Status : LOI_AND_PG_ACCEPTED
Tender No. : UDD/2021-22/OW/WORK_INDENT1374	Bid Number : B4771012

Tender Description : Promenade development of Waterfront Project for Mangaluru Smart City

For all inclusive price quoted by contractor for completing the work, refer Annexure A for (work) item details if applicable.

Payment Mode	Amount	Submission Date
PBG	9692685.0	23-10-2024

(14)

Blue English

Welcome CHANDRAKANT

Supported Browser Versions are: IE11, Mozilla Firefox 47,48,49,50 and 51.

Due to Security reasons, use of multi-tab/multi-instance of browser is disabled in Karnataka Public Procurement Portal.

My Profile Indent Management Tender Management Catalogue Management Payment Contract Management Auction Management

Project Management Reservation Allocation

Track Record

Process Name	Task Details	Assigned To	Created On	Started On	Completed On	Decision	Comments	Approval Document	Uploaded Documents	Status
PG Submission	Review the Performance Guarantee for loi with Number: UDD/2024-25/LOI702	udd_mscl_ee1-CHANDRAKANT	23/10/2024 14:00:41	23/10/2024 14:38:27	24/10/2024 16:14:04	Accepted	ACCEPTED			Completed
PG Submission	Submission of PG for loi with Number: UDD/2024-25/LOI702	S121453-SUJAY KUMAR SHETTY (SKS KARKALA INFRA PROJECTS PRIVATE LIMITED)	23/10/2024 13:03:20	23/10/2024 13:32:02	23/10/2024 14:00:41	Accepted			bg documents.pdf	Completed
PG Submission	Submit PG	udd_mscl_ee1	23/10/2024 13:03:20	23/10/2024 13:03:20	23/10/2024 13:03:20	Submit				Completed
LOI Submission	Submit loi with Number: UDD/2024-25/LOI702	S121453-SUJAY KUMAR SHETTY (SKS KARKALA INFRA PROJECTS PRIVATE LIMITED)	23/10/2024 11:50:09	23/10/2024 11:54:24	23/10/2024 13:03:20	Accepted				Completed
LOI Submission	Send LOI and PG	udd_mscl_ee1	23/10/2024 11:50:09	23/10/2024 11:50:09	23/10/2024 11:50:09	Submit				Completed

(15)

Blue English

Welcome CHANDRAKANT

Supported Browser Versions are: IE11, Mozilla Firefox 47,48,49,50 and 51.

Due to Security reasons, use of multi-tab/multi-instance of browser is disabled in Karnataka Public Procurement Portal.

My Profile Indent Management Tender Management Catalogue Management Payment Contract Management Auction Management Project Management Reservation Allocation

Department : Urban Development Department

Office Name : **MANGALURU SMART CITY LIMITED**

LoI Issued : 23/10/2024

LoI Status : LOI_AND_PG_ACCEPTED

Tender No. : **UDD/2021-22/OW/WORK_INDENT1374**

Bid Number : **B4771012**

Tender Title : **Promenade development of Waterfront Project for Mangaluru Smart City**

Tender Description : **Promenade development of Waterfront Project for Mangaluru Smart City**

Bid Amount: **193853684.18**

Bid Amount (Words): **Ninteen Crore Thirty Eight Lakh Fifty Three Thousand Six Hundred and Eighty Four (dot) One Eight Only.**

Registration Number : **S121453**

Supplier Name : **SUJAY KUMAR SHETTY (SKS KARKALA INFRA PROJECTS PRIVATE LIMITED)**

Last date for acceptance of LoI : **28/10/2024**

Uploaded Documents : View Uploaded Documents

1	9692685	PBG	04/04/2025			Security Deposit	BOB	bg documents.pdf

1	1	Dismantling of existing structures like culverts, bridges, retaining walls and other structure comprising of masonry, cement concrete, wood work, steel work, including T&P and scaffolding wherever necessary, sorting the dismantled material, disposal of unserviceable material and stacking the serviceable material with all lifts complete as per specifications. do- II. By Mechanical Means. A. Cement Concrete Grade M-15 & M-20. (page-139 item No;18.20) KSR 2018-19	Cmt	435.63	421.0	183400.23	One Lakh Eighty Three Thousand Four Hundred (dot) Two Three Only.	0
2	2	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removalof stumps of trees cut earlier and disposal of unserviceable materials and stacking of serviceable material to be used or auctioned, including removal and disposal of top organic soil not exceeding 150 mm in thickness complete as per specifications. do- by mechanical means: in area of thorny jungle. (page-139 item No;18.16) KSR 2018-19	Ha	6	25197.0	151182	One Lakh Fifty One Thousand One Hundred and Eighty Two (dot) Zero Only.	0
3	3	Installation of a steel portable barricade with horizontal rail 300 mm wide, 2.5m in length fitted on a 'A' frame made with 45 x 45 x 5 mm angle iron section, 1.5 m in height, horizontal rail painted (2 coats) with yellow and white stripes, 150 mm in width at an angle of 45°, 'A' frame painted with 2 coats of yellow paint, complete as per IRC:SP:55 -2001 complete as per specifications. (page-187 item No-24.44) KSR 2018-19	Cmt	30	2739.0	82170	Eighty Two Thousand One Hundred and Seventy (dot) Zero Only.	0
4	4	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No. KBS 2.1(a) / 2.3.1 (P-6 item;-2.1) KSR 2018-19	Cmt	5543.14	273.0	1513277.22	Fifteen Lakh Thirteen Thousand Two Hundred and Seventy Seven (dot) Two Two Only.	0
5	5	Earthwork excavation by manual means for foundation of buildings, water supply and sanitary lines and electrical conduits etc, either in pits or in trenches 1.5m and above in width, in soil not exceeding 1.5 m. in depth including dressing the bottom and sides of pits and trenches, stacking the excavated soil clear from edges of excavation with lead upto 50 m. including breaking of clods complete as per specifications.(PWD -P- 6, Item-2.3) KSR 2018-19	Cmt	6429.34	321.0	2063818.14	Twenty Lakh Sixty Three Thousand Eight Hundred and Eighteen (dot) One Four Only.	0

6	6	Filling available excavated earth (excluding rock) in sides of foundations upto plinth in layers not exceeding 20 cms. in depth, compacting each deposited layer by ramming after watering with lead upto 50 m. and lift upto 1.5 m. including cost of all labour complete as per specifications. specification. No. KBS 2.9 Specification. No. PWD Mangalore Circle SR 2018-2019, item code 2.10 KSR 2018-19	Cmt	4035	237.0	956295	Nine Lakh Fifty Six Thousand Two Hundred and Ninty Five (dot) Zero Only.	0
7	7	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement Table 300-2 complete as per specifications, including cost of gravel / murrum, watering charges & compaction by vibratory roller to 95% of modified proctors density. MORTH Specification No. 305 (P-147, item;-19.60) KSR 2018-19	Cmt	3510	501.0	1758510	Seventeen Lakh Fifty Eight Thousand Five Hundred and Ten (dot) Zero Only.	0
8	8	Providing, laying, spreading and compacting cushed stone aggregates of granite / trap / basalt to wet mix macadam specifications including pre mixing the material with water at OMC in mechanical mix plant carriage of mixed materials by tipper to site, laying in uniform layers with paver in sub-base/base course on well prepared surface and compacting with vibratory roller to achieve the desired density complete as per specifications. MORTH Specification No. 406 (P-155, item - 20.18) KSR 2018-19	Cmt	3155.7	2457.0	7753554.9	Seventy Seven Lakh Fifty Three Thousand Five Hundred and Fifty Four (dot) Nine Only.	0
9	9	Providing and laying in position plain cement concrete of Mix 1:4:8 with OPC @ 180kgs, with 40mm and down size graded granite metal coarse aggregates @0.85cum and fine aggregates @ 0.57cum machine mixed, machine mixed, concrete laid in layers not exceeding 15 cms. thick, well compacted, in foundation, including cost of all materials, labour, HOM curing complete as per specifications. Specification No. (P- 13- item no;-, 4.3) KSR 2018-19	Cmt	2727.25	6063.0	16535316.75	One Crore Sixty Five Lakh Thirty Five Thousand Three Hundred and Sixteen (dot) Seven Five Only.	0
10	10	Providing and laying in position plain cement concrete of Mix M20 with OPC @ 300kgs, with 20mm and down size graded granite metal coarse aggregates @0.69cum and fine aggregates @ 0.43cum machine mixed, concrete laid in layers not exceeding 15 cms.thick, well compacted, in foundation, including cost of all materials,labour, HOM curing complete as per specifications. Specification No.(PWD-P-13- item no;-, 4.5) KSR 2018-19	Cmt	207.6	6251.0	1297707.6	Twelve Lakh Ninty Seven Thousand Seven Hundred and Seven (dot) Six Only.	0

|◀ ◀◀ ◀ 1 2 3 4 5 ▶ ▶▶ ▶|

FORM P.W.G.(C) Contd.

Account of work or Supplies Made

Name of Work: Promenade development of Waterfront Project for Mangaluru Smart City Phase-1A

Name of Agency: Sujay Kumar Shetty, SKS Karkala Infra Projects Pvt. Ltd.

Sl. No	Item Name	Unit	BOQ Qty	Approved Quantity	RATE	UPTO DATE		PREVIOUS PAID		RA BILL - 04 & Part NOW TO BE PAID		REMARKS
						QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
1	Dismantling of existing structures like culverts, bridges, retaining walls and other structure comprising of masonry, cement concrete, wood work, steel work, including T&P and scaffolding wherever necessary, sorting the dismantled material, disposal of unserviceable material and stacking the serviceable material with all lifts complete as per specifications. do- II. By Mechanical Means. A. Cement Concrete Grade M-15 & M-20. (page-139 item No;18.20) KSR 2018-19	Cmt	435.63	435.63	421.00	322.30	1,35,688.30	322.30	1,35,688.30			
2	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removalof stumps of trees cut earlier and disposal of unserviceable materials and stacking of serviceable material to be used or auctioned, including removal and disposal of top organic soil not exceeding 150 mm in thickness complete as per specifications. do- by mechanical means: in area of thorny jungle. (page-139 item No;18.16) KSR 2018-19	Ha	6.00	6.00	25,197.00	1.36	34,267.92	1.36	34,267.92			
4	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No. KBS 2.1(a) / 2.3.1 (P-6 item:-2.1) KSR 2018-19	Cmt	5543.14	9,595.10	273.00	4,392.86	11,99,250.78	3,576.53	9,76,392.69	816.33	2,22,858.09	
	Upto 125%			1,385.79	273.00							
	Above 125%			2,666.17	201.42							
5	Earthwork excavation by manual means for foundation of buildings, water supply and sanitary lines and electrical conduits etc. either in pits or in trenches 1.5m and above in width, in soil not exceeding 1.5 m. in depth including dressing the bottom and sides of pits and trenches, stacking the excavated soil clear from edges of excavation with lead upto 50 m. including breaking of clods complete as per specifications.(PWD -P- 6, item-2.3) KSR 2018-19	Cmt	6429.34	4,000.00	321.00	923.91	2,96,575.11			923.91	2,96,575.11	

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

202

Sl. No	Item Name	Unit	BOQ Qty	Approved Quantity	RATE	UPTO DATE		PREVIOUS PAID		NOW TO BE PAID		REMARKS
						QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
6	Filling available excavated earth (excluding rock) in sides of foundations upto plinth in layers not exceeding 20 cms. in depth, compacting each deposited layer by ramming after watering with lead upto 50 m. and lift upto 1.5 m. including cost of all labour complete as per specifications. specification. No. KBS 2.9 Specification. No. PWD Mangalore Circle SR 2018-2019, item code 2.10 KSR 2018-19	Cmt	4035.00	6,890.96	237.00	2,49[illegible].12	5,90,395.44	1,770.35	4,19,572.95	720.77	1,70,822.49	
	Upto 125%			1,108.75	237.00							
	Above 125%			1,747.21	220.92							
7	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site, spreading grading to required slope and compacting to meet requirement Table 300-2 complete as per specifications, including cost of gravel / murrum, watering charges & compaction by vibratory roller to 95% of modified proctors density. MORTH Specification No. 305 (P-147, item;-19.60) KSR 2018-19	Cmt	3510.00	24,243.42	501.00	3,510.00	17,58,510.00	3,510.00	17,58,510.00			
	Upto 125%			877.50	501.00	877.50	4,39,627.50			877.50	4,39,627.50	
	Above 125%			19,855.92	435.33	7,729.12	33,64,717.81			7,729.12	33,64,717.81	
8	Providing, laying, spreading and compacting crushed stone aggregates of granite / trap / basalt to wet mix macadam specifications including pre mixing the material with water at OMC in mechanical mix plant carriage of mixed materials by tipper to site, laying in uniform layers with paver in sub-base/base course on well prepared surface and compacting with vibratory roller to achieve the desired density complete as per specifications. MORTH Specification No. 406 (P-155, item - 20.18) KSR 2018-19	Cmt	3155.70	850.00	2457.0	158.05	3,88,328.85			158.05	3,88,328.85	
11	Providing and laying in position plain cement concrete of Mix 1:2:4 with OPC @ 240kgs, with 40mm and down size graded granite metal coarse aggregates @0.878cum and fine aggregates @ 0.459cum machine mixed, concrete laid in layers not exceeding 15 cms.thick, well compacted, in foundation, including cost of all materials,labour, HOM curing complete as per specifications. Specification No.(PWD-P-13-item no;-, 4.1) KSR 2018-19	Cmt	1124.00	600.00	6,186.00	228.60	14,14,119.60	104.64	6,47,303.04	123.96	7,66,816.56	
12	Providing and constructing granite / trap / basalt size stone masonry in foundation with cement mortar 1:6 & stone hammerd dressed in courses not less than 20 cms high, bond stones at 2m. apart in each course including cost of materials, labour, HOM, curing complete as per specifications. (P-25 item no;-5.3) KSR 2018-19	Cmt	754.50	3,879.90	4,404.00	754.50	33,22,818.00	754.50	33,22,818.00	-	-	
	Upto 125%			188.63	4,404.00	188.63	8,30,726.52			188.63	8,30,726.52	
	Above 125%			2,936.77	4,402.08	1,211.09	53,31,315.07			1,211.09	53,31,315.07	

Assistant Engineer
Mangaluru Smart City Limited

Assistant Engineer
Mangaluru Smart City Ltd.

18

Sl. No	Item Name	Unit	BOQ Qty	Approved Quantity	RATE	UPTO DATE		PREVIOUS PAID		NOW TO BE PAID		REMARKS
						QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
13	Providing and constructing granite / trap / basalt size stone masonry in basement with cement mortar 1:6, edges of stones chisle dressed in courses not less than 15 cms high, bond stones at 2m. apart in each course including cost of materials, labour, curing complete as per specifications. KBS 5.1.13 (P-25 item no;-5.9) KSR 2018-19	Cmt	544.20	3,810.27	7,068.00	544.20	38,46,405.60	544.20	38,46,405.60	-	-	
	Upto 125%			136.05	7,068.00	136.05	9,61,601.40			136.05	9,61,601.40	
	Above 125%			3,130.02	7,063.90	620.38	43,82,302.28			620.38	43,82,302.28	
14	Providing and constucting pitching / Revetment of 30 cm thick on slopes using granite/basalt/trap/stones of surface area not less than 0.04 sqm and wedged with spalls including cost of all materials, labour, HOM etc.,complete as per specification. (P-256 item-34.14) KSR 2018-19	Smt	4112.00	650.00	575.00	-	-	640.68	3,68,391.00	(640.68)	(3,68,391.00)	
15	Providing and laying boulders apron on river bed for protection against scour with stone boulders weighing not less than 40 kg each complete as per drawing and Technical specification including cost of materials, labour, HOM complete as per specifications. (P-241 item-30.10) KSR 2018-19	Cmt	360.00	1,648.02	2,076.00	360.00	7,47,360.00	360.00	7,47,360.00	-	-	
	Upto 125%			90.00	2,076.00	90.00	1,86,840.00			90.00	1,86,840.00	
	Above 125%			1,198.02	1,772.74	540.99	9,59,034.61			540.99	9,59,034.61	
18	Providing and laying in position reinforced cement concrete of Design Mix M20 with OPC @ 320kgs, with 20mm and down size graded granite metal coarse aggregates @0.69cum and fine aggregtes @ 0.460 cum, with super plast cisers @ 3 liters confirming to IS 9103-1999 reafirmed-2008, machine mixed, concrete laid in layers not exceeding 15 cms thick, vibrated for all works in foundation for footings, pedastals, retaining walls, return walls, walls (any thickness) including attached pilasters, columnspillars, posts, struts, buttresses, bed blocks, anchor blocks & plinths etc., including cost of all materials, labour, HOM curing, complete but excluding cost of reinforcement as per specifications. Specification No. KBS 4.1, 4.6 (PWD -P- 14, item no;- 4.11) KSR 2018-19	Cmt	2344.41	300.00	6,642.00	122.65	8,14,641.30	-	-	122.65	8,14,641.30	
20	Providing T.M.T steel reinforcement for R.C.C work including straightening, cutting, bending, hooking, placing in position, lapping and / or welding wherever required, tying with binding wire and anchoring to the adjoining members wherever necessary complete as per design (laps, hooks and wastage shall not be measured and paid) cost of materials, labour, HOM complete as per specifications. Specification No. KBS 4.6.3 TMT bars Fe 550 (P-18 item no;-4.46.3) KSR 2018-19	Tonne	505.87	25.00	77,385.00	7.54	5,83,482.90	-	-	7.54	5,83,482.90	

Mangalore [illegible]

Mangalore

Sl. No	Item Name	Unit	BOQ Qty	Approved Quantity	RATE	UPTO DATE		PREVIOUS PAID		NOW TO BE PAID		REMARKS
						QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
21	Providing and removing centering, shuttering, strutting, propping etc., and removal of form work for vertical surface such as wal s at any thickness, including attached pilasters, buttresses, plinth cills and string courses cost of all materials, labour complete as per specifications. Specification No. KBS 4.6.2 (PWD -P- 16 item no;- 4.31) KSR 2018-19	Smt	10174.83	2,000.00	391.00	446.72	1,74,667.52	-	-	446.72	1,74,667.52	
33	Providing and laying reinforced cement concrete pipe NP2 of 600mm dia for culverts including pointing ends, and fixing collars with cement mortar 1:2 including cost of materials, labour, HCM complete as per specifications, curing complete as per specifications. Specifications. No. KSRB 1000, 2300 MOST Specification No.1000 / 2300 (P- 255 item no;-34.7.5) KSR 2018-19	Rmt	552.00	552.00	2,323.00	195.00	4,52,985.00	130.00	3,01,990.00	65.00	1,50,995.00	
	EIRL Items					-	-				-	
EIRL 01	Providing and laying Wire cut Bricks 75mm thick laid with paper joint as per the pattern given in the appended drawing. The bricks to be cut in required shape, size and used as per the pattern and to be laid over prepared surface by providing 50mm thick sand bed and including cost and conveyance of all materials, including cutting and labour and grinding the bricks wherever required, as per design and drawing and including cost of all materials, labour and charges of machinaries as directed by the engineer - in charge of the work.	Smt		1,500.00	2,658.08	293.06	7,78,976.92	-	-	293.06	7,78,976.92	
EIRL 03	Providing and constructing laterite size stone masonry including cost and conveyance of all materials curing etc complete as per specification. I.S. 3620/1979 having compressive strength not less then 3.5 N/mm2 for saturated dry samples - For basement in CM 1:6 (Cement 45 kgs/M3)	Cmt		792.81	6,162.91	184.43	11,36,625.49	-	-	184.43	11,36,625.49	
					Total Summary Amount		3,41,31,263.93		1,25,58,699.50		2,15,72,564.43	

Rs 3,41,31,263-00 Rs 1,25,58,699-00 2,15,72,564-00

SKS KARKALA INFRA PROJECTS PVT. LIMITED
CONTRACTOR
SKS Karkala Infra Projects Pvt. Ltd.
Managing Director

SUPPORTING ENGINEER
PMC

CONSTRUCTION MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

EXECUTIVE ENGINEER
MSCL MANGALURU

GENRAL MANAGER TECHNICAL
MSCL MANGALURU

Name of Work: Promenade development of Waterfront Project for Mangaluru Smart City Phase-1A

EMB ABSTRACT (21)

RA BILL - 04 & Part

Sl. No	Unit	BOQ Quantity	Aprroved Quantity	Upto Date Quantity	Previous Paid Quantity	Now to be paid Quantity	Remarks
1	Cmt	435.63	435.63	322.30	322.30		
2	Ha	6.00	6.00	1.36	1.36		
4	Cmt	5543.14	9,595.10	4,392.86	3,576.53	816.33	
			1,385.79				
			2,666.17				
5	Cmt	6429.34	4,000.00	923.91		923.91	
6	Cmt	4035.00	6,890.96	2,491.12	1,770.35	720.77	
			1,108.75				
			1,747.21				
7	Cmt	3510.00	24,243.42	3,510.00	3,510.00		
			877.50	877.50		877.50	
			19,855.92	7,729.12		7,729.12	
8	Cmt	3155.70	850.00	158.05		158.05	
11	Cmt	1124.00	600.00	228.60	104.64	123.96	
12	Cmt	754.50	3,879.89	754.50	754.50	-	
			188.63	188.63		188.63	
			2,936.77	1,211.09		1,211.09	
13	Cmt	544.20	3,810.27	544.20	544.20	-	
			136.05	136.05		136.05	
			3,130.02	620.38		620.38	
14	Smt	4112.00	650.00	-	640.68	(640.68)	
15	Cmt	360.00	1,648.02	360.00	360.00	-	
			90.00	90.00		90.00	
			1,198.02	540.99		540.99	
18	Cmt	2344.41	300.00	122.65	-	122.65	
20	Tonne	505.87	25.00	7.54	-	7.54	
21	Smt	10174.83	2,000.00	446.72	-	446.72	
33	Rmt	552.00	552.00	195.00	130.00	65.00	
EIRL				-			
EIRL 01	Smt		1,500.00	293.06	-	293.06	
EIRL 03	Cmt		792.81	184.43	-	184.43	

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

(22)

ಇ.ಎಮ್.ಬಿ.ಯ ಪರಿಶೀಲನಾ ಪಟ್ಟಿ

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್, ಮಂಗಳೂರು

1	ಕಾಮಗಾರಿಯ ಹೆಸರು	:	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
2	ಪ್ರಧಾನ ಲೆಕ್ಕಶೀರ್ಷಿಕೆ:	:	Project
3	ಕಾಮಗಾರಿ ನಿರ್ವಹಿಸಿದ ಉಪವಿಭಾಗ	:	Mangaluru Smart City Limited
4	ಅಂದಾಜು ಮೊತ್ತ	:	Rs. 19,69,09,882.36/- (Excl. GST)
5	ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ಸಂಖ್ಯೆ	:	49 dated 14.11.2021
6	ಗುತ್ತಿಗೆದಾರರ ಕರಾರು ಸಂಖ್ಯೆ	:	79/2022-23 dated 05.05.2022
7	ಗುತ್ತಿಗೆದಾರರ ಹೆಸರು: ದರ್ಜೆ	:	Mr. Sujay Kumar Shetty M/s SKS Karkala Infra Projects Pvt Ltd
8	ಕಾಮಗಾರಿ ಪ್ರಾರಂಭಿಸಿದ ದಿನಾಂಕ	:	05.05.2022
9	ಕಾಮಗಾರಿ ಮುಗಿದ ದಿನಾಂಕ	:	Work in Progress
10	ಕಾಮಗಾರಿ ಅಳೆದ ದಿನಾಂಕ	:	11/12/2023 to 24/04/24
11	ಎಸ್.ಬಿ.ಆರ್ ಸಂಖ್ಯೆ ದಿನಾಂಕ	:	CR-86
12	ಇ-ಅಳತೆ ಪುಸ್ತಕದ ಪುಟ ಸಂಖ್ಯೆ	:	49
13	ಅಳತೆ ಪುಸ್ತಕದ ಸಂಖ್ಯೆ/ಪುಟ ಸಂಖ್ಯೆ	:	
14	ಬಿಲ್ಲಿನ ಒಟ್ಟು ಮೊತ್ತ	:	2,15,72,564.43

(23)

CERTIFICATE

E-MB No.49 ರ ಪುಟ ಸಂಖ್ಯೆ 1 ರಿಂದ ರವರೆಗೆ ಅಳತೆಗಳನ್ನು ಪರಿಶೀಲಿಸಿ ದೃಢೀಕರಿಸಲಾಗಿದೆ.

ಸಹಾಯಕ ಇಂಜಿನಿಯರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಸಹಾಯಕ ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

Original / Duplicate/Triplicate

CONTRACT CERTIFICATE

Bill No RA Bill - (For Other Works) Date:.....2023

Division: Sub Division: (24)

Bill Received No.....Dated.....Cash/Book Voucher No..... dated..... Scheduled Docket No.
. Head of Account:

Name of Work (as per sanctioned estimate) : **Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A**

Name of the Contractor and Full Address : : **Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd**

Reference to Agreement No

Certified that the measurements were taken by me on 11/12/2023 & 24/05/2024 ..... and recorded of Pages ..... of measurement Book No. and that the work is satisfactorily executed.

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Contractor

Officer-in-charge of work

Mangaluru Smart City Ltd.

Certified that the measurements were checked by me on 8/12/23 & 24/5/24 ..... correct. The work is satisfactorily executed.

PMC

Certified that the quantities of materials shown in column 3 of Account II have been actually brought to site of the work and the contractor has not previously received any advance on this security. These materials are of an Imperishable nature and are all required for immediate use on the work in connection with items for finished work have been agreed upon. A normal agreement signed and executed by the contractor is recorded in the office.

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Sub-Division Officer

If Memorandum of Payment		
1. Total value of work done or supplies made as per account within		
2. Deduct amount to be held in reserve being .....present Rs.....		
3. " Balance		
4. Deduct Payments : a) Amount of previous payment as in the Office Cash Book Voucher No. ..... Dated.....S.D. No. Amount adjusted towards cash advance recovery of b) Payments cost store or other materials supplied. Now made recovery made recovery of amount creditable to this/other work Amount paid on this bill Cheque / Cash		
5. Balance being unpaid value of work done held in reserve		
6. Deduct cash advance made on the Office Cash Book Voucher No..... Dated.....less adjustments.		
7. Net amount due to or from contractor Unadjusted items		
8. Advance to contractor for materials brought to site (as detailed) within value of . Government materials supplied		

PMC

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Contractor Signature

Managing Director

Received Rs.....In words)

Witnesses:

1

2

Dated .....Signature of Contractor

Paid by me by Cheque No.....Dated.....

Cash Rs.....Dated.....

Initials of Officer making payment

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Managing Director

Managing Director

Name of the Work :- Mangalore Smart City

Measurement Sheet of Promenade development of Waterfront Project for Mangaluru Smart City

Sr. No.	Description	Unit	No's	L	B	H	Qty.
4	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No. KBS 2.1(a) / 2.3.1 (P-6 item;-2.1) KSR 2018-19						
	Near J.H.Morgan Properties						
	Box Culvert		1	14.50	5.50	1.25	99.69
			1	44.60	2.25	2.15	215.75
	Opposite to Kanara Woods Lake						0.00
			1	56.10	2.40	2.40	323.14
	Kanara Lake		1	51.81	2.40	1.80	223.83
	Qunatity deducted due to Stay order from NGT		-1	42.67	1.20	0.90	-46.08
		Cmt	Total Qunatity				**816.33**
5	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No. KBS 2.1(a) / 2.3.1 (P-6 item;-2.1) KSR 2018-19						
	Near Common Wealth Tile Factory						
	Office Side		1	30.00	0.60	0.70	12.60
			1	30.00	0.60	0.70	12.60
			1	30.00	0.60	0.70	12.60
			1	13.70	0.60	0.70	5.75
	Wall Start from Big Tree		1	24.00	0.60	0.70	10.08
			1	30.00	0.60	0.70	12.60
			1	30.00	0.60	0.70	12.60
			1	10.00	0.60	0.70	4.20
	Tree Planter Box		2	1.00	0.60	0.70	0.84
			1	0.65	0.60	0.70	0.27
	Tree Planter Box		2	1.00	0.60	0.70	0.84
			1	0.70	0.60	0.70	0.29
	Tree Planter Box		2	1.05	0.60	0.70	0.88
			1	0.70	0.60	0.70	0.29
	Tree Planter Box		2	1.00	0.60	0.70	0.84
			1	0.80	0.60	0.70	0.34
	Tree Planter Box		2	1.00	0.60	0.70	0.84
			1	0.80	0.60	0.70	0.34
	Tree Planter Box		2	1.05	0.60	0.70	0.88
			1	0.70	0.60	0.70	0.29
	Tree Planter Box		2	1.05	0.60	0.70	0.88
			1	0.70	0.60	0.70	0.29
	Tree Planter Box		2	1.05	0.60	0.70	0.88
			1	0.70	0.60	0.70	0.29
	Cable Chamber		2	1.00	0.60	0.70	0.84
			2	0.70	0.60	0.70	0.59
	Tree Planter Box		2	1.00	0.60	0.70	0.84
			1	0.70	0.60	0.70	0.29

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Authorised Signatory

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
	Tree Planter Box		2	1.05	0.60	0.70	0.88
			1	0.70	0.60	0.70	0.29
	Tree Planter Box		2	1.05	0.60	0.70	0.88
			1	0.70	0.60	0.70	0.29
	Tree Planter Box		2	1.05	0.60	0.70	0.88
			1	0.70	0.60	0.70	0.29
	Tree Planter Box		2	1.05	0.60	0.70	0.88
			1	0.70	0.60	0.70	0.29
	Path Way		1	20.00	0.60	0.70	8.40
			1	15.00	0.60	0.70	6.30
			1	15.00	0.60	0.70	6.30
			1	11.90	0.60	0.70	5.00
			1	15.00	0.60	0.70	6.30
			1	15.00	0.60	0.70	6.30
			1	10.00	0.60	0.70	4.20
	Cable Chamber		2	1.25	0.60	0.95	1.43
			2	0.80	0.60	0.95	0.91
			2	0.90	0.60	0.95	1.03
			2	0.45	0.60	0.95	0.51
			2	0.90	0.60	0.95	1.03
			2	0.45	0.60	0.95	0.51
			2	1.20	0.60	0.95	1.37
			2	0.80	0.60	0.95	0.91
	Tree Planter Box		2	1.00	0.60	0.70	0.84
			1	0.70	0.60	0.70	0.29
	Tree Planter Box		2	1.05	0.60	0.70	0.88
			1	0.70	0.60	0.70	0.29
	Tree Planter Box		2	1.05	0.60	0.70	0.88
			1	0.70	0.60	0.70	0.29
	Tree Planter Box		2	1.00	0.60	0.70	0.84
			1	0.70	0.60	0.70	0.29
	Tree Planter Box		2	1.20	0.60	0.70	1.01
			1	0.80	0.60	0.70	0.34
	Tree Planter Box		2	1.20	0.60	0.70	1.01
			1	0.80	0.60	0.70	0.34
			2	0.90	0.60	0.85	0.92
			2	0.50	0.60	0.85	0.51
	Street Light Foundation		1	0.60	0.60	1.30	0.47
			9	0.50	0.60	0.85	2.30
	Cable Chamber		2	1.40	0.60	0.90	1.51
			2	0.75	0.60	0.90	0.81
			2	0.95	0.60	0.90	1.03
			2	0.45	0.60	0.90	0.49
	Path Way		1	30.00	0.60	0.70	12.60
			1	30.00	0.60	0.70	12.60
			1	30.00	0.60	0.70	12.60
			1	30.00	0.60	0.70	12.60
			1	9.00	0.60	0.70	3.78

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
	Cable Chamber		2	1.25	0.60	0.90	1.35
			2	0.75	0.60	0.90	0.81
			2	0.95	0.60	0.90	1.03
			2	0.45	0.60	0.90	0.49
	Pathway		1	30.00	0.60	0.70	12.60
			1	30.00	0.60	0.70	12.60
			1	30.00	0.60	0.70	12.60
			1	15.50	0.60	0.70	6.51
			1	9.90	0.60	0.70	4.16
	Cable Chamber		2	1.20	0.60	0.75	1.08
			2	0.80	0.60	0.75	0.72
			1	10.80	0.60	0.50	3.24
			2	0.90	0.60	0.90	0.97
			2	0.45	0.60	0.90	0.49
			2	1.20	0.60	0.90	1.30
			2	0.80	0.60	0.90	0.86
			2	0.90	0.60	0.90	0.97
			2	0.45	0.60	0.90	0.49
			2	0.90	0.60	0.90	0.97
			2	0.45	0.60	0.90	0.49
			2	1.20	0.60	0.90	1.30
			2	0.80	0.60	0.90	0.86
			2	1.20	0.60	0.90	1.30
			2	0.80	0.60	0.90	0.86
			2	0.90	0.60	0.90	0.97
			2	0.45	0.60	0.90	0.49
			2	1.20	0.60	0.90	1.30
			2	0.80	0.60	0.90	0.86
			2	0.90	0.60	0.90	0.97
			2	0.45	0.60	0.90	0.49
			2	1.20	0.60	0.90	1.30
			2	0.80	0.60	0.90	0.86
	Tree Planter Box		1	1.10	0.60	0.50	0.33
			2	0.60	0.60	0.50	0.36
	Tree Planter Box		1	1.10	0.60	0.50	0.33
			2	0.60	0.60	0.50	0.36
	Tree Planter Box		1	1.10	0.60	0.50	0.33
			2	0.75	0.60	0.50	0.45
	Tree Planter Box		1	1.15	0.60	0.50	0.35
			2	0.65	0.60	0.50	0.39
	Tree Planter Box		1	1.15	0.60	0.50	0.35
			2	0.80	0.60	0.50	0.48
	Tree Planter Box		1	1.15	0.60	0.50	0.35
			2	0.80	0.60	0.50	0.48
	Tree Planter Box		12	1.15	0.60	0.50	4.14
			24	0.80	0.60	0.50	5.76
	TOILET BLOCK		1	18.00	9.40	2.75	465.30
	PEDESTRIAN SHELTER		1	10.75	5.05	2.75	149.29
		Cmt				Total Qunatity	923.9

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KARSALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
6	Filling available excavated earth (excluding rock) in sides of foundations upto plinth in layers not exceeding 20 cms. in depth, compacting each deposited layer by ramming after watering with lead upto 50 m. and lift upto 1.5 m. including cost of all labour complete as per specifications. specification. No. KBS 2.9 Specification. No. PWD Mangalore Circle SR 2018-2019, item code 2.10 KSR 2018-19						
	Near Commonwealth Tile Factory						
	Total Excavation Qty Same as Item No. 05		1			923.91	923.91
	Deduct PCC		-1			78.71	-78.71
	Deduct Concrete		-1			62.41	-62.41
	Deduct SSM		-1			62.02	-62.02
	Total	**Cmt**					**720.77**
7	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site, spreading, grading to require slope and compacting to meet requirement Table 300-2 complete as per specifications, including cost of gravel / murrum, watering charges & compaction by vibratory roller to 95% of modified proctors density. MORTH Specification No. 305 (P-147, item;-19.60) KSR 2018-19						
	JH Morgan Gate						
	Reserved Qty are now to be released which is recoded in RA bill #003 Page No. 23		1			2021.97	2021.97
							0.00
	Near Culvert		1	41.69	17.85	1.34	993.99
	Pathways		1	65.34	21.86	0.54	774.18
							0.00
	Near Commonwealth Tile Factory						0.00
			1	20.00	14.55	1.35	392.85
			1	20.00	12.65	1.28	323.84
			1	20.00	11.55	1.15	265.65
			1	20.00	11.90	1.28	304.64
			1	20.00	14.35	1.23	353.01
			1	12.50	18.10	1.10	248.88
	Pathway Filling		1	30.00	4.05	0.50	60.75
			1	30.00	4.05	0.50	60.75
			1	17.60	4.05	0.50	35.64
			1	16.00	4.05	0.50	32.40
			1	15.00	4.05	0.50	30.38
			1	16.00	1.17	0.75	14.00
			1	16.00	9.88	0.50	79.00
			1	33.00	6.73	0.50	110.96
			1	20.25	11.55	0.50	116.94
	Kanara Wood Lake		0.5	51.81	19.20	4.80	2386.78
		Cmt				**Total Qunatity**	**8606.62**
8	Providing, laying, spreading and compacting cushed stone aggregates of granite / trap / basalt to wet mix macadam specifications including pre mixing the material with water at OMC in mechanical mix plant carriage of mixed materials by tipper to site, laying in uniform lay with paver in sub-base/base course on well prepared surface and compacting with vibratory roller to achieve the desired density complete a specifications. MORTH Specification No. 406 (P-155, item - 20.18) KSR 2018-19						
	Near Commonwealth Tile Factory						
	Pathway Filling - WMM		1	30.00	4.05	0.15	18.23
			1	30.00	4.05	0.15	18.23
			1	17.60	4.05	0.15	10.69

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
			1	16.00	4.05	0.15	9.72
			1	15.00	4.05	0.15	9.11
			1	16.00	9.88	0.15	23.70
			1	33.00	6.73	0.15	33.29
			1	20.25	11.55	0.15	35.08
		Cmt				Total Qunatity	158.05
11	Providing and laying in position plain cement concrete of Mix 1:2:4 with OPC @ 240kgs, with 40mm and down size graded granite metal coarse aggregates @0.878cum and fine aggregates @ 0.459cum machine mixed, concrete laid in layers not exceeding 15 cms.thick, well compacted, in foundation, including cost of all materials,labour, HOM curing complete as per specifications. Specification No.(PWD-P-13- item no;-, 4.1) KSR						
	Near J.H.Morgan Properties						
			1	30.00	1.80	0.10	5.40
			1	10.50	1.80	0.10	1.89
			1	6.00	1.80	0.10	1.08
			1	10.70	1.80	0.10	1.93
			1	11.00	1.50	0.10	1.65
			1	40.00	2.25	0.10	9.00
	Box Culvert		1	14.50	4.75	0.10	6.89
	Near Commonwealth Tile Factory						0.00
			1	30.00	0.50	0.10	1.50
			1	30.00	0.50	0.10	1.50
			1	30.00	0.50	0.10	1.50
			1	13.70	0.50	0.10	0.69
	Walls for Trees		1	24.00	0.50	0.10	1.20
			1	30.00	0.50	0.10	1.50
			1	30.00	0.50	0.10	1.50
			1	10.00	0.50	0.10	0.50
	Tree Planter Box		2	1.00	0.50	0.10	0.10
			1	0.65	0.50	0.10	0.03
	Tree Planter Box		8	1.00	0.50	0.10	0.40
			4	0.70	0.50	0.10	0.14
	Tree Planter Box		14	1.05	0.50	0.10	0.74
			7	0.70	0.50	0.10	0.25
	Tree Planter Box		4	1.00	0.50	0.10	0.20
			2	0.80	0.50	0.10	0.08
	Cable Chamber		2	1.00	0.50	0.10	0.10
			2	0.70	0.50	0.10	0.07
	Pathway		1	20.00	0.50	0.10	1.00
			1	15.00	0.50	0.10	0.75
			1	15.00	0.50	0.10	0.75
			1	11.90	0.50	0.10	0.60
			1	15.00	0.50	0.10	0.75
			1	15.00	0.50	0.10	0.75
			1	10.00	0.50	0.10	0.50
	Cable Chamber		2	1.25	0.50	0.10	0.13
			2	0.80	0.50	0.10	0.08
			2	0.90	0.50	0.10	0.09
			2	0.45	0.50	0.10	0.05

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KAMKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT-EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
			2	0.90	0.50	0.10	0.09
			2	0.45	0.50	0.10	0.05
			2	1.20	0.50	0.10	0.12
			2	0.80	0.50	0.10	0.08
	Tree Planter Box		2	1.20	0.50	0.10	0.12
			1	0.80	0.50	0.10	0.04
	Tree Planter Box		2	1.20	0.50	0.10	0.12
			1	0.80	0.50	0.10	0.04
			2	0.90	0.50	0.10	0.09
			2	0.50	0.50	0.10	0.05
	Foundations for Street Light		1	0.50	0.50	0.10	0.03
			14	0.40	0.50	0.10	0.28
	Cable Chamber		2	1.20	0.50	0.10	0.12
			2	0.75	0.50	0.10	0.08
			2	0.95	0.50	0.10	0.10
			2	0.45	0.50	0.10	0.05
	Pathway		1	30.00	0.50	0.10	1.50
			1	30.00	0.50	0.10	1.50
			1	30.00	0.50	0.10	1.50
			1	30.00	0.50	0.10	1.50
			1	9.00	0.50	0.10	0.45
	Cable Chamber		2	1.25	0.50	0.10	0.13
			2	0.75	0.50	0.10	0.08
			2	0.95	0.50	0.10	0.10
			2	0.45	0.50	0.10	0.05
	Pathway		1	30.00	0.50	0.10	1.50
			1	30.00	0.50	0.10	1.50
			1	30.00	0.50	0.10	1.50
			1	15.50	0.50	0.10	0.78
			1	9.90	0.50	0.10	0.50
	Cable Chamber		2	1.20	0.50	0.10	0.12
			2	0.80	0.50	0.10	0.08
			1	10.80	0.50	0.10	0.54
			2	0.90	0.50	0.10	0.09
			2	0.45	0.50	0.10	0.05
			2	1.20	0.50	0.10	0.12
			2	0.80	0.50	0.10	0.08
			2	0.90	0.50	0.10	0.09
			2	0.45	0.50	0.10	0.05
			2	0.90	0.50	0.10	0.09
			2	0.45	0.50	0.10	0.05
			2	1.20	0.50	0.10	0.12
			2	0.80	0.50	0.10	0.08
			2	1.20	0.50	0.10	0.12
			2	0.80	0.50	0.10	0.08
			2	0.90	0.50	0.10	0.09
			2	0.45	0.50	0.10	0.05
			2	1.20	0.50	0.10	0.12
			2	0.80	0.50	0.10	0.08

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KARKALA (INFRA PROJECTS PRIVATE LIMITED)
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
			2	0.90	0.50	0.10	0.09
			2	0.45	0.50	0.10	0.05
			2	1.20	0.50	0.10	0.12
			2	0.80	0.50	0.10	0.08
	Tree Planter Box		2	1.10	0.50	0.10	0.11
			1	0.60	0.50	0.10	0.03
	Tree Planter Box		2	1.10	0.50	0.10	0.11
			1	0.60	0.50	0.10	0.03
	Tree Planter Box		2	1.10	0.50	0.10	0.11
			1	0.75	0.50	0.10	0.04
	Tree Planter Box		2	1.15	0.50	0.10	0.12
			1	0.65	0.50	0.10	0.03
	Tree Planter Box		2	1.15	0.50	0.10	0.12
			1	0.80	0.50	0.10	0.04
	Tree Planter Box		2	1.15	0.50	0.10	0.12
			2	0.80	0.50	0.10	0.08
	Tree Planter Box		12	1.15	0.50	0.10	0.69
			24	0.80	0.50	0.10	0.96
	Pathway Side Wall		1	55.00	0.50	0.10	2.75
	Toilet Block		1	15.70	7.00	0.10	10.99
	Pedestrian Shelter		1	8.90	3.20	0.10	2.85
	Foundation for Street Light		1	0.45	0.45	0.10	0.02
			14	0.35	0.35	0.10	0.17
	Footing - Toilet Block		21	1.60	1.60	0.10	5.38
	Footing - Pedestrian Shelter		8	1.20	1.20	0.10	1.15
	Plingth Beam		1	3.10	0.40	0.10	0.12
			1	2.45	0.40	0.10	0.10
			3	1.90	0.40	0.10	0.23
			1	1.80	0.40	0.10	0.07
			3	6.00	0.40	0.10	0.72
			1	6.00	0.40	0.10	0.24
			2	5.55	0.40	0.10	0.44
			1	5.60	0.40	0.10	0.22
			1	1.90	0.40	0.10	0.08
			2	1.20	0.40	0.10	0.10
			2	3.10	0.40	0.10	0.25
			1	2.45	0.40	0.10	0.10
			1	1.90	0.40	0.10	0.08
			1	5.60	0.40	0.10	0.22

SUPPORT ENGINEER
PMC

SKS KANKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
			1	2.20	0.40	0.10	0.09
			8	1.50	0.40	0.10	0.48
			1	13.05	0.40	0.10	0.52
	Grade Slab		1	15.70	7.00	0.10	10.99
	Plingth Beam		6	2.50	0.55	0.10	0.83
			2	2.50	0.55	0.10	0.28
	Grade Slab		1	8.90	3.20	0.10	2.85
	Opposite to Kanara Woods Lake		1	56.10	1.80	0.10	10.10
	Kanara Woods Lake		1	51.81	2.40	0.10	12.44
	Qunatity deducted due to Stay order from NGT		-1	42.67	1.20	0.10	-5.12
		Cmt				Total Qunatity	123.96

12	Providing and constructing granite / trap / basalt size stone masonry in foundation with cement mortar 1:6 & stone hammerd dressed in courses not less than 20 cms high, bond stones at 2m. apart in each course including cost of materials, labour, HOM, curing complete as per specifications. (P-25 item no;-5.3) KSR 2018-19						
	Reserved Qty are now to be released which is recoded in RA bill #003 Page No. 24		1			540.14	540.14
	Near J.H.Morgan Properties						0.00
			1	30.00	1.80	1.70	91.80
			1	10.50	1.80	1.70	32.13
			1	6.00	1.80	1.70	18.36
			1	11.20	1.60	0.90	16.13
			1	30.00	1.50	0.90	40.50
			1	17.00	1.50	0.90	22.95
			1	13.00	1.50	0.90	17.55
			1	10.70	1.80	0.90	17.33
			1	11.00	1.50	0.90	14.85
			1	40.00	2.25	2.10	189.00
	Near Commonwealth Tile Factory						0.00
	Below Plinth beam of Toilet Block		2	9.45	0.90	0.60	10.21
			2	1.95	0.90	0.60	2.11
			1	38.90	0.60	0.45	10.50
			3	6.00	0.60	0.45	4.86
	Opposite to Kanara Woods Lake						0.00
			1	56.10	1.20	2.10	141.37
	Kanara Woods Lake		1	51.81	1.80	0.75	69.94
			1	51.81	1.65	0.75	64.11
			1	51.81	1.50	0.75	58.29
			1	51.81	1.30	0.90	60.62
	Qunatity deducted due to Stay order from NGT		-1	42.67	0.90	0.60	-23.04
		Cmt				Total Qunatity	1399.71

13	Providing and constructing granite / trap / basalt size stone masonry in basement with cement mortar 1:6, edges of stones chistle dressed in courses not less than 15 cms high, bond stones at 2m. apart in each course including cost of materials, labour, curing complete as per specifications. KBS 5.1.13 (P-25 item no;-5.9) KSR 2018-19						
	Reserved Qty are now to be released which is recoded in RA bill #003 Page No. 26		1			398.67	398.67

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

JRS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
	Near J.H.Morgan Properties						0.00
	@ Ch:450.00						0.00
	Ch:450.00 to Ch:463.60		1	13.60	0.75	0.30	3.06
			1	13.60	0.60	0.30	2.45
	Ch:471.00 to Ch:486.10		1	15.60	0.75	0.30	3.51
	Ch:537.40 to Ch:558.40		1	21.00	0.45	0.60	5.67
	Ch:558.40 to Ch:565.70		1	7.30	0.45	0.60	1.97
	Ch:565.70 to Ch:580.95		1	15.25	0.90	0.90	12.35
			1	15.25	0.75	0.90	10.29
	Ch.580.95 to Ch.599.65		1	18.70	0.80	0.60	8.98
			1	18.70	0.70	0.30	3.93
			1	18.70	0.60	0.30	3.37
			1	30.00	0.90	0.60	16.20
			1	30.00	0.75	0.30	6.75
			1	30.00	0.60	1.20	21.60
			1	10.50	0.90	0.60	5.67
			1	10.50	0.75	0.30	2.36
			1	10.50	0.60	1.20	7.56
			1	18.50	0.45	0.30	2.50
			1	6.00	0.90	0.60	3.24
			1	6.00	0.75	0.30	1.35
			1	6.00	0.60	1.00	3.60
			1	6.00	0.45	0.30	0.81
			1	11.20	0.90	0.90	9.07
			1	11.20	0.75	0.30	2.52
			1	11.20	0.60	0.60	4.03
			1	30.00	1.20	0.30	10.80
			1	30.00	1.05	0.60	18.90
			1	30.00	0.90	0.30	8.10
			1	30.00	0.75	0.30	6.75
			1	30.00	0.60	0.30	5.40
			1	17.00	1.20	0.30	6.12
			1	17.00	1.05	0.60	10.71
			1	17.00	0.90	0.30	4.59
			1	17.00	0.75	0.30	3.83
			1	17.00	0.60	0.30	3.06
			1	13.00	1.20	0.30	4.68
			1	13.00	1.05	0.60	8.19
			1	13.00	0.80	0.60	6.24

SUPPORT ENGINEER
PMC

CONSTRUCTIONS MANAGER
PMC

SKS KANKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
			1	13.00	0.60	0.30	2.34
			1	10.70	1.50	0.30	4.82
			1	10.70	1.20	0.30	3.85
			1	10.70	0.90	0.30	2.89
			1	10.70	0.75	0.60	4.82
			1	10.70	0.60	0.30	1.93
			1	11.00	1.20	0.30	3.96
			1	11.00	0.90	0.30	2.97
			1	11.00	0.75	0.60	4.95
			1	11.00	0.60	0.30	1.98
			1	40.00	2.00	0.30	24.00
			1	30.00	1.60	0.30	14.40
			1	30.00	1.20	0.30	10.80
	Near Commonwealth Tile Factory						0.00
	Below Plinth beam of Toilet Block		2	9.15	0.75	0.60	8.24
			2	2.25	0.75	0.60	2.03
			2	9.00	0.45	0.60	4.86
			2	2.40	0.45	0.60	1.30
			1	38.90	0.45	0.70	12.25
			2	6.00	0.45	0.70	3.78
			1	6.00	0.45	0.70	1.89
	Opposite to Kanara Woods Lake						0.00
			1	56.10	0.90	0.90	45.44
			1	56.10	0.75	0.45	18.93
			1	56.10	0.60	0.45	15.15
	Qunatity deducted due to Stay order from NGT		-1	42.67	0.90	0.70	-26.88
	Qunatity deducted due to Stay order from NGT		-1	42.67	0.75	0.70	-22.40
	Qunatity deducted due to Stay order from NGT		-1	42.67	0.60	1.20	-30.72
		Cmt				**Total Qunatity**	756.43

15	Providing and laying boulders apron on river bed for protection against scour with stone boulders weighing not less than 40 kg each complete as per drawing and Technical specification including cost of materials, labour, HOM complete as per specifications. (P-241 item-30.10) KSR 2018-1						
	Reserved Qty are now to be released which is recoded in RA bill #003 Page No. 27		1			146.10	146.10
	Near J.H.Morgan Properties						0.00
			1	30.00	1.80	0.30	16.20
			1	10.50	1.80	0.30	5.67
			1	6.00	1.80	0.30	3.24
			1	10.70	1.80	0.30	5.78
			1	11.00	1.50	0.30	4.95
			1	43.40	2.25	0.30	29.30
	Box Culvert		1	14.50	4.75	0.30	20.66
	Toilet Block - Grade Slab		1	15.70	7.00	0.30	32.97
	Pedestrian Shelter - Grade Slab		1	8.90	3.20	0.30	8.54
	Footing - Toilet Block		21	1.60	1.60	0.30	16.13
	Footing - Pedestrian Shelter		8	1.20	1.20	0.30	3.46
	Opposite to Kanara Woods Lake		1	56.10	1.80	1.50	151.47

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
	Kanara Woods Lake		1	51.81	2.40	1.50	186.53
		Cmt				Total Qunatity	630.99

18	Providing and laying in position reinforced cement concrete of Design Mix M20 with OPC @ 320kgs, with 20mm and down size graded granite metal coarse aggregates @0.69cum and fine aggregtes @ 0.460 cum, with super plasticisers @ 3 liters confirming to IS 9103-1999 reafirmed-2008, machine mixed, concrete laid in layers not exceeding 15 cms thick, vibrated for all works in foundation for footings, pedastals, retaining walls, return walls, walls (any thickness) including attached pilasters, columnspillars, posts, struts, buttresses, bed blocks, anchor blocks & plinths etc., including cost of all materials, labour, HOM curing, complete but excluding cost of reinforcement as per specifications. Specification No. KBS 4.1, 4.6 (PWD -P- 14, item no:- 4.11) KSR 2018-19						
	Near J.H.Morgan Properties						
	Box Culvert - Raft		1	14.50	4.90	0.30	21.32
	Huanch		2	14.50	0.15	0.15	0.65
	Wall		1	14.50	0.30	1.50	6.53
			1	14.50	0.60	1.50	13.05
	Slab		1	14.50	4.30	0.30	18.71
	Near Commonwealth Tile Factory						0.00
	Footing		15	0.50	0.50	0.30	1.13
	Strret Light Foundations		1	0.40	0.40	1.20	0.19
			14	0.30	0.30	0.75	0.95
	Toilet Block						0.00
	Footing		21	1.40	1.40	0.45	18.52
	Column		21	0.40	0.40	1.60	5.38
	Plingth Beam		1	3.10	0.20	0.45	0.28
			1	2.45	0.20	0.45	0.22
			3	1.90	0.20	0.45	0.51
			1	1.80	0.20	0.45	0.16
			3	6.00	0.20	0.45	1.62
			1	6.00	0.20	0.70	0.84
			2	5.55	0.20	0.45	1.00
			1	5.60	0.20	0.45	0.50
			1	1.90	0.20	0.45	0.17
			2	1.20	0.20	0.45	0.22
			2	3.10	0.20	0.45	0.56
			1	2.45	0.20	0.45	0.22
			1	1.90	0.20	0.45	0.17
			1	5.60	0.20	0.45	0.50
			1	2.20	0.20	0.45	0.20
			8	1.50	0.20	0.45	1.08
			1	13.05	0.20	0.35	0.91
	Grade Slab		1	15.70	7.00	0.15	16.49
	Pedestrian Shelter						0.00
	Footing		8	1.00	1.00	0.30	2.40
	Column		8	0.35	0.35	1.50	1.47
	Plingth Beam		6	2.50	0.35	0.35	1.84
			2	2.50	0.35	0.35	0.61
	Grade Slab		1	8.90	3.20	0.15	4.27
		Cmt				Total Qunatity	122.65

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

M/S KARNCLA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
2	Providing T.M.T steel reinforcement for R.C.C work including straightening, cutting, bending, hooking, placing in position, lapping and / or weldi wherever required, tying with binding wire and anchoring to the adjoining members wherever necessary complete as per design (laps, hooks ar wastage shall not be measured and paid) cost of materials, labour, HOM complete as per specifications. Specification No. KBS 4.6.3 TMT bars Fe 550 (P-18 item no;-4.46.3) KSR 2018-19						
	Near J.H.Morgan Properties						
	Box Culvert						
	Footing						
	MB	10	292	4.95		0.62	896.15
	DB	10	52	14.50		0.62	467.48
	Wall						0.00
	MB	12	196	2.52		0.89	439.59
	DB	8	26	14.50		0.40	150.80
	MB	12	196	2.52		0.89	439.59
	DB	8	26	14.50		0.40	150.80
	Slab						0.00
	MB	10	292	4.50		0.62	814.68
	DB	10	48	14.50		0.62	431.52
	Huanch						0.00
	MB	8	296	2.00		0.40	236.80
	DB	8	16	14.50		0.40	92.80
	Pedastrian Shleter						0.00
	FOOTING						0.00
	Main bar	10	56	1.35		0.62	46.87
	Distr Bar	10	56	1.35		0.62	46.87
	COLUMN PEDESTAL						0.00
	Main Bars	16	32	2.95		1.58	149.15
	Main Bars	12	32	2.95		0.89	84.02
	Stirrups	8	104	1.30		0.40	54.08
	Stirrups	8	101	1.50		0.40	62.40
	PLINTH BEAM						0.00
	Along grid 1 and 2						0.00
	Main bars @ top & bottom	12	12	9.30		0.89	99.32
	Stirrups	8	84	1.10		0.40	36.96
	Along grid A and D						0.00
	Main bars @ top & bottom	12	12	3.60		0.89	38.45
	Stirrups	8	28	1.10		0.40	12.32
	GRADE SLAB						0.00
	MAIN BAR	8	56	3.30		0.40	73.92
	Distr Bar	8	18	9.00		0.40	64.80
	TOILET BLOCK						0.00
	FOOTING						0.00
	Main bar	10	168	1.95		0.62	203.11
	Distr Bar	10	168	1.95		0.62	203.11
	COLUMN PEDESTAL						0.00
	Main Bars	10	294	2.70		0.62	492.16
	Stirrups	8	357	1.50		0.40	214.20
	Stirrups	8	189	1.05		0.40	79.38
	Stirrups	8	189	1.15		0.40	86.94
	Stirrups	8	189	0.55		0.40	41.58

SUPPORT ENGINEER
PMC

CONSTRUCTIONS MANAGER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KANKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
	PLINTH BEAM						0.00
	Along grid A						0.00
	Main bars @ top & bottom	12	4	17.10		0.89	60.88
	Stirrups	8	76	1.00		0.40	30.40
	Along grid 1						0.00
	Main bars @ top & bottom	12	4	7.70		0.89	27.41
	Stirrups	8	33	1.00		0.40	13.20
	Along grid 8						0.00
	Main bars @ top & bottom	12	4	7.70		0.89	27.41
	Stirrups	8	33	1.50		0.40	19.80
	PB1 Along grid 2						0.00
	Main bars @ top & bottom	12	4	3.50		0.89	12.46
	Stirrups	8	12	1.00		0.40	4.80
	PB1 Along grid 3						0.00
	Main bars @ top & bottom	12	4	4.90		0.89	17.44
	Stirrups	8	19	1.00		0.40	7.60
	Along grid 4						0.00
	Main bars @ top & bottom	12	4	7.70		0.89	27.41
	Stirrups	8	33	1.00		0.40	13.20
	PB1 Along grid B b/w grid 1 and 3						0.00
	Main bars @ top & bottom	12	4	7.25		0.89	25.81
	Stirrups	8	31	1.00		0.40	12.40
	PB1 Along grid A and B b/w grid 1 and 3						0.00
	Main bars @ top & bottom	12	4	7.25		0.89	25.81
	Stirrups	8	31	1.00		0.40	12.40
	PB1 Along grid B b/w grid 4 and 8						0.00
	Main bars @ top & bottom	12	4	7.70		0.89	27.41
	Stirrups	8	33	1.00		0.40	13.20
	PB1 Along grid A and B b/w grid 4 and 8						0.00
	Main bars @ top & bottom	12	4	7.70		0.89	27.41
	Stirrups	8	33	1.00		0.40	13.20
	Along grid B and C between 1 and 8						0.00
	Main bars @ top & bottom	12	4	17.10		0.89	60.88
	Stirrups	8	76	1.00		0.40	30.40
	PB1 Along grid C b/w grid 1 and 3						0.00
	Main bars @ top & bottom	12	4	7.25		0.89	25.81
	Stirrups	8	31	1.00		0.40	12.40
	PB1 Along grid C b/w grid 4 and 6						0.00
	Main bars @ top & bottom	12	4	3.20		0.89	11.39
	Stirrups	8	11	1.00		0.40	4.40
	PB1 Along grid A and B b/w grid 1 and 2						0.00
	Main bars @ top & bottom	12	4	4.40		0.89	15.66
	Stirrups	8	17	1.00		0.40	6.80
	PB1 Along grid A and B b/w grid 3 and 4						0.00
	Main bars @ top & bottom	12	4	3.20		0.89	11.39
	Stirrups	8	11	1.00		0.40	4.40
	SMALL BEAMS						0.00
	Main bars @ top & bottom	12	32	2.80		0.89	79.74
	Stirrups	8	72	1.00		0.40	28.80

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
	PB1 Along grid 4 and 6 b/w grid A and B						0.00
	Main bars @ top & bottom	12	4	3.50		0.89	12.46
	Stirrups	8	12	1.00		0.40	4.80
	PB1 Along grid 6						0.00
	Main bars @ top & bottom	12	4	2.35		0.89	8.37
	Stirrups	8	7	1.00		0.40	2.80
	PB1 Along grid 3						0.00
	Main bars @ top & bottom	12	4	2.35		0.89	8.37
	Stirrups	8	7	1.00		0.40	2.80
	GRADE SLAB						0.00
	MAIN BAR	8	33	7.30		0.40	96.36
	Distr Bar	8	33	16.70		0.40	220.44
	Street Light Columns						0.00
	Bill Poles						0.00
	Footing						0.00
	Main bar	12	5	0.75		0.89	3.34
	Distr Bar	12	5	0.75		0.89	3.34
	COLUMN PEDESTAL						0.00
	Main Bars	12	8	1.80		0.89	12.82
	Stirrups	8	7	1.30		0.40	3.64
	Small Pole						0.00
	Footings						0.00
	Main bar	12	56	0.65		0.89	32.40
	Distr Bar	12	56	0.65		0.89	32.40
	COLUMN PEDESTAL						0.00
	Main Bars	12	112	1.30		0.89	129.58
	Stirrups	8	84	1.30		0.40	43.68
		MT				**Total Qunatity**	**7.54**

21	Providing and removing centering, shuttering, strutting, propping etc., and removal of form work for vertical surface such as walls at any thickne including attached pilasters, buttresses, plinth cills and string courses cost of all materials, labour complete as per specifications. Specification KBS 4.6.2 (PWD -P- 16 item no;- 4.31) KSR 2018-19

	Near J.H.Morgan Properties						
	Box Culvert - Raft		2	14.50		0.30	8.70
			2	4.75		0.30	2.85
	Huanch		4	14.50	0.21		12.18
	Wall		4	14.50		1.50	87.00
	Slab		1	14.50	3.70		53.65
			2	14.50		0.30	8.70
			2	4.30		0.30	2.58
	Near Commonwealth Tile Factory						0.00
	Foundations for Street Light - Footings		1	2.00		0.30	0.60
			14	1.60		0.30	6.72
	Foundations for Street Light - Columns		1	1.60		1.20	1.92
			14	1.20		0.75	12.60
	Toilet Block						0.00
	Footing		42	1.40		0.45	26.46
			42	1.40		0.45	26.46

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
	Column		84	0.40		1.60	53.76
	Plingth Beam		2	3.10		0.45	2.79
			2	2.45		0.45	2.21
			6	1.90		0.45	5.13
			2	1.80		0.45	1.62
			6	6.00		0.45	16.20
			2	6.00		0.70	8.40
			4	5.55		0.45	9.99
			2	5.60		0.45	5.04
			2	1.90		0.45	1.71
			4	1.20		0.45	2.16
			4	3.10		0.45	5.58
			2	2.45		0.45	2.21
			2	1.90		0.45	1.71
			2	5.60		0.45	5.04
			2	2.20		0.45	1.98
			16	1.50		0.45	10.80
			2	13.05		0.35	9.14
	Grade Slab		2	15.70		0.15	4.71
			2	7.00		0.15	2.10
	Pedestrian Shelter						0.00
	Footing		16	1.00		0.30	4.80
			16	1.00		0.30	4.80
	Column		32	0.35		1.50	16.80
	Plingth Beam		12	2.50		0.35	10.50
			4	2.50		0.35	3.50
	Grade Slab		2	8.90		0.15	2.67
			2	3.20		0.15	0.96
		Cmt				**Total Qunatity**	**446.72**

33	Providing and laying reinforced cement concrete pipe NP2 of 600mm dia for culverts including pointing ends, and tixing collars with cement mortar 1:2 including cost of materials, labour, HOM complete as per specifications, curing complete as per specifications. Specifications. No. KSRB 1000, 2300 MOST Specification No.1000 / 2300 (P- 255 item no;-34.7.5) KSR 2018-19						
	Near J.H.Morgan Properties						
	@ Ch:450.00		1	25.00			25.00
			2	10.00			20.00
			1	20.00			20.00
		Cmt				**Total Qunatity**	**65.00**

EIRL 03	Providing and constructing laterite size stone masonry including cost and conveyance of all materials curing etc complete as per specification I.S. 3620/1979 having compressive strength not less then 3.5 N/mm2 for saturated dry samples - For basement in CM 1:6 (Cement 45 kgs/M3)						
	Near Commonwealth Tile Factory						
	Pathways		1	30.00	0.23	0.60	4.
			1	30.00	0.23	0.60	4.
			1	30.00	0 23	0.60	4.
			1	13.70	0.23	0.60	1.
	Tree Katte		1	24.00	0.23	0.60	3.

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS RAHEJA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
			1	30.00	0.23	0.60	4.
			1	30.00	0.23	0.60	4.
			1	10.00	0.23	0.60	1.
	Tree Planter Box		2	1.00	0.23	0.60	0
			1	0.65	0.23	0.60	0
	Tree Planter Box		2	1.00	0.23	0.60	0
			1	0.70	0.23	0.60	0
	Tree Planter Box		2	1.05	0.23	0.60	0
			1	0.70	0.23	0.60	0
	Tree Planter Box		2	1.00	0.23	0.60	0
			1	0.80	0.23	0.60	0
	Tree Planter Box		2	1.00	0.23	0.60	0
			1	0.80	0.23	0.60	0
	Tree Planter Box		2	1.05	0.23	0.60	0
			1	0.70	0.23	0.60	0
	Tree Planter Box		2	1.05	0.23	0.60	0
			1	0.70	0.23	0.60	0
	Tree Planter Box		2	1.05	0.23	0.60	0
			1	0.70	0.23	0.60	0
	Cable Chamber		2	1.00	0.23	0.60	0
			2	0.70	0.23	0.60	0
	Tree Planter Box		2	1.00	0.23	0.60	0
			1	0.70	0.23	0.60	0
	Tree Planter Box		2	1.05	0.23	0.60	0
			1	0.70	0.23	0.60	0
	Tree Planter Box		2	1.05	0.23	0.60	0
			1	0.70	0.23	0.60	0
	Tree Planter Box		2	1.05	0.23	0.60	0
			1	0.70	0.23	0.60	0
	Tree Planter Box		2	1.05	0.23	0.60	0
			1	0.70	0.23	0.60	0
	Pathways		1	20.00	0.23	0.60	
			1	15.00	0.23	0.60	
			1	15.00	0.23	0.60	
			1	11.90	0.23	0.60	
			1	15.00	0.23	0.60	
			1	15.00	0.23	0.60	
	Tree Katte		1	10.00	0.23	0.60	
	Cable Chamber		2	1.25	0.23	0.85	
			2	0.80	0.23	0.85	
			2	0.90	0.23	0.85	
			2	0.45	0.23	0.85	
			2	0.90	0.23	0.85	
			2	0.45	0.23	0.85	
			2	1.20	0.23	0.85	
			2	0.80	0.23	0.85	
	Tree Planter Box		2	1.00	0.23	0.60	
			1	0.70	0.23	0.60	
	Tree Planter Box		2	1.05	0.23	0.60	

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKG KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
			1	0.70	0.23	0.60	0.10
	Tree Planter Box		2	1.05	0.23	0.60	0.29
			1	0.70	0.23	0.60	0.10
	Tree Planter Box		2	1.00	0.23	0.60	0.28
			1	0.70	0.23	0.60	0.10
	Tree Planter Box		2	1.20	0.23	0.60	0.33
			1	0.80	0.23	0.60	0.11
	Tree Planter Box		2	1.20	0.23	0.60	0.33
			1	0.80	0.23	0.60	0.11
			2	0.90	0.23	0.75	0.31
			2	0.50	0.23	0.75	0.17
	Cable Chamber		2	1.20	0.23	0.80	0.44
			2	0.75	0.23	0.80	0.28
			2	0.95	0.23	0.80	0.35
			2	0.45	0.23	0.80	0.17
	Pathways		1	30.00	0.23	0.60	4.14
			1	30.00	0.23	0.60	4.14
			1	30.00	0.23	0.60	4.14
			1	30.00	0.23	0.60	4.14
			1	9.00	0.23	0.60	1.24
	Cable Chamber		2	1.25	0.23	0.80	0.46
			2	0.75	0.23	0.80	0.28
			2	0.95	0.23	0.80	0.35
			2	0.45	0.23	0.80	0.17
	Pathways		1	30.00	0.23	0.60	4.14
			1	30.00	0.23	0.60	4.14
			1	30.00	0.23	0.60	4.14
			1	15.50	0.23	0.60	2.14
			1	9.90	0.23	0.60	1.37
			1	10.80	0.40	0.40	1.73
	Cable Chamber		2	1.20	0.23	0.65	0.36
			2	0.80	0.23	0.65	0.24
			2	0.90	0.23	0.80	0.33
			2	0.45	0.23	0.80	0.17
			2	1.20	0.23	0.80	0.44
			2	0.80	0.23	0.80	0.29
			2	0.90	0.23	0.80	0.33
			2	0.45	0.23	0.80	0.17
			2	0.90	0.23	0.80	0.33
			2	0.45	0.23	0.80	0.17
			2	1.20	0.23	0.80	0.44
			2	0.80	0.23	0.80	0.29
			2	1.20	0.23	0.80	0.44
			2	0.80	0.23	0.80	0.29
			2	0.90	0.23	0.80	0.33
			2	0.45	0.23	0.80	0.17
			2	1.20	0.23	0.80	0.44
			2	0.80	0.23	0.80	0.29
			2	0.90	0.23	0.80	0.33

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

M/S KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Sr. No.	Description	Unit	No's	L	B	H	Qty.
			2	0.45	0.23	0.80	0.1
			2	1.20	0.23	0.80	0.4
			2	0.80	0.23	0.80	0.2
	Tree Planter Box		1	1.10	0.23	0.40	0.1
			2	0.60	0.23	0.40	0.1
	Tree Planter Box		1	1.10	0.23	0.40	0.1
			2	0.60	0.23	0.40	0.1
	Tree Planter Box		1	1.10	0.23	0.40	0.1
			2	0.75	0.23	0.40	0.1
	Tree Planter Box		1	1.15	0.23	0.40	0.1
			2	0.65	0.23	0.40	0.1
	Tree Planter Box		1	1.15	0.23	0.40	0.1
			2	0.80	0.23	0.40	0.1
	Tree Planter Box		1	1.15	0.23	0.40	0.1
			2	0.80	0.23	0.40	0.1
	Tree Planter Box		12	1.15	0.23	0.40	1.2
			24	0.80	0.23	0.40	1.7
	Pathways Foundations		1	450.80	0.30	0.40	54.1
	Tree Planter Foundations		1	208.40	0.30	0.40	25.0
	Water Tank		2	3.00	0.30	0.40	0.7
			2	2.20	0.30	0.40	0.5
			2	3.00	0.23	1.10	1.5
			2	2.20	0.23	1.10	1.
		Cmt				Total Qunatity	184.

EIRL 01	Providing and laying Wire cut Bricks 75mm thick laid with paper joint as per the pattern given in the appended drawing. The bricks to be cut in required shape, size and used as per the pattern and to be laid over prepared surface by providing 50mm thick sand bed and including cost and conveyance of all materials, including cutting and labour and grinding the bricks wherever required, as per design and drawing and including co of all materials, labour and charges of machinaries as directed by the engineer - in charge of the work.						
	Near Commonwealth Tile Factory						
	Path Ways		1	42.95	2.47		105.
	Tree Sorrouding		1	18.75	12.43		232.
	Deduction		-1	45.85			-45.
		Smt				Total Qunatity	293.
14	Providing and constucting pitching / Revetment of 30 cm thick on slopes using granite/basalt/trap/stones of surface area not less than 0.04 sqm and wedged with spalls including cost of all materials, labour, HOM etc.,complete as per specification. (P-256 item-34.14) KSR 2018-19						
	From 0.00 to 300.00 Chainage		-1	15.40		3.40	-52
			-1	15.00		3.50	-52
			-1	21.50		3.60	-77
			-1	9.00		3.80	-34
			-1	9.40		3.80	-35
			-1	18.00		3.60	-64
			-1	2.00		3.00	-6
			-1	3.40		3.00	-10
			-1	15.00		4.00	-60
			-1	15.00		4.10	-61
			-1	15.00		4.10	-61
			-1	15.00		4.20	-63
			-1	15.00		4.10	-61
		Smt				Total Qunatity	-640

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Royalty Statement

Promenade development of Waterfront Project for Mangaluru Smart City

4th & Part RA Bill

Sl. No.	Description	Unit	Qty	Co- Eff for Course Aggregate	Course Aggregate	Co- Eff for Fine Aggregate	Fine Aggregate	Co- Eff for Laterite	Laterite	Co- Eff for S.S.M	S.S.M	Co- Eff for Gravel/Murum	Gravel/Murum
1	P.C.C 1:2:4	Cmt	123.96	0.878	108.84	0.46	57.02	0.00	0.00	0.00	0.00	0.00	0.00
2	S.S.M	Cmt	2787.14	0.000	0.00	0.05	139.36	0.00	0.00	1.00	2787.14	0.00	0.00
3	Gravel/Murum	Cmt	8606.62	0.000	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.00	8606.62
4	M20 Concrete	Cmt	122.65	0.690	84.63	0.46	56.42	0.00	0.00	0.00	0.00	0.00	0.00
5	Laterite	Cmt	184.43	0.000	0.00	0.05	9.22	1.00	184.43	0.00	0.00	0.00	0.00
6	WMM	Cmt	158.05	0.860	135.92	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	Cmt			329.39		262.02		184.43		2787.14		8606.62

Materials	Quantity	Unit	Cost per Unit			Amount
Sand	262.02	Cum	@Rs	138.00	/cum	36,158.76
Metal	329.39	Cum	@Rs	126.00	/cum	41,503.14
S.S.M	2787.14	Cum	@Rs	184.00	/cum	5,12,833.76
Gravel/Murum	8606.62	Cum	@Rs	60.00	/cum	5,16,397.20
Laterite Stone	184.43	Cum	@Rs	108.00	/cum	19,918.44
			Total Amount in Rs.			11,26,811.30

228

GKS KARKALA INFRA PROJECTS PRIVATE LIMITED

ASSISTANT ENGINEER
MSCL, MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL ,MANGALURU

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

Client: Mangaluru Smart City Limited, Mangaluru
Name of the work: PromenadeDevelopment of Waterfront Projects for Mangaluru Smart City Limited Phase-1A
Grade of concrete: M-20 (BOX CULVERT-RAFT CONCRETE)
Dimensions of specimen (cm):15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, if unusual
1	S1	17.01.2024	24.01.2024	7	8.243	415	18.44	18.22	Normal
2	S2	17.01.2024	24.01.2024	7	8.245	405	18.00		
3	S3	17.01.2024	24.01.2024	7	8.250	410	18.22		

MR.PARAMESHWARA M
TECHNICAL ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A. College of Engineering, Mangalore

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

Client: Mangaluru Smart City Limited, Mangaluru
Name of the work: PromenadeDevelopment of Waterfront Projects for Mangaluru Smart City Limited Phase-1A
Grade of concrete: M-20 (BOX CULVERT-RAFT CONCRETE)
Dimensions of specimen (cm):15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, If unusual
1	S1	17.01.2024	14.02.2024	28	8.265	570	25.33	24.81	Normal
2	S2	17.01.2024	14.02.2024	28	8.269	550	24.44		
3	S3	17.01.2024	14.02.2024	28	8.256	555	24.66		

MR.PARAMESHWARA M
TECHNICAL ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

Client: Mangaluru Smart City Limited, Mangaluru
Name of the work: Promenade Development of Waterfront Projects for Mangaluru Smart City Limited Phase-1A
Grade of concrete: M-20 (BOX CULVERT-WALL CONCRETE)
Dimensions of specimen (cm):15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, if unusual
1	S1	19.01.2024	26.01.2024	7	8.240	395	17.55	17.92	Normal
2	S2	19.01.2024	26.01.2024	7	8.248	415	18.44		
3	S3	19.01.2024	26.01.2024	7	8.232	400	17.77		

MR.PARAMESHWARA M
TECHNICAL ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A. College of Engineering

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

Client: Mangaluru Smart City Limited, Mangaluru
Name of the work: PromenadeDevelopment of Waterfront Projects for Mangaluru Smart City Limited Phase-1A
Grade of concrete: M-20 (BOX CULVERT-WALL CONCRETE)
Dimensions of specimen (cm):15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, If unusual
1	S1	19.01.2024	16.02.2024	28	8.268	555	24.66	24.76	Normal
2	S2	19.01.2024	16.02.2024	28	8.271	560	24.88		
3	S3	19.01.2024	16.02.2024	28	8.266	557	24.75		

MR.PARAMESHWARA M
TECHNICAL ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

Client: Mangaluru Smart City Limited, Mangaluru
Name of the work: Promenade Development of Waterfront Projects for Mangaluru Smart City Limited Phase-1A
Grade of concrete: M-20 (BOX CULVERT-SLAB CONCRETE)
Dimensions of specimen (cm):15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, if unusual
1	S1	22.01.2024	29.01.2024	7	8.252	400	17.77	18.14	Normal
2	S2	22.01.2024	29.01.2024	7	8.248	415	18.44		
3	S3	22.01.2024	29.01.2024	7	8.248	410	18.22		

MR.PARAMESHWARA M
TECHNICAL ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

P.A. College of Engineering, Mangalore

P.A.COLLEGE OF ENGINEERING, MANGALURU

CIVIL ENGINEERING CONSULTANCY CELL

TEST REPORT FOR COMPRESSIVE STRENGTH OF CEMENT CONCRETE CUBE SPECIMENS AS PER I.S. 516-1959

Client: Mangaluru Smart City Limited, Mangaluru
Name of the work: Promenade Development of Waterfront Projects for Mangaluru Smart City Limited Phase-1A
Grade of concrete: M-20 (BOX CULVERT-SLAB CONCRETE)
Dimensions of specimen (cm): 15cmX15cmX15cm. Cross sectional area = 225 cm^2
*Test results for supplied cubes from the agency:

Sl.No.	Identification Mark/Location	Date of manufacture of specimens, as specified by the party	Date of test	Age of Cube (days)	Weight of cube (Kg)	Compressive load (KN)	Compressive Strength N/mm^2	Average Strength N/mm^2	Appearance of Fracture faces & Type of fracture, If unusual
1	S1	22.01.2024	19.2.2024	28	8.273	545	24.22	24.56	Normal
2	S2	22.01.2024	19.2.2024	28	8.269	558	24.80		
3	S3	22.01.2024	19.2.2024	28	8.265	555	24.66		

MR.PARAMESHWARA M
TECHNICAL ASSISTANT

DR.PRAVEEN SUVARNA
FACULTY IN-CHARGE

DR. PALAKSHAPPA K
PROFESSOR & HEAD

(50)

Bureau Veritas (India) Private Limited
Construction Services Laboratory
Shed No. C-27, Industrial Estate
Yeyyadi, Mangalore - 575 008. INDIA
Tel.: +91 824 2213571
Email: lab.mangalore@bureauveritas.com

TC-6370

TEST REPORT

Test order / Report No. BVIPL/ML/1560/2/2024/1
Date of Receipt: 15.02.2024

Date: 19.02.2024

ULRTC637024000000072F

SKS KARKALA INFRA PROJECTS PVT LTD
Suvarna Complex, Karkala, 574104

MECHANICAL TESTING
SOIL - BASIC

LABORATORY TEST REPORT ON SOIL SAMPLE

Source of sample	:	Supplied by Customer
Sample received on	:	15.02.2024
UIN	:	24006580
Condition of the sample at the time of receiving	:	Wet
Customer's reference	:	Letter dated 15.02.2024
Project#	:	Water Front
Period of test	:	15.02.2024 to 19.02.2024

Identification/ Location#	Modified Compaction	
	MDD (g/cc)	OMC (%)
--	2.05	11
Method of test Used	IS 2720 : Part 8 : 1983 (RA-2020)	

As furnished by the customer

Contd....

Note: 1. The results relate only to the items tested.
2. Report shall not be reproduced except in full without written approval of laboratory.
3. Any correction invalidates this report.

for **BUREAU VERITAS INDIA PRIVATE LIMITED**
Construction Services Laboratory

THUSHAR
Manager Lab

*Indicates information supplied by the customer for which the laboratory has no control. Sampling not done by laboratory, results relate to the sample tested only
The contents of the report shall not be reproduced either in full or in part without prior written consent of the issuing authority.
All services are rendered in accordance with Bureau Veritas General conditions of service.
Kindly refer to the T&C at *www.bureauveritas.co.in – General Terms & Conditions – General terms & Conditions-BVIL*
Regd. Office: 72, Business Park, Ground Floor, Marol Industrial Area, MIDC, Cross Road 'C', Andheri (East), Mumbai - 400 093, INDIA • www.bureauveritas.co.in

(51)

Bureau Veritas (India) Private Limited
Construction Services Laboratory
Shed No. C-27, Industrial Estate
Yeyyadi, Mangalore - 575 008. INDIA
Tel.: +91 824 2213571
Email: lab.mangalore@bureauveritas.com

TEST REPORT

Test order / Report No. BVIPL/ML/1560/2/2024/2
Date of Receipt: 15.02.2024

Date: 19.02.2024

LABORATORY TEST REPORT ON SOIL SAMPLES

Source of sample	:	Supplied by Customer
Sample received on	:	15.02.2024
UIN	:	24006580
Condition of the sample at the time of receiving	:	Wet
Customer's reference	:	Letter dated 15.02.2024
Project#	:	Water Front
Period of test	:	15.02.2024 to 16.02.2024
Method of test Used	:	IS 2720 : Part 8 : 1983 (RA-2020) and IS 2720 (Part-29)-1975 (RA-2020)

Identification/ Location#	Field density by core cutter method		Modified compaction		Degree Compaction (%)
	Natural Moisture content (%)	Field Dry density (g/cc)	MDD (g/cc)	OMC (%)	
Chainage 270	7.2	1.98	2.05	11	96.4
Chainage 240	6.9	1.95	2.05	11	95.2
Chainage 210	6.3	1.95	2.05	11	95.1

* As furnished by the customer.

Note: 1. The results relate only to the items tested.
2. Report shall not be reproduced except in full without written approval of laboratory.
3. Any correction invalidates this report.

for **BUREAU VERITAS (INDIA) PVT. LTD.**
Construction Services Laboratory

19/02/24
THUSHAR
Manager Lab

This page of report is not under NABL Accreditation

****END OF REPORT*****

*Indicates information supplied by the customer for which the laboratory has no control. Sampling not done by laboratory, results relate to the sample tested only.
The contents of the report shall not be reproduced either in full or in part without prior written consent of the issuing authority
All services are rendered in accordance with Bureau Veritas General conditions of service.
Kindly refer to the T&C at *www.bureauveritas.co.in – General Terms & Conditions – General terms & Conditions-BVIL*
Regd. Office: 72, Business Park, Ground Floor, Marol Industrial Area, MIDC Cross Road 'C', Andheri (East), Mumbai - 400 093. INDIA • www.bureauveritas.co.in

The details of BoQ and Non BoQ items recommended for approval in variation-2 is appended as **Statement 2A** and **Statement 2B** to this proceeding.

Project-3: Promenade development of Waterfront Project for Mangaluru Smart City Limited – Phase – 1A (Civil).

Subject: Review of Variation - 01 for certain BOQ and Non BOQ items.

Promenade Development of Waterfront Projects for Mangaluru Smart City Limited – Phase - 1A(Civil) is one of the projects under SCM. The estimated cost of the project is Rs. 24.61 Cr (Incl. GST). The work was awarded to M/s SKS Karkala Infra Projects Pvt Ltd at cost of Rs.22,87,47,347 Cr (Incl. GST) on 05.05.2022.

Salient features of the contract

<table>
<tr><td>SCP cost</td><td>Rs. 24.61 Cr.</td></tr>
<tr><td>Revised cost</td><td>The Board of Directors of MSCL has approved revised DPR cost of Rs. 13.15 Cr in 32nd BOD meeting held on 29.02.2024.</td></tr>
<tr><td>DPR Amount</td><td>Rs. 24.61 Cr.
DPR cost Includes the following
<table>
<tr><td>Original BOQ</td><td>Rs. 19.69 Cr</td></tr>
<tr><td>GST @ 12%</td><td>Rs. 2.36 Cr</td></tr>
<tr><td>Contingencies @ 3%</td><td>Rs.0.59 Cr</td></tr>
<tr><td>Tender Premium @ 10%</td><td>Rs. 1.96 Cr</td></tr>
<tr><td>Total</td><td>Rs. 24.61 Cr</td></tr>
</table></td></tr>
<tr><td>Amount put to tender</td><td>Rs. 19,68,63,263.00</td></tr>
<tr><td>Awarded amount</td><td>Rs. 19.38 Cr (excl. GST), (-) 1.55% below</td></tr>
<tr><td>Work order date</td><td>05.05.2022</td></tr>
<tr><td>Scheduled date of completion</td><td>04.05.2023</td></tr>
<tr><td>Period of completion</td><td>12 months</td></tr>
<tr><td>EOT</td><td>EOT-1: 05.05.2023 to 30.03.2024. (Without LD)
EOT-2: 01.04.2024 to 30.03.2025. (Without LD)</td></tr>
<tr><td>Physical progress</td><td>15% (600m SSM work completed out of 1350m)
<table>
<tr><th>#</th><th>Details</th><th>Physical progress</th></tr>
<tr><td>1</td><td>Bio-Diversity park</td><td>Jungle cleaning completed.</td></tr>
<tr><td>2</td><td>Near Kanara plywood factory</td><td>Back filling & SSM work in progress for Lake.</td></tr>
<tr><td>3</td><td>Near Commonwealth Tile Factory</td><td>• SSM work & Laterite work under progress.
• Pathway Brick laying work is in progress.
• Earth work Excavation & Leveling work in progress
• Foundation work of Toilet Block & Pedestrian Shelter
• Hume pipe installed for Cross Drain</td></tr>
<tr><td>4</td><td>Near JH Morgan</td><td>• SSM work
• Laterite work is in progress.
• Earth work Excavation & Leveling work in progress
• Hume pipe installed for Cross Drain
• Culvert work in progress</td></tr>
<tr><td>5</td><td>TVS Factory</td><td>Land Acquisition in progress</td></tr>
</table></td></tr>
<tr><td>Financial progress</td><td>6.5% (Rs. 1.25 Cr)</td></tr>
</table>

Preamble:

Mangaluru Smart City Ltd. (MSCL) is the SPV formed to actualize the Smart City Mission project and the Waterfront project is one of the most important and game changing high impact project of MSCL.

Mangalore is naturally endowed with Rivers almost encircling it and River Netravathi and River Gurpura are the main rivers. MSCL is implementing Waterfront projects as an effort to reclaim the water edge of the city which currently is not accessible to the citizens of Mangalore. The city enjoys a continuous water front and the promenade is planned in such a way that while it is on the river edge for most of the portion, in certain small and significant stretches it is routed away from the river edge to create experiential and educative zones, it is planned to route it as a board walk in some small stretches in couple of places. The Waterfront Promenade being developed as a 2.1 KM long stretch from Netravathi Bridge to Bolar Sea Face, is a Pilot Stretch and will be a continuous and contiguous development.

The Promenade stretch among other provisions will have Bio-diversity Park, OAT Plaza, Boat building yard, Ticketing counters, Shop/cafe area, Toilets, Cycle track, Pedestrian Pathway, Flea/weekly markets, Hawkers Plaza, Bolar Cultural Marker, Rain Shelters, Outdoor Gym, Pet Park, Pet Store/Grooming Kiosk, etc.

The project is conceived very carefully and with utmost care while dealing with the environs and in fact is an honest attempt to restore clean and a well-defined river edge to the city. MSCL has taken utmost care while planning the project and will also exercise great care and commitment in executing the project. MSCL has submitted all the required documents to the CRZ authorities as prescribed to obtain the CRZ clearance which was granted in the 36th KCZMA meeting held on 02.07.2022.

The Hon'ble Deputy Commissioner, Dakshina Kannada by his letter dated 20.01.2022 has issued instructions to the concerned department to not to lease any further government land in the proposed project area and also not renew any existing lease as the Port land is required for the Promenade Project. This land will be provided to MSCL for development of Waterfront projects along the city edge of River Netravathi and River Gurpura.

Several notices have been issued by the owner department to the lessees. It may be noted that the MSCL Waterfront project will not displace any fishing or fishing related activities but on the contrary will promote allied activities.

As clarified earlier, the Promenade will be a continuous and contiguous development on government owned/ leased land and MSCL will not require acquisition of any private land. But in certain cases, MSCL may require minor adjustments with some establishments in view of best mutual interest and project objectives, and MSCL has already initiated consultation with such parties and has found positive response from the parties.

MSCL has taken ground reality into consideration while conceiving and conceptualizing the project. The historic visual data available with MSCL and other Government departments provide enough evidence on existence of boat building / repair yards in the 2.1 KM stretch of Promenade. MSCL has already held consultations with the functional yard and has aligned the Promenade accordingly. The presumption that construction of Promenade by MSCL will cut off access to existing boatyard is purely hypothetical.

MSCL has followed all the steps to obtain required permissions from the CRZ authorities. MSCL has not altered its plan of developing the Waterfront promenade project from Netravathi Road Bridge to Bolar Sea Face.

As mentioned in earlier paras several notices have been issued by the owner department to the lessees.

Care has been taken to avoid cutting of mangroves in this project and there are no mangroves in the project alignment, MSCL has not submitted any letter to the forest department to permit cutting of mangroves as there is no such requirement at all.

This Waterfront project was already included in the original list of SCP projects during the conceptualizing of Mangaluru Smart City SCP and elaborate consultations with the citizens has been made when the city participated in the challenge round.

MSCL is promoting waterfront at the cost of 185 Cr and the Promenade between Netravathi & Bolar Sea Face is a part of this whole development. MSCL is intending to develop Pedestrian Sea River Link Bridge at Sultan Battery, water jetties, Area development at Tannirbhavi & Sultan Battery & Open-Air Theatre (10 projects out of 36 projects) etc. MSCL has conducted several stake holder meetings involving multiple stakeholders in multiple Smart City Projects including regular CLAF meetings & has diligently promoted projects in line with the Smart City proposal. MSCL has already completed 30 projects involving various stake holders & stake holder departments and is executing further 23 ongoing projects which are in various stages of execution.

It may be noted that MSCL is executing all its projects in public domain including Smart Road, Hospital, Parks, Lakes, Waterfront, Swimming Pool, UGD, Water Supply, and ICT Projects intensively in ABD area and also in PAN City Area. For the Waterfront project in particular MSCL has conducted EIA, SIA etc. and has submitted the same to authorities to obtain clearances. A well-established alignment for the Promenade from Netravathi Bridge to Bolar Sea Face has been discussed with the Stake holders at several levels and on multiple occasions (meeting dated 02.01.2021, 06.03.2021, 15.06.2021, 25.10.2021, 31.05.2023 respectively).

The land available for the development has been confirmed by visiting plot by plot in which all the Stake holder department heads, officials and people's representatives like The Deputy Commissioner, The Commissioner - Mangaluru City Corporation, DDLR, Revenue Inspector, Revenue Officer, Village Accountant, Port Officer, Honourable Member of Parliament, DK., Honourable MLA, Mangaluru South, Worshipful Mayor, The Honourable District In charge Minister, Corperators (MCC), CRZ Officials, KFDC,

MUDA Chairman, MD's, ED of State Nodal Agencies, MLC have visited the site at various occasions for inspection and confirmation.

It may also be noted that MSCL takes adequate care of abutting private parties and is always aware and responds to any call of owners/stake holders of land and takes immediate corrective steps. MSCL has also maintained a ZERO accident record achieved by proper emphasis on HSE measures.

Furthermore, MSCL has provided the entire project plan, EIA, etc. and other requirements to obtain requisite permissions and clearances from the government. MSCL has been granted permission by KSCZMA and the DKCZMA after ascertaining submissions made by MSCL.

MSCL follows an avowed policy of high integrity in its dealings and all tender process is conducted as per the Karnataka Transparency in Public Procurement (KTPP) Act 2013. The tender for construction of promenade has been processed for the following projects through KTPP e-procurement portal of Government of Karnataka.

1. Promenade Development of Waterfront Projects Phase1A – Civil on 19.03.2022
2. Promenade Development of Waterfront Projects Phase 1B Landscaping & PHE on 19.03.2022
3. Promenade Development of Waterfront Projects Phase 1C Electrical Works on 03.04.2022
4. Waterfront Area Development Sub Project – Promenade Development Phase 2A – Civil, Landscaping & Irrigation Plumbing – 03.04.2022
5. Waterfront Area Development Sub Project – Promenade Development Phase 2A – Electrical – 03.04.2022

As per the guidelines, MSCL has submitted the Compliance Report based on the observations made by the technical committee KUIDFC for the TC meeting which in this case was held on 03.07.2021 and 16.07.2021, MSCL has filed its compliance report by email dated 21.08.2021. Thereafter "In Principle" approval has been accorded to the Waterfront Promenade Development.

MSCL has applied to CRZ for permissions based on the landmark of Netravathi Bridge and Bolar Sea Face which is 2.10 KM (1.75KM Plus 0.35 KM totalling to 2.10 KM) and not based on GPS co-ordinates. MSCL has conducted elaborate land surveys, drone survey, electronic total station surve and conventional land surveys to establish control points for development of promenade.

MSCL has represented to the authorities its entire plan of Promenade and based on the recommendations of the District CRZ and KSCZMA and has revised certain portions to comply with the provisions. Only after careful consideration based on proper representation by MSCL, KSCZMA has approved the MSCL proposal in its meeting on 02.07.2022 and the Mangaluru Smart City Limited is executing the project in full compliance of this approval.

Mere insistence that MSCL is indulging in mis-representation does not absolve the alleging party from producing hard evidence that MSCL has cut mangroves. MSCL has taken utmost care to retain all trees in the project area and MSCL has evidence that there were no mangroves in the proposed promenade. The allegation that MSCL has misrepresented facts to project the project area to be in CRZ II also is patently wrong as MSCL during the site inspection conducted by the Hon'ble Commissioner and APCCF, Dept of Forest, Ecology and Environment, Gov of Karnataka on 25.06.2022 has undertaken to align walking track and cycle track of the promenade to CRZ II. It may further be noted that MSCL through its letter MSCL/TECH/EE-1/AEE-2/AE-8/CR-86/2023-24/109 Dated 05.05.2023 has clarified to the Regional Director (Environment), Mangaluru that MSCL is not carrying out any work contrary to the provisions of the CRZ permission.

As such, there are no lapses on the part of any authority nor are any irregularities committed by any of the authorities. It is necessary to note that what is rampant in the proposed river front alignment is the fact that there are a lot of unauthorized occupants and unauthorized structures which are now set to be demolished or displaced. There are encroachments noticed and also records are available to suggest clearly that there are attempts by certain people to erect certain structures post haste with ulterior motive of claiming it to be beneficial for fishing activities. MSCL has brought this to the notice of concerned authorities and actions are being initiated by concerned authorities. However, MSCL has also noticed that there are certain group formation who are not in any way connected to the activity along the proposed promenade and till date MSCL has not received any complaint nor has been called upon by any authority for any wrong doing.

It must be noted that the Promenade project will not only be beneficial in protection against any erosion on the river banks but also will reclaim large stretches of Government owned land and hence it is understandable that the wrongdoers are claiming Sainthood for obvious reasons.

Current Status of the work:

Total length of the project from Nethravathi Railway bridge to Bolar Sea face is 2.1km. Available workable length is 1.5km and work pending due to Status quo by District court (vide O.S.No.1072/2023, O.S.No.992/2023, O.S.No.1073/2023,O.S.No.1074/2023 and O.S.No.156/2024) is 0.6km.

Further, One of the NGO have taken up the matter to Honourable National Green Tribunal, Southern Bench vide OA 52/2024 and Hon'ble NGT Delhi (Principal Bench) had taken suo-motu cognisance and passed orders regarding the same issue and also directed for the suo-motu case registered as OA No. 191 of 2024 to be transferred and clubbed with OA 52/2024.

For above matter listed in NGT, MSCL have considered the instructions from Honourable National Green Tribunal, that only landward side work will be taken up and no work is carried out on river side and MSCL have started rectifying the encroachment portions which are in non-compliance with CRZ in the entire project length.

As per the above developments, work has been taken up only in the Port Land. Hence, the width of the Water Promenade also got reduced which had an impact on reduction of cost of the project. Hence in the 32nd board meeting held on 29th February 2024, the cost of each Project (5 Projects) got reduced as mentioned below:

Name of the Project	Cost as per DPR Value in Cr	Revised Cost as per 32nd Board Meeting Value in Cr
Promenade Development of Waterfront Projects for Mangaluru Smart City Limited **Phase-1A (Civil Works)**	22.87	13.15
Promenade Development of Waterfront Projects for Mangaluru Smart City Limited **Phase-1B (Landscaping and MEP)**	13.56	6.00
Promenade Development of Waterfront Projects for Mangaluru Smart City Limited **Phase-1C (Electrical Works)**	6.16	4.09
Promenade Development of Waterfront Projects for Mangaluru Smart City Limited **Phase-2A (Civil, Landscaping, irrigation & Plumbing)**	15.24	8.44
Promenade Development of Waterfront Projects for Mangaluru Smart City Limited **Phase-2B (Electrical Works)**	1.57	1.04
Total	**59.4**	**32.72**

As per the Promenade Development of Waterfront Projects for Mangaluru Smart City Limited **Phase-1A (Civil Works)**, the said work was Technical & Administratively sanctioned for the total cost of Rs. 22.87 Cr (Incl. GST). The work was tendered for an amount of Rs. 19,68,63,263.00/- (Excl. GST) and was awarded to Mr. Sujay Kumar Shetty of M/s SKS Karkala Infra Projects Pvt Ltd for an amount of Rs. 19,38,53,684.00/- (Excl. GST) which is 1.5525 % Below. Agreement issued to the contractor vide no. 79/2022-23 dated 05.05.2022 for the contract price of Rs. 19,38,53,684.00/- (Excluding GST). As per above mentioned details in 32nd board meeting held on 29th February 2024, the cost of the Project got revised to 13,14,99,194.00/-. The extension of Time EOT-1 is given from 05.02.2023 to 30.03.2024 and EOT-2 is from 01.04.2024 to 30.03.2025.

As per the above developments work has been taken up only in the Port Land. Hence, the width of the Water Promenade also got reduced, due to this variation of quantities are counted as per the site conditions and reasons for the variation are mentioned in the respective items in the variation sheets.

The Technical Committee (TC) was appraised about the necessity of the variation in certain BoQ and Non-BoQ items in variation-01 as below.

A. BOQ variation:

a. **Earthwork excavation**: The excavation for the SSM masonry wall on the land side was not included in the Original Detailed Project Report (DPR). Additionally, for the river side masonry wall, the depth and width of the excavation have increased due to the presence of slushy soil.

b. **Embankment & Back filling:** To maintain the top level at higher than High Flood Level (HFL), the natural ground level has been raised to the required elevation of atleast +600 mm above HFL which has resulted in excess quantities of embankment and backfill material.

c. **Size Stone Masonry (SSM) & Damp Proof Course (DPC):** To maintain the HFL +600mm, the height of the size stone masonry along the landside boundary wall has been raised. The quantity of SSM required was not included in the original Detailed Project Report (DPR), leading to an increase in both SSM and DPC quantities.

d. **Boulders Apron:** To protect the riverbed and masonry retaining wall, the quantity of boulders for the apron has increased.

e. **Stainless Steel (SS) Railing & 40mm Granite Nosing:** The quantities listed in the Bill of Quantities (BOQ) were lower compared to the actual quantities required on site, resulting in an increase in the quantities of SS railing and 40mm granite nosing.

B. **Non BOQ variation:**

a. **Laterite & Brick laying for Pathways & Cycle Track:** General Manager (Technical) of MSCL has made a recommendation based on the Coastal Regulation Zone (CRZ) norms, to restrict the use of concrete pavement in these areas. Instead, recommended using naturally available materials such as laterite stone and wire-cut bricks for constructing pathways and cycle tracks. This approach aligns with environmental regulations and promotes the use of sustainable materials. These Items included as additional items.

b. **MS Handrails:** MS handrails for wooden walkways is necessary for safety purposes and is also in accordance with the GFC drawings. Since these handrails were not originally considered in the Bill of Quantities (BOQ), it is taken as additional items.

c. **M40 Grade Concrete:** During the site inspection on February 28, 2024, the General Manager (Technical) of MSCL has instructed the use of M40 grade concrete for the boat yards and projections near the TVS Factory. Since this specification was not included in the original Bill of Quantities (BOQ), these items are added as additional items.

Laterite Masonry: General Manager (Technical) of MSCL has recommended the use of laterite masonry for the construction of side walls for pathways, cycle tracks, planter boxes, and seating benches during his site inspection on February 28, 2024. Since this recommendation was not included in the original Bill of Quantities (BOQ), these items are added as additional items.

The financial implications of Non-BoQ items are as below.

Sl. No.	Description	Amount
EIRL 01	Brick Laying for Path ways	39,87,124.00
EIRL 02	Laterite Laying for Cycle track & Pathways	48,23,927.00
EIRL 03	Laterite masonry for Pathways & Other works	48,86,018.00
EIRL 04	MS Hand Railings for Wooden walkways	3,60,613.00
EIRL 05	M40 Grade Concrete	27,33,254.00
	Total	**1,67,90,936.00**

The TC was further appraised about the procedure adopted for rates in variation as below.

A. **BOQ Items**

- As per clause 35.1 of the conditions of contract in the contract agreement, the rates quoted by the contractor/approved BOQ rates are continued for payment of quantities up to 125 % of BOQ quantities.

- As per Contract clause 35.2 of conditions of contract in the contract agreement, the rates are derived from the Schedule of Rates (applicable for the area of the work and current at the time of award of contract) for the item, plus or minus the overall percentage of the original tendered rates over the current Schedule of Rates prevalent at the time of award of contract.

B. **Non-BOQ Items- additional items/substituted items.**

- As per Contract clause 35.2 of conditions of contract in the contract agreement, if there is no rate for the additional, substituted or altered item of the work in the BOQ, efforts would be made to derive the rates from those given in the BOQ or the Schedule of Rates (applicable for the area of the work and current at the time of award of contract) and if found feasible payment would be made at the derived rate for the item, plus or minus the overall percentage of the original tendered rates over the current Schedule of Rates prevalent at the time of award of contract.

Accordingly, for Non-BOQ items, Data rates, KPWD 21-22 SoR rates are considered.

Further, MSCL has reported savings in certain other BoQ items to the tune of **Rs. 15,05,67,993.00** citing the following reasons.

As per the original scope of work, the width of the development area was greater. However, as per the revised scope of work, the available width at the site has decreased. As a result, the total quantity in the BOQ cannot be accommodated at the site, leading to a reduction in the following items, which are now considered as savings.

a. Installation of steel barricade work are not executed hence are under savings.
b. Manual earth work excavation & WMM work are executed as per site conditions rest are under savings.
c. PCC & River Pitching work are executed as per site conditions rest are under savings.

d. As per CRZ norms permanent structures are not permitted in CRZ zone, so that Driven Piles & Pile cap, Solid block masonry & Kerb Stones work are not executed hence are under savings.
e. Foundation RCC works, Shuttering, TMT Steel & MS Truss work are executed as per site conditions rest are under savings.
f. Plastering, Texture Painting, MS Gate & Granite Flooring work are executed as per site conditions rest are under savings.
g. Mangalore Tiles & Ridge tiles work are not executed hence are under savings.
h. 19mm & 40mm Granite flooring works are not executed hence are under savings Sand Filling, Precast concrete benches, MS Circular bollards, IPE Wooden planks walkway, Signages & Sculptures work are executed as per site conditions rest are under savings.

The item wise savings details are as follows.

BOQ Item No.	Description	Amount (Rs)
3, 5, 8, 9, 11 & 14	Installation of Baricade, Manual Excavation, PCC, River Pitching & WMM.	2,50,62,945.00
16, 17, 18, 19, 20 & 21	Driven Piles, Pile Caps, Footing Concrete, PCC, TMT Steel & Shuttering.	6,24,17,779.00
22, 23, 24 & 27	Solid Block Masonry, Plastering, Texture Painting & Kerb Stones.	80,31,579.00
25, 29, 30, 31, 32, 34, 35 & 36	19mm & 40mm Granite Flooring, MS Truss, Mangalore tiles & Ridge Tiles.	4,20,06,330.00
37, 38, 39, 40, 41, 42, 43, 44 & 45	Precast concrete benches, MS Circular Bollards, IPE wooden planks, Signages & Sculptures.	1,30,49,360.00
	Total	**15,05,67,993.00**

The SPV–MSCL and Project Management Consultant have verified and validated the items, quantities and rates are adopted in the proposed variation- 1 and have recommended the approval of variation.

The detailed variation statements from format (1) to format (5) were presented to TC, highlighting the reasons/justification for items of work included in the variation-1 proposal. The total amount as modified/scrutinized/verified and now recommended for variation- 1 is **Rs. 6,81,54,276.00** as below.

Sl No	Variation 2	Total No. of Items	Amount excluding GST (in Rs.)
1	BOQ Items	09	5,13,63,340.00
2	Non-BoQ items	05	1,67,90,936.00
	Total	**14**	**6,81,54,276.00**

I. The financial implication upon the DPR cost on account of variation-1 is as below:

	Particulars	Variation – 01
A	DPR cost	Rs. 24,61,00,000.00
B	Contract amount	Rs. 19,38,53,684.00
C	Excess due to variation	Rs. 6,81,54,276.00
D	Reckoned savings	Rs. 15,05,67,993.00
E	Net variation- (C-D)	Rs. (-) 8,24,13,717.00

F	Revised contract amount after variation (B+E)	Rs. 11,14,39,967.00
G	Percentage of variation as compared to DPR cost	(-)8,24,13,717x100 = -33.49% 24,61,00,000.00
H	Percentage of variation as compared to contractor cost	(-)8,24,13,717x100= -42.51% 19,38,53,684.00

II. The financial implication of variations and GST upon the original SCP/DPR cost is as below;

A) (i) Original SCP/DPR cost (Incl. GST) : Rs 24,61,00,000.00
(ii) As per Approved 930Cr list revised SCP cost allocation :Rs.13,15,00,000.00
(iii) Other charges : Nil
(iv) Net DPR cost after deduction :Rs.13,15,00,000.00
B) Revised Contract amount after V1 :Rs.11,14,39,967.00
C) Actual GST amount overall (As submitted) :Rs. 2,00,59,194.00
D) Variation & GST (B+C) :Rs.13,14,99,161.00
E) Additional fund required to approve variation, including GST over the revised SCP/DPR cost [D-A (iv)] :Rs. **Nil**

Recommendation of the T.C: The items proposed in the variation are reported to be essential for technical completion of the work, and the variation does not entail additional fund requirement over and above DPR cost of Rs. 24.61 Cr. Hence, the Technical Committee recommends the approval of Variation-01 amounting to **Rs. 6,81,54,276.00** and with a net variation of **Rs.(-)8,24,13,717.00,** as compared to Contract amount, after considering the savings in BoQ items in the contract subject to conditions that

(a) Adhere to the directions of NGT, Hon'ble district court and CRZ norms.
(b) Payments shall be released only after obtaining clearance from the NGT and approval of variation from the competent authority.

The details of BoQ and Non BoQ items recommended for approval in variation-1 is appended as **Statement 3A** and **Statement 3B** to this proceeding.

Project-4: Promenade development of Waterfront Project for Mangaluru Smart City Limited – Phase – 1B (Landscape and PHE works).

Subject: Review of Variation – 01 for certain BOQ and Non BOQ items.

Promenade development of Waterfront Project for Mangaluru Smart City Limited – Phase – 1B (Landscape and PHE works) is one of the projects under SCM. The estimated cost of the project is Rs. 13.81 Cr The work was awarded to M/s Udra Construction Pvt Ltd at cost of Rs.12.36 Cr (Excl. GST) on 05.05.2022

Salient features of the contract

SCP cost	Rs. 13.81 Cr.

The above variations recommended for approval are also subject to further conditions as below.

1. The estimated variation quantities recommended for approval is to be limited to the actual quantities as per the site requirements, during execution.

2. The GM (Tech) of MSCL shall ensure that standard practice of measurement of quantities and quality assurance, for all variation items are scrupulously adopted, documented, and certified by the Contractor/SPV Technical team and the project management consultants, before making payment to the contractor.

3. The Pre-work and Post-work site condition shall be documented in the form of photographs and video graph for reference and verification.

4. The GM (Tech) of MSCL shall verify thoroughly, all variation quantities, item rates/derived rates adopted in the variation proposal, before submission of variation proposal-I for administrative approval by the competent authority, as per G.O No. UDD/56/CSS/2016(Part-5), Bengaluru, dated: 15.09.2017.

(Arun Prabha K S)
Member-Convenor, TC, SCM
and G.M (Tech), MSCL

(Basavaraj Kabade)
Member, TC, SCM and
Chief Engineer, BBMP

(Vasudevan.R)
Member, TC, SCM and
Chief Engineer (Retd), BWSSB

(Nandeesha J.R)
Chairman, Technical Committee, SCM &
Executive Director (Tech) (I/C), KUIDFC

(58)

Smart City

ಮಂಗಳೂರು
MANGALURU
SMART CITY

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಮಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಕಟ್ಟಡ, 2ನೇ ಮಹಡಿ, ಬಂಟ್ಸ್ ಹಾಸ್ಟೆಲ್ ರಸ್ತೆ, ಲಾಲ್‌ಬಾಗ್, ಮಂಗಳೂರು - 575 003, ದ.ಕ.

Ref: MSCL/Tech-EOT/2024-25 /540

Date: 05.08.2024

To,
The Managing Director
KUIDFC
Indiranagar, Bengaluru

Respected Sir,

Sub: Submission of revised EoT dates

The 37th EoT meeting is scheduled to be held on 06.08.2024.Due to heavy monsoon rain, work could not be carried out in the month of July in any of the ongoing projects and heavy rain is also expected in August. Hence we would like to submit the revised EoT dates for the projects along with the reasons as follows.

Sl No	Name of Project	Reasons for EoT	Original EOT Request date	Revised EOT Request date
1	Smart road package 7	Delay due to land acquisition Delay due to traffic divergence issues Delay due to 24x7 water supply works and UGD works Street Light works of ABD area for non-smart roads Delay partly attributable to Contractor	31/10/2024	31/12/2024
2	Smart road Package 5	Delay due to land acquisition Delay due to traffic divergence issues Delay due to 24x7 water supply/GAIL Delay due to UGD works taken up parallely Delay due to need to take up works with utmost precaution since main water pipelines exist beneath the road Delay due to unseasonal rains Delay due to additional roads taken up	31/12/2024	31/03/2025
3	Smart road Package 6	Delay due to additional roads taken up Delay due to traffic divergence issues Delay due to land acquisition Delay partly attributable to Contractor	31/10/2024	31/12/2024

(59)

4	Smart road package 3	Delay due to land acquisition Delay due to 24x7 water supply works Delay due to delay in starting of KMC Mercara road Delay partly attributable to Contractor	31/12/2024	28/02/2025
5	Thumbe	Rise in water level of Dam by MCC Delay due to revision in methodology of construction	30/11/2024	31/01/2025
6	Connector road	Delay due to RUB work by Railways Delay due to land acquisition Delay die to traffic divergence issues Delay partly attributable to Contractor	31/03/2025	31/03/2025
7	Mangaladevi PHC	Delay due to additional scope of work	31/10/2024	31/12/2024
8	Indoor Stadium	Delay due to HPSC approval for variation items Delay in obtaining additional funds Delay in obtaining pre-requisite approvals	31/12/2024	31/03/2025
9	Tannirbhavi	Unseasonal rain Shifting of existing shops Work executing in pipeline with blue flag beach development	31/08/2024	31/10/2024
10	Waterfront Promanede	Unseasonal rain Shortage of workers KSCZMA approval not received for modification of works Regular objections and police complaint from nearby port workers Delay in handing over site by Port department Delay due to court case filed by port land users Delay due to NGT objection to work along river side	31/03/2025	31/03/2025
11	Waterfront Promanede 1B			
12	Waterfront Promanede 1C			
13	Waterfront Promanede 2A			
14	Waterfront Promanede 2B			

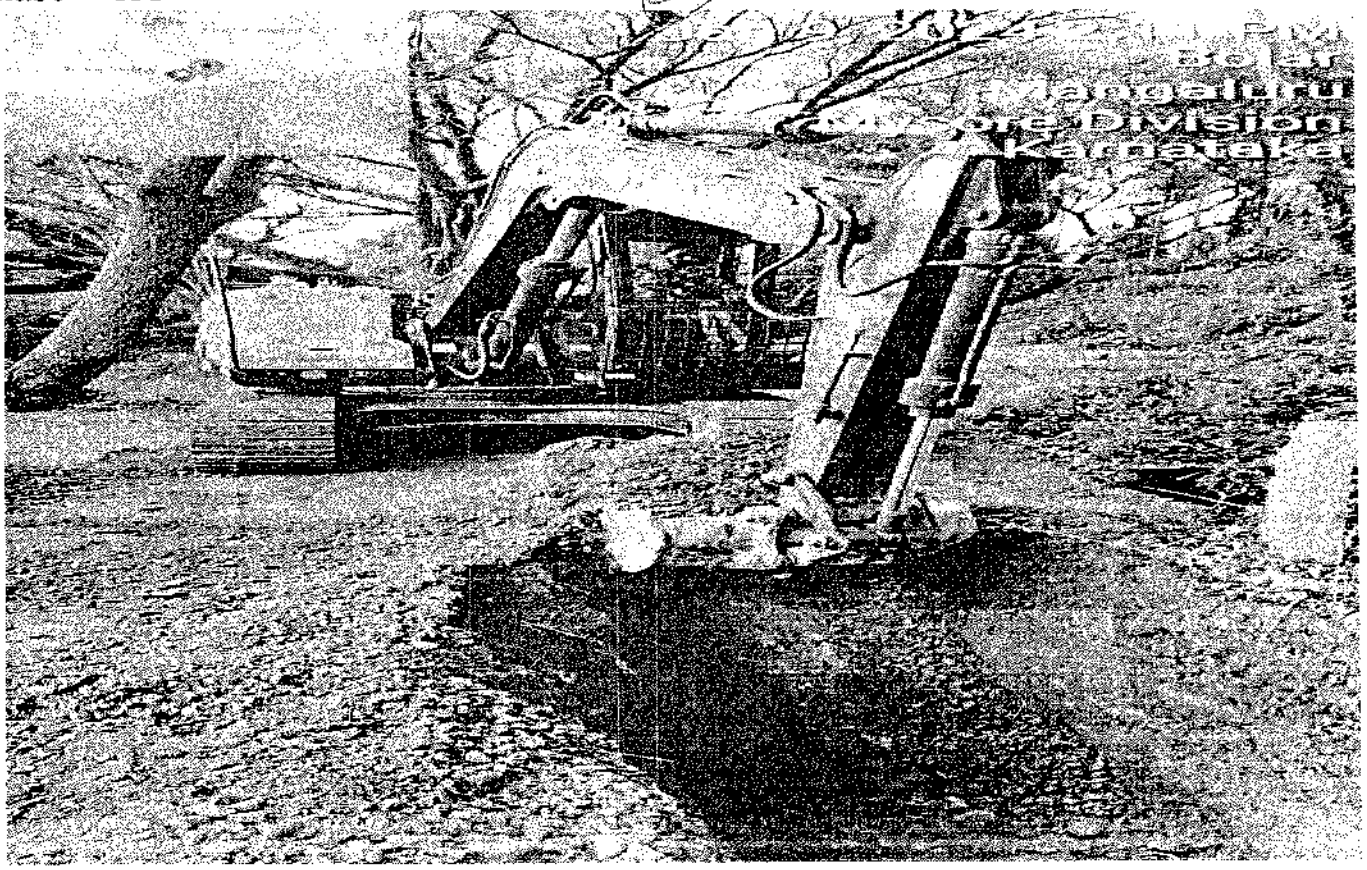
Thanking you,

Yours faithfully

Managing Director
Mangaluru Smart City Limited

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

60



Excavation Work.

SSM work at Boundary Side.

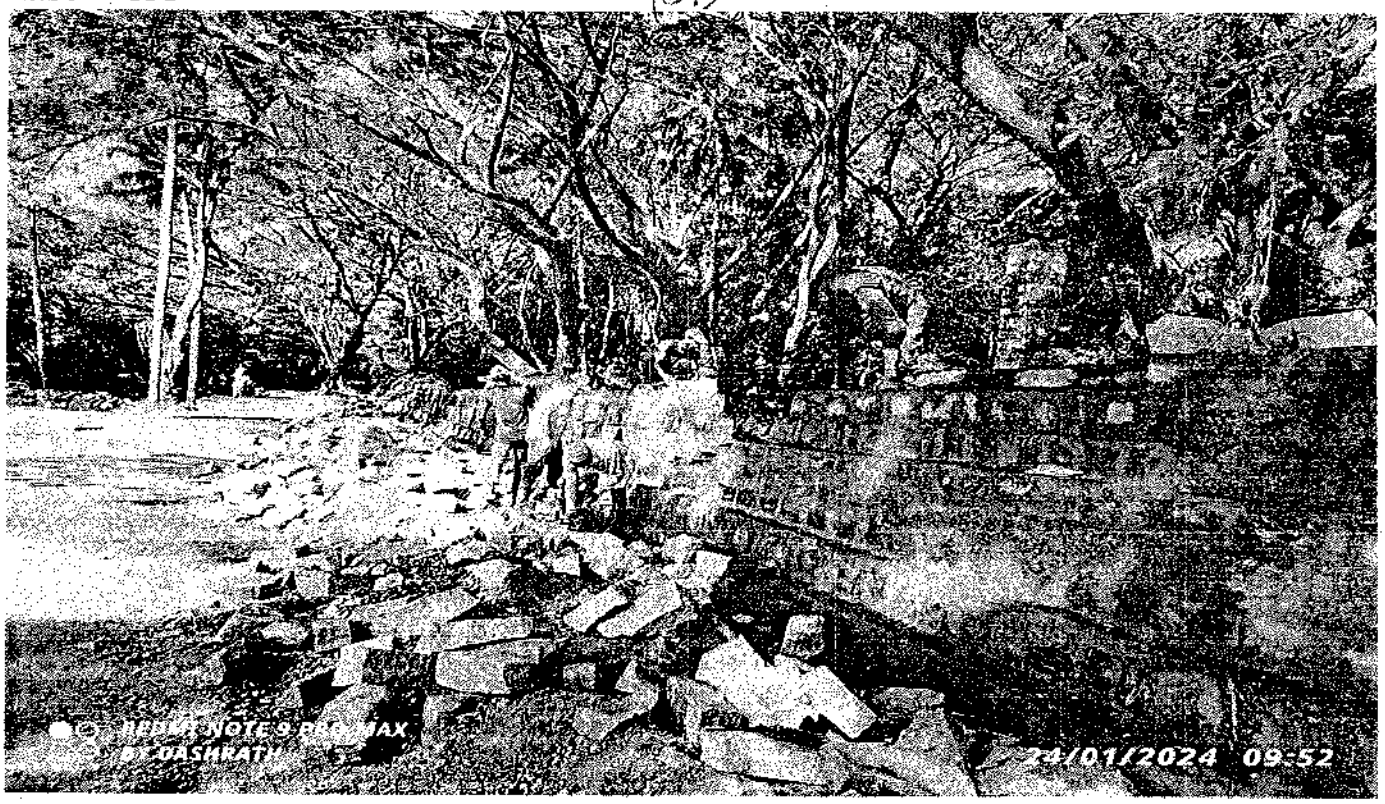
Assistant Engineer
Mangaluru Smart City
Mangaluru

BKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

(61)



SSM work at Boundary Side.

SSM work at Boundary Side.

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

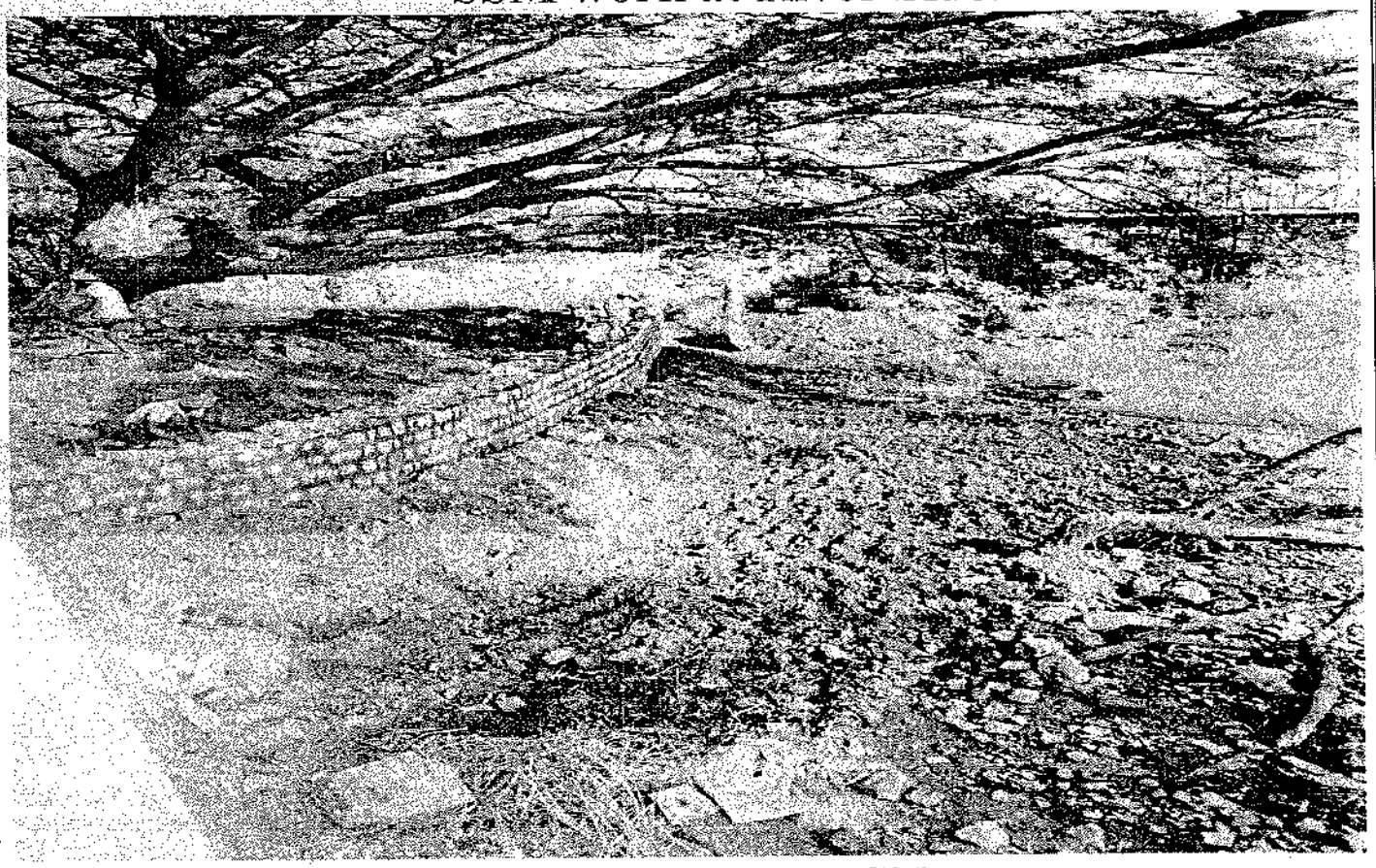
KRS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

(62)

SSM work at River Side.



SSM work at River Side.

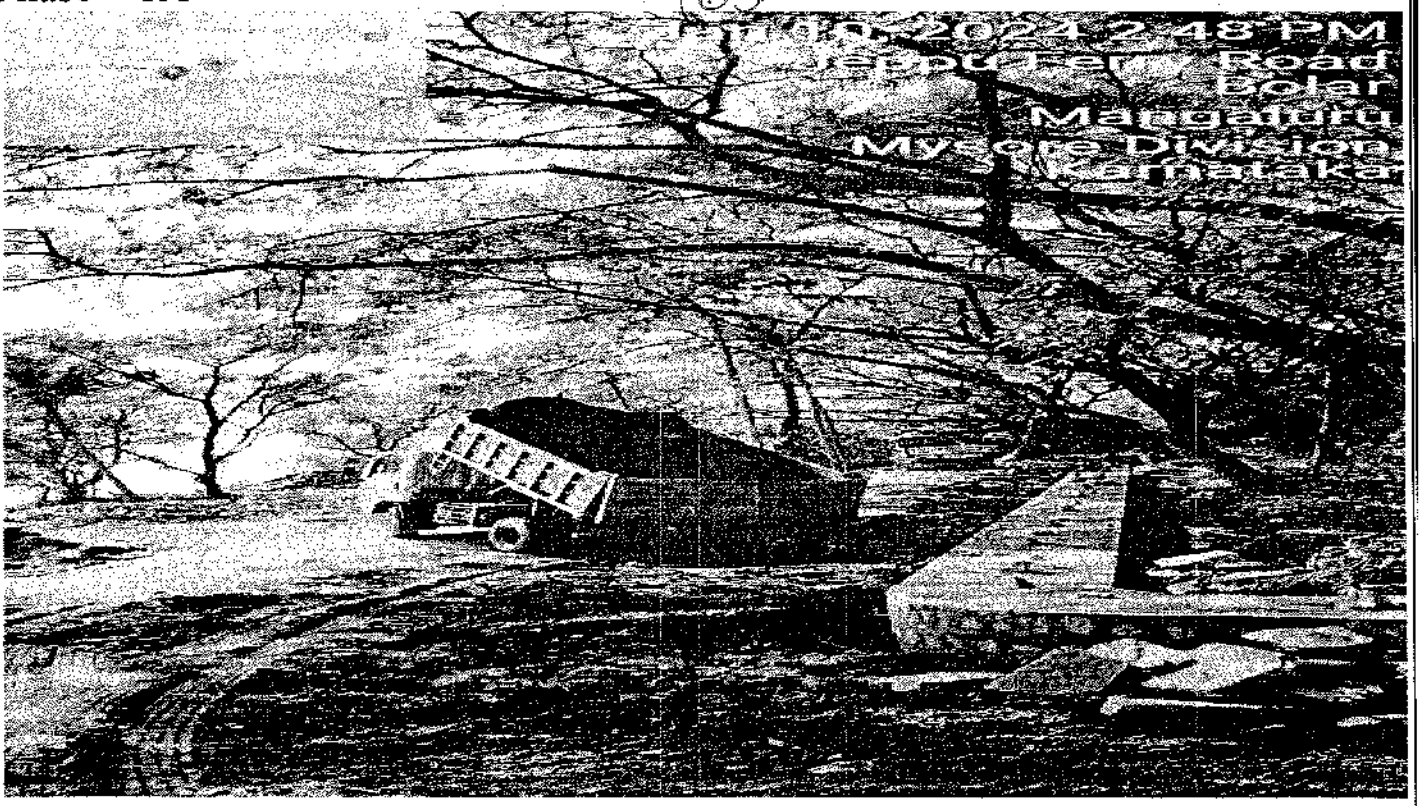
Assistant Engineer
Mangaluru

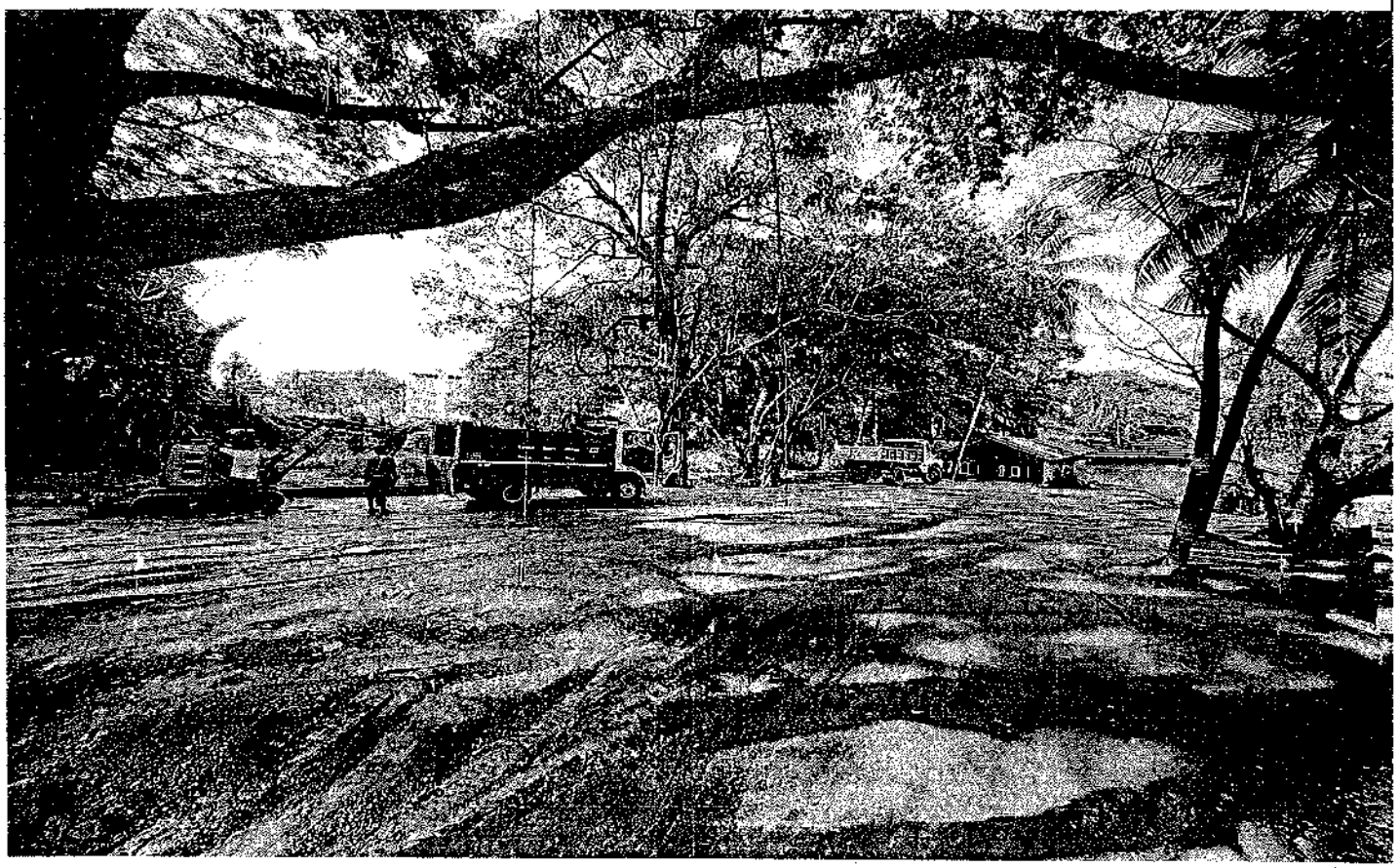
KG KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

Assistant Executive Engineer
Mangaluru Smart City Limited

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

(63)





Back filling work.

Assistant Executive Engineer
Mangaluru Smart City Limited

Assistant Engineer
Mangaluru Smart City Limited
Mangaluru

M/S KARKALA INFRA PROJECTS PRIVATE LIMITED

Managing Director

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

(64)

Laterite Masonry work.

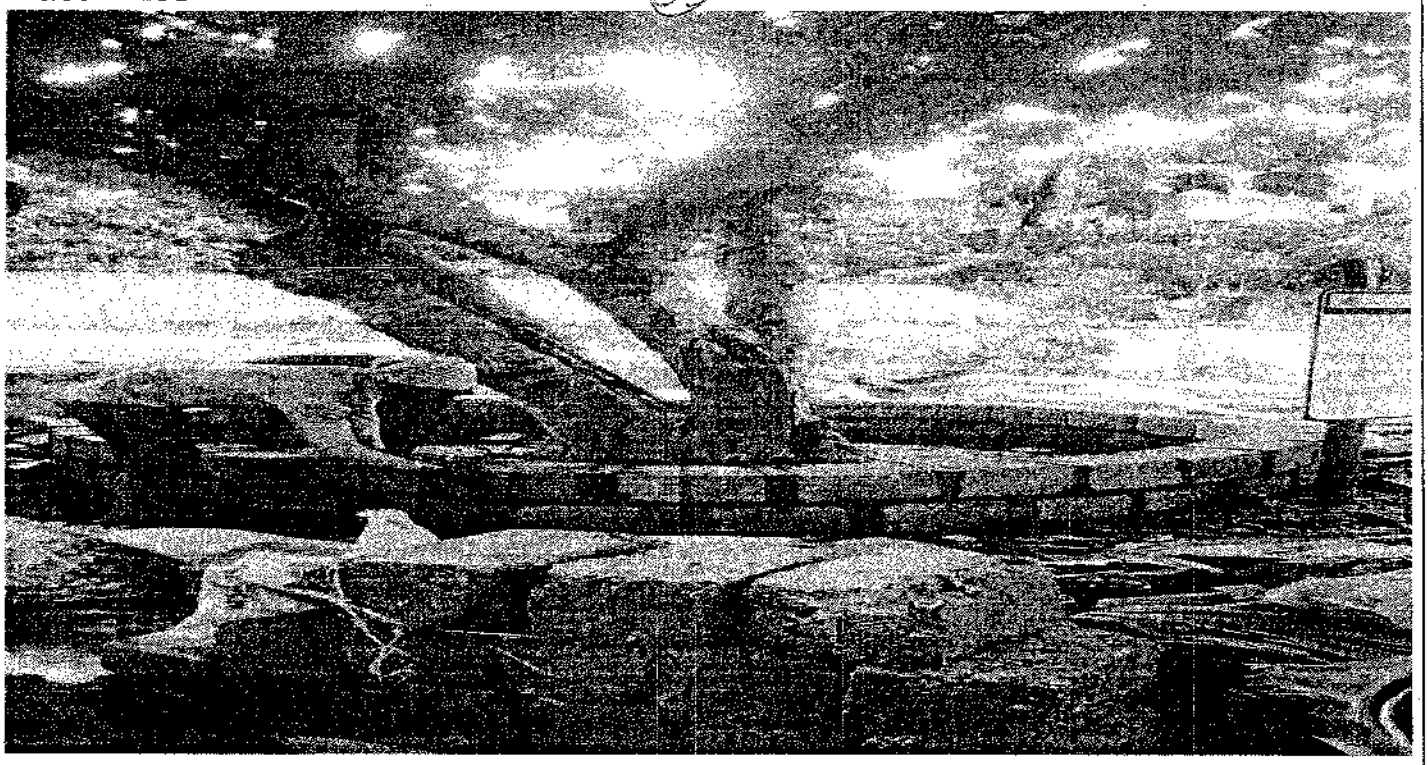
Assistant Engineer
Mangaluru Smart City Limited

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

(65)



Laterite Masonry work.

Assistant Engineer
Mangaluru Smart City Limited
Mangaluru

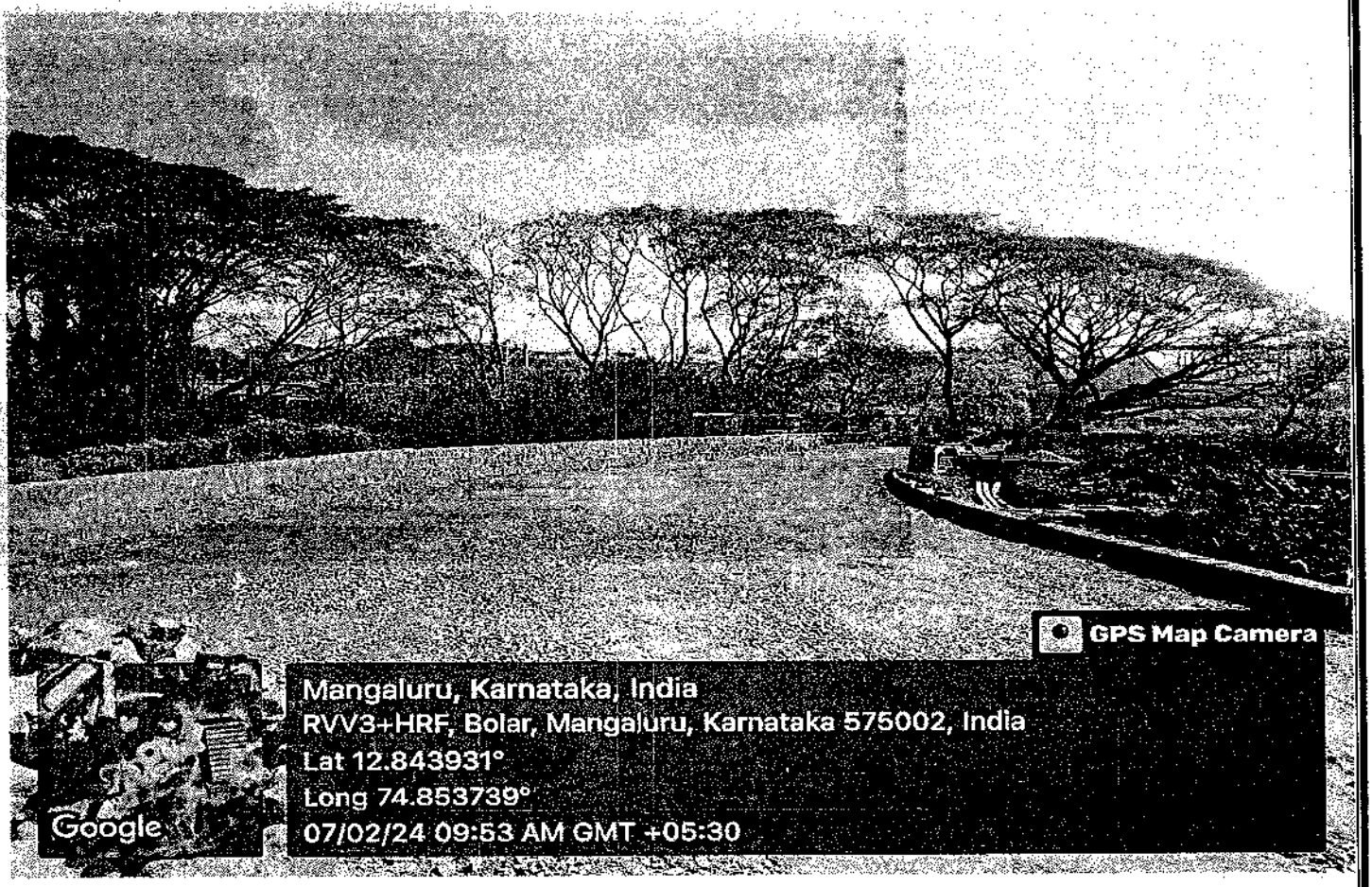
For SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Managing Director

Assistant Executive Engineer
Mangaluru Smart City Limited

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

(66)



WMM work.

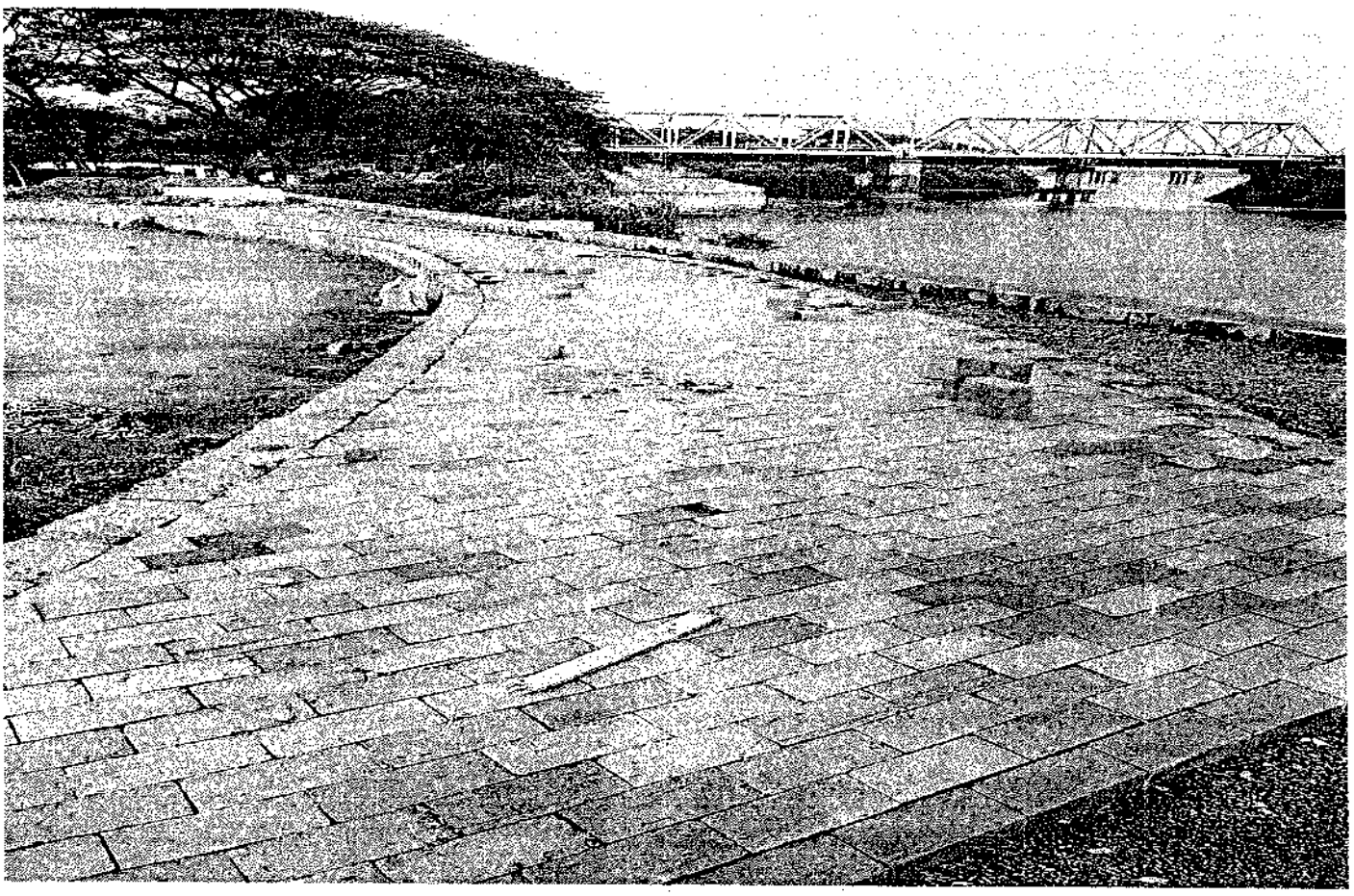
Assistant Engineer
Mangaluru Smart City Limited
Mangaluru

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

67



Brick Laying work.

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

FORM P. W. G. 33 (C) Contd.

III Memorandum of payment

1) Total Value of Work done as per Account I	Rs 3,41,31,264-00
2) Deduct Amount with held a) From Previous Bill	
b) From this Bill	
3) Balance (Item 1-2)	
4) Total Amount of Payment already made as per Column No.5 of last running Account Bill/Paid Voucher No. ____ Date ____	Rs 12,55,8,700-00
5) Payment now to be made (As Detailed Below)	Rs 215-12,564-00
a) By Recovery of Amounts Creditable to these Work	
b) By Recovery of Amounts Creditable to these works	
(1) Income Tax @ 2% Rs 431,51-00	
(2) CGST/SGST @ 2% Rs 431,51-00	
(3) BCW Cess Labour @ 1% Rs 215,76-00	
(4) Royalty CBF @ 1% Rs 215,73-00	
(5) TOTAL	
(6) By Cheque / Cash Received Rs. (in words) as per above memorandum on account of this work.	

Total Deductions Rs 6,27,012-00

Total Deductions	Rs 6,27,012-00
Net Bill Amount	Rs 15,14,55,55,2-00
ADD GST Amount	Rs 3,883,062-00
Gross Amount	Rs 19,28,61,4-00

Witness

Stamped
Signature of Contractor

2 The Payees acknowledgement should be for gross amount paid as 5 i.e. (a+b+c)

3 Payment should be attested by some known person when payees acknowledgement given by a mark seat or thumb impression

FORM P. W. G. 33 (C) Contd. IV REMARKS

(This space is reserved for any remarks which the Disbursing Office of the Divisional Office may wish to record in respect of the execution of the work, check measurement or the state of contractors account)

Paid by Cheque No. 240953612 3

Dated 29/10/24 for 19,28,614

Cy - 17376060
Bl - 32083932

1

o/c.

o/c.

MANGALURU SMART CITY

Mangaluru Smart City Limited

Electronic Measurement Book

Project	Smart City Mission
Name of Work:	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
Name of Contractor:	Mr. Sujay Kumar Shetty M/s SKS Karkala Infra Projects Pvt Ltd
Estimated Cost	Rs. 19,69,09,882.36/- (Excl. GST)
Tendered Amount	Rs. 19,69,09,882.36/- (Excl. GST)
Agreement Amount	Rs. 19,38,53,684/- (Excl. GST)
Agreement No	79/2022-23 dated 05.05.2022
EMB No	49
RA Bill No	5th and Part

o/c.

o/c.

D.B.R. NO. (30) dated. 16-01-2025.
R.A. Bill. NO. V th. PART-

MANGALURU SMART CITY

MANGALURU SMART CITY LIMITED

FORM P.W.D. 33 (C)

o/c. (2) o/c.

Running Account Bill [See Paragraph (217)]

[For Contractor and Supplies this Form Provides only for payments for Works or Supplies Actually Measured]

Cash Book Voucher _____ Date :-

Name of the Contractor: Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd

Name & code No of the work (As in estimate): Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

promenade Dwelop-ment of waterfront projects for M.S.C.L phase-I.A.

Purchase of Supply :-	
Serial No. of this Bill :-	RA Bill - 5th and Part
No. & Date of his last Bill for this work :-	
Reference to Agreement :-	79/2022-23 dated 05.05.2022
Date of Written Order to Commence Work :-	05.05.2022
Date of Completion According to Agreement :-	05.05.2023
Date of Actual Competion of Work :-	

Note of required in the Case of Work done or Supplies made under a piece Work Agreement.

FOR USE OF TECHNICAL SECTION

1. Checked Arithmetically with Measyrement Book
2. Checked with Previous Book.
3. Checked with Agreement /Schedule of rates

FOR USE OF TECHNICAL SECTION

1 Checked Arithmetically with Measurement Book.
2 Checked with Previous Book.
3 Checked with Agreement / Schedule of Rates.

Signature of AE | Signature of AEE | Signature of EE | Signature of GM(Tech)

promenade Dwelopment of waterfront project for M.S.C.L phase. I.A.

Signature of Accounts Manager

FOR USE IN THE MSCL OFFICE

(For passing Endorsement)

Rs 6337903-00

Rs. sixty, three Lakh, thirty, seven, thousand, Nine, hundred, and, three only

ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	
ಒಪ್ಪಿತವಾದ ಮೊತ್ತ ರೂ.	Rs 39,76,824-00
ಈ ಮುಖಾಂತರ ಪಾವತಿಸಬೇಕಾದ್ದು ರೂ.	
ಮತ್ತು ಹೊಂದಾಣಿಕೆಯಾಗಿರುವುದು ರೂ.	Rs 23,61,079-00

ಲೆಕ್ಕಾಧಿಕಾರಿ ಮು.ಪ್ರಾ. ವ್ಯ.ನಿ.

Paid by Cheque No. 241037857
Dated 16.01.2025 Rs. 39,76,824

A.S. A.O. C.A.O. MD MSCL

o/c.

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
Government of Karnataka

Detailed Contingent (D.C.) Bill of

MANGALURU SMART CITY LIMITED for the month of January 2025

CTS-5 /ಸಿಟಿಎಸ್ - 5

Bill No. /ಬಿಲ್ಲು ಸಂಖ್ಯೆ : AD2410206027

Treasury /ಖಜಾನೆ: MANGALURU

Claim Type /ಕ್ಲೈಂ: DC Bill

Sector/ವಲಯ :	PFMS/ಪಎಫ್ಎಂಎಸ್
Date/ದಿನಾಂಕ:	16/01/2025
	ORIGINAL
Token No/ ಟೋಕನ್ ಸಂಖ್ಯೆ:	2410378571
Voucher No/ ವೌಚರ್ ಸಂಖ್ಯೆ:	

HOA/ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	DDO Details/ಡಿಡಿಓ ವಿವರಗಳು	CTS- 5/ ಸಿಟಿಎಸ್ -5	P
2217~05~191~1~25	DDO Code/ ಡಿಡಿಓ : 90293O TAN No./ ಟ್ಯಾನ್ ಸಂಖ್ಯೆ: BLRM27137F		
Voted			
059		Other Expenses	₹4645218.00
		Gross Amount / ಒಟ್ಟು ಮೊತ್ತ :	₹4645218

Sr No/ಕ್ರ ಸಂ	Sub Voucher No/ ಉಪ ವೌಚರ್ ಸಂಖ್ಯೆ	Date/ ದಿನಾಂಕ	Description of Charge & No, Date of authority for all charges requiring Spl. sanction/ವೆಚ್ಚದ ವಿವರ ಮತ್ತು ವಿಶೇಷ ಮಂಜೂರಾತಿ ಅವಶ್ಯಕತೆಯಿರುವ ಎಲ್ಲಾ ವೆಚ್ಚಗಳ ಪ್ರಾಧಿಕಾರ ಸಂಖ್ಯೆ ಮತ್ತು ದಿನಾಂಕ	Amount/ಮೊತ್ತ (₹)
1	85	16/01/2025	PROMENADE DEVELOPMENT OF WATERFRONT PROJ FOR PH 1	₹4645218.00
			Gross Amount / ಒಟ್ಟು ಮೊತ್ತ :	₹4645218

Sr No./ ಕ್ರ ಸಂ	Deduction Description / ಕಡಿತದ ವಿವರಗಳು	HOA / ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Amount / ಮೊತ್ತ (₹)
1	Deposit TTR	8342~00~120~0~18~506	₹5371
2	Deposit TTR	8449~00~120~0~18~660	₹53711
3	Deposit TTR	8449~00~120~0~21~662~NA	₹107422
4	INCOME TAX	8658~00~112~0~01~000	₹107422
5	ROYALTY	0853~00~102~1~05~000	₹394468
		Total Deductions / ಒಟ್ಟು ಕಡಿತಗಳು :	₹668394

Net Amount / ನಿವ್ವಳ ಮೊತ್ತ : ₹ 3976824

Rupees Thirty Nine Lakh Seventy Six Thousand Eight Hundred Twenty Four Only

Signature of DDO / ಡಿಡಿಓರವರ ಸಹಿ

MANGALURU SMART CITY LIMITED

Managing Director
Mangaluru Smart City Limited,
Mangaluru

Under Rs. 3976825 (Rupees Thirty Nine Lakh Seventy Six Thousand Eight Hundred Twenty Four Only)

Amount Required for Payment / ಪಾವತಿಗೆ ಅವಶ್ಯಕವಿರುವ ಮೊತ್ತ

Payable Amount /ಪಾವತಿಸಬೇಕಾದ ಮೊತ್ತ : ₹ 3976824 (Rupees Thirty Nine Lakh Seventy Six Thousand Eight Hundred Twenty

Four Only)
By e-Payment /ಇ-ಪಾವತಿ ಮೂಲಕ : ₹ 3976824 (Rupees Thirty Nine Lakh Seventy Six Thousand Eight Hundred Twenty Four Only)
By Transfer/ವರ್ಗಾವಣೆ ಮೂಲಕ : ₹ 668394 (Rupees Six Lakh Sixty Eight Thousand Three Hundred Ninety Four Only)
Place/ ಸ್ಥಳ :
Date/ ದಿನಾಂಕ :

Signature of DDO/ಡಿಡಿಒರವರ ಸಹಿ

MANAGING DIRECTOR ,MANGALURU SMART CITY LIMITED

Digitally Signed By MANAGING DIRECTOR on 16/01/2025 @ 18:00:07

Managing Director
Mangaluru Smart City Limited
Mangaluru

For Use of Counter Signing / ಮೇಲುಸಹಿಗಾಗಿ

Counter Signed for **4645218 (Rupees Forty Six Lakh Forty Five Thousand Two Hundred Eighteen Only)**

(Disallowed) _____from Sub-voucher No _____

I certify that in support of every charges of more than ₹50 made in this bill, a receipt or other voucher has been given to me. The receipt and vouchers for items in excess of ₹1,000 are attached to this bill with the exception of those above ₹1,000 mentioned above which will be sent after payment and I am responsible that the receipts and vouchers for all other items of more than ₹50 are in proper form and order and are in my possession and that they have been so cancelled that they cannot be again used to support claims against Government.

ಈ ಬಿಲ್‌ನಲ್ಲಿ ಮಾಡಲಾದ ರೂ 50 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಪ್ರತಿ ಶುಲ್ಕಗಳಿಗೆ ಬೆಂಬಲವಾಗಿ ರಶೀದಿ ಅಥವಾ ಇತರ ವೋಚರಗಳನ್ನುನೀಡಲಾಗಿದೆ. ರೂ1,000ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಐಟಂಗಳಿಗೆ ರಶೀದಿ ಮತ್ತು ವೋಚರ್‌ಗಳು ಈ ಬಿಲ್‌ಗೆ ಲಗತ್ತಿಸಲಾಗಿದೆ ಮತ್ತು ಮೇಲೆ ತಿಳಿಸಲಾದ 1,000 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನವುಗಳನ್ನು ಪಾವತಿಯ ನಂತರ ಕಳುಹಿಸಲಾಗುವುದು. ರೂ50 ಕ್ಕಿಂತ ಹೆಚ್ಚಿನ ಎಲ್ಲಾ ಇತರ ಐಟಂಗಳಿಗೆ ರಸೀದಿಗಳು ಮತ್ತು ವೋಚರ್‌ಗಳಿಗೆ ನಾನು ಜವಾಬ್ದಾರನಾಗಿರುತ್ತೇನೆ ಮತ್ತು ಅವುಗಳು ಸರಿಯಾದ ರೂಪ ಮತ್ತು ಕ್ರಮದಲ್ಲಿವೆ ಹಾಗೂ ನನ್ನ ಸ್ವಾಧೀನದಲ್ಲಿವೆ. ಅವುಗಳನ್ನು ರದ್ದುಪಡಿಸಲಾಗಿದೆ ಹಾಗೂಮತ್ತೆ ಸರ್ಕಾರದಿಂದ ಕ್ಲೇಂ ಮಾಡಲು ಬಳಸುವುದಿಲ್ಲ ಎಂದು ದೃಢೀಕರಿಸುತ್ತೇನೆ.

INSTRUCTIONS: In cases where the Drawing Officer happens to be the Countersigning also the Drawing Officer will sign the bill at both the places

ಸೂಚನೆಗಳು: ಹಣ ಸೆಳೆಯುವ ಅಧಿಕಾರಿ ಹಾಗೂ ಮೇಲುಸಹಿ ಮಾಡುವ ಅಧಿಕಾರಿ ಒಬ್ಬರೇ ಆಗಿದ್ದಲ್ಲಿ ಹಣ ಸೆಳೆಯುವ ಅಧಿಕಾರಿ ಎರಡೂ ಸ್ಥಳಗಳಲ್ಲಿ ಬಿಲ್ಲಿನಲ್ಲಿ ಸಹಿ ಮಾಡುತ್ತಾರೆ.

Place/ ಸ್ಥಳ :
Date/ ದಿನಾಂಕ :

Signature of MANAGING DIRECTOR ,MANGALURU SMART CITY LIMITED

Managing Director
Mangaluru Smart City Limited
Mangaluru

Space for Audit Office/ ಲೆಕ್ಕ ಪರಿಶೋಧನಾ ಕಚೇರಿಗಾಗಿ ಸ್ಥಳ Admitted / ಒಪ್ಪಿಗೆಯಾದ : Objected / ಆಕ್ಷೇಪಿಸಿದ : Reasons / ಕಾರಣಗಳು :	Space for use of Treasury/ ಖಜಾನೆ ಉಪಯೋಗಕ್ಕಾಗಿ ಸ್ಥಳ Gross Amount /ಒಟ್ಟು ಮೊತ್ತ : ₹ 4645218(Rupees Forty Six Lakh Forty Five Thousand Two Hundred Eighteen Only) Net Amount /ನಿವ್ವಳ ಮೊತ್ತ : ₹ 3976824 (Rupees Thirty Nine Lakh Seventy Six Thousand Eight Hundred Twenty Four Only) (By e-Payment)/ ಇ-ಪಾವತಿ ಮೂಲಕ

Auditor Section Officer/ ಪರಿಶೋಧಕ ವಿಭಾಗ ಅಧಿಕಾರಿ	Senior Officer/ ಹಿರಿಯ ಅಧಿಕಾರಿ	Gazetted Officer/ ಪತ್ರಾಂಕಿತ ಅಧಿಕಾರಿ	BoA / ಬಿಒಎ	Head Accountant/ಮುಖ್ಯ ಲೆಕ್ಕಿಗರು	Treasury Officer / ಖಜಾನಾಧಿಕಾರಿ

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
Government of Karnataka

Annexure-A / ಅನುಬಂಧ-ಅ

DDO Code / ಡಿಡಿಓ ಕೋಡ್ : 902930

Token Number / ಟೋಕನ್ ಸಂಖ್ಯೆ	2410378571	Mode of Payment / ಪಾವತಿ ವಿಧ	e-Payment
Gross Amount / ಒಟ್ಟು ಮೊತ್ತ	₹4645218.00	Payable Amount / ಪಾವತಿಸಬೇಕಾದ ಮೊತ್ತ	₹3976824.00

Sr No / ಕ್ರ.ಸಂ	Recipient Name / ಸ್ವೀಕರ್ತನ ಹೆಸರು	Recipient Name as in Bank / ಬ್ಯಾಂಕಿನಲ್ಲಿರುವಂತೆ ಹೆಸರು	Recipient Code / ಸ್ವೀಕರ್ತನ ಕೋಡ್	Amount / ಮೊತ್ತ	
	Account No. / ಖಾತೆ ಸಂಖ್ಯೆ	Bank Name / ಬ್ಯಾಂಕ್ ಹೆಸರು	Branch / ಶಾಖೆ	IFSC Code / ಐಎಫ್ಎಸ್ಸಿ ಕೋಡ್	MICR Code / ಎಂಐಸಿಆರ್ ಕೋಡ್
1	Ms SKS Karkala Infra Projects PVT LTD	Ms SKS Karkala Infra Projects PVT LTD	3002163780	3976824.00	
	82010500000017	BANK OF BARODA	KARKALA,KARNATAKA	BARB0VJKARK	576012014

Signature of DDO/ ಡಿಡಿಓರವರ ಸಹಿ
MANGALURU SMART CITY LIMITED
Managing Director
Mangaluru Smart City Limited,
Mangaluru

Smart City

ಮಂಗಳೂರು
MANGALURU
SMART CITY| Way to go Way to Grow

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಮಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಕಟ್ಟಡ, 2ನೇ ಮಹಡಿ, ಎಮ್.ಜಿ. ರಸ್ತೆ, ಲಾಲ್‌ಬಾಗ್, ಮಂಗಳೂರು - 575 003, ದ.ಕ.

ಸಂಖ್ಯೆ: ಮ.ಸ್ಮಾ.ಸಿ.ಲಿ/ಲೆಕ್ಕ ಪತ್ರ ಶಾಖೆ/85/2024-25 ದಿನಾಂಕ: 16.01.2025

ವಿಷಯ: ಕಾಮಗಾರಿ ಬಿಲ್ಲಿನ ಪಾವತಿಯ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: 1) ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ39ಟಿಎಆರ್2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ: 09.05.2022

2) Govt order no: UDD:119:CSS:2022 Bengaluru Dated:16.07.2022(KHAJANE ORDER NO: 09/05/2023)

3) Govt order no: UDD:06:CSS:2023 Bengaluru Dated:05.09.2023(KHAJANE ORDER NO: 09/10/2023)

ಪ್ರಸ್ತಾವನೆ:

ಉಲ್ಲೇಖಿತ 1 ರ ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ39ಟಿಎಆರ್2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ: 09.05.2022 ಬೆಂಗಳೂರು ರವರ ಅಧಿಕೃತ ಜ್ಞಾಪನಾ ಪತ್ರದಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಕೇಂದ್ರ ಪುರಸ್ಕೃತ ಯೋಜನೆಗಳಿಗೆ ಖಜಾನೆ-2 ಪಿಎಫ್.ಎಂ.ಎಸ್ ಮಾಡ್ಯೂಲ್ ನಲ್ಲಿ ಪಾವತಿಯನ್ನು ಮಾಡಲು ಆದೇಶಿಸಿರುತ್ತಾರೆ. ಉಲ್ಲೇಖಿತ 2 ರ ಸರ್ಕಾರದ ಆದೇಶದನ್ವಯ ದಕ್ಷಿಣ ಕನ್ನಡ ಜಿಲ್ಲೆಯ ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ವತಿಯಿಂದ ಕೈಗೊಂಡಿರುವ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-25-059** ಯೋಜನೆಯ ಕಾಮಗಾರಿಗಳ ಬಿಲ್ಲಿನ ಪಾವತಿಗಾಗಿ **(Project Fund, A&OE Fund) ಒಟ್ಟು ರೂ.20,58,43,992.00** ಅನುದಾನವನ್ನು ಬಿಡುಗಡೆಗೊಳಿಸಿರುತ್ತಾರೆ. ಈಗಾಗಲೇ ಮೊತ್ತ ರೂ. 17,37,60,060.00 ಗಳ ಬಿಲ್ಲನ್ನು ಖಜಾನೆಗೆ ಸಲ್ಲಿಸಿದ್ದು, ಅನುದಾನ ಮೊತ್ತ ರೂ. 3,20,83,932.00 ಉಳಿದಿರುತ್ತದೆ. ಅದರಂತೆ ತಾಂತ್ರಿಕ ಶಾಖೆಯಿಂದ ಈ ಕೆಳಿಗೆ ನಮೂದಿಸಿರುವ ಡಿ.ಬಿ.ಆರ್ ಸಂಖ್ಯೆಯುಳ್ಳ ಬಿಲ್ಲನ್ನು ಪಾವತಿಗಾಗಿ ಲೆಕ್ಕ ಶಾಖೆಗೆ ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.

ಸದ್ರಿ ಕಾಮಗಾರಿಯನ್ನು 2022-23 ನೇ ಸಾಲಿನ ಈ ಇಲಾಖೆಯ ಕ್ರಿಯಾ ಯೋಜನೆಯಲ್ಲಿ ಅನುಮೋದನೆಯನ್ನು ಪಡೆಯಲಾಗಿರುತ್ತದೆ. ಸದ್ರಿ ಬಿಲ್ಲನ್ನು ಪರಿಶೀಲಿಸಲಾಗಿ ರೂ. 46,45,218/- ಮೊತ್ತವನ್ನು ಪಾವತಿಸಬಹುದಾಗಿರುತ್ತದೆ.

ಮಂಜೂರಾತಿ ಆದೇಶ:

ಮೇಲಿನ ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವಂತೆ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-25-059** ಯೋಜನೆಯ ಕಾಮಗಾರಿಯ ಈ ಕೆಳಕಂಡ ಬಿಲ್ಲಿನ ಮೊತ್ತ **ರೂ. 46,45,218/-** ನ್ನು ಗುತ್ತಿಗೆದಾರರಿಗೆ ಪಾವತಿಸಲು (ಶಾಸನ ಬದ್ಧ ಕಟಾವಣೆಗಳೂ ಸೇರಿ) ಮಂಜೂರಾತಿಯನ್ನು ನೀಡಿದೆ. ಸದ್ರಿ ವೆಚ್ಚವನ್ನು ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ **2217-05-191-1-25-059** ರಡಿಯಲ್ಲಿ ಭರಿಸಲು ಆದೇಶಿಸಿದೆ.

ಕ್ರ ಸಂಖ್ಯೆ	ಕಾಮಗಾರಿಯ ಹೆಸರು	ಡಿ.ಬಿ.ಆರ್. ಸಂಖ್ಯೆ.& ದಿನಾಂಕ	ಗುತ್ತಿಗೆದಾರರ ಹೆಸರು	ಬಿಲ್ಲಿನ ಮೊತ್ತ
1.	PROMENADE DEVELOPMENT OF WATERFRONT PROJECTS FOR MSCL PHASE 1	30/16.01.2025	M/S SKS KARKALA INFRA PROJECTS	46,45,218/-
			ಒಟ್ಟು ರೂ.	46,45,218/-

Managing Director
Mangaluru Smart City Limited
Mangaluru

ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಮಂಗಳೂರು

ಪ್ರತಿಯನ್ನು: ಬಿಲ್ಲಿಗೆ ಕಛೇರಿ ಕಡತಕ

Remitter's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ
Challan expires on 22/01/2025	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್
Government	16/01/2025	2410378571C01	90293O

Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -	Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ		E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com

Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Sub Purpose Name ಉಪ ಉದ್ದೇಶ ಹೆಸರು	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
	8658~00~112~0~01~000	NA	2410378571	107422.00

Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.		Grand Total ಒಟ್ಟು ಮೊತ್ತ	107422.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	One Lakh Seven Thousand Four Hundred Twenty Two
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress		

Payment Details ಪಾವತಿ ವಿವರಗಳು	
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS

Challan expire on 22/01/2025

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

Bank's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 22/01/2025	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Deposits	16/01/2025	2410378571C02	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com

Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
DAKSHINA KANNADA	8449~00~120~0~21~662~NA	2217~05~191~1~25	90293O	107422.00

Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.	10575A267	Grand Total ಒಟ್ಟು ಮೊತ್ತ	107422.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	One Lakh Seven Thousand Four Hundred Twenty Two
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress		
Payment Details ಪಾವತಿ ವಿವರಗಳು			
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS		

Challan expire on 22/01/2025

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

Remitter's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 22/01/2025	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Deposits	16/01/2025	2410378571C03	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com

Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
BANGALORE URBAN	8449~00~120~0~18~660	2217~05~191~1~25	90293O	53711.00

Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.	26572E181	Grand Total ಒಟ್ಟು ಮೊತ್ತ	53711.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Fifty Three Thousand Seven Hundred Eleven
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress		

Payment Details ಪಾವತಿ ವಿವರಗಳು	
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS

Challan expire on 22/01/2025

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

Bank's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ	
Challan expires on 22/01/2025	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED	
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್	
Deposits	16/01/2025	2410378571C04	90293O	
Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -		Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ			E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com
Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Remitter Specific ID ಸಂದಾಯದಾರರ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
BANGALORE URBAN	8342~00~120~0~18~506	2217~05~191~1~25	90293O	5371.00
Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.	27572A179	Grand Total ಒಟ್ಟು ಮೊತ್ತ		5371.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Five Thousand Three Hundred Seventy One	
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress			
Payment Details ಪಾವತಿ ವಿವರಗಳು				
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS			

Challan expire on 22/01/2025

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

Remitter's copy

Challan Validity ಚಲನ್ ಚಾಲ್ತಿ ಅವಧಿ	District ಜಿಲ್ಲೆ	Department Name ಇಲಾಖಾ ಹೆಸರು	DDO Office ಡಿಡಿಓ ಕಚೇರಿ
Challan expires on 22/01/2025	DAKSHINA KANNADA	URBAN DEVELOPMENT SECRETARIAT	MANGALURU SMART CITY LIMITED
Category ವರ್ಗ	Date ದಿನಾಂಕ	Challan Reference Number ಚಲನ್ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ	DDO Code ಡಿಡಿಓ ಕೋಡ್
Government	16/01/2025	2410378571C05	90293O

Remitter Name ಸಂದಾಯದಾರನ ಹೆಸರು	RAJU K . -	Mobile Number ಮೊಬೈಲ್ ಸಂಖ್ಯೆ	9481687316
Address ವಿಳಾಸ		E-Mail ಇ-ಮೇಲ್	armyraju.k@gmail.com

Purpose ಉದ್ದೇಶ	Head of Account ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ	Sub Purpose Name ಉಪ ಉದ್ದೇಶ ಹೆಸರು	Purpose Specific ID ಉದ್ದೇಶ ನಿರ್ದಿಷ್ಟ ಐಡಿ	Amount ಮೊತ್ತ
ROYALTY MINOR MINERAL OTHER THAN SAND	0853~00~102~1~05~000	NA	2410378571	394468.00

Deposit Account No. ಠೇವಣಿ ಖಾತೆ ಸಂಖ್ಯೆ.		Grand Total ಒಟ್ಟು ಮೊತ್ತ	394468.00
Remittance Bank ಸಂದಾಯ ಮಾಡುವ ಬ್ಯಾಂಕ್		Total Amount in Words ಒಟ್ಟು ಮೊತ್ತ ಅಕ್ಷರಗಳಲ್ಲಿ	Three Lakh Ninety Four Thousand Four Hundred Sixty Eight
Payment Status ಪಾವತಿ ಹಂತ	TTR in Progress		

Payment Details ಪಾವತಿ ವಿವರಗಳು	
Payment Mode ಪಾವತಿ ವಿಧ	NEFT/RTGS

Challan expire on 22/01/2025

(i) NEFT/RTGS Mandate should be presented to Bank within Challan expiry date.

(3)

FORM P. W. G. (C) Contd.

I. Account of work or Supplies Made

Name of work: Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

Name of Agency: Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd

Item No.	Items of Work or Supplies (	Tender Quantity	Unit as per Tender	Rate	UP to Date		Previously Paid		Now to be Paid		Remark
					Qty.	Amount	Qty.	Amount	Qty.	Amount	
1	2	3	4	5	6	7	8	9	10	11	12
		..... Separate Sheet Enclosed									
TOTAL											

II Certificate

1 Certified that measurement were made by As recorded at and that the Work / Supply has been executed satisfactorily as per specification. No Advance Payment has made Previous without Detailed Measurement."

2 The Asst. Ex. Engineer 100% Check Measured on dated :

Asst. Engineer
Mangaluru Smart City Ltd.

Asst. Ex. Engineer
Mangaluru Smart City Ltd.

Executive Engineer
Mangaluru Smart City Ltd.

(4)

MANGALURU SMART CITY LIMITED

Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A

Checklist for the payment of the RA Bill No. 05 and Part

Sl. No.	Particulars	Details furnished - Yes / No
1	Name of the Contractor	Mr. Sujay Kumar Shetty, M/s SKS Karkala Infra Projects Pvt Ltd
2	Name of the ULB	Mangaluru Smart city Limited
3	Name of the Work	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
4	Tender number	UDD/2021-22/OW/WORK_INDENT1374
5	Date of Signing Agreement	05.05.2022
6	Date of letter of acceptance	30.03.2022
7	Date of commencement of the work	05.05.2022
8	Original Target date of completion of the work	05.05.2023
9	Contract period	12 Months Execution Period + 12 Months DLP
10	Original Contract Amount (Amount should be separately mentioned if there is O&M Cost)	Rs. 19,38,53,684/- (Excluding GST)
11	E.O.T (Each extension date with Letter Reference) whether approved or not by EC	1) EOT-1 is approved from 05/05/2023 to 30/03/2024 held on 2) EOT-2 is approved from 01/04/24 to 30/03/2025 held on
12	Variations, if any with approved Authority as per KIUWMIP Guidelines: 1. Each Variation date with Letter Reference with Amount to be mentioned 2. Mention the variation amount claimed in this RA Bill & qty claimed in this Bill (Whether Full payment made or Part & variation issued or not) 3. Details of Variations yet to be approved 4. Pending With 5. Value of pending Variation	1) Variatio-1 Proposal meeting held on 01.10.2024
13	Contents Sheet of RA Bill	RA BILL No. 05 and Part
14	Measurement Book (Reference of Measurement Books and page Nos)	EMB BOOK NO: 49 PAGE NO:
15	RA Bill No & Date i) Present RA Bill Covered Period ii) Previous RA Bill covered Period	RA BILL No. 05 and Part, Date: 01.01.2025 09.10.2024 to 31.12.2024
16	Date of issue of Quality Certificate i) Issued or Not	Issued

	ii) If Issued date of Issue	
17	Total payment made so far-	
	a. Towards RA Bill 4th Part (Up to previous RA Bill - Gross Amount)	Rs. 4,02,74,892/-
	b. Present RA Bill 5th Part Payment: I) Gross Amount II) 60% Recommendation III) Balance to be released	Rs. 46,45,218/- Rs. 4,49,20,110/-
18	a. Mobilization Advance paid b. Mobilization amount recovered (including this Bill) c. Outstanding mobilization amount (to be recovered)	Rs. 96,92,684/- Rs. 96,92,684/- Rs. NILL
19	**Details of Insurance:** i) Contractor's All-risk Policy(CAR) valid up to ii) Workmen Compensation Policy up to iii) Third-Party Insurance up to iv) Group personal accident insurance policy	Details attached
20	**Bank Guarantee Details:** **Mobilization Advance BG Details** a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date	

Sl. No	BG No	BG Value	Validity
Performance BG			
Bank of Baroda, Karkala Branch, Udupi-574104			
1	82011GPER004222 dated 08.07.2022	16,92,685/-	08.01.2025
		Total:	**16,92,685/-**

Sl. No	BG No	BG Value	Validity
Performance BG			
Bank of Baroda, Karkala Branch			
1	82011GPER003522 dated 04.04.2022	96,92,685/-	04.04.2025
		Total:	**96,92,685/-**

	Performance Security BG Details a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date	------NA-------

	Additional Performance Security BG Details a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date (Note: Further any variation in contract price Additional performance B.G is to taken from Contractor) **Retention Money BG Details** a) Name of the Bank b) Bank Guarantee No. c) Bank Guarantee Amount d) Validity Date	------NA-------
21	Bank Guarantee Confirmation is received from Zonal Office or Regional office or controlling branch of issuing Branch for all BG's (On all occasion i.e., on entering Agreement & while renewing the BG also)	BGs confirmation received.
22	Whether the Bank Guarantee Returned to Contractors/ Or Terminated the Bank Guarantee / Or Renewed If renewed give individual Bank Guarantee details	BG Valid up to 04.04.2024
23	**Retention Money Details** Recovery of R.M up to previous Bill Present RA Bill Recovery R.M released to Contractor from recovery (If Any)	---------NIL--------- ---------NIL--------- ---------NIL---------
24	Compressive test done (Give page reference Nos in the RA Bill)	
	Bank Account details for RTGS a) Name of the Bank b) Account No of Contractor c) IFS Code d) Address of Bank	 BANK OF BARODA 82010500000017 BARB0(Zero)VJKARK Karkala Branch
25	Total Liquidated damages levied Amount	----------
	i. Liquidated damages recovered up to this Bill ii. Balance Liquidated damages to be recovered	---------NA---------
26	If any letter from the Project Consultant for withholding the amount towards non-compliance of works. (Yes or No) If Yes produce documents	No

27	GST -(*) Lower Rate (*) Produce documents and Validity on each RA bill GST registration no.	GST Valid 29AAZCS9500R1Z1
28	Income Tax (TDS) -(*) Lower Rate / (*) Regular Rate If Lower Rate/ Exemption availed details of Income Tax authorities exemption letter (*) Produce documents and Validity	Yes
29	PAN No Details of the Contractor (10 Digits)	AAZCS9500R
30	Labour license details i. License no. ii. Date of license issued iii. Date of license Renewal iv. Period of license	 i. ii. iii. iv.
31	ULB Contribution: i. What is the amount of ULB Contribution Collected so far ii. if so amount transferred to Head office OR not (Date of Transfer to H.O) iii. Balance amount to be received	---------NA---------
32	Current % age of Physical and Financial Progress of the work	Physical Progress: 25.00% Financial Progress: 20.06%
33	Third-Party Inspection Report if exist (Give Page No Reference of the RA Bill)	Page No: to
34	Delivery Challan on Supply Items if exist (Give Page No Reference of the RA Bill)	Page No: to
35	Any Warnings/ Directions to be issued to the Contractor on i) Quality of work ii) Safeguards iii) Mobilization of Men, Materials and Machinery	---------NIL---------

36	Documents to be attached along with the RA bills (Photocopy)	As enclosed
	1. Contents along with Page Nos to be given in all the RA Bill & Measurement Book. (Each pages of RA bill to be Serially Numbered)	Enclosed
	2. Bank Guarantee for (i) Performance Security, (ii) Additional Performance Security, (iii) For Variation amount if any (iv) Mobilization Advance BG, (v) For Retention Money BG if any (vi) Extension of Bank Guarantee if any along with confirmation from RO/DO of issuing Branch	Available with Accounts Manager ------NA------
	3. Quality Certificate with change in name of Consultants with Date & remarks if any along with covering letter of PC.	------NA------
	4. Is any letter from the Project Consultant for withholding the amt towards non-compliance of works.	------NA------
	5. Each Extension of Time (EOT) Letters.	------NA------
	6. Exemption letter issued from Income Tax & other authorities for this package if any & mentioning the date of validation.	------NA------
	7. Each Variation Letters along with the amount	------NO------
	8. Insurance Certificates (Contractor All Risk Policy, Workman Compensation, Third Party)	------NA------
	9. Letter from Contractor if any Changes made in Bank Name & Account for payment. This is to be duly accepted by the Project Manager.	------NA------
	10. Money receipt from Contractor for Previous RA Bill	------NO------

	11. Royalty Calculation. 12. Sale of Hard Rock Workings. 13. L.D Calculation Sheets 14. Sale of Hard Rock against items to be mentioned. 15. Compressive Test Report & Other Test Reports 16. Letter from Contractor for deferment of L.D for each RA Bill ULB Contribution 100% received or No	------NA------ ------NA------ ------NA------ ------NA------ ------NA---- ------NA----
37	If it is Final Bill	--------NO----------
38	Remarks if any	--------NA----------

contents of the Checklist furnished in accordance with documents, Measurement Book, and Account Bill duly verified and found correct.

Accounts Superintendent
Mangaluru Smart City Limited
Mangaluru

Assistant Engineer
Mangaluru Smart City Limited
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Executive Engineer
Mangaluru Smart City Limited
Mangaluru

General Manager (Technical)
Mangaluru Smart City Limited
Mangaluru

URBAN FRAME
CREATING SPACES THAT INSPIRE

10

Agreement No: 79/2022-23 DATED 05-05-222 Date: 09th January 2024

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಸ್ವೀಕರಿಸಲಾಗಿದೆ
ದಿನಾಂಕ : 13/01/25
ಸಂಖ್ಯೆ :
ಸಹಿ :
ಮಂಗಳೂರು

To,
The Managing Director
Mangaluru Smart City Limited (MSCL)
Lalbagh, M G Road
Bangalore - 575003

Name of the work: Promenade Development of Waterfront Projects for Mangaluru Smart City Limited Phase 1A.
Subject: Submission of 5th and Part RA bill.

Dear Sir,
We refer to the contractor's letter of RA Bill – 05 dated 01.01.2025 forwarded by you & received in our office on 09.01.2025 which refers to the checking and approval of bill.
As per the 5th RA bill submitted by the contractor the amount of Rs. 53,71,103 for execution of promenade development works. As per the joint measurement & scrutinized the bill amount of Rs. 53,71,103 (Rs Fifty-three Lakhs seventy one thousand one hundred and three only) excluding GST is recommended.

Thanking you,

For **URBAN FRAME PRIVATE LTD**

Signature & Name of Architect:
Urban Frame Pvt Ltd.
Address: No. 27/9, "Sankalpa", Cunningham Road,
Vasanth Nagar, Bengaluru - 560052, India
Contact No:
Website link: urbanframe.com

Urban Frame Private Limited
Bangalore

ajay Kumar Shetty
anaging Director

Office : 08258 - 233376
Mob. : 9845282785
Fax : 08258-232325

SKS KARKALA INFRA PROJECTS PVT. LTD.

ENGINEERS & GOVT. CLASS I CONTRACTORS

Ref. No.....

Date 01/01/2025

To,

Managing Director
Mangaluru Smart City limited,
MCC office, Lalbagh, Mangaluru -575003

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಸ್ವೀಕರಿಸಲಾಗಿದೆ
ದಿನಾಂಕ : 01/01/25
ಸಂಖ್ಯೆ : 1638
ಸಹಿ :

Respected Sir,

Sub: - "Promenade development of Waterfront Projrct for Mangaluru Smart City Phase – 1A" – Submission of 5th & Part Bill.

With reference to above said subject we here with submitting **RA Bill no. 5th & Part Bill** amounting **Rs. 53,71,103.83/- (Excluding GST)** for Promenade development of Waterfront Project for Mangaluru Smart City Phase–1A - Please Scrutinize the bill for payment.

Please do the needful

Thanking You

KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

KARKALA INFRA PROJECTS PRIVATE LIMITED KARKALA 574104

AEE-3
7/1/25
AE-Hqrs
2/1/25

Regd. Office :
D.No. 111-494/17
Suvarna Complex, Mangalore Road,
Karkala Udupi District, Karnataka State

Email :
sksinfraprojectspvtltd@gmail.com
sujayshettykarkala@yahoo.com

Sujay Kumar Shetty
Managing Director

(12)

Office : 08258 - 233376
Mob. : 9845282785
Fax : 08258-232325

SKS KARKALA INFRA PROJECTS PVT. LTD.

ENGINEERS & GOVT. CLASS I CONTRACTORS

Ref. No..... *Date.....*

INVOICE

Name & Full Address of the service Reciever	Invoice no : MSCL/011/24-25
The Managing Director Mangalore Smart City Ltd MCC Building,3rd Floor MG Road, Mangalore-575003	DATE : 01.01.2025 Work Order No : 79/2022-23 DATE : 05.05.2022 GST : 29AAZCS9500R1Z1 PAN NO : AAZCS9500R
GST Number : 29AALCM0527G1ZF	
	Classification of service :
Project Site Address : Mangalore Smart City Ltd	Work Contract Service
Promenade Development of waterfront projects for Mangalore Smart City Limited-Phase-1A	**Scope of work :** Promenade Development of waterfront projects for Mangalore Smart City Limited-Phase-1A

Sl . No	Description	HSN/SASCODE	Amounts
1	Civil Construction Work RA Bill -5 & PART	995414	**53,71,103.83**
	Add : CGST @ 9%	9%	4,83,399.34
	Add : SGST @ 9%	9%	4,83,399.34
	Total Payable Amount		**63,37,902.52**
	Net Payable Amount(R/O)		**63,37,903**

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Managing Director

Regd. Office :
D.No. 111-494/17
Suvarna Complex, Mangalore Road,
Karkala Udupi District, Karnataka State

Email :
sksinfraprojectspvtltd@gmail.com
sujayshettykarkala@yahoo.com

13

Department : Urban Development Department CITY LIMITED	Office Name : MANGALURU SMART
LETTER OF INTENT	
Loi Issued Date : 2024-10-23 11:53:18.0	Loi Status : LOI_AND_PG_ACCEPTED
Tender No. : UDD/2021-22/OW/WORK_INDENT1503	Bid Number : B4883752
Tender Description : Promenade Development of Waterfront Project for Mangaluru Smart City Phase 1C (Electrical Works)	
For all inclusive price quoted by contractor for completing the work, refer Annexure A for (work) item details If applicable.	

Payment Mode	Date	Amount	Submission Date
PBC		2608924.0	23-10-2024

(14)

Blue English

Welcome CHANDRAKANT | Supported Browser Versions are: IE11, Mozilla Firefox 47,48,49,50 and 51. | Due to Security reasons, use of multi-tab/multi-instance of browser is disabled in Karnataka Public Procurement Portal.

My Profile Indent Management Tender Management Catalogue Management Payment Contract Management Auction Management Project Management Reservation Allocation

General Details

Department : Urban Development Department

Office Name : **MANGALURU SMART CITY LIMITED**

Letter Of Intent

LoI Issued :	23/10/2024	LoI Status :	LOI_AND_PG_ACCEPTED

Tender No. : **UDD/2021-22/OW/WORK_INDENT1503**

Bid Number : **B4883752**

Tender Title : **Promenade Development of Waterfront Project for Mangaluru Smart City Phase 1C (Electrical Works)**

Tender Description : **Promenade Development of Waterfront Project for Mangaluru Smart City Phase 1C (Electrical Works)**

Bid Amount: **52178469**

Bid Amount (Words): **Five Crore Twenty One Lakh Seventy Eight Thousand Four Hundred and Sixty Nine (dot) Zero Only.**

Registration Number : **S12450**

Supplier Name : **YOGI N GOWDA (OKAS ELECTRICALS)**

Last date for acceptance of LoI : **28/10/2024**

Uploaded Documents: View Uploaded Documents

Bank Details

Sl No	Bank Guarantee Amount	Payment mode	Performance Guarantee Validity Period(Valid Till)	Remarks	Issuer Bank Name	Bank guarantee Document
1	2608924	PBG	17/02/2025	Security Deposit	State Bank of India	bank guarantee_0001.pdf

Sl No	Item Code	Item Description	Unit	Quantity	Item rate	Total Amount	Total Amount(in Words)	Negotaited Price	Total Negotiated Amount	Negotaited Price In Words
1	1	DP Structure using PSCC Pole -9 Mtr Long, 300 Kg WL (Including Cost of Poles) COMMON SR 2018-19 (11 & 33 KV Systems) COST DATA SHEET - 63	No.	2	35104.0	70208	Seventy Thousand Two Hundred and Eight (dot) Zero Only.		0	
2	2	11 kV, 45 KN Polymeric Insulator	Set	6	175.0	1050	One Thousand and Fifty (dot) Zero Only.		0	
3	3	11 kV, 45 KN Polymeric Insulator	Set	6	159.0	954	Nine Hundred and Fifty Four (dot) Zero Only.		0	
4	4	Guy Set Complete with No. 15 Strain Insulator & Concreting materials COMMON SR 2018-19 (11 & 33 KV Systems) COST DATA SHEET - 63	No.	8	1183.0	9464	Nine Thousand Four Hundred and Sixty Four (dot) Zero Only.		0	
5	5	Earthing materials pipe type for grounding (Tripolar Electrode with accessories)	No.	6	2068.0	12408	Twelve Thousand Four Hundred and Eight (dot) Zero Only.		0	
6	6	Caution/Danger Board	No.	2	193.0	386	Three Hundred and Eighty Six (dot) Zero Only.		0	
7	7	Anti Climbing Device (12 Mtr GI Barbed Wire) Lumpsum	Kg	4	101.0	404	Four Hundred and Four (dot) Zero Only.		0	
8	8	Guy concreting with Boulders, Mud and Sand	No.	8	169.0	1352	One Thousand Three Hundred and Fifty Two (dot) Zero Only.		0	
9	9	GI Wire 8 SW	Kg	10	62.0	620	Six Hundred and Twenty (dot) Zero Only.		0	
10	10	Guy wire 7/10 SWG	Kg	20	63.0	1260	One Thousand Two Hundred and Sixty (dot) Zero Only.		0	

1 2 3 4 5 6 7 8 9

Back

This site is best viewed in 1024x768 resolution.

15

Welcome CHANDRAKANT | Supported Browser Versions are: IE11, Mozilla Firefox 47,48,49,50 and 51. | Due to Security reasons, use of multi-tab/multi-instance of browser is disabled in Karnataka Public Procurement Portal. | Blue | English

My Profile | Indent Management | Tender Management | Catalogue Management | Payment | Contract Management | Auction Management | Project Management | Reservation Allocation

Track Record

Process Name	Task Details	Assigned To	Created On	Started On	Completed On	Decision	Comments	Approval Document	Uploaded Documents	Status
PG Submission	Review the Performance Guarantee for loi with Number: UDD/2024-25/LOI702	udd_mscl_ee1-CHANDRAKANT	23/10/2024 14:00:41	23/10/2024 14:38:27	24/10/2024 16:14:04	Accepted	ACCEPTED			Completed
PG Submission	Submission of PG for loi with Number: UDD/2024-25/LOI702	S121453-SUJAY KUMAR SHETTY (SKS KARKALA INFRA PROJECTS PRIVATE LIMITED)	23/10/2024 13:03:20	23/10/2024 13:32:02	23/10/2024 14:00:41	Accepted			bg documents.pdf	Completed
PG Submission	Submit PG	udd_mscl_ee1	23/10/2024 13:03:20	23/10/2024 13:03:20	23/10/2024 13:03:20	Submit				Completed
LOI Submission	Submit loi with Number: UDD/2024-25/LOI702	S121453-SUJAY KUMAR SHETTY (SKS KARKALA INFRA PROJECTS PRIVATE LIMITED)	23/10/2024 11:50:09	23/10/2024 11:54:24	23/10/2024 13:03:20	Accepted				Completed
LOI Submission	Send LOI and PG	udd_mscl_ee1	23/10/2024 11:50:09	23/10/2024 11:50:09	23/10/2024 11:50:09	Submit				Completed

Back

This site is best viewed in 1024x768 resolution.

16

Welcome CHANDRAKANT | Supported Browser Versions are: IE11, Mozilla Firefox 47,48,49,50 and 51. | Due to Security reasons, use of multi-tab/multi-instance of browser is disabled in Karnataka Public Procurement Portal. | Blue | English

My Profile | Indent Management | Tender Management | Cataloque Management | Payment | Contract Management | Auction Management

Project Management | Reservation Allocation

Department : Urban Development Department | Office Name : **MANGALURU SMART CITY LIMITED**

Loi Issued On : 23/10/2024 | Letter Of Intent

Loi Status : LOI_AND_PG_ACCEPTED

Tender No. : **UDD/2021-22/OW/WORK_INDENT1374** | Bid Number : **B4771012**

Tender Title : **Promenade development of Waterfront Project for Mangaluru Smart City**

Tender Description : **Promenade development of Waterfront Project for Mangaluru Smart City**

Bid Amount: **193853684.18**

Bid Amount (Words): **Ninteen Crore Thirty Eight Lakh Fifty Three Thousand Six Hundred and Eighty Four (dot) One Eight Only.**

Registration Number : **S121453**

Supplier Name : **SUJAY KUMAR SHETTY (SKS KARKALA INFRA PROJECTS PRIVATE LIMITED)**

Last date for acceptance of LoI : **28/10/2024**

Uploaded Documents: View Uploaded Documents

Bank Details

Sl No	Bank Guarantee Amount	Payment mode	Performance Guarantee Validity Period(Valid Till)	Remarks	Issuing Bank Name	Bank guarantee Document
1	9692685	PBG	04/04/2025	Security Deposit	BOB	bg documents.pdf

Sl No	Item Code	Item Description	Unit	Quantity	Price /Unit	Total Amount	Total Amount(in Words)	Negotiated Price	Total Negotiated Amount	Negotiated Price In Words
1	1	Dismantling of existing structures like culverts, bridges, retaining walls and other structure comprising of masonry, cement concrete, wood work, steel work, including T&P and scaffolding wherever necessary, sorting the dismantled material, disposal of unserviceable material and stacking the serviceable material with all lifts complete as per specifications. do- II. By Mechanical Means. A. Cement Concrete Grade M-15 & M-20. (page-139 item No;18.20) KSR 2018-19	Cmt	435.63	421.0	183400.23	One Lakh Eighty Three Thousand Four Hundred (dot) Two Three Only.		0	
2	2	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removalof stumps of trees cut earlier and disposal of unserviceable materials and stacking of serviceable material to be used or auctioned, including removal and disposal of top organic soil not exceeding 150 mm in thickness complete as per specifications. do- by mechanical means: in area of thorny jungle. (page-139 item No;18.16) KSR 2018-19	Ha	6	25197.0	151182	One Lakh Fifty One Thousand One Hundred and Eighty Two (dot) Zero Only.		0	
3	3	Installation of a steel portable barricade with horizontal rail 300 mm wide, 2.5m in length fitted on a 'A' frame made with 45 x 45 x 5 mm angle iron section, 1.5 m in height, horizontal rail painted (2 coats) with yellow and white stripes, 150 mm in width at an angle of 45°, 'A' frame painted with 2 coats of yellow paint, complete as per IRC:SP:55 -2001 complete as per specifications. (page-187 item No-24.44) KSR 2018-19	Cmt	30	2739.0	82170	Eighty Two Thousand One Hundred and Seventy (dot) Zero Only.		0	
4	4	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No. KBS 2.1(a) / 2.3.1 (P-6 item-2.1) KSR 2018-19	Cmt	5543.14	273.0	1513277.22	Fifteen Lakh Thirteen Thousand Two Hundred and Seventy Seven (dot) Two Two Only.		0	
5	5	Earthwork excavation by manual means for foundation of buildings, water supply and sanitary lines and electrical conduits etc, either in pits or in trenches 1.5m and above in width, in soil not exceeding 1.5 m. in depth including dressing the bottom and sides of pits and trenches, stacking the excavated soil clear from edges of excavation with lead upto 50 m. including breaking of clods complete as per specifications.(PWD -P- 8, Item-2.3) KSR 2018-19	Cmt	6429.34	321.0	2063818.14	Twenty Lakh Sixty Three Thousand Eight Hundred and Eighteen (dot) One Four Only.		0	

17

6	6	Filling available excavated earth (excluding rock) in sides of foundations upto plinth in layers not exceeding 20 cms. in depth, compacting each deposited layer by ramming after watering with lead upto 50 m. and lift upto 1.5 m. including cost of all labour complete as per specifications. specification. No. KBS 2.9 Specification. No. PWD Mangalore Circle SR 2018-2019, item code 2.10 KSR 2018-19	Cmt	4035	237.0	956295	Nine Lakh Fifty Six Thousand Two Hundred and Ninty Five (dot) Zero Only.		0
7	7	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement Table 300-2 complete as per specifications, including cost of gravel / murrum, watering charges & compaction by vibratory roller to 95% of modified proctors density. MORTH Specification No. 305 (P-147, item;-19.60) KSR 2018-19	Cmt	3510	501.0	1758510	Seventeen Lakh Fifty Eight Thousand Five Hundred and Ten (dot) Zero Only.		0
8	8	Providing, laying, spreading and compacting cushed stone aggregates of granite / trap / basalt to wet mix macadam specifications including pre mixing the material with water at OMC in mechanical mix plant carriage of mixed materials by tipper to site, laying in uniform layers with paver in sub-base/base course on well prepared surface and compacting with vibratory roller to achieve the desired density complete as per specifications. MORTH Specification No. 406 (P-155, item - 20.18) KSR 2018-19	Cmt	3155.7	2457.0	7753554.9	Seventy Seven Lakh Fifty Three Thousand Five Hundred and Fifty Four (dot) Nine Only.		0
9	9	Providing and laying in position plain cement concrete of Mix 1:4:8 with OPC @ 180kgs, with 40mm and down size graded granite metal coarse aggregates @0.85cum and fine aggregates @ 0.57cum machine mixed, machine mixed, concrete laid in layers not exceeding 15 cms. thick, well compacted, in foundation, including cost of all materials, labour, HOM curing complete as per specifications. Specification No. (P- 13- Item no;-, 4.3) KSR 2018-19	Cmt	2727.25	6063.0	16535316.75	One Crore Sixty Five Lakh Thirty Five Thousand Three Hundred and Sixteen (dot) Seven Five Only.		0
10	10	Providing and laying in position plain cement concrete of Mix M20 with OPC @ 300kgs, with 20mm and down size graded granite metal coarse aggregates @0.69cum and fine aggregates @ 0.43cum machine mixed, concrete laid in layers not exceeding 15 cms.thick, well compacted, in foundation, including cost of all materials,labour, HOM curing complete as per specifications. Specification No.(PWD-P-13- Item no;-, 4.5) KSR 2018-19	Cmt	207.6	6251.0	1297707.6	Twelve Lakh Ninty Seven Thousand Seven Hundred and Seven (dot) Six Only.		0

1 2 3 4 5

This site is best viewed in 1024x768 resolution.

FORM P.W.G.(C) Contd.

Account of work or Supplies Made

Name of Work: Promenade development of Waterfront Project for Mangaluru Smart City Phase-1A

Name of Agency: Sujay Kumar Shetty, SKS Karkala Infra Projects Pvt. Ltd.

Sl. No	Item Name	Unit	BOQ Qty	Approved Quantity	RATE	UPTO DATE		PREVIOUS PAID		RA BILL - 05 & Part NOW TO BE PAID		REMARKS
						QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
1	Dismantling of existing structures like culverts, bridges, retaining walls and other structure comprising of masonry, cement concrete wood work, steel work, including T&P and scaffolding wherever necessary, sorting the dismantled material, disposal of unserviceable material and stacking the serviceable material with all lifts complete as per specifications. do- II. By Mechanical Means. A. Cement Concrete Grade M-15 & M-20. (page-139 item No;18.20) KSR 2018-19	Cmt	435.63	435.63	421.00	322.30	1,35,688.30	322.30	1,35,688.30	-	-	
2	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removalof stumps of trees cut earlier and disposal of unserviceable materials and stacking of serviceable material to be used or auctioned, including removal and disposal of top organic soil not exceeding 150 mm in thickness complete as per specifications. do- by mechanical means: in area of thorny jungle. (page-139 item No;18.16) KSR 2018-19	Ha	6.00	6.00	25,197.00	1.36	34,267.92	1.36	34,267.92	-	-	
4	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No. KBS 2.1(a) / 2.3.1 (P-6 item;-2.1) KSR 2018-19	Cmt	5543.14	9,595.10	273.00	4,369.54	12,74,784.42	4,392.86	11,99,250.78	276.68	75,533.64	
	Upto 125%			1,385.79	273.00							
	Above 125%			2,666.17	201.42							

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Sl. No	Item Name	Unit	BOQ Qty	Approved Quantity	RATE	UPTO DATE		PREVIOUS PAID		NOW TO BE PAID		REMARKS
						QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
5	Earthwork excavation by manual means for foundation of buildings, water supply and sanitary lines and electrical conduits etc, either in pits or in trenches 1.5m and above in width, in soil not exceeding 1.5 m. in depth including dressing the bottom and sides of pits and trenches, stacking the excavated soil clear from edges of excavation with lead upto 50 m. including breaking of clods complete as per specifications.(PWD -P- 6, item-2.3) KSR 2018-19	Cmt	6429.34	4,000.00	321.00	923.91	2,96,575.11	923.91	2,96,575.11	-	-	
6	Filling available excavated earth (excluding rock) in sides of foundations upto plinth in layers not exceeding 20 cms. in depth, compacting each deposited layer by ramming after watering with lead upto 50 m. and lift upto 1.5 m. including cost of all labour complete as per specifications. specification. No. KBS 2.9 Specification. No. PWD Mangalore Circle SR 2018-2019, item code 2.10 KSR 2018-19	Cmt	4035.00	6,890.96	237.00	2,553.53	6,05,186.61	2,491.12	5,90,395.44	62.41	14,791.17	
	Upto 125%			1,108.75	237.00							
	Above 125%			1,747.21	220.92							
7	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement Table 300-2 complete as per specifications, including cost of gravel / murrum, watering charges & compaction by vibratory roller to 95% of modified proctors density. MORTH Specification No. 305 (P-147, item;-19.60) KSR 2018-19	Cmt	3510.00	24,243.42	501.00	3,510.00	17,58,510.00	3,510.00	17,58,510.00	-	-	
	Upto 125%			877.50	501.00	877.50	4,39,627.50	877.50	4,39,627.50	-	-	
	Above 125%			19,855.92	435.33	12,502.82	54,42,852.63	7,729.12	33,64,717.81	4,773.70	20,78,134.82	
8	Providing, laying, spreading and compacting cushed stone aggregates of granite / trap / basalt to wet mix macadam specifications including pre mixing the material with water at OMC in mechanical mix plant carriage of mixed materials by tipper to site, laying in uniform layers with paver in sub-base/base course on well prepared surface and compacting with vibratory roller to achieve the desired density complete as per specifications. MORTH Specification No. 406 (P-155, item - 20.18) KSR 2018-19	Cmt	3155.70	850.00	2457.0	158.05	3,88,328.85	158.05	3,88,328.85	-	-	

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Sl. No	Item Name	Unit	BOQ Qty	Approved Quantity	RATE	UPTO DATE		PREVIOUS PAID		NOW TO BE PAID		REMARKS
						QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
11	Providing and laying in position plain cement concrete of Mix 1:2:4 with OPC @ 240kgs, with 40mm and down size graded granite metal coarse aggregates @0.878cum and fine aggregates @ 0.459cum machine mixed, concrete laid in layers not exceeding 15 cms.thick, well compacted, in foundation, including cost of all materials,labour, HOM curing complete as per specifications. Specification No.(PWD-P-13- item no;-, 4.1) KSR 2018-19	Cmt	1124.00	600.00	6,186.00	257.13	15,90,606.18	228.60	14,14,119.60	28.53	1,76,486.58	
12	Providing and constructing granite / trap / basalt size stone masonry in foundation with cement mortar 1:6 & stone hammerd dressed in courses not less than 20 cms high, bond stones at 2m. apart in each course including cost of materials, labour, HOM, curing complete as per specifications. (P-25 item no;-5.3) KSR 2018-19	Cmt	754.50	3,879.90	4,404.00	754.50	33,22,818.00	754.50	33,22,818.00	-	-	
	Upto 125%			188.63	4,404.00	188.63	8,30,726.52	188.63	8,30,726.52		-	
	Above 125%			2,936.77	4,402.08	1,396.83	61,48,957.41	1,211.09	53,31,315.07	185.74	8,17,642.34	
13	Providing and constructing granite / trap / basalt size stone masonry in basement with cement mortar 1:6, edges of stones chistle dressed in courses not less than 15 cms high, bond stones at 2m. apart in each course including cost of materials, labour, curing complete as per specifications. KBS 5.1.13 (P-25 item no;-5.9) KSR 2018-19	Cmt	544.20	3,810.27	7,068.00	544.20	38,46,405.60	544.20	38,46,405.60	-	-	
	Upto 125%			136.05	7,068.00	136.05	9,61,601.40	136.05	9,61,601.40		-	
	Above 125%			3,130.02	7,063.90	919.10	64,92,430.49	620.38	43,82,302.28	298.72	21,10,128.21	
14	Providing and constucting pitching / Revetment of 30 cm thick on slopes using granite/basalt/trap/stones of surface area not less than 0.04 sqm and wedged with spall's including cost of all materials, labour, HOM etc.,complete as per specification. (P-256 item-34.14) KSR 2018-19	Smt	4112.00	650.00	575.00	-	-	-	-	-	-	
15	Providing and laying boulders apron on river bed for protection against scour with stone boulders weighing not less than 40 kg each complete as per drawing and Technical specification including cost of materials, labour, HOM complete as per specifications. (P-241 item-30.10) KSR 2018-19	Cmt	360.00	1,648.02	2,076.00	360.00	7,47,360.00	360.00	7,47,360.00	-	-	
	Upto 125%			90.00	2,076.00	90.00	1,86,840.00	90.00	1,86,840.00		-	
	Above 125%			1,198.02	1,772.74	596.49	10,57,421.68	540.99	9,59,034.61	55.50	98,387.07	

Assistant Engineer
Mangaluru Smart City Ltd

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Sl. No	Item Name	Unit	BOQ Qty	Approved Quantity	RATE	UPTO DATE		PREVIOUS PAID		NOW TO BE PAID		REMARKS
						QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
18	Providing and laying in position reinforced cement concrete of Design Mix M20 with OPC @ 320kgs, with 20mm and down size graded granite metal coarse aggregates @0.69cum and fine aggregtes @ 0.460 cum, with super plasticisers @ 3 liters confirming to IS 9103-1999 reafirmed-2008, machine mixed, concrete laid in layers not exceeding 15 cms thick, vibrated for all works in foundation for footings, pedastals, retaining walls, return walls, walls (any thickness) including attached pilasters, columnspillars, posts, struts, buttresses, bed blocks, anchor blocks & plinths etc., including cost of all materials, labour, HOM curing, complete but excluding cost of reinforcement as per specifications. Specification No. KBS 4.1, 4.6 (PWD -P-14, item no;- 4.11) KSR 2018-19	Cmt	2344.41	300.00	6,642.00	122.65	8,14,641.30	122.65	8,14,641.30	-	-	
20	Providing T.M.T steel reinforcement for R.C.C work including straightening, cutting, bending, hooking, placing in position, lapping and / or welding wherever required, tying with binding wire and anchoring to the adjoining members wherever necessary complete as per design (laps, hooks and wastage shall not be measured and paid) cost of materials, labour, HOM complete as per specifications. Specification No. KBS 4.6.3 TMT bars Fe 550 (P-18 item no;-4.46.3) KSR 2018-19	Tonne	505.87	25.00	77,385.00	7.54	5,83,482.90	7.54	5,83,482.90	-	-	
21	Providing and removing centering, shuttering, strutting, propping etc., and removal of form work for vertical surface such as walls at any thickness, including attached pilasters, buttresses, plinth cills and string courses cost of all materials, labour complete as per specifications. Specification No. KBS 4.6.2 (PWD -P- 16 item no;- 4.31) KSR 2018-19	Smt	10174.83	2,000.00	391.00	446.72	1,74,667.52	446.72	1,74,667.52	-	-	
33	Providing and laying reinforced cement concrete pipe NP2 of 600mm dia for culverts including pointing ends, and fixing collars with cement mortar 1:2 including cost of materials, labour, HOM complete as per specifications, curing complete as per specifications. Specifications. No. KSRB 1000, 2300 MOST Specification No.1000 / 2300 (P- 255 item no;-34.7.5) KSR 2018-19	Rmt	552.00	552.00	2,323.00	195.00	4,52,985.00	195.00	4,52,985.00	-	-	
	EIRL Items					-	-	-	-			

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Sl. No	Item Name	Unit	BOQ Qty	Approved Quantity	RATE	UPTO DATE		PREVIOUS PAID		NOW TO BE PAID		REMARKS
						QUANTITY	AMOUNT	QUANTITY	AMOUNT	QUANTITY	AMOUNT	
EIRL 01	Providing and laying Wire cut Bricks 75mm thick laid with paper joint as per the pattern given in the appended drawing. The bricks to be cut in required shape, size and used as per the pattern and to be laid over prepared surface by providing 50mm thick sand bed and including cost and conveyance of all materials, including cutting and labour and grinding the bricks wherever required, as per design and drawing and including cost of all materials, labour and charges of machinaries as directed by the engineer - in charge of the work.	Smt		1,500.00	2,658.08	293.06	7,78,976.92	293.06	7,78,976.92	-	-	
EIRL 03	Providing and constructing laterite size stone masonry including cost and conveyance of all materials curing etc complete as per specification. I.S. 3620/1979 having compressive strength not less then 3.5 N/mm2 for saturated dry samples - For basement in CM 1:6 (Cement 45 kgs/M3)	Cmt		792.81	6,162.91	184.43	11,36,625.49	184.43	11,36,625.49	-	-	
					Total Summary Amount		3,95,02,367.76		3,41,31,263.93		53,71,103.83	

Rs 3,95,02,368-00 Rs 3,41,31,264-00 Rs 53,71,104-00

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

CONTRACTOR
Managing Director
SKS Karkala Infra Projects Pvt. Ltd.

SUPPORTING ENGINEER
PMC

CONSTRUCTION MANAGER
PMC

Urban Frame Private Limited

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

EXECUTIVE ENGINEER
MSCL MANGALURU

GENRAL MANAGER TECHNICAL
MSCL MANGALURU

(1)	upto date Bill Amount	Rs	3,95,02,368-00
(2)	Bill paid previously	Rs	3,41,31,264-00
(3)	present-Bill-Amount	Rs	53,71,104-00

Accounts Manager
Mangaluru Smart City Ltd.
Mangaluru

Name of Work: Promenade development of Waterfront Project for Mangaluru Smart City Phase-1A

23

EMB ABSTRACT

RA BILL - 05 & Part

Sl. No	Unit	BOQ Quantity	Aprroved Quantity	Upto Date Quantity	Previous Paid Quantity	Now to be paid Quantity	Remarks
1	Cmt	435.63	435.63	322.30	322.30		
2	Ha	6.00	6.00	1.36	1.36		
4	Cmt	5543.14	9,595.10	4,669.54	4,392.86	276.68	
			1,385.79				
			2,666.17				
5	Cmt	6429.34	4,000.00	923.91	923.91		
6	Cmt	4035.00	6,890.96	2,553.53	2,491.12	62.41	
			1,108.75				
			1,747.21				
7	Cmt	3510.00	24,243.42	3,510.00	3,510.00		
			877.50	877.50	877.50		
			19,855.92	12,502.82	7,729.12	4,773.70	
8	Cmt	3155.70	850.00	158.05	158.05		
11	Cmt	1124.00	600.00	257.13	228.60	28.53	
12	Cmt	754.50	3,879.90	754.50	754.50		
			188.63	188.63	188.63		
			2,936.77	1,396.83	1,211.09	185.74	
13	Cmt	544.20	3,810.27	544.20	544.20		
			136.05	136.05	136.05		
			3,130.02	919.10	620.38	298.72	
14	Smt	4112.00	650.00	-	-		
15	Cmt	360.00	1,648.02	360.00	360.00		
			90.00	90.00	90.00		
			1,198.02	596.49	540.99	55.50	
18	Cmt	2344.41	300.00	122.65	122.65		
20	Tonne	505.87	25.00	7.54	7.54		
21	Smt	10174.83	2,000.00	446.72	446.72		
33	Rmt	552.00	552.00	195.00	195.00		
EIRL				-	-		
EIRL 01	Smt		1,500.00	293.06	293.06		
EIRL 03	Cmt		792.81	184.43	184.43		

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Managing Director

ASSISTANT ENGINEER
MSCL MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

(24)

ಇ.ಎಮ್.ಬಿ.ಯ ಪರಿಶೀಲನಾ ಪಟ್ಟಿ

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್, ಮಂಗಳೂರು

1	ಕಾಮಗಾರಿಯ ಹೆಸರು	:	Promenade Development of Waterfront projects for Mangaluru Smart City Limited Phase 1A
2	ಪ್ರಧಾನ ಲೆಕ್ಕಶೀರ್ಷಿಕೆ:	:	Project
3	ಕಾಮಗಾರಿ ನಿರ್ವಹಿಸಿದ ಉಪವಿಭಾಗ	:	Mangaluru Smart City Limited
4	ಅಂದಾಜು ಮೊತ್ತ	:	Rs. 19,69,09,882.36/- (Excl. GST)
5	ತಾಂತ್ರಿಕ ಮಂಜೂರಾತಿ ಸಂಖ್ಯೆ	:	49 dated 14.11.2021
6	ಗುತ್ತಿಗೆದಾರರ ಕರಾರು ಸಂಖ್ಯೆ	:	79/2022-23 dated 05.05.2022
7	ಗುತ್ತಿಗೆದಾರರ ಹೆಸರು: ದರ್ಜೆ	:	Mr. Sujay Kumar Shetty M/s SKS Karkala Infra Projects Pvt Ltd
8	ಕಾಮಗಾರಿ ಪ್ರಾರಂಭಿಸಿದ ದಿನಾಂಕ	:	05.05.2022
9	ಕಾಮಗಾರಿ ಮುಗಿದ ದಿನಾಂಕ	:	Work in Progress
10	ಕಾಮಗಾರಿ ಅಳೆದ ದಿನಾಂಕ	:	09/10/24 to 13/12/24
11	ಎಸ್.ಬಿ.ಆರ್ ಸಂಖ್ಯೆ ದಿನಾಂಕ	:	CR-86
12	ಇ–ಅಳತೆ ಪುಸ್ತಕದ ಪುಟ ಸಂಖ್ಯೆ	:	49
13	ಅಳತೆ ಪುಸ್ತಕದ ಸಂಖ್ಯೆ/ಪುಟ ಸಂಖ್ಯೆ	:	01 - 02
14	ಬಿಲ್ಲಿನ ಒಟ್ಟು ಮೊತ್ತ	:	53,71,104.00

25

CERTIFICATE

E-MB No.49 ರ ಪುಟ ಸಂಖ್ಯೆ 1 ರಿಂದ ೨೩ ರವರೆಗೆ ಅಳತೆಗಳನ್ನು ಪರಿಶೀಲಿಸಿ ದೃಢೀಕರಿಸಲಾಗಿದೆ.

ಸಹಾಯಕ ಇಂಜಿನಿಯರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

ಸಹಾಯಕ ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರು
ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್

Original / Duplicate/Triplicate

CONTRACT CERTIFICATE

Bill No. 5th & Part R.A Bill (For Other Works) Date: 2024

20

Division: **Sub Division:**

Bill Received No.....Dated.....Cash/Book Voucher No..... dated..... Scheduled Docket No.
Head of Account:

Name of Work (as per sanctioned estimate) : **Name of Work:- Promenade development of Waterfront Project for Mangaluru Smart City**

Name of the Contractor and Full Address : : **Sujay Kumar Shetty, SKS Karkala Infra Projects Pvt. Ltd. D.No. 111-494/17 Suvarna Complex, Mangalore Road, Karkala Udupi**

Reference to Agreement No : :

Certified that the measurements were taken by me on 09/10/24 to 31/12/24 and recorded of Pages 01 - 02 of measurement Book No. and that the work is satisfactorily executed.

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Contractor Managing Director

09/10/24 - 30/10/24
14/12/24 - 31/12/24

Officer-in-charge of work

Certified that the measurements were checked by me on..... correct. The work is satisfactorily executed.

Certified that the quantities of materials shown in column 3 of Account II have been actually brought to site of the work and the contractor has not previously received any advance on this security. These materials are of an Imperishable nature and are all required for immediate use on the work in connection with items for finished work have been agreed upon. A normal agreement signed and executed by the contractor is recorded in the office.

Sub-Division Officer

If Memorandum of Payment		
1. Total value of work done or supplies made as per account within		
2. Deduct amount to be held in reserve being .....present Rs.....		
3. " Balance		
4. Deduct Payments : a) Amount of previous payment as in the Office Cash Book Voucher No. ..... Dated.....S.D. No. Amount adjusted towards cash advance recovery of b) Payments cost store or other materials supplied. Now made recovery made recovery of amount creditable to this/other work Amount paid on this bill Cheque / Cash		
5. Balance being unpaid value of work done held in reserve		
6. Deduct cash advance made on the Office Cash Book Voucher No..... Dated.....less adjustments.		
7. Net amount due to or from contractor Unadjusted items		
8. Advance to contractor for materials brought to site (as detailed) within value of . Government materials supplied	SKS KARKALA INFRA PROJECTS PRIVATE LIMITED	
	Contractor Signature	

Received Rs..... In words)

Witnesses:

1

2

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Managing Director

Dated .....Signature of Contractor

Paid by me by Cheque No.....Dated .....

Cash Rs.....Dated.....

Initials of Officer making payment

Managing Director

Name of the Work :- Mangalore Smart City

Measurement Sheet of Promenade development of Waterfront Project for Mangaluru Smart City

5th & Part RA Bill

27

No.	Description	Unit	No's	L	B	H	Qty.
4	Earthwork in surface excavation for levelling and lowering the ground manually (Other than foundation of buildings, culverts, road drains and trenches of pipe lines and cables) and removing the excavated stuff to a distance not exceeding 50m and lift up to 1.5m, excavated surface levelled and neatly dressed, disposed earth to be levelled including breaking of clods and neatly dressed as per specifications. specification. No. KBS 2.1(a) / 2.3.1 (P-6 item;-2.1) KSR 2018-19						
	Near Common Wealth Tile Factory		1	6.75	2.60	3.00	52.65
	Near J.H.Morgan Properties		1	14.50	2.40	2.10	73.08
			1	10.85	2.40	2.10	54.68
			1	8.80	2.40	2.10	44.35
			1	10.30	2.40	2.10	51.91
		Cmt			Total Qunatity		276.68
6	Filling available excavated earth (excluding rock) in sides of foundations upto plinth in layers not exceeding 20 cms. in depth, compacting each deposited layer by ramming after watering with lead upto 50 m. and lift upto 1.5 m. including cost of all labour complete as per specifications. specification. No. KBS 2.9 Specification. No. PWD Mangalore Circle SR 2018-2019, item code 2.10 KSR 2018-19						
	Total Excavation Qty Same as Item No. 05		1			276.68	276.68
	Deduct PCC		-1			28.53	-28.53
	Deduct SSM		-1			185.74	-185.74
	Total	Cmt					62.41
7	Construction of embankment with approved material Gravel/Murrum with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement Table 300-2 complete as per specifications, including cost of gravel / murrum, watering charges & compaction by vibratory roller to 95% of modified proctors density. MORTH Specification No. 305 (P-147, item;-19.60) KSR 2018-19						
	Commenwealth Tile Factory		1	53.05	25.77	2.70	3690.69
			1	53.05	26.17	0.60	832.89
	Near J.H.Morgan Properties		1	11.50	29.00	0.75	250.13
		Cmt				Total Qunatity	4773.70
11	Providing and laying in position plain cement concrete of Mix 1:2:4 with OPC @ 240kgs, with 40mm and down size graded granite metal coarse aggregates @0.878cum and fine aggregates @ 0.459cum machine mixed, concrete laid in layers not exceeding 15 cms.thick, well compacted, in foundation, including cost of all materials,labour, HOM curing complete as per specifications. Specification No.(PWD-P-13- item no;-, 4.1) KSR 2018-19						
	Near Commonwealth Tile Factory		1	6.75	2.60	0.15	2.63
	Near J.H.Morgan Properties		1	14.50	2.40	0.15	5.22
			1	10.85	2.40	0.15	3.91
			1	8.80	2.40	0.15	3.17
			1	10.30	2.40	0.15	3.71
	Hume Pipe		1	19.50	1.50	0.15	4.39
	Hume Pipe		1	24.50	1.50	0.15	5.51
		Cmt				Total Qunatity	28.53
12	Providing and constructing granite / trap / basalt size stone masonry in foundation with cement mortar 1:6 & stone hammerd dressed in courses not less than 20 cms high, bond stones at 2m. apart in each course including cost of materials, labour, HOM, curing complete as per specifications. (P-25 item no;-5.3) KSR 2018-19						
	Near Commonwealth Tile Factory		1	6.75	2.40	0.60	9.72
	Near J.H.Morgan Properties		1	14.50	2.20	1.80	57.42
			1	10.85	2.20	1.80	42.97
			1	8.80	2.20	1.80	34.85
			1	10.30	2.20	1.80	40.79
		Cmt				Total Qunatity	185.74

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Indian Frame Formwork Pvt. Ltd. Bangalore

Sr. No.	Description	Unit	No's	L	B	H	Qty.
13	Providing and constructing granite / trap / basalt size stone masonry in basement with cement mortar 1:6, edges of stones chistle dressed in courses not less than 15 cms high, bond stones at 2m. apart in each course including cost of materials, labour, curing complete as per specifications. KBS 5.1.13 (P-25 item no;-5.9) KSR 2018-19						
	Near Commonwealth Tile Factory		1	30.00	1.50	1.80	81.00
			1	29.00	1.50	1.80	78.30
			1	30.00	0.60	0.60	10.80
			1	29.00	0.60	0.60	10.44
	Pond Side Wall		1	6.75	2.10	0.60	8.51
			1	6.75	1.80	0.60	7.29
			1	6.75	1.50	0.60	6.08
			1	6.75	1.20	0.60	4.86
			1	6.75	0.90	0.60	3.65
			1	6.75	0.75	0.60	3.04
			1	6.75	0.60	0.60	2.43
	Near J.H.Morgan Properties		1	14.50	1.50	0.50	10.88
			1	14.50	1.20	0.25	4.35
			1	14.50	0.90	0.25	3.26
			1	14.50	0.75	0.50	5.44
			1	14.50	0.45	0.60	3.92
			1	10.85	1.50	0.50	8.14
			1	10.85	1.20	0.25	3.26
			1	10.85	0.90	0.25	2.44
			1	10.85	0.75	0.65	5.29
			1	10.85	0.45	0.85	4.15
			1	8.80	1.50	0.50	6.60
			1	8.80	1.20	0.25	2.64
			1	8.80	0.90	0.25	1.98
			1	8.80	0.75	0.65	4.29
			1	8.80	0.45	0.75	2.97
			1	10.30	1.20	0.25	3.09
			1	10.30	0.90	0.25	2.32
			1	10.30	0.75	0.50	3.86
			1	10.30	0.45	0.75	3.48
		Cmt				Total Qunatity	298.72
15	Providing and laying boulders apron on river bed for protection against scour with stone boulders weighing not less than 40 kg each complete as per drawing and Technical specification including cost of materials, labour, HOM complete as per specifications. (P-241 item-30.10) KSR 2018-19						
	Near Commonwealth Tile Factory		1	6.75	2.60	0.60	10.53
	Near J.H.Morgan Properties		1	14.50	2.00	0.50	14.50
			1	10.85	2.00	0.50	10.85
			1	8.80	2.00	0.50	8.80
			1	10.30	2.10	0.50	10.82
		Cmt				Total Qunatity	55.50

SUPPORT ENGINEER
PMC

ASSISTANT ENGINEER
MSCL MANGALURU

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

CONSTRUCTIONS MANAGER
PMC

ASSISTANT EXECUTIVE ENGINEER
MSCL MANGALURU

Royalty Statement

Promenade development of Waterfront Project for Mangaluru Smart City

5th & Part RA Bill

Sl. No.	Description	Unit	Qty	Co- Eff for Course Aggregate	Course Aggregate	Co- Eff for Fine Aggregate	Fine Aggregate	Co- Eff for Laterite	Laterite	Co- Eff for S.S.M	S.S.M	Co- Eff for Gravel/Murum	Gravel/Murum
1	P.C.C 1:2:4	Cmt	28.53	0.878	25.05	0.46	13.12	0.00	0.00	0.00	0.00	0.00	0.00
2	S.S.M	Cmt	539.96	0.000	0.00	0.05	27.00	0.00	0.00	1.00	539.96	0.00	0.00
3	Gravel/Murum	Cmt	4773.70	0.000	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.00	4773.70
4	M20 Concrete	Cmt	—	0.690	0.00	0.46	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5	Laterite	Cmt	—	0.000	0.00	0.05	0.00	1.00	0.00	0.00	0.00	0.00	0.00
6	WMM	Cmt	—	0.860	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	**Cmt**	—	—	**25.05**	—	**40.12**		**0.00**		**539.96**		**4773.70**

Materials	Quantity	Unit	Cost per Unit			Amount
Sand	40.12	Cum	@Rs	138.00	/cum	5,536.81
Metal	25.05	Cum	@Rs	126.00	/cum	3,156.22
S.S.M	539.96	Cum	@Rs	184.00	/cum	99,352.64
Gravel/Murum	4773.70	Cum	@Rs	60.00	/cum	2,86,422.00
Laterite Stone	0.00	Cum	@Rs	108.00	/cum	-
			Total Amount in Rs.			3,94,467.67

Royalty Amount
Rs 3,94,468/-

296

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

Accounts Manager
Mangaluru Smart City Ltd.
Mangaluru

29

ASSISTANT ENGINEER
MSCL, MANGALURU

ASSISTANT EXECUTIVE ENGINEER
MSCL ,MANGALURU

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

30

Excavation Work.

SSM work at Boundary Side.

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Managing Director

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Excoutive Engineer
Mangaluru Smart City Limited
Mangaluru

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

31

SSM work at Kanara Wood Side.

SSM work at Kanara Wood Side.

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED
Managing Director

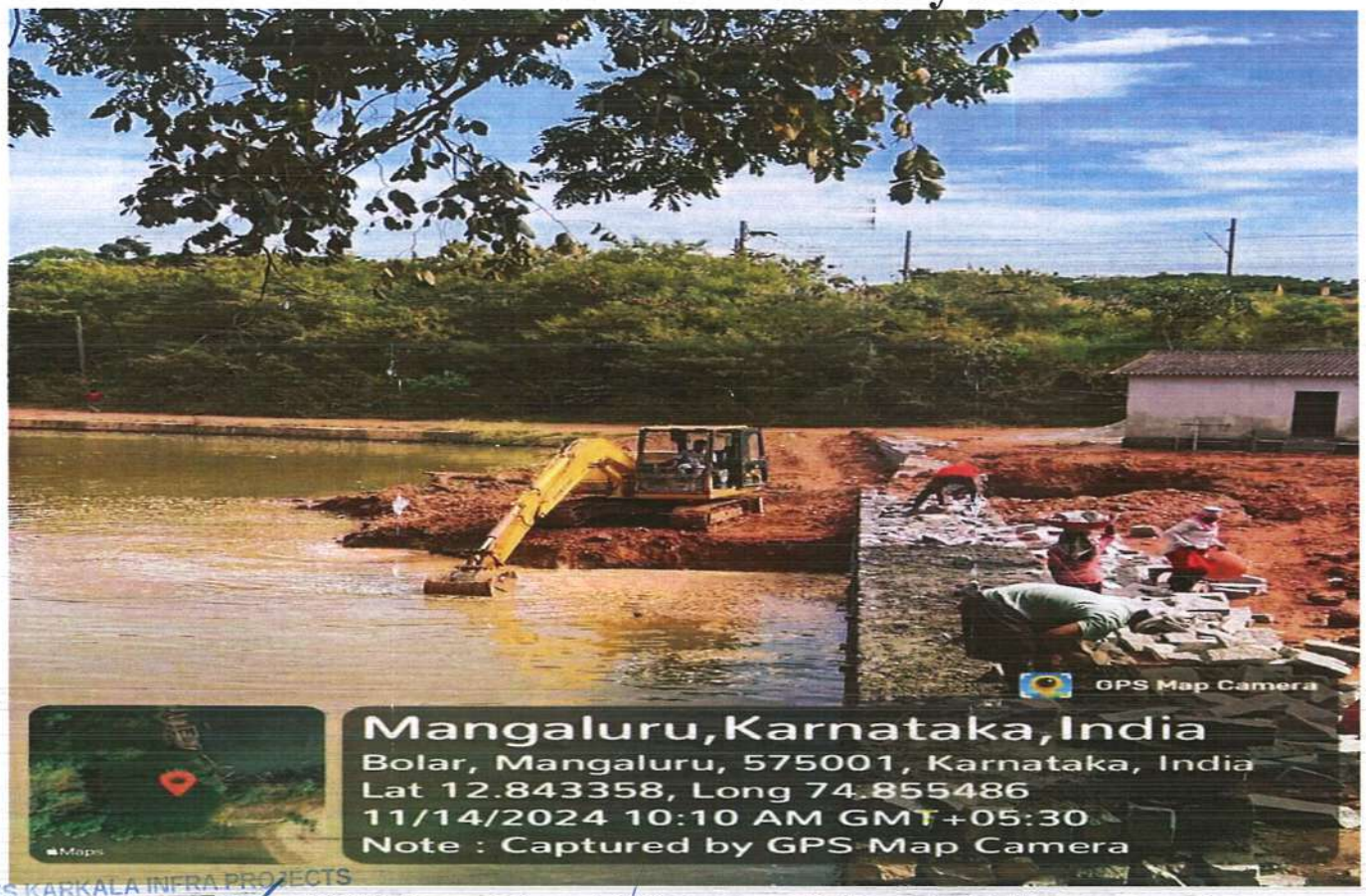
Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

32

SSM work at Boundary Side.



SSM work at Kanara Wood Side.

SKS KARKALA INFRA PROJECTS PRIVATE LIMITED

Managing Director

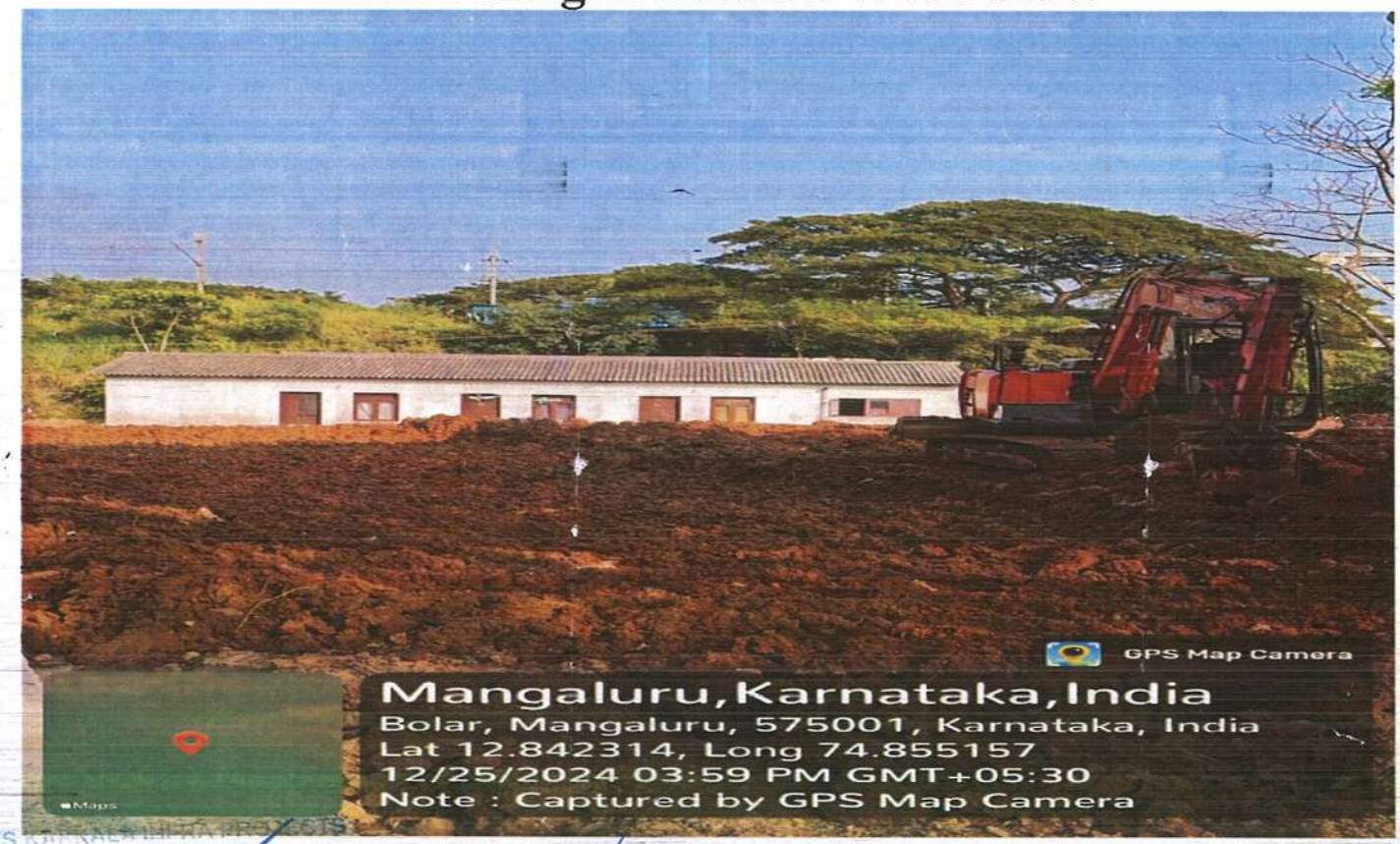
Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited

NAME OF THE WORK: "PROMENADE DEVELOPMENT OF WATERFRONT PROJECT FOR MANGALURU SMART CITY LIMITED – Phase – 1A"

33

Back Filling at Kanara Wood Side.



Back Filling at Kanara Wood Side.

SKS KARNATAKA INFRA PROJECTS PRIVATE LIMITED
Managing Director

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

ABSTRACT					
Tender Name: Promenade development of Waterfront Project for Mangaluru Smart City					
5TH&PART BILL					
				Amount in Rs.	
Sl No	**ID No**	**Name of work**	**Previous**	**Present**	**Uptodate**
1	UDD/2021-22/OW/WORKINDENT/1374	Tender Name: Promenade development of Waterfront Project for Mangaluru Smart City	3,41,31,264.00	53,71,104.00	3,95,02,368.00
2	**GST @18%**		61,43,628.00	9,66,799.00	71,10,427.00
		TOTAL	**4,02,74,892.00**	**63,37,903.00**	**4,66,12,795.00**

Audit Officer
Mangaluru Smart City Ltd.
Mangaluru

o/c. 34 L.F. o/c.

FORM P. W. G. 33 (C) Contd.

II Memorandum of payment

Bill Amount upto R.A. bill V th part. Rs 39502368-00

1) Total Value of Work done as per Account I

2) Deduct Amount with - held

a) From Previous Bill

b) From this Bill

ADD. G.S.T. @ 18 /-

Rs 5371104 x 18/100

3) Balance (Item 1-2)

G.S.T. Rs 966799-00

4) Total Amount of Payment already made as per Column No.9 of last running Account Bill Paid Voucher No ____ Date:- Rs 34131264-00

Deductions Made on this Bill.

5) Payment now to be made (As Detailed Below)

1) Income Tax a) By Recovery of Amounts Creditable to these Work @ 2 /. Rs 107422-00 — Rs 5371104-00

b) By Recovery of Amounts Creditable to these works

2) CGST/SGST or Heads of Account @ 2 /. Rs 107422-00

3) LCL Labour cess @ 1 /- Rs 53711-00

Income Tax

CGST/SGST

BOW Cess

4) Royalty Rs 394468-00

Royalty

CBF

5) C.B.F. @ 90 /. Rs 5371-00

6) Mobilisation Advances Rs 1692685-00

TOTAL

Total Deductions Rs 2361079-00

Total Deductions — Rs 2361079-00

Nit Bill Amount — Rs 3010025-00

ADD. G.S.T. Amount — Rs 966799-00

Cheque Amount — Rs 3976824-00

(C) By Cheque / Cash

Received Rs (In words)

as per above memorandum on account of this work.

Cheque Amount Rs 3976824-00 (Rs Thirty Nine Lakh Seventy Six thousand Eight Hundred Twenty-Four only. Promenadi Development & waterfront project of MSCL phase I & II.

Witness

Stamped

Signature of Contractor

2 The Payees acknowledgement should be for gross amount paid as 5 i.e., (a+b+c+)

3 Payment should be attested by some known person when payees acknowledgement given by a mark seat or thumb impression.

FORM P. W. G. 33 (C) Contd. IV REMARKS

(This space is reserved for any remarks which the Disbursing Office of the Divisional Office may wish to record in respect of the execution of the work, check measurement or the state of contractors account).

Rs 5371104-00

Rs Sixty three Lakh Thirty Seven thousand One Hundred and four only.

Rs 3976824-00

Rs 2361079-00

Rs Thirty Seven thousand Nine Hundred and twenty four only.

ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ

ಒಪ್ಪಿತವಾದ ಮೊತ್ತ ರೂ.

ಚೆಕ್ ಮುಖಾಂತರ ನೀಡಬೇಕಾದ ರೂ.

ಮತ್ತು ಹೊಂದಾಣಿಕೆಯಾಗಿರುವುದು ರೂ.

ಲೆಕ್ಕಾಧಿಕಾರಿ ಮು.ಕಿ.ಅ. ವ್ಯ.ನಿ.

Paid by Cheque No. 244037857

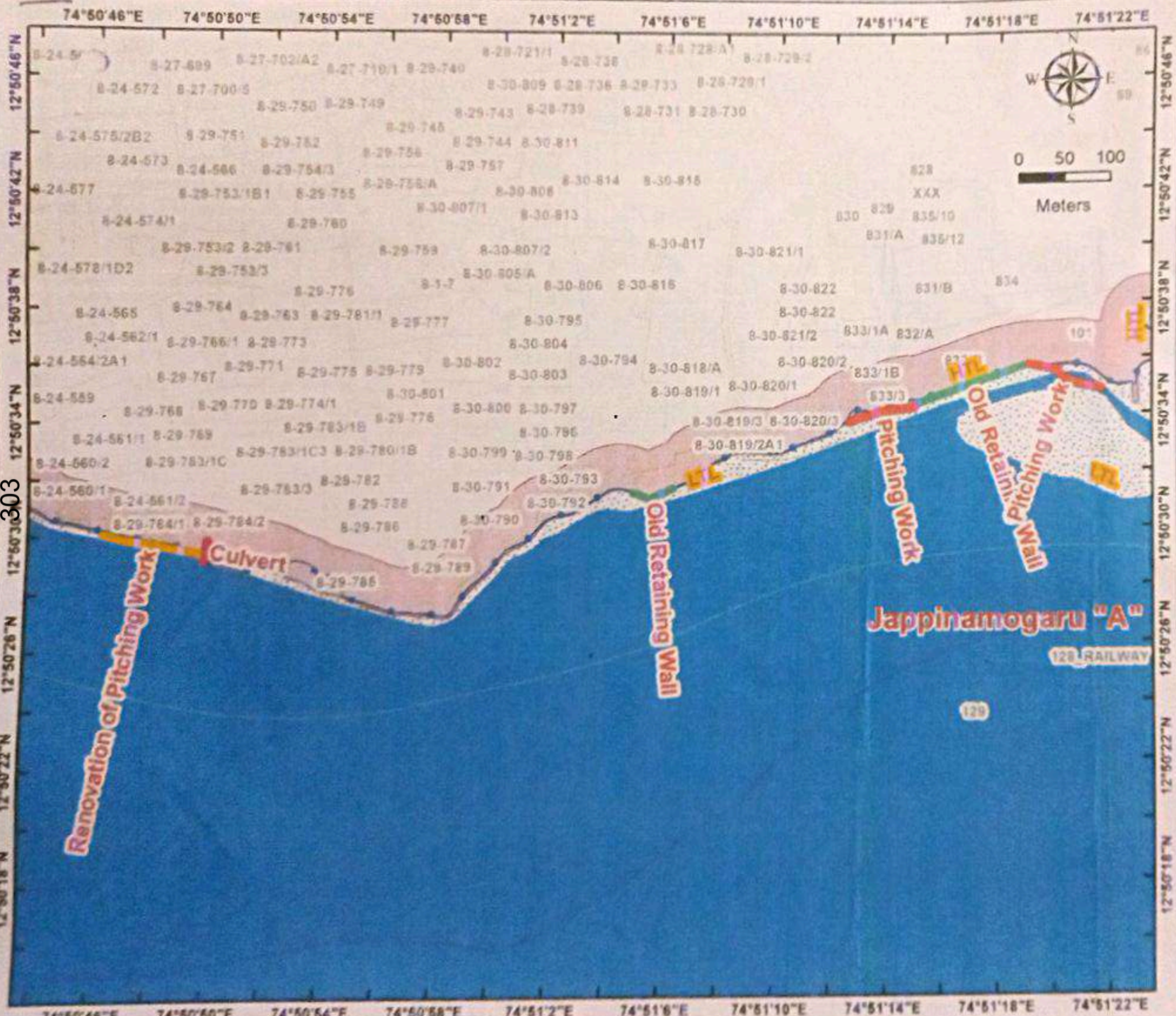
Dated 16/01/2025 Rs. 3976824

A.E. A.O. D.M.O. MD MSCL

o/c.

ANEX-07

CZMP map



Legend

- Culvert
- Old Retaining Wall
- Pitching Work
- Renovation of Pitching Work
- High Tide Line (HTL)
- Low Tide Line (LTL)
- Survey_Plots
- Roads
- Railway Line
- Village Boundary
- Fish Breeding Area
- Hazard Line
- CRZ - IB
- CRZ - IVB
- CRZ - II

Taluk : Mangalore
Village :
Name : Smart City
Sy no :

303

ಮುಂಡಕಿ ಹಳ್ಳ ಕಂಪ್ಲಿ 20050 ಮೀಟರ್ ನಿಡಲಾಗಿದೆ

ANEX-I 4/23

CZMP map

Legend

- Culvert
- Old Retaining Wall
- Pitching Work
- Renovation of Pitching Work
- High Tide Line (HTL)
- Low Tide Line (LTL)
- Survey_Plots
- Roads
- Railway Line
- Village Boundary
- Fish Breeding Area
- Hazard Line
- CRZ - IB
- CRZ - IVB
- CRZ - II

Taluk : Mangalore
Village :
Name : Smart City
Sy no :

Document Path: H:\KCZMP_folder\00 Project files\2023\Smart city google.mxd

Annexure A-3

ಮಂಗಳೂರು ತಾಲೂಕು ಮಂಗಳೂರು ತೋಟ ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಬಿ.ಟಿ.ಎಸ್ ಇಂಜಿನಿಯರ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಬೆಂಗಳೂರು ಸಂಸ್ಥೆಯವರು ಮಂಗಳೂರು ಇವರ "Water Front Promenade Development" ಇದರ ಕಾಮಗಾರಿ ಕುರಿತು ಸಾರ್ವಜನಿಕರು ಹಾಗೂ NFCF ರವರು ನಿಡಿಯುವ ದೂರಿನ ಬಗ್ಗೆ ಪ್ರಥಮ ಶ್ರೇಣಿ ಸಿವಿಲ್ ನ್ಯಾಯಾಧೀಶರು (ಪೂರ್ವ) ಇವರ ಮೌಖಿಕ ಸೂಚನೆ ಮೇರೆಗೆ ಪ್ರಥಮ ಶ್ರೇಣಿ ಸಿವಿಲ್ ನ್ಯಾಯಾಧೀಶರು (ಪೂರ್ವ) ರವರ ಆದೇಶದ ಮೇರೆಗೆ ಮೇಲ್ಕಂಡ ಸಿವಿಲ್ ನ್ಯಾಯಾಧೀಶರು ಶ್ರೀಮತಿ. ಡಾ. ಸುಷ್ಮಿತಾ ರಾವ್ ಮತ್ತು ಸಿಬ್ಬಂದಿಯವರ ಜೊತೆ ದಿನಾಂಕ 16-5-2024 ರಂದು ಅಪರಾಹ್ನ 3.45 ಗಂಟೆಗೆ ಸ್ಥಳ ಪರಿಶೀಲನೆ ನಡೆಸಲಾಯಿತು.

ಸದ್ರಿ ಪರಿಶೀಲನೆ ಸಮಯದಲ್ಲಿ ಮಂಗಳೂರು ಸೈಟ್ ಸೀಟ್ ಇದರ ಸೈಟ್ ಇಂಜಿನಿಯರ್ ಶ್ರೀ. ಕೀರ್ತಿತ್ ಇವರು ಹಾಜರಿದ್ದರು. ದೂರಿನಲ್ಲಿ ನಮೂದಿಸಿರುವ ವಿಷಯ ಹಾಗೂ ಸ್ಥಳದ ಕುರಿತು ಸಕ್ರಿಯವರಲ್ಲಿ ವಿಚಾರಿಸಲಾಯಿತು. ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿ ಜೆ.ಸಿ.ಬಿ. ಮೂಲಕ ನೆಲ ಪರಿಮತಟ್ಟು ಮಾಡುತ್ತಿದ್ದು ಕಾರ್ಮಿಕರು ಕಾಮಗಾರಿಯನ್ನು ನಡೆಸುತ್ತಿದ್ದರು.

ಸದ್ರಿ ಪ್ರದೇಶದ ಜಿ.ಪಿ.ಎಸ್ ಮಾಹಿತಿ.

① N - 12° 50' 31.53"
E - 74° 51' 3.89"

② N - 12° 50' 31.68"
E - 74° 51' 4.32"

ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿ ಕೆಲವೊಂದು ತಾಂಡ್ಲೆ ಗಿಡಗಳಿದ್ದು ಇದರ ಸಮೀಪ ಕಲ್ಲು ಕಲ್ಲು, ಪ್ರಕೃತಿ ವಿಕೋಪ ಮತ್ತು ಪರಿಸರ ನಾಶದ ಬಗ್ಗೆ ಕಾಮಗಾರಿ ಮಾಡುತ್ತಿದ್ದರು. ಈ ಬಗ್ಗೆ ಸೈಟ್ ಸೀಟ್ ಇಂಜಿನಿಯರ್ ಬಳಿ ವಿಚಾರಿಸಿದಾಗ ಅನುಮತಿ ದೊರಕಿದಂತೆ ಪ್ರೈಮೆ ನೆಡ್ ಕಾಮಗಾರಿ ಮಾಡುತ್ತಿರುವುದಾಗಿ ತಿಳಿಸಿದರು. ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿರುವ ತಾಂಡ್ಲೆ ಗಿಡಗಳು ಹಾಗೂ ಇತರ ಮರಗಿಡಗಳಿಗೆ ಯಾವುದೇ ತಾಗಿಯಾಗದಂತೆ ಕ್ರಮ ಕೈಗೊಳ್ಳುವಂತೆ ತಿಳಿಸಲಾಯಿತು. ಅಲ್ಲದೆ ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿ ಯಾವುದೇ ಪರಿಸರಕ್ಕೆ ಹಾನಿಯಾಗದಂತೆ ಕಾಮಗಾರಿ ಹಾಗೂ ತಾಂತ್ರಿಕ ಕಾಮಗಾರಿ ಮಾಡಿ ಬೀರದು, ನದಿ ತೀರದಲ್ಲಿ ಯಾವುದೇ ತ್ಯಾಜ್ಯ ಮತ್ತು ಮಣ್ಣಿನ್ನು ಸುರಿಯಿ ಬೀರದೆಂದು ತಿಳಿಸಲಾಯಿತು.

ಮಾಹಿತಿ ಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

ನವದೆಹಲಿಯ ಕೇಂದ್ರ ಪರಿಸರ ಮತ್ತು ಅರಣ್ಯ ಸಚಿವಾಲಯದ ಪ್ರತಿನಿಧಿಯಿಂದ ನಡೆಸಲಾಗುವ ನಿರ್ದೇಶನಾ ತಪ್ಪಿನ ಛಾಯಾಚಿತ್ರಗಳನ್ನು ತಂದು ದೂರದ CRZ - II ಪ್ರದೇಶದಲ್ಲಿ ನಿರ್ಮಾಣ ಕಾಮಗಾರಿಯನ್ನು ನಡೆಸುವಂತೆ ಹಾಗೂ ಯಾವುದೇ ಅನಿಯಮಿತ ನಿರ್ಬಂಧನೆಗಳನ್ನು ಉಲ್ಲಂಘಿಸದಂತೆ ತಿಳಿಸಲಾಯಿತು. ಈ ಬಗ್ಗೆ ಹಿರಿಯ ಅಧಿಕಾರಿಗಳಿಗೆ ವರದಿ ಮಾಡಿಕೊಳ್ಳುವುದು ಎಂದು ತೀರ್ಮಾನಿಸಲಾಯಿತು.

ಸಭೆ ಮಧ್ಯಾಹ್ನ 4.30 ಗಂಟೆಗೆ ಮುಕ್ತಾಯ ಗೊಳಿಸಲಾಯಿತು

ನಾವುಗಳು ಹೀಗೆ ಬರೆಸಿದ ಮಾಹಿತಿ. ಇದನ್ನು ಜಿಲ್ಲಾ ರೀತಿ ಸರಿ ಮಾಡಿರುತ್ತೇವೆ.

① ಶ್ರೀಮತಿ. ಡಾ. ಸುಪ್ರೀತಾ ರಾವ್. ಮಾನ್ಯಗಾರಿಕೆ ಉಪವಿಭಾಗಾಧಿಕಾರಿಗಳು
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ರವರಿಗೆ ಮಾಹಿತಿ ಮಂಗಳೂರು — ...

② ಶ್ರೀ. ಶಿವಪ್ರಸಾದ್. G.I.S ಇಂಜಿನಿಯರ್
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ರವರಿಗೆ ಮಾಹಿತಿ ಮಂಗಳೂರು — ...

③ ಶ್ರೀ. ರಮೇಶ್ ಕುಮಾರ ಫೀಲ್ಡ್ ಅಸಿಸ್ಟೆಂಟ್
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ರವರಿಗೆ ಮಾಹಿತಿ ಮಂಗಳೂರು — ...

④ ಶ್ರೀ. ಜೋನ್ ರುಡಾಲ್ಫ್
ಮಾಹಿತಿ ಪಾಲಕರು
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ರವರಿಗೆ ಮಾಹಿತಿ ಮಂಗಳೂರು — JOHN. R-FERNS

ಮಾಹಿತಿ ಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

Translated True Copy

Mahajar

A spot inspection was conducted on 16-05-2024 at 3.45 p.m. by Smt Dr Sushmitha Rao, Deputy Director Fisheries, Regional Director (Environment) Office and office staff on the instructions of the Regional Director (Environment) over the complaints received from the public and NECF regarding the "Waterfront Promenade Development" works undertaken by Mangalore Smart city near TVS Tyre factory on the banks of the river Netaravathi in the Mangalore Thota grama of Mangalore taluk.

During the inspection, mangalore Smart City Engineer, Deekshith was present. The details of the complaint and details of place were enquired with him. At that moment, the place was being levelled by a JCB. The labourers were doing the work. The G.P.S details of this place is

1. N-12º 50' 31.53" E-74º 51' 3.82"
2. N-12º 50' 31.68" E-74º 51' 4.32"

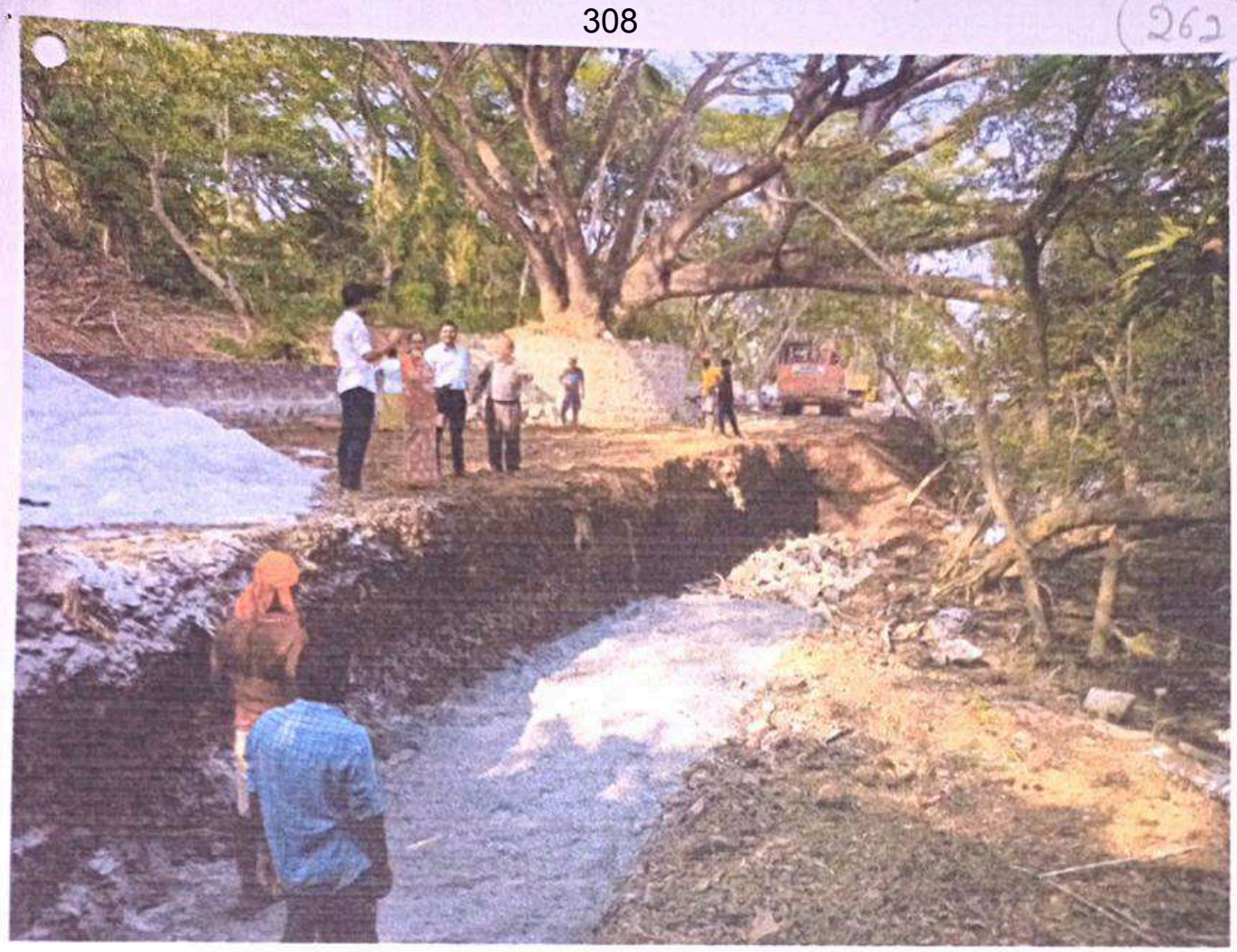
In this place there were a few mangroves, and close to this, work with granite stones, crusher powder and cement was being done. When enquired with the smart city engineer, he said the promenade work is being done as per the permission received. It was informed, to take precautions not to damage any mangroves and trees. Also it was informed not do any concrete works and permanent works, and no waste or mud should be dumped near the river. It was informed that the works should be done in the CRZ II area as per the conditions imposed by the Karnataka State Coastal Zone Management Authority and no conditions should be violated. The inspection got over at 4.30 p.m. This mahajar is dictated and written by us. We have read, heard and signed this.

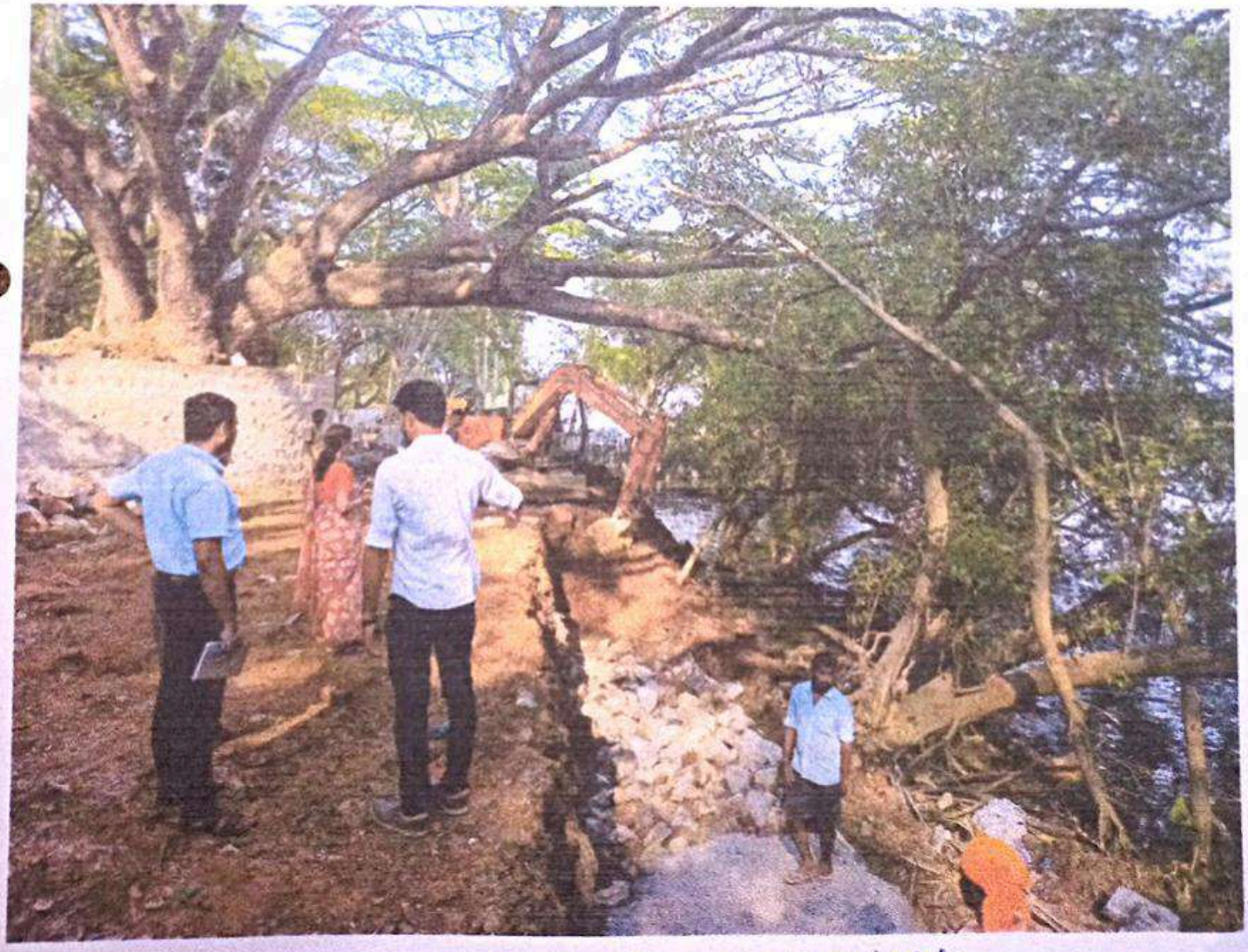
1 Smt. Dr. Sushmitha Rao, Fisheries Deputy Director — Signed
Regional Director (Environment) Office, Mangalore

2 Shri Shivaprasad, GIS Engineer — Signed
Regional Director (Environment) Office, Mangalore

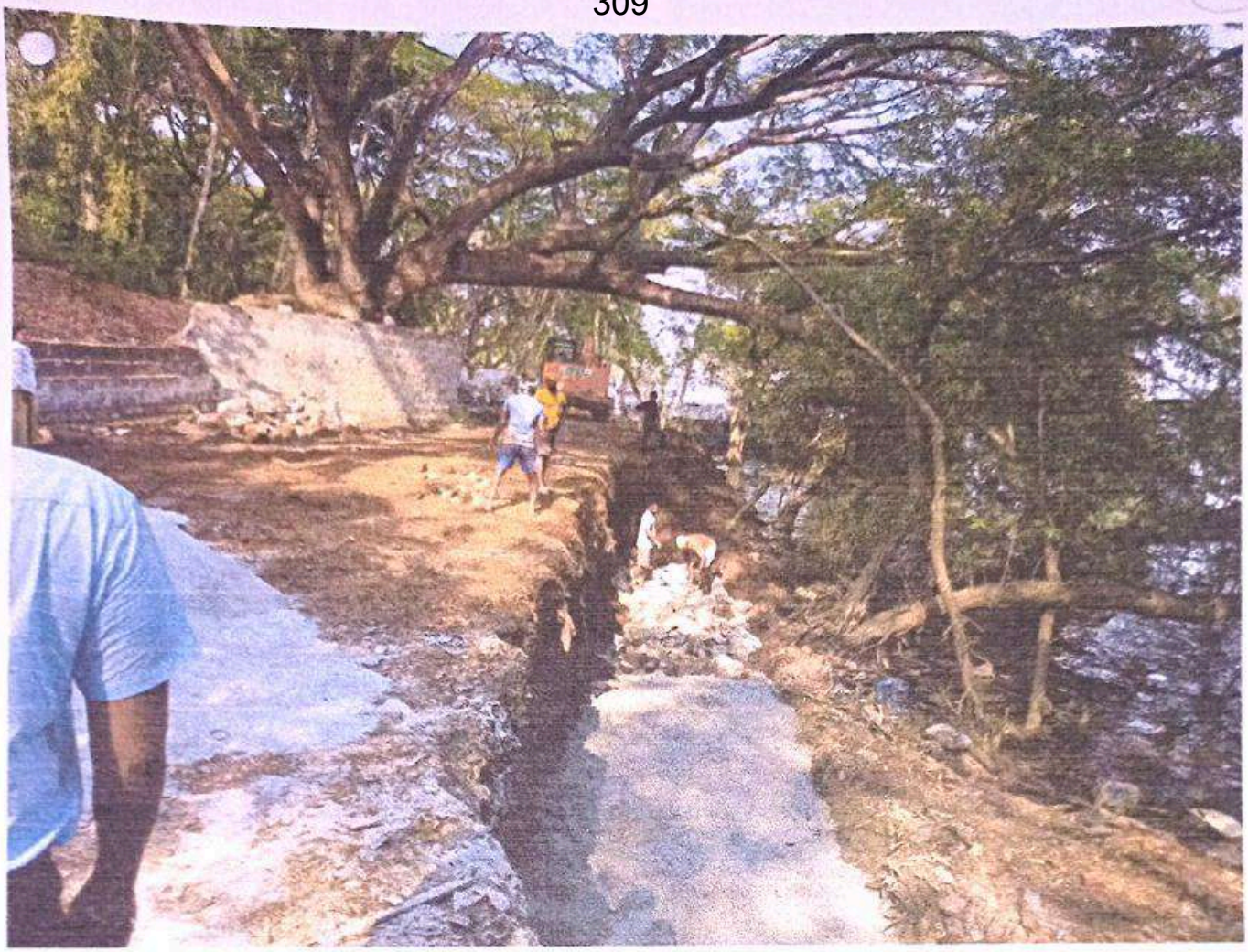
3. Shri. Kishore Kumar , Field assistant — Signed
Regional Director (Environment) Office, Mangalore

4. Shri John Rudolph — Signed
Vehicle driver
Regional Director (Environment) Office, Mangalore



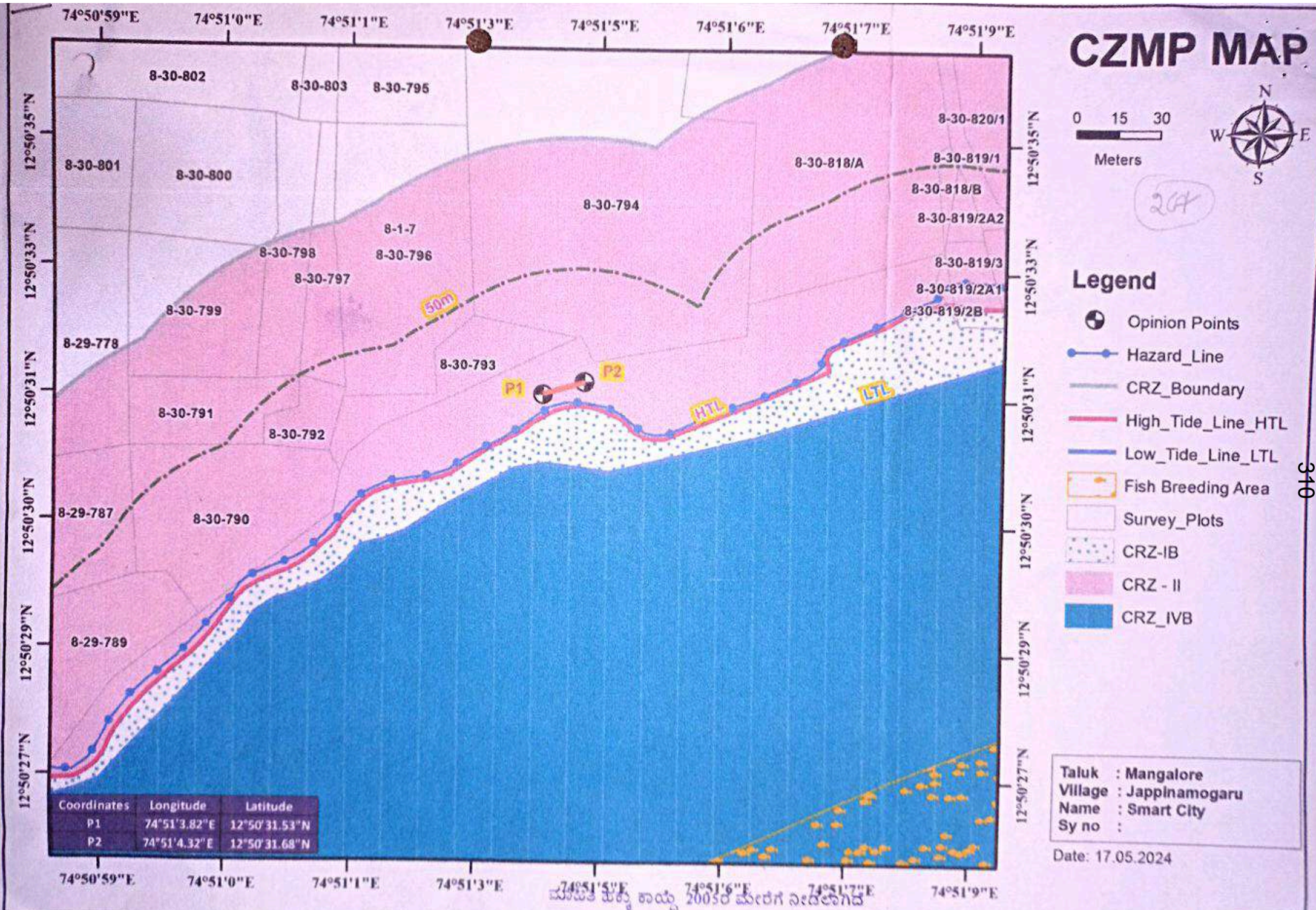


ಮಾಹಿತಿ ಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ



ಮಾಹಿತಿ ಹಳ್ಳು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

CZMP MAP



Legend

- Opinion Points
- Hazard_Line
- CRZ_Boundary
- High_Tide_Line_HTL
- Low_Tide_Line_LTL
- Fish Breeding Area
- Survey_Plots
- CRZ-IB
- CRZ - II
- CRZ_IVB

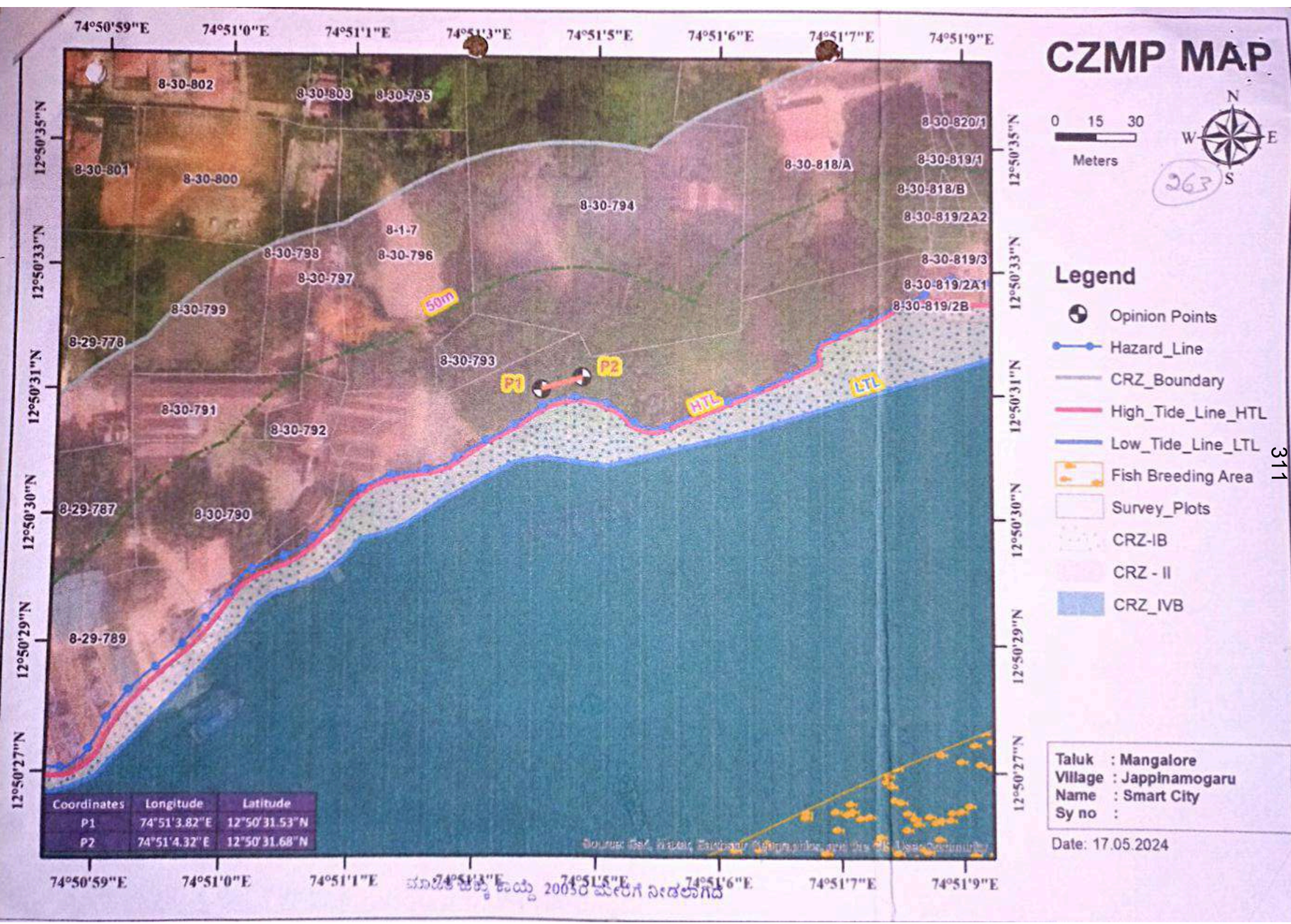
Coordinates	Longitude	Latitude
P1	74°51'3.82"E	12°50'31.53"N
P2	74°51'4.32"E	12°50'31.68"N

Taluk : Mangalore
Village : Jappinamogaru
Name : Smart City
Sy no :

Date: 17.05.2024

ಮೀನಿನ ಹೊಳ್ಳ ಕಾಯ್ದೆ 2005ರ ಮೇರಿಗೆ ನೀಡಲಾಗಿದೆ

CZMP MAP



Legend

- Opinion Points
- Hazard_Line
- CRZ_Boundary
- High_Tide_Line_HTL
- Low_Tide_Line_LTL
- Fish Breeding Area
- Survey_Plots
- CRZ-IB
- CRZ - II
- CRZ_IVB

Coordinates	Longitude	Latitude
P1	74°51'3.82"E	12°50'31.53"N
P2	74°51'4.32"E	12°50'31.68"N

Taluk : Mangalore
Village : Jappinamogaru
Name : Smart City
Sy no :

Date: 17.05.2024

311

ಮಂಜೂರಿ ಮಾಡಿದ್ದು ಕಾಯ್ದೆ 2005ರ ಪ್ರಕಾರ ನೀಡಲಾಗಿದೆ

RPAD

Annexure A-4

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಕಛೇರಿ /ಫ್ಯಾಕ್ಸ್: 0824-2450250
ಈ-ಮೈಲ್: rdenvironment@gmail.com
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ)ರವರ ಕಛೇರಿ,3ನೇ ಮಹಡಿ, ಮಂಗಳೂರು ನಗರಾಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ ಕಟ್ಟಡ, ಉರ್ವಸ್ಟೋರ್, ಮಂಗಳೂರು

ಕ್ರ. ಸಂ. ಸಿಆರ್ ಝಡ್/ಮಾ.ಹ.ನಿ.35/2023-24

ದಿನಾಂಕ:12-01-2024

ಇವರಿಗೆ,

ಡಾ: ಶೆರಿಲ್ ಗ್ರೇಸ್ ಕೊಲಾಸೊ
#3-3-266, ಸಂಗೀತ್ ವಿಹಾರ್
ಬಿಜೈ, ಮಂಗಳೂರು-575004

ಮಾನ್ಯರೇ,

ವಿಷಯ : ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಮಾಹಿತಿ ಹಕ್ಕು ನಿಯಮ 2005ರಡಿ ಮಾಹಿತಿ ನೀಡುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: 1.ನಿಮ್ಮ ಅರ್ಜಿ ಸ್ವೀಕೃತ ದಿನಾಂಕ::19-12-2023 (ಪೋಸ್ಟಲ್ ಆರ್ಡರ್ ನಂ.62F745437)

2. ಈ ಕಛೇರಿ ಪತ್ರ ಸಮ ಸಂಖ್ಯೆ ದಿನಾಂಕ:08-01-2024

3. ನಿಮ್ಮ ಪತ್ರ ಸಂಖ್ಯೆ:11-01-2024 (ಪೋಸ್ಟಲ್ ಆರ್ಡರ್ ನಂ.62F745991)

****

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಉಲ್ಲೇಖ(1)ರಲ್ಲಿ ನೀವು ಮಾಹಿತಿ ಹಕ್ಕು ನಿಯಮ 2005ರಡಿ ಕೋರಿರುವ ಮಾಹಿತಿಯ ಕುರಿತು ಉಲ್ಲೇಖ(2)ರಲ್ಲಿ ತಿಳಿಸಿದಂತೆ ನಿಗದಿತ ಶುಲ್ಕವನ್ನು ಪಡೆದು ದಾಖಲೆಗಳನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗ್ತಿಕರಿಸಿ ನೀಡಲಾಗಿದೆ.

ಸಾರ್ವಜನಿಕ ಮಾಹಿತಿ ಅಧಿಕಾರಿ
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ),
ಮಂಗಳೂರು

ಮಂಗಳೂರು ತಾಲೂಕಿನ ಮಂಗಳೂರು ತೋಟ ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಮಂಗಳೂರು ನಗರ ಸಭೆ ಮಂಗಳೂರು ಇವರಿಗೆ "Water Front Promonade Development' ಕುರಿತು ನಿರ್ಮಾಣ ನಿಯಮ ಹಾಗೂ ಷರತ್ತು ಗಳೊಂದಿಗೆ ಯೋಜನೆ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರ ನೀಡಲಾಗಿದ್ದು, ಪತ್ರಿ ರಾಮಗಾರಿಯು ಪ್ರಗತಿಯಲ್ಲಿದ್ದು ನದಿ ತೀರದಲ್ಲಿ ಕಾಂಡ್ಲ ಗಿಡಗಳನ್ನು ಹಾಗೂ ಮರಗಳನ್ನು ಹಾನಿಗೊಳಿಸಿ, ಮಂಜೂರಾದ ಕ್ಷೇತ್ರವನ್ನು ಬಿಟ್ಟು ಇತರೆ ಕ್ಷೇತ್ರದಲ್ಲಿ ರಾಮಗಾರಿ ನಡೆಸುವುದಾಗಿ ರಾಷ್ಟ್ರೀಯ ವನಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ (ರಿ) ಇವರ ದೂರಿನ ಮೇರೆಗೆ ಸ್ಥಳಗಳನ್ನು ಪ್ರದೇಶಿಕ ನಿರ್ದೇಶಕರು (ವನಿಸರ) ಇಲಾಖೆಯ ಸಹಾಯಕ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿ ಹಾಗೂ ಸಹಾಯಕ ವನಿಸರ ನಿರ್ದೇಶಕರು ಶ್ರೀ.ಪಿ. ಶ್ರೀಧರ್, ಎಂಎನ್‌ಗಂಕಾ ಉಪ ನಿರ್ದೇಶಕರು ಶ್ರೀಮತಿ.ಡಾ.ಸುಲ್ಕಾನಾ ರಾವ್ ಮತ್ತು ಸಂಬಂಧಿ ವರ್ಗ ಹಾಗೂ ಅರಣ್ಯ ಇಲಾಖೆಯ ಅಧಿಕಾರಿ ಮತ್ತು ಸಂಬಂಧಿ ವರ್ಗದವರು, ರಾಷ್ಟ್ರೀಯ ವನಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ (ರಿ) ಇದರ ರಾಯಚೂರು ಡಾ|| ಶಶಿಧರ ಶೆಟ್ಟಿ, ಶ್ರೀಮತಿ ಡಾ. ಶೀಲಾ ಗ್ರೇಸ್ ರೊಲಸ್ಕಿ ಇವರ ಜೊತೆ ದಿನಾಂಕ 15-12-2023 ರಂದು ಅಪರಾಹ್ನ 2:30 ಗಂಟೆಗೆ ಕ್ಷೇತ್ರ ಪರಿಶೀಲನೆ ನಡೆಸಲಾಯಿತು.

ಪತ್ರಿ ಪರಿಶೀಲನೆ ಸಮಯದಲ್ಲಿ ಪ್ರಥಮವಾಗಿ ಟಿ.ಎಸ್.ಎಸ್ ಟ್ಯೆಯರ್ ಫ್ಯಾಕ್ಟರಿ ಬಾಗಿಲ ಬಳಿಯ ಪ್ರದೇಶವನ್ನು ಪರಿಶೀಲಿಸಲಾಯಿತು. ಪತ್ರಿ ಪ್ರದೇಶದಲ್ಲಿ ನದಿ ದಂಡೆಯಲ್ಲಿ ಕಾಂಡ್ಲ ಗಿಡಗಳು ಇದ್ದಿವೆ ಹಾಗೂ ಭೂಭಾಗದ ರಡೆಗೆ ಕೆಲವೊಂದು ಮರಗಳಿದ್ದಿವೆ. ಇಲ್ಲಿ ಹೊಡೆಗಳನ್ನು ತೆಗೆಯ ಸಮತಟ್ಟು ಮಾಡಲಾಗಿದೆ.

ಪತ್ರಿ ಕ್ಷೇತ್ರದ ಜಿ.ಪಿ.ಎಸ್ ಮಾಹಿತಿ ಹೀಗಿದೆ.

① N- 12.84206
E - 74.85171

② N - 12.84196
E - 74.85149

③ N- 12.84202
E - 74.85134

ನದನಂತರ 'ಕಾಮನ ವೆಲ್ತ್' ಟ್ಯೆಲ್ ಫ್ಯಾಕ್ಟರಿಯ ಬಳಿಯ ಪ್ರದೇಶವನ್ನು ಪರಿಶೀಲನೆ ಲಾಯಿತು. ಈ ಕ್ಷೇತ್ರದಲ್ಲಿ ಹೊಡೆಗಳನ್ನು ತೆಗೆದಿದ್ದು ಕ್ಷೇತ್ರವನ್ನು ಸಮತಟ್ಟು ಮಾಡಿ I.C.B ಯಿಂದ ರಡೆ ಕಾಮಗಾರಿ ಮಾಡುವುದು ಕಂಡು ಬಂತು.

ನಂತರ ಪೂರ್ವಕ್ಕೆ ಹಳೆ ತಡೆಗೋಡೆ ಮೇಲೆ ಕಪ್ಪು ಕಲ್ಲನ್ನು ಎಮೆಂಟ್ ಮಿಶ್ರಣದಲ್ಲಿ ತಡೆಗೋಡೆ ನಿರ್ಮಿಸುತ್ತಿರುವುದು ಕಂಡು ಬಂತು. ತಡೆಗೋಡೆಯ ಸಮೀಪದ ಕಡೆಗೆ 2-3 ಕಂಡ್ಲ ಸಿಡಗಳು ಹಾಗೂ ಭೂಮಿಯ ಕಡೆಗೆ ಒಂದು ಬೃಹತ್ ಮರ ಇರುವುದು ಕಂಡು ಬಂತು. ಕೆಲಸವನ್ನು ಎಸ್. ಕೆ. ಎನ್ ಕಾರ್ಯ ಇನ್ ಫ್ರಾ ಪ್ರೊಜೆಕ್ಟ್ ಪ್ರೈ.ಲಿ. ಇವರು ಮಾಡಿಸಿದ್ದು ಇವರ ಬಳಿ ಕೇಳಿದ ಬಗ್ಗೆ ಅನುಮೋದಿತ ನಕ್ಷೆ . ಲೇಔಟ್ ಪ್ಲಾನ್ ಬಗ್ಗೆ ವಿಚಾರಿಸಿದಾಗ ನಾವು ಸ್ಥಳದಲ್ಲಿ ಕೆಲಸ ನೋಡಿ ಕೊಳ್ಳುವ ಸೂಪರ್ ವೈಸರ್‌ಗಳು ಪ್ಲಾನ್ ನಿಮ್ಮ ಇಂಜಿನಿಯರ ಬಳಿ ಇದ್ದು ಅವರು ಹೊರಗಡೆ ಇರುವುದಾಗಿ ಎಂದು ತಿಳಿಸಿದರು

ಸಂಪೂರ್ಣ ಸ್ಥಳದ ಜಿ.ಪಿ.ಎಸ್ ಮಾಹಿತಿ ಕಿಗಿದೆ.

① N - 12.84300
E - 74.85453

② N - 12.84290
E - 74.85423

③ N - 12.84288
E - 74.85412

④ N - 12.84268
E - 74.85351

⑤ N - 12.84330
E - 74.85540

ತದನಂತರ ಹೊಳಾರ ರಿಸಾರ್ಟ್ ಎನ್ ಹೆಸರಿನ ಬೋರ್ಡ್ ಇರುವ ಕಿಂಡಿಗೇಡೆ ಪ್ರದೇಶವನ್ನು ಪರಿಶೀಲಿಸಲಾಯಿತು. ಈ ಸ್ಥಳದಲ್ಲಿ ಹೊಸದಾಗಿ ತೆಗೆದು ಸ್ಥಳವನ್ನು ಸಮತಟ್ಟು ಮಾಡಿರುವುದು ಕಂಡು ಬಂತು. ಈ ಪ್ರದೇಶದಲ್ಲಿ ಕಾಂಕ್ರೀಟ್ ನ ಗೋಡೆಯ ತಡೆಗಾಗಿ ಮಾಡುವುದು ಕಂಡು ಬಂತು.

ತಡೆಗಾಗಿಯ ಜಿ.ಪಿ.ಎಸ್ ಮಾಹಿತಿ ಕಿಗಿದೆ.

① N - 12.84290
E - 74.84392

② N - 12.84305
E - 74.84396

ಸದರಿ ರಸ್ತೆಯ ಪೂರ್ವ ಭಾಗದ ಸ್ಥಳವನ್ನು ಸಮತಟ್ಟು ಮಾಡಿ ನಡಿದಂಡೆಯಲ್ಲಿ ಹಳೆಯ ತಡೆಗೋಡೆ ಮೇಲೆ ಕಪ್ಪು ಕಲ್ಲನ್ನು ಸಿಮೆಂಟ್ ಮಿಶ್ರಣಗಿ ತಡೆ ಗೋಡೆ ನಿರ್ಮಿಸುವುದು ಕಂಡು ಬಂತು.
ಸದರಿ ಸ್ಥಳದ ಜಿ.ಪಿ.ಎಸ್ ಮಾಹಿತಿ ಕಿಗಿದೆ.

① N - 12.84259
E - 74.84418

② N - 12.84249
E - 74.84440

ಮಾಹಿತಿ ಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

ಅಲ್ಲದೆ ಈ ಹಂದಿ ಮಾಣ ನಿಲ್ಲಿಸದು ಮತ್ತು ಯಾತ್ರಿಕಳಯ ಉಪಯೋಗಿಸುತ್ತಿದ್ದ
ಪ್ರದೇಶದಲ್ಲಿ ರಸ್ತೆ ಕಲ್ಲಿನ ಬೆಡ್ ಹಾಕಿ ಅದರ ಮೇಲೆ ರಸ್ತೆ ಕೆಲಸವನ್ನು ಎಮೆಂಬ
ಸಂಸ್ಥೆಗೆ ತಡೆಗೋಡೆ ಯನ್ನು ನಿರ್ಮಿಸುತ್ತಿರುವುದು ಕಂಡು ಬಂತು. ಗುತ್ತಿಗೆದಾರರ
ಬಳಿ ಅಮೃತಶಿಲೆ ನರ್ಸಿ ಬಗ್ಗೆ ವಿಚಾರಿಸಿದಾಗ ತಮ್ಮ ಕಛೇರಿಯಲ್ಲಿ ಇದ್ದು
ಅಗತ್ಯ ಬಿದ್ದಲ್ಲಿ ತಾವೇ ಪಡಿಸುವುದಾಗಿ ಎಂದು ತಿಳಿಸಿದರು. ತಡೆಗೋಡೆ ನಿರ್ಮಾಣದ
ಕೆಲಸ ಅಮೃತಶಿಲೆ ನಿರ್ಮಿಸಿದ ಸ್ಥಳದಲ್ಲಿ ಉಳ್ಳದಿರುವುದಿಲ್ಲ ಆದುದರಿಂದ ಸರಿ
ಸಮಾಧಿಯನ್ನು ಕಾಣುವ ರಾಜ್ಯ ರಸ್ತೆಯ ಬಲಭಾಗ ನಿರ್ಮಾಣದ ಪ್ರಾಧಿಕಾರದಿಂದ ಅನುಮತಿ.
ಪಡೆದ ಬಿ. ಜೋಷಿ ಪ್ರೊಫೆಸರ್ ಪರಿಯಾ ನಿರ್ಮಾಣ ಕಾರ್ಯ ಮಾಡುವಂತೆ ತಿಳಿಸಲಾಯಿತು.
ಉಲ್ಲಂಘನೆ ಯಾದಲ್ಲಿ ಸರಿ ಸಮಾಧಿಯನ್ನು ತನ್ನಿಂದ ನಿರ್ಮಿಸಿದ ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗುವುದೆಂದು.
ಅರ್ಕಿ ಪುರಾತತ್ವಶಾಸ್ತ್ರಜ್ಞರು ಹಾಗೂ ಇತಿಹಾಸಕಾರರು ಪರಿಸರ ತಜ್ಞರು ಮತ್ತು ಮೊಘಲ್ ಸಾಮ್ರಾಜ್ಯದ
ಉಪನಿರ್ದೇಶಕರು ಕಛೇರಿ ಸೂಚಿಸಿದರು.

ಸರಿ ಸ್ಥಳದ ಜಿ.ಪಿ.ಎಸ್ ಮೂಲಕ ಪಡೆದ

① N - 12.84 26
E - 74.84455

② N - 12.84251
E - 74 84478

ತದನಂತರ ಡಿ.ಕೆ ಉಪಯೋಗಿಸಿ ಮೊಘಲ್ ಮಾದರಿ ಮಾಡಿ ಮಂಡಳಿಯ ಮುಖಂಡರಿಗೆ ತೋರಿಸಲಾಯಿತು. ಇಲ್ಲಿ ನಗರ ಪ್ರದೇಶದಿಂದ
ನಿರ್ಮಿಸಿದ ಸಂಚಾರಿ ಶೌಚಾಲಯವನ್ನು ಸ್ಥಳಾಂತರಿಸಲಾಯಿತು.

ಸರಿ ಸ್ಥಳದ ಜಿ.ಪಿ.ಎಸ್ ಮೂಲಕ ಪಡೆದ.

① N - 12.84 163
E - 74.84 715

② N - 12.84 144
E - 74. 84709

ಸಮಾಧಿಯ ಪಶ್ಚಿಮದ ಕಡೆಗೆ ರಸ್ತೆ ಕಲ್ಲನ್ನು ಎಮೆಂಬ್ಯಾಂಕ್‌ಮೆಂಟಿಗೆ ತಡೆಗೋಡೆ
ನಿರ್ಮಿಸಲಾಯಿತು. ಇದರ ಭೂಭಾಗದ ಕಡೆಗೆ ಹೊಡೆಗಳನ್ನು ತೆಗೆದು ಸಮತಟ್ಟು
ಮಾಡಲಾಗಿರುವುದನ್ನು ಪರಿಶೀಲಿಸಲಾಯಿತು.

ಸರಿ ಸ್ಥಳದ ಜಿ.ಪಿ.ಎಸ್ ಮೂಲಕ ಪಡೆದ.

① N - 12.84144
E - 74.84707

② N - 12.84156
E - 74.84677

③ N - 12.84159
E - 74.84647

④ N - 12.84168
E - 74.84606

ಮಾಹಿತಿ ಪಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

ಈ ಮೊಲೆ ಹೊಳಿದ ಪ್ರದೇಶಗಳಲ್ಲಿ ಪಿ.ಆರ್.ಡಬ್ಲ್ಯು ನಿಯಮ ಉಲ್ಲಂಘನೆ ಕಾಮಗಾರಿಯನ್ನು ನಿಲ್ಲಿಸಿರುತ್ತಾರೆ. ಎಂದು ರಾಯಚೂರು ವಲಯದ ಸಂರಕ್ಷಣಾ ಅಧಿಕಾರಿಗಳು ರಾಯಚೂರು ಜಿಲ್ಲೆಯ ಪ್ರದೇಶಕ್ಕೆ ಭೇಟಿ ನೀಡಿದಂತೆ ಪರಿಶೀಲನೆ ಮಾಡಿದಾಗ ನದಿ ಪ್ರದೇಶದಲ್ಲಿ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಹಾಗೂ ಮಂಗಳೂರು ವಲಯದ ಕಪ್ಪೆ ಕಲ್ಲಿನ ಗುಡ್ಡೆಗಳನ್ನು ಕ್ರಶರ್ ಮಾಡುವ ಮತ್ತು ಎಮ್ ಸ್ಯಾಂಡ್ ತಯಾರಿಸುವ ಘಟಕಗಳಿಗೆ ನಿಯಮ ಮೀರಿ ಅನುಮತಿ ನೀಡಿರುವುದು, ಈ ಬಗ್ಗೆ ಸ್ಥಳೀಯ ಪತ್ರಿಕೆ ಮತ್ತು ಇಂಜಿನಿಯರ್ ಬಳಿ ವಿಚಾರಿಸಿದಾಗ ನಾವು ಹಿಂದೆ ಎಚ್ಚೆತ್ತಂಗೆ ಮಾಡಿದ ಗುಡ್ಡೆಯ ಮೊಲೆ ಕಪ್ಪು ಕಲ್ಲನ್ನು ಕ್ರಶರ್ ಪೌಡರ್ ಮತ್ತು ಎಮ್ ಸ್ಯಾಂಡ್ ಮಿಶ್ರಣ ಮಾಡಲು ಕಪ್ಪು ಕಲ್ಲನ್ನು ಕ್ರಶರ್ ಮಾಡಿರುವುದಿಲ್ಲ, ಸದ್ರಿ ಕಾಮಗಾರಿ ಪಯಸ್ವಿನಿ ಕಾಮಗಾರಿ ಆಗಿರುವುದಿಲ್ಲ ಎಂದು ಅವರು ತಿಳಿಸಿದರು. ಅಲ್ಲದೆ ಪತ್ರಿಕಾ ಪತ್ರಿ ಮಂಗಳೂರು ರವರಿಗೆ ಪಿ.ಆರ್.ಡಬ್ಲ್ಯು ಅನುಮತಿ ಪಡೆಯದೆ ಸದ್ರಿ ಪ್ರದೇಶದಲ್ಲಿ ಯಾವುದೆ ಪಯಸ್ವಿನಿ ಕಾಮಗಾರಿ ಮಾಡಬಾರದು ಹಾಗೂ ಕಂಡ್ರಿಬ್ಯ ಕಾಮಗಾರಿ ಹೆಚ್ಚಿಸಿ ಬಾರದಾಗಿ ಎಂದು ತಿಳಿಸಲಾಯಿತು.

ಮುಂದು ವರೆದು ನದಿ ತೀರ ಪ್ರದೇಶದಲ್ಲಿ ಪಿ.ಆರ್.ಡಬ್ಲ್ಯು ಅನುಮತಿಸಿರುವ ಪ್ರದೇಶದಲ್ಲಿ ಯಾವುದೆ ಕಟ್ಟಡದ ತ್ಯಾಜ್ಯ ಮತ್ತು ಹೊಳಿಗೆ ಮಣ್ಣನ್ನು ಸುರಿಯ ಬಾರದು ಮತ್ತು ಸದರಿ ಪ್ರದೇಶದಲ್ಲಿರುವ ಯಾವುದೆ ಮರಗಿಡಗಳಿಗೆ ಹಾನಿ ಮಾಡ ಬಾರದು ಎಂದು ಎಚ್ಚರಿಕೆ ನೀಡಲಾಯಿತು. ಮುಂದುವರೆದು ಸದರಿ ನದಿ ತೀರದಲ್ಲಿ ಸಮೀಪದ ಕಂಡ್ರಿಬ್ಯ ಬಳಿ ತಡೆಗೋಡೆ ನಿರ್ಮಾಣ ಮಾಡಿದ್ದಲ್ಲಿ ಪಿ.ಆರ್.ಡಬ್ಲ್ಯು ನಿಯಮ ಉಲ್ಲಂಘನೆ ಬಗ್ಗೆ ಹಿರಿಯ ಅಧಿಕಾರಿಗಳಿಗೆ ಸೂಕ್ತ ರೀತಿಯ ಕ್ರಮ ಕೈಗೊಳ್ಳುವ ಬಗ್ಗೆ ವರದಿ ಸಲ್ಲಿಸುವುದಾಗಿ ಎಂದು ಎಚ್ಚರಿಕೆ ನೀಡಲಾಯಿತು. ಈ ಬಗ್ಗೆ ಹಿರಿಯ ಅಧಿಕಾರಿಗಳಿಗೆ ವರದಿ ಮಾಡಿಕೊಳ್ಳುವುದು ಎಂದು ತಿಳಿಸಲಾಯಿತು.

ಮಾಹಿತಿ ಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

ಸಭೆ ಮುಕ್ತಾಯವನ್ನು ಸಾಯಂಕಾಲ 5:30 ಗಂಟೆಗೆ ಮುಕ್ತಾಯಗೊಳಿಸಲಾಯಿತು. ಇಲ್ಲಿ ನಾವುಗಳು ಹೇಳಿ ಬರೆಸಿದ ಮುಕ್ತಾಯವಾಗಿದ್ದು. ವಿಡಿಯೋ ಫುಟೇಜ್, ಕೆಸಿ. ಸರಿ ಮಾಡಿರುತ್ತೇವೆ.

① ಶ್ರೀ.ಟಿ. ಶ್ರೀಧರ್ ಸಹಾಯಕ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿ ಪ್ರಾದೇಶಿಕ ವಿಡಿಯೋಗ್ರಾಫರ್ (ಪರಿಸರ) ಇಲಾಖೆ ತಾಗೂ ಸಹಾಯಕ ಪರಿಸರ ವಿಡಿಯೋಗ್ರಾಫರ್. — 15/12/23

② ಶ್ರೀಮತಿ. ಡಾ. ಸುಜೀತಾ ರಾವ್, ಮೈಸೂರಿನ ಉಪವಿಡಿಯೋಗ್ರಾಫರ್, ಪ್ರಾದೇಶಿಕ ವಿಡಿಯೋಗ್ರಾಫರ್ (ಪರಿಸರ) ರವರಿಂದ ಮುಂಗಳೂರು. —

③ ಶ್ರೀ. ರಾಜೇಶ್ ಬಳೆಗಾರ ಮುಂಗಳೂರು ವಲಯ ಅರಣ್ಯಾಧಿಕಾರಿ. — 15/12/23

④ ಶ್ರೀಮತಿ. ಕೆ. ಉಮಾಶ್ರೀ ಉಪ ವಲಯ ಅರಣ್ಯಾಧಿಕಾರಿ ಮುಂಗಳೂರು ಗಸ್ತು — 15/12/23

⑤ ಶ್ರೀ. ಕಿಶೋರ್ ಕುಮಾರ ಫಾರ್ಮ್ ಅಸಿಸ್ಟೆಂಟ್ ಪ್ರಾದೇಶಿಕ ವಿಡಿಯೋಗ್ರಾಫರ್ ರವರಿಂದ — 15/12/23

⑥ ಶ್ರೀ ಜೋನ್ ರುಡಾಲ್ಫ್ ವಾಹನ ಚಾಲಕರು ಪ್ರಾದೇಶಿಕ ವಿಡಿಯೋಗ್ರಾಫರ್ ರವರಿಂದ — 15/12/23

ಮಾಹಿತಿ ಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

Mahajar

The Waterfront Promenade Development project undertaken Mangalore Smart City Ltd in the Mangalore Thota grama of the Mangalore Taluk has been given CRZ clearance under specific rules and conditions. As per the complaint of National Environment Care Federation, the said work is in progress, the mangroves on the river banks are damaged and the work has been carried out in the places where the permission was not granted. Based on this complaint a spot inspection was conducted on 15-12-2023 at 2.30 p.m by the Office of the Regional Director Environment, Assistant Conservator of Forests and Assistant Environment Director, Mr P Shridhar, Deputy Director Fisheries Smt Dr. Sushmitha Rao and office staff and Forest Department Officers and their office staff, National Environment Care Federation ® Secretary Mr Shashidar Shetty, Smt Dr. Sheryl Grace Colaco

During the inspection, the first spot inspected was near TVS Tyre factory, Bolar. In this place there were mangroves along the river banks and on the land side there were a few trees. Here the place has been levelled by removing vegetation. The G.P.S of this location is as follows

1. N-12.84206	2. N-12.84196	3. N-12. 84202
E-74.85171	E-74.85149	E-74.85134

Next, the place near Commonwealth tile factory was inspected. Here the vegetation was removed and the place was levelled and it was noticed that road works were undertaken with the help of JCB. It was noticed that a retaining wall with granite and cement was constructed on the old retaining wall along the river bank. At the corner 2-3 mangroves and on the land side a big tree was noticed. The work was undertaken by SKS Karkala Infra Projects Pvt Ltd. When asked for the sanctioned map, layout plan they said that they are with the supervisors and the plans are with the site engineer who are outside. The G.P.S of this location is as follows

1. N-12.84300	2. N-12.84290	3. N-12. 84288	4. N-12. 84288	5. N-12. 84288
E-74.85453	E-74.85423	E-74.85412	E-74.85351	E-74.85540

The spot behind Bolar Coronation Tile Works was inspected next. It was noticed that here the vegetation was removed and the place was levelled. It was noticed that here concrete water drain work was in process. The G.P.S of this location is as follows

1. N-12.84290	2. N-12.84305
E-74.84392	E-74.84396

On the eastern side of the drain, it was noticed that the place was levelled and a retaining wall with granite stones and cement was constructed on the old retaining wall on river bank. The G.P.S of this location is as follows

1. N-12.84259	2. N-12.84305
E-74.84418	E-74.84440

Also it was noticed that in the place were the boats used to be parked, and place which was used to pull up the boats, a bed with granite stones was laid and on top of it a retaining wall of granite stones and cement was being constructed. When the contractor was asked for the sanctioned map, he said that it is in his office and will submit it if required. The construction of the retaining walls has not been mentioned in the CRZ clearance and it was informed that the work should be done as per the layout plan which has been approved by the Karnataka State Coastal Zone Management Authority. The Forest Conservator and Assistant Environment Director and Deputy Director Fisheries suggested

that the work should be stopped and corrective measures should be taken if there is any violation. The G.P.S of this location is as follows

1. N-12.8426 E-74.84455
2. N-12.84251 E-74.84478

Next the place behind D K Udupi District Fish Marketeing Federation, Mulihitlu was inspected. Here a concrete storm water drain was constructed for the water flowing from the city into the river. The G.P.S of this location is as follows

1. N-12.84163 E-74.84715
2. N-12.84144 E-74.84709

On the western side of the drain a retaining wall with granite stones and cement was being constructed. It was noticed that on the landside, the vegetation was cleared and the place was levelled. The G.P.S of this location is as follows

1. N-12.84144 E-74.84707
2. N-12.84156 E-74.84677
3. N-12. 84159 E-74.84647
4. N-12. 84168 E-74.84606

As per the complaint of the Secretary of National Environment Care Federation regarding the works executed violating the CRZ regulations, the above said locations were inspected and was found that retaining walls were constructed with granite stones, crusher powder and cement. When this was questioned with the smart city engineer, he said that there was no any violation, as the construction of the retaining wall was done on the previous done pitching wall, with crusher powder and cement. He said that the said construction will not be a permanent construction. The Mangalore Smart City was informed that no permanent work or concrete should be done in this place without taking the CRZ permission.

Further the MSCL was warned that no construction waste and mud should be dumped in the CRZ zones of the riverbanks and no trees should be damaged in these areas. Further, if the retaining walls are constructed with cement and concrete, it was warned that a report would be filed to the higher officers to take strict legal action for violating CRZ regulations. It was decided to file a report to the higher officers regarding this.

The inspection ended at 5.30 p.m. This is the inspection report that we dictated and got it written. We have read, heard and signed.

1.Shri. P Shridhar assistant Conservator of Forests Signed
Regional Director (Environment) Department and Assistant Environment Director

2 Smt. Dr. Sushmitha Rao, Fisheries Deputy Director Signed
Regional Director (Environment) Office, Mangalore

3 Shri Rajesh Baligara Signed
Range Forest Officer, Mangalore

4. Sanju D Lamani Signed
Deputy Range Forest Officer, Mangalore

5. Shri. Kishore Kumar Signed
Field assistant
Regional Director Office

6. Shri John Rudolph Signed
Vehicle driver
Regional Director Office

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

Annexure A-5

ಕಛೇರಿ: 0824-2450250

ಈ-ಮೈಲ್: rdenvironment@gmail.com

ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರ(ಪರಿಸರ) ಕಛೇರಿ, 3ನೇ ಮಹಡಿ, ಮಂಗಳೂರು ನಗರಾಭಿವೃದ್ಧಿಪ್ರಾಧಿಕಾರ ಕಟ್ಟಡ, ಮಂಗಳೂರು – 6

ಕ್ರ ಸಂ: ಪಿಆರ್‌ಡಿಪಿ/ ಉಲ್ಲಂಘನೆ/2023-24 ದಿನಾಂಕ : 21/4/2023

ಇವರಿಗೆ,

ಜನರಲ್ ಮ್ಯಾನೇಜರ್
ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಲಾಲ್‌ಭಾಗ್, ಮಂಗಳೂರು.

ಮಾನ್ಯರೇ,

ವಿಷಯ : ಮಂಗಳೂರು ತಾಲೂಕಿನ ಮಂಗಳೂರು ತೋಟ ಹಾಗೂ ಜಪ್ಪಿನಮೊಗರು ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಪಿಚ್ಚಿಂಗ್ ಕಾಮಗಾರಿ ನಡೆಸಿರುವ ಕುರಿತು ಸ್ಪಷ್ಟೀಕರಣ ನೀಡುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ : 1. ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ)ಇವರ ದೂರು ಅರ್ಜಿ ಸ್ವೀಕೃತ ದಿನಾಂಕ : 28-3-2023.

2. ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರ ಸಂಖ್ಯೆ: FEE 17 CRZ 2022 ದಿನಾಂಕ: 7-10-2022.

****

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಮಂಗಳೂರು ತೋಟ ಹಾಗೂ ಜಪ್ಪಿನಮೊಗರು ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಕಾಂಡ್ಲ ಗಿಡಗಳನ್ನು ಹಾನಿಗೊಳಿಸಿ ಬಂಡೆ ಕಲ್ಲುಗಳನ್ನು ಹಾಕಿ, ಮಣ್ಣು ತುಂಬಿಸಿ ರಸ್ತೆ ಕಾಮಗಾರಿ ನಡೆಸುತ್ತಿರುವ ಬಗ್ಗೆ ಉಲ್ಲೇಖ(1)ರಲ್ಲಿ ದೂರು ಸ್ವೀಕೃತವಾಗಿರುತ್ತದೆ. ಅದರಂತೆ ತಮ್ಮ ಅಧಿಕಾರಿಯವರೊಂದಿಗೆ ಸದ್ರಿ ಸ್ಥಳವನ್ನು ಪರಿಶೀಲಿಸಲಾಗಿದೆ.

ಪರಿಶೀಲನೆ ಸಮಯದಲ್ಲಿ ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಮಂಗಳೂರು, ವತಿಯಿಂದ Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿಯು ಪ್ರಗತಿಯಲ್ಲಿರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ. ಸದ್ರಿ ಯೋಜನೆಗೆ ಉಲ್ಲೇಖ(2)ರಲ್ಲಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರವನ್ನು ನೀಡಲಾಗಿರುತ್ತದೆ. ಆದರೆ ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿದ್ದ ಗಿಡ-ಪೊದೆಗಳನ್ನು ತೆಗೆದಿದ್ದು, ಸ್ಥಳವನ್ನು ಸಮತಟ್ಟು ಮಾಡಿ ನದಿ ದಂಡೆಗೆ ಕಲ್ಲುಗಳಿಂದ ಪಿಚ್ಚಿಂಗ್ ಕಾಮಗಾರಿ ಮಾಡಲಾಗಿರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ. ಇದು ಸದರಿ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತುಗಳ ಉಲ್ಲಂಘನೆಯಾಗಿರುತ್ತದೆ.

ಆದ್ದರಿಂದ ಈ ಪತ್ರ ತಲುಪಿದ 10 ದಿವಸಗಳೊಳಗೆ ಈ ಬಗ್ಗೆ ಸೂಕ್ತ ಸ್ಪಷ್ಟೀಕರಣ ನೀಡುವುದು. ತಪ್ಪಿದ್ದಲ್ಲಿ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯ ಉಲ್ಲಂಘನೆ ಎಂದು ಪರಿಗಣಿಸಿ ಸೂಕ್ತಕಾನೂನು ಕ್ರಮಕ್ಕೈಗೊಳ್ಳುವ ಬಗ್ಗೆ ಸರ್ಕಾರಕ್ಕೆ ವರದಿ ಸಲ್ಲಿಸಲಾಗುವುದು.

ಮಾಹಿತಿ ಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ)
ಮಂಗಳೂರು.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ).
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

Ref no. CRZ/Violation/2023-24

Dated: 21/04/2023

To,

The General Manager

Mangalore Smart City Ltd

Lalbagh, Mangalore

Respected Sir,

Sub: Seeking clarifications regarding pitching works carried out at Netravathi river bank at Mangaluru Taluk Thota and Jepinamogaru village panchayat

Ref:

1. Receipt of National Environment Care Federation complaint dated 28.03.2023

2. Karnataka State Coastal Zone Monitoring Authority letter no. FEE 17CRZ 2022 dated 07.10. 2022

In reference to the above subject, a complaint has been received as referenced in (1), about the ongoing project causing harm to Mangroves and involving the construction of a road through the filling of soil and rock stones at the Netravathi river bank in Mangaluru Thota and Jeppinamogaru Village. In response, a spot inspection has been carried out in collaboration with your officials.

Upon conducting the spot inspection, it has been observed that the Waterfront Promenade Development project is actively underway by Mangaluru Smart City Ltd. As indicated in Reference (2), the mentioned project has been granted a No Objection Certificate (NOC) from the Karnataka State Coastal Zone Monitoring Authority. However, at the specified site, it has been noted that vegetation including plants have been cut, the land has been levelled, and pitching work has been executed using rock stones. This indicates a potential violation of the conditions outlined in the NOC.

Therefore, you are required to provide suitable clarifications within 10 days from the receipt of this letter. Failure to do so will be construed as a breach of Coastal Regulation Zone (CRZ) norms, and the matter will be reported to the government for necessary actions.

Your sincerely

Regional Director (Environment)

Annexure A-6

View Proposal Revision Summary

Fresh Proposal Form

1 Project Details — 2 Location of Project — 3 Project Activity Cost — 4 Others — 5 Basic Details — 6 Project Details — 7 Other Details — 8 Additional Information — 9 Undertaking

Project Name:	Modification of works of approved proposal of waterfront promenade development	**Single Window Number:**	SW/172780/2024
		Proposal Number:	IA/KA/CRZ/463733/2024
State:	KARNATAKA	**Current Status:**	DELISTED BY SYSTEM
Submission Date:	22/02/2024		

Common Application Form

Project Details

1. Details of Project

1.1. Name of the Project	Modification of works of approved proposal of waterfront promenade development
1.2. Project Proposal For	New
1.3. Project ID (Single Window Number)	SW/172780/2024
1.4. Description of Project	A waterfront promenade along with recreational facilities (Clarification on the activities proposed in the earlier clearance).

2. Details of the Company/Organization/User Agency making application

2.1. Legal Status of the Company/Organization/User Agency	Joint Venture (Govt. + Govt.)
2.2. Name of the Company/ Organization/User agency	MANGALURU SMART CITY LIMITED

Registered address

2.3. Address	Mangalore Smart City Ltd., MCC Building, 2nd Floor, MG Road, Lalbaug, Mangaluru - 575003
2.4. Village /Town / City	Mangalore
2.5. State	KARNATAKA
2.6. District	DAKSHINA KANNADA
2.7. Pin Code	575003
2.8. E-mail address	mangaloresmartcity23@gmail.com
2.9. Landline Number	N/A
2.10. Mobile number	xxxxxx3637

3. Details of the person making application

3.1. Name	KS Arun Prabha
3.2. Designation	General Manager Technical

Correspondence address

3.3. Address	Mangalore Smart City Ltd., MCC Building, 2nd Floor, MG Road, Lalbaug, Mangaluru - 575003
3.4. Village /Town / City	Mangalore
3.5. State	KARNATAKA
3.6. District	DAKSHINA KANNADA
3.7. Pin Code	575003
3.8. E-mail address	mangaloresmartcity23@gmail.com
3.9. Landline Number	N/A

3.10. Mobile number	xxxxxx3637

Project Location

4. Location of the Project or Activity

4.1. Upload KML	waterfront promenade.kml
4.2. Whether the project/activity falling in the state/UT sharing international borders	NO
5. Shape of the Project	Hybrid

Location Details

Toposheet No	State/UT	District	Sub District	Village	Plot/Survey/Khasra No.
D43U13	KARNATAKA	Dakshina Kannada	Mangaluru	85 JAPPINA MOGARU B	
D43U13	KARNATAKA	Dakshina Kannada	Mangaluru	92 MANGALURU TOTA	

Remarks

Exact layout and coordinates of project boundary are given in IRS report.

6. Land Requirement (in Ha) of the project or activity

6.1. Nature of Land involved	
6.2. Non-Forest Land [A]	16.9768
6.3. Forest Land [B]	0
6.4. Total Land [A+B]	16.9768

Project Activity Cost

7. Project/Activity Cost

7.1. Total Cost of the Project at current price level (in Lakhs)	4948 Amount in Words : **Four Thousand Nine Hundred Forty Eight Lakh(s) Only**

8. Employment likely to be generated

8.1. During construction phase

Permanent employment

Temporary employment

8.1.1. Temporary / Contractual employment (No. of Man days) [Y]	18250
8.1.2. Total [X] +[Y]	18250

8.2. During operational phase

Permanent employment

8.2.1. No. of permanent employment (No.s) [A]	30
8.2.2. Period of employment (No. of days) [B]	730
8.2.3. No. of man-days [X]=[A]*[B]	21900

Temporary employment

8.2.4. Temporary / Contractual employment (No. of Man days) [Y]	25550
8.2.5. Total [X] +[Y]	47450

Others

9. Whether Rehabilitation and Resettlement (R&R) involved?	NO
10. Whether project area involves shifting of watercourse/road/rail/Transmission line/water pipeline, etc. required?	NO

11. Whether any alternative site(s) examined or part thereof for the non-site-specific component?	Not applicable as the project or activity is site specific
12. Whether there is any Government Order or Policy/ Court order relevant or restricting to the site?	NO
13. Whether there is any litigation pending against the project and/or land in which the project is proposed to be set up?	YES

Court Name	Bench	Case Category	Status	Description of Court	Next Hearing Date	Order Copy
NGT	SOUTHERN ZONE	OA	Interim order	-		06 NGT Order dated 31052024.pdf
NGT	SOUTHERN ZONE	OA	Interim order	The interim order passed on the earlier occasion against the Project Proponent would continue, as it restrains the Project Proponent only from carrying on the work on the riverfront side in the CRZ area. It is open to the Project Proponent to proceed with any other work within the norms with appropriate approvals and clearances.		07 NGT order dated 02072024.pdf
NGT	SOUTHERN ZONE	OA	Interim order	-		05 NGT order dated 30052024.pdf
NGT	SOUTHERN ZONE	OA	Interim order	-		01_NGT order dated 13022024.pdf
NGT	SOUTHERN ZONE	OA	Interim order	-		02 NGT order dated 26022024.pdf
NGT	SOUTHERN ZONE	OA	Interim order	-		04 NGT order dated 09052024.pdf
NGT	SOUTHERN ZONE	OA	Interim order	-		03 NGT order dated 14032024.pdf

14. Whether the proposal involves violation of Act/Rule/Regulation/Notification of Central/State Government?	NO

Fresh Proposal Form

Basic Details

1. **CRZ Classification of Project Location**
2. CRZ IV (B)

Type of Project	Others

3. **CRZ Classification of Project Location**
4. CRZ II

Type of Project	Others

5. **CRZ Classification of Project Location**
6. CRZ I(B)

Type of Project	Others

Type Of Coast
Non-Eroding Coast

Project Details

4. Clause of CRZ notification under which the project is a permissible/ regulated activity	CRZ I(B)- (ii); CRZ II–(vi) and CRZ IV(B)- (ii)(c)

5. Distance of project (in meters) from LTL/HTL to be stated

5.1. Whether CRZ Map Indicating HTL, LTL Demarcation in 1:4000 Scale Prepared?	Yes
5.1.1. Upload CRZ map indicating HTL, LTL demarcation in 1:4000 scale prepared	1_4000 IRS map.pdf
5.2. Whether Project Layout Superimposed on CRZ Map 1:4000 Scale?	Yes
5.2.1. Upload project layout superimposed on CRZ map 1:4000 scale	project site superimposed on IRS map.pdf
5.3. Whether CRZ Map 1:25000 Covering 7 km Radius Around Project Site Prepared?	Yes
5.3.1. Upload CRZ Map 1:25000 covering 7 km radius around project site prepared	7 km radius 1_25000 IRS map.pdf
5.4. Whether CRZ Map Indicating CRZ-I, II, III and IV Including Other Notified ESAs Prepared?	No
5.5. Distance of project (in meters) from HTL	0.1

Details of agencies prepared CRZ maps

5.6. Agency prepared CRZ maps	Institute of Remote Sensing
5.7. Date of report	11/10/2022
5.8. Upload report of authorized agencies on CRZ mapping	IRS report.pdf
6. Details of forest/ Mangroves Land Involved	Mangroves are in the vicinity of the project site.

7. Details of tree cutting

7.1. No. of Trees Cut for the Project (if Forest Land not Involved)	0
7.2. Compensatory afforestation plan	afforestation.pdf
8. Distance of Proposed Project from ESA/Marine Park (in KM)	0.01
9. NOC from State Pollution Control Boards Obtained	No

Other Details

10. Whether EIA (Terrestrial) Studies carried out?	Carried Out
10.1. Summary Details of EIA (Terrestrial) Studies	Detailed EIA report is attached
10.2. Upload Recommendation made in EIAs	recommendations from EIA.pdf
10.3. Period of Study from (EIA Terrestrial)	01/03/2022
10.4. Period of Study to (EIA Terrestrial)	31/05/2022
11. Whether EIA (Marine)Studies carried out?	Not Applicable
11.1. Give Reason	No activity in marine area.
12. Whether Disaster Management Plan/Risk Assessment Report/National Oil Spill Disaster Contingency Plan is Prepared?	Yes
12.1. Upload Disaster Management Plan/Risk Assessment Report/ National Oil Spill Disaster Contingency Plan	disaster management plan.pdf
13. Whether Project involving discharge of liquid effluents?	Yes
13.1. Capacity of Sewage Treatment Plant (STP) (in Kilo litre per day)	30
13.2. Quantity of effluent generated (in Kilo litre)	25
13.3. Quantity of Effluent Treated (in Kilo litre)	25
13.4. Method of Treatment and Disposal	SBR technology; treated sewage will be used for landscaping and miscellaneous washing.
14. Whether project involving discharge of solid waste?	Yes

Type of Waste	Quantity of Solid Waste generated (Kg/day)	Mode of Disposal
Municipal Solid	160	Sanitary Landfills

Municipal Solid	100	Sanitary Landfills

15. Details of Water Requirement

Source	Quantity
Mangalore Municipal Corporation	10

16. Whether project involves water treatment and/ or recycling?	Yes
16.1. Quantity of Waste Water Generated (Kilo Litre per Day)	25
16.2. Treatment Capacity (Kilo Litre per Day)	30
16.3. Quantity of Treated Water Used in Recycling/Reuse (Kilo Litre per Day)	7

Mode of Disposal
A portion of treated sewage will be used for landscaping, flushing and rest will go to UGD.

17. Whether rainwater harvesting system proposed/ planned?	No
18. Whether Ground water withdrawal approval from CGWA/SGWA or authorized body obtained?	Not Applicable

19. Energy Saving Measures

19.1. Measures Proposed	-
19.2. Percentage of Saving	0

20. Recommendation of State Coastal Zone Management Authority

20.1. SCZMA recommendations available?	No
21. Whether proposal attracts EIA Notification, 2006	No
22. Social and environmental issues and mitigations measures suggested including but not limited to R&R, Water, Air, Hazardous Wastes, Ecological aspects, etc. (Brief Details to be Provided)	Addressed in the EIA
23. Benefits of the project	A prime public resource, providing a path for exercise, recreation and social interaction.

24. Additional Information

S. No.	Document Name	Remark	Document
1	eia report	eia report	eia report.pdf
2	annex vii Disaster Management Plan	annex vii Disaster Management Plan	annex vii Disaster Management Plan.pdf
3	annex vi Monitoring Reports	annex vi Monitoring Reports	annex vi Monitoring Reports.pdf
4	annex v Flora and Fauna Checklist	annex v Flora and Fauna Checklist	annex v Flora and Fauna Checklist.pdf
5	annex iv Time Schedule	annex iv Time Schedule	annex iv Time Schedule.pdf
6	annex iii Master Plan	annex iii Master Plan	annex iii Master Plan.pdf
7	annex ii IRS map and Report	annex ii IRS map and Report	annex ii IRS map and Report.pdf
8	annex i NABET Accreditation Certificate	annex i NABET Accreditation Certificate	annex i NABET Accreditation Certificate.pdf
9	DCZMC MoM dated 24 january 2024	DCZMC MoM dated 24 january 2024	DCZMC MoM dated 24 january 2024.pdf

Undertaking

☐ I hereby give undertaking that the data and information given in the application and enclosures are true to be best of my knowledge and belief and I am aware that if any part of the data and information is found to be false or misleading at any stage, the project will be rejected and clearance given if any to the project will be revoked at our risk and cost. In addition to the above, I hearby give undertaking that no activity/construction/expansion has been taken up

Name	KS Arun Prabha
Designation	General Manager Technical
Company	MANGALURU SMART CITY LIMITED
Address	Mangalore Smart City Ltd., MCC Building, 2nd Floor, MG Road, Lalbaug, Mangaluru - 575003
Date	22/02/2024

Annexure A-7

Project No: AESPL/INF-E/21-22/EIA/001 -Mangalore

Waterfront Promenade Development on Nethravathi River Bank of Thota and Jappinamogaru Village

by

M/s. Mangalore Smart City Ltd.

Environmental Impact Assessment Report

August - 2022

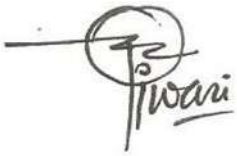
Environmental Consultant: Aditya Environmental Services Pvt. Ltd., Mumbai
QCI- NABET Accredited EIA Consultant
www.aespl.co.in

Declaration by Experts contributing to the EIA report for 'Waterfront Promenade Development on Nethravathi River Bank of Thota and Jappinamogaru Village, Mangalore' by M/s. Mangalore Smart City Ltd.

I hereby certify that I was a part of the EIA Team in the following capacity that developed the above EIA.

EIA Coordinator:

Name: Mr Nitin Tiwari



Period of involvement: since December, 2021

Contact information: +91 9824084678 E**-mail: tiwarinitin@yahoo.com**

Functional Area Experts:

Sr. No.	Functional Areas	Name of the Expert/s	Involvement (Period & Task**)	Signature & Date
1	AP*	Rajiv Aundhe	Since February, 2022	
2	WP*	Rajiv Aundhe	Since February, 2022	
3	SHW*	Rajiv Aundhe	Since February, 2022	
4	SE*	Mamta Bodhale	Since February, 2022	
5	EB*	N K Shendye	Since April, 2022	
6	NV*	Rajiv Aundhe	Since February, 2022	
7	LU*	Ms. Bela Pharate	Since April, 2022	
8	RH*	Nitin Tiwari	Since April, 2022	
NOTE: (*) Full forms of abbreviations given on Next Page (**) Tasks for each Functional Area Expert given on Next Page				

Declaration by the Head of the Accredited Consultant Organization

I, Rajiv V. Aundhe, hereby confirm that the above-mentioned experts prepared the EIA Report **'Waterfront Promenade Development on Nethravathi River Bank of Thota and Jappinamogaru Village, Mangalore' by M/s. Mangaluru Smart City Ltd**.

I also confirm that I shall be fully accountable for any misleading information mentioned in this statement.

Name: Rajiv V. Aundhe
Designation: Director
Aditya Environmental Services Pvt. Ltd.

NABET Certificate No. & Issue Date: NABET/EIA/1922/SA 0129 dated 17th May, 2021

Sr. No.	Functional Area Code	Complete Name of the Functional Areas	Tasks
1	AP	Air Pollution Prevention, Monitoring and Control	Assessing baseline ambient air quality, stack emission, possible impacts and control measures
2	WP	Water Pollution Prevention, Control and Prediction of Impacts	Assessing baseline surface/ground water quality, possible impacts and control measures
3	SHW	Solid Waste and Hazardous Waste Management	Assessing solid/hazardous waste generation, treatment and disposal
4	SE	Socioeconomics	Assessing baseline Socioeconomic, demographic situation and impacts
5	EB	Ecology and Biodiversity	Assessing baseline biodiversity situation in study area, impacts and Biodiversity management plans
6	NV	Noise/Vibration	Assessing baseline ambient noise quality, possible sources, impacts and control measures
7	LU	Land Use	Assessing baseline Land use Land cover possible impacts and control measures
8	RH	Risk Assessment and Hazard Management	Assessing safety measures taken up and to assess scale of impacts, disaster management and control measures

TO WHOMSOEVER IT MAY CONCERN

This is to confirm that we have checked the EIA report prepared by M/s. Aditya Environmental Services Pvt. Ltd. for our proposed **'Waterfront Promenade Development on Nethravathi River Bank of Thota and]appinamogaru Village, Mangalore'.** We also confirm that the data/information related to our project is correct as per our understanding of the project at the moment.

GM (Technical)/Executive Engineer

M/s. Mangaluru Smart City Ltd.

Date: August, 2022
Place: Mangalore

TO WHOMSOEVER IT MAY CONCERN

This is to confirm that we have understood the Environmental Management Plan prepared as a part of the EIA report prepared by M/s Aditya Environmental Services Pvt Ltd for our proposed **'Waterfront Promenade Development on Nethravathi River Bank of Thota and]appinamogaru Village, Mangalore** and confirm that Environmental Management Plan will be strictly followed.

GM (Technical)/Executive Engineer

M/s. Mangaluru Smart City Ltd.

Date: August, 2022
Place: Mangalore

Table of Content

1	**INTRODUCTION**	
1.1	Introduction	2
1.2	Purpose of the Report	2
1.3	Identification of Project Proponent and Project	3
1.4	Brief Description of the Project	3
1.5	Importance of the Project to the Country and the Region	4
1.6	Regulatory Framework	5
1.7	Scope of the Study	5
1.8	Structure of the Report	5
2	**PROJECT DESCRIPTION**	
2.1	Project Description	2
2.2	Type of Project	2
2.3	Need for the Project	2
2.4	Project Location	3
2.4.1	Specific location of the Proposed Project Site with Project Boundary	5
2.5	Approach and Connectivity to the Site	6
2.6	Size or Magnitude of Operation	6
2.6.1	Perspective View of the Project	7
2.7	Concept Design	7
2.8	Utilities required	8
2.8.1	Power Requirement	8
2.8.2	Water Requirement	9
2.8.3	Solid and Hazardous Waste Identification, Quantification, Collection, Storage, Treatment and Disposal	11
2.8.4	Parking Details	12
2.8.5	Manpower Requirement	12
2.8.6	First Aid Facilities	12
2.8.7	Firefighting System	12
2.8.8	Green Belt	12
2.9	Proposed Time Schedule	12
3	**DESCRIPTION OF ENVIRONMENT**	
3.1	Introduction	2
3.1.1	Study Area, Period, Components and Methodology	2
3.2	Establishment of Baseline for Valued Environmental Components, as Identified in the Scope	3
3.2.1	Land Use-Land Cover	3
3.2.2	Seismicity	11
3.3	Land Environment	11
3.3.1	Topography	11
3.3.2	Geomorphology	12
3.3.3	Ambient Air Quality-Sources of Pollution	14
3.3.3.1	Ambient Air Quality – Monitoring	14
3.3.4	Noise Environment	19
3.3.4.1	Noise Quality – Sources	19
3.3.4.2	Noise Quality – Monitoring	19
3.3.5	Surface Water and Ground Water Quality	22
3.3.5.1	Surface Water Quality Monitoring	22
3.3.5.2	Ground Water Quality Monitoring	27
3.3.6	Soil Quality	37

3.4	Biological Environment	45
3.5	Marine Environment	51
3.5.1	Biological Parameters	52
3.5.1.1	Analysis Report	53
3.6	Fisheries	59
3.7	Socio Economic Conditions in the Impact Area	59
3.7.1	Demography and Literacy	59
4	**ANTICIPATED IMPACTS AND MITIGATION MEASURES**	
4.1	Details of Investigated Environmental Impacts	2
4.1.1	Environmental Impacts due to Project Location	2
4.1.2	Environmental Impacts due to Possible Accidents	2
4.1.3	Environmental Impacts due to Project Design and Operation	2
4.2	Measures for Minimizing and/or Offsetting Adverse Impacts Identified	2
4.3	Irreversible and Irretrievable Commitments of Environmental Components	2
4.4	Assessment of Significance of Impacts	3
4.5	Impact Matrix	3
4.5.1	Explanation to the grading in the Matrix provided	3
4.6	Mitigation Measures	7
4.6.1	Environment Management Plan during Construction Phase	7
4.7	Observation and Conclusion	11
5	**ANALYSIS OF ALTERNATIVES**	
5.1	Analysis of Alternative Sites	2
5.2	Analysis of Alternative Technologies	2
6	**ENVIRONMENTAL MONITORING PROGRAM**	
6.1	The Need	2
6.2	Environmental Monitoring Parameters along with the Schedule	3
6.3	Detailed Budgeting for Environmental Monitoring	5
7	**ADDITIONAL STUDIES**	
7.1	Risk Assessment and Disaster Management Plan	2
7.2	Social Impact and R&R Action Plans	2
8	**PROJECT BENEFIT**	
8.1	Introduction	2
8.2	Employment Potential	2
8.3	Ancillarization	2
8.4	Improvement in the Physical Infrastructure	2
8.5	Provision of New Recreational Spots	2
8.6	Other Tangible Benefits	2
9	**ENVIRONMENTAL COST BENEFIT ANALYSIS**	
9.1	Project Cost Benefit Analysis	2
10	**ENVIRONMENT MANAGEMENT PLAN**	
10.1	Administrative Control of EMP Implementation	2
11	**SUMMARY AND CONCLUSION**	
11.1	Background	2

11.2	Project Description	2
11.3	Description of Environment	3
11.4	Environmental Impacts and Mitigation/Avoidance Measures	5
11.5	Analysis of Alternative Sites	6
11.6	Environmental Monitoring Programme	6
11.7	Additional Studies	7
11.8	Project Benefits	7
11.9	Cost Benefit Analysis	7
11.10	Environment Management Plan	8
11.11	Conclusion	8
12	**DISCLOSURE OF CONSULTANT ENGAGED**	

List of Tables

Table 2.1	Project Boundary Google Coordinates	5
Table 2.2	Water Requirement and Sewage Generation during Construction Phase	9
Table 2.3	Details of Water Requirement and Wastewater Generation	10
Table 2.4	Solid Waste Generation	12
Table 3.1	Environmental Components for Baseline Study and Source of Information	2
Table 3.2	Percentage Distribution of different LULC Classes within 10 km around the Project Site	5
Table 3.3	Details of Sampling Stations for Ambient Air and Noise Monitoring	14
Table 3.4	Summarized Results of Ambient Air Quality Monitoring	17
Table 3.5	National Ambient Air Quality Standards, 2009	18
Table 3.6	Noise Monitoring Results	20
Table 3.7	Details of Surface Water Monitoring Stations	22
Table 3.8a	Surface Water Monitoring Results (Fresh Water)	25
Table 3.8b	Surface Water Monitoring Results of Bengre Beach SW-10 (Sea Water)	25
Table 3.9	Class of Water as per IS 2296 – 1982	26
Table 3.10	Ground Water Monitoring Results	27
Table 3.11a	Ground Water Analysis Results	20
Table 3.11b	Ground Water Analysis Results	33
Table 3.12	Details of Soil Quality Monitoring Stations	40
Table 3.13	Soil Quality Analysis Results	42
Table 3.14	Standard Soil Classification	44
Table 3.15	Details of Observation Locations	45
Table 3.16a	Phytoplankton Density in the Study Area	53
Table 3.16b	Phytoplankton Density in the Study Area	53
Table 3.17a	Zooplankton Density in the Study Area	55
Table 3.17b	Zooplankton Density in the Study Area	55
Table 3.18a	Macrobenthos Density in the Study Area	56
Table 3.18b	Macrobenthos Density in the Study Area	56
Table 3.19a	Summary of Demographic Profile of Habitation in the Study Area	60
Table 3.19b	Summary of Demographic Profile of Habitation in the Study Area	60

Table 6.1	Environment Monitoring Schedule	3
Table 6.2	Environmental Management Aspects during Construction Phase	5
Table 6.3	Environmental Management Aspects during Operation Phase	5
Table 10.1	Environmental Management Plan	3

List of Figures

Figure 1.1	Location of the Project	4
Figure 2.1	CRZ map superimposed on approved CZMP as per Notification CRZ, 2011 by Institute of Remote Sensing, Anna University	2
Figure 2.2	Location of the Proposed Project Site	4
Figure 2.3	Existing Site Photographs	5
Figure 2.4	Perspective View	7
Figure 2.5	Water Balance	11
Figure 3.1	Satellite Imagery of 10 km Area around the Project Site	4
Figure 3.2	Graphical Representation of Percentage Distribution of Different LULC Classes	5
Figure 3.3	Land Use/Land Cover Map of 10 km Area around the Project Site	6
Figure 3.4	Key infrastructure Map of the Study Area	7
Figure 3.5	Climatic Data of Mangalore	9
Figure 3.6	Temperature Data of Mangalore	9
Figure 3.7	Cyclone Hazard Map of India	10
Figure 3.8	Earthquake Zonation and Seismic Faults in India	11
Figure 3.9	General Topography of the Project Site	12
Figure 3.10	General Geology of the Project Site	13
Figure 3.11	Photograph of Air Sampling	16
Figure 3.12	Ambient Air Quality Monitoring Stations	16
Figure 3.13	Photographs of Noise Monitoring	20
Figure 3.14	Surface Water Monitoring Stations	22
Figure 3.15	Surface Water Sampling Photographs	24
Figure 3.16	Ground Water Monitoring Locations	28
Figure 3.17	Ground Water Monitoring Photographs	29
Figure 3.18	Soil Type of the Study Area	37
Figure 3.19	Soil Monitoring Stations	39
Figure 3.20	Photographs of Soil Sampling	41
Figure 3.21	Existing Condition of Riverbank	47
Figure 3.22	Fauna Observed in the Study Area	49
Figure 3.23	Mangrove Vegetation Along the Banks of Netravathi and Gurupur Rivers	50
Figure 3.24	Rocky Outcrops in Mid-stream of Netravathi and Vegetation along the Bank	50
Figure 3.25	Old Rain Tree by the Bank of Netravathi	51
Figure 4.1	Modified Leopold Matrix	5
Figure 10.1	Organisation Chart for Mangalore Smart City Waterfront Development Project	12

List of Annex

Annex	**Details**
Annex I	QCI NABET Certificate
Annex II	IRS Map and Report
Annex III	Master Plan
Annex IV	Time Schedule
Annex V	Flora and Fauna Checklist
Annex VI	Monitoring Reports
Annex VII	Disaster Management Plan

List of Abbreviations

Abbreviation	Full form
AAQ	Ambient Air Quality
ABD	Area Based Development
AESPL	Aditya Environmental Service Pvt. Ltd.
AMF	Auto Main Failure
As	Arsenic
BaP	Benzo[a]pyrene
BMS	Bengre Mogaveera Saba
BMTPC	Building Materials and Technology Promotion Council
C_6H_6	Benzene
Ca	Calcium
CFO	Chief Financial Officer
CO	Carbon Monoxide
CPCB	Central Pollution Control Board
CPHEEO	Central Public Health and Environmental Engineering Organisation
Cr	Chromium
CRZ	Costal Regulation Zone
CSWMF	Common Solid Waste Management Facility
Cu	Copper
CZMA	Coastal Zone Management Authority
dB	decibel
DG	Diesel Generator
DMP	Disaster Management Plan
E	East
EHS	Environment Health and Safety
EIA	Environment Impact Assessment
EMP	Environment Management Plan
EPA	Environment Protection Act
EPZs	Export Processing Zones
Fe	Iron
GIS	Geographic Information System
g	Gram
HCNO	Fulminic acid
HSD	High Speed Diesel
IRS	Institute of Remote Sensing
ISO	Indian Standards Organization
K	Potassium
KCZMA	Karnataka Coastal Zone Management Authority
kg	Kilogram
kld	Kilo Litres Per Day
km	Kilometre
kmph	Kilometres per Hour
KSPCB	Karnataka State Pollution Control Board
kVA	Kilovolt Amperes

Abbreviation	Full form
lpcd	Litre Per Capita per Day
LSM	Limit State Method
Ltd	Limited
LULC	Land Use And Land Cover
m	meter
MCC	Mangalore City Corporation
MESCOM	Mangalore Electricity Supply Company
Mg	Magnesium
Mn	Manganese
MoEF&CC	Ministry of Environment Forest and Climate change
MSCL	Mangalore Smart City Ltd.
MUDA	Mangalore Urban Development Authority
MW	Mega Watt
N	Nitrogen
N	North
Na	Sodium
NAAQS	National Ambient Air Quality Standards
NABET	National Accreditation Board for Education and Training
NBC	National Building Code
NDIR	Non-Dispersive Infra-Red
NE	North East
NH_3	Ammonia
Ni	Nickel
NMPT	New Mangalore Port Trust
NNW	North-North West
NRSC	National Remote Sensing Centre
NOx	Nitrogen Oxides
NW	North West
O_3	Ozone
OMPT	Old Mangalore Port Trust
OWC	Organic waste Converter
P	Phosphorus
Pb	Lead
pH	Potential of Hydrogen
PIA	Project Influence Area
PM	Particulate Matter
PPEs	Personal Protective Equipment
Pvt	Private
QCI	Quality Council of India
QGIS	Quantum Geographic Information System
RCC	Reinforced Cement Concrete
RW	Rain Water
SBR	Sequencing Batch Reactor
SEZs	Special Economic Zones

Abbreviation	Full form
SO_2	Sulphur Dioxide
SOP	Standard Operating Procedure
SPM	Suspended Particulate Matter
SPV	Special Purpose Vehicle
SSE	South-South East
STP	Sewage Treatment Plant
SW	South West
TDS	Total Dissolve Solids
TOC	Total Organic Carbon
TOEM	Tapered Element Oscillating Microbalance
TP	Town-Planning
UT	Union Territory
ULB	Urban Local Body
UGD	Under Ground Drainage
Zn	Zinc

CHAPTER 01 INTRODUCTION

Contents

1.1. Introduction
1.2. Purpose of the Report
1.3. Identification of Project Proponent and Project
1.4. Brief Description of the Project
1.5. Importance of the Project to the Country and the Region
1.6. Regulatory Framework
1.7. Scope of the Study
1.8. Structure of the Report

1.1 Introduction

Government of India launched the Smart City mission in the year 2015 to promote sustainable and inclusive cities to provide opportunities for rapid growth and digital escalation for all the sectors of infrastructure and governance. Under this mission redevelopment of urban areas, waterfront development, housing and infrastructure development, intelligent traffic management, and public transport are planned to generate various growth opportunities for cities.

Mangaluru Smart City Limited (MSCL) is a Special Purpose Vehicle (SPV) formulated under the Government of India's Smart City mission and was entrusted with the responsibility of implementation of the project with the focus on development of waterfronts, roads and improvement of fisheries to promote trade and thus help in improvement of local economy. With this objective, MSCL is proposing "Development of waterfront, public spaces along proposed Mangala Corniche, a 30 km four lane road along the riverfront", Mangaluru.

Mangaluru being a coastal city with two rivers on the North and South, waterfront development aims at connecting communities to water. The proposed waterfront development project has many sub-projects spread across different phases. These sub-projects are collectively identified under four major developmental activities.

a. Promenade development on Nethravathi River Bank at Thota and Jappinamogaru village
b. Area Development at Tannirbhavi and Construction of Above-grade Pedestrian Pathway between Sultan Battery and Tannirbhavi
c. Construction/Strengthening of 7 nos. of Passenger Jetties at - various selected locations at Nethravathi and Gurupur Rivers
d. Landscape and Promenade development at Sulthan Battery at the landing and surroundings of proposed Above-grade Pedestrian Pathway across the Gurupur river
e. Construction of Open Air Theatre and Water Sports Park at Nayar Kudru

The proposed project activities fall under various categories of CRZ classification under CRZ Notification, 2011 and require prior approval from the State Coastal Zone Management Authority (KCZMA).

1.2 Purpose of the Report

The purpose of this study is to understand the existing environmental conditions and predict environmental impacts associated with the proposed project "Waterfront Promenade Development on Nethravathi River Bank of Thota and Jappinamogaru Village''. The study will also provide suggestions to mitigate the adverse impacts and to

delineate a comprehensive environment management plan along with recommendations and suggestions in the form of an EIA report to submit it to KCZMA as a part of CRZ Clearance. Waterfront Promenade Development is proposed in an area of 17.3 ha with a project cost of Rs. 49.48 Cr.

Master Planning Consultants, M/s Urban Frame for the project, appointed NABET approved EIA consultant, M/s. Aditya Environmental Services Pvt. Ltd. having accreditation in Sector 7(e), Ports, harbours, break waters, dredging as per EIA notification, 2006, under QCI/NABET Scheme (Sr. No. 33), to carry out the EIA study for obtaining CRZ Clearance for the proposed project. Accreditation Certificate issued by NABET, QCI for AESPL is enclosed herewith as **Annex I**.

1.3 Identification of Project Proponent and Project

In September, 2016 Mangaluru city was selected under the 2nd round of Smart city challenge. As per the Smart City Mission Guidelines issued by the Central Government the implementation of the Mission, a SPV, MSCL, was incorporated under the Companies Act, 2013 at the city level, in which the State and the Urban Local Body, Mangalore city Corporation are the promoters having 50:50 Equity shareholding. MSCL was registered as a Public Limited Company on April 06, 2017.

Among various other projects, MSCL also intends to develop the Mangala Corniche, a four lane Ring Road along with the waterfront development in the ABD area (Between the Ullal Bridge to Kuloor Bridge). The ABD area is envisioned to be developed in a planned manner as per the provision of TP schemes.

As described in the above sections, this report involves the details and description of the Promenade Development Project at the Waterfront of Jappinamogaru and Thota village area and immediate surroundings and the environmental impacts and mitigation measures during construction and operation phase.

1.4 Brief Description of the Project

The natural edge of Mangalore city is marked with industrial, commercial and residential development. The proposed development includes creation of recreational spaces along the riverfront of the city. The location of the proposed project is shown in **Figure 1.1**.

A well designed promenade along with additional recreational facilities will not only increase the footfall but also increase the aesthetics of the surroundings. It is proposed to re-engage the city of Mangalore with the varied water related experiences. It intends to connect the city to the rivers and the sea with the help of proposed landmarks and nodes. These landmarks and nodes are further connected to the city which widens at various points to larger plazas. Components of proposed development is given in **Chapter 2.**

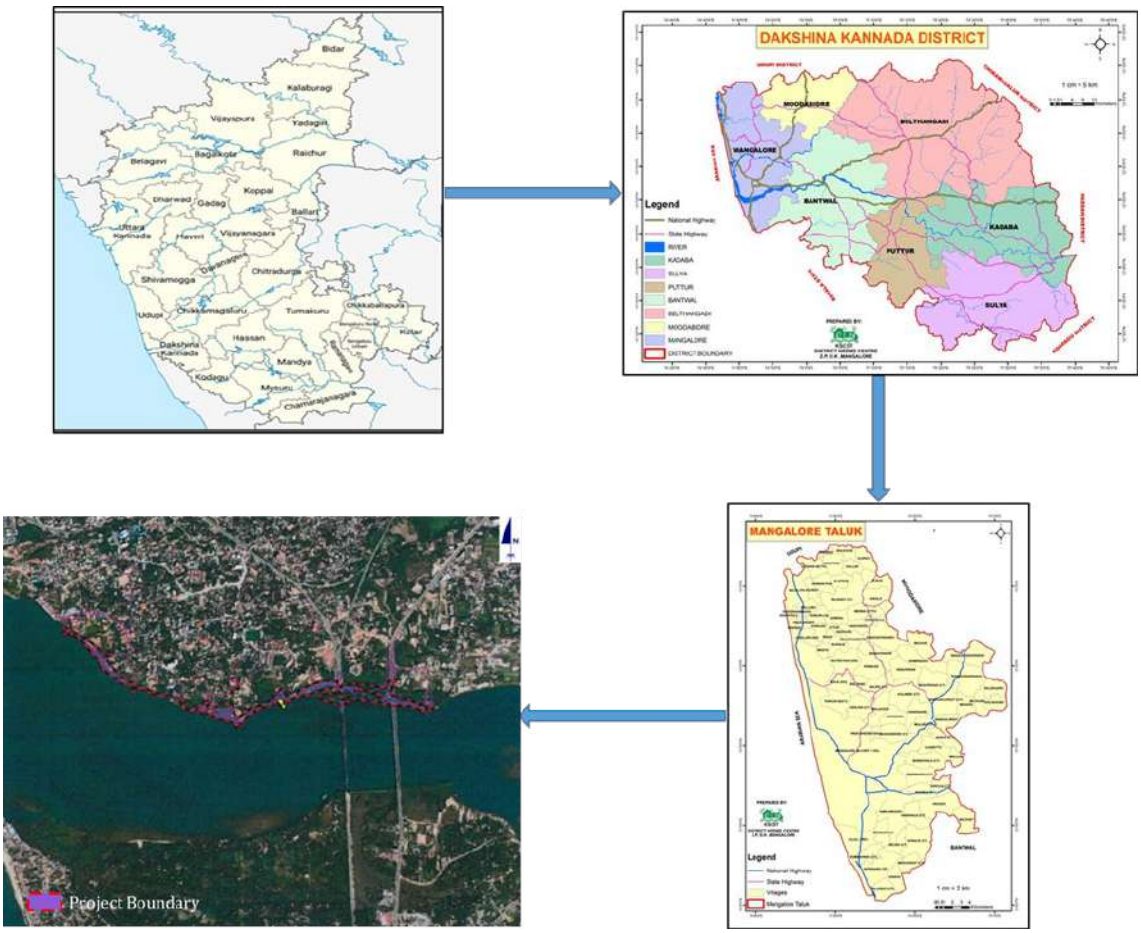


Figure 1.1 Location of the Project

1.5 Importance of the Project to the Country and the Region

The city is experiencing rapid growth which is putting pressure on its infrastructure and resources. The expansion of the city is mainly happening towards the land, while it is surrounded by two rivers in the North and North-West, and in the South and South-West. These rivers meet the sea, which already has an existing Port operation in a certain portion. The Smart City Mission aims to improve the systems of the city by bringing comprehensive solution of the city especially for Infrastructure and Public Space Development.

The Promenade design aims to provide better open space infrastructure and activated public spaces for the city along the river edge. The promenade will act as a front yard of the mainland and connect the river to the city. The landmarks and nodes connect back to the city through pendant connections. This will integrate with the network system of the city. The development of tourism and recreation facilities along the river will also attract tourists and in general facilitate the economic growth in the region. Such an intervention across and along the waterways would lead to many indirect and direct employment opportunities in the region.

1.6 Regulatory Framework

The area proposed for the development, i.e., 17.3 ha fall under CRZ IB, II and IVB as per the approved CZMP under the CRZ Notification, 2011 and require prior approval from Karnataka Coastal Zone Management Authority (KCZMA). The EIA is prepared as a part of CRZ application. All the activities proposed comes under the permitted activities as per CRZ Notification 2011. IRS Map and Report are enclosed as **Annex II.**

1.7 Scope of the Study

The scope of work for this EIA includes collection of baseline data of one season with respect to major environmental components, viz. air, noise, water, and land, and soil, biological and socio-economic components and to propose appropriate mitigation measures for any potential environmental impacts.

1.8 Structure of the Report

Chapter 1 Introduction: This chapter gives an overview of the proposed project site, mentions and justifies in detail the rationale behind the project, in terms of the need, purpose, applicable Environmental Regulation and finally gives a brief outline over the structure of the EIA report and the content mentioned within each chapters.

Chapter 2 Project Description: The chapter gives a brief glimpse of the project and the related appurtenances.

Chapter 3 Environmental Baseline Status: Baseline environmental conditions including physical and biological have been described in this chapter in detail. Baseline data on terrestrial and marine environment were collected for summer 2022.

Chapter 4 Impact Assessment and Mitigation Measures: Anticipated pros and cons in terms of impact assessment as a result of the construction and operation phase of the proposed project are assessed in this chapter**.**

Chapter 5 Analysis of Alternatives: Analysis of Alternatives

Chapter 6 Environmental Monitoring Programme: This chapter entails various Environmental Monitoring Programme during the operation phases of the proposed project. The overall objective of this chapter is to assess the adequacy of various environmental safeguards and to compare the predicted and actual scenario during different stages of project development, and accordingly suggest various remedial measures.

Chapter 7 Additional Studies: This chapter includes a Disaster Management Plan as an annex in case of any natural calamities on the project site.

Chapter 8 Project Benefits: This chapter briefly details the environmental and other perceptible benefits that would result due to implementation of the Project.

Chapter 9 Cost Benefit Analysis

Chapter 10 Environmental Management plan (EMP): The chapter deals with the Environmental Management Plan (EMP) and the mitigation measures for

amelioration of anticipated adverse impacts likely to accrue as a result of the proposed project. The approach for formulation of mitigation has been designed in such a way so as to maximize the positive environmental impacts.

Chapter 11 Summary and Conclusion: The chapter summaries the entire report in brief.

Chapter 12 Disclosure of Consultant

CHAPTER 02 PROJECT DESCRIPTION

Contents

2.1 Project Description
2.2 Type of Project
2.3 Need for the Project
2.4 Project Location
2.5 Approach and Connectivity to the Site
2.6 Size or Magnitude of Operation
2.7 Utilities required
2.8 Proposed Time Schedule

2.1 Project Description

This chapter provides a condensed description of those aspects of the project likely to cause environmental effects. Details are described in following sections with regards to type, need, location, size or magnitude of project operations, technology and other related activities.

2.2 Type of Project

The proposed project is an area development project proposed in an area 17.3 ha which is under, CRZ IB, II and CRZ IVB (**Figure 2.1**).

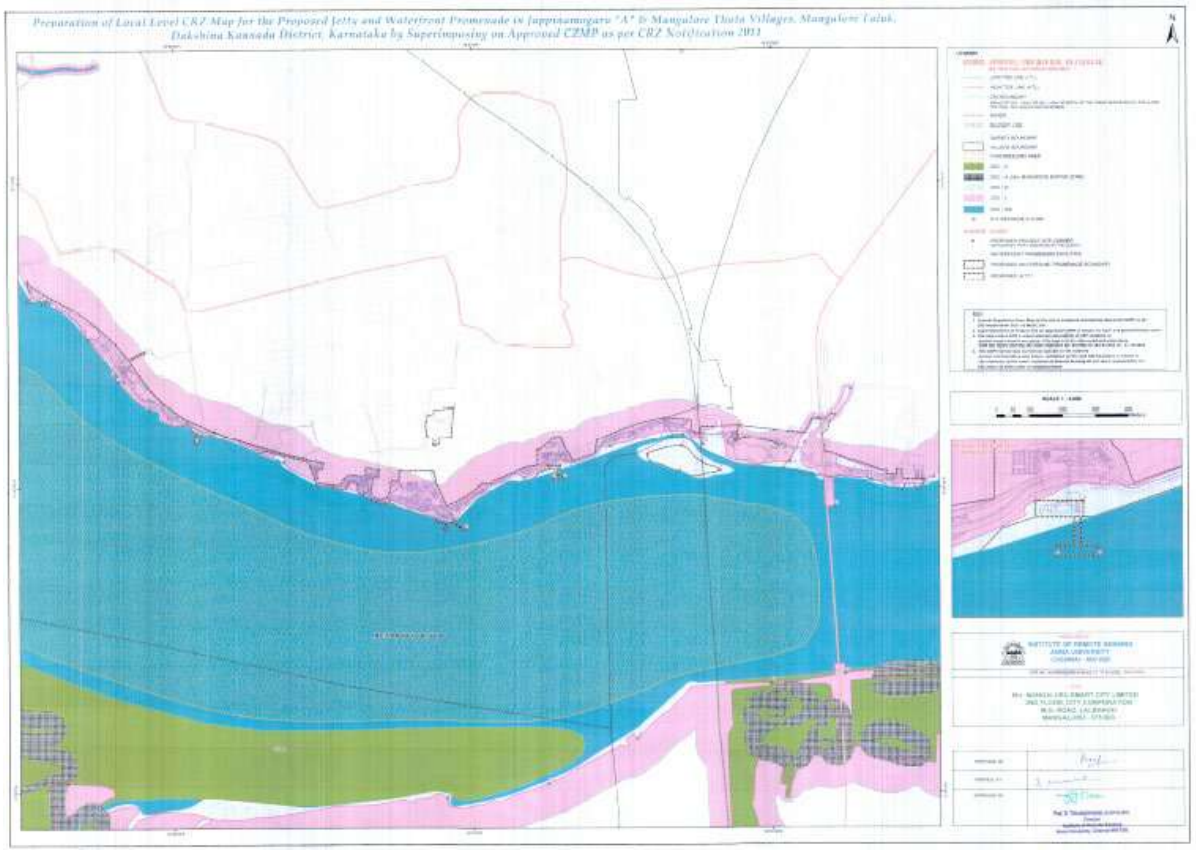


Figure 2.1 CRZ map superimposed on approved CZMP as per Notification CRZ, 2011 by Institute of Remote Sensing, Anna University

2.3 Need for the Project

The intent of this project is to aid the city of Mangalore to rediscover its once glorious water edge. The idea is to follow an ecological model sensitive to the water and edge conditions, thereby rendering a grey-green dynamic edge that would become the public corridor to the city.

The three major aspects that categorise the programs, projects and functions of the waterfront are:
• Inclusivity
• Ecological Sensitivity
• Economic Viability

The location holds significance in terms of many aspects. The history of the location, its status and therefore the necessity of the proposed project moving forward, are explained in subsequent paragraphs. The proposal is driven by multifaceted objectives for an integrated development of the waterfront of the city.

The development will help in conservation of the river quality, protection and conservation of significant historical spots along the river, facilitate people and river connection, development of infrastructure, and overall provision of a recreational space for the people. This will not just contribute to the economy of the city, but also to the development of community aspects. This comes as one of the major intervention for Mangalore City with respect to the Smart City Mission.

2.4 Project Location

The proposed waterfront Promenade will be developed as a prolonged stretch along the bank of Netravati River at Thota and Jappinamogru village (**Figure 2.2**). The geographical coordinates are given in **Table 2.1**. **Figure 2.3** depicts the existing site photographs of some of the areas along the entire stretch of Promenade from the Bolar Sea Surface to the Netravathi Road Bridge.

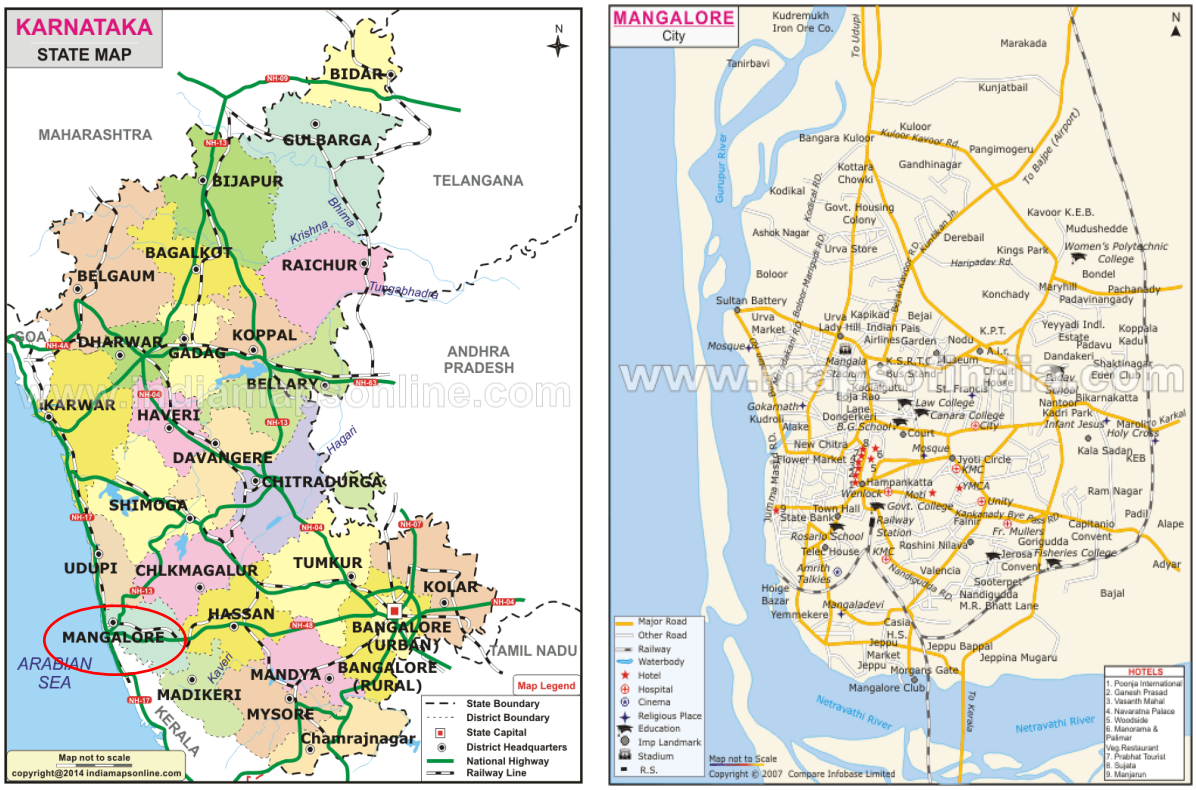


Figure 2.2 Location of the Proposed Project Site

Ice Factory Premises

Boat Repairing and Maintenance Area

Bolar Sea Face

Figure 2.3 Site Photographs – Present Conditions

2.4.1 Specific Location of the Proposed Project Site with Project Boundary

The location of the project site is given in **Figure 2.2** and the site co-ordinates are given in **Table 2.1**.

Table 2.1 Project Boundary Google Coordinates

Sr. No.	Longitude	Latitude
1	12° 50' 25.886" N	74° 50' 59.207" E
2	12° 50' 30.303" N	74° 50' 44.400" E
3	12° 50' 34.413" N	74° 50' 32.154" E
4	12° 50' 41.238" N	74° 50' 24.261" E
5	12° 50' 50.292" N	74° 50' 15.309" E
6	12° 50' 43.458" N	74° 50' 27.091" E
7	12° 50' 36.819" N	74° 50' 31.407" E
8	12° 50' 31.770" N	74° 50' 50.579" E
9	12° 50' 34.290" N	74° 50' 56.037" E
10	12° 50' 37.960" N	74° 50' 58.038" E

Sr. No.	Longitude	Latitude
11	12° 50' 33.767" N	74° 51' 6.491" E
12	12° 50' 37.026" N	74° 51' 19.251" E
13	12° 50' 36.266" N	74° 51' 26.678" E
14	12° 50' 37.289" N	74° 51' 36.357" E
15	12° 50' 30.778" N	74° 51' 45.268" E
16	12° 50' 29.764" N	74° 51' 44.572" E
17	12° 50' 31.878" N	74° 51' 31.148" E
18	12° 50' 35.376" N	74° 51' 21.098" E
19	12° 50' 34.156" N	74° 51' 20.977" E
20	12° 50' 31.716" N	74° 51' 24.810" E
21	12° 50' 31.675" N	74° 51' 20.742" E
22	12° 50' 33.340" N	74° 51' 17.521" E

2.5 Approach and Connectivity to the Site

Since, the Promenade would primarily cater visitors from different locations, the connectivity has been analysed from the perspective of tourists for the Waterfront. Both Rail and Road options were considered for examining the connectivity. Bolar Seaface is connected to interior city via Bolar Ferry Road. Local operators runs a number of buses to and fro in this area and KSRTC has good connectivity to Mangalore from other cities of Karnataka and adjoining Kerala State. NH-66 is passing along the Netravathi Road Bridge which is the eastern end of Promenade.

2.6 Size or Magnitude of Operation

All the development and structures like toilet blocks, food kiosks, Facility Management Office, Pavilion, Ticket Counters, Outdoor Play and Gym Equipment, etc. will be constructed on the landward side of existing buildings. The walkway parking area and cycle track will be proposed on landward side of HTL.

The "promenade" is 4 m – 6 m wide which can accommodate pedestrian movement and buggy system. The cycling track is 3 m wide along the pedestrian pathway with parking facility at regular intervals and it connects back to the cycling routes proposed within the city. There is a requirement for approximately 17.3 ha of land.

2.6.1 Perspective View of the Project

Figure 2.4 provides a perspective view of the proposed Waterfront Promenade Development at Thota and Jappinamogaru village.

Pedestrian Pathway

Cycling Track

Plazas

Food Kiosks

Figure 2.4 Perspective View

2.7 Concept Design

The proposal includes the following:

1. Dismantling of dilapidated structures, site clearance (clearing of ground vegetation and bushes)
2. Promenade
    a. 6 m wide walking track for 2.1 km
    b. 3 m wide cycle track for 2.1 km
    c. Public toilet
    d. Landscaping with seating arrangements
    e. Hardscaping with paver blocks
    f. Temporary shelters for seating arrangement
    g. Biodiversity park near Netravathi Railway bridge
    h. Bird watching deck near Netravathi railway bridge
    i. Pet Park, Outdoor play and Gym equipment
    j. Restoration of existing storm water drain at various locations
    k. Entry and exit plaza at Netravathi bridge.

l. Boat making experience yard (a place to view the boat building activity)
m. Board walk at 2 locations

3. Softscape (general landscaping for the area)
4. Sprinklers for landscape Irrigation
5. Electrical Works
6. Plumbing works and STP
7. Cycle Parking - 7 Nos.
8. Food Kiosk (3 m x 3 m) – 6 Nos.
9. Kiosk at Jeppu - 1 No.
10. Toilet Block - 4 Nos.
11. Buggy shed - 1 No.
12. Facility Management office - 1 No.
13. Pavilion 3 m x 9 m - 5 Nos.
14. Ticket counter – 5 Nos.

It is also proposed to restore the old stone masonry along the river to raise up to HFL to protect the entire Promenade area from floods. For the construction of Board walk and Sunset point with an estimated length of 180 m, a retaining wall with pile foundation for a length of 70 m is proposed as the existing site conditions are not suitable at two locations due non availability of land namely., a. Near the TVS Tiles Factory (Port land available is less than 4 m) and b.at Bolar Seaface (Thick habitation). Erection of Electrical Transformer Yard, Electrical Poles etc. is considered in the proposal. Conceptual design and Master plan of the proposed Waterfront Promenade development is given in **Annex III**.

2.8 Utilities required

2.8.1 Power Requirement

During Construction and Operation Phase, the Power source is Mangalore Electricity Supply Company (MESCOM). During Construction Phase, 16 kWh power will be required while a DG Set of 15 kVA capacity will serve as backup power supply during power failure.

During Operation Phase, the total estimated maximum demand for the project; 107 kVA will be sourced from MESCOM. 2 DG Sets with 63 kVA capacity each will be provided as power back up for all emergency services in case of power failure. DG sets with acoustic enclosure and with inbuilt AMF will be provided. The AMF logic provided will start the DG set immediately on power failure through COS in Main LT panel. DG set are proposed to be located in the ground level.

2.8.2 Water Requirement

Source of Water, Supply and Distribution System

Fresh water will be sourced from Mangalore City Corporation (MCC). Raw water will be collected in a collection tank and chlorinated for disinfection. Treated fresh water will be transferred into the storage tank from where it will be pumped to the overhead tank. In an event of power failure, diesel driven pump will be provided and hence uninterrupted water supply will be achievable. Water supply will be made available at different locations for the public through water filters.

(I) Construction Phase

It is estimated that an average of 5-7 kld of water will be required depending up on the site activity. Water will be required for construction activities and for the labour amenities. The source of water for construction would be through tankers and MCC (Mangalore City Corporation). Water and sewage quantities during the construction phase are given in **Table 2.2.**

Table 2.2 Water Requirement and Sewage Generation during Construction Phase

Sr. No.	Description	Water Consumption (kld)	Waste water Generation (kld)
1	Domestic (50 workers x 45 Lit./Day)	2.25	1.80
2	Construction and Sprinkling Activity	3.0	-
Total (1 + 2)		**5.25**	**1.80**

(II) Operation Phase

Water demand is for domestic consumption, cleaning, flushing and firefighting. The water requirement has been calculated based on National Building Code (NBC) PART-9 as given in **Table 2.3.** The Water Balance chart is given in **Figure 2.5**. About 28 kld of total water will be required. 10 kld of fresh water and 18 kld of recycled water will be required which will be further treated in an STP with SBR technology of capacity 30 kl. 25 kld of waste water will be generated.

Waste water generation

Approx. 25 kld of total waste water will be generated and 18 kld of treated water will be utilized for flushing, horticulture and miscellaneous washing. Excess treated water will be disposed to UGD.

Sewerage System

Sewerage system has been designed based on National Building Code (NBC), CPHEEO Manual for Sewerage and Sewage Treatment and Handbook on Water Supply and Drainage by B.I.S. Sewerage system will comprise collection, treatment and disposal of sewage. Sewage will be collected through a common sewage pipeline and pumped to STP.

Treated sewage will be stored in the collection sump and later used for flushing, landscaping and miscellaneous washing.

Table 2.3 Details of Water Requirement and Wastewater Generation

Water requirement and waste water generation	Quantity (kld)
Maintenance Staff	
No. of Maintenance and Security staff	100
Fresh water requirement @ 25 lpcd	2.5
Sewage @ 80% of the fresh water usage	2
Recycle water requirement @ 20 lpcd	2
Sewage @ 102% of the recycle water usage	2
No. of visitors	
Nos of floating population considered	1500
Fresh water requirement @ 5 lpcd	8
Sewage @ 80% of the fresh water usage	6
Recycle water requirement @ 10 lpcd	15
Sewage @ 102% of the recycle water usage	15
Cleaning Purpose	
Recycled water requirement	0.5
Greenbelt	
Recycled water requirement	0.5
Total water required	28
Total Fresh water requirement	10
Total Recycle water requirement	18
Total Waste water to STP	25
Sludge - 3% of total waste water lost with wet sludge	0.8
97% of total treated waste water	25
Excess treated water to UGD	7
Total STP Capacity	**30**

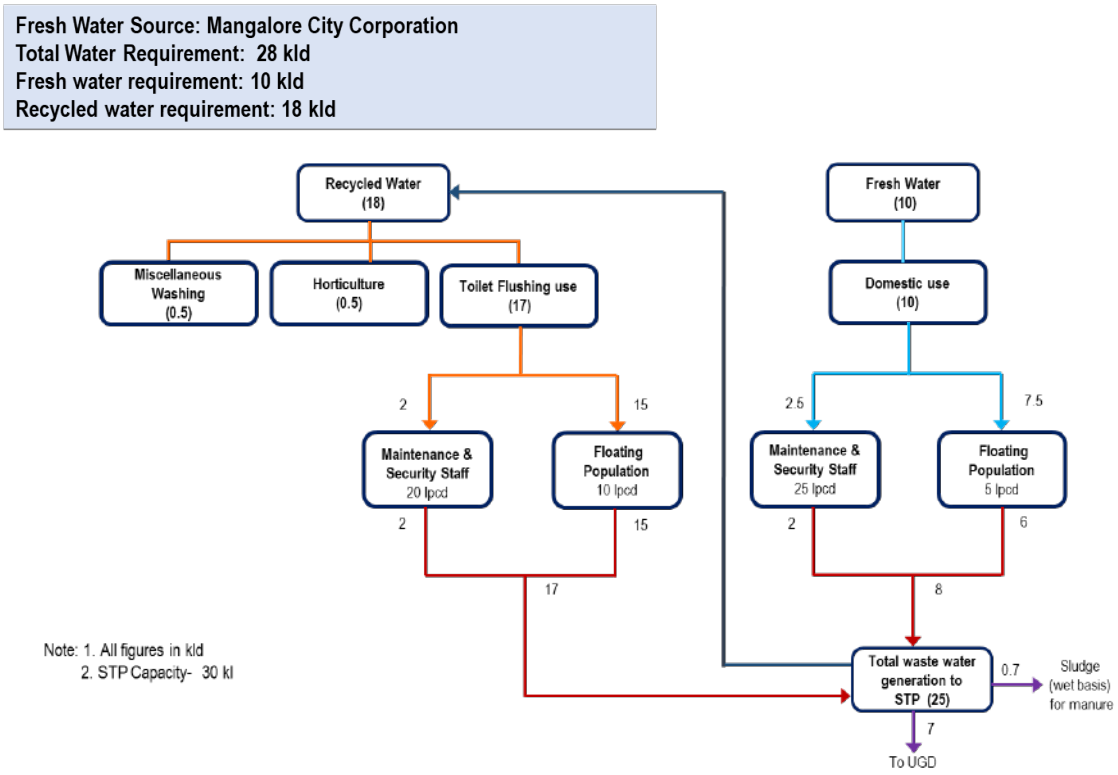


Figure 2.5 Water Balance

2.8.3 Solid Waste Identification, Quantification, Collection, Storage, Treatment and Disposal

Construction Phase

Construction waste shall be segregated and stored in designated areas of the Project site. The concrete and cement mortar wastes shall be processed in-situ and reused in site. Recyclable waste shall be disposed through certified recyclers

Operational Phase - Municipal Solid Waste

Total solid waste of about 160 kg/day will be generated, of which approximately 80 kg/day will be biodegradable, and 64 kg/day will be non-biodegradable, respectively. The estimated Solid waste generation quantity during the operational phase as calculated is given below in **Table 2.4.**

After segregation, based on the requirement for horticulture, required amount of biodegradable waste shall be composted. Separate colour coded bins for dry wastes and wet wastes of 45 kg each will be provided to collect the waste at various locations. Recyclable waste shall be sold to recyclers. Wet waste shall be composted at the site and used as manure for landscape garden. The non-biodegradable will be sent to Common Solid Waste Management Facility (CSWMF).

Table 2.4 Solid Waste Generation

Table 2.4 Solid Waste Generation

Details	Quantity (kg/day)
Total no. of persons	1600
Solid waste generated @ per person/day (in gms)	100
Total Solid waste generated	**160**
Biodegradable waste @ 50% of Total waste generated	80
Non-bio degradable waste @ 40% of Total waste generated	64
Inert waste @ 10% of Total waste generated	16

2.8.4 Parking Details

It is estimated that about 1,500 people will be visiting the site on daily basis during peak tourist season either by four wheelers or two wheelers. As per NBC, 2016, Table 9 Clause A-1, adequate parking area will be provided by the Authority.

2.8.5 Manpower Requirement

There will be a minor influx of construction labourers and semi-skilled manpower due to employment opportunities generated. It is expected that about 50 labourers will be required to be employed during the construction period. During operation phase, approx. 100 individuals will be employed for regular maintenance.

2.8.6 First Aid Facilities

In order to ensuring safety of all the persons (workers and visitors) it is proposed to have first aid facilities at the entry and exit locations along with a local medical attendant.

2.8.7 Firefighting Facilities

Basic firefighting facilities will be provided at the project site

2.8.8 Green Belt

The existing trees at the project site shall be marked for conservation and integrated with the proposed landscape. All along the walkway, flowering and shady trees, bushes and flowerbeds shall be created

2.9 Proposed Time Schedule

Approximately one year is estimated to complete the execution of the project. The proposed time schedule is given in **Annex IV**.

CHAPTER 03 DESCRIPTION OF ENVIRONMENT

Contents

3.1 Introduction
3.2 Establishment of Baseline for Valued Environmental Components, as Identified in the Scope
3.3 Land Environment
3.4 Biological Environment
3.5 Marine Environment
3.6 Fisheries
3.7 Socio-Economic Conditions in the Impact Area

3.1 Introduction

3.1.1 Study Area, Period, Components and Methodology

Study Area

The Study area covers a radial distance of 10 km from the project site. Mangalore falls in the river basin between the Western Ghats and the Arabian Sea, which consists of many west flowing rivers including Netravati and Gurupura rivers both originating from the Western Ghats and travel around 108 km and 87 km respectively before merging Arabian Sea.

Aerial image showing the location of various monitoring stations superimposed with location of habitats is shown in different sections for the study of environmental parameter in this chapter. The monitoring stations were identified for the EIA Report as per MoEF&CC guidelines.

Study Period

Baseline environmental study was carried out during summer period i.e. March, 2022 to May, 2022 at selected stations within 10 km radius of the proposed site to understand the ambient air, water and soil quality, noise levels, biological environment and socio-economic status of study area.

Component and Methodology

Key attributes such as air environment, water, soil, etc. were assessed by conducting field studies and desk studies. Other attributes such as land use studies, geology, physiological characteristics, flora – fauna and socio-economic environment have been assessed by site survey and secondary sources. Environmental components for baseline study and source of information is given in **Table 3.1** below.

Table 3.1 Environmental Components for Baseline Study and Source of Information

Component	Parameters	Monitoring Schedule/Source of information
Land	Topography, geology, soil and land use	GIS mapping, site specific survey
Hydrology	Groundwater, surface hydrology and drainage	Available published data, Site survey
Ambient Air Quality	SO_2, NO_x, PM_{10}, $PM_{2.5}$, CO	Ten Ambient air monitoring stations (24 hourly samples), twice a week continuously
Noise	Noise levels in dB(A)	Once in a season at ten locations
Water quality	Physical and chemical characteristics	• Ground water from ten locations and surface water samples from ten locations once in the season • Tested for physical and chemical parameters according to applicable standards.
Soil quality	Physical and chemical	Once in a season at six locations in study area

Component	Parameters	Monitoring Schedule/Source of information
	Characteristics	
Socio-economic aspects	Population statistics	Secondary data from Census Dept, Govt. of India

3.2 Establishment of Baseline for Valued Environmental Components, as Identified in the Scope

3.2.1. Land Use - Land Cover

The land use-land cover study has been carried out for the proposed project area. The mapping of land use Land Cover has been carried out with help of Bhuvan Data and Google Earth Imagery using QGIS Software and verified by reconnaissance survey. The 10 km Aerial buffer area was identified in with the help of Lat-Lon using Google Earth Pro. The same area is than identified from Bhuvan database and the both the layers were super imposed using Geo Reference technique in QGIS. Based on Visual interpretation the land use classes were identified and the same was verified with the help of field survey. The area calculation was also done for each land use classes occurring in that region. The study area includes a different irregular aerial zones of 10 km within Mangalore. **Figure 3.1**

Methodology

Using the standard land use classification system proposed by NRSC, fifteen classes of level II, land use/land cover classes were identified and mapped using satellite data in the present study.

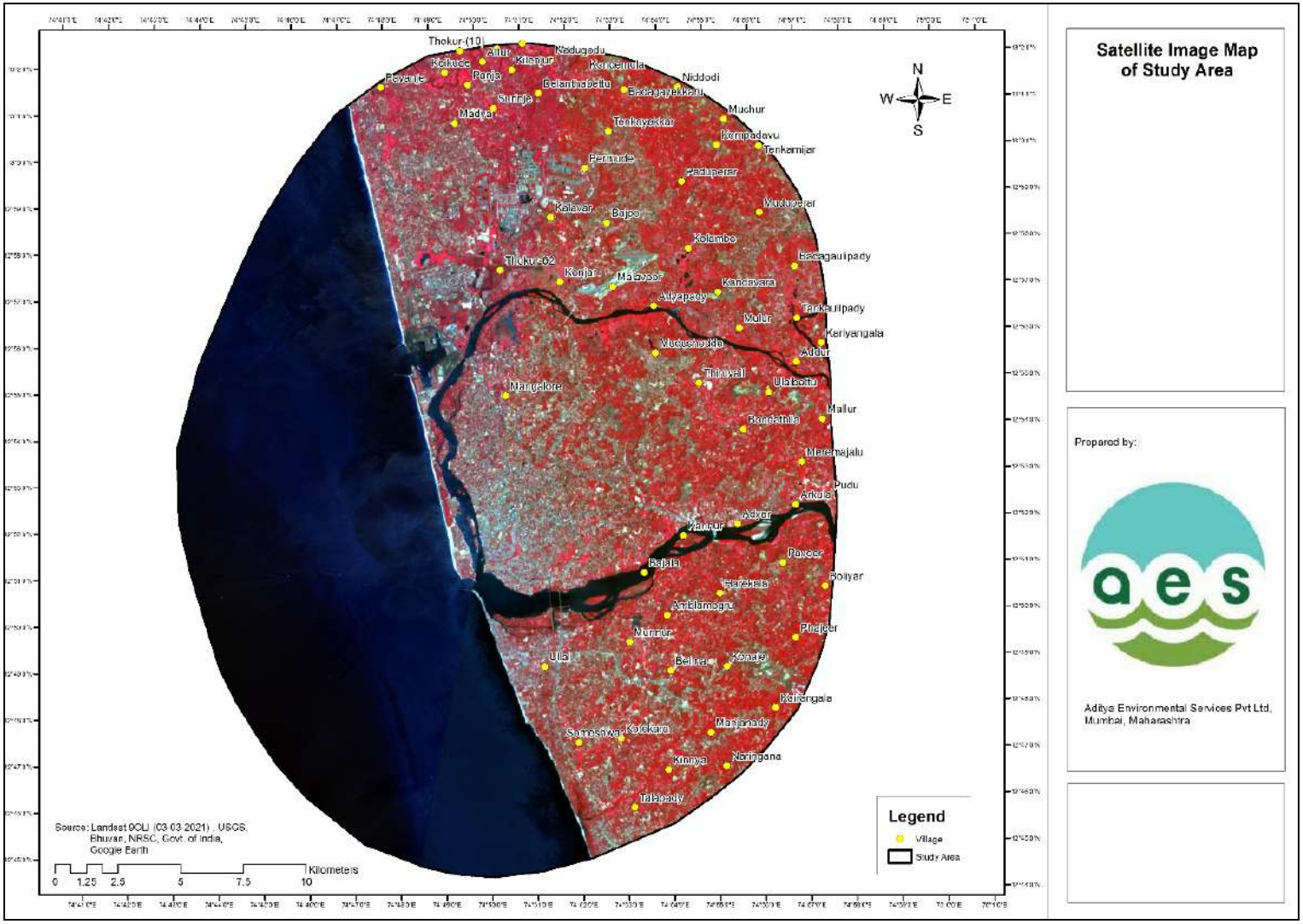


Figure 3.1 Satellite Imagery of 10 km Area around the Project Site

The study area includes different land-uses. Apart from the area covered by Sea, the larger portion is occupied by Residential followed by industrial, agriculture and forest area. A break-up of the land-use in the study area of 10 Km radius has been shown in the **Table 3.2** and **Figure 3.2** below.

Table 3.2 Percentage Distribution of Different LULC Classes within 10 km around the Project Site

Land Use Class	Area in Ha	Area in %
Agriculture	6,632.64	9.3
Airport	202.21	0.3
Aqua Farms	74.68	0.1
Beach	185.06	0.3
Electric Sub Station	6.27	0.0
Forest	9,792.24	13.8
Greenbelt	1,856.31	2.6
Industrial Area	2,242.47	3.2
Mining	180.95	0.3
Port Area	321.18	0.5
Residential Area	18,293.17	25.7
River	2,185.40	3.1
Scrubland	791.95	1.1
Sea	27,782.53	39.0
Waterbody	626.49	0.9
TOTAL	**71,173.55**	**100**

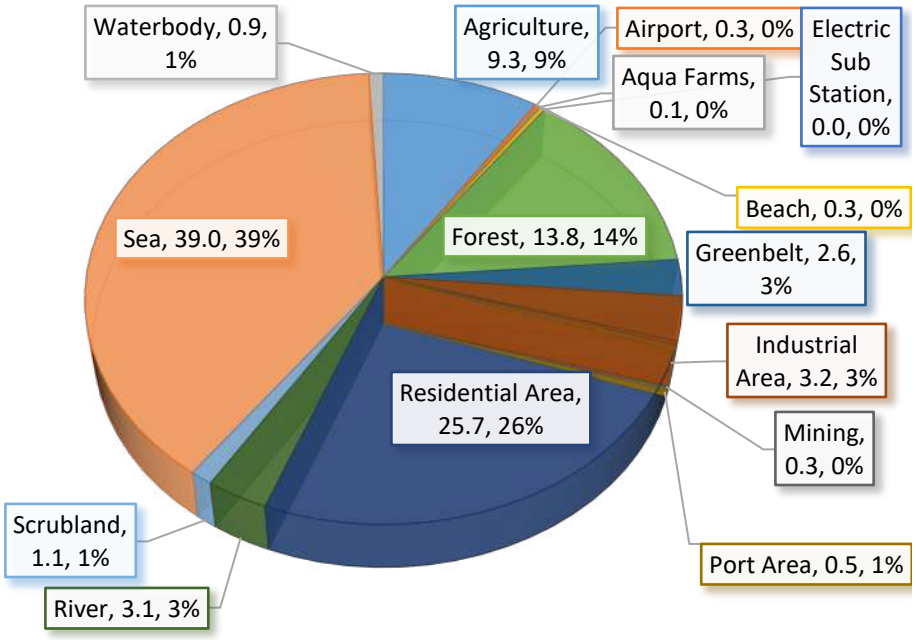


Figure 3.2 Graphical Representation of Percentage Distribution of Different LULC Classes

Land Use of the study area has been shown in the **Figure 3.3** below.

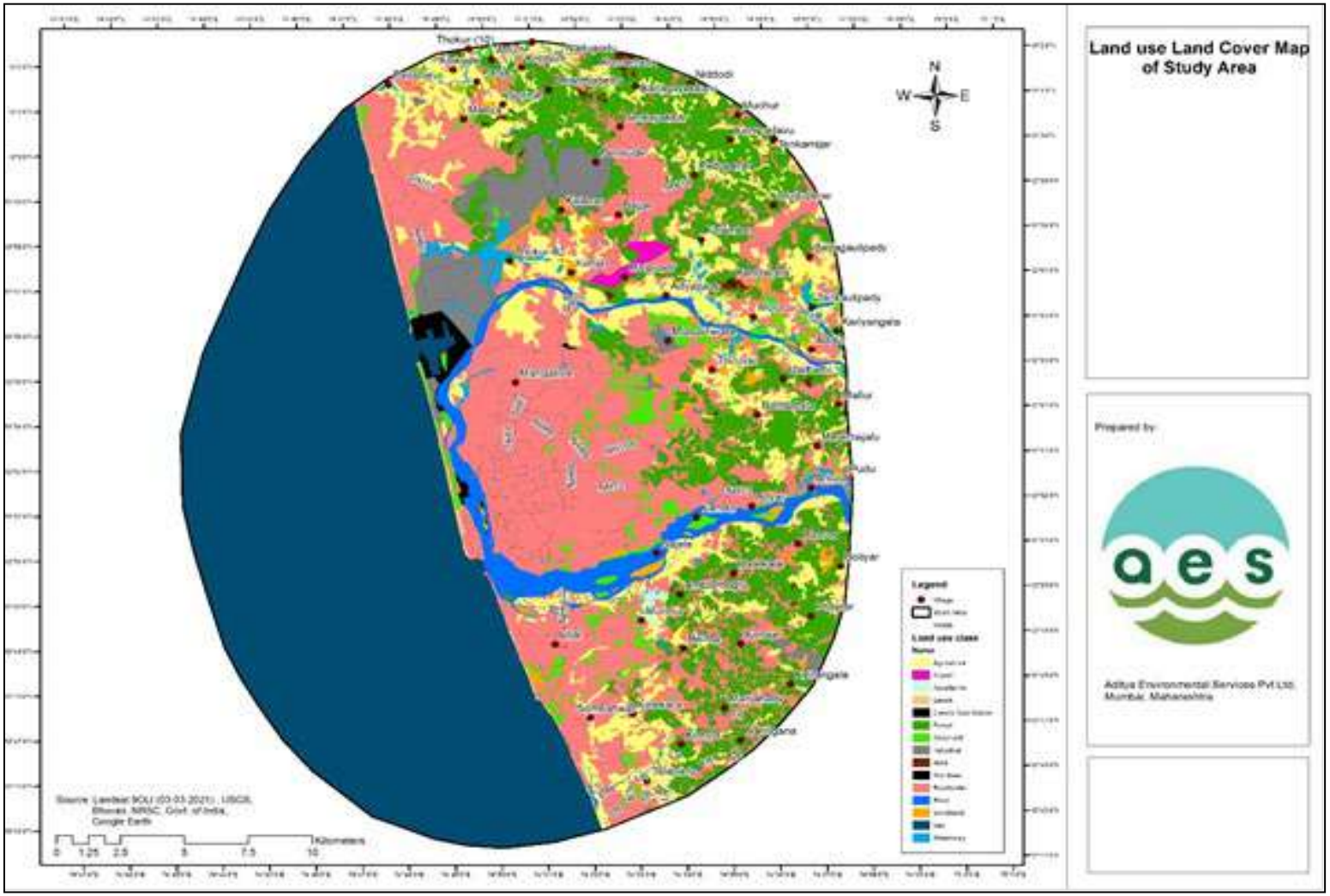


Figure 3.3 Land Use/Land Cover Map of 10 km Area around the Project Site

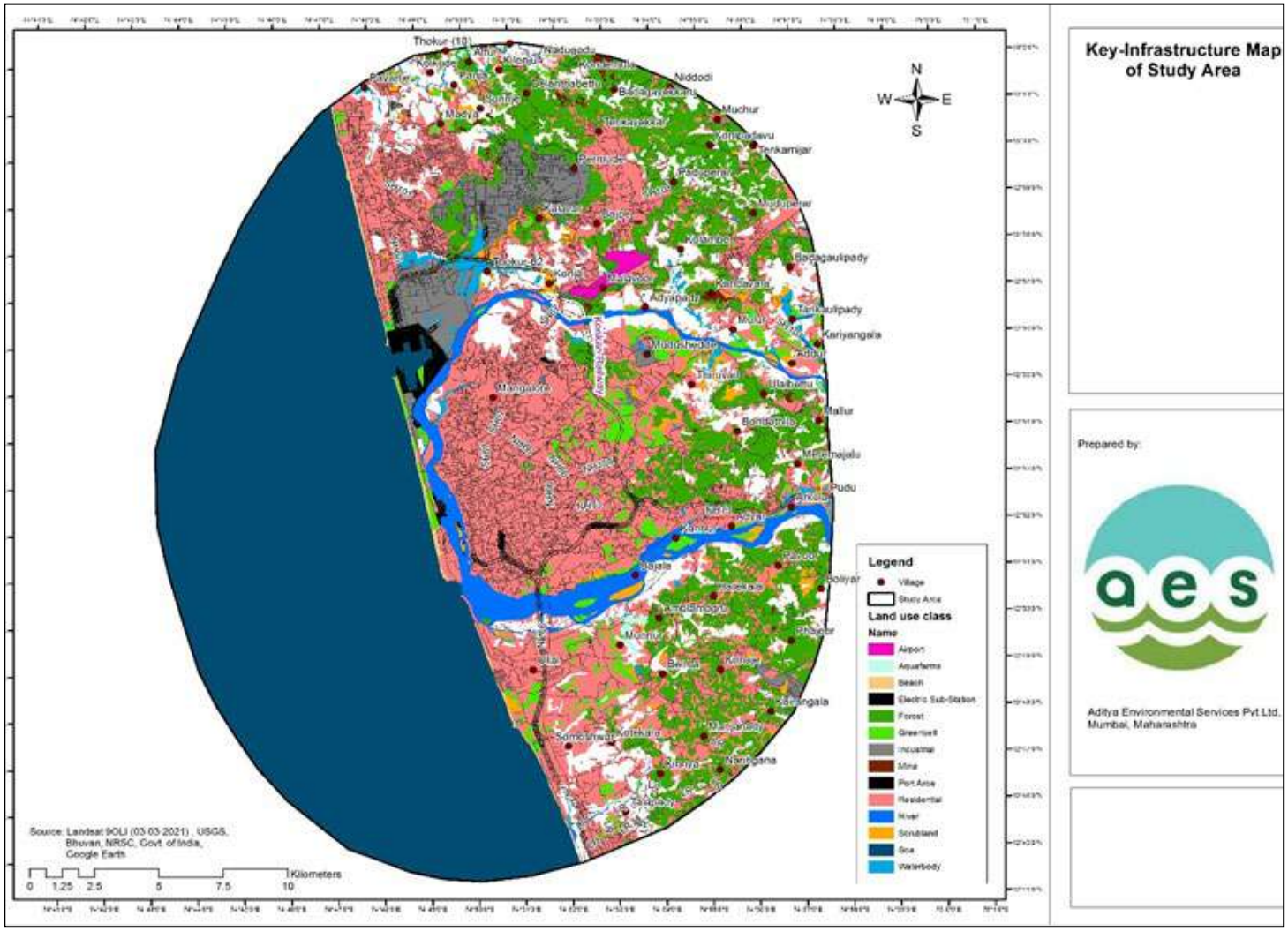


Figure 3.4 Key Infrastructure Map of the Study Area

The study area is very well established with infrastructural development as it has major area under residential and commercial settlements as well as connecting villages also have good built-up areas. Entire region is well connected with Road-Rail network as well as Air-port. There are industries also present within study area. Roads include National Highway No. 66, 73 and 169 and State Highway No. 67 and 101 with other roads such as urban streets, internal roads within closely built up residential as well as commercial areas along with pedestrian walkways. There are very few and scattered mining practices also noticed. As the study area have extensive seashore and riverfront, there are ports (old Mangalore Port and New Mangalore Port), harbours and small jetties for local fishing and passenger boats which supports infrastructure. **Figure 3.4** presents Key Infrastructure Map of the Study Area.

Metereology

Climate

The climate of Mangalore has seasonal variation on account of the alternating SW and NE monsoons. The different seasons are characterised as:

- The cool season (December to March), during which the winds blow from NE and the weather is little dry and cold during morning hours.
- The hot season (April to May), during which the winds are light and variable with sea breezes.
- SW monsoon or rainy season (June to September), when the wind over the sea blows between SW and W, but mainly W to NW near coast. Tropical cyclonic storms (cyclones) may cross the Arabian Sea during this season.
- The interim period (October and November) is marked by light winds with land and sea breezes alternating. Occasional tropical cyclones occur in the Arabian Sea in this period.
- Mangalore gets on an average 3479 mm (137 in) of rainfall per year, or 289.9 mm (11.4 in) per month.
- On average there are 136 days per year with more than 0.1 mm (0.004 in) of rainfall (precipitation) or 11.3 days with a quantity of rain, sleet, snow etc. per month.
- The driest weather is in February when an average of 2 mm (0.1 in) of rainfall (precipitation) occurs.
- The wettest weather is in July when an average of 1059 mm (41.7 in) of rainfall (precipitation) occurs **Figure 3.5**

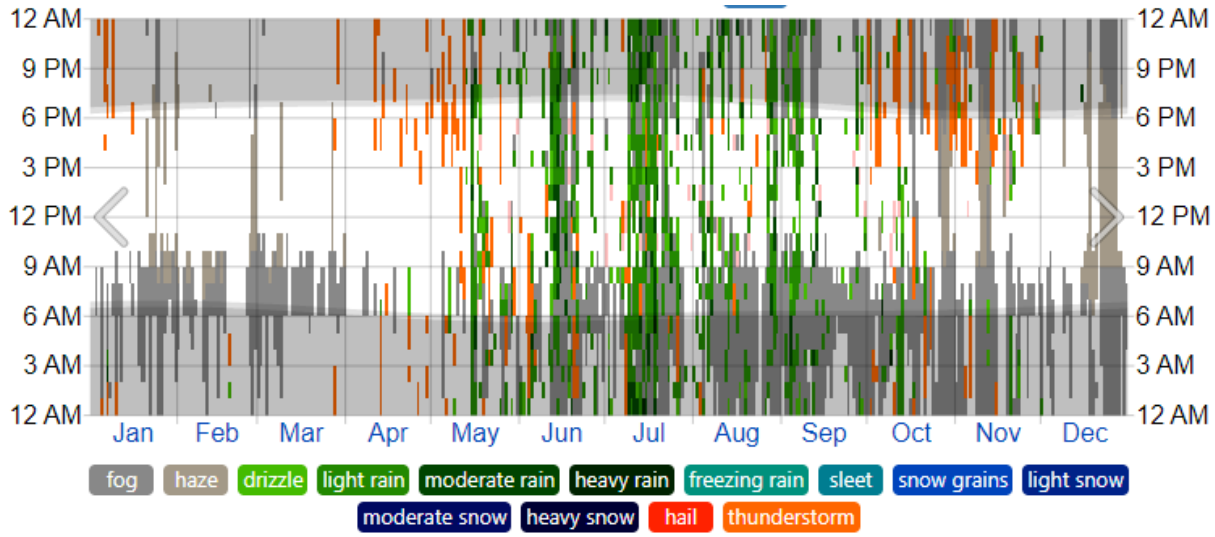


Figure 3.5 Climatic Data of Mangalore

Source: *https://weatherspark.com/h/y/107825/2021/Historical-Weather-during-2021-in-Mangalore India#Figures-ObservedWeather*

	January	February	March	April	May	June	July	August	September	October	November	December
Avg. Temperature °C (°F)	26.4 °C (79.5) °F	27.1 °C (80.8) °F	28.2 °C (82.7) °F	28.9 °C (83.9) °F	28.2 °C (82.8) °F	26 °C (78.9) °F	25.4 °C (77.7) °F	25.2 °C (77.4) °F	25.6 °C (78.1) °F	26.3 °C (79.3) °F	26.8 °C (80.2) °F	26.6 °C (79.8) °F
Min. Temperature °C (°F)	22.4 °C (72.3) °F	23.4 °C (74.1) °F	25.1 °C (77.2) °F	26.4 °C (79.4) °F	26.2 °C (79.1) °F	24.9 °C (76.8) °F	24.3 °C (75.8) °F	24 °C (75.2) °F	24 °C (75.2) °F	24.3 °C (75.7) °F	23.9 °C (75) °F	22.8 °C (73.1) °F
Max. Temperature °C (°F)	30.4 °C (86.8) °F	31 °C (87.8) °F	31.4 °C (88.6) °F	31.7 °C (89) °F	30.6 °C (87) °F	27.6 °C (81.7) °F	26.8 °C (80.3) °F	26.8 °C (80.3) °F	27.6 °C (81.6) °F	28.6 °C (83.5) °F	29.8 °C (85.7) °F	30.4 °C (86.7) °F
Precipitation / Rainfall mm (in)	4 (0.2)	2 (0.1)	17 (0.7)	55 (2.2)	219 (8.6)	704 (27.7)	705 (27.8)	486 (19.1)	244 (9.6)	232 (9.1)	79 (3.1)	19 (0.7)
Humidity(%)	69%	70%	72%	75%	79%	89%	90%	89%	88%	85%	78%	70%
Rainy days (d)	1	0	2	7	14	21	22	21	18	16	8	3
avg. Sun hours (hours)	10.1	10.2	10.0	9.3	8.3	7.3	7.5	7.4	8.2	8.7	9.7	9.9

Figure 3.6 Temperature Data of Mangalore

Source: *https://en.climate-data.org/asia/india/karnataka/mangalore-2791/*

The maximum temperature during the hottest month before the onset of SW monsoon is 31.7°C, whereas the lowest temperature recorded in a year is 22.8 °C. For air temperature, relative humidity and rainfall, well-documented, observed data over a period of 30 years are available for Mangalore (12° 55' N; 74° 53' E) in the West Coast Pilot. The data available from the West Coast Pilot are reproduced in **Figure 3.6**.

Storms and Cyclones

While the average frequency of cyclonic storms in the Arabian Sea is about one per year, there have been years when two or three such storms have occurred. There have also been years without any such storms. The maximum wind speed so far recorded in a cyclonic storm generally does not exceed 62 kmph (16.9 m/s.), except once during 1965 when the maximum speed recorded was 97 kmph (26.9 m/s.). (BMTPC, 2006)

The region is not considered as a cyclone prone area. During the last 103 years, there were only 4 cyclones that passed adjacent to the project domain. The first report on the passage of cyclone through Mangalore was in November 1912. Since then, the occurrences of cyclones were in the year 1935, 1959, 1978 and 2017. All these four cyclones occurred in November. The coastal area of Mangalore comes under the moderate damage risk zone as per the cyclone hazard map prepared by the Building Materials and Technology Promotion Council (BMTPC) in 2006. The cyclone hazard map for the region is provided below in **Figure 3.7.**

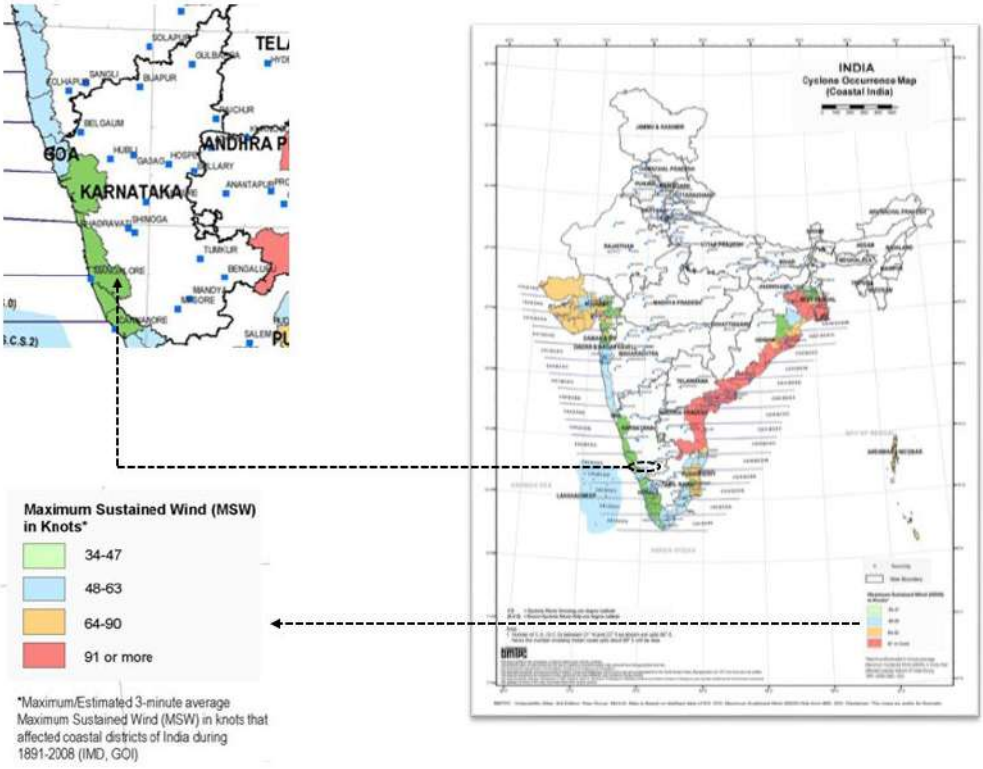


Figure 3.7 Cyclone Hazard Map of India (Source: Building material and technology promotion Council (BMTPC), 2006)

3.2.2 Seismicity

The map showing the earthquake zonation and seismic faults in India is shown in F**igure 3.8** below. It is evident from the map that the port site falls under Zone III – moderate risk zone.

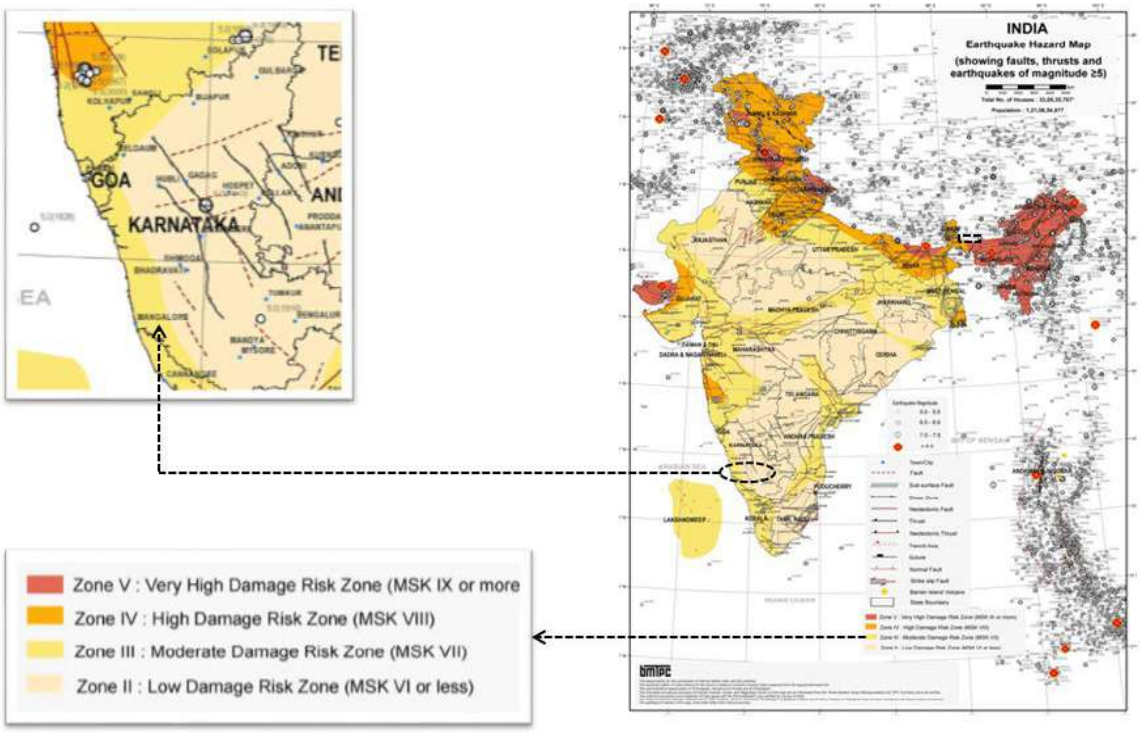


Figure 3.8 Earthquake Zonation and Seismic Faults in India
Source: Building material and technology promotion Council (BMTPC), 2006

3.3 Land Environment

3.3.1 Topography

The coastline of Karnataka is aligned NNW to SSE, with the Arabian Sea in the west. Towards the north, the cliffed Konkan coast is generally characterised by pocket beaches in between estuaries, barrier spits and headlands. Towards the south, the alluvial plain coast of Malabar is characterised by long sandy beaches interrupted by estuaries and barrier spit features (Dattatri et al., 2007). The features of this long and varied coastline include bays, beaches, cliffed shorelines, sand dunes, beach ridges, estuaries, barrier spits, mudflats, offshore islands, tombolo, headlands, tidal creeks and mesas (Ranganathan, 2006). Mangalore's topography is characterized by plain to undulating terrain with hilly regions and natural valleys within the city. **Figure 3.9**

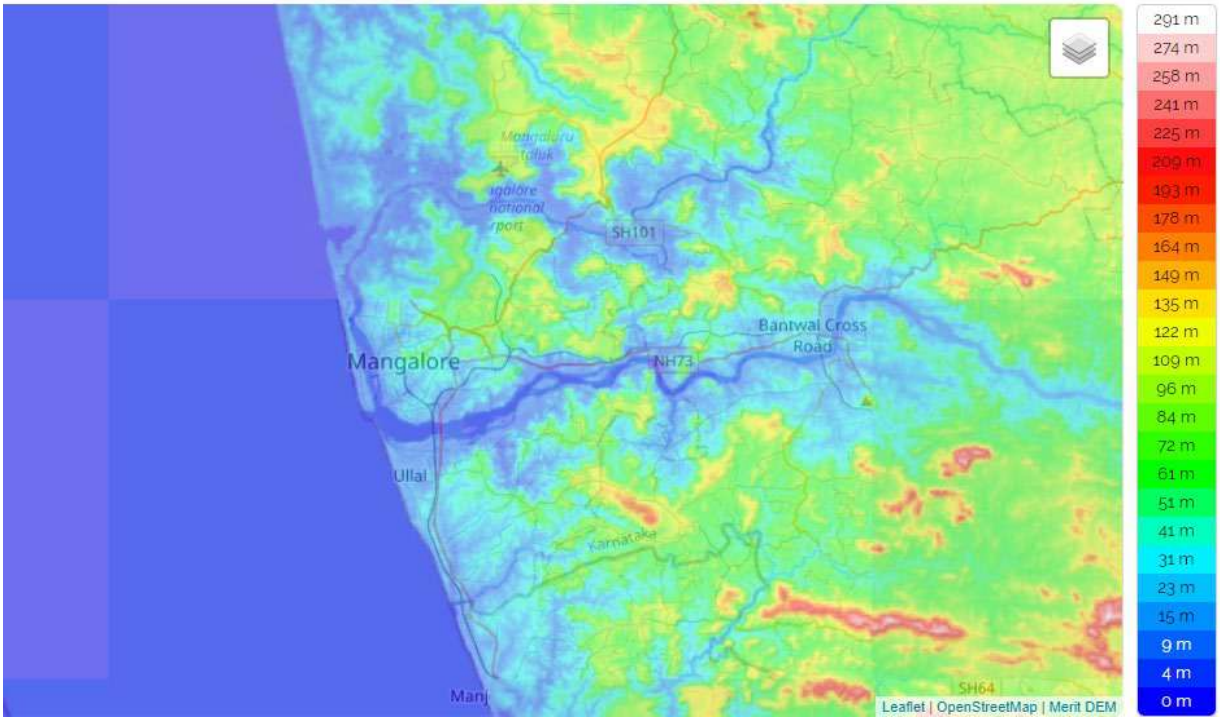


Figure 3.9 General Topography of the Project Site
Source: https://en-in.topographic-map.com/maps/vdoh/mangalore/

3.3.2 Geomorphology

Dakshina Kannada district, where the project site is located, is a part of the table land between the Arabian Sea and the Western Ghats that varies from place to place ranging from 8 to 40 km. The coastal stretch along the Mangalore region is oriented in the Northwest direction. The coast is generally sandy, fringed with Coconut and *Casuarina* plantation. Rivers Netravati and Gurupura join with the Arabian Sea through the estuarine system. Continental shelf in this region extends up to 75 km from the coast. The bottom sediment is silty/clay in general, except in near shore areas where it is mainly sandy. Geomorphology Map of the Study Area is given in **Figure 3.10.**

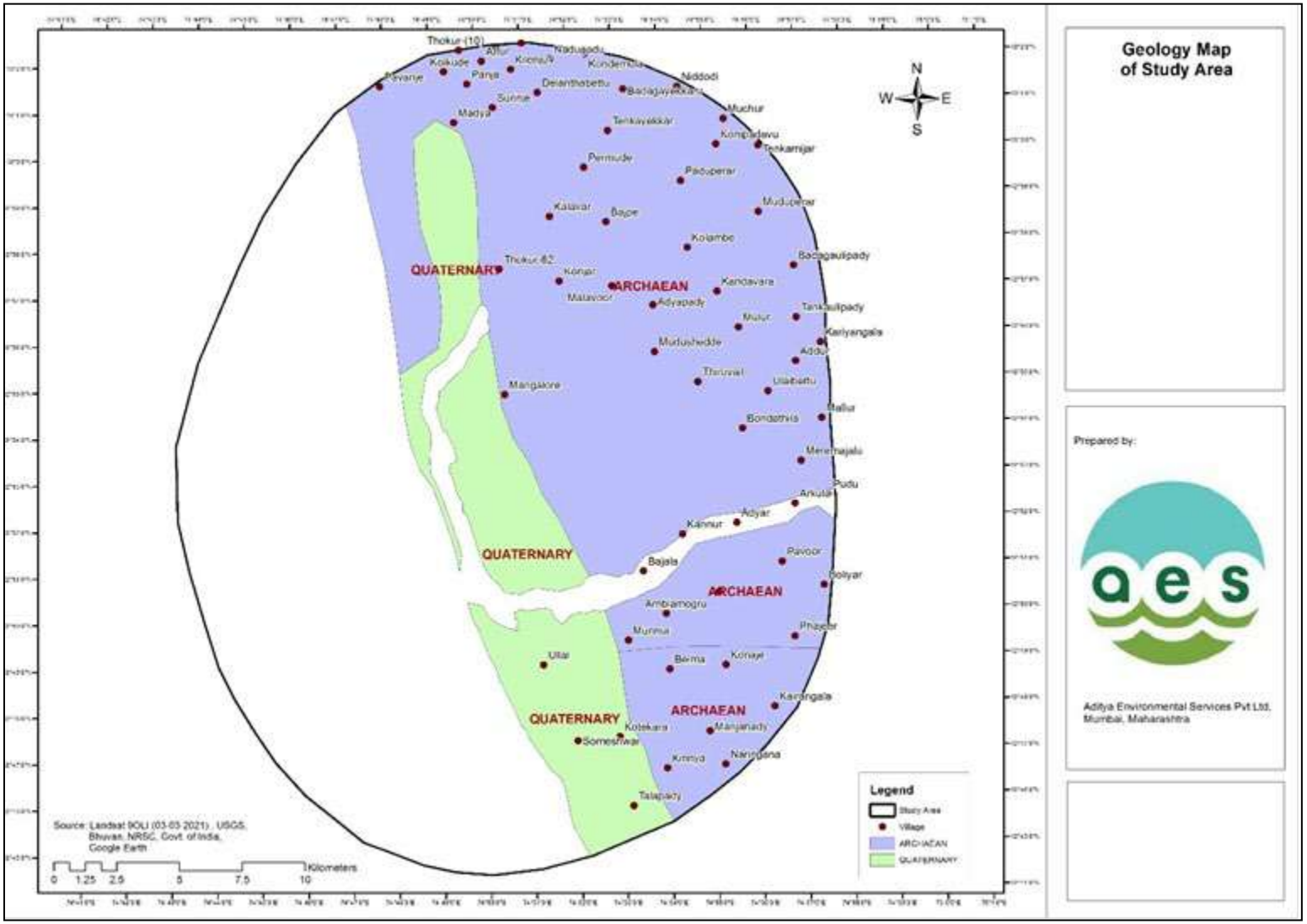


Figure 3.10 General Geology of the Project Site

Within the widespread veneer of Laterites, outcrops of Gneiss, Granite and Granulites can be seen traversed by Dolerite dykes. The gneisses granites and granulites have been intruded by veins of pegmatites and sheets of Dolerites. The Precambrian rocks are covered by laterites, alluvium and soils.

3.3.3 Ambient Air Quality – Sources of Pollution

A major source of pollution in the area comes from vehicular transportation in addition to industrial units in the surrounding area. The buffer zone of the study area which constitutes a minor part of the built-up area shows a great amount of vehicular movement due to the proximity of the State and National Highway to the project site. The presence of a high volume of dust suspension is due to un-surfaced margins on a majority of the roads in the town and large traffic volumes.

3.3.3.1 Ambient Air Quality – Monitoring

The parameters of concern in the air environment are combustion derived pollutants SO_2, NOx, $PM_{2.5}$, PM_{10} and CO. Gaseous pollutants i.e. SO_2 and NO_X were collected on 24 hourly basis by drawing air at a flow rate of 0.5 lit/min through the absorbing media, whereas, PM was collected as 24 hour average by drawing air at a flow rate of 1.0 - 1.5 m^3/min through micro glass fibre filter paper 10 µ and 2.5 µ mesh size. Samples were collected in 10 selected stations within 10 km radius for twice-a-week at every station during the monitoring period was carried out as per NAAQS, 2009. Methodologies adopted for sampling and analysis were as per the approved methods of the Central Pollution Control Board.

Total 10 monitoring stations were chosen based on the predominant wind directions. Habitations as most sensitive receptors of the air pollution were given priority over other receptors for the AAQM. The sampling stations have been shown in **Table 3.3.** Sampling photographs and sampling location are placed at **Figure 3.11 and 3.12.** The analytical results of the air quality monitoring observed are tabulated in **Table 3.4** below:

Table 3.3 Details of Sampling Stations for Ambient Air and Noise Monitoring

Sampling point	Location	
AAQ 1	Netravathi Bridge Ullala	12°50’35.32”N 74°51’10.43”E
AAQ 2	Ullala Industrial Area	12°49’54.97”N 74°50’6.17”E
AAQ 3	Kasaba Bengre	12°51’5.61”N 74°49’39.30”E
AAQ 4	Mangalore Bundar	12°51’49.46”N 74°49’53.93”E

Sampling point	Location	
AAQ 5	Sultan Batthery Fort	12°53'18.49"N 74°49'18.20"E
AAQ 6	Near Babbuswami Temple Thannir Bhavi	12°54'11.88"N 74°48'51.35"E
AAQ 7	Near Malemar	12°54'37.33"N 74°50'17.08"E
AAQ 8	Mudushedde	12°55'37.72"N 74°53'28.93"E
AAQ 9	Chitrapura	12°57'37.62"N 74°48'2.60"E
AAQ 10	Porkodi	12°58'2.38"N 74°51'31.45"E

*approximate aerial distance

Near Nethravati River Bridge

Ullal Industrial Area

At Kasaba Bengre Area

At Bundar Area

At Sulthan Battery

At Tannirbhavi

At Malemar

At Mudushedde

Near Chitrapura

At Porkodi

Figure 3.11 Photographs of Air Sampling

Figure 3.12 Ambient Air Quality Monitoring Stations

Table 3.4 Summarized Results of Ambient Air Quality Monitoring

Station Code		PM_{10}	$PM_{2.5}$	SO_2	NO_X	CO
		µg/m³	µg/m³	µg/m³	µg/m³	mg/m³
AAQ 1	Minimum	45.30	22.40	17.20	21.10	0.21
	Maximum	52.40	29.40	18.60	22.80	0.35
	Average	48.32	25.40	17.75	21.71	0.27
	98th Percentile	52.40	28.98	18.44	22.59	0.33
AAQ 2	Minimum	50.20	25.20	17.10	22.20	0.24
	Maximum	55.70	28.90	18.80	23.90	0.35
	Average	52.59	26.87	17.84	22.79	0.29
	98th Percentile	55.65	28.80	18.75	23.80	0.34
AAQ 3	Minimum	52.40	33.10	18.10	22.20	0.12

Station Code		PM_{10}	$PM_{2.5}$	SO_2	NO_X	CO
		µg/m³	µg/m³	µg/m³	µg/m³	mg/m³
	Maximum	57.40	36.70	20.20	24.70	0.21
	Average	54.91	34.69	18.86	23.36	0.17
	98th Percentile	57.04	36.65	20.04	24.65	0.20
AAQ 4	Minimum	48.20	27.10	15.00	20.10	0.11
	Maximum	52.90	30.60	16.50	22.50	0.19
	Average	50.24	28.71	15.70	20.90	0.15
	98th Percentile	52.85	30.55	16.40	22.45	0.19
AAQ 5	Minimum	51.20	28.10	16.10	21.30	0.13
	Maximum	54.90	31.90	17.50	23.70	0.20
	Average	52.72	29.96	16.72	22.22	0.16
	98th Percentile	54.85	31.85	17.45	23.65	0.19
AAQ 6	Minimum	43.20	20.30	12.10	17.10	0.10
	Maximum	48.30	23.90	13.30	18.40	0.90
	Average	45.38	21.96	12.62	17.64	0.37
	98th Percentile	48.04	23.80	13.25	18.35	0.90
AAQ 7	Minimum	45.20	23.10	13.10	18.30	0.10
	Maximum	49.50	27.70	14.40	19.50	0.19
	Average	47.26	24.79	13.65	18.80	0.14
	98th Percentile	49.40	27.54	14.35	19.45	0.18
AAQ 8	Minimum	49.40	25.10	15.20	20.30	0.11
	Maximum	54.80	29.80	16.90	22.40	0.19
	Average	51.84	27.18	16.00	21.14	0.14
	98th Percentile	54.75	29.75	16.85	22.24	0.18
AAQ 9	Minimum	43.40	21.10	11.10	15.30	0.10
	Maximum	48.70	25.80	12.40	17.10	0.90
	Average	45.38	23.37	11.66	16.11	0.38
	98th Percentile	48.23	25.75	12.35	17.00	0.90
AAQ 10	Minimum	45.20	24.10	13.20	19.30	0.10
	Maximum	49.70	28.70	14.50	22.20	0.17
	Average	47.38	26.28	13.73	20.76	0.13
	98th Percentile	49.65	28.60	14.40	22.10	0.16
NAAQ Standards		**100***	**60***	**80***	**80***	**2****

The concentration of all monitored pollutants were within NAAQS permissible limit. NO_x concentration within the study area ranged between 15.30 – 24.70 µg/m³. SO_2 concentration of all locations is ranged between 11.10 to 20.20 µg/m³ with the highest concentration near Kasaba Bengre (20.20 µg/m³) and lowest concentration in the Chitrapura (11.10 µg/m³). PM_{10} value ranged between 43.20 - 57.40 µg/m³, wherase $PM_{2.5}$ ranged between 20.30 - 36.70 µg/m³ **Table 3.4** and **3.5**

Table 3.5 National Ambient Air Quality Standards, 2009

Pollutant	Time Weighted Average	Concentration in Ambient Air		
		Industrial/ Residential, Rural and Other Area	Ecologically Sensitive Area (Notified by C. Govt.)	Methods of Measurement
Sulphur Dioxide (SO_2), µg/m³	Annual * 24 Hours**	50 80	20 80	- Improved West and Gaeke - Ultraviolet fluorescence
Nitrogen Dioxide (NO_2), µg/m³	Annual * 24 Hours**	40 80	30 80	- Modified Jacob and Hochheiser (Na Arsenite) - Chemiluminescence
Particulate Matter (size less than 10 µm) or PM_{10}, µg/m³	Annual * 24 Hours**	60 100	60 100	- Gravimetric - TOEM - Beta attenuation
Particulate Matter (size less than 2.5 µm) or PM 2.5, µg/m³	Annual * 24 Hours**	40 60	40 60	- Gravimetric - TOEM - Beta attenuation
Carbon Monoxide (CO)	8 Hours** 1 Hour**	02 04	02 04	Non Dispersive Infra-Red (NDIR) spectroscopy

* Annual arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals

** 24 hourly or 08 hourly or 01 hourly monitored values, as applicable, shall be complied with 98% of the time in a year. 2% of the time, they may exceed the limits but not on two consecutive days of monitoring

3.3.4 Noise Environment

3.3.4.1 Noise Quality – Sources

Sources of Noise is majorly the traffic and construction activites in the surroundings. Other sources of noise that exist in the core zone includes the railway line near Ullal Bridge and the industrial activities.

3.3.4.2 Noise Quality – Monitoring

There is no noise generating activity going on at the site at present. The surroundings had lot of noise at Sultan Battery due to stone cutting and road construction activities. Baseline noise monitoring studies were carried out at selected locations in the impact area, using a noise meter on 24 hourly basis. The location of noise monitoring stations is as shown in the **Figure 3.12 and Table 3.5** and sampling photographs at **Figure 3.13**. The noise monitoring results are shown in the **Table 3.6** below:

Near Nethravati Bridge -1

Ullal Industrial Area

Near Nethravati Bridge -2

At Muddushede

At Kasaba Bengre

Bundar Area

Taannibhavi Area

At Malemar

At Chitrapur

At Porkodi

Figure 3.13 Photographs of Noise Monitoring

Table 3.6 Noise Monitoring Results

Sampling Points	Location	Noise Level Leq dB(A)			
		Day Time	Norms	Night Time	Norms
N 1	Netravathi Bridge Ullala	79.7	65	78.1	55
N 2	Ullala Industrial Area	79.7	75	78.1	70
N 3	Kasaba Bengre	79.7	50	78.1	40
N 4	Mangalore Bunder	78.2	65	75.4	55
N 5	Sultan Battheri	78.9	65	76.8	55
N 6	Near Babbuswami Temple Tannir Bavi	78.4	55	77.3	45
N 7	Near Malemar	81.4	55	78.4	45
N 8	Mudushedde	78.9	55	77.7	45
N 9	Chitrapura	79.7	65	77.2	55
N 10	Porkodi	78.4	55	76.8	45

National Noise level standards 75 dB (A) and 70 dB (A) during day and night time respectively for industrial areas and 55 dB (A) and 45 dB (A) during day and night time respectively for residential areas.

The maximum noise level was observed near Malemar i.e. 81.4 dB (A) during day time and 78.4 dB (A) during night at near Malemar, which is due to vehicular movement. Minimum noise levels was observed near Porkadi and Babbuswami temple Tannir Bhavi i.e. 78.4 dB (A) during day time and 76.8 dB (A) at Sulthan Bathery during night time. Noise levels at alomost all the locations were above the prescribed standards due to the traffic, construction of roads and buildings, etc.

3.3.5 Surface Water and Ground Water Quality

3.3.5.1 Surface Water Quality Monitoring

Ground water and Surface water sources within the 10 km radius were examined for physico-chemical and biological parameters in order to assess the effect of surrounding activities. **Table 3.7**

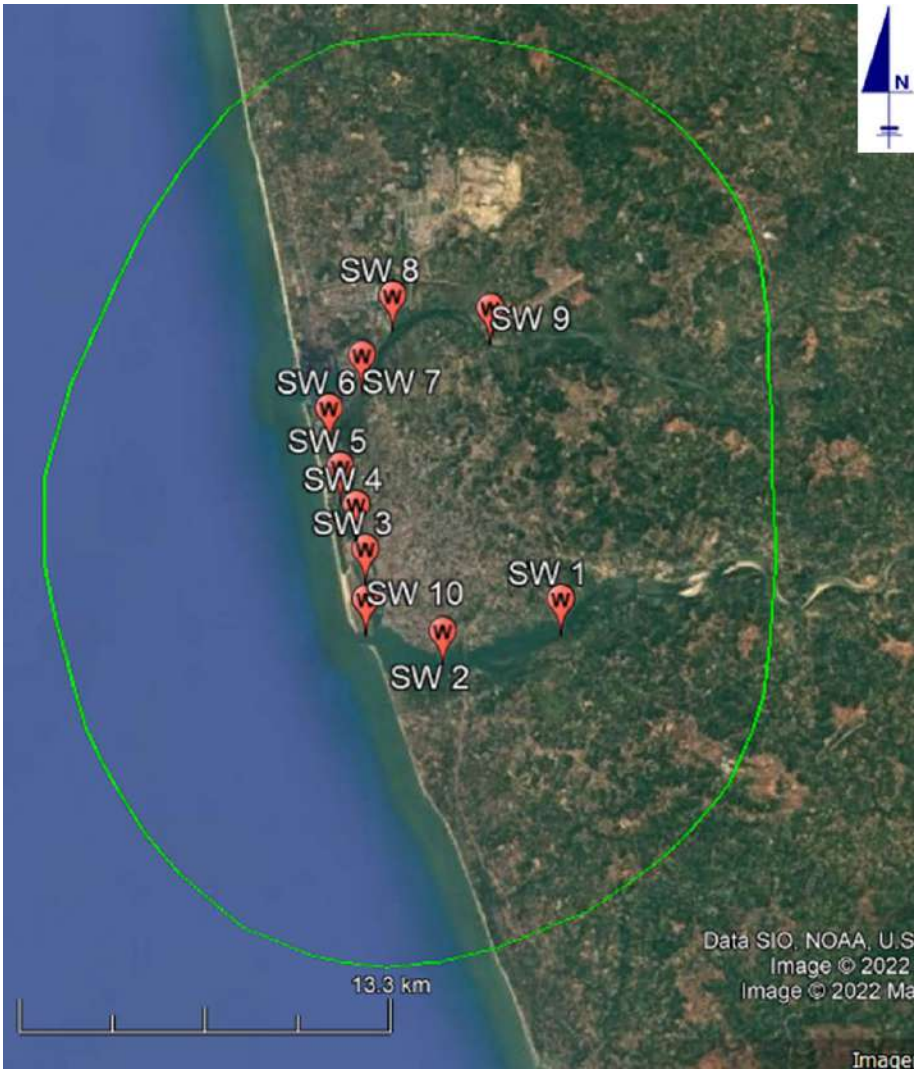


Figure 3.14 Surface Water Monitoring Stations

Table 3.7 Details of Surface Water Monitoring Stations

Sampling Point	Location	
SW 1	Netravathi River Bajal	12° 50'46.76"N 74° 53'28.82"E
SW 2	Netravathi Bridge Ullala	12° 50'9.58"N 74° 51'9.24"E

Sampling Point	Location	
SW 3	Bengre Feri Line	12° 51'44.30"N 74° 49'37.72"E
SW 4	Bharathi Infrastructure Gurupura	12°52'34.95"N 74°49'26.84"E
SW 5	Sulthan Batheri Feri Line	12°53'18.49"N 74°49'18.20"E
SW 6	Gurupura River Thannir Bavi Road	12°54'26.40"N 74°48'54.59"E
SW 7	Wonder's Flash Gurupura	12°55'27.23"N 74°49'33.48"E
SW 8	White Tiger Island Gurupura	12°56'35.84"N 74°50'9.60"E
SW 9	Maravoor Dam	12°56'21.51"N 74°52'5.17"E
SW 10	Bengre Beach	12°50'46.39"N 74°49'38.36"E

*approximate aerial distance

The monitoring locations are marked in **Figure 3.14.** The Surface water analysis results are given in **Table 3.8**. Sampling photographs at **Figure 3.15**

Nethravati River at Bajal

Nethravati Bridge

Sea water at Bengre beach

Bengre Ferry Line

Near Bharathi Infra Gurupur

Near Sulthan Battery Ferry

Tannirbhavi

Wonderflash Gurupur

White Tiger Island Gurupura

Near Maravoor Check Dam

Figure 3.15 Surface Water Sampling Photographs

Table 3.8a Surface Water Monitoring Results (Fresh Water)

Sr. No.	Parameters monitored	Units	SW 1	SW 2	SW 3	SW 4	SW 5	SW 6	SW 7	SW 8	SW 9	Test Method followed
1	Salinity	ppt	16.3	18.4	17.2	16.2	17.1	16.2	15.3	17.4	16.3	2540 D APHA 23rdEdn., 2017
2	Temperature	ºC	32	32	32	32	32	32	32	32	32	IS 3025 (Pt 09): 1983
3	pH at 25^{0}C	-	7.63	7.84	7.68	7.58	7.74	7.52	7.63	7.54	7.63	IS 3025 (Pt 11): 1983 (RA 2017)
4	Turbidity	NTU	3.6	3.4	3.8	3.4	3.6	3.1	3.6	4.2	3.6	IS:3025: (Pt 10): 1984 (RA 2006)
5	Total Suspended Solids	mg/L	BDL (DL 4)									2540 D APHA 23rd Edn., 2017
6	Dissolved Oxygen	mg/L	6.4	6.8	6.4	5.9	6.8	6.2	6.9	6.3	5.9	IS 3025 (Pt 44): 1993 (RA 2014)
7	BOD, 3 days at 27 ºC as O_2	mg/L	BDL (DL 2)									IS 3025 (Pt 44): 1993 (RA 2014)
8	Chemical Oxygen Demand, as O_2	mg/L	BDL (DL<20)									IS 3025 (Pt 58): 2006 (RA 2017)
9	Nitrate as NO_3	mg/L	3.5	3.1	3.6	4.1	4.3	4.7	4.1	4.8	3.9	IS : 3025 (Pt 34): 1978
10	Nitrite as NO_2	mg/L	BDL (DL 0.1)									IS 3025 (Pt 34):1988 RA2014
11	Phosphates as PO_4	mg/L	2.1	2.8	2.4	2.8	2.1	2.5	2.4	3.1	2.8	IS 3025 (Pt 31): 1988 (RA 2009)
12	Sulphate as SO_4	mg/L	375.6	384.2	374.6	365.3	371.2	363.3	361.3	385.3	372.3	IS 3025 (Pt 24): 1986 (RA 2009)
13	Silicates as Si	mg/L	BDL (DL 0.1)									
14	Total Chromium as Cr	mg/L	BDL (DL 0.01)									IS 3025 (Pt 52): 2003 (RA 2009)
15	Cadmium as Cd	mg/L	BDL (DL 0.001)									US EPA 200.8: 1994
16	Zinc as Zn	mg/L	0.171	0.163	0.154	0.145	0.132	0.128	0.112	0.231	0.196	APHA 23rdEdn.
17	Copper as Cu	mg/L	BDL(DL 0.01)									APHA 23rdEdn.
18	Lead as Pb	mg/L	BDL(DL 0.005)									US EPA 200.8: 1994
19	Mercury as Hg	mg/L	BDL (DL 0.0005)									US EPA 200.8: 1994
20	Nickel as Ni	mg/L	BDL (DL 0.01)									US EPA Method 200.8
21	Total Iron	mg/L	0.35	0.37	0.32	0.29	0.36	0.32	0.28	0.27	0.21	IS 3025 (Pt 53): 2003 (RA 2009)
22	Manganese as Mn	mg/L	BDL (DL 0.05)									US EPA 200.8: 1994
23	Oil and Grease	mg/L	BLQ (LOQ 2)									IS 3025 (Pt 39): 2000
24	Residual free Chlorine	mg/L	BDL (DL 0.1)									IS 3025 (Pt 26): 1986 (RA 2014)
25	Hydrocarbons	mg/L	BDL (DL 0.00001)									US EPA Method 525.2

Table 3.8b Surface Water Monitoring Results of Bengre Beach SW-10 (Sea Water)

Sr. No.	Parameters monitored	Units	Results
1	Salinity	ppt	17.3
2	Temperature	ºC	32
3	pH at 25ºC	-	7.65
4	Turbidity	NTU	4.2
5	Total Suspended Solids	mg/L	BDL (DL 4)
6	Dissolved Oxygen	mg/L	7.9
7	BOD, 3 days at 27 ºC as O_2	mg/L	BDL (DL 2)
8	Chemical Oxygen Demand, as O_2	mg/L	BDL (DL<20)
9	Nitrate as NO_3	mg/L	2.8
10	Nitrite as NO_2	mg/L	BDL (DL 0.1)
11	Phosphates as PO_4	mg/L	2.1
12	Sulphate as SO_4	mg/L	685.3
13	Silicates as Si	mg/L	BDL (DL 0.1)
14	Total Chromium as Cr	mg/L	BDL(DL 0.01)
15	Cadmium as Cd	mg/L	BDL(DL 0.001)
16	Zinc as Zn	mg/L	0.187
17	Copper as Cu	mg/L	BDL(DL 0.01)
18	Lead as Pb	mg/L	BDL(DL 0.005)
19	Mercury as Hg	mg/L	BDL(DL 0.0005)
20	Nickel as Ni	mg/L	BDL(DL 0.01)
21	Total Iron	mg/L	0.38
22	Manganese as Mn	mg/L	BDL(DL 0.05)
23	Oil and Grease	mg/L	BLQ (LOQ 2)
24	Residual free Chlorine	mg/L	BDL (DL 0.1)
25	Hydrocarbons	mg/L	BDL (DL 0.00001)

Table 3.9 Class of Water as per IS 2296 – 1982

Parameters	Classification for Inland Surface Water				
	A	B	C	D	E
pH	6.5 to 8.5	6.5 to 8.5	6.5 to 8.5	6.5 to 8.5	6.5 to 8.5
Dissolved Oxygen, mg/L,	6	5	4	4	NS
BOD @20°C, 5 days	2	3	3	NS	NS
Colour, Hazen units	10	300	300	NS	NS
Odour	Unobjectionable	NS	NS	NS	NS
Taste	Agreeable	NS	NS	NS	NS
TDS, mg/L	500	NS	1500	NS	2100
Electrical Conductance at 25 °C, µS	NS	NS	NS	1000	2250
Hardness as $CaCO_3$ mg/L	300	NS	NS	NS	NS
Ca as $CaCO_3$, mg/L	200	NS	NS	NS	NS
Mg as $CaCO_3$, mg/L	100	NS	NS	NS	NS
Copper as Cu, mg/L	1.5	NS	1.5	NS	NS
Iron as Fe, mg/L,	0.3	NS	50	NS	NS
Manganese as Mn, mg/L	0.5	NS	NS	NS	NS

Parameters	Classification for Inland Surface Water				
	A	B	C	D	E
Chlorides as Cl, mg/L	250	NS	600	NS	600
Sulphate as SO_4, mg/l	400	NS	400	NS	1000
Nitrates as NO_3, mg/L	20	NS	50	NS	NS
Fluorides as F, mg/L	1.5	1.5	1.5	NS	NS
Phenolic comp, mg/L	0.002	0.05	0.005	NS	NS
Mercury (as Hg), mg/L	0.001	NS	NS	NS	NS
Cadmium as Cd, mg/L	0.01	NS	0.01	NS	NS
Selenium as Se, mg/L	0.01	NS	NS	NS	NS
Arsenic as As, mg/L	0.05	0.2	0.2	NS	NS
Cyanides as CN,mg/L	0.05	0.05	0.05	NS	NS
Lead as Pb, mg/L	0.1	NS	0.1	NS	NS
Zinc as Zn, mg/L,	15	NS	15	NS	NS
Hexavalent Chromium, mg/L	0.05	1	0.05	NS	NS
Anionic detergents, mg/L	0.2	1	1	NS	NS
PAH, mg/L	0.2	NS	NS	NS	NS
Mineral oil, mg/L	0.01	NS	NS	NS	NS
Barium as Ba, mg/L	1	NS	NS	NS	NS
Silver as Ag, mg/L	0.05	NS	NS	NS	NS
Pesticides	Absent	NS	NS	NS	NS
Selenium (as Se), mg/L	NS	NS	0.05	NS	NS
Insecticide	NS	NS	Absent	NS	NS
Oil and Grease mg/L	NS	NS	0.1	0.1	NS
Free Ammonia (as N), mg/L	NS	NS	NS	1.2	NS
Sodium Adsorption Ratio,%	NS	NS	NS	NS	26
Boron (as B), mg/L	NS	NS	NS	NS	2
Sodium Percentage	NS	NS	NS	NS	60
Coliforms	50	500	5000	NS	NS

3.3.5.2 Ground Water Quality Monitoring

Water samples were collected from the various drinking water sources. The samples were collected to the laboratory to conduct analysis for various Physico-chemical parameters. The details of Ground water monitoring stations are given in **Table 3.10** and Ground water analysis results are given in **Table 3.11a** and **Table 3.11b.**

Table 3.10 Ground Water Monitoring Results

Sampling Point	Location	
GW 1	Netravathi Bridge Ullala	12°50'35.28"N 74°51'29.22"E
GW 2	Ullala Industrial Area	12°49'56.18"N 74°50'6.13"E
GW 3	Gurupura River Ferry Line	12°51'49.99"N 74°49'45.45"E

Sampling Point	Location	
GW 4	Sultan Battheri Indian Boat Yard	12°53'21.72"N 74°49'3.30"E
GW 5	Dambel River Side	12°54'29.44"N 74°49'5.01"E
GW 6	Gurupura River	12°56'44.17"N 74°50'44.13"E
GW 7	Gurupura Kishan Marine	12°56'39.65"N 74°50'3.96"E
GW 8	Gurupura Fish Kitchen	12°55'29.07"N 74°49'39.74"E
GW 9	Near Gurupura	12°54'0.11"N 74°49'23.62"E
GW 10	Sultan Battheri End Point	12°53'20.76"N 74°49'13.51"E

The monitoring locations are shown the **Figure 3.16** and sampling photographs **Figure 3.17** below:

Figure 3.16 Ground Water Monitoring Locations

Near Gurupur River Ferry Line

Indian Boat Yard, Sulthan Battery

Gurupura Kishan Marine

Gurupura Fish Kitchen

Near Nethravati Bridge

At Ullal Industrial Area

Near Gurupur River

Sulthan battery end point

Near Dambel River

At Gurupura

Figure 3.17 Ground Water Monitoring Photographs

Table 3.11a Ground Water Analysis Results

Sr. No.	Parameters	Units	Results					IS: 10500: 2012 Standard		Test Method Followed
			GW-1	GW-2	GW-3	GW-4	GW-5	Desirable	Permissible	
1	Color	Hazen	Colourless					5	15	IS 3025 (Pt 4) :1983
2	Odour	-	Agreeable					Agreeable	Agreeable	IS 3025 (Pt 5):1983
3	Taste	-	Agreeable					Agreeable	Agreeable	IS 3025 (Pt 8) : 1984
4	Turbidity	NTU	BDL (DL 0.1)					1	5	IS:3025: (Pt 10): 1984
5	Total Dissolved Solids	mg/L	92.3	85.6	87.46	91.45	84.56	500	2000	IS 3025 (Pt 16): 1984
6	pH at 25^0C	-	6.79	6.84	7.02	6.96	6.88	6.5 - 8.5	No Relaxation	IS 3025 (Pt 11): 1983
7	Total Alkalinity	mg/L	39.23	38.61	39.62	39.41	38.74	200	600	IS 3025 (Pt 23): 1986
8	Total hardness as CaCO3	mg/L	42.62	43.67	44.12	45.14	41.05	200	600	IS 3025 (Pt 21): 1983
9	Calcium as Ca	mg/L	12.41	14.31	16.32	17.45	15.21	75	200	IS 3025 (Pt 40): 1991

Sr. No.	Parameters	Units	Results					IS: 10500: 2012 Standard		Test Method Followed
			GW-1	GW-2	GW-3	GW-4	GW-5	Desirable	Permissible	
10	Magnesium as Mg	mg/L	3.22	3.89	3.22	4.01	2.94	30	100	IS 3025 (Pt 46): 1994
11	Total Iron	mg/L	0.71	0.76	0.62	0.65	0.49	1	No Relaxation	IS 3025 (Pt 53): 2003
12	Copper as Cu	mg/L	BDL (DL 0.01)					0.05	1.5	IS 3025 (Pt 42): 1992
13	Manganese as Mn	mg/L	BDL (DL 0.05)					0.1	0.3	IS 3025 (Pt 59): 2006
14	Sulphate as SO_4	mg/L	7.84	7.11	6.11	7.23	7.25	200	400	IS 3025 (Pt 24): 1986
15	Chloride as Cl	mg/L	18.62	18.41	16.23	18.74	16.44	250	1000	IS 3025 (Pt 32): 1988
16	Nitrate as NO_3	mg/L	0.024	0.026	0.015	0.014	0.012	45	No Relaxation	ASTM (Pt 31): 1978
17	Fluoride as F-	mg/L	0.047	0.045	0.045	0.054	0.041	1	1.5	IS 3025 (Pt 60): 2008
18	Benzene as C_6H_5OH	mg/L	BDL (DL 0.05)					0.5	No Relaxation	IS 3025: (Pt 39): 1991
19	Zinc as Zn	mg/L	BDL (DL 0.1)					5	15	IS 3025 (Pt 49): 1994

Sr. No.	Parameters	Units	Results					IS: 10500: 2012 Standard		Test Method Followed
			GW-1	GW-2	GW-3	GW-4	GW-5	Desirable	Permissible	
20	Arsenic as As	mg/L	BDL (DL 0.005)					0.01	No Relaxation	IS 3025 (Pt 37): 1988
21	Cyanide as CN	mg/L	BDL (DL0.01)					0.05	No Relaxation	IS 3025 (Pt 27):1986
22	Cadmium as Cd	mg/L	BDL (DL 0.001)					0.003	No Relaxation	IS 3025 (Pt 41): 1991
23	Total Chromium as Cr	mg/L	BDL (0.01)					0.05	No relaxation	IS 3025 (Pt 52): 2003
24	Aluminium as Al	mg/L	BDL (DL0.03)					0.03	0.2	IS 3025 (Pt 55): 2003
25	Selenium as Se	mg/L	BDL (DL 0.005)					0.01	No Relaxation	IS 3025 (Pt 56): 2003
26	Lead as Pb	mg/L	BDL (DL 0.005)					0.01	No Relaxation	IS 3025 (Pt 47): 1994
27	Mercury as Hg	mg/L	BDL (DL 0.0005)					0.001	No Relaxation	IS 3025 (Pt 48): 1994
28	Boron as B	mg/L	BDL (DL0.1)					0.5	1	IS:3025 (Pt 57): 2003
29	Residual free chlorine	mg/L	BDL (DL 0.1)					0.2	1	APHA 23rdEdn., 2017

Sr. No.	Parameters	Units	Results					IS: 10500: 2012 Standard		Test Method Followed
			GW-1	GW-2	GW-3	GW-4	GW-5	Desirable	Permissible	
30	Mineral Oil	mg/L	BDL (DL 0.05)					0.5	No Relaxation	IS 3025 (Pt 39): 1991
31	Escherichia coli	per 100mL	Absent					Absent	Absent	IS 1622

Table 3.11b Ground Water Analysis Results

Sr. No.	Parameters	Units	Results					IS: 10500: 2012 Standard		Test Method Followed
			GW-6	GW-7	GW-8	GW-9	GW-10	Desirable	Permissible	
1	Color	Hazen	Colourless					5	15	IS 3025 (Pt 4) :1983
2	Odour	-	Agreeable					Agreeable	Agreeable	IS 3025 (Pt 5):1983
3	Taste	-	Agreeable					Agreeable	Agreeable	IS 3025 (Pt 8) : 1984
4	Turbidity	NTU	BDL (DL 0.1)					1	5	IS:3025: (Pt 10): 1984
5	Total Dissolved Solids	mg/L	85	87.7	87.6	88.6	86.2	500	2000	IS 3025 (Pt 16): 1984
6	pH at 25^0C	-	6.98	7.04	6.74	6.82	6.9	6.5 - 8.5	No Relaxation	IS 3025 (Pt 11): 1983

Sr. No.	Parameters	Units	Results					IS: 10500: 2012 Standard		Test Method Followed
			GW-6	GW-7	GW-8	GW-9	GW-10	Desirable	Permissible	
7	Total Alkalinity	mg/L	37.56	39.68	37.54	35.68	36.12	200	600	IS 3025 (Pt 23): 1986
8	Total hardness as CaCO3	mg/L	41.85	42.5	42.6	40.65	42.11	200	600	IS 3025 (Pt 21): 1983
9	Calcium as Ca	mg/L	16.32	17.5	17.2	15.6	16	75	200	IS 3025 (Pt 40): 1991
10	Magnesium as Mg	mg/L	3.11	3.55	3.65	3.11	3.25	30	100	IS 3025 (Pt 46): 1994
11	Total Iron	mg/L	0.44	0.46	0.42	0.39	0.42	1	No Relaxation	IS 3025 (Pt 53): 2003
12	Copper as Cu	mg/L	BDL (DL 0.01)					0.05	1.5	IS 3025 (Pt 42): 1992
13	Manganese as Mn	mg/L	BDL (DL 0.05)					0.1	0.3	IS 3025 (Pt 59): 2006
14	Sulphate as SO_4	mg/L	6.98	8.12	7.41	6.8	6.65	200	400	IS 3025 (Pt 24): 1986
15	Chloride as Cl	mg/L	17.24	19.41	21.78	20.45	22	250	1000	IS 3025 (Pt 32): 1988
16	Nitrate as NO_3	mg/L	0.014	0.016	0.014	0.013	0.015	45	No Relaxation	ASTM (Pt 31): 1978

Sr. No.	Parameters	Units	Results					IS: 10500: 2012 Standard		Test Method Followed
			GW-6	GW-7	GW-8	GW-9	GW-10	Desirable	Permissible	
17	Fluoride as F-	mg/L	0.04	0.047	0.045	0.042	0.04	1	1.5	IS 3025 (Pt 60): 2008
18	Benzene as C_6H_5OH	mg/L	BDL (DL 0.05)					0.5	No Relaxation	IS 3025: (Pt 39): 1991
19	Zinc as Zn	mg/L	BDL (DL 0.1)					5	15	IS 3025 (Pt 49): 1994
20	Arsenic as As	mg/L	BDL (DL 0.005)					0.01	No Relaxation	IS 3025 (Pt 37): 1988
21	Cyanide as CN	mg/L	BDL (DL0.01)					0.05	No Relaxation	IS 3025 (Pt 27):1986
22	Cadmium as Cd	mg/L	BDL (DL 0.001)					0.003	No Relaxation	IS 3025 (Pt 41): 1991
23	Total Chromium as Cr	mg/L	BDL (0.01)					0.05	No relaxation	IS 3025 (Pt 52): 2003
24	Aluminium as Al	mg/L	BDL (DL0.03)					0.03	0.2	IS 3025 (Pt 55): 2003
25	Selenium as Se	mg/L	BDL (DL 0.005)					0.01	No Relaxation	IS 3025 (Pt 56): 2003
26	Lead as Pb	mg/L	BDL (DL 0.005)					0.01	No Relaxation	IS 3025 (Pt 47): 1994

Sr. No.	Parameters	Units	Results					IS: 10500: 2012 Standard		Test Method Followed
			GW-6	GW-7	GW-8	GW-9	GW-10	Desirable	Permissible	
27	Mercury as Hg	mg/L	BDL (DL 0.0005)					0.001	No Relaxation	IS 3025 (Pt 48): 1994
28	Boron as B	mg/L	BDL (DL0.1)					0.5	1	IS:3025 (Pt 57): 2003
29	Residual free chlorine	mg/L	BDL (DL 0.1)					0.2	1	APHA 23rdEdn., 2017
30	Mineral Oil	mg/L	BDL (DL 0.05)					0.5	No Relaxation	IS 3025 (Pt 39): 1991
31	Escherichia coli	per 100mL	Absent					Absent	Absent	IS 1622

Observations

- All the parameters of groundwater are well within the prescribed limits. As per the standards prescribed in ISO 10500:2012 Standards the water is suitable for community use after conventional treatment (Sedimentation, Filtration, Coagulation and Chlorination).

3.3.6 Soil Quality

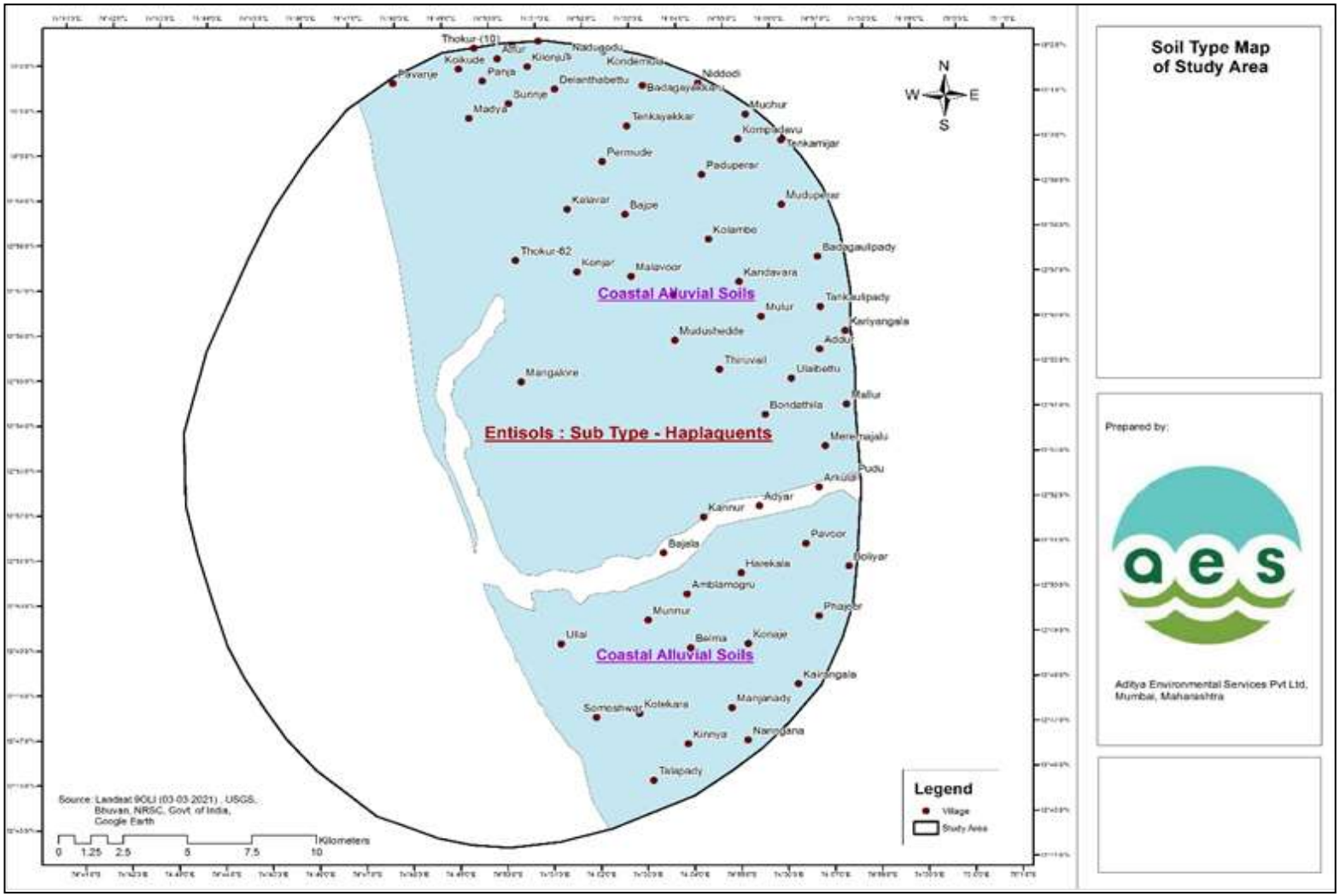


Figure 3.18 Soil Type of the Study Area

The Soil type of the study area comprises mainly Coastal alluvial soils with some portion coastal sands and clay. Clay Coastal alluvium and coastal sands are found in a narrow strip along the coast. These consist of materials washed down from the Western Ghats as well as those which were deposited in the area due to the action of the sea. In texture, the soils vary from drift sand to loams and stiff clays. Coastal alluvial soil is formed by deposition of materials or sediments (alluvium) brought in down by rivers that consist of silt, sand, clay, etc. Alluvial soil which is found in the deltas of river is called deltaic alluvium (coastal alluvium). These soils have developed by the deposition of silt by the flow of river waters during rainy season. These soils have low organic matter. The soils vary from neutral to alkaline in soil reaction. Clay is available in lowland regions like paddy fields, tank beds, and swampy areas; it is more abundant along the valley region of Gurpur River. Clay is also present beneath a covering of soil at number of places, viz., Gurpur, Panambur, Maravoor, Kulai, Jogatte, Bajal, and Innoli. These are the regions to which finer material will be brought from highlands and filled with water during the monsoon period. The colour of the clay is grey or brown. It is used as a raw material m the manufacture of bricks and tiles.

In general, soil in the Dakshina Kannada district is mostly lateritic type, found distributed in the Pediplain area characterized by high iron and aluminum content. Lateritic soil is mostly red in colour and yellow loamy, pale to bright red colours are also seen. Lateritic soil is suitable for paddy, sugarcane, areca nut (*Areca catechu*), cardamom and plantains. Loamy red soils are distributed in the lower reaches of valleys.

Soil quality reflects how well a soil performs the functions of maintaining biodiversity and productivity, partitioning water and solute flow, filtering and buffering, nutrient cycling, and providing support for plants and other structures. Representative soil samples were collected from the study area to assess the quality of soil. For studying the soil types and the soil characteristics, different sampling locations were selected to assess the existing soil condition representing various land use condition and geological features **Figure 3.18**.

Methodology of Soil Monitoring

A number of parameters were determined, which are indicative of physical, chemical and fertility characteristics. Sampling and analysis were conducted as per established standard methods and procedures prescribed in IS 2720 and ASTM.

Soil samples were collected by ramming a hand auger into the soil up to a depth of 90 cm. At each of the sampling location, soil samples were collected from three different depth viz. 30 cm, 60 cm and 90 cm below the surface and homogenized. The homogenized samples were then packed in a polythene plastic bag and sealed, and the sealed samples were sent to the Laboratory for analysis.

The parameters selected give basic information on type of soil, physical and chemical parameters of soil relevant to agriculture such as pH, Colour, Moisture Content, Particle Size, Electrical Conductivity, Bulk Density, C:N ratio, Organic Carbon, Phosphorus, Nitrogen, Potassium, Calcium, Sodium, Cation Exchange Capacity, Chloride and other micronutrients. The details of Soil quality Stations are given in **Table 3.12** and monitoring results are given in **Table 3.13** shown in the **Figure 3.19** and **3.20** below:

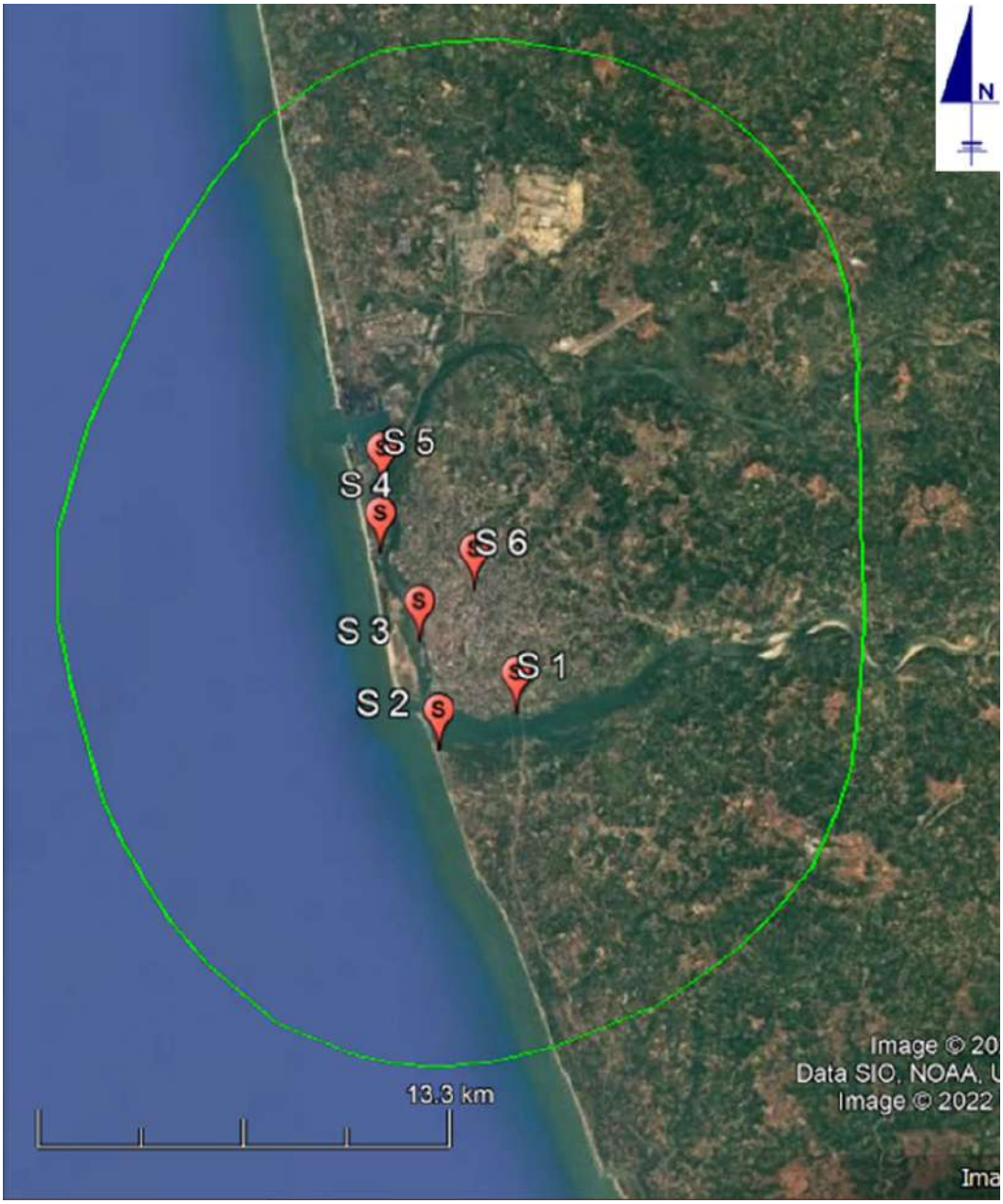


Figure 3.19 Soil Monitoring Stations

Table 3.12 Details of Soil Quality Monitoring Stations

Sampling Point	Location	
S 1	Netravathi Bridge Ullala	12°50’35.28”N 74°51’29.22”E
S 2	Ullala Industrial Area	12°49’56.18”N 74°50’6.13”E
S 3	Gurupura River Feri Line	12°51’49.55”N 74°49’45.32”E
S 4	Sultan Battheri Indian Boat Yard	12°53'21.72"N 74°49'3.30"E
S 5	Dambel River Side	12°54'29.44"N 74°49'5.01"E
S 6	Gurupura River Side	12°52'44.17"N 74°50'44.13"E

Near Nethravati Bridge

Sulthan Battery Area

Near Dambel Riverside

At Ullal Industrial Area

Near Gurupur River

Near Gurupur Ferry Line

Figure 3.20 Photographs of Soil Sampling

Table 3.13 Soil Quality Analysis Results

Sr. No.	Parameters monitored	Units	S-1	S-2	S-3	S-4	S-5	S-6	Test Method
I - Physical Properties									
1	Bulk density	gm/cc	1.05	1.17	1.09	1	1.2	1.6	ASTM D6683-14
II - Chemical Properties									
2	Colour	-	Brown	Whitish brown	Light brown	Clay	Brown	Brown	Anon 1980
3	pH (at 25°C) @ 10% Solution	-	6.78	6.54	6.87	6.68	6.71	6.84	IS : 2720 (P-26,1987)
4	Electrical Conductivity (at 25°C)	µS/cm	124.50	136.20	145.80	128.60	118.50	125.60	IS:14767 :2000
5	Moisture Content	%	1.80	1.52	1.02	1.11	1.02	1.13	IS 2720 Part 2
6	Carbon: Nitrogen (CN) Ratio	%	17.5:1.8	17.3:1.6	16.8:1.2	17.0:1.4	17.3:1.3	17.4:1.6	-
7	Organic Carbon	%	0.22	0.22	0.27	0.25	0.22	0.29	IS:2720 (P-22: 1972)
8	Cation Exchange Capacity	meq/100g	3.70	3.40	3.80	3.30	2.80	3.70	IS:2720 (P-24) : 1986
9	Boron as B	mg/kg	BDL (LOQ 0.1)						IS 3025 (P-57)
10	Copper as Cu	mg/kg	14.55	16.35	18.64	21.54	19.54	20.50	US EPA Method 3050B
11	Iron as Fe	mg/kg	148.50	132.40	145.30	162.40	148.70	160.30	US EPA Method 3050B
12	Manganese as Mn	mg/kg	159.40	152.80	162.80	176.30	163.50	172.60	US EPA Method 3050B
13	Zinc as Zn	mg/kg	22.45	18.64	20.45	23.41	21.58	24.8	US EPA Method 3050B
14	Nitrogen as N	mg/kg	358.40	296.50	315.60	285.40	254.90	286.90	IS 14684:1999
15	Phosphorus as P	mg/kg	20.20	16.80	18.74	16.25	15.22	17.40	IS 10158:1982
16	Potassium as K	mg/kg	25.90	23.40	26.84	24.35	22.47	23.60	US EPA Method 3050B

Sr. No.	Parameters monitored	Units	S-1	S-2	S-3	S-4	S-5	S-6	Test Method
17	Calcium as Ca	mg/kg	275.40	254.70	275.20	245.80	215.90	235.80	US EPA Method 3050B
18	Magnesium as Mg	mg/kg	204.60	198.60	206.80	187.60	156.80	180.60	US EPA Method 3050B
19	Lead as Pb	mg/kg	1.20	1.30	1.50	1.20	0.90	0.16	US EPA Method 3050B
20	Chromium as Cr	mg/kg	2.12	2.25	2.48	2.32	1.88	1.07	US EPA Method 3050B
21	Arsenic	mg/kg	BDL (LOQ 0.1)						EPA 7062
22	Chloride	mg/kg	214.80	182.60	208.60	118.60	103.50	115.90	SW 846 9253& 9077
23	Sulphur	mg/kg	0.21	0.23	0.28	0.25	0.20	0.22	IS 6655: 1972 (RA 2003)

Table 3.14 Standard Soil Classification

Sr. No.	Soil Test	Classification
1	pH	Less than 4.5 : Extremely acidic 4.51 – 5.50 : Very strongly acidic 5.51 – 6.00 : Moderately acidic 6.51 – 7.30 : Neutral 7.31 – 7.80 : Slightly alkaline 7.81 – 8.50 : Moderately alkaline 8.51 – 9.00 : Strongly alkaline 9.01 and above : Very strongly alkaline
2	Salinity Electrical conductivity (µmhos/cm) (1 ppm = 640 µmhos/cm)	Up to 1.00 : Average 1.01 to 2.00 : Harmful to germination 2.01 to 3.00 : Harmful to crops (sensitive to salts)
3	Organic Carbon (%)	Up to 0.2 : Very less 0.21 to 0.40 : Less 0.41 to 0.50 : Medium 0.51 to 0.80 : On an average sufficient 0.81 to 1.00 : Sufficient > 1.0 : More than sufficient
4	Nitrogen (kg/Ha)	Up to 50 : Very less 51 – 100 : Less 101 – 150 : Good 151 – 300 : Better More than 300 : Sufficient
5	Phosphorous (kg/Ha)	Up to 15 : Very less 16 – 30 : Less 31 – 50 : Medium 51 – 65 : On an average sufficient 66 – 80 : Sufficient More than 80 : More than sufficient
6	Potash (kg/ha)	0 – 120 : Very less 121 – 180 : Less 181 - 240 : Medium 241 - 300 : Average 301 – 360 : Better More than 360 : More than sufficient

Source: *Handbook of Agriculture, Indian Council of Agricultural Research*

Observations

Soil texture is moderately fine to clayey soil owing to have large surface area with high absorptive and retention capacity for moisture. Fine soil possesses good drainage and aeration while clayey soils owing to have large surface area possesses high absorptive and retention capacity for moisture are poor in drainage and aeration. pH of the soil is moderately acidic (mostly within 6.5 to 6.8 range). Organic carbon is less to on an average sufficient. Phosphorus content falls between less to medium.

h3.4 Biological Environment

According to Biogeographic classification of India (published by GIS Cell, Wildlife Institute of India, March 2000) entire study area falls into class 8A 'Coasts – West Coast'. Most of the study area shows semi-urban to rural setting. These factors govern vegetation type and support corresponding faunal elements.

Survey Methodology:

During study, coastal stretches of study area are visited, observation recorded are mentioned in subsequent paragraphs. Ecology and Biodiversity study was carried out by visiting identified locations at dusk, day and dawn. In order to get maximum coverage, observation locations are spread out covering representative locations within study area. During reconnaissance, 8 such locations were identified, and observations were recorded along with interaction with locals. Details of observation locations are given in the **Table 3.15** below.

Table 3.15 Details of Observation Locations

Sr. No.	Code	Location	Coordinates	Remarks
1	Obs. 1	Kadvina bagilu	12°57'4.18"N 74°51'14.01"E	Open, Agriculture area with plantations
2	Obs. 2	Marnamikakatta (near Netravathi Cabin)	12°50'39.02"N 74°51'34.00"E	Thicket of trees in urbanised area. Most of the species are common urban trees like Albizia. The thicket serves hideout for Peacocks and also serves as perching and roosting sites of various birds
3	Obs. 3	Kodical	12°54'28.70"N 74°49'7.82"E	Coconut plantation area by the Gurupur River
4	Obs. 4	Bolar Pier	12°50'35.00"N 74°50'32.00"E	A viewing point, locals found to visit the place for hangout, recreational fishing observed
5	Obs. 5	Tannirbhavi	12°53'12.78"N 74°48'56.23"E	It is tourist place. The beach has plantation of *Casuarina equisetifolia*, *Acacia auriculiformis* etc. Peacocks were observed
6	Obs. 6	Bengre	12°51'40.51"N 74°49'31.31"E	Settlement area extension of Tanirbhavi. Similar vegetation as that of Tanirbhavi. Fishing village
7	Obs. 7	Nayar Kudru	12°53'19.72"N 74°49'3.60"E	The island in Gurupur River has good luxuriant growth of Mangroves and mangrove associate flora.
8	Obs. 8	Thota	12°49'30.65"N 74°54'0.94"E	Settlement area amidst vegetation/ plantation. Quarrying and restoration observed

Observations

The study area is highly undulating yet inhabited. Slope of the hillocks is covered by natural vegetation at few places. At most of the places throughout the study area, slopes are often found to be mined out for soil (for making specialised roof tiles) or lateritic stone (used as building blocks in local architecture). Some of such quarries are found to be closed and converted into Coconut grove while at some places, open/scrub land newly become quarry area. Other than *Cocos nucifera*, vegetation observed along the slope composed of *Bamboosa Bamboo, Mangifera indica, Artocarpus heterophyllus, Macaranga peltate, Anacardium occidentalae* etc. Vegetation in study area observed to be mixed evergreen. Commercial Plantation were not common in the core study area. Though, agriculture is less observed, Paddy along with vegetables and fruits are grown.

Along the open seashore, plantation of *Acacia auriculiformis*, *Casurina equisettifolia,* etc. were observed dominant while, along banks of Gurupur and Netravathi, Mangroves were observed in narrow fringe in small patches. Species of *Avicennia* are found dominant. Species like *Alluropes, Pseuda, Chlorodendron,* etc. forms mangrove associate flora. Forest department has planted species of Rhizophora on Kudla Kudru/Island shows luxuriant growth. The area besides this also brought under additional plantation which is at seedling stage.

Further, Gurupur and Netravathi rivers possesses several islands, rocky outcrops and sunken wreckages (in Gurupur near mouth). These islands are used for fish drying and storage of associated materials by locals. Fishing by deploying gill net or by rod (for recreational purpose) was observed at many places along Gurupur River. Similarly, Cage Culture (crab harvesting) were also observed in both rivers. Other commercial activities such as boat building, repairing was observed. Gurupur River is dotted with small passenger jetties along both banks in addition to Old Mangaluru Port. While on the south bank of Netravathi River near mouth, many fish processing industries were observed.

None of the floral species observed in study area are listed in Red Data Book (by Nayar & Sastry 1987-88, published by Botanical Survey of India). Faunal element in study area is poorly represented owing to widely spread habitation, mining etc. making the area less suitable for wildlife habitat. During the survey commonly sighted mammals were Squirrel, Monkey common birds like Myna, Egrets, Cormorants, Kites etc. Most of the species observed in study area are found commonly in other parts of the region and do not have conservation concern (except, Peacock). The study area does not have presence of National Park, Wildlife Sanctuary, Biosphere Reserve, Reserve Forests, etc.

At Tannirbhavi, the open seashore (Tannirbhavi beach) shows plantation of *Casuarina equisetifolia* and other such species. The plantation serves function of beach stabilisation, wind breaker additional it found to be perching sites of Brahminy Kite and other birds. In case of flora a total of of 73 tree species, 22 shrubs, 15herbs, 9 creepers, 5 grasses, 6 mangroves and 2 pterdiophytes species were observed, while in case of faunal population 27 avifauna, 2 reptiles and 4 mammals were observed. Checklist of flora and fauna observed during survey are given in **Annex V** and **Figure 3.22 - 3.25** below.

Specific Observations at Project Locations:

City Corporation of Mangaluru, Smart City Division intends to develop promenade along north bank of Netravathi River between S 1 and S 3 as shown below **Figure 3.21**

Figure 3.21 Existing Condition of Riverbank

The vegetation in the project site includes evergreen trees and bushes with no mangroves inside the project area.

Latitude: 12°51'48"N
Longitude: 74°49'54"E
Elevation: 29.94±29 m
Accuracy: 20.1 m
Azimuth: 149° (SE)
Pitch: -15.8° (-1.5°)

Latitude: 12°53'13"N
Longitude: 74°48'58"E
Elevation: 10.72±12 m
Accuracy: 8.8 m
Azimuth: 183° (S)
Pitch: 11.4° (5.5°)

Latitude: 12°53'11"N
Longitude: 74°49'0"E
Elevation: 14.75±16 m
Accuracy: 15.2 m
Azimuth: 171° (S)

Latitude: 12°53'36"N
Longitude: 74°48'56"E
Elevation: -7.79±12 m
Accuracy: 35.0 m
Azimuth: 91° (E)

Figure 3.22 Fauna Observed in the Study Area

Figure 3.23 Mangrove Vegetation along the Banks of Netravathi and Gurupur Rivers

Figure 3.24 Rocky Outcrops in Mid-stream of Netravathi and Vegetation along the Bank

Figure 3.25 Old Rain Tree by the Bank of Netravathi

3.5 Marine Environment

Study Area and Sampling Plan

A team of research personnel from Hubert Enviro Care System Pvt. Ltd. (HECS) were assigned in carrying out the sampling from specified locations. The sampling stations are selected using grid sampling each grid covers an area of nearly 1 km^2. One station was selected in each plot of the grids.

Methodology

Collection of water samples:

Water samples were collected from twelve different stations, based on the sampling plan. The Surface and Sub-surface Water samples were collected using Niskin water sampler. The surface samples was collected using sampling buckets and the sub-surface water samples were collected from a depth between 3 to 4 m using Niskin water sampler. The collected water samples preserved and carefully transported to the laboratory for analysis of nutrients and Total Petroleum Hydrocarbons (TPH) by the methods of Strickland and Persons (1972). Sampling location are already discussed in the preceding section of the report as **Table 3.7** and **Figure 3.14**

Collection of Water Samples

Parameters such as, salinity, pH and dissolved oxygen (DO) were examined in the field itself by using WTW - ProfiLine 3420 Multi-parameter portable meter. Water samples were collected in polypropylene bottle and all the samples were carefully placed in ice box maintaining 4^{o}C to transport to laboratory. In the laboratory, water samples were filtered through Whatman GF/C filter paper and analyzed for organic matter and all other nutrients.

3.5.1 Biological Parameters

The biological parameters taken for the present study were phytoplankton, zooplankton, and benthos as follows.

Phytoplankton:

Phytoplankton was collected at twelve stations by towing plankton net (mouth diameter 0.35 m) made of bolting silk (no. 25, mesh size 55 µm). The collected samples were preserved in 2% neutralized formaldehyde solution and transported to the laboratory for investigation. Phytoplankton was identified using the standard works of Hustedt (1930-1966), Venkataraman (1939), Cupp (1943), Subramanian (1946), Prescott (1954), Desikachary (1959 and 1987), Hendey (1964), Steidinger and Williams (1970) and Taylor (1976) and Anand et al. (1986).

Zooplankton:

Zooplankton was collected at twelve stations by towing the zooplankton net with mouth diameter of 0.35 m, made of bolting silk (No. mesh size 100 µm) for half an hour. The collected samples were preserved in 2% neutralized formaldehyde solution and carefully transported to the laboratory for further investigation. The zooplankton was identified using the classical works of Dakin and Colefax (1940), Davis (1955), Kasthurirangan (1963) and Wickstead (1965) and Damodara Naidu (1981). The zooplankton density is expressed as number of organisms/m^3.

Benthos:

Sediment samples were collected using Van Veen grab covering an area of 0.025 m^2. Collected sediments samples were sieved through a 500-µm-mesh sieve in running water to clear adhering sediment. Rose- Bengal stain was added to preserve benthic organisms. Later, samples were transported to the laboratory for further counting and identifications.

3.5.1.1 Analysis Report

Phytoplankton

In the present survey, a total of 27 species were recorded with the density ranged between 30,434 and 63,212 nos/m^3. The minimum density was recorded at station 5 and the maximum density was observed at station 3. **Table 3.16a** and **3.16b**

Table 3.16a Phytoplankton Density in the Study Area

Group	Phytoplankton Density (No/m^3)									
	SW-1	**SW-2**	**SW-3**	**SW-4**	**SW-5**	**SW-6**	**SW-7**	**SW-8**	**SW-9**	***SW-10**
Diatoms	27,220	30,412	54,446	31,626	26,833	27,784	36,236	29,462	30,271	33,471
Dinoflagellates	3,471	3,888	8,672	3,620	3,569	3,680	4,369	4,198	4,547	4,962
Blue Green Algae	2	29	94	37	32	35	42	18	22	31
Total	**30,693**	**34,329**	**63,212**	**35,283**	**30,434**	**31,499**	**40,647**	**33,678**	**34,840**	**38,464**

Table 3.16b Phytoplankton Density in the Study Area

Sr. No.	Diatoms Flora	Units	SW-1	SW-2	SW-3	SW-4	SW-5	SW-6	SW-7	SW-8	SW-9	*SW-10
1	*Asterionella sp.*	No/m^3	2,134	1,084	2,987	1,283	1,645	2,074	3,525	2,478	1,735	4,117
2	*Bacteriastrum sp.*	No/m^3	1,953	2,542	2,175	1,624	2,131	1,890	5,380	2,245	2,245	2,475
3	*Biddulphia sp.*	No/m^3	1,257	930	1,158	1,850	1,239	1,165	1,435	1,055	1,640	1,856
4	*Cerataulina sp.*	No/m^3	3,595	4,053	3,895	5,014	2,382	3,362	2,590	3,796	3,892	6,854
5	*Chaetoceros sp.*	No/m^3	1,482	1,620	1,587	2,620	2,255	1,502	2,371	1,542	1,687	2,395
6	*Coscinodiscus sp.*	No/m^3	941	1,253	1,125	3,014	1,749	985	1,855	1,147	1,035	5,370
7	*Cyclotella sp.*	No/m^3	629	810	689	742	697	721	939	765	762	1,843
8	*Ditylum sp.*	No/m^3	523	492	795	691	702	629	536	448	594	1,382
9	*Fragillaria sp.*	No/m^3	1,274	1,735	1,762	1,380	1,168	1,357	1,492	1,632	1,634	2,137
10	*Lauderia sp.*	No/m^3	749	810	1,588	773	894	692	924	779	947	1,843

Sr. No.	Diatoms Flora	Units	SW-1	SW-2	SW-3	SW-4	SW-5	SW-6	SW-7	SW-8	SW-9	*SW-10
11	*Leptocylindricus*	No/m³	126	94	135	144	195	141	132	110	104	1,112
12	*Navicula sp.*	No/m³	3,720	4,530	4,231	2,840	2,902	3,489	3,902	3,890	3,978	5,754
13	*Nitzschia sp.*	No/m³	164	192	217	163	171	185	185	176	186	825
14	*Planktoniella sp.*	No/m³	348	425	405	310	288	254	196	394	415	1,297
15	*Pleurosigma sp.*	No/m³	1,510	1,830	1,987	1,902	1,746	1,875	1,642	1,685	1,795	2,640
16	*Rhizosolenia sp.*	No/m³	240	193	259	304	284	212	239	276	286	732
17	*Skeletonema sp.*	No/m³	9	10	15	17	12	11	13	14	8	65
18	*Thalassiothrix sp.*	No/m³	6,246	7,232	7,985	6,410	5,932	6,845	8,200	6,634	6,895	10,354
19	*Triceratium sp.*	No/m³	122	235	197	193	157	150	184	164	176	493
	Other diatoms	No/m³	198	342	279	352	284	245	496	232	257	902
Dinoflagellates												
1	*Ceratium sp.*	No/m³	2,284	2,463	3,121	2,063	1,982	2,365	2,872	2,564	2,987	4,920
2	*Dinophysis sp.*	No/m³	5	8	8	3	5	4	6	7	6	24
3	*Gymnodinium sp.*	No/m³	341	447	655	610	703	378	525	678	612	1,284
4	*Ornithoceros sp.*	No/m³	62	93	98	108	94	78	124	88	69	352
5	*Peridinium sp.*	No/m³	392	474	439	282	197	412	364	413	399	870
6	*Preperidinium sp.*	No/m³	240	220	384	304	405	278	283	236	268	587
7	*Noctiluca sp.*	No/m³	147	183	257	250	183	165	195	212	206	635
Blue Green Algae												
1	Blue Green Algae	No/m³	2	29	31	37	32	35	42	18	22	94

Note: No/m³ – numbers per cubic meter; SW-1-9: Fresh Water and SW-10: Seawater

Zooplanktons

The present survey, a total of 21 species were recorded with the density ranged between 1,10,678 nos/m³ and 1,96,436 nos/m³. The minimum density was recorded at station 1 and the maximum density was observed at station 3. **Table 3.17a** and **b.**

Table 3.17a Zooplankton Density in the Study Area

Zooplankton Density (nos/m³)									
SW-1	**SW-2**	**SW-3**	**SW-4**	**SW-5**	**SW-6**	**SW-7**	**SW-8**	**SW-9**	***SW-10**
1,16,453	1,28,036	1,15,291	1,17,872	1,19,369	1,16,790	1,14,887	1,10,678	1,15,523	1,96,436

Table 3.17b Zooplankton Density in the Study Area

Sr. No.	Fauna	SW-1	SW-2	SW-3	SW-4	SW-5	SW-6	SW-7	SW-8	SW-9	*SW-10
1	*Tintinids sp.*	2,620	2,912	3,268	2,853	2,960	2,754	2,847	2,984	3,108	3,897
2	*Radiolarian sp.*	1,754	1,910	1,897	2,015	2,274	1,985	1,865	1,796	1,695	3,548
3	*Medusae sp.*	420	595	512	483	461	435	478	552	525	1,492
4	*Siphonophores*	291	343	496	635	593	349	398	418	569	1,726
5	*Ctenophore sp.*	542	482	698	946	932	587	589	532	469	1,530
6	*Chaetognaths sp.*	274	354	367	473	398	324	295	312	298	1,502
7	*Polychaetes sp.*	919	1,120	903	730	1,040	695	1,025	897	989	1,915
8	*Cladocerans sp.*	2,470	2,835	2,689	3,653	2,981	2,547	2,564	2,498	2,354	6,201
9	*Copepod sp.*	21,490	24,302	20,341	19,532	21,553	22,362	21,369	19,845	19,987	30,532
10	*Copepod*	23,905	25,430	21,986	20,821	23,004	23,104	20,654	20,631	21,487	33,853
11	*Lucifer sp.*	2,147	2,247	2,036	2,836	2,092	2,188	2,176	1,989	2,239	4,563
12	*Oikopleura sp.*	1,535	1,730	1,705	1,829	1,921	1,596	1,627	1,695	1,655	3,950
13.	*Fritillaria sp.*	361	465	427	438	394	375	367	398	413	1,503
14	Fish Eggs	257	448	396	1,042	702	413	395	408	385	1,693
15	Copepod egg	20,842	24,568	21,269	24,194	23,562	21,058	21,184	20,987	22,426	37,405
16	Decapod Larvae	34,523	35,713	33,987	32,543	31,539	33,694	34,658	32,487	34,625	54,672
17	Bivalve Larvae	17	43	33	78	73	24	29	30	35	189
18	Echinoderm	2	21	26	19	24	17	18	19	25	133
19	Fish larvae	349	429	319	392	385	376	365	358	375	384
20	Chaetognath	13	16	26	25	29	15	18	17	22	73

Sr. No.	Fauna	SW-1	SW-2	SW-3	SW-4	SW-5	SW-6	SW-7	SW-8	SW-9	*SW-10
21	Polychaete	1,024	1,353	1,199	1,525	1,710	1,178	1,231	1,096	1,124	2,930
22	Other	698	720	711	810	742	714	735	729	718	2,745

Macrobenthos

Total of 22 species of benthic organisms of Polychaetes, Mollucs, Crustacea, Echinodermata and others groups were identified during the survey. The benthos density was found to have 4,975 to 10,409 nos/m^3. Overall, the minimum density was recorded at station 1 and the maximum was recorded at station 3. Crustacea found to be dominated followed by others. **Table 3.18a** and **Table 3.18b.**

Table 3.18a Macrobenthos Density in the Study Area

Macrobenthos Density (nos/m^3)	SW-1	SW-2	SW-3	SW-4	SW-5	SW-6	SW-7	SW-8	SW-9	SW-10
Polychaetes	646	944	981	1,053	1,117	1,114	869	1,055	940	1,457
Mollucs	983	2,186	1,940	2,201	2,126	1,726	1,838	1,815	1,747	2,027
Crustacea	2,842	3,790	3,983	3,877	3,920	4,867	4,034	4,148	4,457	5,757
Echinodermata	12	45	75	65	73	83	69	56	61	97
Miscellaneous	492	565	759	697	714	998	726	711	718	1,071
Total	**4,975**	**7,530**	**7,738**	**7,893**	**7,950**	**8,788**	**7,536**	**7,785**	**7,923**	**10,409**

Table 3.18b Macrobenthos Density in the Study Area

Sr. No.	Species	SW-1	SW-2	SW-3	SW-4	SW-5	SW-6	SW-7	SW-8	SW-9	SW-10
1	*Nephthys sp.*	125	143	174	165	186	179	158	171	136	278
2	*Nereis sp.*	70	195	154	153	160	144	175	186	181	247
3	*Glycera sp.*	130	185	162	199	204	202	146	169	153	302
4	*Clymene sp.*	147	204	264	284	312	305	197	298	275	284
5	*Prionospio sp.*	42	77	62	69	74	93	49	59	54	122

Sr. No.	Species	SW-1	SW-2	SW-3	SW-4	SW-5	SW-6	SW-7	SW-8	SW-9	SW-10
6	*Sabellaria sp.*	97	84	118	95	107	102	105	114	99	148
7	*Eumice sp.*	35	56	47	88	74	89	39	58	42	76
Subtotal		**646**	**944**	**981**	**1,053**	**1,117**	**1,114**	**869**	**1,055**	**940**	**1,457**
1	*Meretrix sp.*	194	838	312	402	592	320	335	423	298	389
2	*Pernaviridis*	143	427	422	360	293	239	310	321	374	290
3	*Donax sp.*	82	89	91	104	92	100	98	85	95	177
4	*Arca sp.*	79	105	155	162	107	148	142	116	124	164
5	*Trocus sp.*	110	124	123	183	153	139	126	162	119	235
6	*Teritella sp.*	132	175	150	195	204	240	230	227	197	258
7	*Cerithedia sp.*	64	93	98	184	97	115	123	96	79	117
8	*Cardium sp.*	88	143	325	362	248	240	259	198	263	182
9	*Dentalium sp.*	91	192	264	249	340	185	215	187	198	215
Subtotal		983	2,186	1,940	2,201	2,126	1,726	1,838	1,815	1,747	2,027
1	*Metapenaeus sp.*	693	914	1,279	892	1,054	1,590	1,258	1,348	1,495	1,420
2	*Portunus sp.*	792	1,053	969	954	988	1,296	1,098	1,149	1,256	1,563
3	*Urothoe sp.*	424	650	536	595	540	482	556	591	523	937
4	*Sphaeroma sp.*	352	502	612	709	692	689	498	462	525	652
5	*Eurydice sp.*	581	671	587	727	646	810	624	598	658	1,185
Subtotal		**2,842**	**3,790**	**3,983**	**3,877**	**3,920**	**4,867**	**4,034**	**4,148**	**4,457**	**5,757**
1	*Ophiothrix sp.*	12	45	75	65	73	83	69	56	61	97
Subtotal		**12**	**45**	**75**	**65**	**73**	**83**	**69**	**56**	**61**	**97**
1	Crabs	5	16	22	21	25	38	19	15	18	34
2	Shrimps	4	14	32	19	23	40	18	21	24	32
3	Fishes	8	60	142	80	96	165	110	126	117	120
4	Mud tubes	14	25	39	20	52	48	38	42	35	75

Sr. No.	Species	SW-1	SW-2	SW-3	SW-4	SW-5	SW-6	SW-7	SW-8	SW-9	SW-10
5	Sand tubes	69	30	139	137	120	125	112	129	132	220
6	Egg cases	392	420	385	420	398	582	429	378	392	590
Subtotal		**492**	**625**	**759**	**697**	**714**	**998**	**726**	**711**	**718**	**1,071**

Analytical report of numerous parameters is appended as **Annex VI** to the report.

3.6 Fisheries

The maritime state of Karnataka is blessed with 320 km long coast line and around 27,000 km^2 continental shelf area. Fisheries in the national economy have gained importance both as a foreign exchange earner and as a generator of employment. In addition, this sector has assumed the characteristics of an industrial enterprise. Fish is the cheapest source of protein available for human diet. The Department of Fisheries was established in the year 1957 with an object to give fillip for production of fish by utilising the rich resources in Marine and Inland sector. Karnataka has about 5.76 lakh ha of inland water resources, 8,000 ha of brackish water, 2.38 lakh ha of water logged and alkaline area and 313.02 km of coastline with 27,000 sq. km of continental shelf. It has 5.65 lakh ha. of freshwater sources consisting of 2.93 lakh ha of ponds, tanks and 2.72 lakh ha of reservoirs.

3.7 Socio Economic Conditions in the Impact Area

The socio - economic data was records were extracted from secondary sources. The latest available data have been complied to delineate the existing baseline scenario of socio-economic environment in study area. The study report on socio- economic components of environment comprises various features viz., demographic structure, and availability of basic amenities. The study of these parameters helps in identifying, predicting and evaluating the likely impacts due to the proposed project activity in that region.

3.7.1 Demography and Literacy

Villages that comes in the 10 km radius of the study area are considered, an ideal practice to study the social statistics of the village. The reason for this radii buffer is that the chances of impacts due to various facets during the project development are mostly high within this impact. In present case scenario, the impacts as already described in detail in **Chapter 4** of the report, which are mostly inclined towards the optimistic side.

Looking into the demography of the villages that fall under this radii, around 62 villages of villages 50 villages that falls under this radii, 11 Census town (Adyar, Bajala, Bajpe, Kannur, Kotekara, Mudushedde, Mulur, Munnur, Pudu, Someshwar and Thokur-62) and one town panchayat –Ullal. The entire demography details of each of the villages are depicted in table are depicted in **Table 3.19a** and **3.19b**. Mangalore (M Corp.) falls in the radius of this study area, with the maximum population of **3,99,565** and **83,452** households.

Table 3.19a Summary of Demographic Profile of Habitation in the Study Area

Class	Nos.	Name	Total Household	Total Population	Total male population	Total Female Population	Male Literates	Female Literates	Total Literates
Villages	50		1,16,742	5,83,999	2,91,154	2,92,845	2,40,867	2,17,675	4,58,542
Census Town (CT)	11	Adyar, Bajala, Bajpe, Kannur, Kotekara, Mudushedde, Mulur, Munnur, Pudu, Someshwar and Thokur-62	19,022	1,05,249	51,637	53,612	41,233	37,534	78,767
Town Panchayat (TP)	1	Ullal	7,804	49,895	24,522	25,373	19,559	17,888	37,447
Total	**62**		**1,43,568**	**7,39,143**	**3,67,313**	**3,71,830**	**3,01,659**	**2,73,097**	**5,74,756**

*Classification are as per census nomenclature.

Table 3.19b Summary of Demographic Profile of Habitation in the Study Area

Sr. No.	Name of Habitation	Total no. of Household	Population			Literates		
			Male No.	Female No.	Total No.	Male No.	Female No.	Total No.
1	Addur	772	2,565	2,567	5,132	1,864	1,482	3,346
2	Adyapady	427	1,113	1,144	2,257	885	766	1,651
3	Adyar(CT)	1,167	3,231	3,270	6,501	2,453	2,176	4,629
4	Amblamogru	751	2,285	2,276	4,561	1,782	1,419	3,201
5	Arkula	813	2,351	2,382	4,733	1,787	1,537	3,324
6	Attur	267	638	672	1,310	489	460	949
7	Badagaulipady	1,076	2,789	3,096	5,885	2,205	2,173	4,378
8	Badagayekkaru	549	1,163	1,256	2,419	926	866	1,792
9	Bajala (CT)	1,801	4,890	5,066	9,956	3,886	3,522	7,408
10	Bajpe (CT)	1,578	3,880	4,153	8,033	3,164	3,091	6,255
11	Belma	724	2,558	2,405	4,963	2,108	1,584	3,692
12	Boliyar	819	2,421	2,557	4,978	1,707	1,446	3,153

Sr. No.	Name of Habitation	Total no. of Household	Population			Literates		
			Male No.	Female No.	Total No.	Male No.	Female No.	Total No.
13	Bondathila	905	2,206	2,406	4,612	1,690	1,584	3,274
14	Delanthabettu	283	699	752	1,451	548	475	1,023
15	Harekala	986	3,045	3,162	6,207	2,244	1,774	4,018
16	Kairangala	755	2,409	2,192	4,601	1,899	1,377	3,276
17	Kalavar	366	944	937	1,881	746	610	1,356
18	Kandavara	621	1,570	1,708	3,278	1,228	1,134	2,362
19	Kannur (CT)	1,167	3,666	3,567	7,233	2,796	2,247	5,043
20	Kariyangala	814	2,154	2,310	4,464	1,656	1,485	3,141
21	Kemral	548	1,262	1,366	2,628	1,024	935	1,959
22	Kenjar	948	2,335	2,454	4,789	1,821	1,656	3,477
23	Kilenjur	129	309	352	661	238	234	472
24	Kinnya	608	1,999	1,953	3,952	1,558	1,289	2,847
25	Koikude	397	1,016	1,081	2,097	791	711	1,502
26	Kolambe	885	2,200	2,195	4,395	1,755	1,513	3,268
27	Kompadavu	454	1,118	1,215	2,333	889	754	1,643
28	Konaje	1,771	4,664	4,390	9,054	3,814	3,165	6,979
29	Kondemula	442	959	1,069	2,028	776	749	1,525
30	Kotekara (CT)	2,458	6,829	7,495	14,324	5,683	5,606	11,289
31	Madya	311	696	736	1,432	558	529	1,087
32	Malavoor	658	1,609	1,684	3,293	1,196	1,078	2,274
33	Mallur	504	1,664	1,781	3,445	1,240	1,049	2,289
34	Mangalore (M Corp.)	83,452	2,00,630	1,98,935	3,99,565	1,70,508	1,56,159	3,26,667
35	Manjanady	1,213	4,161	4,122	8,283	3,205	2,551	5,756
36	Meremajalu	555	1,478	1,593	3,071	1,147	1,063	2,210
37	Muchur	411	1,069	1,186	2,255	832	769	1,601
38	Muduperar	961	2307	2,644	4,951	1,807	1,872	3,679
39	Mudushedde (CT)	1,580	3,587	3,830	7,417	2,752	2,536	5,288
40	Mulur (CT)	927	2,329	2,727	5,056	1,823	1,951	3,774

Sr. No.	Name of Habitation	Total no. of Household	Population			Literates		
			Male No.	Female No.	Total No.	Male No.	Female No.	Total No.
41	Munnur (CT)	1,523	3,889	4,147	8,036	3,144	2,960	6,104
42	Nadugodu	288	598	732	1,330	468	498	966
43	Naringana	907	2,886	2,742	5,628	2,272	1,779	4,051
44	Niddodi	442	962	1,119	2,081	742	741	1,483
45	Paduperar	675	1,719	1,801	3,520	1,350	1,264	2,614
46	Panja	106	208	275	483	168	204	372
47	Pavanje	321	806	874	1,680	688	683	1,371
48	Pavoor	990	2,888	2,958	5,846	2,140	1,733	3,873
49	Permude	652	1,554	1,679	3,233	1,206	1,110	2,316
50	Phajeer	1,065	2,964	2,921	5,885	2,217	1,819	4,036
51	Pudu (CT)	1,903	6,216	6,213	12,429	4,675	3,745	8,420
52	Someshwar (CT)	3,838	9,970	10,127	20,097	8,311	7,602	15,913
53	Surinje	467	1,292	1,368	2,660	1,055	989	2,044
54	Talapady	1,324	3,825	3,917	7,742	3,086	2,713	5,799
55	Tankaulipady	380	1,017	1,075	2,092	749	657	1,406
56	Tenkamijar	786	2,176	2,340	4,516	1,657	1,482	3,139
57	Tenkayekkar	660	1,600	1,694	3,294	1,260	1,176	2,436
58	Thiruvail	1,356	3,043	3,293	6,336	2,399	2,245	4,644
59	Thokur-(10)	501	1,296	1,431	2,727	1,072	1,052	2,124
60	Thokur-62 (CT)	1,080	3,150	3,017	6,167	2,546	2,098	4,644
61	Ulaibettu	647	1,934	2,048	3,982	1,415	1,282	2,697
62	Ullal (TP)	7,804	24,522	25,373	49,895	19,559	17,888	37,447
Total		**1,43,568**	**3,67,313**	**3,71,830**	**7,39,143**	**3,01,659**	**2,73,097**	**5,74,756**

Gist on the Basic Amenities

Mangalore is one of the toppers in the state in regard to general literacy. Renowned for its historical architecture, this place is called 'Rome of the East'. This is a reflection of the facilities that exist. The educational facility is provided by the public sector as well as the private sector. Educational facilities are available in and around most of the villages. In the study area, out of the total population 78% are literate. The male literates (52%) are more than the female literates (48%).

There are lot of open spaces and Parks maintained by the city Corporation. Mangalore city is gifted with the Arabian Sea Coast, which has a few beautiful beaches. Some of the famous beaches are located in Someshwar, Ullal sand spit, Tannirubavi, Panambur, Suratkal, Sasihitlu.

Infrastructural facilities are major components for the village development programmes. Higher education and healthcare facilities including emergency healthcare, higher education, banking and post office facilities are available in the villages.

Industrial and commercial activities dominate Mangalore's Economy. Mangalore is the second largest state Business centre in Karnataka. Fisheries and agriculture is the major occupation for a majority of the rural population.

As per the population Census 2011, agriculture supports 13.74 million workers, of which 23.61 per cent are cultivators and 25.67 per cent agricultural workers. Around 75% of India's Coffee, Timber and Cashewnuts exports are handled by the New Mangalore Port.

CHAPTER 04 ANTICIPATED IMPACTS AND MITIGATION MEASURES

Contents

4.1 Details of Investigated Environmental Impacts
4.2 Measures for Minimizing and /or Offsetting Adverse Impacts Identified
4.3 Irreversible and Irretrievable Commitments of Environmental Components
4.4 Assessment of Significance of Impacts
4.5 Impact Matrix
4.6 Mitigation Measures
4.7 Observation and Conclusion

4.1 Details of Investigated Environmental Impacts

The proposed project will have short and long term positive and negative environmental impacts during construction and operation phase. Proper mitigation plans are to be made part of project planning and implementation to take care of the negative impacts. The identification of environmental impacts and design of mitigation measures as part of the project execution and operation phase is described in the following sections.

4.1.1 Environmental Impacts due to Project Location

Identification, prediction and assessment of the potential impacts of the proposed Project on the various environmental components due to Promenade Development during pre-construction, construction and Operation phases have been carried out. Nature, duration and extent of impact have been assessed based on the magnitude and duration of the Project activities and the environmental attributes of the receiving environment presented in earlier chapter on environmental setting.

4.1.2 Environmental Impacts due to Possible Accidents

The proposed activity is an area development activity category where no handling of hazardous material other than HSD for DG sets is proposed to be carried out at the site. Safety measures to be followed during natural and manmade causes at the site are given in **Annex VII DMP.**

4.1.3 Environmental Impacts due to Project Design and Operation

There is no large construction involved in the Project as it involves construction of landscape, walkways, cycle tracks viewpoints, etc. Thus, no major impact due to project design is considered during pre-construction phase. Major impacts during construction and operation has been anticipated due to increased traffic and parking as it will be a tourist spot.

4.2 Measures for Minimizing and/or Offsetting Adverse Impacts Identified

An activity and impact significant-wise environmental management plan has been prepared with the purpose of minimizing/offsetting negative impacts arising from construction and operation of the project is given in **Section 4.5 Mitigation Measures.**

4.3 Irreversible and Irretrievable Commitments of Environmental Components

Some of the environmental impacts likely to arise from the proposed development will be irreversible and majorly short term and local. However all the irreversible negative impacts will be compensated by far greater weighing irreversible positive impacts. The project will have a net positive impact on the urban environment of Mangalore. Benefits from the project are specifically described in **Chapter 8 Project Benefits**.

4.4 Assessment of Significance of Impacts

Simple Matrix method has been used to identify and compare various impacts of the phases of the Projects (pre-construction, construction and operation) on environmental attributes.

4.5 Impact Matrix

Environmental Impacts due to the proposed project is been drawn in a matrix form. The identified environmental impacts have been primarily classified into significant and non-significant based on the following criteria:

a. **Duration of impact (permanent (long term) or temporary (short term))**
b. **Nature (adverse or beneficial)**
c. **Magnitude (major or minor)**
d. **Scope (regional or local)**

All so identified negative significant impacts have been addressed in context to mitigation plan, further detailed in **Chapter 10 Environment Management Plan**.

4.5.1 Explanation to the grading in the Matrix provided

A: Change in Land Use Pattern and Topography

New construction and operational work for the proposed site development will change the existing land use pattern and therefore the grading for this indicator will be on the beneficial side with moderate grading. However, the minor land-use change and topography change, installation of the essential structures will have short term adverse effect on the soil, air and noise. Retaining of existing trees, numbering them and additional tree plantation will have a positive long term on soil, air, noise and micro climate. The overall rating of the project is shown with the beneficial grading as this will attract more number of local tourists and local new employment benefits

B: Environment Attributes

With the construction work in progress, it is evident that the work will impact the soil, air and water. But this impact will be short termed only till the construction work is completed. On completion and initiation/ operation of the proposed development site, the adversity would be much less as compared during the construction phase. Considering that there are no major construction work, increased landscape and plantation activities, the soil and air quality shall be considerably improved and so is shown towards the beneficial part.

C: Capacity Building

Capacity building is the biggest pros of the project intent for the proposed project site as the project demands a number of maintenance workers, where new art of working and

learning can be imparted for the betterment and livelihood upliftment in the neighbourhood. In addition, there will be secondary job opportunities too. Hence the grading for this indicator is on the higher and moderate side of the adverse impact

D: Economic Benefit and Livelihood

With the onset in the construction phase it is expected that more number of migrants and job seekers especially youth shall be occupied and hence this indicator is presented on the higher side of adverse impact.

E: Change in Population/Demographic Structure

Influx of visitors will lead to change in the economy of the area and hence this indicator is marked in range of beneficial grading. No major change is expected in the demography of the area.

F: Job Market (Employment)

It is believed that during the span of time with the development of the proposed spot, secondary and tertiary employment scope in the neighbourhood will be improved further. Thus this indicator is marked towards the supporting side thus is marked with beneficial grading.

G: Tourism

It is believed that during the span of time with the development of the proposed site, tourism will increase, fetching more number of visitors, increasing the aesthetic and serene value of the area. Hence this indicator is marked towards beneficial grading with moderate impact.

Table 4.1 Modified Leopold Matrix

Sr. No.	Environmental attributes / Activities	Topography	Soil Quality	Ground Water Quality	Noise Quality	Air Quality	Traffic	Surface Runoff	Natural calamities	Change in land use pattern	Existing way of life	Existing culture	Displacement	Economics and livelihood	Change in population/ demographic	Human rights	Employment	Tourism	Urbanization
I	**Pre-Construction Phase**																		
1	Site Clearance, demolition of dilapidated buildings, demarcation of areas for various existing and proposed activities	SANO	SAMO		SANO	SANO	SANO	SANO		LBMO									
2	Construction of labour amenities	SANO	SANO		SANO	SANO	SANO	SANO											
3	Installation of construction equipments and machineries	SANO	SAMO		SANO	SANO	SANO	SANO											
4	Storage of construction material	SANO	SANO		SANO	SANO	SANO	SANO											
5	Setting up of construction bay etc	SANO	SANO		SANO	SANO	SANO	SANO											
II	**Construction Phase**																		
1	Land levelling, compacting, embarking using stone pitching	LBMO	LAMO		LANO	SANO	SANO	SANO		LBMO				LBMO	LBMO	LBMO	LBMO		
2	Tree survey and numbering of trees retained	LBMO	LBMO		LBMO	LBMO		LBMO		LBMO									
2	Construction of drainage, stormwater network etc.	LBMO	SAMO		LANO		SANO	SANO		LBMO				LBMO	LBMO	LBMO	LBMO		
3	Construction on platform on piles at two locations	LBMO	SAMO		LANO	SANO	SANO	SANO											
3	Construction of walkways, landscape, viewpoints, kiosks and other development proposed	LBMO	LAMO		LANO		SANO	SANO		LBMO				LBMO	LBMO	LBMO	LBMO		
4	Operation of DG sets	LBMO			LANO	SANO	SANO	SANO							LBMO		LBMO		
5	Drawl of water, usage in construction activities		LAMO				SANO	SANO									LBMO		
6	Transport, transfer and storage of construction material		LAMO		LANO	LANO	SANO	SANO									LBMO		

Sr. No.	Environmental attributes / Activities	Topography	Soil Quality	Ground Water Quality	Noise Quality	Air Quality	Traffic	Surface Runoff	Natural calamities	Change in land use pattern	Existing way of life	Existing culture	Displacement	Economics and livelihood	Change in population/ demographic	Human rights	Employment	Tourism	Urbanization
7	Construction of approach road, Parking facilities	LBMO	LBMO		LANO	LANO	SANO	SANO		LBMO				LBMO	LBMO	LBMO	LBMO		
8	Construction of toilets, restaurants and other public utilities	LBMO	LBMO		LANO	LANO	SANO	SANO		LBMO				LBMO	LBMO	LBMO	LBMO		
III	**Operation Phase**																		
1	Traffic and Parking				LANO	LANO	LANO	LANO			LBMO	LBMO							
2	Wastewater generation and solid waste management		LANO	LANO													LBMO		
3	Operation of DG sets in case of power failure				LANO	LANO											LBMO		
4	Maintenance of Public Utilities				LANO	LANO				LBMO			LBMO	LBMO	LBMO	LBMO	LBMO		
5	Influx of floating population (employees, contract labours)						LBMO				LBMO	LBMO	LBMO				LBMO	LBMO	LBMO
6	Other resources- water, electricity, food, shelter etc.																LBMO		
7	Tree plantation and maintenance of existing trees		LBMO		LBMO	LBMO		LBMO	LBMO		LBMO	LBMO					LBMO		
8	Support facilities						SBNO			LBMO	LBMO	LBMO		LBMO	LBMO	LBMO	LBMO	LBMO	LBMO

Grading code

	Impact Grading Criteria	
a	Duration of Impact (permanent long term) or temporary (short term)	L, S
b	Nature (Adverse or Beneficial)	A, B
c	Magnitude (Major or Minor)	M, N
d	Scope (Regional or Local)	R, O

Impact Severity- Adverse	
Low	
Medium	
High	

Impact Severity- Beneficial	
Low	
Medium	
High	

4.6 Mitigation Measures

All adverse impacts have been provided specific and commensurate mitigation measures to ameliorate their impacts on the environmental attributes.

4.6.1 Environment Management Plan during Construction Phase

A. Air Quality and Dust Control

- Pre-construction and Construction activities such as clearance of bushes, old structures, operation of construction machineries and movement of construction vehicles are likely to generate dust and engine exhaust gases that might cause some short term, reversible impact.
- All vehicles, equipment and machinery used for construction shall be regularly maintained to ensure that the pollution emission levels confirm to the EPA norms.
- All large trees will be retained and numbered
- High vehicle speed around the construction area may increase the amount of fugitive dust created from unpaved areas.
- All dust generating materials shall be sprayed with water prior to any loading, unloading or transfer operations. Vehicles delivering loose and fine materials like sand and fine aggregates shall be covered to reduce spills on roads and dust generation. Random ambient air quality monitoring for PM_{10} and $PM_{2.5}$ shall be carried out through the construction contractor to ensure that the air quality is within NAAQS, 2009.
- Construction equipment are commonly left idling when the workers are on break or waiting for completion of another task. Emissions from idling equipment tend to be high, since catalytic converters fitted on to the engines cool down, thus reducing the efficiency of hydrocarbon and carbon monoxide oxidation.
- Significant emission reductions can be achieved through regular equipment maintenance. Construction contractor will be asked to provide maintenance records for their fleet as a part of the contract bid - at regular intervals throughout the validity of the contract.

B. Water Use Optimization and Pollution Control

Water demand during the construction phase will mainly comprise curing of cast concrete. Following measures will be adapted to reduce the water demand during construction phase.

- Minimum concrete will be used in the project. Locally available stones such as laterite, karkalla granite etc. will be used and brick pitching will be done for the walkways. Water will be sprayed on them to avoid water rebound to ensure complete and sustained curing.
- To prevent degradation and maintain the quality of river and ground water, control measure will be implemented to check the surface runoff, as well as uncontrolled

flow of runoff in any water body. Any water flow from the construction site meeting the storm water drain will be checked immediately.

- Sewage generated from labour site will be transferred by hard, underground lines to existing UGD line or to Mobile STPs.

C. Noise Pollution Control

During construction, noise is expected from the movement of construction machineries, equipment, fabrication, etc. To avoid noise pollution, all construction equipment will have noise control measures.

- Workers working near noisy machinery will be issued ear muffs/ear plugs and their usage will be ensured.
- Servicing of all construction vehicles and machinery shall be done regularly and during routine servicing operations, the effectiveness of exhaust silencers will be checked and if found defective will be replaced.
- Vehicles hired for bringing construction materials at site will conform to the noise emission standards and shall be operated during non-peak traffic hours as far as possible.
- Noise monitoring shall be conducted at the road east of the construction site at periodic intervals through construction contractor to check compliance to the noise standards for commercial area. Data shall be reviewed and analysed by the project manager and immediate measures will be taken if the results are beyond limits.

D. Topsoil Management

Excavation for foundations of the proposed development will result in the loss of top soil. This will be stored separately and will be used for landscaping.

E. Solid Waste Management System

The recommended waste management plan is aimed to reduce the amount of waste for disposal through the development of specific plans for waste avoidance, material reuse and recycling. Mitigation measures are proposed to alleviate the negative impacts caused by excavated materials and their residual wastes during their handling, temporary storage on site transportation and final disposal.

Following practices will be followed to minimize construction waste.

- Segregation of waste materials according to the types to facilitate reuse and recycling
- Co-ordination of material deliveries to minimize the storage times on site to avoid damage and producing waste material
- The responsibility of transporting and disposing construction waste will be of the contractor and will be transported to an authorized site if required.

Following measures will be implemented to mitigate the likely impacts of excavation.

- Excavated material and the site will be covered to prevent washout and erosion during heavy rainfall.
- Silt traps will be provided in the surface drainage system in the stockpile area.
- The excavated material will be used for filling and will be compacted.

A temporary refuse collection facility will be setup by the contractor and wastes will be stored in appropriate containers prior to collection and disposal.

F. Safety and Health Safeguards for the Workers

- Workplace safety officers would take special initiative for awareness and wellbeing of the workers.
- Inspection of all injury cases and taking further actions as required.

G. Parking and Traffic Management

The proposed development will introduce new users and visitors to the area.
Construction on the site would include

- Trips of construction workers
- Movement of material and equipment, water tankers; and
- Vehicles for the removal of construction debris.

As there is major construction proposed, no traffic congestion due to the increased traffic during construction phase is expected.

4.6.2 Environment Management Plan during Operation Phase

A. Air Quality and Dust Control

To avoid dust, all pedestrian routes shall be maintained properly. Open areas will be already covered with lawns and green cover. The green area will be extended to all exposed areas

B. Noise Pollution Control

Ambient noise levels shall be periodically monitored to compliance with the EPA norms. Traffic may become potential source of noise generation.

C. Energy Conservation Measures

The energy conservation measures using solar lights and LEDs will help in achieving the desired objective of conserving energy.

D. Solid Waste Management

It is proposed to develop a comprehensive and self-sustaining integrated solid waste management system for the proposed land that would address waste collection, segregation, transportation, recycling, processing and disposal.

Collection and Treatment:

Segregation at source will be introduced for biodegradable and non-biodegradable waste. To minimize littering and odours, adequate provisions will be made for storage of solid waste. The storage bins will be located at pre identified strategic locations. Public awareness workshops will also be conducted to involve residents in all process of waste management like segregation, storage and recycling.

Waste Treatment and Disposal Systems:

- Prior to disposal suitable treatment shall be done where applicable.
- Biodegradable waste will composed at site and used as manure at the site for landscaping. Non reusable (plastic waste, etc.) shall be sent to nearest Municipal Waste Management facility.
- Mitigation measures to comply the norms should be planned. Options for minimization of solid waste and environmentally compactable disposal/recycling of waste must be considered.

E. Water Resource Conservation and Treatment

The water requirement would be approx. 10 kld of freshwater. Freshwater shall be used for domestic purpose. The wastewater will be treated in a single STP of 30 kld shall be used for horticulture and miscellaneous washing and usages. Appropriate measures will be adopted to maximize savings, optimal and economical use of water resources.

The water requirement for landscaping also depends on the composition of plant species. For instance, the water requirement of a lawn is more than the water requirement for a combination of lawns, shrubs, or for total native species plantation. Plantation will include local indigenous tree species with large canopy and thick foliage along with flower shrubs and herbs with grass cover all over. Since the area has very large trees, more shade loving plants shall be planted which further reduce the water demand

The impacts would be mitigated by following measures suggested in the Environmental Management Plan.

F. Storm Water Management/Rain Water Harvesting

Storm water will be channelized to the RW harvesting pits and trenches for ground recharge. A detailed storm water management plan will be prepared and executed during the construction phase itself. The Plan will incorporate best practices such as:

- Regular inspection and cleaning of storm drains
- Covering waste storage areas
- No application of pesticides six weeks before monsoon season
- Provision of slit traps in storm water drains.

G. Soft and Hard Landscaping

Soft and hard landscaping, creation of small kiosks, bird watching area, tree plantation and other landscape based architectural elements will help in creation of a distinct persona of the Project site and increase aesthetic engagement of the Project site. Species for planting would be selected from those present in the native forest type of the region and also those which are naturalized and acclimatized to the local climatic conditions.

Green Belt Development Plan

Increasing vegetation in the form of greenbelt and landscape is one of the preferred methods to mitigate air pollution as plants serve as a sink for pollution and also check flow of dust and reduce noise pollution. The planning of the Promenade is designed in such a way that there will not be any tree cutting. The additional trees to be grown will enhance the aesthetics as well as functionality.

4.7 Observation and Conclusion

The proposed project has no significant long term adverse impacts on the environment as the development involves minimal construction and vast landscape features without major alteration in the topography or change in land use.

CHAPTER 05 ANALYSIS OF ALTERNATIVES (TECHNOLOGY AND SITE)

Contents

5.1 Analysis of Alternative Sites
5.2 Analysis of Alternative Technologies

5.1 Analysis of Alternative Sites

As this is a site specific development, analysis of alternative sites is not applicable. The Nethravathi river edge along Thota and Jappinamogaru village is marked by private developments like industries and residents with limited space for recreation. The proposed development will provide public recreational spaces for Mangaluru city. The area is well connected by road to existing landmarks within city and is part of future water transport network. The proposals for the sites are in tandem with the utility and service lines in the area. There is no R&R issues related to the site. Port Authority-owned land is proposed to be a major aspect of the Waterfront Promenade design.

5.2 Analysis of Alternative Technologies

No large building construction is involved in this project to study alternative building or similar technologies. The objective of this development is to provide public utilities associated with the proposed Waterfront Promenade Development as mentioned in Chapter 02. The project will be executed considering minimum environmental impacts using locally available building material and manpower with less nuisance to local environment including the inhabitants in the area. The project has many advantages over 'no project' alternative in terms of creation of public amenities and landscape, adaption of energy efficient lighting, environment education, control of soil erosion, etc.

CHAPTER 06 ENVIRONMENTAL MONITORING PROGRAMME

Contents

6.1 The Need
6.2 Environmental Monitoring Parameters along with the Schedule
6.3 Detailed Budgeting for Environmental Monitoring

6.1 The Need

The primary aim of environmental monitoring program is to formulate a systematic, site-specific plan for monitoring the environmental parameters within the impact area, during and after commissioning of the project, which would aid in assessing the effectiveness of mitigation and environmental protection measures implemented for the proposed project based on the existing environmental scenario and the probable environmental impacts appraisal.

Monitoring becomes essential to ensure that the mitigation measures planned for environmental protection function effectively during the entire period of project operation. The data so generated also serves as a data bank for prediction of scenarios during construction and operation phases in similar projects.

Continuous environmental monitoring is an essential component for ascertaining environmental performance of any developmental Project. It is an integral part of any environmental assessment process.

Environmental monitoring during implementation phase shall comprise:

- Ensuring presence of and adherence to appropriate permissions and authorizations
- Compliance with the EMPs, work instructions, best construction practise and specific government regulations/directions if made available

6.2 Environmental Monitoring Parameters along with the Schedule

Table 6.1 Environment Monitoring Schedule

Sr. No.	Sectors	Detailed actions to be followed as per EMP	Parameters for Monitoring	Sampling sites	Frequency of Monitoring and Reporting	Guidelines followed
A	**Construction Phase**					
1	Ambient air quality (In house)	Within the project premises and nearby habitations to be monitored. All vehicles to have PUC certificates. Vehicle logs to be maintained.	SPM, PM (<10 and <2.5), SO_2, NO and CO	Two locations at the project site and one at the nearest habitation	Quarterly, reporting six monthly	
2	Ambient Noise	Within the project premises and nearby habitations	Ambient Nosie Level	Two locations at the project site and one at the nearest habitation	Quarterly, reporting six monthly	
3	Ground water quality	Within the project site or nearest open well	As per the drinking water standards	Two locations	Quarterly, reporting six monthly	IS 10500
4	Surface water (Gurupur river) quality		pH, Temperature, Dissolved Oxygen, MPN, EC, Turbidity, SPM,TDS, BOD, COD, NO_2, NO_3, TN, NH_3, SO_4, Cd, Pb, Hg, As, Zn, Cu, PHC, Chlorophyll A, Faecal coliforms	As suggested by the state PCB		As per procedures outlined in IS 3025/APHA/ASTM
5	Soil monitoring	At the project site		2 samples		APHA 23rd Edition 2017

Sr. No.	Sectors	Detailed actions to be followed as per EMP	Parameters for Monitoring	Sampling sites	Frequency of Monitoring and Reporting	Guidelines followed
B	**Operation Phase**					
1	Noise (In house)	Noise generated from DG sets and traffic to be monitored	Spot Noise Level recording	As suggested by the state PCB	Periodic during operation phase (Once in quarter excluding monsoons 24 hr./day for two consecutive working days)	
2	Solid waste/Hazardous waste	Check compliance to HWMF rules	Quality and quantity monitoring	Periodically [The solid wastes generated shall be segregated and disposed to authorized agents for further beneficial use)		
3	Ground Water Quality and Water Levels	Monitoring ground water quality, around site and levels		Comprehensive monitoring		IS 10500 Groundwater level BGL
4	Flora and Fauna	Vegetation, greenbelt/green cover development	No. of plants, species		Once a year	
5	Health	Employees and migrant labour health check ups	All relevant parameters		Regular check-ups	

6.3 Detailed Budgeting for Environmental Monitoring

Procurement of environmental monitoring services will be done on an annual basis from the laboratory (ies) recognized under the Environmental (Protection) Act, 1986, or a NABL accredited laboratory (ies). The Procurement cycle of environmental services will start from the first week of April each year and will end with monitoring of AAQ and other parameters synchronized with the sampling event.

The entire project cost has been assumed to be funded through budgetary allocation. The Construction period has been considered as 1 year. Environment Management aspects of the construction and operation phase are shown in **Table 6.2** and **Table 6.3** respectively**.**

Table 6.2 Environmental Management Aspects during Construction Phase

Sr. No.	EMP Aspect	Approx. Budgeted Running Cost (in lakhs) per Annum
1	Waste Management (SOP, Contract, segregation, dust suppression, disposal and documentation)	15.0
2	Environment Monitoring, Consulting	55.0
3	EHS Management through Project Management Cell	10.0
4	Shore Protection	500.0
Total		**580.0**

Table 6.3 Environmental Management Aspects during Operation Phase

Sr. No.	EMP Aspect	Approx. Budgeted Running Cost (in lakhs) per Annum
1	Sewage Treatment Plant	45.0
2	Environmental Monitoring and documentation	3.0
3	Solid Waste Management	20.0
4	Environment Education Centre, Brid Watching Centre etc.	18.0
Total		**86.0**

CHAPTER 07 ADDITIONAL STUDIES

Contents

7.1 Risk Assessment and Disaster Management Plan
7.2 Social Impact and R&R Action Plans

7.1 Risk Assessment and Disaster Management Plan

Comprehensive- On-site Disaster Management Plan (DMP) for the site is given **as Annex VII**. The DMP shall be in line with the District Disaster Management Plan of Dakshina Kannada.

7.2 Social Impact and R&R Action Plans

The proposed land is in designated Port area. There is no Resettlement or Rehabilitation Plan involved as the project excludes all habitations. Public Hearing is not applicable to the project.

CHAPTER 08 PROJECT BENEFITS

Contents

8.1 Introduction
8.2 Employment Potential
8.3 Ancillarization
8.4 Improvement in the Physical Infrastructure
8.5 Provision of New Recreational spots
8.6 Other Tangible Benefits

8.1 Introduction

The current proposed Waterfront Promenade Development is designed for leisurely walk, running and biking. Conspicuously, this Promenade will be a prime public resource, providing a path for exercise and recreation as well as social interaction. Since it is proposed in picturesque area, the Promenade will be welcoming many kinds of users.

8.2 Employment Potential

The proposed peak manpower requirement during construction and commissioning will be about 50 labourers. Most of the recruitment will be done from the local area which will be a considerable benefit considering the demography of the region. Further, the indirect employment and local economic activities will also add in the employment potential of the proposed project. Thus, the potential for employment will be greatly beneficial to the local people.

8.3 Ancillarization

Ancillarization plays a significant role in achieving higher levels of economic growth on the one hand and employment generation especially among micro, small and medium enterprises on the other. The multiplier effect from development-led activities are usually not limited to the local area, and the positive trickling effect of such development usually takes place to places.

8.4 Improvement in the Physical Infrastructure

The larger aim of the waterfront and associated infrastructure development is to connect the communities back to the water edge by providing liveable spaces for the city to relax, enjoy and engage in activities which would also increase the vitality and economic activity in those areas.

8.5 Provision of New Recreational Spots

The city is developing at a rapid pace generating pressure on the city's infrastructure and resources. The proposed development creates well-accessible public realm along the river, with development of certain spots very specifically. Additionally, development of tourism and recreation facilities along the river banks will attract local tourists and from other parts of the State.

8.6 Other Tangible Benefits

Enhancement of public interaction through the various programs proposed.

- Public spaces designed for a leisurely walk
- A path for exercise and recreation as well as social interaction
- A prospect to clear mind, reduce stress, and improve mental well-being

CHAPTER 09 ENVIRONMENTAL COST BENEFIT ANALYSIS

Contents

9.1 Project Cost Benefit Analysis

9.1 Project Cost Benefit Analysis

Cost–benefit analysis is an applied economic technique that attempts to assess a programme or project by determining whether societal welfare has or will increase (in the aggregate more people are better off) because of the program or project. At its greatest degree of usefulness, Cost–Benefit Analysis can provide information on the full costs of a programme or project and weigh those costs against the value of the benefits. The analyst can then calculate the net benefits (or costs) of the program or project, examine the ratio of benefits to costs, determine the rate of return on the government's original investment, and compare the program's benefits and costs with those of other programs or proposed alternatives.

Cost of EMP (pollution control hardware as integral part of the system, as well as operational expenses of implementation of the EMP measures) was in built into the cost of the project. Intangible costs such as costs due to delay, incidences and cost accounting for any mid-project design change/retrofitting are also included in the project cost.

The project is conceptualized and will be executed by MSCL and handed over to Mangalore City Corporation (MCC) on the annuity model. The revenue collection and maintenance will be under the scope of MCC and will be through selected contractors by annual open tenders. Thus Cost–Benefit Analysis is not applicable for the proposed project activity as this project is proposed under public utilities and welfare.

CHAPTER 10 ENVIRONMENT MANAGEMENT PLAN

Contents

10.1 Administrative Control of EMP Implementation

10.1 Administrative Control of EMP Implementation

Adverse and beneficial impacts of the project on the environment have been identified based on a detailed Leopold matrix method as given in **Figure 4.1, Chapter 04** Anticipated Environmental Impacts and Mitigation Measures. An EMP to address all the adverse impacts and ensure continuity of/optimization of the beneficial impacts of the project is presented in this chapter.

The proposed EMP provides specific actions to be undertaken at all stages of the project implementation and identifies the administrative mechanism for implementation of mitigation measures. A layer of management supervision and control is proposed to ensure that the EMP measures are implemented in an effective manner. Based on the project intent and identified impacts, following four classes of EMP measures are identified. Responsibility of implementation and supervision of the EMP measures is also identified with physical parameters based on which the EMP implementation will be evaluated and mid-course corrections will be introduced.

a. EMP measure as part of project design
b. EMP measure as part of responsible construction
c. EMP measure as part of environmental compliant operation
d. EMP measure as part of additional/associated environmental safeguards

The above measures are further detailed in the **Table 10.1**.

An Environmental Management Cell is proposed during construction and operation phase to implement and monitor the effectiveness of the proposed EMP during construction and operation phase as shown in **Figure 10.1.**

Table 10.1 Environmental Management Plan

Sr. No.	Component of the Project	Impact	Proposed Management Plan Measures	Category/Type of EMP	Monitoring by* Supervised by*	Cue on Corrective Action	EMP Administration Timeline	Documentation of EMP Adherence
PRE CONSTRUCTION PHASE								
1	Site preparation, demarcation of areas for proposed activities	Site hydrology (surface drainage), loss of native ground vegetation, noise and traffic due to movement	• Site to be graded and provided with storm water drains to maintain overall catchment and maintain the natural flow direction of the storm water • Ground vegetation to be mulched with the top soil • Existing trees to be retained	EMP as part of responsible construction	Executive Engineer of MSCL/ EHS in-charge of Contractor, Project Manager	• Existing surface drainage to be maintained. • Overall construction noise and dusting during to be visually observed • Intensive sprinkling for dust suppression to be carried out in case dusting is observed outside of the site premises • Noise monitoring to be carried out during construction phase. Corrective actions to be taken if the day time noise at the site boundary exceeds 85 dB in the windward direction. • Corrective action to be immediately taken by good civil engineering practices if any soil erosion is observed at site during monsoon	1. EMP to be followed until one week after activity is over 2. Observation on efficacy of peripheral storm water drains during first monsoon for taking necessary design correction in site grading and storm water drainage	On-site documentation-on of Noise and SPM using Noise Meter and Dust Collector, to be sent for review by the MSCL every week
2	Construction of labour amenities	Air quality, noise, community health	• Land clearance to be carried out under continuous sprinkling of water • Water to be sprinkled over the soil dump on a regular/daily basis so that wind-blown particulates are	EMP as part of additional/associated environmental safeguards	Executive Engineer/ EHS in-charge of Contractor, Project Manager	• Overall construction noise and dusting during to be visually observed • Intensive sprinkling for dust suppression to be carried out in case dusting is observed outside of the site premises	1. EMP to be followed till the activity is over	On-site documentation-on of Noise and SPM using Noise Meter and Dust Collector, to be sent for review by the MSCL every week

Sr. No.	Component of the Project	Impact	Proposed Management Plan Measures	Category/Type of EMP	Monitoring by* Supervised by*	Cue on Corrective Action	EMP Administration Timeline	Documentation of EMP Adherence
			minimised; geotextile covering of the soil dump may also be considered if feasible • Backhoes and tippers to be maintained in good conditions, with good engines and clean exhausts, and noise silencing • Work not to be carried out between 8 PM to 06 AM.			• Noise monitoring to be carried out during construction phase. Corrective actions to be taken if the day time noise at the site boundary exceeds 85 dB in the windward direction.		
3	Installation of construction equipments and machineries	Air quality, noise and traffic due to movement	• Installations to be carried out during day time	EMP as part of responsible construction environmental safeguards	Executive Engineer/EHS in-charge of Contractor	• Overall construction noise and dusting during to be visually observed • Intensive sprinkling for dust suppression to be carried out in case dusting is observed outside of the site premises • Noise monitoring to be carried out. Corrective actions to be taken if the day time noise at the site boundary exceeds 85 dB in the windward direction.	EMP to be followed till the activity is over	On-site documentation-on of Noise and SPM using Noise Meter and Dust Collector, to be sent for review by the MSCL every week
4	Storage of construction material	Air quality	• Geotextile covering of the soil dump and construction material if feasible to control fugitive emissions • Material to be stored in covered areas	EMP as part of responsible construction	Executive Engineer/EHS in-charge of Contractor	• Water sprinkling for dust suppression to be carried out in case fugitive emissions are visually observed	EMP to be followed till the activity is over	On-site documentation of air quality (SPM) using Dust Collector, to be sent for review by the MSCL every week
CONSTRUCTION PHASE								

Sr. No.	Component of the Project	Impact	Proposed Management Plan Measures	Category/Type of EMP	Monitoring by* Supervised by*	Cue on Corrective Action	EMP Administration Timeline	Documentation of EMP Adherence
1	Land levelling, compacting, embarking using stone pitching	Air quality, surface water quality, noise	• Site to be graded and provided with storm water drains to maintain overall catchment and maintain the natural flow direction of the storm water • Top soil to be stripped and stored in the area designated for on-site nursery for use for soft landscaping • Ground vegetation to be mulched with the top soil	EMP as part of responsible construction	Executive Engineer/EHS in-charge of Contractor	• If soil borrowing is involved, Project Manager and Senior Management to sensitise the earth supplier and make sure that off-site EMP measures are implemented. • Inspection of the site to be monitored immediately before the onset of monsoon and necessary civil corrective measures to be taken to prevent soil erosion from the site.	1. Continuously till end of construction phase 2. One week before the onset of monsoon	Status to be reviewed by the MSCL on weekly basis
2	Tree survey and numbering of trees retained	Air quality, soil	• Existing trees will be retained and tagged	EMP as part of responsible construction	Executive Engineer/EHS in-charge of Contractor	• Inventory of existing trees on site will be prepared		Existing tree Inventory document
3	Construction of drainage, storm water network etc.	Air quality, surface water quality, noise	• Site to be graded and provided with storm water drains to maintain overall catchment and maintain the natural flow direction of the storm water	EMP as part of responsible construction	Executive Engineer/EHS in-charge of Contractor	• No work to be carried out onset of monsoon and necessary civil corrective measures to be taken to prevent soil erosion from the site.	Continuously till end of construction phase	Status to be reviewed by the MSCL on weekly basis
4	Construction on platform on piles at two locations	Air quality, water quality, noise	• Minimum soil activity to be done • No work to be carried out during fish breeding time • Activities water to be carried out in minimum time required	EMP as part of responsible construction	Executive Engineer/EHS in-charge of Contractor	• No work to be carried out onset of monsoon and necessary civil corrective measures to be taken to prevent soil erosion from the site.	Continuously till end of construction phase	Status to be reviewed by the MSCL on weekly basis

Sr. No.	Component of the Project	Impact	Proposed Management Plan Measures	Category/Type of EMP	Monitoring by* Supervised by*	Cue on Corrective Action	EMP Administration Timeline	Documentation of EMP Adherence
5	Construction of walkways, landscape, viewpoints, kiosks and other development proposed	Air quality, noise	• Work to be carried out with locally available material	EMP as part of responsible construction	Executive Engineer/EHS in-charge of Contractor	• No work to be carried out onset of monsoon and necessary civil corrective measures to be taken to prevent soil erosion from the site.	Continuously till end of construction phase	Status to be reviewed by the MSCL on weekly basis
6	Operation of DG and other noise generating construction equipments	Air quality, noise	• All portable DGs, air compressors to be inside acoustic enclosure; all rotating equipment to be acoustically treated	EMP as part of responsible construction and operation phase	Executive Engineer/EHS in-charge of Contractor	• Air and noise EMP measures for the DG operations. Stack emissions to be checked with permissible emission standards • Acoustic enclosures to be provided	Continuously till end of construction phase	Monitoring to be carried out by approved labs every 15 days. Status to be reviewed by the MSCL on weekly basis
7	Drawl of water, usage in construction activities, leakage and runoff of water	Surface and Groundwater	• EMP will be part of the SOP of operation. No additional/special purpose EMP proposed	EMP as part of project management	Executive Engineer/EHS in-charge of Contractor	• Log sheet to be maintained for water used per day along with source • Invasive tests to be carried out if ground water parameters as given in Chapter 6 Environment Monitoring Programme, • Immediate corrective action to be taken in case of any accidental spillage of Oil, etc.	Till the end of construction phase	Status to be reviewed by the MSCL on weekly basis
8	Transport, transfer and storage of construction material such as sand, bricks etc	Air, noise, traffic	• All loose transportation material to be covered with tarpaulin • All spilled/contaminated material to be deposited by	EMP as part of project management	Executive Engineer/ EHS in-charge of Contractor	• Air and noise EMP measures to be followed during construction phase. • Corrective actions to be taken if the day time noise at the site boundary exceeds 85	Continuously till end of construction period	On-site documentation-o on air and noise quality to be maintained and reviewed with the MSCL on a monthly frequency.

Sr. No.	Component of the Project	Impact	Proposed Management Plan Measures	Category/Type of EMP	Monitoring by* Supervised by*	Cue on Corrective Action	EMP Administration Timeline	Documentation of EMP Adherence
			contractor for onward disposal by contractor • Transport of materials to be carried out during non-peak hours			dB in the windward direction.		
9	Storage, handling and transport of C&D Waste	Air, Traffic	• Waste to be reused at the site to the extent possible • If transport outside the site is unavoidable, to be transported with proper cover • Transport of materials to be carried out during non-peak hours	EMP as part of responsible construction operation,	Executive Engineer/ EHS in-charge of Contractor	• Air and noise EMP measures to be followed during construction phase.	Continuously till end of construction period	On-site documentation-on in pre-decided formats to be maintained
10	Construction of approach road, parking facilities	Air, Traffic, Noise	• All construction material is to be • If transport outside the site is unavoidable, to be transported with proper cover • Transport of materials to be carried out during non-peak hours	EMP as part of responsible construction, project management	Executive Engineer/ EHS in-charge of Contractor	• The landfill construction to be extended to the equipment fabrication and erection phase • Noise monitoring to be carried out during construction phase. Corrective actions to be taken if the day time noise at the site boundary exceeds 85 dB in the windward direction. • A safe and environmentally-less-impacting construction plan to be demanded/agreed upon with all the construction/erection contractors/agencies.	1. Continuously till end of construction/equipment erection and commissioning phase 2. Until VWEMCL's demobilization permission is obtained after restoring site to acceptable condition	On-site documentation on air and noise quality to be maintained and reviewed with the CEO on a monthly frequency. On-site documentation-on in pre-decided formats to be maintained as in the Safety and Environment Plan submitted by the contractors, especially the NC closure reports

Sr. No.	Component of the Project	Impact	Proposed Management Plan Measures	Category/Type of EMP	Monitoring by* Supervised by*	Cue on Corrective Action	EMP Administration Timeline	Documentation of EMP Adherence
						Their adherence to monitored. NC to be corrected at 'loss of work' basis. NC closures to be documented with photo-documentation.		
11	Construction of toilets, and other public utilities	Air, traffic and noise	• All construction material if to be transported outside the site is unavoidable, to be transported with proper cover • Transport of materials to be carried out during non-peak hours • Stringent and proper traffic management plan will be in place	EMP as part of responsible construction, project management	Executive Engineer/EHS in-charge of Contractor	• Air and noise EMP measures to be followed during construction phase. And operation phase, traffic management plan need to be followed	Continuously till end of construction phase Traffic management plan will be followed regularly	On-site documentation-on in pre-decided formats to be maintained as in the Safety and Environment Plan submitted.
OPERATION PHASE								
1	Traffic and Parking	Air, noise	• EMP will be part of the SOP of traffic management in form of traffic management plan. No additional/special purpose EMP proposed	EMP as part of operation phase	Project Site Operation Head	• It is anticipated that the proposed development will attract approximately 1500 + visitors daily on peak days which may be during the festive seasons. • Some measure to divert traffic can be taken considering the future perspective of the development. • improvements proposed may be attractive to traffic currently using other roads	• Continuously till facility operation till post closure and perpetuity	• On-site documentation-on in pre-decided formats to be maintained as in the Safety and Environment Plan submitted.

Sr. No.	Component of the Project	Impact	Proposed Management Plan Measures	Category/Type of EMP	Monitoring by* Supervised by*	Cue on Corrective Action	EMP Administration Timeline	Documentation of EMP Adherence
						• traffic management plan with the estimated traffic projection already proposed as a part of EMP		
2	Wastewater and solid waste management	Water quality, soil Quality	• Wastewater to be treated in STP and treated water to be reused • Separate area will be earmarked for storage of solid generated during the operation phase. The biodegradable waste to be composted at the site and used as manure. Recyclable waste to be sold to registered recylers	EMP as part of construction phase	Project Site Operation Head	• Inventory of the waste generated, segregated, treated to be recorded and maintained on regular basis	Continuously till facility operation till post closure and perpetuity	On-site documentation-on in pre-decided formats to be maintained and reviewed and validated by the KPCB and concerned EHS in charge
3	Operation of DG sets in case of power failure	Air quality, noise quality	• Acoustic barriers or shelters for DG sets • Provide thick greenbelt to attenuate the noise levels • DG sets shall comply with the applicable emission norms. Regular monitoring of noise level will be carried out and corrective measures in concerned machinery are being adopted accordingly.	EMP as part of operation phase	Project Site Operation Head	• Regular monitoring of noise and air level will be carried out and corrective measures shall be taken accordingly.	Continuously and perpetuity	On-site documentation-on in pre-decided formats to be maintained as in the Safety and Environment Plan submitted.
4	Influx of floating population	Health and Traffic	• EMP will be part of the SOP of operation.	EMP as of environmentally compliant part operation	Project Site Operation Head	• Long term assessment of the type and significance of potential social and environmental	• Continuous	• On-site documentation in pre-decided formats to be maintained as

Sr. No.	Component of the Project	Impact	Proposed Management Plan Measures	Category/Type of EMP	Monitoring by* Supervised by*	Cue on Corrective Action	EMP Administration Timeline	Documentation of EMP Adherence
						impacts that may be generated by tourist influx		in the Safety and Environment Plan submitted.

*please refer **Figure 10.1**

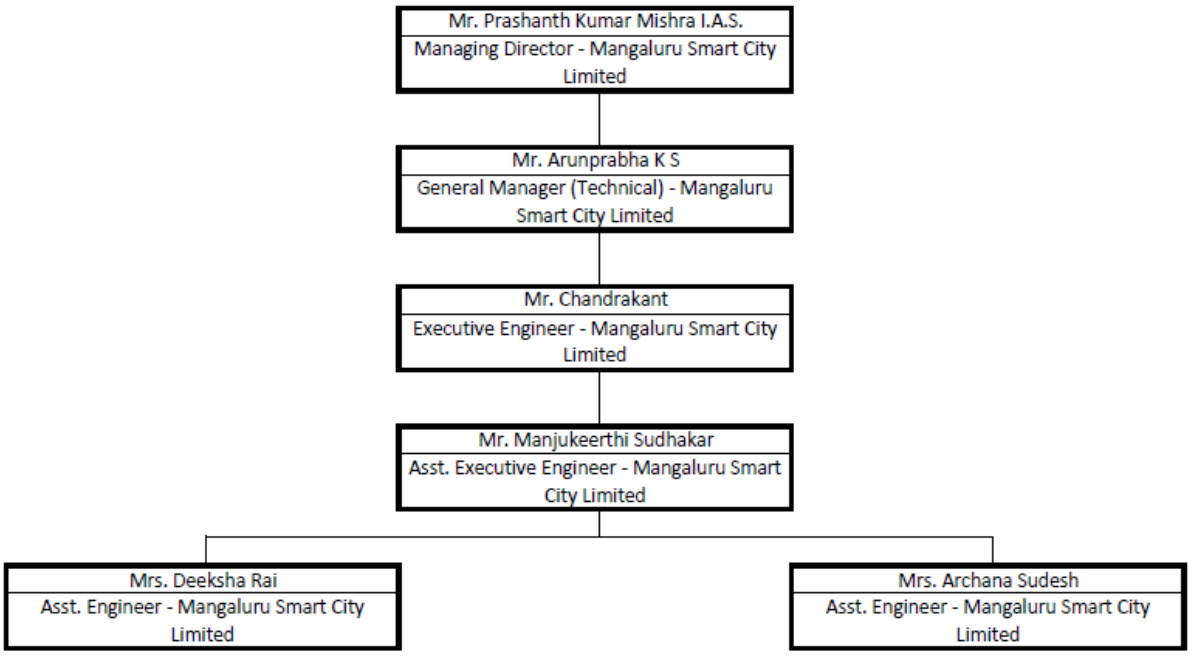


Figure 10.1 Organisation Chart for Mangalore Smart City Waterfront Development Project

CHAPTER 11 SUMMARY AND CONCLUSION

Contents

11.1 Background
11.2 Project Description
11.3 Description of Environment
11.4 Environmental Impacts and Mitigation/Avoidance Measures
11.5 Analysis of Alternative Sites
11.6 Environment Monitoring Plan
11.7 Additional Studies
11.8 Project Benefits
11.9 Cost Benefit Analysis
11.10 Environment Management Plan
11.11 Conclusion

11.1 Background

The purpose of this study is to understand the existing environmental conditions, to predict environmental impacts associated with the proposed Waterfront Promenade Development and to suggest measures to mitigate the adverse impacts during construction and operation phase. A comprehensive environment management plan along with recommendations and suggestions in the form of an EIA report.

11.2 Project Description

The proposed project is Waterfront Promenade Development project proposed in an area of 17.3 ha which is under, CRZ IB, CRZ II and CRZ IVB as per the approved CZMP under the CRZ Notification, 2011 and requires prior approval from Karnataka Coastal Zone Management Authority (KCZMA). The EIA is prepared as a part of CRZ application. All the activities proposed comes under the permitted activities as per CRZ Notification 2011.

The natural edge of Mangalore city is marked with industrial, commercial and residential development. The proposed development includes creation of recreational spaces along the riverfront of the city. The location of the proposed project is shown in **Figure 1.1**.

A well designed promenade along with additional recreational facilities will not only increase the footfall but also increase the aesthetics of the surroundings. It is proposed to re-engage the city of Mangalore with the varied water related experiences. It intends to connect the city to the rivers and the sea with the help of proposed landmarks and nodes. These landmarks and nodes are further connected to the city which widens at various points to larger plazas.

11.3 Description of Environment

The EIA is prepared from the primary data collected during summer period i.e. March, 2022 to May, 2022 and secondary data from the published reports and research articles. The baseline environmental studies are carried out for marine and terrestrial environments by covering land, air, noise, water and biological environment.

Terrestrial Environment

Existing terrestrial environmental conditions in the study area were established through collection and analysis of air, noise, groundwater, surface water, soil and ecology (flora and fauna) samples at selected locations.

Topography

Mangalore's topography is characterized by plain to undulating terrain with hilly regions and natural valleys within the city.

Land use land cover

The present study area is located near the Arabian Seashore and hence half of the 10 km aerial buffer area is under the Sea which is 39% of the total study area. Other land use class which has occupied maximum area is settlements altogether with commercial as well as residential built-ups. Majority of the study area is under urban area of Mangalore which is 26% of the total area. Industrial developments occupy 3% of the total area. Scattered green space is about 3% of study area in combination with scattered forest areas in 14%, terrestrial water bodies about 1% and Rivers contribute 3% of total area. Agriculture activities along with horticulture practices occupy a smaller area of 9%. Port premises cover 1% of the study area.

Geology

Geologically the area in large is composed of ancient Early Precambrian rocks that have undergone several episodes of magmatism, sedimentation, deformation and metamorphism.

Hydrology and Drainage

There are two major rivers flowing in the district namely Netravathi and Gurupur Rivers. In addition, there are other smaller rivers like Talapadi River, Nandini River, etc., flowing through the district. Primary and secondary drainages originating from the elevated areas leading to the rivers are also prédominent.

Environment Parameters

- Ambient air quality parameters like Coarse Particulate Matter (PM_{10}), Fine Particulate Matter ($PM_{2.5}$), Oxides of Sulphur (SO_2), Oxides of Nitrogen (NO_2) and Carbon Monoxide (CO) were found to be within limits prescribed by NAAQS.
- All the parameters of groundwater and surface water are well within the limits as per the standards prescribed in ISO 10500:2012. The water is suitable for community use after conventional treatment (Sedimentation, Filtration, Coagulation and Chlorination).
- Day time Noise levels are found to be a bit on the higher side as the area is a recreational spot and near Ullal bridge and industrial area.
- Soil texture is moderately fine to lateritic and clayey soil. Fine soil possesses good drainage and aeration while clayey soils owing to have large surface area possesses high absorptive and retention capacity for moisture are poor in drainage and aeration. pH of the soil is moderately acidic (mostly within 6.5 to 6.8 range). Organic carbon is less to on an average sufficient. The organic carbon is a function of localised mulching of ground vegetation. Phosphorus content falls between less to medium.
- The study area is highly undulating yet inhabited. Slope of the hillocks is covered by natural vegetation at few places. At most of the places throughout the study area, slopes are often found to be mined out for soil (for making specialised roof tiles) or Lateritic stone (used as building blocks in local architecture). Some of

such quarries are found to be closed and converted into Coconut grove while at some places, open/ scrub land newly become quarry area. Other than *Cocos nucifera*, vegetation observed along the slope composed of Bamboosa Bamboo, *Mangifera indica*, *Artocarpus heterophyllus*, *Macaranga peltate*, *Anacardium occidentalae* etc. Vegetation in study area observed to be mixed evergreen. Commercial Plantation are common in study area.

- Along the open seashore, plantation of *Acacia auriculiformis*, *Casurina equisettifolia,* etc. were observed dominant while, along banks of Gurupur and Netravathi, Mangroves were observed in narrow fringe in small patches. Species of *Avicennia* are found dominant. Species like *Alluropes, Pseuda, Chlorodendron* etc. forms mangrove associate flora. Forest department has planted species of *Rhizophora* on Kudla Kudru/Island shows luxuriant growth. The area besides this also brought under additional plantation which is at seedling stage.
- At Tannirbhavi, the open seashore (Tannirbhavi beach) shows plantation of *Casuarina equisetifolia* and other such species. The plantation serves function of beach stabilisation, wind breaker additional it found to be perching sites of Brahminy Kite and other birds.
- Discrete patches of mangroves were noticed on the banks of Gurupur estuary, in which *Avicennia alba* was found to be dominant species. No other plant species recorded either from the core area or Project Influence Area (PIA) belongs to the Rare/Endangered/Endemic/Threatened category.
- No declared eco-sensitive zones like a National Park, a Wildlife Sanctuary or Wetlands are present within a 15 km radius of the project site.
- No rare and endangered plant species was observed in the study area (Source: Red Data Book of Indian Plants, N.P Nayar and A. P. K. Sastry, B.S.I. 1988).

Socio-Economic Environment

The study report on socio- economic components of environment comprises various features viz., demographic structure, availability of basic amenities such as housing, education, medical facilities, drinking water facilities, post and telephone facilities, communication facilities, recreational, cultural facilities, approach to villages, etc. The study of these parameters helps in identifying, predicting and evaluating the likely impacts due to the proposed project activity in that region. The socio-economic profile of the study area is significant for the proposed project as the project will have a positive impact on the area during operation phase.

11.4 Environmental Impacts and Mitigation/Avoidance Measures

The identified environmental impacts have been primarily classified into significant and non-significant based on the following criteria:

a. duration of impact (permanent (long term) or temporary (short term))
b. nature (adverse or beneficial)
c. magnitude (major or minor)

d. scope (regional or local)

The potential impact were further categorised into construction and operation phase with following criteria taken into account.

For Construction Phase

- Air Quality and Dust Control
- Water Use Optimization and Pollution Control
- Noise Pollution Control
- Retaining of existing Trees
- Topsoil Management
- Solid Waste Management System
- Safety and Health Safeguards for the Workers
- Parking and Traffic Management

For Operation Phase

- Air Quality and Dust Control
- Noise Pollution Control
- Energy Conservation Measures
- Solid Waste Management
- Water Resource Conservation and Treatment
- Soft and Hard Landscaping

The impacts have been summarised, evaluated and suitable mitigation measures proposed to negate the likely impacts are presented in **Chapter 4.**

11.5 Analysis of Alternative Sites

No large building construction is involved in this project to study alternative building or similar technologies. The objective of this development is to propose Waterfront Promenade including development of large landscape and recreational space near river side. The project will be executed considering minimum environmental impacts using locally available building material and manpower with less nuisance to local environment including the inhabitants in the area. The project has many advantages over 'no project' alternative in terms of controlling river pollution, creation of public amenities and landscape, adoption of energy efficient lighting, environment education, control of soil erosion, etc.

11.6 Environmental Monitoring Programme

Monitoring is an essential component for sustainability of any developmental project. It is an integral part of any environmental assessment process. Any development project introduces complex inter-relationships in the project area between people, various

natural resources, biota and the many developing forces. Thus, a new environment is created. It is very difficult to predict with complete certainty the exact post-project environmental scenario.

The primary aim of environmental monitoring programme is to formulate a systematic, site-specific plan for monitoring the environmental parameters within the impact area, during and after commissioning of the project, which would aid in assessing the effectiveness of mitigation and environmental protection measures implemented for the proposed project based on the existing environmental scenario and the probable environmental impacts appraisal.

The environmental attributes to be monitored during operation phase of the project, specific description along with technical details of environmental monitoring including the monitoring parameters, monitoring schedules, budgetary provisions for monitoring programme are presented in **Chapter 6** and **Chapter 10.** Environmental management cost for establishment of environmental control equipment, monitoring and assessment are provided.

11.7 Additional Studies

Comprehensive- On-site Disaster Management Plan (DMP) for the site is given as **Annex VII.** The DMP shall be in line with the District Disaster Management Plan of Dakshina Kannada. The proposed land is majorly in designated Port area and there is no Resettlement or Rehabilitation is involved.

11.8 Project Benefits

The larger aim of the waterfront and associated infrastructure development is to connect the communities back to the water edge by providing liveable spaces for the city to relax, enjoy and engage in activities which would also increase the vitality and economic activity in those areas.

Like any other infrastructure projects, along with the direct and indirect employment from the proposed project, there is some multiplier effect expected out of this project. The multiplier effect from development-led activities are usually not limited to the local area, and the positive trickling effect of such development usually takes place to places.

11.9 Cost Benefit Analysis

The project is conceptualized and will be executed by MSCL and handed over to Mangalore City Corporation (MCC) on the annuity model. The revenue collection and maintenance will be under the scope of MCC and will be through selected contractors by annual open tenders. Thus Cost–Benefit Analysis is not applicable for the proposed project activity as this project is proposed under public utilities and welfare.

11.10 Environment Management Plan

The effective implementation and close supervision of environmental management to mitigate the environmental impacts which are likely to arise due to the activities of the project, could be achieved through a suitable institutional mechanism with effective management of various components. Activity wise Environmental Management Plan for the implementation of the mitigation measures is presented in **Chapter 10**.

11.11 Conclusion

The proposed project has no significant long term adverse impacts on the environment as the development involves minor construction and vast landscape features without major alteration in the topography or change in land use.

CHAPTER 12 DISCLOSURE OF CONSULTANT ENGAGED

Name	**Aditya Environmental Services Pvt. Ltd.**			
Reg. Office	107, Hiren Light Industrial Estate, Mogul Lane, Mahim, Mumbai – 400016			
Phone No.	(022) 42127500/(022) 24456473/7304794854	**Email id**	:	contact@aespl.co.in
Website	http://www.aespl.co.in/			
Laboratory	Aditya Environmental Services Pvt. Ltd. P1, Commercial Complex, MIDC Colony, Rasayani, Taluka Khalapur, Dist. Raigad, Maharashtra PIN - 410222			
Phone No.	(02192) 252008/ (02192) 250352	**Email id**	:	pglab@aespl.co.in
Contacts:	Goa, Pune, Ahmedabad, Delhi & Vadodara			
Accreditation Obtained	1. ISO 9001:2015 Certified 2. OHSAS 18001:2007 Certified 3. NABL Accredited (TC-7085) for **Chemical Testing:** - Pollution & Environment (Wastewater & Water) and Soil & Rock (Clays & Soils) **Biological Testing:** - Water (Drinking, Ground, Surface & Swimming pool & Spa water), Pollution & Environment (Sewage water)			

Accredited Sectors

Sl. No.	Sector Description	Sector (as per) NABET	Sector (as per) MoEFCC	Cat.
1	Mining of minerals - opencast mining only	1	1 (a) (i)	A
2	River Valley projects – Irrigation Projects only	3	1 (c)	B
3	Thermal power plants	4	1 (d)	A
4	Metallurgical industries - ferrous only	8	3(a)	A
5	Cement Plants	9	3(b)	A
6	Chemical Fertilizers	16	5 (a)	B
7	Pesticides industry and pesticide specific intermediates (excluding formulations)	17	5 (b)	A
8	Manmade fibers manufacturing	19	5 (d)	B
9	Petrochemical based processing (processes other than cracking & reformation and not covered under the complexes)	20	5 (e)	A
10	Synthetic organic chemicals industry (dyes & dye intermediates; bulk drugs and intermediates excluding drug formulations; synthetic rubbers; basic organic chemicals, other synthetic organic chemicals and chemical intermediates)	21	5 (f)	A
11	Air ports	29	7 (a)	A
12	Industrial estates/ parks/ complexes/ Areas, export processing Zones (EPZs), Special economic zones (SEZs), Biotech Parks, Leather Complexes	31	7 (c)	A
13	Common hazardous waste treatment, storage and disposal facilities (TSDFs)	32	7 (d)	A
14	Ports, harbours, break waters and dredging	33	7 (e)	A
15	Highways	34	7 (f)	A
16	Common effluent treatment plants (CETPs)	36	7 (h)	B
17	Building and Construction Projects	38	8 (a)	B
18	Townships and Area development Projects	39	8 (b)	B

	Services Offered by	▸ Environmental planning studies

	AESPL	▸ Policy planning studies for MoEF, CPCB, MPCB and other agencies like World Bank. ▸ Environmental Impact Assessment (EIA) & Environment Management Plan (EMP) for Environment and CRZ Clearances ▸ Risk Analysis Studies & On Site/Off Site Emergency Management Plan. ▸ Environment Health & Safety audits & Due Diligence audits ▸ Effluent Treatment Treatability Studies & Project Management Consultancy ▸ Analytical Services covering entire spectrum of environmental analysis ▸ Environmental Training and awareness ▸ Project management consultancy for installation of effluent treatment plant ▸ Environmental monitoring and legislation compliance services ▸ Operation of effluent treatment plants

Read on 5/10/2024

Annexure A-8

GOVERNMENT OF KARNATAKA
(Infrastructure Development, Ports & Inland Water Transport Department)
Karnataka Maritime Board

Sl.No. KMB/CR-29/LND-1/2024-25 /615

By Regd. Post AD

Office of the Chief Executive Officer
Karnataka Maritime Board
Baithkol, Karwar - 581302
Dated: 27.09.2024

To,

Ian Lobo,
Cascia Tile Factory,
Near Morgans Gate,
Mangalore – 575 001.

Sir,

Sub: Furnishing of information under the Right to Information Act 2005 - regarding

Ref:- Your application dated: 25.07.2024 received this office on 01.08.2024.

*****

With reference to the letter cited on the above subject, the following information furnished as below.

Request Information	Provide Information
1. List of landowners / factories / establishments whose port land abutting their properties has been handed over by the Port & Inland Waterways (KMB) Department to MSCL for the Netravathi Riverfront project.	All port land belongs to Port Department, no Port Land belonged to land owners / factories / establishments.
2. Details of the public hearing conducted for issuing NOC by KMB to MSCL.	No public hearing conducted by Karnataka Maritime Board.
3. RTC of the port land transferred by KMB to MSCL.	As the land is foreshore land within the port limits of Old Mangalore Port no RTC available.
4. Name, Designation and address of the PIO supplying the information.	Administrative Assistant (In-charge), Port Office, Mangalore.

As the matter is referred to the court providing any information will impede the process of court proceedings.

Your' s faithfully,

27/9

Director Ports & Member
(Maritime and IWT Operations)
Karnataka Maritime Board
Karwar.

Copy to: Port Officer, Mangalore for information.

Annexure A-9

ZONE-1

JAPPINAMOGARU TO COELHO BROTHERS TILE FACTORY

North

LEGEND:

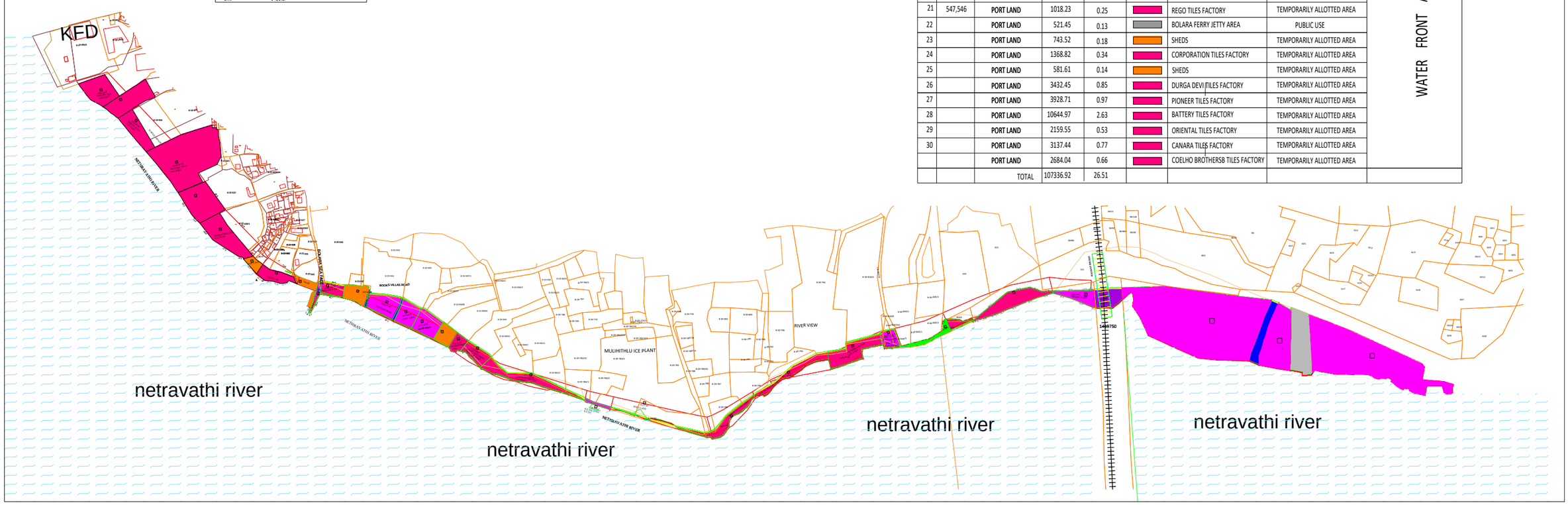
	TEMPORARY ACCESS ROAD
	ASPHALT ROAD
	N.H 66 BRIDGE
	RAILWAY TRACK
	CANAL
	WATER LOGGED AREA
	RIVER
	PRIVATE LAND
	PORT LAND
	HOUSE AREA
	GRASS AREA VACANT LAND
0.000	GROUND LEVELS
3	SURVEY NO

PROJECT CO-ORDINATES SYSTEM

Projection	: Transverse Mercator
Grid Zone	: WGS 84
Spheroid	: WGS 84 / 43 North
Central Meridian	: 075° 00' 00.0000" E
Reference Latitude	: 000° 00' 00.0000" N
Scale Factor	: 0.9996000 m
Unit	: Meter

SL No.	PORT LAND ADJACENT T.SY.NO	OWNERSHIP DETAILS	EXTENT AREA IN m^2	EXTENT AREA IN Acre	LEGEND	LAND USE	REMARKS EXISTING LAND USE	REMARKS PROPOSED LAND USE
1	94	**PORT LAND**	17265.56	4.26		VACANT LAND		
2	94	**PORT LAND**	5578.12	1.37		VACANT LAND		
3	94	**PORT LAND**	27480.92	7.79		VACANT LAND		
4	101	**PORT LAND**	1381.56	0.34		TIMBER YARD	TEMPORARILY ALLOTTED AREA	
5	833/3	PORT LAND	3396.33	0.84		COMMON WEALTH TILE	TEMPORARILY ALLOTTED AREA	
6	833/1	PRIVATE LAND	615.86	0.15		T VS COMPANY	PRIVATE LAND	
7	819/2	**PORT LAND**	1066.59	0.26		SAND AREA	TEMPORARILY ALLOTTED AREA	
8	818,794	**PORT LAND**	3098.09	0.77		J H MORGAN TILE FACTORY	TEMPORARILY ALLOTTED AREA	
9	793,790	**PORT LAND**	1822.18	0.45		CASCIA TILE FACTORY	TEMPORARILY ALLOTTED AREA	
10	789,790	**PORT LAND**	1849.06	0.46		SRI RAM TILE FACTORY	TEMPORARILY ALLOTTED AREA	
11		**PORT LAND**	83.57	0.02			WATER LOGGED AREA	
12		PRIVATE LAND	198.49	0.05		**ICE FACTORY KFDC**	PRIVATE LAND	
13	560,562	**PORT LAND**	2818.66	0.70		MANGALORE TILES FACTORY	TEMPORARILY ALLOTTED AREA	
14	558,559	**PORT LAND**	1320.00	0.33		**GATTY MATTHIAS TILES** FACTORY	TEMPORARILY ALLOTTED AREA	
15	558	**PORT LAND**	774.11	0.19		SUDHARSHAN TILES FACTORY	TEMPORARILY ALLOTTED AREA	
16		**PORT LAND**	957.00	0.24		HOUSE AREA	TEMPORARILY ALLOTTED AREA	
17	555	**PORT LAND**	2071.41	0.51		J R TILES FACTORY	TEMPORARILY ALLOTTED AREA	
18		**PORT LAND**	1677.82	0.41		SAND AREA		
19	554/1	**PORT LAND**	2259.77	0.56		SHEDS	TEMPORARILY ALLOTTED AREA	
20	547,548	**PORT LAND**	1401.03	0.35		SHEDS	TEMPORARILY ALLOTTED AREA	
21	547,546	**PORT LAND**	1018.23	0.25		REGO TILES FACTORY	TEMPORARILY ALLOTTED AREA	
22		**PORT LAND**	521.45	0.13		BOLARA FERRY JETTY AREA	PUBLIC USE	
23		**PORT LAND**	743.52	0.18		SHEDS	TEMPORARILY ALLOTTED AREA	
24		**PORT LAND**	1368.82	0.34		CORPORATION TILES FACTORY	TEMPORARILY ALLOTTED AREA	
25		**PORT LAND**	581.61	0.14		SHEDS	TEMPORARILY ALLOTTED AREA	
26		**PORT LAND**	3432.45	0.85		DURGA DEVI TILES FACTORY	TEMPORARILY ALLOTTED AREA	
27		**PORT LAND**	3928.71	0.97		PIONEER TILES FACTORY	TEMPORARILY ALLOTTED AREA	
28		**PORT LAND**	10644.97	2.63		BATTERY TILES FACTORY	TEMPORARILY ALLOTTED AREA	
29		**PORT LAND**	2159.55	0.53		ORIENTAL TILES FACTORY	TEMPORARILY ALLOTTED AREA	
30		**PORT LAND**	3137.44	0.77		CANARA TILES FACTORY	TEMPORARILY ALLOTTED AREA	
		PORT LAND	2684.04	0.66		COELHO BROTHERSB TILES FACTORY	TEMPORARILY ALLOTTED AREA	
		TOTAL	107336.92	26.51				

WATER FRONT AREA PROPOSED TO TOURISM PROJECT



Annexure A-10

MSCL Netaravathi Waterfront Project-Continued Violations in the CRZ IB Area Post NGT Stay Order (**31-05-2024**)

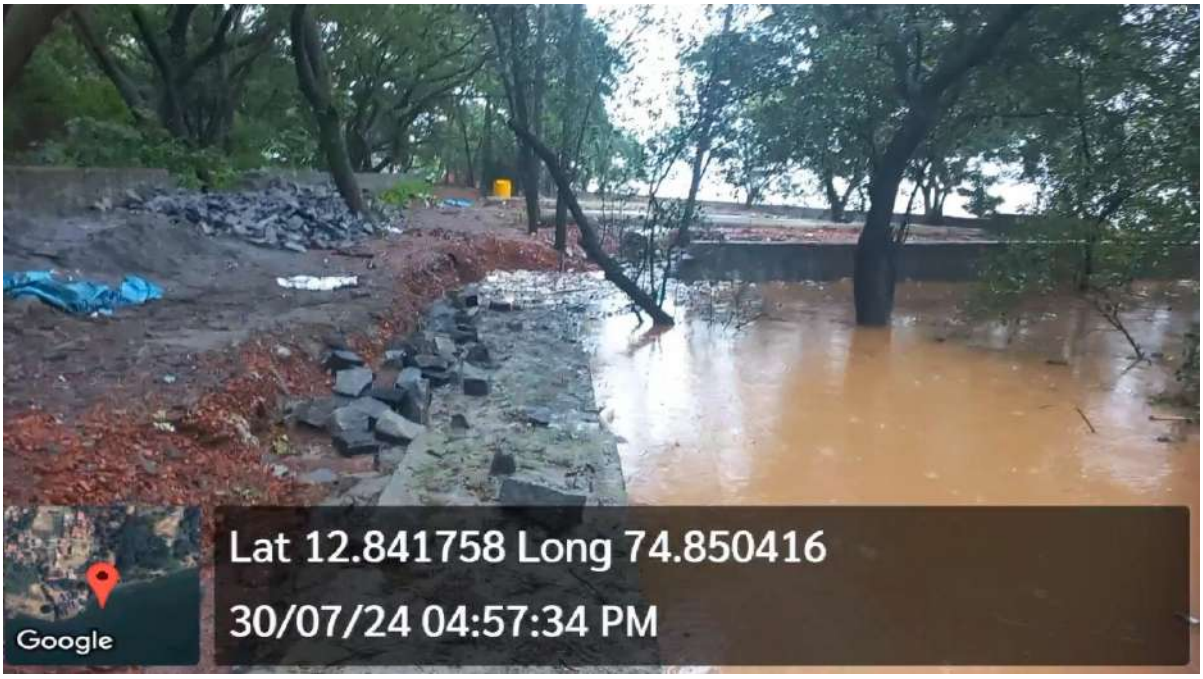
(The photographs below present the evidence of dumping of soil and encroachment CRZ-IB area, in breach of the Hon'ble NGT Stay Order)

NGT joint committee report (Fig 3-Page 10) & NCCR report (Fig 3-Page 7) have indicated the removal of unauthorised construction.

The photograph indicates that the CRZ-IB encroachment has not been removed; instead, the area has been further 'beautified' with concrete though NGT joint committee report (Fig-Page 10) & NCCR report (Page 7, Fig 3) have indicated the removal of unauthorised construction.

MSCL Netaravathi Waterfront Project-Continued Violations in the Mangrove Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the intertidal CRZ-IB area, in breach of the Hon'ble NGT Stay Order)



Partly constructed thick concrete wall constructions in mangrove area post NGT Stay

Fully Completed Illegal Thick Concrete Wall in Mangrove Ecosystem post NGT Stay

MSCL Netaravathi Waterfront Project-Continued Violations in the Mangrove Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the intertidal CRZ-IB Mangrove area, in breach of the Hon'ble NGT Stay Order)

Partly constructed thick concrete wall constructions in mangrove area post NGT Stay

As on Date 23/11/2025: Fully Completed Illegal Thick Concrete Wall in Mangrove Ecosystem Post NGT Stay

MSCL Netaravathi Waterfront Project-Continued Violations in the Mangrove Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the intertidal CRZ-IB area, in breach of the Hon'ble NGT Stay Order)

Partly constructed thick concrete wall constructions in mangrove area post NGT Stay

As on Date 23/11/2025: Fully Completed Illegal Thick Concrete Wall in Mangrove Ecosystem Post NGT Stay

MSCL Netaravathi Waterfront Project-Continued Violations in the Mangrove Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the intertidal CRZ-IB area, in breach of the Hon'ble NGT Stay Order)

Partly constructed thick concrete wall constructions in mangrove area post NGT Stay

As on Date 23/11/2025: Fully Completed Illegal Thick Concrete Wall in Mangrove Ecosystem Post NGT Stay

MSCL Netaravathi Waterfront Project-Continued Violations in the Mangrove Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the intertidal CRZ-IBMangrove area, in breach of the Hon'ble NGT Stay Order)

Partly constructed thick concrete wall constructions in mangrove area post NGT Stay

As on Date 23/11/2025: Fully Completed Illegal Thick Concrete permanent retaining Wall construction in Mangrove Ecosystem Post NGT Stay

MSCL Netaravathi Waterfront Project-Continued Violations in the Mangrove Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the intertidal CRZ-IB Mangrove area, in breach of the Hon'ble NGT Stay Order)

Partly constructed thick concrete wall constructions in mangrove area post NGT Stay

As on Date 23/11/2025: Fully Completed Illegal Thick Concrete permanent retaining Wall construction in Mangrove Ecosystem Post NGT Stay

MSCL Netaravathi Waterfront Project-Continued Violations in the Mangrove Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the intertidal CRZ-IB Mangrove area, in breach of the Hon'ble NGT Stay Order)

The photo dated 28/12/2023 evidences the absence of any structures within the mangrove area

As on Date 23/11/2025: Fully Completed Illegal Thick Concrete permanent retaining Wall construction in Mangrove Ecosystem Post NGT Stay. Also, a concrete building structure without setback from HTL has been constructed

MSCL Netaravathi Waterfront Project-Continued Violations in the Mangrove Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the intertidal CRZ-IB Mangrove area, in breach of the Hon'ble NGT Stay Order)

The photo dated 28/12/2023 evidences the absence of any structures within the mangrove area. Also, to be noted is digging destruction in mud flat and mangrove area

As on Date 23/11/2025: Fully Completed Illegal Thick Concrete permanent retaining Wall construction in Mangrove Ecosystem Post NGT Stay. Also, a concrete building structure without setback from HTL has been constructed

MSCL Netaravathi Waterfront Project-Continued Violations in the Mangrove Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the intertidal CRZ-IB Mangrove area, in breach of the Hon'ble NGT Stay Order)

Partly constructed thick concrete wall constructions in mangrove area post NGT Stay

As on Date 23/11/2025: Fully Completed Illegal Thick permanent retaining Wall construction in Mangrove Ecosystem Post NGT Stay. Also, a concrete building structure without setback from HTL has been constructed

MSCL Netaravathi Waterfront Project-Continued Violations in the Mangrove Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the intertidal CRZ-IB Mangrove area, in breach of the Hon'ble NGT Stay Order)

Partly constructed thick concrete wall constructions in mangrove area post

As on Date 23/11/2025: Fully Completed Illegal Thick Concrete permanent retaining Wall construction in Mangrove Ecosystem Post NGT Stay. Also, a concrete building structure without setback from HTL has been constructed

MSCL Netaravathi Waterfront Project-Continued Violations in the CRZ IB Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the CRZ-IB area, in breach of the Hon'ble NGT Stay Order)

Photo 1a- Concrete Footing Works Continuing After NGT Stay, Violating the HTL Setback Requirement

As on Date 23/11/2025: The concrete footing works depicted in Photo 1A were illegally buried under soil to conceal the ongoing construction activity in violation of the Hon'ble NGT Stay Order. Please note behind new

MSCL Netaravathi Waterfront Project-Continued Violations in the CRZ IB Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the CRZ-IB area, in breach of the Hon'ble NGT Stay Order)

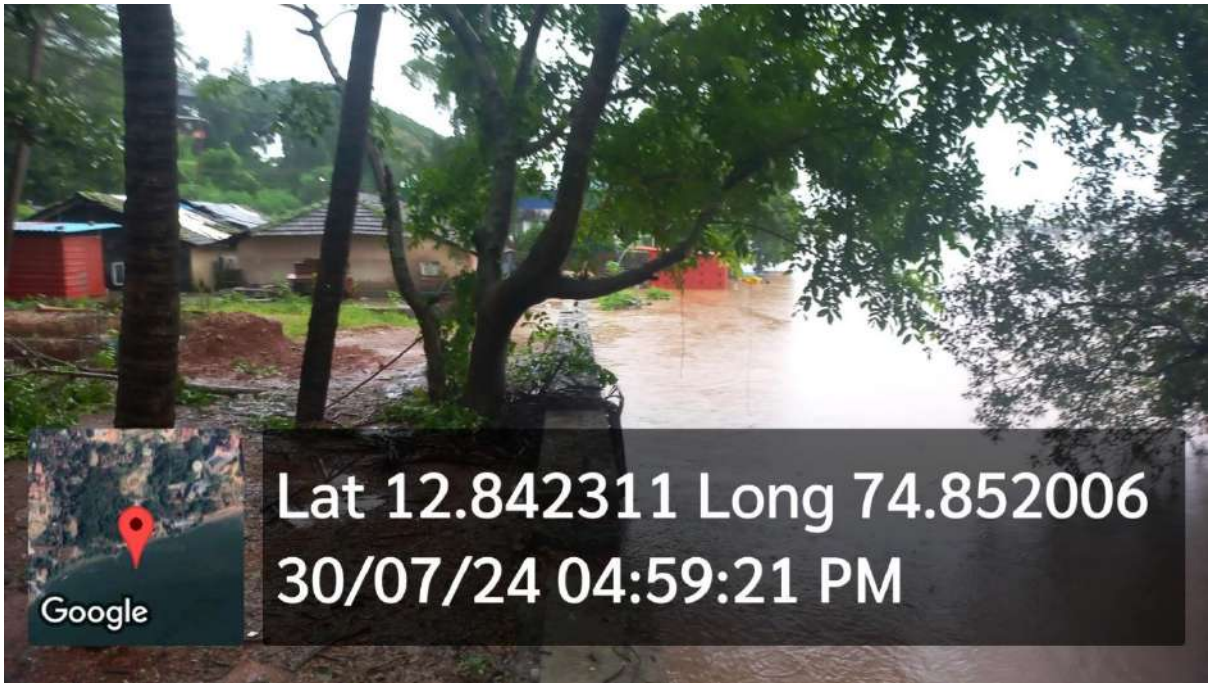


Photo depicts a partly constructed retaining wall in the intertidal CRZ IB area

As on Date 23/11/2025: Fully Completed Illegal Thick Concrete permanent retaining Wall construction in CRZ IB area Post NGT Stay. Also, a concrete building structure without set back from HTL has been constructed.

MSCL Netaravathi Waterfront Project-Continued Violations in the CRZ IB Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the CRZ-IB area, in breach of the Hon'ble NGT Stay Order)

The photograph evidences permanent concrete footing structures constructed on the seaward side without maintaining the mandatory setback from the HTL. It also highlights the insufficient foreshore (Portland) width for CRZ-compliant construction

As on Date 23/11/2025: The photograph evidences completed building concrete structures constructed on the seaward side without maintaining the mandatory setback from the HTL. The distance between the fences highlights the insufficient foreshore (Portland) width for CRZ-compliant construction

MSCL Netaravathi Waterfront Project-Continued Violations in the CRZ IB Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the CRZ-IB area, in breach of the Hon'ble NGT Stay Order)

The photograph evidences permanent concrete footing structures constructed close to the seaward side without maintaining the mandatory setback from the HTL. It also highlights the insufficient foreshore (Portland) width for CRZ-compliant construction. Please note that thick retaining walls are constructed in the intertidal zone

As on Date 23/11/2025: The photograph evidences completed building concrete structures constructed close to the seaward side without maintaining the mandatory setback from the HTL. Please note that thick retaining walls are constructed in the intertidal zone

MSCL Netaravathi Waterfront Project-Continued Violations in the CRZ IB Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the CRZ-IB area, in breach of the Hon'ble NGT Stay Order)

The photograph evidences that permanent thick retaining walls are constructed in the intertidal zone. Please note the presence of Mangrove as indicated by the red circle. The Green circle indicates the unauthorised construction in CRZ IB area

As on Date 23/11/2025: Completed works. Please note the presence of Mangrove as indicated by the red circle. The Green circle indicates the unauthorised construction in CRZ IB area that has not been removed till date.

Continued Violations in the Mangrove Area

Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the CRZ-IB area, in breach of the Hon'ble NGT Stay Order)

Pre NGT stay : The photograph evidences that permanent thick retaining walls are constructed in the intertidal zone. The red circle indicates the dumping of soil and encroachment into the sea as indicated by Joint committee inspection report held on June 11, 2024. Note dead Mangroves due to construction activity.

As on 23/11/2025 : The photograph evidences that permanent thick retaining walls are constructed in the intertidal zone. The red circle indicates the non removal of encroachment into the sea till date .

MSCL Netaravathi Waterfront Project-Continued Violations in the CRZ IB Area Post NGT Stay Order (**31-05-2024**)

(The photographs below present the evidence that concrete structures have continued to be erected in the CRZ-IB area, in breach of the Hon'ble NGT Stay Order.

Google imagery dated 31.12.2021 clearly shows the presence of mangroves.

The photograph clearly evidences that, due to insufficient foreshore (Portland) width, the track has been constructed by clearing and destroying the mangrove area

As on 23/11/2025 : Completed works. The picture clearly shows insufficient foreshore (Portland) width for the project, the NARROW track has been constructed by damaging the MANGOVE ecosystem

Annexure A-11

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಕಛೇರಿ: 0824-2450250

ಈ-ಮೈಲ್: rdenvironment@gmail.com

ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರ(ಪರಿಸರ) ಕಛೇರಿ, 3ನೇ ಮಹಡಿ, ಮಂಗಳೂರು ನಗರಾಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ ಕಟ್ಟಡ, ಮಂಗಳೂರು-6

ಕ್ರ ಸಂ: ಸಿಆರ್‌ಝಡ್/ ಉಲ್ಲಂಘನೆ/2023-24 ದಿನಾಂಕ : 05.02.2024

ಇವರಿಗೆ,

ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು
ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್
ಲಾಲ್‌ಭಾಗ್, ಮಂಗಳೂರು.

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಮಂಗಳೂರು ತಾಲೂಕಿನ ಮಂಗಳೂರು ತೋಟ ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ Waterfront Promenade Developmentಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುವಾಗ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯನ್ನು ಉಲ್ಲಂಘಿಸಿರುವ ಬಗ್ಗೆ

ಉಲ್ಲೇಖ: ದಿನಾಂಕ: 01.02.2024 ರ ಈ ಕಚೇರಿ ಅಧಿಕಾರಿಗಳ ಸ್ಥಳ ಪರಿಶೀಲನಾ ವರದಿಯಂತೆ.

****

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಮಂಗಳೂರು ತಾಲೂಕಿನ ಮಂಗಳೂರು ತೋಟ ಗ್ರಾಮದ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುವಾಗ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತುಗಳಿಗೊಳಪಟ್ಟು ನಿರ್ಮಾಣ ಕಾಮಗಾರಿಯನ್ನು ನಡೆಸುವಂತೆ ಹಾಗೂ ಯಾವುದೇ ರೀತಿಯಲ್ಲಿ ನಿಬಂಧನೆಗಳನ್ನು ಉಲ್ಲಂಘಿಸದಂತೆ ಹಲವು ಬಾರಿ ತಿಳಿಸಲಾಗಿದೆ.

ಪ್ರಸ್ತುತ ಉಲ್ಲೇಖ ದಂತೆ ಸ್ಥಳ ಪರಿಶೀಲನೆಯನ್ನು ನಡೆಸಿದಾಗ 'ಕಾಮನ್‌ವೆಲ್ತ್' ಟೇಲ್ ಫ್ಯಾಕ್ಟರಿಯ ಸಮೀಪ ರೈಲು ಸೇತುವೆಯ ಬಳಿ CRZ IB ಪ್ರದೇಶದಲ್ಲಿ ಕಾಮಗಾರಿ ನಡೆಸಿರುವುದು ಕಂಡು ಬಂದಿದೆ. ಅಲ್ಲದೇ ಈ ಪ್ರದೇಶದಲ್ಲಿ ಹಳೆಯ ತಡೆಗೋಡೆ ಮೇಲೆ ಹೊಸತಾಗಿ ಕಲ್ಲಿನ ತಡೆಗೋಡೆಯನ್ನು ನಿರ್ಮಿಸುತ್ತಿರುವುದು ಕಂಡುಬಂದಿದೆ. ಈ ಬಗ್ಗೆ ಯೋಜನೆಗೆ ಸಂಬಂಧಿಸಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದಲ್ಲಿ ಕಂಡುಬರುವುದಿಲ್ಲ. ಆದುದರಿಂದ ಈ ಬಗ್ಗೆ ವಿವರಣೆಯನ್ನು ನೀಡುವಂತೆ ತಿಳಿಸಲಾಗಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ)
ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

Received
MSCL

ಮಾಹಿತಿ ಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

TRANSLATED TRUE COPY

Government of Karnataka

Forest, Environment and Ecology Department

Office of the Regional Director (Env), 3 floor, Mangaluru Urban Development Dept, Urwa store, Mangaluru-6

Sl. No. CRZ/ violation/2023-24 Date: 05-02-2024

To,
The Managing Director
Smart City Ltd
Lalbagh, Mangaluru

Sir

Subject: Violation of CRZ Norms during execution of the Waterfront Promenade Development Project on the banks of river Nethravathi in Mangalore Thota grama of Mangalore Taluk regarding

Reference: As per the spot inspection report dated 01.02.2024 of the officers of this office

You have been informed several times not to violate the conditions of the NOC granted when executing the works of the Waterfront Promenade Development project undertaken on the banks of river Nethravathi in Mangalore Thota grama of Mangalore Taluk

As per the reference, when the spot inspection was conducted near 'Commonwealth' Tile factory near the railway bridge, it was found that the work was being carried out in the CRZ IB area. Also in this place it was found that a new stone retaining wall was constructed over the old retaining wall granted. Related to this project, KSCZMA NOC are not found Therefore you are requested to give an explanation regarding this

Yours faithfully

Signed by

Regional Director (Env)
Forest, Environment and Ecology Department
Mangaluru

Annexure A-12 (9) (36)

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಕಛೇರಿ: 0824-2450250

ಈ-ಮೈಲ್: rdenvironment@gmail.com

ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರ(ಪರಿಸರ) ಕಛೇರಿ, 3ನೇ ಮಹಡಿ, ಮಂಗಳೂರು ನಗರಾಭಿವೃದ್ಧಿಪ್ರಾಧಿಕಾರ ಕಟ್ಟಡ, ಮಂಗಳೂರು - 6

ಕ್ರ. ಸಂ: ಸಿಆರ್‌ಝಡ್/ ಉಲ್ಲಂಘನೆ /2023-24 ದಿನಾಂಕ : 13 /1 /2025

ಇವರಿಗೆ,

ಮಾನ್ಯ ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿಗಳು
(ಜೀವಿಪರಿಸ್ಥಿತಿ ಮತ್ತು ಪರಿಸರ)
ಅರಣ್ಯ, ಜೀವಿಪರಿಸ್ಥಿತಿ ಮತ್ತು ಪರಿಸರ ಇಲಾಖೆ
ಬೆಂಗಳೂರು.

ಮಾನ್ಯರೇ,

ವಿಷಯ : ವಾಟರ್ ಫ್ರೆಂಟ್ ಪ್ರೊಮೋನೆಡ್ ಡೆವಲಪ್ ಮೆಂಟ್ ಯೋಜನೆಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಹಾಗೂ ನೇತ್ರಾವತಿ ನದಿ ದಂಡೆಯ ಬಳಿ ಕಾಂಡ್ಲವನ ನಾಶವಾಗಿರುವ ಕುರಿತು ಮನವಿಗಳ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ :
1. ಸರ್ಕಾರದ ಪತ್ರ ಸಂಖ್ಯೆ : ಅಪಜೀ 17 ಸಿಆರ್‌ಝಡ್ 2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ : 25-09-2024
2. ಸರ್ಕಾರದ ಪತ್ರ ಸಂಖ್ಯೆ : ಅಪಜೀ 17 ಸಿಆರ್‌ಝಡ್ 2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ : 21-11-2024
3. ಸರ್ಕಾರದ ಪತ್ರ ಸಂಖ್ಯೆ : ಅಪಜೀ 120 ಸಿಆರ್‌ಝಡ್ 2022 ಬೆಂಗಳೂರು ದಿನಾಂಕ : 29-11-2024
4. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ: ಸಿಆರ್ ಝಡ್/ಉಲ್ಲಂಘನೆ / 2023-24 ದಿನಾಂಕ: 06-5-2024.
5. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ: ಸಿಆರ್(1) /ಜಿ.ಎಲ್. 398/2024-25 ದಿನಾಂಕ: 12-8-2024.
6. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ: ಸಿಆರ್ ಝಡ್/ಸಿಆರ್(4) ಉಲ್ಲಂಘನೆ 35 / 2024-25 ದಿನಾಂಕ: 15-6-2024.
7. ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಮಂಗಳೂರು ಇವರು ಪತ್ರ ಸಂಖ್ಯೆ: ಮ.ಸ್ಮಾ.ಸಿ.ಲಿ/ಇಇ/ಎಇಇ-3/ಎಇ-5/ಸಿ.ಆರ್.86/2024-25/390 ದಿನಾಂಕ: 18-7-2024.
8. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ: ಸಿಆರ್ ಝಡ್/ಸಿಆರ್(4) ಉಲ್ಲಂಘನೆ 35 / 2024-25 ದಿನಾಂಕ: 16-10-2024.
9. ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಮಂಗಳೂರು ಇವರು ಪತ್ರ ಸಂಖ್ಯೆ: ಮ: ಸಾ.ಸಿ.ಲಿ/ ತಾಂತ್ರಿಕ/ EE/AEE-3/AE-5/CR-86/2024-25/801 ದಿನಾಂಕ: 06-11-2024
10. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ: ಸಿಆರ್ ಝಡ್/ಉಲ್ಲಂಘನೆ / 2023-24 ದಿನಾಂಕ: 13-11-2024.
11. ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ) ಇವರ ದೂರು ಅರ್ಜಿ ಪತ್ರ ಸಂಖ್ಯೆ: NECF/comp/95/2024-25 ದಿನಾಂಕ: 19-11-2024
12. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ: ಸಿಆರ್ ಝಡ್/ಸಿಆರ್(1)/ಜಿ.ಎಲ್. 613 / 2024-25 ದಿನಾಂಕ: 20-11-2024.
13. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ: ಸಿಆರ್ ಝಡ್/ಸಿಆರ್(4) ಉಲ್ಲಂಘನೆ 35 / 2024-25 ದಿನಾಂಕ: 21-11-2024.
14. ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಮಂಗಳೂರು ಇವರು ಪತ್ರ ಸಂಖ್ಯೆ: ಮ: ಸಾ.ಸಿ.ಲಿ/ ತಾಂತ್ರಿಕ/ EE/AEE-3/AE-5/CR-86/2024-25/891 ದಿನಾಂಕ: 04-12-2024.
15. ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ) ಇವರ ದೂರು ಅರ್ಜಿ ಪತ್ರ ಸಂಖ್ಯೆ: NECF/comp/WF/2024-25 ದಿನಾಂಕ: 09-12-2024
16. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ: ಸಿಆರ್ ಝಡ್/ಸಿಆರ್(1)/ಜಿ.ಎಲ್.(669) / 2024-25 ದಿನಾಂಕ: 10-12-2024.
17. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ: ಸಿಆರ್ ಝಡ್/ಸಿಆರ್(1)/ಜಿ.ಎಲ್.(669) / 2024-25 ದಿನಾಂಕ: 17-12-2024.
18. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ: ಸಿಆರ್ ಝಡ್/ಉಲ್ಲಂಘನೆ / 2023-24 ದಿನಾಂಕ: 26-12-2024.

****

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಉಲ್ಲೇಖ(1), (2) ಮತ್ತು (3)ರ ಸರ್ಕಾರಿ ಪತ್ರಗಳಲ್ಲಿ ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿಮಿಟೆಡ್ ಇವರು ಕೈಗೊಂಡಿರುವ Nethravathi water front promenade ಯೋಜನೆಯ ಕುರಿತು ಸಲ್ಲಿಸಿರುವ ಆಕ್ಷೇಪಣಾ ಪತ್ರಗಳನ್ನು ನಿಯಮಾನುಸಾರ ಪರಿಶೀಲಿಸಿ ವರದಿ ಸಲ್ಲಿಸುವಂತೆ ಸೂಚಿಸಲಾಗಿರುತ್ತದೆ.

ಮುಂದಿನ ಪುಟ ಕಾಪಿ ಮಾಡಲು ಅವಕಾಶ ನೀಡಲಾಗಿದೆ.

ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಮಂಗಳೂರು ಇವರು ಮಂಗಳೂರು ತಾಲೂಕಿನ ನೇತ್ರಾವತಿ ನದಿ ತೀರದಲ್ಲಿ ಕೈಗೊಳ್ಳುತ್ತಿರುವ waterfront promenade Development ಯೋಜನೆಯ ಕುರಿತು ವಿವರವಾದ ವರದಿಯನ್ನು ಉಲ್ಲೇಖ(4)ರ ಪತ್ರದಲ್ಲಿ ಈಗಾಗಲೇ ಸಲ್ಲಿಸಲಾಗಿರುತ್ತದೆ. ಹಾಗೂ ಸದರಿ ಕಾಮಗಾರಿಗಳ ವಿರುದ್ಧ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿಯಲ್ಲಿ ದಾಖಲಾಗಿರುವ ದಾವೆಗಳ ಅನ್ವಯ ಮಾನ್ಯ ನ್ಯಾಯಾಧಿಕರಣವು ರಚಿಸಿರುವ ಜಂಟಿ ಸಮಿತಿಯ ಪರಿವೀಕ್ಷಣೆಯ ವರದಿಯನ್ನು ಉಲ್ಲೇಖ(5)ರ ಪತ್ರದಲ್ಲಿ ಈಗಾಗಲೇ ಸಲ್ಲಿಸಲಾಗಿರುತ್ತದೆ.

ಮುಂದುವರಿದು, ಸದ್ರಿ ಯೋಜನೆಯ ಕಾಮಗಾರಿ ನಡೆಸುವಾಗ ಮಂಗಳೂರು ತೋಟ ಗ್ರಾಮದ ಸರ್ವೆ ನಂಬ್ರ 8-24-560ರಲ್ಲಿ ಅಡಿಪಾಯ ಹಾಕುವ ಕಾಮಗಾರಿ ನಡೆಸುತ್ತಿರುವುದು ಸ್ಥಳ ಪರಿಶೀಲನೆ ಸಮಯದಲ್ಲಿ ಕಂಡುಬಂದಿರುತ್ತದೆ. ಅದರಂತೆ ಉಲ್ಲೇಖ(6)ರ ದಿನಾಂಕ : 15-6-2024ರ ಈ ಕಛೇರಿ ಪತ್ರದಲ್ಲಿ ಸದರಿ ಕಾಮಗಾರಿಯು ಕಾಂಕ್ರೀಟ್/ಶಾಶ್ವತ ಕಾಮಗಾರಿಯಾಗಿದ್ದು, ಅಧಿಕೃತ ಕಟ್ಟಡಗಳ ನದಿಯ ಕಡೆಗೆ ಇರುತ್ತದೆ. ಅಧಿಕೃತ ಕಟ್ಟಡದ ಭೂಮಿಯ ಕಡೆಗೆ ಮಾತ್ರ ಯೋಜನೆಯನ್ನು ಅನುಷ್ಠಾನ ಮಾಡಲು ಅವಕಾಶವಿರುವುದರಿಂದ ಸದರಿ ನಿರ್ಮಾಣವು ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯ ಉಲ್ಲಂಘನೆಯಾಗಿರುತ್ತದೆ. ಆದುದರಿಂದ ಸದರಿ ಕಾಮಗಾರಿಯನ್ನು ತೆರವುಗೊಳಿಸಲು ತಿಳಿಸಲಾಗಿದೆ (ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ).

ಉಲ್ಲೇಖ(7)ರ ದಿನಾಂಕ: 18-7-2024ರ ಪತ್ರದಲ್ಲಿ ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಮಂಗಳೂರು ಇವರು ಸದ್ರಿ ಅಡಿಪಾಯವು ತಾತ್ಕಾಲಿಕ ಕಟ್ಟಡಕ್ಕೆ ಹಾಕಲಾಗಿರುತ್ತದೆ. ಯಾವುದೇ ಶಾಶ್ವತ ಕಟ್ಟಡ ಕಾಮಗಾರಿ ಕೈಗೆತ್ತಿಕೊಂಡಿರುವುದಿಲ್ಲ ಹಾಗೂ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತುಗಳಿಗೊಳಪಟ್ಟು ಕಾಮಗಾರಿ ನಡೆಸಿರುವುದಾಗಿ ತಿಳಿಸಿರುತ್ತಾರೆ (ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ). ಈ ಕುರಿತು ಉಲ್ಲೇಖ(8)ರ ದಿನಾಂಕ: 16-10-2024ರ ಈ ಕಛೇರಿ ಪತ್ರದಲ್ಲಿ ಸದ್ರಿ ಪ್ರದೇಶದಲ್ಲಿ ಕಬ್ಬಿಣದ ರಾಡ್‌ಗಳನ್ನು ಹಾಗೂ ಸಿಮೆಂಟು, ಕಾಂಕ್ರೀಟ್ ಉಪಯೋಗಿಸಿಕೊಂಡು ಕಾಂಕ್ರೀಟ್ ಅಡಿಪಾಯವನ್ನು ಹಾಕಿರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ. ಇದು ಶಾಶ್ವತ ರಚನೆಯಂತೆ ಕಂಡು ಬರುತ್ತಿದ್ದು, ಅಧಿಕೃತ ಕಟ್ಟಡಗಳ ನದಿಯ ಕಡೆಗೆ ಇದ್ದು ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯ ಉಲ್ಲಂಘನೆಯಾಗುತ್ತದೆ ಎಂದು ಮತ್ತೊಮ್ಮೆ ತಿಳಿಸಲಾಗಿರುತ್ತದೆ(ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ).

ಉಲ್ಲೇಖ(9)ರ ದಿನಾಂಕ: 6-11-2024ರ ಪತ್ರದಲ್ಲಿ ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಮಂಗಳೂರು ಇವರು ಈ ಕೆಳಗಿನ ಅಂಶಗಳನ್ನು ಪರಿಗಣಿಸಿ ತಾತ್ಕಾಲಿಕ ಕಟ್ಟಡ ನಿರ್ಮಾಣ ಮಾಡಿರುವುದಾಗಿ ತಿಳಿಸಿರುತ್ತಾರೆ (ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ).

1. Mangalore Building Bylaws 2006.
2. National building code 2016, Vol 1, Page 617.
3. IS 8758(2013) Recommendation for fire precautionary measures in the construction of temporary structures and pandals.
4. Ministry of Environment, Forest & climate Change.

ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿಯಲ್ಲಿ ದಾಖಲಾಗಿರುವ Application No; 52/2024(SZ) IA: 22of 2024(SZ) ರ ಆದೇಶ ದಿನಾಂಕ: 2-7-2024ರ ಕಂಡಿಕೆ ನಂ.3ರಲ್ಲಿ "the interim order passed on the earlier occasion against the project proponent would continue as it restrains the project proponent only from carrying on the work on the riverfront side in the CRZ area, it is open to the project proponent to proceed with any other work within the norms with appropriate approvals and clearance''ಎಂದಿರುತ್ತದೆ.

ಆದ್ದರಿಂದ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತು ಉಲ್ಲಂಘಿಸಿ ನದಿ ತೀರದಲ್ಲಿ CRZ IB ಪ್ರದೇಶದಲ್ಲಿ ನಿರ್ಮಿಸಿರುವ ತಡೆಗೋಡೆಯನ್ನು ಹಾಗೂ ತುಂಬಿಸಿರುವ ಮಣ್ಣನ್ನು ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಮಂಗಳೂರು ರವರು ಪ್ರಸ್ತುತ ತೆರವುಗೊಳಿಸಬಹುದೇ ಎಂಬ ಬಗ್ಗೆ ಇಲಾಖೆಯ ಕಾನೂನು ಅಭಿಪ್ರಾಯ ಹಾಗೂ ಸೂಕ್ತ ನಿರ್ದೇಶನವನ್ನು ಉಲ್ಲೇಖ(10) ದಿನಾಂಕ: 13-11-2024ರ ಪತ್ರದಲ್ಲಿ ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿಯವರಲ್ಲಿ ಕೋರಲಾಗಿರುತ್ತದೆ. ಆದರೆ ಯಾವುದೇ ನಿರ್ದೇಶನ ಬಂದಿರುವುದಿಲ್ಲ.

ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ) ಇವರು ಉಲ್ಲೇಖ(11)ರ ದಿನಾಂಕ: 19-11-2024ರ ಪತ್ರದಲ್ಲಿ ಮಂಗಳೂರು ತೋಟ ಗ್ರಾಮದಲ್ಲಿ ಪಿಂಟೋ ಟೈಲ್ ಫ್ಯಾಕ್ಟರಿಗೆ ಸೇರಿದ ಸ್ಥಳದಲ್ಲಿ ಮೋರ್ಗನ್ಸ್ ಗೇಟ್ ಸಮೀಪ ಸಮುದ್ರದ ಕಡೆಗೆ ಶಾಶ್ವತ ರಚನೆ ನಿರ್ಮಾಣ ಚಟುವಟಿಕೆಯನ್ನು ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಲಿಮಿಟೆಡ್ ವತಿಯಿಂದ ಕೈಗೊಳ್ಳುತ್ತಿರುವುದಾಗಿ ದೂರನ್ನು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ(ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ).ಈ ಬಗ್ಗೆ ದಿನಾಂಕ : 20-11-2024ರಂದು ಸ್ಥಳ ಪರಿಶೀಲಿಸಿ ಮಹಜರು ನಡೆಸಲಾಗಿರುತ್ತದೆ.

ಮಾಹಿತಿ ಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

ಪರಿಶೀಲನಾ ಸಮಯದಲ್ಲಿ ಪ್ರಥಮವಾಗಿ ದೂರಿನಲ್ಲಿ ತಿಳಿಸಿರುವ ವಿಷಯ ಅಂದರೆ ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿ. ಮಂಗಳೂರು ಇವರು ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿ ಶಾಶ್ವತ ಕಾಂಕ್ರೀಟ್ ಅಡಿಪಾಯ ರಚನೆಗಳನ್ನು ಸಮುದ್ರದ ಕಡೆಗೆ ಕಟ್ಟುತ್ತಿದ್ದಾರೆ ಹಾಗೂ ಸದ್ರಿ ಕಾಮಗಾರಿಯು ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆ ಹಾಗೂ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನೀಡಿರುವ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತಿನ ಉಲ್ಲಂಘನೆಯಾಗಿದೆ ಎಂದು ತಿಳಿಸಿರುವ ಅಂಶವನ್ನು ಓದಿ ಹೇಳಲಾಯಿತು. ಈ ಬಗ್ಗೆ ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಇಂಜಿನಿಯರ್ ಬಳಿ ವಿಚಾರಿಸಿದಾಗ ಯೋಜನೆ ಅನುಷ್ಟಾನಕ್ಕಿಂತ ಹಲವಾರು ವರ್ಷದ ಹಿಂದೆಯೇ ನಿರ್ಮಿಸಿರುವ ಹಳೆಯ ಪಿಚ್ಚಿಂಗ್ ಮಾಡಿದ ಗೋಡೆಯ ಮೇಲೆಯೇ ಕ್ರಶರ್ ಪೌಡರ್ ಮತ್ತು ಸಿಮೆಂಟ್ ಮಿಶ್ರಣದೊಂದಿಗೆ ಕಪ್ಪು ಕಲ್ಲನ್ನು ಕಟ್ಟಿರುತ್ತೇವೆ. ಸದ್ರಿ ಕಾಮಗಾರಿಯು ಶಾಶ್ವತ (ಪರ್ಮನೆಂಟ್) ಕಾಮಗಾರಿ ಆಗಿರುವುದಿಲ್ಲ ಹಾಗೂ ಈ ಕಾಮಗಾರಿಯನ್ನು ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ಪೀಠದಿಂದ ರಚಿಸಲ್ಪಟ್ಟ ಜಂಟಿ ಸಮಿತಿ ಸದಸ್ಯರು ಈಗಾಗಲೇ ಪರಿಶೀಲನೆ ನಡೆಸಿದ್ದು, ತದ ನಂತರದಲ್ಲಿ ದಿನಾಂಕ : 2-7-2024ರ ಮಾನ್ಯ ಹಸಿರು ಪೀಠದ ಆದೇಶದಂತೆ ಯಾವುದೇ ಹೊಸ ಕಾಮಗಾರಿಯನ್ನು ನದಿ ತೀರದಲ್ಲಿ ನಡೆಸಿರುವುದಿಲ್ಲ ಎಂದು ತಿಳಿಸಿದರು. ಪರಿಶೀಲನೆ ಸಮಯದಲ್ಲಿ ನದಿ ತೀರದಲ್ಲಿ ಯಾವುದೇ ಹೊಸ ಕಾಮಗಾರಿ ನಡೆಸುತ್ತಿರುವುದು ಪ್ರಗತಿಯಲ್ಲಿರುವುದು ಕಂಡುಬಂದಿರುವುದಿಲ್ಲ.

ಮುಂದುವರಿದು, ದೂರಿನಲ್ಲಿ ಕಾಂಡ್ಲ ಗಿಡಗಳನ್ನು ನಾಶ ಪಡಿಸಲಾಗಿದೆ ಎಂದು ತಿಳಿಸಿರುವ ಅಂಶವನ್ನು ಪರಿಶೀಲಿಸಲಾಯಿತು. ಪರಿಶೀಲನೆ ಸಮಯದಲ್ಲಿ ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿ ಕಾಂಡ್ಲ ಗಿಡಗಳಿರುವುದು ಕಂಡುಬಂತು ಹಾಗೂ ಕೆಲವೊಂದು ಹಳೆಯ ಕೊಂಬೆಗಳು ನೈಸರ್ಗಿಕವಾಗಿ ಬಿದ್ದಿರುವುದು ಕಂಡುಬಂತು. ಆದರೆ ಹೊಸತಾಗಿ ಯಾವುದೇ ಗಿಡ ಹಾಗೂ ಕೊಂಬೆಗಳನ್ನು ಕಡಿದು ಹಾಕಿರುವುದು ಕಂಡು ಬಂದಿರುವುದಿಲ್ಲ. ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿ ನದಿ ತೀರದಿಂದ ಭೂಮಿಯ ಕಡೆಗೆ ಸುಮಾರು 5 ಮೀ. ದೂರದಲ್ಲಿ 3 ಜನ ಕಾರ್ಮಿಕರು ಕ್ರಶರ್ ಪೌಡರ್, ಸಿಮೆಂಟು ಮತ್ತು ಕಪ್ಪು ಕಲ್ಲಿನಿಂದ ಪ್ರಮೋನೆಡ್ ಕಾಮಗಾರಿ ಮಾಡುತ್ತಿರುವುದು ಕಂಡುಬಂತು. ದೂರಿನಲ್ಲಿ ಲಗತ್ತಿಸಿರುವ ಛಾಯಾಚಿತ್ರದಂತೆ ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿ ಯಾವುದೇ ಜೆ.ಸಿ.ಬಿ ಇರಲಿಲ್ಲ ಹಾಗೂ ಇತರ ಯಾವುದೇ ಕಾಮಗಾರಿ ಮಾಡುತ್ತಿರಲಿಲ್ಲ.

ಸದರಿ ಕಾಮಗಾರಿ ಕುರಿತು ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ಪೀಠ ಚೆನ್ನೈ ಇಲ್ಲಿ ದಾಖಲಿಸಿರುವ OA 52/2024ರ ದಿನಾಂಕ: 2-7-2024ರ ಆದೇಶದ ಕಂಡಿಕೆ ನಂ.3ರಲ್ಲಿ ತಿಳಿಸಿರುವ ಷರತ್ತುಗಳನ್ನು ಪಾಲಿಸುವಂತೆ ಹಾಗೂ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನೀಡಿರುವ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತಿಗೊಳಪಟ್ಟು ಕಾಮಗಾರಿ ನಡೆಸುವಂತೆ ಹಾಗೂ ಯಾವುದೇ ರೀತಿಯಲ್ಲಿ ನಿಬಂಧನೆಗಳನ್ನು ಉಲ್ಲಂಘಿಸದಂತೆ ಸ್ಥಳದಲ್ಲಿ ಹಾಜರಿದ್ದ ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್ ಸಿಟಿ ಲಿ. ರವರ ಅಧಿಕಾರಿಯವರಿಗೆ ಹಾಗೂ ಗುತ್ತಿಗೆದಾರರ ಸೈಟ್ ಇಂಜಿನಿಯರ್‌ರವರಿಗೆ ತಿಳಿಸಲಾಯಿತು. ಇದಕ್ಕೆ ಅವರು ಒಪ್ಪಿಕೊಂಡು ಮಾನ್ಯ ಹಸಿರು ಪೀಠದ ಆದೇಶ ಹಾಗೂ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದಂತೆ ಕಾಮಗಾರಿ ಮಾಡುವುದಾಗಿ ತಿಳಿಸಿದರು.

ಸದರಿ ಯೋಜನೆಗೆ ಮಂಜೂರಾದ ಸ್ಥಳವನ್ನು ಬಿಟ್ಟು ಇತರ ಸ್ಥಳದಲ್ಲಿ ಕಾಮಗಾರಿ ನಡೆಸುತ್ತಿದ್ದು, ಕಾಮಗಾರಿಗೆ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನೀಡಲಾಗಿರುವ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದಲ್ಲಿ ವಿಧಿಸಿರುವ ಷರತ್ತುಗಳಿಗೆ ವ್ಯತಿರಿಕ್ತವಾಗಿ ಕಾಮಗಾರಿ ನಡೆಸುತ್ತಿರುವ ಬಗ್ಗೆ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿಯಲ್ಲಿ(NGT)ದಾಖಲಾಗಿರುವ Application No; 52/2024(SZ) IA: 22of 2024(SZ) ರ ಆದೇಶದ ಕಂಡಿಕೆ ನಂ.3ರಲ್ಲಿ ತಿಳಿಸಿರುವ ಷರತ್ತುಗಳನ್ನು ಪಾಲಿಸುವಂತೆ ಹಾಗೂ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನೀಡಲಾಗಿರುವ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತುಗಳಿಗೊಳಪಟ್ಟು ನಿರ್ಮಾಣ ಕಾಮಗಾರಿಯನ್ನು ನಡೆಸುವಂತೆ ಹಾಗೂ ಯಾವುದೇ ರೀತಿಯಲ್ಲಿ ನಿಬಂಧನೆಗಳನ್ನು ಉಲ್ಲಂಘಿಸದಂತೆ ಉಲ್ಲೇಖ(12)ರ ಈ ಕಛೇರಿ ಪತ್ರ ದಿನಾಂಕ: 20-11-2024ರಲ್ಲಿ ಮತ್ತೊಮ್ಮೆ ತಿಳಿಸಲಾಗಿದೆ (ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ).

ಮುಂದುವರಿದು ಉಲ್ಲೇಖ(13)ರ ದಿನಾಂಕ: 21-11-2024ರ ಈ ಕಛೇರಿ ಪತ್ರದಲ್ಲಿ ಮತ್ತೊಮ್ಮೆ ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಮಂಗಳೂರು ಇವರಿಗೆ ಪತ್ರ ಬರೆದು, ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರ ಷರತ್ತು ಸಂಖ್ಯೆ(1)ರಲ್ಲಿ "No permanent structure/concrete structure should be constructed" ಎಂದು ತಿಳಿಸಲಾಗಿರುತ್ತದೆ. ಆದರೆ ಸದ್ರಿ ಪ್ರದೇಶದಲ್ಲಿ ಕಬ್ಬಿಣದ ರಾಡ್‌ಗಳನ್ನು ಹಾಗೂ ಸಿಮೆಂಟು ಉಪಯೋಗಿಸಿಕೊಂಡು ಅಡಿಪಾಯವನ್ನು ಹಾಕಿರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ. ಸದರಿ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದಲ್ಲಿ The proposed structure are aligned on the landward side of the old structures constructed prior to 1991 ಎಂದಿರುತ್ತದೆ. ಆದರೆ, ಮೇಲೆ ತಿಳಿಸಿದ ಕಾಮಗಾರಿಯು ಅಧಿಕೃತ ಕಟ್ಟಡಗಳ ನದಿಯ ಕಡೆಗೆ ಇದ್ದು, ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯ ಉಲ್ಲಂಘನೆಯಾಗಿರುತ್ತದೆ. ಸದ್ರಿ ಉಲ್ಲಂಘನೆಯನ್ನು ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ಪೀಠದಿಂದ ರಚಿಸಲ್ಪಟ್ಟ ಜಂಟಿ ಸಮಿತಿಯ ಪರಿಶೀಲನಾ ವರದಿಯಲ್ಲಿ ಸಹ ದಾಖಲಿಸಿರುತ್ತಾರೆ. ಆದುದರಿಂದ ಸದರಿ ಕಾಮಗಾರಿಯನ್ನು ತೆರವುಗೊಳಿಸಿ ಈ ಕಛೇರಿಗೆ ವರದಿ ಸಲ್ಲಿಸುವಂತೆ ತಿಳಿಸಲಾಗಿರುತ್ತದೆ (ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ).

ಮಾಹಿತಿ ಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

ಉಲ್ಲೇಖ(14)ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಮಂಗಳೂರು ಇವರು ದಿನಾಂಕ: 4–12–2024ರ ತಮ್ಮ ಪತ್ರದಲ್ಲಿ ನೇತ್ರಾವತಿ ರೈಲ್ವೆ ಸೇತುವೆಯಿಂದ ಬೋಳಾರ ಸೀ ಫೇಸ್ ವರೆಗೆ 2.1 ಕಿ. ಮೀ ಬಂದರು ಇಲಾಖೆಗೆ ಒಳಪಟ್ಟ ಜಾಗದಲ್ಲಿ Waterfront Promenade Development ಯೋಜನೆಯ ಕಾಮಗಾರಿಯನ್ನು ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನೀಡಲಾಗಿರುವ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತುಗಳಿಗೊಳಪಟ್ಟು ಕಾಮಗಾರಿಯನ್ನು ಕೈಗೆತ್ತಿಕೊಳ್ಳಲಾಗಿರುತ್ತದೆ. ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿ ಚೈನ್ನೈ ಪೀಠದ ಆದೇಶದನ್ವಯ ನದಿ ಕಡೆಗೆ ಯಾವುದೇ ಕಾಮಗಾರಿ ನಿರ್ವಹಿಸಲಾಗುತ್ತಿಲ್ಲ ಎಂದು ತಿಳಿಸಿರುತ್ತಾರೆ.

ಉಲ್ಲೇಖ(15)ರ ದಿನಾಂಕ: 09–12–2024ರ ಪತ್ರದಲ್ಲಿ ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ) ಇವರು, ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ವತಿಯಿಂದ ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿ ಕಾಂಕ್ರೀಟ್‌ನಿಂದ ನಿರ್ಮಾಣ ಕಾಮಗಾರಿಯನ್ನು ಮಾಡುತ್ತಿರುವುದಾಗಿ ಮತ್ತೊಮ್ಮೆ ದೂರು ಅರ್ಜಿಯನ್ನು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ. ಅದರಂತೆ ದಿನಾಂಕ: 10–12–2024ರಂದು ಸ್ಥಳ ಪರಿಶೀಲನೆ ನಡೆಸಲಾಗಿದೆ. ಪರಿಶೀಲನೆ ಸಮಯದಲ್ಲಿ ನದಿ ದಡದಿಂದ 1ಮೀ. ದೂರದಲ್ಲಿ ಭೂಮಿಯ ಕಡೆಗೆ 10ಮೀ. ಉದ್ದ 6 ಫೀಟ್ ಅಗಲಕ್ಕೆ ನೆಲವನ್ನು 5 ಫೀಟ್ ಆಳಕ್ಕೆ ಅಗೆದು ಅಲ್ಲಿ ಕಪ್ಪು ಕಲ್ಲು, ಕ್ರಶರ್ ಪೌಡರ್ ಮತ್ತು ಸಿಮೆಂಟನ್ನು ತುಂಬಿಸಿ ಪ್ರೊಮೋನೆಡ್ ತಡೆಗೋಡೆಯ ಅಡಿಪಾಯದ ಕಾಮಗಾರಿಯನ್ನು ಮಾಡುತ್ತಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಅದಕ್ಕೆ ತಾಗಿಕೊಂಡು ಮುಂದಕ್ಕೆ 27ಮೀ. ಉದ್ದ 7 ಫೀಟ್ ಎತ್ತರಕ್ಕೆ ಕ್ರಶರ್ ಪೌಡರ್ , ಸಿಮೆಂಟ್ ಮತ್ತು ಕಪ್ಪು ಕಲ್ಲಿನಿಂದ ತಡೆಗೋಡೆಯನ್ನು ಆಕಾರದಲ್ಲಿ ನಿರ್ಮಿಸಿರುತ್ತಾರೆ. ಇದರ ತುದಿಯು ನದಿ ಭರತರೇಖೆಯಿಂದ 4ಮೀ. ದೂರದಲ್ಲಿರುತ್ತದೆ ನದಿ ಭರತರೇಖೆಗೆ ತಾಗಿಕೊಂಡು ಯಾವುದೇ ಕಾಮಗಾರಿ ಮಾಡುತ್ತಿರುವುದು ಕಂಡುಬಂದಿಲ್ಲ. ಇದು CRZ ವ್ಯಾಪ್ತಿಯಲ್ಲಿದ್ದು ಮೇಲ್ನೋಟಕ್ಕೆ ಶಾಶ್ವತ ರಚನೆಯಂತೆ ಕಂಡುಬಂದಿರುತ್ತದೆ.

ಉಲ್ಲೇಖ(16)ರ ದಿನಾಂಕ: 10–12–2024ರ ಈ ಕಛೇರಿ ಪತ್ರದಲ್ಲಿ ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಮಂಗಳೂರು ಇವರಿಗೆ, ಮಾನ್ಯ ಸರ್ಕಾರದ ನಿರ್ದೇಶನದಂತೆ ಮತ್ತು ದೂರು ಅರ್ಜಿಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಈ ಕಛೇರಿಯ ಅಧಿಕಾರಿಗಳು ಹಲವಾರು ಬಾರಿ ಯೋಜನಾ ಸ್ಥಳಕ್ಕೆ ಬೇಟಿ ನೀಡಿ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಉಲ್ಲಂಘನೆ ಕುರಿತಾಗಿ ಪರಿಶೀಲನೆ ನಡೆಸಿದ್ದು ಹಲವಾರು ಬಾರಿ ತಮಗೆ ಪತ್ರಗಳ ಮುಖಾಂತರ, ದೂರು ಅರ್ಜಿಗಳನ್ನು ಕಳುಹಿಸಿ ದೂರಿನಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಉಲ್ಲಂಘನೆ ಆಗುವಂತಹ ಯಾವುದೇ ಕಾಮಗಾರಿಗಳನ್ನು ಮಾಡದಂತೆ ಹಾಗೂ ದೂರಿನಲ್ಲಿ ಆಪಾದನೆ ಮಾಡಿರುವ ವಿಷಯಗಳಿಗೆ ಸೂಕ್ತ ರೀತಿಯಲ್ಲಿ ಸಮಜಾಯಿಷಿಕೆಯನ್ನು ನೀಡಲು ಮತ್ತು ಉಲ್ಲಂಘನೆಯಾಗಿದ್ದಲ್ಲಿ ಅದನ್ನು ಸರಿಪಡಿಸಲು ಕೂಡ ತಿಳಿಸಲಾಗಿದ್ದರೂ ಸೂಕ್ತ ಸ್ಪಂದನೆ ನೀಡಿರುವುದಿಲ್ಲ. ಆದ ಕಾರಣ ಈ ಮೂಲಕ ತಮಗೆ ಸ್ಪಷ್ಟವಾಗಿ ತಿಳಿಸುವುದೇನೆಂದರೆ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ವತಿಯಿಂದ ಷರತ್ತುಗಳನ್ನು ಮತ್ತು ಮಾರ್ಗಸೂಚಿಗಳಿಗೆ ಒಳಪಟ್ಟು ನೀಡಿರುವ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರ ಮತ್ತು ಮಾನ್ಯ ಹಸಿರು ನ್ಯಾಯ ಪೀಠದ ಮಧ್ಯಂತರ ಆದೇಶದಲ್ಲಿ ನೀಡಿರುವ ನಿರ್ದೇಶನಕ್ಕೆ ಒಳಪಟ್ಟು ಕಾಮಗಾರಿಯನ್ನು ನಿರ್ವಹಿಸುವುದು ಮತ್ತು ಈಗಾಗಲೇ ತಿಳಿಸಿರುವಂತೆ ಸೂಕ್ತ ರೀತಿಯಲ್ಲಿ ಸಮಜಾಯಿಷಿಯನ್ನು (Explanation)ನೀಡಲು ತಿಳಿಸಿದೆ. ರಾಷ್ಟ್ರೀಯ ಪರಿಸರ ಸಂರಕ್ಷಣಾ ಒಕ್ಕೂಟ(ರಿ) ಇವರ ದೂರು ಅರ್ಜಿಯನ್ನು ಕಳುಹಿಸುತ್ತಾ, ಈ ಬಗ್ಗೆ ವಿವರಣೆಯನ್ನು ಕೋರಲಾಗಿದೆ. ಪತ್ರದಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಕಾಂಕ್ರೀಟಿನಿಂದ ನಿರ್ಮಾಣ ಕಾಮಗಾರಿ ಮಾಡುತ್ತಿದ್ದಲ್ಲಿ ಇದನ್ನು ಕೂಡಲೇ ಸ್ಥಗಿತಗೊಳಿಸುವಂತೆ ತಿಳಿಸಿದೆ. ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿಯ (NGT) ಆದೇಶದ ಷರತ್ತುಗಳನ್ನು ಪಾಲಿಸುವಂತೆ ಹಾಗೂ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನೀಡಲಾಗಿರುವ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತುಗಳಿಗೊಳಪಟ್ಟು ನಿರ್ಮಾಣ ಕಾಮಗಾರಿಯನ್ನು ನಡೆಸುವಂತೆ ಯಾವುದೇ ರೀತಿಯಲ್ಲಿ ನಿಬಂಧನೆಗಳನ್ನು ಉಲ್ಲಂಘಿಸದಂತೆ ತಿಳಿಸಲಾಗಿದೆ. ಕಾಲಕಾಲಕ್ಕೆ ಮಾನ್ಯ ಘನ ಸರ್ಕಾರ ಹಾಗೂ ನ್ಯಾಯ ಮಂಡಳಿಗಳಿಂದ ನೀಡಿರುವ ನಿರ್ದೇಶನಕ್ಕೆ ಬದ್ಧರಾಗಿರುವಂತೆ ತಿಳಿಸಿದೆ. ಕರಾವಳಿ ನಿಯಂತ್ರಣ ವಲಯ ಅಧಿಸೂಚನೆಯನ್ನು ಉಲ್ಲಂಘಿಸಿ ನಿರ್ಮಿಸುತ್ತಿರುವ ಎಲ್ಲಾ ಕಾಮಗಾರಿಗಳನ್ನು ಸ್ಥಗಿತಗೊಳಿಸಿ ಉಲ್ಲಂಘನಾ ಪ್ರಕರಣಗಳು ಆಗಿದ್ದಲ್ಲಿ ಅದನ್ನು ಸರಿಪಡಿಸಲು ಸೂಕ್ತಕ್ರಮ ತೆಗೆದುಕೊಂಡು, ಎಲ್ಲಾ ದೂರು ಅರ್ಜಿಯಲ್ಲಿ ಆಪಾದಿಸಿರುವ ವಿಷಯಗಳ ಕುರಿತು ತಮ್ಮ ಸಮಜಾಯಿಷಿಗಳನ್ನು ಒಳಗೊಂಡಂತೆ ವರದಿಯನ್ನು ಈ ಕಛೇರಿಗೆ ಸಲ್ಲಿಸುವಂತೆ ಮತ್ತೊಮ್ಮೆ ತಿಳಿಸಲಾಗಿರುತ್ತದೆ.

ಮುಂದುವರಿದು ಉಲ್ಲೇಖ(17)ರ ದಿನಾಂಕ: 17–12–2024ರ ಈ ಕಛೇರಿ ಪತ್ರದಲ್ಲಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದಿಂದ ನೀಡಿರುವ ನಿರಾಕ್ಷೇಪಣಾ ಪತ್ರದ ಷರತ್ತುಗಳ ಉಲ್ಲಂಘನೆಗಾಗಿ ಏಕೆ ಶಿಫಾರಸ್ಸು ಮಾಡಬಾರದು ಎಂಬ ಬಗ್ಗೆ ಸೂಕ್ತ ಸಮಜಾಯಿಷಿಯನ್ನು ಪತ್ರ ತಲುಪಿದ 15 ದಿನಗಳೊಳಗೆ ಈ ಕಛೇರಿಗೆ ಸಲ್ಲಿಸಲು ಮಂಗಳೂರು ಸ್ಮಾರ್ಟ್‌ಸಿಟಿ ಮಂಗಳೂರು ಇವರಿಗೆ ತಿಳಿಸಲಾಗಿದೆ(ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ).

(13)

ಉಲ್ಲೇಖ(18) ದಿನಾಂಕ: 26–12–2024ರ ಈ ಕಛೇರಿ ಪತ್ರದಲ್ಲಿ ಮಂಗಳೂರು ತೋಟ ಗ್ರಾಮದಲ್ಲಿ ಕಾಮನ್ ವೆಲ್ತ್ ಟೈಲ್ ಫ್ಯಾಕ್ಟರಿಯ ಸಮೀಪ ರೈಲು ಸೇತುವೆಯ ಬಳಿ CRZ IB ಪ್ರದೇಶದಲ್ಲಿ ತಡೆಗೋಡೆ ನಿರ್ಮಾಣ ಮಾಡಿ ಮಣ್ಣು ತುಂಬಿಸಿರುವುದನ್ನು ಹಾಗೂ ಮಂಗಳೂರು ತೋಟ ಗ್ರಾಮದ ಸರ್ವೆ ನಂಬ್ರ 8–24–560 ರಲ್ಲಿ ಕಾಂಕ್ರೀಟ್ ಅಡಿಪಾಯ ಹಾಕಿರುವುದನ್ನು ತೆರವುಗೊಳಿಸಿ ಈ ಕಛೇರಿಗೆ ವರದಿ ಸಲ್ಲಿಸಲು ಮತ್ತೊಮ್ಮೆ ತಿಳಿಸಲಾಗಿದೆ(ಪ್ರತಿ ಲಗತ್ತಿಸಿದೆ). ಆದರೆ ಇದು ವರೆಗೂ ಯಾವುದೇ ವರದಿಯು ಇದು ವರೆಗೂ ಈ ಕಛೇರಿಯಲ್ಲಿ ಸ್ವೀಕೃತವಾಗಿರುವುದಿಲ್ಲ ಎಂದು ಪ್ರಕರಣದ ವರದಿಯನ್ನು ತಮ್ಮ ಅವಗಾಹನೆಗೆ ಸಲ್ಲಿಸಲಾಗಿದೆ.

ವಂದನೆಗಳೊಂದಿಗೆ,

ಅಡಕ: ಮೇಲಿನಂತೆ (9)

ತಮ್ಮ ನಂಬುಗೆಯ,
ಸಹಿ/–

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ),
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

ಪ್ರತಿಯನ್ನು ಗೌರವಗಳೊಂದಿಗೆ ಅಪರ ಪ್ರಧಾನ ಮುಖ್ಯ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿ ಹಾಗೂ ಆಯುಕ್ತರು (ತಾಂತ್ರಿಕ ಕೋಶ) ಮತ್ತು ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿ, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರ (ಅರಣ್ಯ, ಜೀವಿಪರಿಸ್ಥಿತಿ ಮತ್ತು ಪರಿಸರ ಇಲಾಖೆ)ಬೆಂಗಳೂರು ಇವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಲಾಗಿದೆ.

ಪ್ರತಿಯನ್ನು ಗೌರವಗಳೊಂದಿಗೆ ಅಧ್ಯಕ್ಷರು, ದಕ್ಷಿಣ ಕನ್ನಡ ಜಿಲ್ಲಾ ಕರಾವಳಿ ವಲಯ ನಿರ್ವಹಣಾ ಸಮಿತಿ ಹಾಗೂ ಜಿಲ್ಲಾಧಿಕಾರಿಯವರು ,ದ.ಕ.ಜಿಲ್ಲೆ, ಮಂಗಳೂರು ಇವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ),
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ
ಮಂಗಳೂರು.

ದಿ.18.01.2025ರಂದು
ರವಾನಿಸಲಾಗಿದೆ.

ಮಾಹಿತಿ ಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಮೇರೆಗೆ ನೀಡಲಾಗಿದೆ

Government of Karnataka

Department of Forest, Environment and Biology

Office of the Regional Director (Environment), 3rd Floor, Mangalore Urban Development Authority Building, Mangalore - 6

Ref No. CRZ/Violation/2023-24 Date: 13/1/2025

To

Principal Secretary to the Govt (Ecology & Environment),

Department of Forest, Ecology, Environment, Bangalore

Sir

Sub: Regarding the petitions received concerning the Waterfront Promenade Development Project and the destruction of mangroves along the banks of the Nethravathi River

Reference:

1. Government Letter No : Apaji 17 CRZ 2022 Bangalore Dated : 25-09-2024
2. Government Letter No : Apaji 17 CRZ 2022 Bangalore Dated : 21-11-2024
3. Government Letter No : Apajee 120 CRZ 2022 Bangalore Dated : 29-11-2024
4. This office letter No: CRZ/VIOLATION / 2023-24 Dated: 06-5-2024,
5. This office letter No: CR(1) /GL, 398/2024-25 dated: 12-8-2024.
6. This office letter No: CRZ/ CR(4) violation 35/2024-25 dated 15-06-2024
7. SMART CITY MANGALORE vide Letter No: MSCL/Tech/EE/AEE-3/AE-5/CR 86/2024-25/390 dated 18-7-2024.
8. This office letter No: CRZ/ CR(4) violation 35/2024-25 dated 16-10-2024
9. SMART CITY MANGALORE vide Letter No: MSCL/Tech/EE/AEE-3/AE-5/CR 86/2024-25 / 801 2: 06-11-2024

10. This office letter No: CRZ/Violation / 2023-24 Dated: 13-11-2024.

11. National Environment Care federation(R)Complaint Petition No: NECF/comp/95/ 2024-25 dated 19-11-2024

12. This office letter dated CRZ/ CR(1)/ GL613/2024-25 dated 20-11-2024

13. This office letter vide no. CRZ/ CR (4)/violation 35 / 2024-25 dated 21-11-2024.

14. Smart City Mangalore Letter No: MSCL/ Technical/ EE/AEE-3/AE-5/CR-86/2024-25/891 dated 04.12.2024

15. National Environment Care federation(R) Petition No: NECF/comp/WF/2024-25 : dated 09-12-2024

16. This office letter dated CRZ/ CR(1)/ GL669/2024-25 dated 10-12-2024.

17. This office letter dated CRZ/ CR(1)/ GL669/2024-25 dated 17-12-2024.

18. This office letter No: CRZ/Violation / 2023-24 dated: 26-12-2024

With regard to the above-referenced government letters (1), (2), and (3), it was suggested that the objection letters be reviewed as per the rules and a report be submitted on the Nethravathi Waterfront Promenade Project undertaken by Mangaluru Smart City Ltd.

Mangalore Smart City Ltd. has already submitted a detailed report, as referenced in (4), on the Waterfront Promenade Development Project undertaken in Mangalore Taluk. Also, the inspection report of the Joint Committee, constituted by the Hon'ble National Green Tribunal, has been submitted as per the letter referenced in (5), based on the cases filed in the Hon'ble National Green Tribunal against the said works.

Furthermore, during the site inspection conducted while executing the said project, it was observed that foundation-laying work was being carried out in Survey No. 8-24-560 of Mangaluru Thota village. As per our letter reference (6) dated 15-6-2024 the said work is permanent / concrete structure and are located on the riverside of the authorised buildings. Since the project is permitted to be implemented only on the landward side of the authorized buildings, this construction is in violation of the Coastal Regulation Zone (CRZ) Notification. Therefore, the said work has been directed to be cleared (copy enclosed)

In the letter referenced (7), dated 18-07-2024, Smart City Mangalore stated that the foundation was laid for a temporary structure and that no permanent construction work had been undertaken. It was also mentioned that the work was carried out in accordance with the conditions outlined in the objection letter from the Karnataka State Coastal Zone Management Authority (as per the attached document).

However, as per this office's letter referenced (8), dated 16-10-2024, it was observed that a concrete foundation had been laid using iron bars and cement concrete in the said area. It is reiterated that this structure is found to be permanent, located on the riverside of the authorized buildings, and is in violation of the Coastal Regulation Zone (CRZ) Notification (copy attached).

In the letter referenced (9), dated 06-11-2024, Mangaluru Smart City has stated that they have constructed a temporary building, taking into account the following considerations (copy attached):

1. Mangalore Building Bylaws, 2006.

2. National Building Code, 2016, Vol. 1, Page 617.

3. IS 8758 (2013) – Recommendations for Fire Precautionary Measures in the Construction of Temporary Structures and Pandals.

4. Guidelines issued by the Ministry of Environment, Forest & Climate Change.

In the case registered before the Hon'ble National Green Tribunal, Application No: 52/2024(SZ) IA, order dated 02-07-2024, order no. 3, it is stated that: *"The interim order passed earlier against the project proponent shall continue, as it restrains the project proponent only from carrying out work on the riverfront side in the CRZ area. However, it is open to the project proponent to proceed with any other work within the prescribed norms, subject to obtaining appropriate approvals and clearances."*

In the CRZ-IB area on the river, where a revetment wall has been constructed and soil has been filled in violation of the stipulated NOC conditions, a legal opinion and appropriate direction were sought from the Principal Secretary to the Government regarding its removal, as per reference (10) dated 13-11-2024. However, no direction has been received yet.

The National Environment Care Federation ®, as per Reference (1) complaint dated 19-11-2024 (copy attached), stated that Mangalore Smart City Limited is constructing a permanent structure towards the sea near Pinto Tile Factory, Morgan's Gate, in Mangaluru Thota village. A spot inspection was conducted, and a Mahazar was prepared.

At the time of inspection, it was read out as indicated in the complaint that, the first issue mentioned was that the said work of Mangalore Smart City involves constructing permanent structures with concrete foundation towards the sea, which is in violation of the CRZ norms and the No Objection Letter issued by KSCZMA. When we inquired about this with the Smart City engineer, he stated that they were placing stones using crusher powder mixed with cement and black stones on pre-existing old pitching stones that existed prior to the commencement of the project, He further stated that the said work is not a permanent structure and the members of the joint committee constituted by the Hon'ble National Green Tribunal have inspected the site. Further he stated that as per the Hon'ble Green Tribunal's order dated 02.07.2024, no new work has been carried out towards the riverside. During the inspection, it was observed that no new work was in progress.

Further, the complaint regarding the alleged destruction of mangroves was examined. During the inspection, it was observed that mangroves were present at the site, and some old branches had naturally fallen. However, no new plants or branches were found to have been cut. At the site, approximately 5 meters from the riverbank towards the land, 3 workers were seen constructing promenades using crusher powder, cement, and black stones.

Additionally, as per the photograph attached to the complaint, no JCB was present at the site, and no other work was being carried out at the time of inspection.

In connection with the case registered regarding the proposed project in the Hon'ble National Green Tribunal, Chennai (Application No: 52/2024(SZ) IA), as per Order No. 3 of the order dated 02-07-2024, the Mangalore Smart City Ltd. engineer and the contractor's site engineer, who were present at the site, were instructed to comply with the conditions outlined in the tribunal's order and to proceed with the work in accordance with the NOC issued by the Coastal Zone Management Authority. They agreed to these conditions and stated that they would carry out the work as per the directives of the Hon'ble Green Tribunal and the NOC issued by the CZMA.

As per the case registered in the National Green Tribunal (NGT) regarding the work being carried out at a location other than the sanctioned site for the said project, in violation of the conditions stipulated in the no-objection letter issued by the Karnataka State Coastal Zone Management Authority, the case numbers 52/2024(SZ) IA and 22/2024(SZ) were referenced. It was instructed that the construction work must be carried out strictly in accordance with Hon'ble Tribunals order and comply with the conditions outlined in the no-objection letter issued by the Karnataka State Coastal Zone Management Authority must not, in any way, contravene its provisions. This directive was again communicated in the letter referenced (12) from this office dated 20-11-2024 (copy enclosed).

Further, as referenced in letter (13) dated 21-11-2024 from this office, a letter was once again sent to Smart City Mangalore, reiterating that, as per the NOC conditions, Clause No. (1) states: **"***No permanent structure/concrete structure should be constructed***."** However, during the inspection of the proposed site, it was found that the foundation had been laid using iron rods and cement. The NOC letter also specifies that *the "proposed structures should be aligned on the landward side of the old structures constructed prior to 1991".* However, the observed work is being carried out on the riverside of the authorized buildings, which constitutes a violation of the Coastal Regulation Zone (CRZ) Notification. This violation has also been documented in the inspection report of the Joint Committee constituted by the Hon'ble National Green Tribunal. Therefore, it is directed that the said work be cleared and a compliance report be submitted to this office (copy attached).

As per Reference (14), Smart City Mangalore, in their letter dated 04-12-2024, stated that the Nethravathi Railway 2.1 km Waterfront Promenade Development Project is being carried out in compliance with the conditions outlined in the no-objection letter issued by the KSCZMA. Furthermore, in accordance with the order of the National Green Tribunal, Chennai Bench, no work is being conducted towards the river.

As per reference (15) dated 09-12-2024, the National Environment Care Federation submitted another complaint stating that Mangalore Smart City was carrying out construction work using cement and concrete at the site. Accordingly, a site inspection was conducted on 10-12-2024. During the inspection, approximately 1 meter from the riverbank towards the land, it was observed that the ground had been excavated to a depth of 5 feet, length of 10 meters and a width of 6 feet. This excavation was filled with black stone, crusher powder, and cement for the foundation of the promenade revetment construction. Adjacent to this, a 27-meter-long, 7-foot-high revetment wall was constructed using crusher powder, cement,

and black stone. The tip of this structure is located 4 meters away from the river's HTL (High Tide Line). No construction activity was observed on the HTL line. However, since the site falls within the CRZ (Coastal Regulation Zone) area, the structure appears to be permanent in nature.

As per our letter dated 10-12-2024, referenced (16), addressed to Mangalore Smart City, and in accordance with the directions of the Hon'ble Government and the complaints received, officials from this office have conducted multiple site inspections to assess Coastal Regulation Zone (CRZ) violations. Several notices were issued regarding the complaints, instructing them not to proceed with any activities that violate CRZ regulations and to provide appropriate responses to the allegations mentioned in the complaints. However, despite being directed to submit an explanation and rectify any violations, a satisfactory response has not been submitted to this office to date. Therefore, it is clearly conveyed that the work must be carried out strictly in compliance with the No Objection Letter, as well as the conditions and guidelines issued by the Coastal Zone Management Authority. Additionally, adherence to the directions outlined in the interim order of the Hon'ble Green Tribunal is mandatory. As previously stated, an explanation has been sought to ensure compliance with these conditions in an appropriate manner. Furthermore, the National Environment Care Federation (R) has submitted a complaint in this regard, and an explanation has been sought concerning the issues raised. From time to time, it was instructed to immediately stop the work if any concrete is being laid and directed to comply with the order of the Hon'ble National Green Tribunal. And also directed that any construction work must be carried out strictly under the conditions stipulated in the No Objection Letter issued by the Karnataka State Coastal Zone Management Authority. Additionally, it has been repeatedly emphasized that all directives issued by competent government authorities and judicial boards from time to time must be strictly followed. It was directed that in the event of any Coastal Regulation Zone (CRZ) violations, appropriate measures must be taken to halt the work, rectify the violations, and submit a detailed report to this office, with a point-by-point explanation addressing the allegations raised in the complaint petition.

Further, through our letter referenced (17) dated 17-12-2024, Mangalore Smart City was directed to respond to this office within 15 days of receiving the letter, providing an explanation as to why action should not be recommended for violating the terms of the No Objection Letter issued by the Karnataka State Coastal Zone Management Authority (copy attached).

In our office letter dated 26-12-2024, referenced (18), it was reiterated that a report should be submitted to this office (copy attached) regarding construction of the revetment wall, soil dumping in the CRZ-IB area near the railway bridge adjacent to Commonwealth Tile Factory in Mangaluru Thota village, and the removal of the concrete foundation laid in Survey No. 8-24-560 of Mangaluru Thota village (copy attached). However, no report has been received by this office to date. I am now formally submitting this case report, confirming that no reports have been submitted to our office as of now.

With regards,

Attachments: As above (9)

Yours faithfully

sd/-

Regional Director (Environment),

Department of Forest Environment and Ecology,

Mangalore,

Copy respectfully submitted to Deputy Principal Chief Conservator of Forests and Commissioner (Technical Cell) and Member Secretary, Karnataka State Coastal Zone Management Authority (Department of Forest Environment and Ecology), Bangalore for information.

A copy is respectfully submitted to the Chairman, Dakshina Kannada District Coastal Zone Management Committee and the Deputy Commissioner, D.K. District, Mangalore for information.

sd/-

Regional Director (Environment),

Department of Forest Environment and Ecology,

Mangalore,

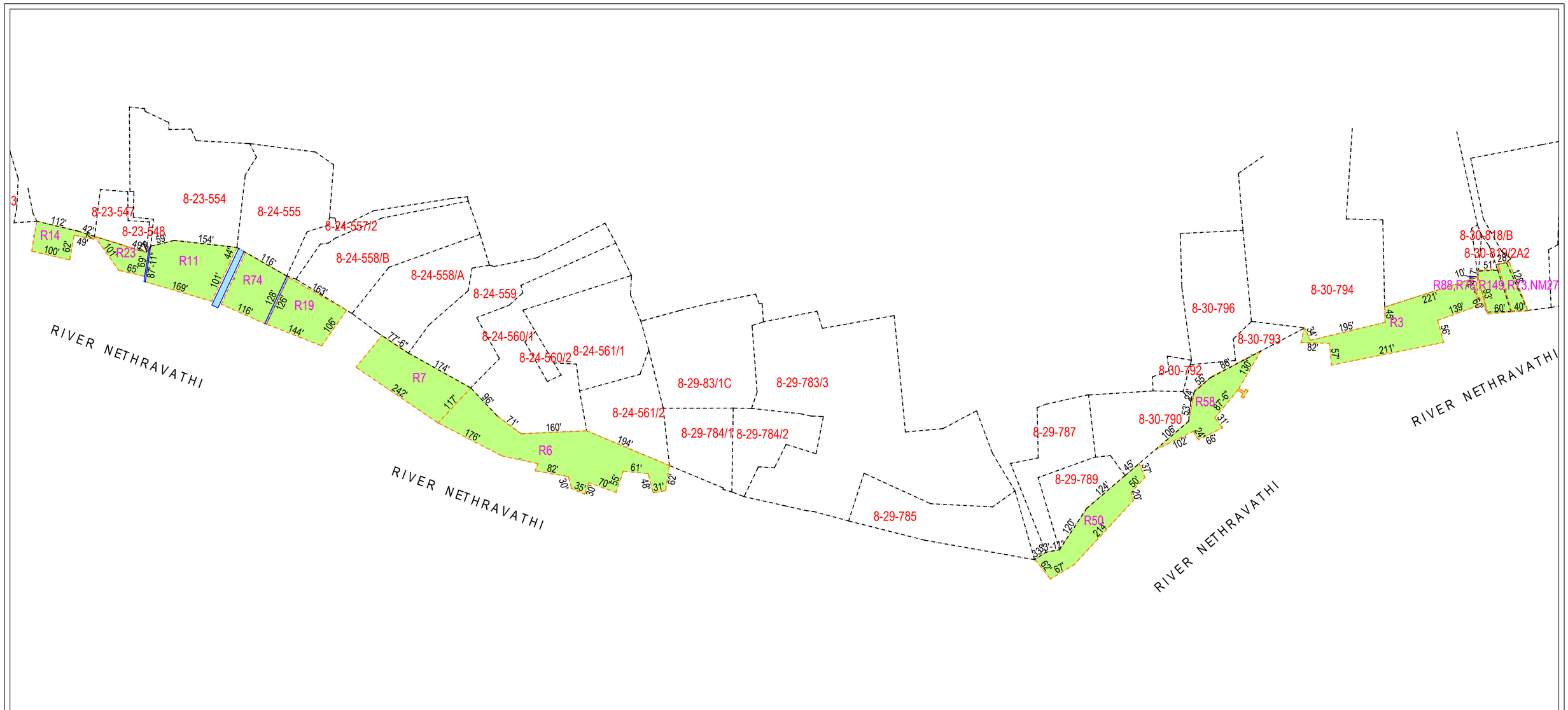
Encroachment into the CRZ 1B zone near Railway Bridge not restored till date

Figure 1 : Picture taken on 14-03-2023

Figure 2: Picture taken 26-02-2024

Figure 3: Picture taken on 13-11-2025

Annexure A-14



Annexure A-15

RPAD

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಕಛೇರಿ /ಫ್ಯಾಕ್ಸ್: 0824-2450250
ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ ಈ-ಮೈಲ್: rdenvironment@gmail.com
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ)ರವರ ಕಛೇರಿ,3ನೇ ಮಹಡಿ, ಮಂಗಳೂರು ನಗರಾಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ ಕಟ್ಟಡ, ಉರ್ವಸ್ಟೋರ್, ಮಂಗಳೂರು

ಕ್ರ. ಸಂ. ಸಿಆರ್. 5/ಮಾ.ಹ.ನಿ.33/2024-25 ದಿನಾಂಕ:12-09-2025

ಇವರಿಗೆ,

ಡಾ: ಶೆರಿಲ್ ಗ್ರೇಸ್ ಕೊಲಾಸೊ
#3-3-266, ಸಂಗೀತ್ ವಿಹಾರ್
ಬಿಜೈ, ಮಂಗಳೂರು-575004

ಮಾನ್ಯರೇ,

ವಿಷಯ : ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಮಾಹಿತಿ ಹಕ್ಕು ನಿಯಮ 2005ರಡಿ ದ್ವಿತೀಯ ಮೇಲ್ಮನವಿ ಸಂಖ್ಯೆ:KIC28438APL2024(ಪೀಠ ಸಂಖ್ಯೆ-1)ಕ್ಕೆ ಮಾಹಿತಿ ನೀಡುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: 1.ದಿನಾಂಕ:20-08-2025ರಂದು ನಡೆದ ದ್ವಿತೀಯ ಮೇಲ್ಮನವಿ ಸಂಖ್ಯೆ:KIC28438APL2024(ಪೀಠ ಸಂಖ್ಯೆ-1)ರ ಕರ್ನಾಟಕ ಮಾಹಿತಿ ಆಯೋಗದ ವಿಚಾರಣೆ.

2.ದಿನಾಂಕ:22-08-2025ರಂದು ಪ್ರಥಮ ಮೇಲ್ಮನವಿ ಪ್ರಾಧಿಕಾರರಾದ ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ)ರವರು ಮೇಲ್ಮನವಿದಾರರೊಂದಿಗೆ ನಡೆಸಿದ ವಿಚಾರಣೆ ನಡವಳಿ.

3.ಮೀನುಗಾರಿಕೆ ಉಪ ನಿರ್ದೇಶಕರು ಹಾಗೂ ಕಛೇರಿ ಸಿಬ್ಬಂದಿ ಇವರ ವರದಿ ದಿನಾಂಕ:08-09-2025

4.ಕರ್ನಾಟಕ ಮಾಹಿತಿ ಆಯೋಗದ ಪ್ರಕರಣ ಸಂಖ್ಯೆ:ಕಮಾಆ/ 28438/ ಎಪಿಎಲ್/2024 ದಿನಾಂಕ:25-08-2025 ರ ಆದೇಶ

****

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ದಿನಾಂಕ:20-8-2025ರಂದು ಜರುಗಿದ ದ್ವಿತೀಯ ಮೇಲ್ಮನವಿ ಸಂಖ್ಯೆ:KIC28438APL2024(ಪೀಠ ಸಂಖ್ಯೆ-1)ರ ವಿಚಾರಣೆಯಲ್ಲಿ ಕರ್ನಾಟಕ ಮಾಹಿತಿ ಆಯೋಗದಿಂದ ಸೂಚಿಸಿರುವಂತೆ ಸದ್ರಿ ವಿಷಯದ ಕುರಿತು ದಿನಾಂಕ: 22-8-2025 ರಂದು ನಿಮ್ಮೊಂದಿಗೆ ವಿಚಾರಣೆ ನಡೆಸಿ, ಚರ್ಚಿಸಿ ನಿರ್ಣಯಿಸಿದಂತೆ, ಮೀನುಗಾರಿಕೆ ಉಪನಿರ್ದೇಶಕರು ಮತ್ತು ಸಿಬ್ಬಂದಿ ಇವರು ಸ್ಥಳ ಪರಿಶೀಲನೆ ನಡೆಸಿ ಮಾಹಿತಿ ಸಂಗ್ರಹಿಸಿ CZMP ಯಲ್ಲಿ superimpose ಮಾಡಿ, ನಕ್ಷೆ ತಯಾರಿಸಿ ಉಲ್ಲೇಖ(3) ರಂತೆ ವರದಿ ನೀಡಿರುತ್ತಾರೆ. ಉಲ್ಲೇಖ(4)ರ ಕರ್ನಾಟಕ ಮಾಹಿತಿ ಆಯೋಗದ ಆದೇಶದಂತೆ ಸ್ಥಳ ಪರಿಶೀಲನಾ ವರದಿಯನ್ನು

...2

(ಅನುಬಂಧ-1 (ಪುಟ ಸಂಖ್ಯೆ 1 ರಿಂದ 14) ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸಿ, ಕೋರಿರುವ ಮಾಹಿತಿಯನ್ನು ಈ ಕೆಳಗಿನಂತೆ ನೀಡಲಾಗಿದೆ.

ಕ್ರ. ಸಂ.	ಕೋರಿರುವ ಮಾಹಿತಿ	ಮಾಹಿತಿ ವಿವರ
At the GPS location indicated from Netravathi Bridge to Bolar sea Face(2.1 km stretch), Mangaluru Smart City Ltd is constructing concrete foundation structures. In this regard provide the certified copies of the following.		
1.	Shortest Distance from the structure at GPS location Lat 12.843273 Long 74.854762 and (a) the imaginery Line(b) the High Tide Line(HTL)	ಅನುಬಂಧ-1 ರ ಪುಟ ಸಂಖ್ಯೆ 2, 7 ಹಾಗೂ 11 ರಲ್ಲಿ ಮಾಹಿತಿ ಇರುತ್ತದೆ.
2.	Shortest Distance from the structure at GPS location Lat 12.843036 Long 74.854383 and (a) the imaginery Line(b) the High Tide Line(HTL)	ಅನುಬಂಧ-1 ರ ಪುಟ ಸಂಖ್ಯೆ 2,3 7 ಹಾಗೂ 11 ರಲ್ಲಿ ಮಾಹಿತಿ ಇರುತ್ತದೆ.
3.	Shortest Distance from the structure at GPS location Lat 12.842544 Long 74.852196 and (a) the imaginery Line(b) the High Tide Line(HTL)	ಅನುಬಂಧ-1 ರ ಪುಟ ಸಂಖ್ಯೆ 3, 8 ಹಾಗೂ 12 ರಲ್ಲಿ ಮಾಹಿತಿ ಇರುತ್ತದೆ.
4.	Shortest Distance from the structure at GPS location Lat 12.842505 Long 74.851933 and (a) the imaginery Line(b) the High Tide Line(HTL)	ಅನುಬಂಧ-1 ರ ಪುಟ ಸಂಖ್ಯೆ 3, 4, 8 ಹಾಗೂ 12 ರಲ್ಲಿ ಮಾಹಿತಿ ಇರುತ್ತದೆ.
5	Shortest Distance from the structure at GPS location Lat 12.841855 Long 74.846263 and (a) the imaginery Line(b) the High Tide Line(HTL)	ಅನುಬಂಧ-1 ರ ಪುಟ ಸಂಖ್ಯೆ 4, 9, ಹಾಗೂ 13 ರಲ್ಲಿ ಮಾಹಿತಿ ಇರುತ್ತದೆ.
6	Shortest Distance from the structure at GPS location Lat 12.841827 Long 74.845821 and (a) the imaginery Line(b) the High Tide Line(HTL)	ಅನುಬಂಧ-1 ರ ಪುಟ ಸಂಖ್ಯೆ 5 ,9 ಹಾಗೂ 13 ರಲ್ಲಿ ಮಾಹಿತಿ ಇರುತ್ತದೆ.
7	Shortest Distance from the structure at GPS location Lat 12.842796 Long 74.844211 and (a) the imaginery Line(b) the High Tide Line(HTL)	ಅನುಬಂಧ-1 ರ ಪುಟ ಸಂಖ್ಯೆ 5, 6, 10 ಹಾಗೂ 14 ರಲ್ಲಿ ಮಾಹಿತಿ ಇರುತ್ತದೆ.

ಅಡಕ:14 ಪುಟಗಳು

ಸಾರ್ವಜನಿಕ ಮಾಹಿತಿ ಅಧಿಕಾರಿ
ಮೀನುಗಾರಿಕೆ ಉಪನಿರ್ದೇಶಕರು
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು(ಪರಿಸರ)ರವರ ಕಛೇರಿ
ಮಂಗಳೂರು

ದಿ.17.07.2023 ರಂದು
ರವಾನಿಸಲಾಗಿದೆ.

ಅನುಬಂಧ-1

(1) (6)

ಪರಿಶೀಲನಾ ವರದಿ

ಕಡತ ಸಂಖ್ಯೆ:- ಸಿ.ಆರ್‌ಜಿ-(ಸ)ಸಿಆರ್ ಝಡ್(ಮು.ಕ.ಸಿ.23)/2024-25 ದಿನಾಂಕ: 8-9-2025.

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ಮಂಗಳೂರು ರವರಿಗೆ ಮಂಡನೆ:

1. ಉಲ್ಲಂಘನಾ ಪ್ರಕರಣದ ಸಾರಾಂಶ	ಮಂಗಳೂರು ಶ್ರೀಮತಿ ಎಚ್. ಎ. ಮಂಗಳೂರು ರವರ ನಿವೇಶನದಲ್ಲಿ ಮಾಡರ ಫ್ರೇಂಚ್ ಡೆವಲಪ್‌ಮೆಂಟ್ ಯೋಜನೆಯ ಬಗ್ಗೆ ಡಾ. ಶಿಂದೆ ಗ್ರೀಸ್ ಕೊಟ್ಟಾಸಿ, ಇವರು ಮೂರು ತಿಂಗಳ ಹಿಂದೆ 2005ರಲ್ಲಿ 7. G.P.S Location ನಿಡಿ ಇದರ ಮೂರು ನಿಡುವಂತೆ ಕೋರಿರುತ್ತಾರೆ. ಈ ಬಗ್ಗೆ ಕರ್ನಾಟಕ ಮೂರು ತಿಂಗಳ ಆಯೋಗ ಮತ್ತು ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ಇವರ ಸೂಚನೆ/ನಡಾವಳಿ ಮೇರೆಗೆ ಸ್ಥಳ ಪರಿಶೀಲನೆ ನಡೆಸುವ ಬಗ್ಗೆ.
2. ಸ್ಥಳ ಪರಿಶೀಲನೆ ದಿನಾಂಕ	2-9-2025

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ಕಛೇರಿ
O/o. The Regional Director (Environment)
8 SEP 2025
ಮಂಗಳೂರು
MANGALURU

3. **ಅಭಿಪ್ರಾಯ :** ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಮಂಗಳೂರು ಶ್ರೀಮತಿ ಎ. ಮಂಗಳೂರು ರವರು ಕೈಗೊಳ್ಳುತ್ತಿರುವ ನಿವೇಶನದಲ್ಲಿ ಮಾಡರ ಫ್ರೇಂಚ್ ಡೆವಲಪ್‌ಮೆಂಟ್ ಯೋಜನೆಯ ಬಗ್ಗೆ ಡಾ. ಶಿಂದೆ ಗ್ರೀಸ್ ಕೊಟ್ಟಾಸಿ, # 3-3-266, ಸಂಗಿತ ವಿಹಾರ, ಬಜ್ಪೆ ಮಂಗಳೂರು ಇವರು ಮೂರು ತಿಂಗಳ ಹಿಂದೆ 2005 ರಲ್ಲಿ 7. G.P.S Location ನಿಡಿ ಇದರಿಂದ ರಾಷ್ಟ್ರೀಯ ಹೆದ್ದಾರಿಗೆ ಹಾಗೂ ಭೂಕಂದಾಯ ಇಲಾಖೆಗೆ ಇರುವ ದೂರದ ಬಗ್ಗೆ ಮೂರು ನಿಡುವಂತೆ ಕೋರಿರುವ ಬಗ್ಗೆ ಕರ್ನಾಟಕ ಮೂರು ತಿಂಗಳ ಆಯೋಗ ಹಾಗೂ ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ಇವರ ಸೂಚನೆ ಮತ್ತು ನಡಾವಳಿಯಲ್ಲಿ ಪರಿಶೀಲನೆ ನಡೆಸಿ ಮೂರು ತಿಂಗಳ ನಿಡುವಂತೆ ತಿಳಿಸಿರುತ್ತಾರೆ. ಆದ್ದರಿಂದ ಈ ಬಗ್ಗೆ ಸ್ಥಳವನ್ನು ಶ್ರೀಮತಿ ಸುಕನ್ಯಾರವರ ಮಿನುಗಾರಿಕೆ ಉಪ ನಿರ್ದೇಶಕರು, ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ಕಛೇರಿ ಮಂಗಳೂರು ಮತ್ತು ಸಿಬ್ಬಂದಿ ವರ್ಗದವರ ಜೊತೆ ದಿನಾಂಕ 2-9-2025ರಂದು ಮಧ್ಯಾಹ್ನ 10:30 ಗಂಟೆಗೆ ಸ್ಥಳವನ್ನು ಪರಿಶೀಲನೆ ಮಾಡಲಾಯಿತು.

ಮೂಲಭೂತ ಪರಿಸರ ಅಧಿಕಾರಿ ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ಮಂಗಳೂರು

(2)

(7) ಸದ್ರಿ ಪರಿಶೀಲನೆ ವೇಳೆಯಲ್ಲಿ ಪ್ರಥಮವಾಗಿ A ರವರ ಪೆಟ್ರೋಲ್ ಬಂಕ್ ಪಕ್ಕದಲ್ಲಿ ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ಸೂಚಿಸಿರುವ ಸ್ಥಳವನ್ನು ಪರಿಶೀಲಿಸಲಾಯಿತು. ಡಾ. ಶಿವರ ಕೊರಗರು ಇವರು ಮೂಡಿತಿ ಹಕ್ಲು ರಾಮ್ಸೆ 2005 ರಡಿ ಕೆಳಗಿನ ಮೂಡಿತಿ ಪ್ರದೇಶ ಮೊದಲಾದ G.P.S Location ನ್ನು ಪರಿಶೀಲನೆ ಮಾಡಲಾಯಿತು. ಪರಿಶೀಲನೆ ವೇಳೆಯಲ್ಲಿ ಸ್ಥಳೀಯ ಸಿ.ಟಿ.ಲ. ಇತರ ಪಟ್ಟಣಿಗರು ಹಾಗೂ ಇಲಾಖೆಯವರು ಹಾಜರಿದ್ದರು. ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿ ಮಾಲಿನ ಫ್ರೆಂಚ್ ಡೆವಲಪ್ ಮೆಂಟ್ ಏಜೆನ್ಸಿಯಂತೆ ಶೌಚಾಲಯ ನಿರ್ಮಾಣ ಮಾಡಿಕೊಡುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸ್ಥಳದ ಛಾಯಾಚಿತ್ರವನ್ನು ತೆಗೆಯಲಾಯಿತು. ಹಾಗೂ Lat 12.843273, Long 74.854762 ರಲ್ಲಿ ನಿರ್ಮಾಣ ಮಾಡಿರುವ ಕಟ್ಟಡದ ನಾಲ್ಕು ಮೂಲೆಗಳ G.P.S ಮಾಹಿತಿಗಳು ಈ ರೀತಿ ~~ಇದೆ~~ ಕಂಡುಬಂದಿದೆ.

① N - 12° 50' 35.77"
E - 74° 51' 17.26"

② N - 12° 50' 36.98"
E - 74° 51' 17.14"

③ N - 12° 50' 35.64"
E - 74° 51' 16.97"

④ N - 12° 50' 35.76"
E - 74° 51' 16.7

ಸದ್ರಿ ಸ್ಥಳವು ವಡಿ ಭಂಡಕೆರಿಯಿಂದ 17 ಮೀ. ದೂರದಲ್ಲಿರುತ್ತದೆ. ಹಾಗೂ ಕಲ್ಲಾಣಿಕೆರಿಯಿಂದ ಭೂಮಿಯ ಕಡೆಗೆ 16 ಮೀ. ದೂರದಲ್ಲಿರುತ್ತದೆ.

ತದನಂತರ ಎರಡನೇ G.P.S Location ನ್ನು ಪರಿಶೀಲನೆ ಮಾಡಲಾಯಿತು. ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿ ಮಾಲಿನ ಫ್ರೆಂಚ್ ಡೆವಲಪ್ಮೆಂಟ್ ಏಜೆನ್ಸಿಯಂತೆ Toilet Block ನಿರ್ಮಾಣ ಮಾಡಿಕೊಡುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸ್ಥಳದ ಛಾಯಾಚಿತ್ರವನ್ನು ತೆಗೆಯಲಾಯಿತು ಹಾಗೂ Lat 12.843036, Long 74.854383 ರಲ್ಲಿ ನಿರ್ಮಾಣ ಮಾಡಿರುವ ಕಟ್ಟಡದ ನಾಲ್ಕು ಮೂಲೆಗಳ G.P.S ಮಾಹಿತಿಗಳು ಈ ರೀತಿ ಕಂಡುಬಂದಿದೆ.

① N - 12° 50' 35.01"
E - 74° 51' 16.06"

② N - 12° 50' 35.38"
E - 74° 51' 15.84"

ಮಾನ್ಯ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ) ಮಂಗಳೂರು

(3)

(8)

③ N - 12° 50' 34.78"
E - 74° 51' 15.53"

④ N - 12° 50' 35.17"
E - 74° 51' 15.30"

ಸಥ್ರ ಕ್ಷಳವು ನಥ ಭರತಕಿಖಿಯಿಂದ 7 ಮಿ. ದೂರದಲ್ಲಿರುತ್ತದೆ ಹಾಗೂ ರಿಲ್ಯನರ ರೇಖೆಯಿಂದ ~~6 ಮಿ~~ ಭೂಮಿಯ ಕಡೆಗೆ 6 ಮಿ. ದೂರದಲ್ಲಿರುತ್ತದೆ.

ತದನಂತರ ಟಿ.ವಿ.ಯನ ಪೈಯರ ಪ್ಲಾಕ್ಟಲ ಪೊಜಾರ ಬಳಿಯ ಮೂರನೆ G.P.S Location ನ್ನ ಪರಿಶೀಲನೆ ಮಾಡಲಾಯಿತು. ಸಥ್ರ ಸ್ಥಳದಲ್ಲಿ ವಾಚರ ಕ್ವಾರ್ಟರ್ಸ್ ಮಂಚ ಡೆವಲಪ್ ಮೆಂಟ್ ಯೋಜನೆಯಂತೆ Office Block ನಿರ್ಮಾಣದ ಕಾಮಗಾರಿ ಮುಂತ್ರವಿಯುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸ್ಥಳದ ಛಾಯಾಚಿತ್ರವನ್ನು ತೆಗೆಯಲಾಯಿತು. ಹಾಗೂ Lat. 12.842544 Long 74.852196 ರಲ್ಲಿ ನಿರ್ಮಾಣ ಮಾಡಿರುವ ಕಟ್ಟಡದ ನಾಲ್ಕು ಮೂಲೆಗಳ G.P.S ಮಾಹಿತಿಗಳು ಈ ರೀತಿಯಿರುತ್ತವೆ.

① N - 12° 50' 32.74"
E - 74° 51' 08.16"

② N - 12° 50' 33.04"
E - 74° 51' 07.96"

③ N - 12° 50' 32.90"
E - 74° 51' 07.60"

④ N - 12° 50' 32.61"
E - 74° 51' 07.75"

ಸಥ್ರ ಕ್ಷಳವು ನಥ ಭರತಕಿಖಿಯಿಂದ 8 ಮಿ. ದೂರದಲ್ಲಿರುತ್ತದೆ ಹಾಗೂ ರಿಲ್ಯನರ ರೇಖೆಯಿಂದ ಭೂಮಿಯ ಕಡೆಗೆ 7 ಮಿ. ದೂರದಲ್ಲಿರುತ್ತದೆ.

ತದನಂತರ ನಾಲ್ಕನೆ G.P.S Location ನ್ನ ಸಹ ಪರಿಶೀಲನೆ ಮಾಡಲಾಯಿತು. ಸಥ್ರ ಸ್ಥಳದಲ್ಲಿ ವಾಚರ ಕ್ವಾರ್ಟರ್ಸ್ ಮಂಚ ಡೆವಲಪ್ ಮೆಂಟ್ ಯೋಜನೆಯಲ್ಲಿ Toilet Block ಎಂದು ಗುರುತಿಸಿದ್ದು ವಿಸ್ತೃತವಾಗಿ ಸಥ್ರ ಸ್ಥಳದಲ್ಲಿ ಯಾವುದೆ ಕಾಮಗಾರಿ ಮಾಡಿರುವುದಿಲ್ಲ

ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ)
ಮಂಗಳೂರು

(9) ಸ್ಥಳದ ಛಾಯಾ ಚಿತ್ರವನ್ನು ತೆಗೆಯಲಾಯಿತು. ಹಾಗೂ Lat 12.842505 Long 74.851933 ರಲ್ಲಿ ಯಾವುದೆ ಅಮಗಲಿ ನಿಮಾಣ ಮಾಡಿಯಿರುವುದಿಲ್ಲ ಸ್ಥಳದ G.P.S ಮಾಹಿತಿ ಈ ಕೆಳಗಿನಂತಿವೆ

① N - 12° 50' 33.02"
E - 74° 51' 06.96"

ಸದ್ರಿ ಸ್ಥಳವು ನದಿ ಭರತ ರೇಖೆಯಿಂದ 31 ಮೀ ದೂರದಲ್ಲಿರುತ್ತದೆ ಹಾಗೂ ಕಲ್ಲುನಿರ ರೇಖೆಯಿಂದ ಭೂಮಯ ಕಡೆಗೆ 30 ಮೀ ದೂರದಲ್ಲಿರುತ್ತದೆ.

ತದನಂತರ ಡಿ.ಕೆ, ಉಡುಪಿ ಜಿಲ್ಲಾ ಮಾನು ಮಾರಾಜ ಮಣಿಪುಂಡಳಿ ಮುಳಿ ಹಿತ್ತು ಬಳಿಯ ಬಿದುವೆ, G.P.S Location ನ್ನು ಪರಿಶೀಲನೆ ಮಾಡಲಾಯಿತು. ಸದ್ರಿ ಸ್ಥಳವನ್ನು ಮಿಲರ ಸೈಂಟ್ ಡೆವಲಪ್ ಮೆಂಟ್ ಯೋಜನೆಯಲ್ಲಿ Food kiosk ಎಂದು ನಮೂದಿಸಿದ್ದು ಪ್ರಸ್ತುತವಾಗಿ ಸದ್ರಿ ಸ್ಥಳದಲ್ಲಿ ರಚಿಸಿದ ಅಡಿಪಾಯದ ನಿಮಾಣದ ಯಾವುದೆ ಕುರುಹುಗಳು ಕಂಡು ಬಂದಿರುವುದಿಲ್ಲ. ಹಾಗೂ ನಿಮಾಣಕ್ಕೆ ಬಳಕೆಯಾಗಿದ್ದ ಕಬ್ಬಿಣದ ತಂತಿಗಳು ತುಕ್ಕು ಹಿಡಿದಿದ್ದು ಸುತ್ತಲು ಪೊದೆಗಳು ಬೆಳೆದಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸ್ಥಳದ ಛಾಯಾ ಚಿತ್ರವನ್ನು ತೆಗೆಯಲಾಯಿತು. ಹಾಗೂ Lat 12.841855. Long 74.846263 ರಲ್ಲಿ ಯಾವುದೆ ನಿಮಾಣ ಕಾಮಗಾರಿ ರಚಿಸಿದ ಅಡಿಪಾಯದ ನಾಲ್ಕು ಮೂಲೆಗಳ G.P.S ಮಾಹಿತಿಗಳನ್ನು ಈ ಕೆಳಗಿನಂತಿವೆ.

① N 12° 50' 30.39"
E - 74° 50' 46.64"

② N 12° 50' 30.59"
E - 74° 50' 46.71"

③ N - 12° 50' 30.69"
E - 74° 50' 46.34"

④ N - 12° 50' 30.47"
E - 74° 50' 46.28"

ಸದ್ರಿ ಸ್ಥಳವು ನದಿ ಭರತ ರೇಖೆಯಿಂದ 12 ಮೀ ದೂರದಲ್ಲಿರುತ್ತದೆ ಹಾಗೂ ಕಲ್ಲುಪಾರೆ ರೇಖೆಗೆ ಸಮಾನಾಂತರವಾಗಿರುತ್ತದೆ.

ಮಾಹಿತಿಹಕ್ಕು ಕಾಯ್ದೆ 2005ರ ಪ್ರಕಾರ ನೀಡಲಾಗಿದೆ
ಪ್ರಾದೇಶಿಕ ನಿರ್ದೇಶಕರು (ಪರಿಸರ)
ಕೇಂದ್ರಾಡಳಿತ ಪ್ರದೇಶಗಳು

(5)

ತದನಂತರ ಆರನೆ G.P.S Location ನ್ನು ಪರಿಶೀಲನೆ ಮಾಡಲಾಯಿತು (10)
ಸದರಿ ಸ್ಥಳದಲ್ಲಿ ಮಾಸ್ತರ ಫ್ರೇಮ್ ಡೆವಲಪ್ ಮೆಂಟ್ ಯೋಜನೆಯಲ್ಲಿ Toilet Block ಎಂದು ನಮೂದಿಸಿದ್ದು, ಪ್ರಸ್ತುತವಾಗಿ ಸದರಿ ಸ್ಥಳದಲ್ಲಿ ಕಬ್ಬಡದ ಅಡಿಪಾಯದ ತಿಮಗಾರಿ ಅಥವಾ ಸ್ಥಳವನ್ನು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಹಾಗೂ ತಿಮಗಾರಿಗೆ ಉದಯೋಗಿಸಿದ ಕಬ್ಬಿಣದ ರಾಡ್‌ಗಳು ತಕ್ಕ ಮಟ್ಟಿಗಿದ್ದು ಸುತ್ತಲು ಪೊದೆಗಳು ಬೆಳೆದಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸ್ಥಳದ ಫೋಟೋ ಚಿತ್ರವನ್ನು ತೆಗೆಯಲಾಯಿತು. ಹಾಗೂ Lat 12.84 1827 Long 74.84 5821 ರಲ್ಲಿ ನಿಮಾಣ ಮಾಡಿರುವ ಕಬ್ಬಡದ ಅಡಿಪಾಯದ ನಾಲ್ಕು ಮೂಲೆಗಳ G.P.S ಯಂತ್ರಗಳು ಈ ಕೆಳಕಂಡಂತಿದೆ

① N - 12° 50' 30.65"
E - 74° 50' 44.63"

② N - 12° 50' 30.88"
E - 74° 50' 44.67"

③ N - 12° 50' 30.95"
E - 74° 50' 44.34"

④ N - 12° 50' 30.76"
E - 74° 50' 44.30"

ಸದರಿ ಸ್ಥಳವು ಪಡಿ ಭರತ ರಿಚಿಯಿಂದ 6 ಮೀ ದೂರದಲ್ಲಿರುತ್ತದೆ. ಹಾಗೂ ಕಲ್ಲಬಿಕ ರಿಚಿಯಿಂದ ಪಡಿಯು ರಸ್ತೆಗೆ 1 ಮೀ ದೂರದಲ್ಲಿರುತ್ತದೆ.

ತದನಂತರ ಜೊಳಾರ ಕೊರೊನೇಷನ ಪ್ರೌಢಶಾಲೆಯ ಆವರಣ G.P.S Location ನ್ನು ಪರಿಶೀಲನೆ ಮಾಡಲಾಯಿತು. ಸದರಿ ಸ್ಥಳದಲ್ಲಿ ಮಾಸ್ತರ ಫ್ರೇಮ್ ಡೆವಲಪ್ ಮೆಂಟ್ ಯೋಜನೆಯಲ್ಲಿ Toilet Block ಎಂದು ನಮೂದಿಸಿದ್ದು ಪ್ರಸ್ತುತವಾಗಿ ಸದರಿ ಸ್ಥಳದಲ್ಲಿ ಕಬ್ಬಡದ ಅಡಿಪಾಯದ ತಿಮಗಾರಿ ಅಥವಾ ಸ್ಥಳವನ್ನು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಹಾಗೂ ಸುತ್ತಲು ಪೊದೆಗಳು ಬೆಳೆದಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸ್ಥಳದ ಫೋಟೋ ಚಿತ್ರವನ್ನು ತೆಗೆಯಲಾಯಿತು. ಹಾಗೂ

ಜಿಲ್ಲಾ ಪಂಚಾಯತ್ ಕಛೇರಿಯ ಕಾರ್ಯನಿರ್ವಹಣಾಧಿಕಾರಿಯವರ ಮೇರಿಗೆ ನೀಡಲಾಗಿದೆ
ಜಿಲ್ಲಾ ಪಂಚಾಯತ್ ನಿರ್ದೇಶಕರು (ಪರಿಸರ)
ಮಂಗಳೂರು

(6)

(11) Lat 12.842796 Long 74.844211 ರಲ್ಲಿ ನಮೂನಾ ಮಾಡಿರುವ ಸ್ಥಳದ ಉತ್ತರಾಯದ ನಾಳ್ಕು ಮೂಲೆಗಳ G.P.S ಮಾಪನಗಳು ಈ ಕೆಳಕಂಡಂತಿವೆ.

① N - 12° 50' 34.00"
E - 74° 50' 39.60"

② N - 12° 50' 34.20"
E - 74° 50' 39.72"

③ N - 12° 50' 34.31"
E - 74° 50' 39.56"

④ N - 12° 50' 34.19"
E - 74° 50' 39.40"

ನಕ್ಷೆ ಪ್ರಕಾರವು ನದಿ ಭರತರೇಖೆಯಿಂದ 25 ಮೀ ದೂರದಲ್ಲಿರುವುದಾಗಿಯೂ 18 ಮೀಟರ್ ಅಗಲದ ರಸ್ತೆಯಿಂದ ಭೂಮಿಯ ಕಡೆಗೆ 18 ಮೀ ದೂರದಲ್ಲಿರುವುದಾಗಿಯೂ ಕಂಡುಬರುತ್ತದೆ.

2005ರ ಮೊದಲಿನಿಂದಲೂ ಸ್ವಾಧೀನದಲ್ಲಿರುವ ಬಗ್ಗೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು (ತಂಪರ) ಮಂಗಳೂರು

ಈ ಬಗ್ಗೆ ಮೇಲಾಧಿಕಾರಿಯವರಿಗೆ ವರದಿಯನ್ನು ಸಲ್ಲಿಸುವಂತೆ ತಿಳಿಸಿದೆ ಆಯಿತು.

(ಮಿಲಿಂದ, ಪ್ರೊಬೆ (ಪ.)
ರಬ್ಬರ್, ಮಂ.)

ಪಟ್ಟಣ ಯೋಜನೆಯ
ಪ್ರೊ.ಬೆ.ಪ ಕಛೇರಿ
ಮಂಗಳೂರು

TRANSLATED TRUE COPY

Government of Karnataka

Forest, Environment and Ecology Department

Office of the Regional Director (Env), 3 floor, Mangaluru Urban Development Dept, Urwa store, Mangaluru-6

Sl. No. CR.5/Ma.Ha.Ni.33/2024-25 Date: 12-09-2025

To,
Dr. Sheryl Grace Colaco
#3-3-266, Sangeet Vihar
Bejai, Mangalore - 575004

Sir,

Subject: Regarding the information to be provided for the Second Appeal No: KIC28438APL2024 (Bench no.– 1) under Karnataka Government's RTI Act 2005

Reference:

1. Karnataka Information Commission Second Appeal no. KIC28438APL2024 (Bench no. – 1) hearing held on 20-08-2025.
2. The proceedings of the First Appeal dated 22-08-2025 held with the Applicant by the First Appellate Authority, Regional Director (Environment)
3. Report dated 08-09-2025 of the Fisheries Deputy Director and the office staff
4. Order dated 25-08-2025 of the Karnataka Information Commission case no.: KIC/28438/APL/2024

In the above matter, as per the directions of the hearing of the Second Appeal held on 20-08-2025 in case no. KIC28438APL024 (Bench no.1), the matter was heard, discussed and decided with you on 22-08-2025. The Fisheries Deputy Director and office staff have conducted a site inspection, collected information, superimposed it on the CZMP, prepared a map and submitted a report as per reference (3). The site inspection report has been submitted as per the order of the Karnataka Information Commission in reference (4).

Annexure – 1 (Page no.1 to 14) is attached with this letter and the requested information is given below.

Sl. No.	Requested Information	Information Details
At the GPS location indicated from Netravathi Bridge to Bolar sea Face (2.1 km stretch), Mangaluru Smart City Ltd is constructing concrete foundation structures. In this regard provide certified copies of the following.		
1	Shortest Distance from the structure at GPS location Lat 12.843273 Long 74.854762 and (a) the imaginery line (b) the High Tide Line (HTL)	Information is on page numbers 2 ,7 and 11 of Annexure - 1
2	Shortest Distance from the structure at GPS location Lat 12.843036 Long 74.854383 and (a) the imaginery line (b) the High Tide Line (HTL)	Information is on page numbers 2 , 3, 7 and 11 of Annexure - 1
3	Shortest Distance from the structure at GPS location Lat 12.842544 Long 74.852196 and (a) the imaginery line (b) the High Tide Line (HTL)	Information is on page numbers 3 ,8 and 12 of Annexure - 1
4	Shortest Distance from the structure at GPS location Lat 12.842505 Long 74.851933 and (a) the imaginery line (b) the High Tide Line (HTL)	Information is on page numbers 3, 4, 8 and 12 of Annexure - 1
5	Shortest Distance from the structure at GPS location Lat 12.841855 Long 74.846263 and (a) the imaginery line (b) the High Tide Line (HTL)	Information is on page numbers 4, 9 and 13 of Annexure - 1
6	Shortest Distance from the structure at GPS location Lat 12.841827 Long 74.845821 and (a) the imaginery line (b) the High Tide Line (HTL)	Information is on page numbers 5, 9 and 13 of Annexure - 1
7	Shortest Distance from the structure at GPS location Lat 12.842796 Long 74.844211 and (a) the imaginery line (b) the High Tide Line (HTL)	Information is on page numbers 5, 6, 10 and 14 of Annexure - 1

Encl: 14 pages

Signed

Public Information Officer
Fisheries Deputy Director
Office of the Regional Director (Environment)
Mangaluru

Page -1

Annexure – 1

Inspection Report

File No:- C.R (5) (Ma. Ha.Ni.23) CRZ/2024-25 Dated: 8-9-2025

Submitted to the Regional Director (Environment) Mangalore

1. Summary of the violation case	Regarding the Mangalore Smart City Ltd Netravathi Waterfront Development project, Dr Sheryl Grace Colaco has requested information regarding the 7 GPS locations under the RTI Act 2005. Regarding the site inspection to be conducted as per the directions / proceedings of the The Karnataka Information Commission and the Regional Director (Environment)
2. Site Inspection Date	2-9-2025
3. Opinion: As per the above matter, Dr. Sheryl Grace Colaco, 3-3-266, Sangeet Vihar, Bejai, Mangalore has asked information under RTI ACT 2005 regarding the minimum distance of the 7 GPS locations of the project undertaken by Mangalore Smart City, from the imaginary line and the High Tide Line. As per the directions and proceedings of the Karnataka Information Commission and the Regional Director (Environment), it was directed to inspect the sites and provide the information. So, Smt Sushmitha Rao, Fisheries Deputy Director, Regional Director (Environment) Office Mangalore and the office staff conducted a site inspection on 2-9-2025 at 10.30 a.m.	

During the inspection, the first place inspected was near Commonwealth Tile factory. As per the information requested under RI Act 2005 by Dr Sheryl Colaco, the first GPS location was inspected. During the inspection the staff and labourers of Smart City Ltd were present. In this place it was noticed that a shelter was being constructed as per the Waterfront Development project. A photograph of the place was taken. The GPS information of the 4 corners of the building constructed at Lat 12.843273 Long 74.854762 are as follows.

1 N-12º50'35.77" 2. N-12º50'36.98"
E-74º51'17.26" E-74º51'17.24"

3. N-12º50'35.64" 4. N-12º50'35.76"
E-74º51'16.97" E-74º51'16.74"

This place is 17 metres from the High Tide Line and 16 metres from the imaginary line towards the land.

After this the second GPS location was inspected. Here, it was noticed that a toilet block was constructed as per Waterfront Development project. A photograph of the place was taken. The GPS information of the 4 corners of the building constructed at Lat 12.8433036 Long 74.854383 are as follows.

1 N-12º50'35.01" 2. N-12º50'35.38"
E-74º51'16.06" E-74º51'15.84"

3. N-12º50'34.78" 4. N-12º50'35.17"
E-74º51'15.53" E-74º51'15.30"

This place is 7 metres from the High Tide Line and 6 metres from the imaginary line towards the land.

After this, the third GPS location, near the TVS factory, Bolar was inspected. Here, it was noticed that an Office block was being constructed as per Waterfront Development project. A photograph of the place was taken. The GPS information of the 4 corners of the building constructed at Lat 12.842544 Long 74.852196 are as follows.

1 N-12º50'32.74" 2. N-12º50'33.04"
E-74º51'08.16" E-74º51'07.96"

. 3. N-12º50'32.90" 4. N-12º50'32.61"
E-74º51'07.60" E-74º51'07.75"

This place is 8 metres from the High Tide Line and 7 metres from the imaginary line towards the land.

Next, the 4th GPS location was inspected. In this place it was recorded as Toilet block as per Waterfront Development Project but currently no work has been done.

A photograph of the place was taken and no construction has been done at Lat 12.842505 Long 74.851933 and the GPS information of this place is as follows.

1 N-12º50'33.02"
E-74º51'06.96"

This place is 31 metres from the High Tide Line and 30 metres from the imaginary line towards the land.

Next the 5th GPS location near D K Udupi District Fish Marketing Federation Mulihitlu was inspected. Here it was noticed that the construction of the foundation of the Food Kiosk as recorded as per the Waterfront Development Project, has been stopped half way. It was noticed that the iron rods used here have rusted and vegetation has grown around it. A photograph of the place was taken. The GPS information of the 4 corners of the foundation of the building constructed at Lat 12.841855 Long 74.846263 are as follows.

1 N-12º50'30.39" 2. N-12º50'30.59"
E-74º50'46.64" E-74º50'76.71"

3. N-12º50'30.69" 4. N-12º50'30.47"
E-74º50'46.34" E-74º50'46.28"

This place is 12 metres from the High Tide Line and is touching the imaginary line.

Next the 6th GPS location was inspected. Here it was noticed that the construction of the foundation of the Toilet Block as recorded as per the Waterfront Development Project, has been stopped half way. It was noticed that the iron rods used here have rusted and vegetation has grown around it. A photograph of the place was taken. The GPS information of the 4 corners of the foundation of the building constructed at Lat 12.841827 Long 74.845821 are as follows.

1 N-12º50'30.65" E-74º50'44.63"

2. N-12º50'30.88" E-74º50'44.67"

3. N-12º50'30.95" E-74º50'44.34"

4. N-12º50'30.76" E-74º50'44.30"

This place is 6 metres from the High Tide Line and 1 metre from the imaginary line towards the river.

Next the 7th GPS location near Bolar Coronation Tile factory was inspected. Here it was noticed that the construction of the foundation of the Toilet Block as recorded as per the Waterfront Development Project, has been stopped half way. It was noticed that vegetation has grown around it. A photograph of the place was taken.

The GPS information of the 4 corners of the foundation of the building constructed at Lat 12.842796 Long 74.844211 are as follows.

1 N-12º50'34.00"
E-74º50'38.60"

2. N-12º50'34.20"
E-74º50'39.72"

3. N-12º50'34.31"
E-74º50'39.56"

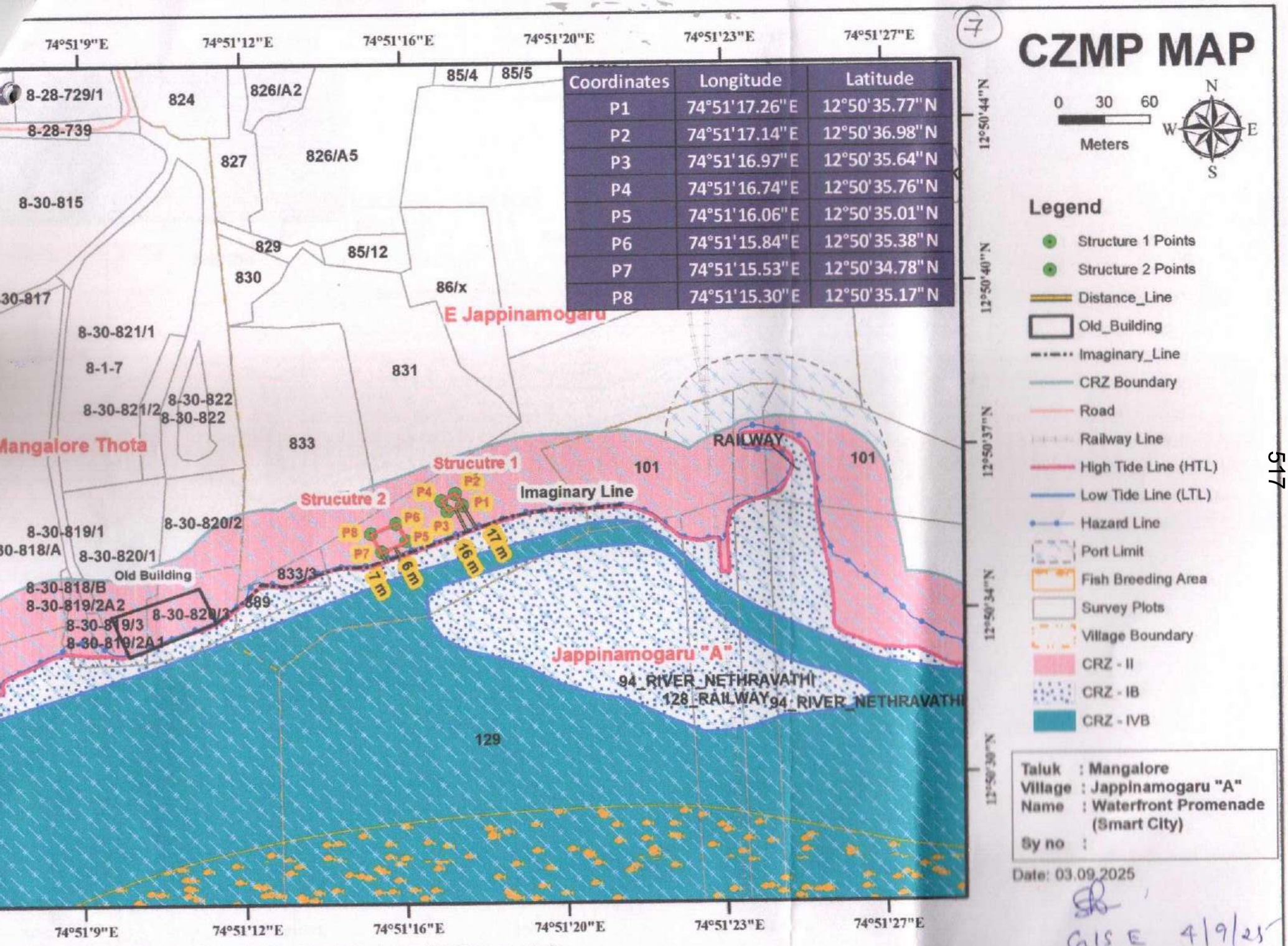
4. N-12º50'34.10"
E-74º50'39.40"

This place is 25 metres from the High Tide Line and 18 metre from the imaginary line towards the land.

It was decided to present a report to the high officer regarding this

Signed by
Field Assistant
R D E Office
Mangalore

Signed by
Fisheries Deputy Director
R D (E) Office
Mangalore

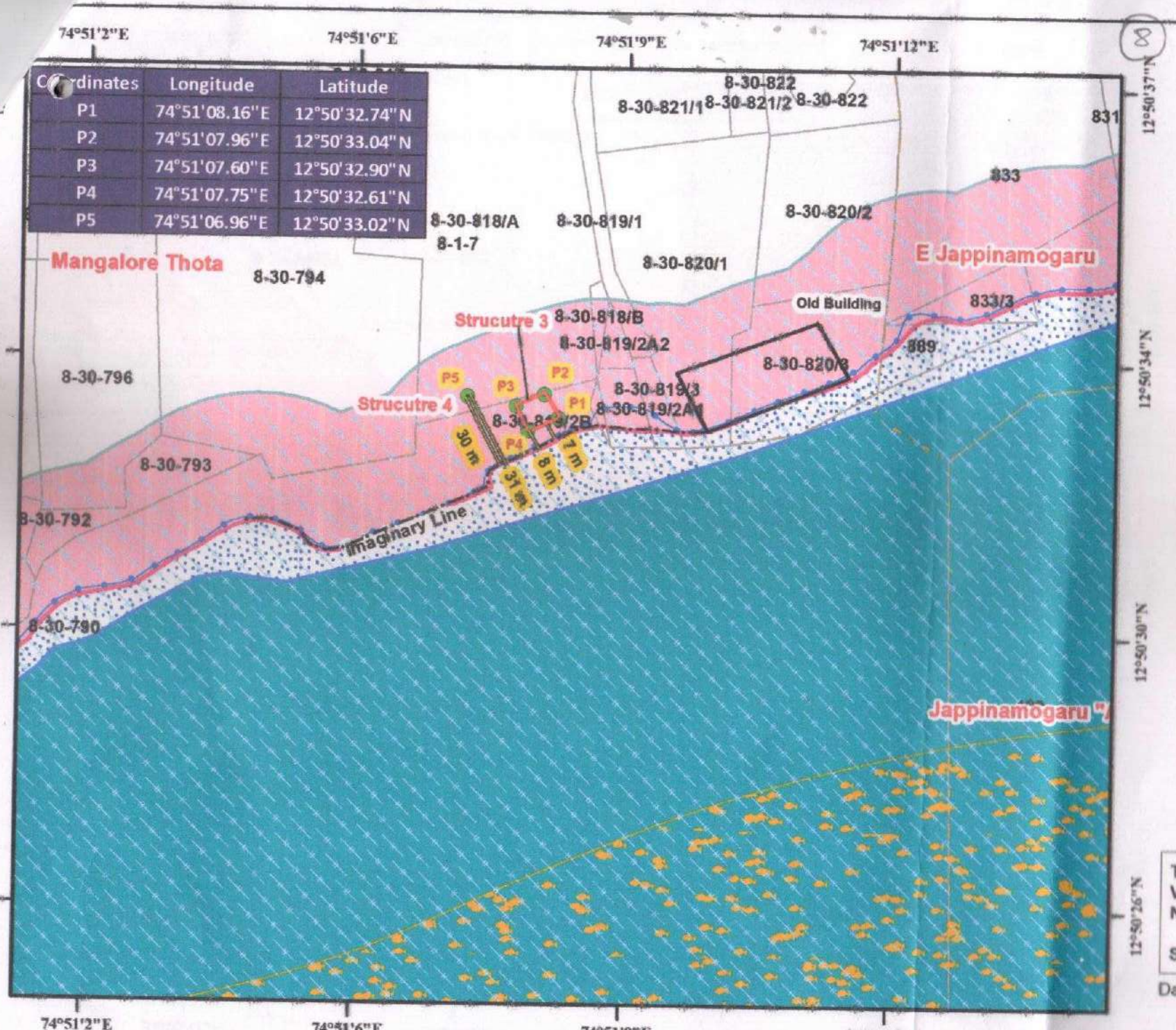


Coordinates	Longitude	Latitude
P1	74°51'17.26"E	12°50'35.77"N
P2	74°51'17.14"E	12°50'36.98"N
P3	74°51'16.97"E	12°50'35.64"N
P4	74°51'16.74"E	12°50'35.76"N
P5	74°51'16.06"E	12°50'35.01"N
P6	74°51'15.84"E	12°50'35.38"N
P7	74°51'15.53"E	12°50'34.78"N
P8	74°51'15.30"E	12°50'35.17"N

GIS E 4/9/25

517

CZMP MAP



Legend

- Structure 3
- Structure 4
- Distance_Line
- Old_Building
- Imaginary_Line
- CRZ Boundary
- Road
- Railway Line
- High Tide Line (HTL)
- Low Tide Line (LTL)
- Hazard Line
- Port Limit
- Fish Breeding Area
- Survey Plots
- Village Boundary
- CRZ - II
- CRZ - IB
- CRZ - IVB

Taluk : Mangalore
Village : Jappinamogaru "A"
Name : Waterfront Promenade (Smart City)
Sy no :

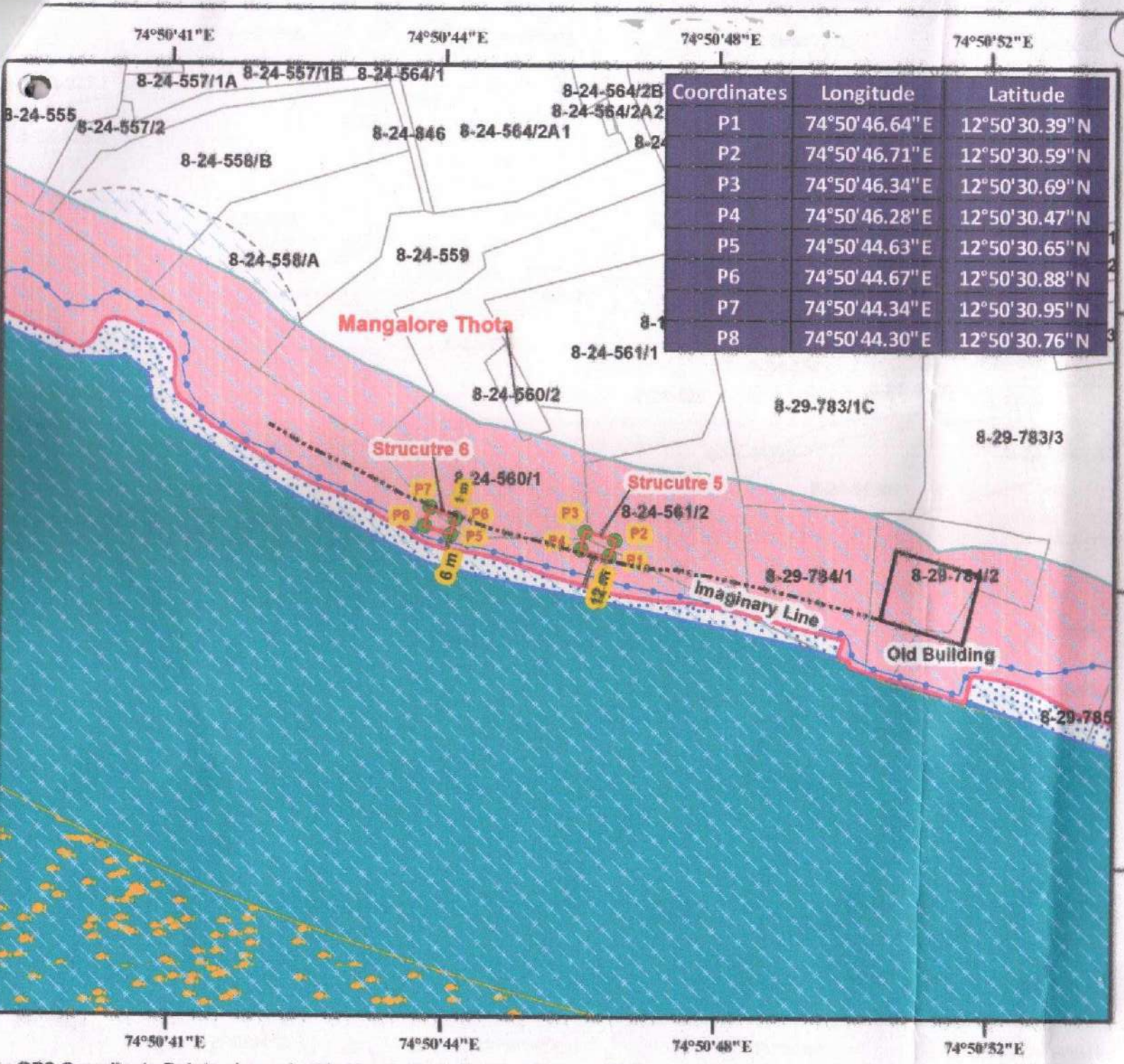
Date: 04.09.2025

4/9/25

NOTE : GPS Coordinate Points shown in this Map is for Indication Purpose Only

518

CZMP MAP



Coordinates	Longitude	Latitude
P1	74°50'46.64"E	12°50'30.39"N
P2	74°50'46.71"E	12°50'30.59"N
P3	74°50'46.34"E	12°50'30.69"N
P4	74°50'46.28"E	12°50'30.47"N
P5	74°50'44.63"E	12°50'30.65"N
P6	74°50'44.67"E	12°50'30.88"N
P7	74°50'44.34"E	12°50'30.95"N
P8	74°50'44.30"E	12°50'30.76"N

0 20 40 Meters

N W E S

Legend

- Structure 5
- Structure 6
- Distance_Line
- Old_Building
- Imaginary_Line
- CRZ Boundary
- Road
- Railway Line
- High Tide Line (HTL)
- Low Tide Line (LTL)
- Hazard Line
- Port Limit
- Fish Breeding Area
- Survey Plots
- Village Boundary
- CRZ - II
- CRZ - IB
- CRZ - IVB

Taluk : Mangalore
Village : Jappinamogaru "A"
Name : Waterfront Promenade (Smart City)
Sy no :

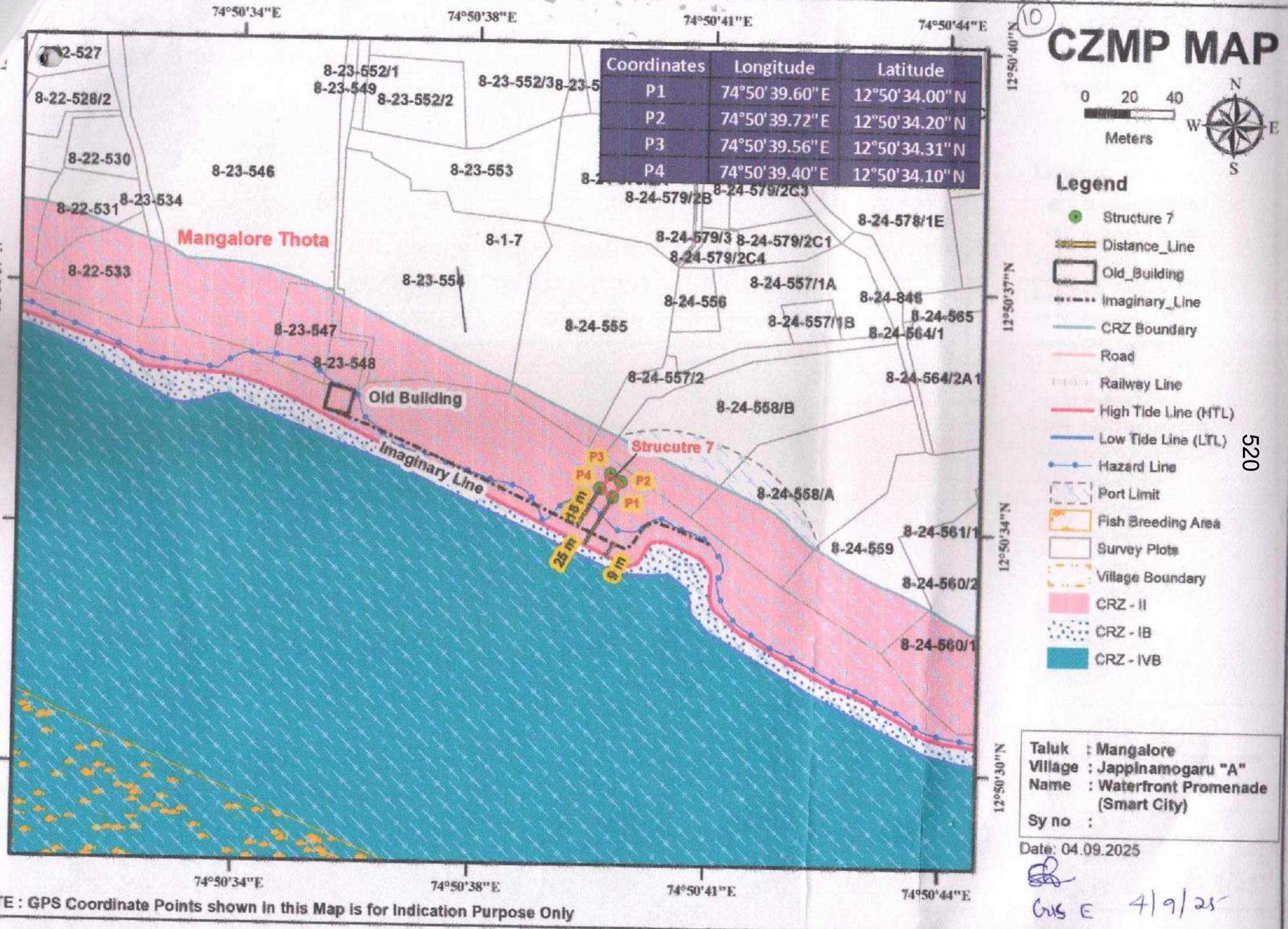
Date: 04.09.2025

GIS E 4/9/25

: GPS Coordinate Points shown in this Map is for Indication Purpose Only

519

CZMP MAP



Taluk : Mangalore
Village : Jappinamogaru "A"
Name : Waterfront Promenade (Smart City)
Sy no :

Date: 04.09.2025

GIS E 4/9/25

TE : GPS Coordinate Points shown in this Map is for Indication Purpose Only

520

Structure:-1

Structure :- 2

Structure :- 3

Structure :- 4

Structure :- 5

Structure :- 6

Structure : 7

(14)

Annexure A-16

NEWS BRIEF

Mangaluru's Nethravati Riverfront Set For Inauguration As First 450 Metre Promenade Nears Completion

ARJUN BRIJ
Dec 02, 2025, 05:10 PM | Updated 05:10 PM IST

Prefer

Nethravati Waterfront Promenade

The long-awaited transformation of the Nethravati riverbank is finally nearing a public debut, with the Mangaluru Smart City Limited (MSCL) preparing to open the first phase of its waterfront development project later this month.

After almost five years of work, the initial 450 metre stretch of the promenade is ready for inauguration, reported *Times of India*.

The wider project, covering 2.1 km from the Nethravati bridge was first detailed in a DPR drawn up in 2020. According to MSCL general manager (technical) Arun Prabha KS, construction has progressed substantially across the full stretch.

"The main aim of the Nethravati riverfront project is to make the riverbank an attractive tourist spot with all facilities for recreation. We have developed the area by preserving nature and planting more saplings," he was quoted as saying by *TOI*.

He added that only a 300 metre portion of hardscaping remains unfinished, while the opening phase between the Nethravati railway bridge and Morgan Gate now has complete softscaping, including landscaping and walkways.

The 450 metre section features several public amenities: a riverside birdwatching zone, an open-air theatre, a laterite-and-brick walkway, a children's play area, an open-air gym, an art space, and even a tree house.

Plans are also underway to introduce boating and water sports through a designated operator.

MSCL intends to inaugurate the promenade alongside the nearly completed railway underbridge at Mahakalipadpu, bringing multiple connectivity and leisure improvements to the area at once.

Although the project was earlier allocated Rs 70 crore, the cost was revisited and reduced. As Arun Prabha noted, the revised estimate

now stands at Rs 32 crore for the entire 2.1 km, with around Rs 16 crore already utilised.

Please click here to add *Swarajya* as your preferred and trusted news source on Google

Also Read: Driving On Highways? Jio Users To Receive Instant Safety Warnings From NHAI's New Alert System

Arjun Brij is an Editorial Associate at Swarajya. He tweets at @arjun_brij

Tags mangaluru smart city Mangaluru waterfront Nethravati riverfront promenade inauguration riverbank development

Join our WhatsApp channel - no spam, only sharp analysis

Comments ↓

Why Join Swarajya

When Swarajya was launched in 2014, the media landscape in the country was starkly different from what we see today.

For ten years we've played a key role in helping shift the Overton window in favour of our worldview - towards an Indian century rooted in Indian ethos. **But what now?**

Execution. The art of making it possible. To dwell on how to make it happen. To pay attention to details, the nuts and bolts of 'building' an Indian century over the coming decades. This is what we've set out to do - to tell the world how to make this the Indian century.

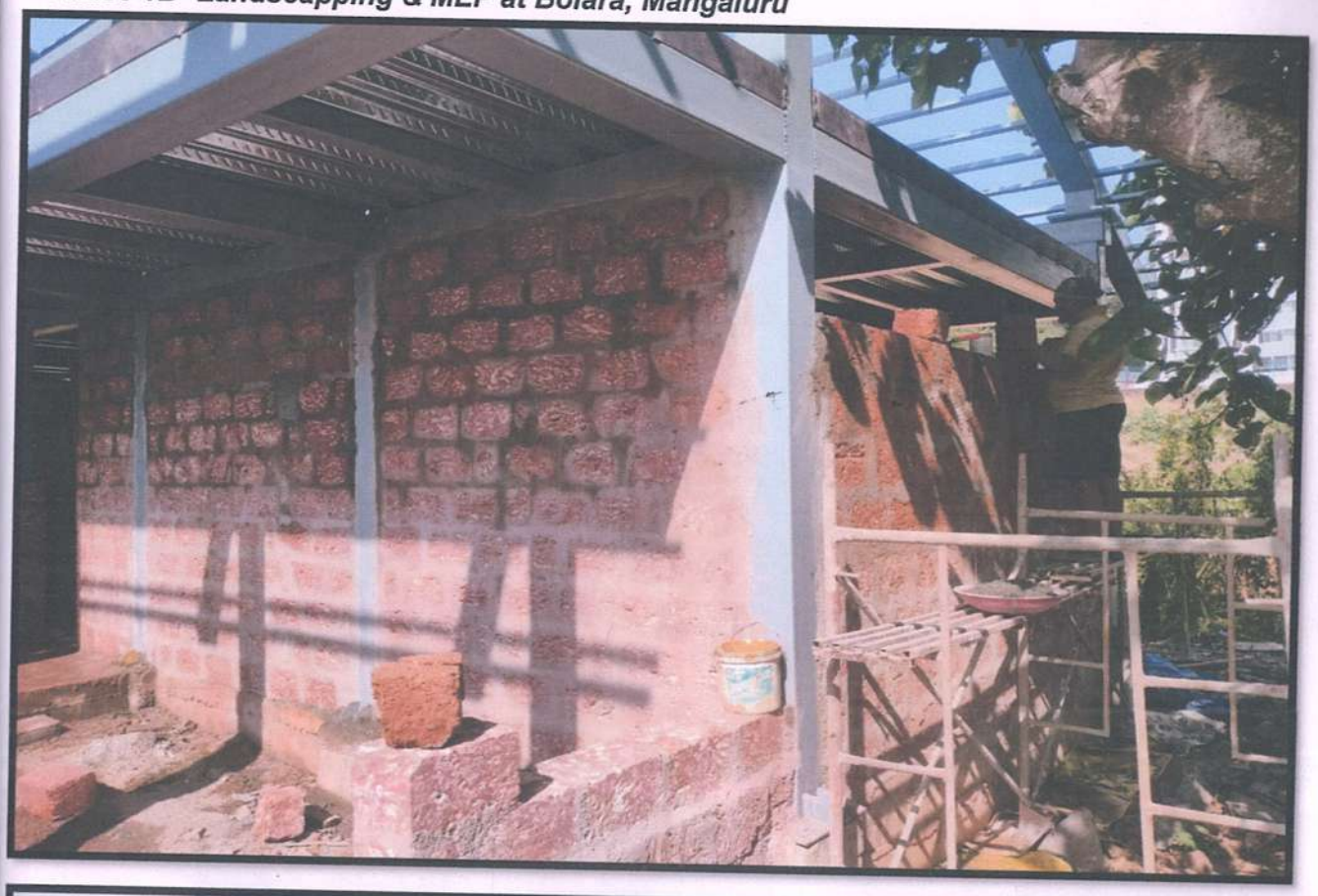
In a seemingly crowded mediascape, Swarajya remains a publication for those who care about the substance and the details. **If that's you, subscribe today.**

Annexure A-17

MANGALURU SMART CITY

35

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru



Toilet Block Laterite Masonary & Roof Tiles laying Works (Common wealth)

Assistant Engineer
Mangaluru Smart City Ltd
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited

MANGALURU
SMART CITY

36

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru

Toilet Block Deck Slab Reinforcement & Concrete Works (Common wealth)

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited

MANGALURU SMART CITY

37

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru

Open well R.C.C Rings & Toilet Block Partition walls (Common Wealth)

Assistant Engi...
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

MANGALURU
SMART CITY

38

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru

Pedestrian Shelter Roof Tiles & 3MX9M kiosk Excavation (Common wealth)

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

MANGALURU SMART CITY

39

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru

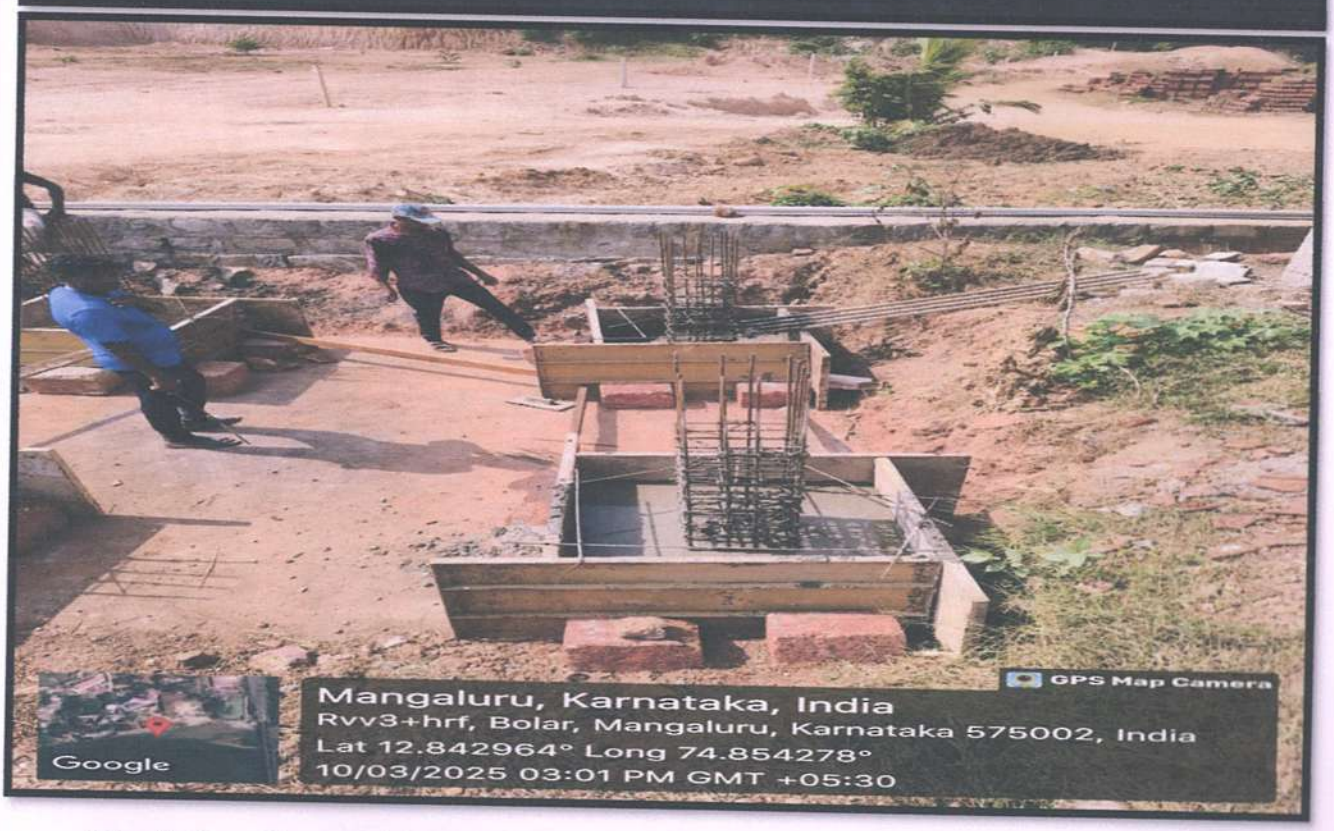
KIOSK 3MX3M Levelling and Column Pedestal (Common Wealth)

Assistant Engineer
Mangaluru Smart City Ltd.

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

MANGALURU
SMART CITY

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru



Kiosk 3mx3m and 3mx9m P.C.C & Footing Concrete (Common wealth)

Assistant Engineer
Mangaluru Smart City Limited
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited

MANGALURU
SMART CITY

41

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru

Office Block Footing Concrete (JH Morgan)

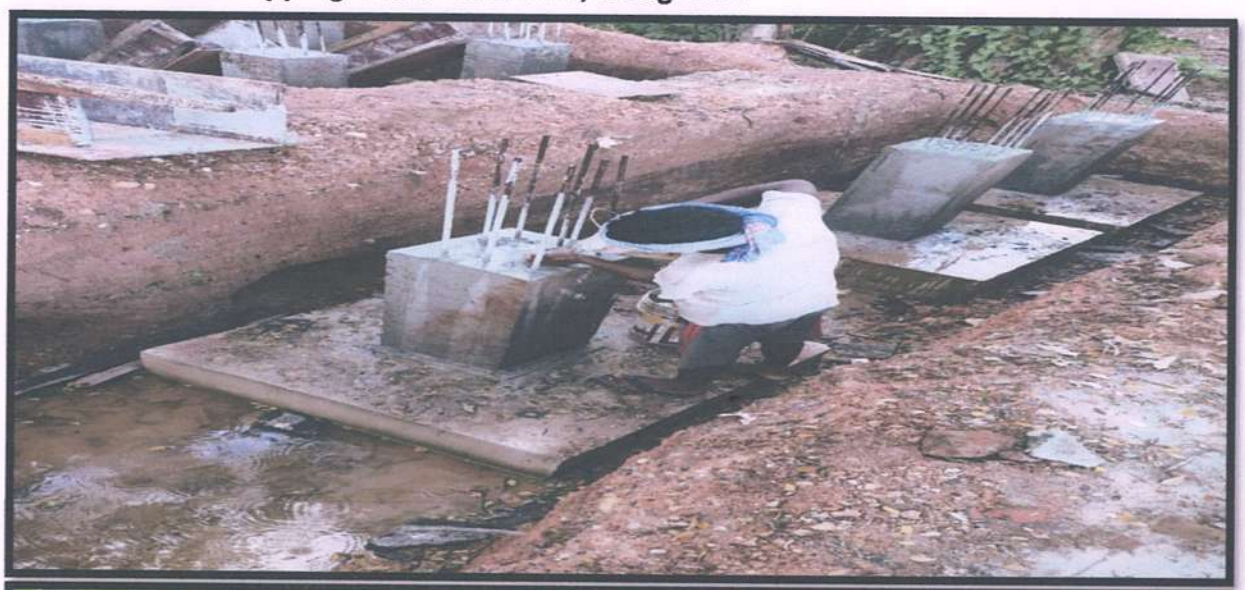
Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

MANGALURU SMART CITY

42

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru



Office Block Curing for Pedestal Column and P.C.C (JH Morgan)

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

MANGALURU SMART CITY

43

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru

Soil Levelling and watering Plants at Common wealth site

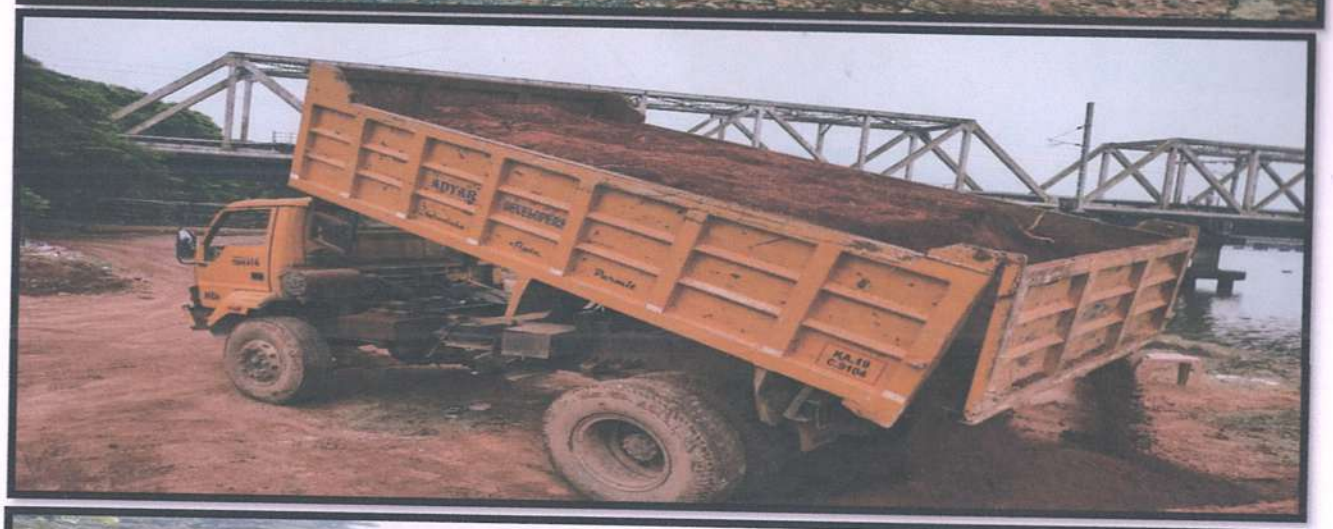
Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited

MANGALURU
SMART CITY

164

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru



Red Soil Filling & Levelling (Common wealth)

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited

MANGALURU SMART CITY

45

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru

Irrigation Pipe line laying and soil Excavation (Common wealth)

Assistant Engineer
Mangaluru Smart City Ltd.
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

MANGALURU
SMART CITY

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru

Pedestrian Shelter and Toilet Block (Common Wealth)

Assistant Engineer
Mangaluru Smart City Ltd.

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

MANGALURU SMART CITY

Name of Work: Promenade Development of Waterfront Project for Mangaluru Smart City Limited Phase 1B- Landscapping & MEP at Bolara, Mangaluru

G.M Tech Visit to Common Wealth Site

Assistant Engineer
Mangaluru Smart City L...
Mangaluru

Assistant Executive Engineer
Mangaluru Smart City Limited
Mangaluru

Annexure A-18

MSCL Netaravathi Waterfront Project CRZ Violations in the

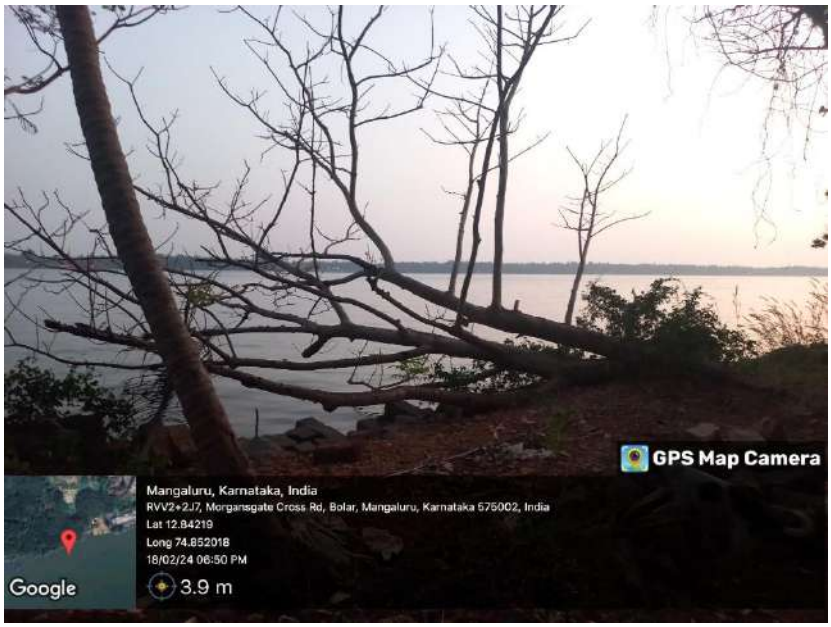
Photographs below evidence Mangrove destruction in CRZ-IB intertidal areas after tree count held in Jan 2024

CRZ VIOLATIONS NEAR NEAR JH MRGAN PINTO FACTORY AREA

MSCL Netaravathi Waterfront Project CRZ Violations in the

Photographs below evidence Mangrove destruction in CRZ-IB intertidal areas after tree count held in Jan 2024

CRZ VIATIONS NEAR NETRAVATHI RAILWAY BRIDGE AREA



BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) BENCH, AT CHENNAI.

O.A No. 52 OF 2024

TYPED SET OF DOCUMENTS

FILED BY APPLICANT

DATED .12.2025

M/s.

RITWICK DUTTA

RAHUL CHOUDHARY

G STANLY HEBZON SINGH

COUNSEL FOR APPLICANT